BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
ORIGIONAL APPLICATION NO. 55/2021(CZ)

IN THE MATTER OF :-

BASUDEO SHARMA ...APPLICANT
(JILA BACHAO SANGHARSH MORCHA RAIGARH)

VERSUS

UNION OF INDIA & ORS ...RESPONDENTS

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Place – Raigarh
Date – 21.10.2021

Regional Officer
Chhattisgarh Environment Conservation Board
Raigarh

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL

In the OA No. 55/2021(CZ)
(I.A. No. 44 /2021)

Jila Bachao Sangharsh Morcha versus Union of India &Ors

Joint Committee Report appointed by Hon'ble NGT vide order dated

27.07.2021

Date- 20.10.2021

Hon'ble NGT vide its order dated 27.07.2021 in OA No 55/2021 has constituted a joint committee comprising members of Ministry of Environment, Forest and Climate Change, Chhattisgarh Environment Conservation Board, Central Pollution Control Board and SEIAA, Chhattisgarh for reporting the status in the matter in issue in the application.

The committee comprising the members as under has visited the site on 27-28th August 2021 at Raigarh.

1. Dr. A.K. Gouraha, Member , State Level Environment Impact Assessment Authority (C.G.)- Member
2. Dr. R.P. Mishra, Scientist-D, Central Pollution Control Board, Bhopal (M.P.), Member
3. Dr. BharadwajAdiraju, Scientist-C, IRO, MoEF& CC, Raipur (C.G.), Member
4. Sh. S.K. Verma, Regional Officer, Chhattisgarh Environment Conservation Board,Raigarh (C.G.)- Nodal

The Committee has jointly visited the site of M/s Singhal Enterprises, Taraimal, Raigarh and its nearby area including forest located adjacent to its boundary. The team of Central Pollution Control Board, Regional Directorate, Bhopal has conducted source emission and fugitive emission monitoring in the plant premises. The observations of the committee are as under-

OBSERVATIONS-

1. The Industry claims ownership of 137 Hectares of land out of which about 74.836 Hectares is in the name of M/s Singhal Enterprises and rest of the land is in the names of Directors of the company for which industry has made resolution in the board meeting of its Directors. The copy of the same is placed at Annexure-01.

2. The Industry has at present 13.106 Hectare diverted land and applied for Diversion of 13.147 Hectare and 24.769 Hectare. Document related with diversion and receipt of payment of diversion fee is enclosed as **Annexure – 1(61 Pages)**

The issue of diversion is related with revenue department of the state and its relevance with EC is the policy matter, hence IRO, Raipur has requested Member Secretary, IA Division on 09/092021 seeking guidance on the above said subject. The same shall be informed accordingly to the committee.

3. The committee has gone through the inspection reports of MoEF&CC dated 20.05.2017, 06.06.2018, 13.12.2020 and 02.03.2021. The report reveals about green belt development in more than 33 percent of the area. The committee has also observed during field visit that green belt has been developed in front portion of the premises as well as towards boundary wall near forest area. Plantation of new saplings were also observed in plant process area. The committee is in opinion that industry has developed required green belt as per EC condition.

4. Solid Waste Management was found in accordance with MoEF&CC notification dated 30th May 2008.The industry has installed a fly ash Brick making plant of capacity 30,000 numbers per day in the premises. Kiln accretion was found being used in road construction inside the plant. Char is used in AFBC boiler. Bottom ash was found stored inside premises.

5. The committee during visit in Forest area did not observed any fly ash dumping in forest area. The same has also been reported by the Ranger, Tamnar, Forest Department that no fly ash has been dumped in forest area and no forest land has been encroached by the industry. The copy of letter isenclosed as**Annexure-9(2pages).**

6. The monitoring of source emission and fugitive emission has been conducted jointly by CPCB and CECB on 27th and 28th August 2021. The results were foundwithin

prescribed limit. At the time of visit operational status of Online Continuous Emission Monitoring System and Continuous Ambient Air Quality Monitoring System was also verified and found operational. The copy of monitoring results, online data and Air Pollution Control Devices installed are presented in **Annexure-18 (7 pages), Annexure-19 (4 pages),** and **Annexure-24 (4 pages)**respectively.

7. During inspection housekeeping in the plant premises was not found satisfactory and needs improvement.

8. The joint committee discussed and prepared a comprehensive report in the matter which is enclosed as Annexure**"A"**.

RECOMMENDATIONS-

1. In accordance with MoEF&CC notification dated 30th May 2008 the industry should carryout detailedground water study around bottom ash storage area and submit the report.
2. In accordance with EC, Project proponent should ensure availability of 33 percent land for green belt development and submit detailed measurement for the same.
3. Housekeeping inside the plant premises needs to be improved.

Dr. Bhardwaj Adiraju,
Scientist 'C',
Integrated Regional office, MOEF & CC, Raipur

Dr. R.P. Mishra,
Scientist 'D',
Central Pollution Control Board, Bhopal

A.K. Gouraha,
SEIAA Chhattisgarh

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Annexure-'A'

VISIT OF THE COMMITTEE ON 27-28 AUGUST 2021 IN OA NO 55/2021

Sl. No.	OBJECTIONS BY APPLICANT	FIELD STATUS
1.	**Ownership of Land**: Unit claims that the proposed land about 137 Hectares is owned byCompany since inception 2000, it's not true, Khasra of proposed land obtained from Revenue Department dated 3 February 2021 clearly states that only 51.470 Hectares (38%) is owned by Company and rest 68% land is owned by other people. Company has never provided the papers of land in its name.	The Industry had mentioned the ownership of 137 Hectares of land in the proposal submitted for EC to MoEF and CC.In this context the details of land as per report obtained from SDM (R), Gharghoda**(Annexure – 1(63 Pages))** is as under :- 1. The land registered in the name of M/s Singhal Enterprises is about 74.836 Hectares. Out of which the mutation of 14.516 Hectares land is under process. 2. The land registered in the name of Directors of the Industry is about 62.583 Hectares (**i**-Shree P.D. Agrawal-15.73 Hect.,**ii**-Shree Sanjay Agrawal-35.951 Hect., **iii**- Shree Ajay Agrawal – 9.661 Hect. **iv**-Shree Sanjay & Shree Ajay Agrawal – 1.241 Hect.) Hence the total land under possession of the industry is 137.469 Hect.
2.	**Diversion of Land**: Unit claims that entire 137 Hectares land is diverted for industrialpurpose since inception 2000, it's not true, as enquired verbal from Patwari/RI it was reported that only 13 Hectares i.e. 10% of total land is diverted. No paper related with diversion of the land 137 hectares nor any receipt of payments of diversion fees since in caption 2000 are not attached by the Company.	The Industry has at present 13.106 Hectare diverted land and applied for Diversion of 13.147 Hectare and 24.769 Hectare. Document related with diversion and receipt of payment of diversion fee is enclosed as **Annexure – 1(63 Pages)** *Since, this is the policy matter, IRO, Raipur has also sent a letter to the Member Secretary, IA Division on 09/092021 seeking guidance on the above said subject. The same shall be informed accordingly to the committee.*
3.	**Ownership of 3 different companies/plants at same place ad joining each other**: Unit with mala field in tension kept Respondents 1 to 4 in dark regarding same ownership/directorship of three different companies/plants situate dad joining to each other. Company must have informed in all applications for clearances that they under same direct or ship owns two more plants adjoining to the proposed unit. No information regarding other units under same managements engaged in manufacturing of same products located ad joining to the unit provided by the company. Directors of the company had proposed expansion in all three	The issue do not have environmental relevance in the matter and moreover M/s Singhal Enterprises is the only respondent.

	companies/plants. Public hearing is organised for only one plant of Respondent No.5 rest two plants are exempt from public clearing. Details of Director ship of all three companies and details of expansion proposed is attached. **(ANNEXURE8)**.	
4.	**Verification of Old Lay out Plan**: Respondent no. 5 had submitted layout plan while applying for environment clearance in 2016 stating Green belt of 51 Hectare as proposed and approved by Ministry while according Clearance to the unit. Layout plan submitted was not as per actual position at site. Unit has mislead the Respondent No. 1 to 4 by providing false lay out plan, area marked as Green Belt to comply the condition of clearance is used as Illegal Dumping yard of Fly ash, Slag and other solid wastes. No verification of said lay out plan, plants/structures/green belt present in actual is done by Respondents 1to4. No Area demarcated for Expansion. No Road sand to her structures related to house keeping and save environment are not constructed as proposed. House keeping in the unit is totally mess. Entire premises is filled with Dust, Fly ash, Slag, other suspended particles. Solid Waste, Fume etc. Notasingle inch of land is found clean.	i. IRO Nagpur Office has inspected the plant on 20.05.2017 and the observations as follows: "The PP has informed that green belt has been developed in the 50 ha of land in their premises. However, growth of vegetation was observed to be stunted which is likely due to stacking of emissions on the leaves of the impending with the process of photosynthesis and transpiration. The details of number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of PP. It was reported that from the year 2001-2002 to 2016- 2017 a total number 198900 plantation has been done out which 71151 (Approx) plants has survived. (EC NO. J.11011/195/2007-IA.II (I) dated 19.02.2008 and letter dated 21.12.2010 and 23.03.2011)enclosed as **Annexure-2(18 pages)** ii. IRO Nagpur Office has inspected the plant on 06.06.2018 and the observations as follows: "The total area of the premises of the PP is approximately 131 ha, out of which green belt development works have been reported to be maintained over an area of 50.0 ha by undertaking plantation of approximately 1,23,5000 plants. It was further observed that pursuant to the observation of the Regional Office, during its visit held in July 2017, the PP has undertaken plantation over additional area of approximately 1.0 ha wherein the PP has planted species like Ashoka, Petloforum, Casia, Amla, Karanj, etc. in their premises (Annexure-VI&VII). It was further observed that the PP is undertaking levelling and other preparatory works for undertaking plantation during the coming monsoon season. The PP has informed that they are planning to plant nearly 5,000 trees in the coming monsoon seasons. Plantation work will be undertaken in the blank areas as well as

		in the form casualty replacementenclosed as **Annexure-3(07 pages)** iii. IRO Nagpur again inspected the plant on 13.12.2020 and the observations are as follows: "PP has developed greenbelt in 50 Ha. Out of total 137 Ha. Within the existing plant premises which is more than 33% of the total area. As on date PP has planted more than 1, 23,500 Nos. Of trees including some fruit bearing species and proposed to plant another 3000 Nos. During upcoming monsoon. Photographs showing greenbelt in the plant premises & third party verification of plantation report was submitted by the PP,enclosed as **Annexure-4(198 pages).** iv. IRO Raipur has inspected the plant on 02.03.2021 the observation are as follows: It was informed that 50 Ha of greenbelt has already been developed out of total 137 Ha. Within the existing plant Premises. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area."IRO Raipur has issued a Monitoring of Compliance status of EC Stipulation with vide letter No. 5-34/2008 (ENV)/126 dated 10.06.2021 to PP. PP have submitted the reply to this office on 30.08.2021, which is not as per the stipulated observation made by this office,enclosed as **Annexure-5(18 pages), 6(3 pages)&7(137 pages)** v. Additional information provided by the PP enclosed as **Annexure-8(123 pages)** Solid Waste Management was found in accordance with MoEF&CC notification dated 30th May 2008.The industry has installed a fly ash Brick making plant of capacity 30,000 numbers per day in the premises.Kiln accretion was found being used in road construction inside the plant. Char is used in AFBC boiler. Bottom ash isfound inside premises *The industry should carryout detailedground water study aroundbottom ash storage area in accordance with the notification. Housekeeping inside the plant premises needs to be*

			improved.
5. i i	**Verification of New Lay out Plan**: Unit submitted new Lay out plan with application for expansion submitted on 2nd September 2020. It is totally mess. Unit does not has any fear of any authority or public. While going through said Layout Plan duly compared with Old Lay out Plan it is clearly seen that area proposed for green belt (claimed as already developed Green Belt consisting 81151 tree saliva out of 208900 planted) is reduced and proposed expansion is placed/proposed over said already developed green belt. This means unit in tended to expand its plant overall ready exist green belt by removing it. This type of blunder mischief are being played by Respondents regularly since beginning of its inception. A Strict lesson and penal action must be taken against them to avoid mischiefs played by respondent No. 5 and other units in locality.	i.	IRO Nagpur Office has inspected the plant on 20.05.2017 and the observations as follows: "The PP has informed that green belt has been developed in the 50 ha of land in their premises. However, growth o f vegetation was observed to be stunted which is likely due to stacking of emissions on the leaves of the impending with the process of photosynthesis and transpiration. The details of number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of PP. It was reported that from the year 2001-2002 to 2016- 2017 a total number 198900 plantation has been done out which 71151 (Approx) plants has survived. (EC NO. J.11011/195/2007-IA.II (I) dated 19.02.2008 and letter dated 21.12.2010 and 23.03.2011)enclosed as **Annexure-2(18 pages)**
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		iii.	IRO Nagpur again inspected the plant on 13.12.2020 and the observations are as follows:

		"PP has developed greenbelt in 50 Ha. Out of total 137 Ha. Within the existing plant premises which is more than 33% of the total area. As on date PP has planted more than 1, 23,500 Nos. Of trees including some fruit bearing species and proposed to plant another 3000 Nos. During upcoming monsoon. Photographs showing greenbelt in the plant premises & third party verification of plantation report was submitted by the PPenclosed as **Annexure-2(18 pages)** iv. IRO Raipur has inspected the plant on 02.03.2021 the observation are as follows: It was informed that 50 Ha of greenbelt has already been developed out of total 137 Ha. Within the existing plant Premises. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area."IRO Raipur has issued a Monitoring of Compliance status of EC Stipulation with vide letter No. 5-34/2008 (ENV)/126 dated 10.06.2021 to PP. PP has submitted the reply to this office on 30.08.2021, which is not as per the stipulated observation made by this officeenclosed as **Annexure-5(18 pages), 6(03 pages)&7(137 pages).** Additional information provided by the PP enclosed as **Annexure-8(123 pages)** *v. In accordance with EC Project proponent should ensure availability of 33 percent land for green belt development and submit details of measurement for the same.*
6.	**Disposal of Fly Ash and other Solid Waste**: Unit claims that 100% Fly Ash is disposed as per fly ash notification duly amended, submitted a letter of Cement plant **(ANNEXURE7)** attached in this connection but in fact the unit has not despatched any fly ash to any cement plant as it is very far from the unit and transportation is costly. Unit could not produce any documents related with transportation of Ash from plant to cement plant or other places permitted under fly ash notification duly amended. Unit disposed entire fly ash produced in nearby forest area without obtaining any permission from Respondents 1 to 4, local transporters use to lift fly ash	The Ranger, Tamnar, Forest Department has submitted report that no fly ash has been dumped in forest area and no forest land has been encroached by the industry enclosed as**Annexure-9(2pages).** During visit committee also did not found fly ash dump in the forest area. Fly ash utilization report submitted by project proponent total generation of fly ash in year 2019-20 & 2020-21 is respectively 65148MT and 80472 MT and fly ash utilized in land filling and brick making 100% utilization has been done by project proponent utilization report submitted to CECB year 2009-10 to 2020-21 is annexed enclosed

	from the unit and dump it in nearby reserve and protected forest. Three four big humps of fly ash and slag are seen in GIS and google imaginary of the plant over the area proposed for green belt. Storing or throwing of fly ash here and there in forest instead of disposal as per law isviolation of all acts in force regarding environment conservation. Penal Action must be as certain in the matter.	as**Annexure-10(13pages)** Observations about solid waste management has been presented in point number-04.
7.	**Reserve and Protected Forest**: About 60% of area within 10 Km Radius of the unit is Reserved and Protected Forest. Toposheet attached Lot of suspended particles, ash and Fumigation impact damaged the Reserve and Protected Forest situated beside the unit and nearby. No plan to regular maintenance of forest is made by the unit. Respondents are not taking care of the Reserve and Protected Forest situated in 10 KmsRadius. Entire environment of the area inclusive of forests is badly damaged by Air pollution as well a sun authorised/ illegal discharge of solid waste/ Fly ash in the area.	The Ranger, Tamnar Forest Department has submitted report that no fly ash has been dumped in forest area and no forest land has been encroached by the industry enclosed as**Annexure-9(2pages)**
8.	**Carrying Capacity:** Unit proposed expansion of the unit unto the tune of about 36 Lac Tons per annum for which unit will require movement of about 70 lac tons material per annum. On an average about 750 Trucks per day. Area Available in the unit and roads to the plant are not adequate to take care of such heavy quantity of material. Road conditions are poorand general public are facing lot of problems of damaged roads and regular Jam over road because of unit's trucks. A detailed assessment of carrying capacity of area must be done prior to award any further expansions well as operation in present plant also. Taraimal area within 10 Kms radius has heavy traffic of trucks and all conditions of roads, environment and living standards of general public are all badly affected with heavy pollution of units situated in area. NGT vide its order dated 24.06.2021 passed in OA 104 of 2018 stipulated that carrying capacity must be ascertain in the area and long term measures must be under taken to protect environment. No further expansion in any plant nor any new establishment must be permitted in Tamnar and Gharghoda Block until and unless proper carrying plan and environment protection measures ascertained in this heavy polluted area for living of general public in area.	IIT, Kharaghpurhas submitted its carrying capacity study report of Raigarh Region in 2018 to CECB.Remark and recommendations made in the report is as 1. Regular monitoring of water quality of river, lake, ponds, tube well, underground water etc should be tested periodically through an organization of national repute and enlisted third party as notified by CPCB to ensure that toxic compounds are not present in the water bodies of Raigarh, The appropriate action plan should be taken after the review of reports. 2. The water carrying capacity in Raigarh may continue until 2041 as predicted from model upto acceptable values. That means, in next 10 years, there may not be a problem if similar water uses and recycling pattern continues. However, the decrease in Comprehensive index for Water is a concern and attempts may made to improve the Comprehensive index for sustainable development. 3. In Raigarh region there are many small and medium scale sponge iron and steel industries. Sometimes fugitive emission causes the higher concentration of PM and it is essential to carry out the performance and capacity adequacy efficiency of existing pollution

		control devices by third party technical experts from organizations of national importance like IITs/NITs/CFTIs/CSIR Labs for minimization and provide recommendation for modification/alternation so that environment is not affected due to industrial activities. 4. The approach road needs to be cleaned regularly and accumulation of dust on road side or plant area should be completely eliminated. 5. Sewage drainage system is poor in few areas of Raigarh region and PHE department may be requested for appropriate delineation measures. 6. The concept of construction of Kelo Dam is appreciable to reserve the water. To meet the water demand and maintain the quality construction of similar dam may be planned in next 20 years. 7. Setting-up further new industrial development should not compromise the environmental quality in coming ten years. Only industries, which will be able to install ESP as dust pollution control equipment and ETP with zero discharge concept only may be allowed to set-up. Detail conclusion report in study report is annexed as **Annexure-11(7 pages)**
9.	**Monitoring the Compliance of terms and conditions of environment clearances accorded:** Respondents 1 to 4 had not taken care of regular monitoring of compliance of terms and conditions of clearances only once in last 20 years conducted inspection in May 2017. Lot of irregularities found during said inspection reported vide letter of inspection committee. Unit simply replied that all irregularities were taken care off and had regularised the compliance but no further inspection to check the regularisation of irregularities pointed out had been carried out by Respondent1to4. Separate detailed in section of authorised, experienced and responsible authorities wither spec to fall term sand conditions of clearance accorded to the unit must be conducted department wise so that compliance of terms and conditions of clearances and environment of the area must be maintained. Every concerned department must conduct separate detailed inspection and must verify all respective conditions.	i. Scientist –C of IRO Nagpur has inspected the plant on 20.05.2017 and issued a certified compliance report on 27.07.2017 **(Annexure-2)**. Ministry has directed the IRO Nagpur office to re-inspect the plant and submit he updated certified compliance report; accordingly IRO Nagpur has inspected the plant on 06.06.2018 and issued the updated certified compliance report on 07.06.2018 **(Annexure-3)**. ii. The PP has requested IRO Nagpur to conduct the site visit and issue a certified compliance report on existing EC (J-11011/195/2007 – IA. II (I) dated 20.07.2018). Accordingly, Scientist –D of IRO Nagpur Office has conducted the site visit on 13.12.2020 and issued certified compliance report on 31.12.2020 (Annexure). PP has submitted the ATR to Scientist – D of IRO Nagpur office on 13.01.2021. Accordingly Scientist- D of IRO

	Water Resources for availability and use of Water and payment of taxes. Public Works/ Police/ RTO for movement of trucks and conditions of Roads and its carrying capacities. MoEF Scientists regarding maintenance of all environment measures. Forest regarding protection and maintenance of Reserve and Protected Forest near about as well as green belt in the unit. Revenue department regarding all revenue papers of the unit of land and diversion. Electric department regarding use of electric and it sup loading to grid for commercial sale and power purchase agreement. MoC/SECL regarding use of coal in the unit. Mining Department regarding use of mineral sand its royalties. District Administration regarding CSR and other protection measures related investments/expenses. Gram Panchayat regarding follow-up of environmental standards in the unit. Health and Safety regarding condition of workers and other safety measures. Industries department regarding follow-up of all consents and operation in the unit. Employment Department to look after employment to local residents especially to project affected persons. Respondent No. 5 never taken care of environment used to mislead Respondents No.1 to 4 by providing false and incorrect information regarding maintaining standards of environment and other terms & conditions of Clearances obtained. Actual position is totally different environment is totally mess.		Nagpur office has forwarded the ATR submitted by the PP to IA division, Ministry enclosed as**Annexure-4.** iii. Scientist –C of IRO Raipur has conducted a random inspection on 02.03.2021 and issued the observation letter to PP on 10.06.2021 to submit the ATR within 30 days from the date of issuance of this letter. However PP didn't submit the ATR in the time bound period to this office. Hence IRO Raipur has sent a Reminder letter to PP on 12.08.2021 to submit the ATR on observations made by this office. In response to the above letter issued by this office, PP has submitted the ATR dated 20.08.2021 received in this office on 30.08.2021. After analyzing the ATR submitted by the PP, it was observed that out 18 observations made by this office 11 conditions were complied, 04 conditions were partially complied or in process and 03 conditions were not complied **(Annexure-5, 6 & 7).** iv. The Water Resources Department, Raigarh has provided the details of water bills paid by the industry in the year 2019-20 Rs. 3593667.00 and 2020-21 Rs. 5718330.00 information received from Water Resources Department is annexed as**Annexure-12 (38 pages)** v. Information received from Transport Department daily heavy vehicle (trucks) movement from Raigarh city to Punjipathra is about 2500-3000. Letter received from RTO Raigarh is annexed **Annexure-13 (2 pages)** vi. The Mining Department, Raigarh has provided information that no mining lease has been granted for any minerals to the industry so that no royalty is being paid by PP. Letter received from Mining Department, Raigarh is annexed as **Annexure-14 (1page)** vii. Regarding CSR and other activities done by PP in year 2019-20 Rs. 3372000.00 and 2020-21 is Rs. 5395000.00. Letter received from DistrictAdministration,Raigarh is annexed **Annexure-15 (3 pages)** viii. Regarding Health and Safety measures done by PP is received from Health and Safety Department, Raigarh is annexed**Annexure-16 (5 pages)**

		ix. As per information received from Industry Department, Raigarh total no. of 1026 employees are working in Industry out of them 896 belongs to C.G. State. Letter received from DTIC, Raigarh is annexed as **Annexure-17 (3 pages)**
10.	ESP were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks	Joint monitoring has been done by the team of CPCB, Bhopal and CECB as per emission monitoring report stack emission within standard norms. The monitoring values were also verified with OCEMS display data and found same. The monitoring report and list of air pollution control devices installed are enclosed as **Annexure-18 (7 pages).**
11.	Examination of the instant level of emissions as available on online portal accessed in the office of the PP, revealed the same above average level;	Online Continuous Monitoring report of 27th and 28th August 2021 is annexed as **Annexure-24(5 pages)**which shows the PM concentrationin stack emission within prescribed limit.
12.	Measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust.	The fugitive emission monitoring was done at four locations by joint team of CPCB and CECB on 27.08.2021 and found fugitive emission within prescribed norms as per MoEF&CC notification dated 30th May 2008. The copy of the reportsare enclosed as**Annexure-19 (4 pages).**
13.	Considerable secondary emissions were observed in the premises;	
14.	Supporting details regarding activities where fly ash is being utilized has not been made available by the PP;	The report onward provided to IRO, Nagpur and the same has been incorporated in the report of year 2018.
15.	No details pertaining to the number of seedlings and area planted in the premises has been made available by the PP;	i. IRO Nagpur Office has inspected the plant on 20.05.2017 and the observations as follows: "The PP has informed that green belt has been developed in the 50 ha of land in their premises. However, growth of vegetation was observed to be stunted which is likely due to stacking of emissions on the leaves of the impending with the process of photosynthesis and transpiration. The details of number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of PP. It was reported that from the year 2001-2002 to 2016- 2017 a total number 198900 plantation has been done out which 71151 (Approx) plants has survived. (EC NO. J.11011/195/2007-IA.II (I) dated 19.02.2008 and letter dated 21.12.2010 and 23.03.2011)enclosed as **Annexure-2.** ii. IRO Nagpur Office has inspected the plant on 06.06.2018 and the observations as follows:

		"The total area of the premises of the PP is approximately 131 ha, out of which green belt development works have been reported to be maintained over an area of 50.0 ha by undertaking plantation of approximately 1,23,5000 plants. It was further observed that pursuant to the observation of the Regional Office, during its visit held in July 2017, the PP has undertaken plantation over additional area of approximately 1.0 ha wherein the PP has planted species like Ashoka, Petloforum, Casia, Amla, Karanj, etc. in their premises (Annexure-5&6). It was further observed that the PP is undertaking levelling and other preparatory works for undertaking plantation during the coming monsoon season. The PP has informed that they are planning to plant nearly 5,000 trees in the coming monsoon seasons. Plantation work will be undertaken in the blank areas as well as in the form casualty replacement. Enclosed as **Annexure-3.** iii. IRO Nagpur again inspected the plant on 13.12.2020 and the observations are as follows: "PP has developed greenbelt in 50 Ha. Out of total 137 Ha. Within the existing plant premises which is more than 33% of the total area. As on date PP has planted more than 1, 23,500 Nos. Of trees including some fruit bearing species and proposed to plant another 3000 Nos. During upcoming monsoon. Photographs showing greenbelt in the plant premises & third party verification of plantation report was submitted by the PPenclosed as **Annexure-4** iv. IRO Raipur has inspected the plant on 02.03.2021 the observation are as follows: It was informed that 50 Ha of greenbelt has already been developed out of total 137 Ha. Within the existing plant Premises. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area."IRO Raipur has issued a Monitoring of Compliance status of EC Stipulation with vide letter No. 5-34/2008 (ENV)/126 dated 10.06.2021 to PP. PP have submitted the reply to this office on 30.08.2021, which is not as per the stipulated

		observation made by this officeenclosed as **Annexure-5, 6 and 7** Additional information provided by the PP enclosed as **Annexure-8**
16.	Details of expenditure incurred in the environment protection measures has not been made available by the PP;	PP has submitted the details of expenses for Environmental Protection measures for the April 2017-21 is Rs. 40433506. Copy of the same is enclosed herewithenclosed as **Annexure-20 (3 pages)**
17.	Occupational health surveillance of the workers has not been made available by PP;	Project Proponent has submitted the occupational health surveillance data. Copy of health record of the worker is enclosed herewith enclosed as **Annexure-21 (12 pages)**
18.	No Data on the air quality monitoring is recorded;	The ambient air quality monitoring done by third party M/s Enviro analysts & engineers pvt.ltd. Mumbai{NABET accredited and MoEF (Government of India) approved} in factory premises on dated 21.11.2020 and 05.07.2021 Ambient Air Quality is under prescribed limit. Report is enclosed as **Annexure-22 (2 pages).**
19.	Details of data on the AAQ collected by CECB and CPCB has not been made available by the PP;	
20.	Details of monitoring of noise level has not been made available;	The Noise Level Monitoring done by third party M/s Enviro analysts & engineers pvt.ltd. Mumbai {NABET accredited and MoEF (Government of India) approved} in factory premises on dated 21.11.2020 and 05.07.2021 Ambient Noise Level is under prescribed limit. Report is enclosed as **Annexure-23 (2 pages).**
21.	Details of expenditure incurred in the environment safeguard has not been made available by the PP;	PP has submitted the details of expenses for Environmental Protection measures for the April 2017-21 is Rs. 40433506. Copy of the same is enclosed herewithenclosed as**Annexure-20.**
22.	No arrangements were observed to display the data RSPM, SO2 and NOx outside the premises;	One CAAQMS was found installed and operational and arrangement for display of the data has been done on the main gate of the industry. Photographs attached as **Annexure-25.**
23.	Stack height of the boiler was observed to be below 120 meters;	It seems typographical error as prescribed height of stack in Consent To Operate is 30 m i.e. 120 ft.

Dr. A.K. Gouraha Member State Level Environment Impact Assessment Authority (C.G.)	Dr. Bharadwaj A.Raju Scientist-C IRO, MoEF& CC, Raipur (C.G.)	S.K. Verma Regional Officer Chhattisgarh Environment Conservation Board, Raigarh (C.G.)	Dr. R.P. Mishra Scientist-D Central Pollution Control Board, Bhopal (M.P.)

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Dr. A.K. Gouraha
Member State Level
Environment Impact Assessment
Authority (C.G.)

Dr. Bharadwaj A.Raju
Scientist-C
IRO, MoEF& CC, Raipur (C.G.)

S.K. Verma
Regional Officer
Chhattisgarh Environment Conservation Board,
Raigarh (C.G.)

Dr. R.P. Mishra
Scientist-D
Central Pollution Control Board,
Bhopal (M.P.)

Singhal Enterprises Pvt. Ltd.

SPONGE & POWER DIVISION

Administrative Office :
201, Madan Complex,
Shankar Nagar Main Road
Raipur (C.G.) 492 001
Phone : 0771-2443228
Fax : 0771-2443566

Works :
Vill. : Taraimal
P.O. : Gerwani
Dist. : Raigarh (C.G.) 496 001
Phone : 07762-229742 to 45
Telefax : 07762-229742

Ref : SEPL/RGH/2010-11/075 Date : 23/08/2010

CERTIFIED TRUE COPY OF THE MINUTES OF THE MEETING OF BOARD OF DIRECTORS OF THE COMPANY HELD AT ITS REGD. OFFICE ON DT 23-08-2010

AGENDA: - To Nominate Shri G. K. Mishra, General Manager of the company, to represent the company in the matters relating to take "No Objection Certificate" from Sanjay Agarwal and Ajay Agarwal, jointly or severally, for using their land for Industrial purpose.

RESOLUTION: - "RESOLVED THAT Shri G. K. Mishra, General Manager of the company, be & is hereby authorised to represent the company for all the matters related to take "No Objection Certificate" from Sanjay Agarwal and Ajay Agarwal, jointly or severally, for using their land (having Khasra No. "1/13, 1/9 Ka, 1/17 Kh, 1/11, 4/2, 21/2, 21/8", "51/2, 53, 49/2, 43/1KA, 50") for Industrial purpose of "M/S SINGHAL ENTERPRISES PRIVATE LIMITED". He is further authorised to sign all documents and do all other formalities on behalf of the Company in the matters related thereto.

// CERTIFIED TRUE COPY //

(PARMESHWAR DAS AGARWAL)
(DIRECTOR)

Singhal Enterprises Pvt. Ltd.

SPONGE & POWER DIVISION

Administrative Office :
201, Madan Complex,
Shankar Nagar Main Road
Raipur (C.G.) 492 001
Phone : 0771-2443228
Fax : 0771-2443566

Works :
Vill. : Taraimal
P.O. : Gerwani
Dist. : Raigarh (C.G.) 496 001
Phone : 07762-229742 to 45
Telefax : 07762-229742

Ref : SEPL/RGH/2010-11/071 Date : 20/08/2010

CERTIFIED TRUE COPY OF THE MINUTES OF THE MEETING OF BOARD OF DIRECTORS OF THE COMPANY HELD AT ITS REGD. OFFICE ON DT 20-08-2010

AGENDA: - To Nominate Shri G. K. Mishra, General Manager of the company, to represent the company in the matters relating to take "No Objection Certificate" from Parmeshwar Das Agarwal and Ajay Agarwal, jointly or severally, for using their land for Industrial purpose.

RESOLUTION: - "RESOLVED THAT Shri G. K. Mishra, General Manager of the company, be & is hereby authorised to represent the company for all the matters related to take "No Objection Certificate" from Parmeshwar Das Agarwal and Ajay Agarwal, jointly or severally, for using their land (having Khasra No. "1/6/Ka, 1/6/Kha, 1/6/Ga, 5/1, 5/4, 14/1, 14/2, 14/3, 14/4, 1/16, 1/17/Ka, 56/1/KA, 56/1/ KH, 8/1, 8/2", "1/10", "48/1/Ka, 48/1/G, 48/2, 47") for Industrial purpose of "M/S SINGHAL ENTERPRISES PRIVATE LIMITED". He is further authorised to sign all documents and do all other formalities on behalf of the Company in the matters related thereto.

// CERTIFIED TRUE COPY //

(SANJAY AGARWAL)
(DIRECTOR)

कार्यालय अनुविभागीय अधिकारी (सिविल) घरघोड़ा जिला रायगढ़ (छ.ग.)
क्रमांक 1892 / आर–2 / 21 घरघोड़ा दिनाँक 01 अक्टूबर 2021

प्रति,

क्षेत्रीय अधिकारी
छ0ग0 पर्यावरण संरक्षण मंडल
रायगढ़

विषयः– माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोन बैंच, भोपाल में दायर वाद क्रमांक 55 / 2021, जिला बचाओ मोर्चा विरूद्ध यूनियन आफ इण्डिया व अन्य के संबंध में।

सन्दर्भः– आपका पत्र 833 / क्षे0का0 / पसंमं / 2021 दिनांक 28.08.2021

कृपया संदर्भित पत्र का अवलोकन करने का कष्ट करें।

संदर्भित पत्र के द्वारा माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोन बैंच, भोपाल में दायर वाद क्रमांक 55 / 2021 में पारित आदेश दिनांक 27.07.2021 द्वारा गठित समिति द्वारा प्राप्त निर्देशानुसार मे0 सिंघल इन्टरप्राईजेस प्रा0लि0 तराईमाल द्वारा धारित भूमियों एवं व्यपवर्तन शुल्क के रूप में शासन को जमा किये जाने राशि की जानकारी चाही गई है, जो निम्नानुसार है :–

1. मे0 सिंघल इन्टरप्राईजेस, प्रा0लि0 के नाम पर ग्राम तराईमाल तहसील तमनार में कुल खसरा नंबर 19 कुल रकबा 60.370 हे0 भूमि धारित है, जिसका बी–1 नकल संलग्न है।
2. मे0 सिंघल इन्टरप्राजेस तराईमाल द्वारा निम्नांकित भूमियों का विक्रय पत्र निष्पादित कराया गया है जिसका नामांतरण किया जाना शेष है :–

खसरा नंबर 12	कुल रकबा 2.784 हे0
खसरा नंबर 1 / 12	कुल रकबा 8.899 हे0
खसरा नंबर 13	कुल रकबा 2.833 हे0
	14.516 हे0

3. उक्त भूमियों के अतिरिक्त उद्योग के निदेशकों के नाम से ग्राम तराईमाल में 62.583 हे0 भूमि धारित है, जिसका विवरण पृथक से संलग्न है।
4. मे0 सिंघल इन्टरप्राईजेस प्रा0लि0 तराईमाल द्वारा अपने भूमिस्वामी हक की भूमि कुल रकबा 13.106 हे0 का व्यपवर्तन पूर्व में कराया गया है तथा वर्तमान में 13.147 हे0 भूमि के व्यपवर्तन की प्रकिया इस न्यायालय में विचाराधीन है।
5. मे0 सिंघल इन्टरप्राईजेस द्वारा व्यपवर्तित भूमि का वर्ष 2002–03 से वर्ष 2049–50 तक व्यपवर्तन शुल्क जमा किया गया है, जिसके चालान की प्रति संलग्न है।

संलग्नः–
उपरोक्तानुसार

अनुविभागीय अधिकारी (रा)
घरघोड़ा जिला रायगढ़ (छ0ग0)

सेवा में,

श्रीमान् अनुविभागीय अधिकारी (रा.)
घरघोड़ा जिला–रायगढ़(छ0ग0)

विषय :– सिंघल इन्टरप्राईजेस प्रावेट लिमिटेड तराईमाल के बी–1 नकल प्रदाय करने के संबंध में।

महोदय,

उपरोक्त विषयान्तर्गत लेख है कि आपके आदेशानुसार सिंघल इन्टरप्राईजेस प्रा.लि.रजि.आ. आदेश 16 पालन खण्ड कलकत्ता 19 डारेक्टर परमेश्वर दास वल्द एस. अग्रवाल साकिन देह भूमिस्वामी का ग्राम तराईमाल प0ह0नं. 09 रा.नि.मं. तराईमाल तहसील तमनार जिला रायगढ़ छ0ग0 में स्थित भूमि स्वामी हक की भूमि का बी–1 (किस्तबंदी खतौनी ,आसामीवार) हस्तलिखित तैयार कर श्रीमान के समक्ष अवलोकनार्थ सादर सम्प्रेषित ।

संलग्न :– 1. बी–1 हस्तलिखित एक प्रतिलिपि।

15/09/2021

बी. (१) किश्तबन्दी खतौनी (आसामीवार) बाबत वसूल रकूमत रैयतवार

नाम, ग्राम नरहिमाल पं.ह.न०१ परगना शहनिमा-नरहिमाल जिला रायगढ़ (छत्तीसगढ़) सन् 2020-2021 सम्वत्20

खाता जिसमिला नम्बर	कृषक का नाम, पिता का नाम और जाति	खाते की कैफियत: खाते पर मुसम्मिल प्रत्येक सर्वे नं. की संख्या	खाते की कैफियत: प्रत्येक सर्वे नं. का रकबा और खाते का रकबा	बानू बालबचा और रकबा: आश्रितजनों का विवरण	बानू बालबचा और रकबा: भू-लगान (जमा)	बानू बालबचा और रकबा: अन्य कर	बानू बालबचा और रकबा: योग	वसूल: भुगतान करने वाले व्यक्ति का नाम	वसूल: भुगतान की तारीख	वसूल: भू-लगान (जमा)	वसूल: अन्य कर	योग	खजाने में जमा कराने का विवरण: खजाने में जमा कराने वाले का नाम	खजाने में जमा कराने का विवरण: जमा करने की तारीख	खजाने में जमा कराने का विवरण: खजाना नम्बर	निम्नलिखित के लिये वर्ष समाप्ति पर बकाया रहा: भू-लगान	निम्नलिखित के लिये वर्ष समाप्ति पर बकाया रहा: अन्य कर	निम्नलिखित के लिये वर्ष समाप्ति पर बकाया रहा: योग	निम्नलिखित के सम्बन्ध में वर्ष की समाप्ति पर की गई जमाई: भू-लगान (जमा)	निम्नलिखित के सम्बन्ध में वर्ष की समाप्ति पर की गई जमाई: अन्य कर	निम्नलिखित के सम्बन्ध में वर्ष की समाप्ति पर की गई जमाई: योग	वसूली के लिये आगे किये गये वारन्टों का विवरण
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
P64	सिंघल इंटर प्राईजेज प्रो० लिक्विडेटर झारसुगुडा उड़ीसा चलते व्यक्ति कम्पनी एट डायरेक्टर - पवेश्वरदास मं० द्वारा अधिनाथ साव हट सोमसामी	1/15	0.62		1.66	0.00	2.66															
		1/ख	0.26																			
		1/ग	0.42																			
		1/घ	0.32																			
		1/ङ	0.62																			
		1/च	0.62																			
		1/छ	0.62																			
		1/ज	0.32																			
		1/झ	0.26																			
		1/ञ	0.42																			
		1/ट	0.23																			
		1/ठ	0.42																			
		1/ड	0.93																			
		1/ढ	0.62																			
		1/ण	0.62																			
		1/त	0.22																			
		1/थ	0.22																			
		1/द	0.66																			
		1/3	20.65																			
		6/9	0.22																			
		6/2	0.22																			
		1/ध	0.66																			
	योग	19	26.62		1.66	0.00	2.66															

टिप्पणी:- मूईया आबादी जमीनी खपत की केशारण खतलिखित नीचे दिया गया है।

15/9/2021

SDO बी(ओ)टा के 9 के 788/A2/99-00 दायर किये के विरुद्ध
आदेश दिनांक 11/9/00 की प्रतिलिपि

न्यायालय अनुभागीय अधिकारी(राजस्व) बल्लोहा जिला हरदोई

788

रा0व0/00 /S-2/99-2000

ग्राम- मरहैमाल तहसील बल्लोहा

विमल इण्डस्ट्रीज प्रा0लि0
ग्राम मरहैमाल, तहसील बल्लोहा

-- आवेदक

बनाम

उत्तर प्रदेश शासन

-- प्रत्यर्थी

// आ दे श //

11 सितम्बर 2000

आवेदक-लिमिटेड इण्डस्ट्रीज प्रा0लि0 ग्राम मरहैमाल द्वारा ग्राम मरहैमाल स्थित भूमि [illegible] खसरा नम्बर 7 कुल रकबा 13.106 हेक्टर का धारा 143 भूमि संहिता की धारा 172 के तहत प्रस्तुत किया गया है।

प्रकरण लंबित किया जाकर ग्रामसभा में इश्तहार का प्रकाशन कराया गया। ग्राम पंचायत में मुनादी एवं ढोल पीटकर निर्धारित स्थानों पर सूचनाएं लिखा गयीं। आवेदक का बयान दर्ज किया गया तथा राजस्व निरीक्षक/लेखपाल से आवेदित भूमि का मौका मुआयना कराया गया।

ग्राम में इश्तहार प्रकाशन पश्चात किसी प्रकार का उजर/बाधा प्राप्त नहीं हुआ। ग्राम पंचायत मरहैमाल ने अपने अभिमत में आवेदित भूमि का हस्तांतरण किये जाने में अपनी सहमति प्रस्तुत [illegible] दिनांक 20-8-2000 में [illegible]. लेखपत्र ने अपने प्रतिवेदन दिनांक 30-8-2000 में अंकित किया है कि :-

1. आवेदित भूमि को हस्तांतरित किये जाने में किसी प्रकार का सार्वजनिक बाधा उत्पन्न होने की संभावना नहीं है।
2. स्थानीय ग्रामीणजन को कोई एतराज नहीं है।
3. आवेदित भूमि के हस्तांतरण से ग्राम के अन्य किसान में कोई बाधा उत्पन्न होने की संभावना नहीं है।
4. भूमि स्वामी द्वारा प्रतिकर भूमि को आवेदित भूमि से लगभग [illegible] पर किसी प्रकार का आरक्षण न किया गया है।
5. आवेदित भूमि के हस्तांतरित से किसी भी सार्वजनिक संस्था पर कोई प्रतिकूल प्रभाव पड़ने की संभावना नहीं है।
6. आवेदित भूमि से [illegible] आवश्यकता को सृजन नहीं की।

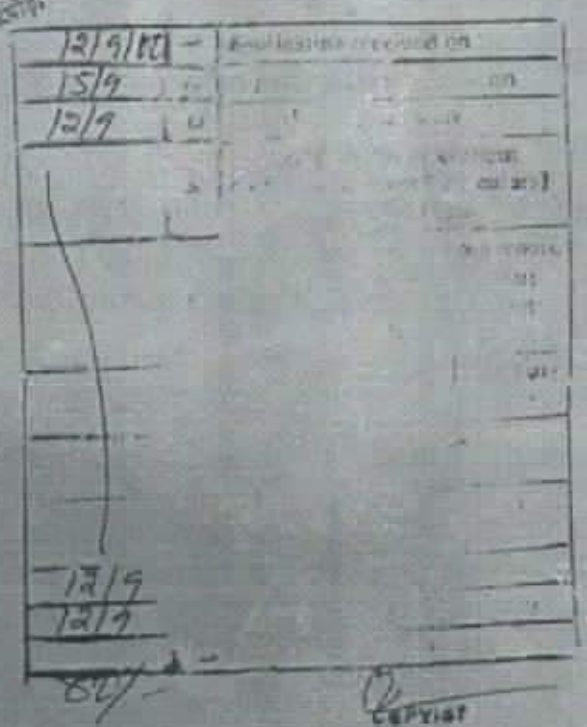
-2-

[illegible] दिनांक [illegible] को मेरे द्वारा स्थल निरीक्षण किया जाकर पंचनामा तैयार किया गया. उक्त निरीक्षण से प्रभावित भूमि का एवं निर्धारित प्रस्ताव/मामला फाॅम तैयार कराया गया. अनुसार संहिता की धारा 172(1) के अधीन प्रभावित भूमि खसरा नंबर 1/5 ब, 1/5 ड, 1/5ब/2 , 1/5ड/2, 1/5ह , 1/5ब, 15/5 ड, कुल 07 रकबा क्रमशः 2.988, 2.581, 1.450, 0.913, 1.093 , 1.074, 3.225 कुल 13.106 हेक्टर भूमि को कृषि भिन्न प्रयोजन हेतु रूपान्तरित करने की अनुमति दी जाती है एवं धारा 59(1) में प्रदत्त शक्तियों के अनुसार उक्त भू.परिवर्तन क्षेत्रफल 1428554 वर्गफीट के लिये 10,000=00 रूपये एवं 5,000=00 रूपये फॅारम उपर वार्षिक पूर्ननिर्धारित किया जाता है जो 15,000 से देय होगा .

तदनुसार आदेश पारित एवं घोषित.

न्याय-प्रतिलिपि

सक्षम अधिकारी
[illegible]



COPYIST

समक्ष न्यायलय श्रीमान अनुविभागीय अधिकारी घरघोड़ा रायगढ़ छ.ग.

सिंघल इन्टरप्राईजेज प्रा.लि. की ओर,
डा0 श्री संजय अग्रवाल उम्र 50 वर्ष , निवासी तराईमाल,
थाना पुंजीपथरा तह. तमनार व जिला रायगढ छ.ग. आवेदक

ब ना म

छ.ग. शासन

अनावेदक

आवेदन अर्न्तगत् धारा 172 छ.ग. भू.रा. संहिता ।

आवेदक निम्नानुसार आवेदन पत्र प्रस्तुत करता है–

1. यह कि आवेदक के नाम से भूमि स्वामी हक,अधिकार व कब्जे की भूमि स्थित ग्राम तराईमाल ,प.ह.नं. 9, रा.नि.मं तमनार , में खसरा नं. 1/15 रकबा 8.899 एवं खसरा नं. 1/9 रकबा 4.248 कुल रकबा 13.147 हे. स्थित है। तथा राजस्व अभिलेखों पर भूमि स्वामी के रुप में दर्ज है। जिसमें से सभी भूमि को औधोगिक प्रयोजन हेतु परिवर्तित करना चाहता है, जिस हेतु उक्त आवेदन पेश है।

2. यह कि उक्त सम्पूर्ण भूमि में आवेदक कृषि कार्य से गैर कृषि कार्य अर्थात् औधोगिक प्रयोजन हेतु उपयोग करने के लिये परिवर्तित कराना चाहता है, इस हेतु ग्राम संबंधित पंचायात द्वारा विधिवत् अनापत्ति प्रमाण पत्र जारी किया गया है। उक्त भूमि किसी भी शासकीय प्रयोजन हेतु उक्त भूमि अधिग्रहित हेतु प्रस्तावित नही है तद्आशय का प्रमाण पत्र पटवारी द्वारा जारी किया गया है। तथा उक्त भूमि सभी शासकीय नियम के तहत् परिवर्तित करने हेतु अनुकूल है।

3. यह कि उक्त भूमि परिवर्तित किये जाने की स्थिति में आवेदक द्वारा निर्धारित शुल्क जमा करने हेतु वचन बद्ध है, तथा जो भी शर्त होगी उसे पालन करेगा । आवेदन पत्र के साथ बी –1, खसरा , नक्शा, शपथ पत्र, सरपच ग्राम पंचायत द्वारा प्रस्तुत अनापत्ति प्रमाण पत्र तथा सिविल इंजिनियर द्वारा ले–आउट नक्शा प्रति संलग्न है।

अत: प्रार्थना है कि आवेदन पत्र स्वीकार किया जाकर उपरोक्त भमि को परिवर्तित करने हेतु आदेशित करने की कृपा करें।

Singhal Enterprises Pvt. Ltd.
आवेदक
Director

स्थान :– रायगढ़

दिनांक :–

LAND DETAILS OF M/S SINGHAL ENTERPRISES PVT. LTD & DIRECRORS

S. No.	Khasra No.	Rakba/ Area (IN Hect.)	Land Owner	Documents Enclosed
1	1/5K	2.988	SINGHAL ENTERPRISES PVT. LTD.	P-II
2	1/5 KH	2.381	SINGHAL ENTERPRISES PVT. LTD.	
3	1/5 G/2	1.450	SINGHAL ENTERPRISES PVT. LTD.	
4	1/5/GH/2	0.913	SINGHAL ENTERPRISES PVT. LTD.	
5	1/5/ANGA	1.075	SINGHAL ENTERPRISES PVT. LTD.	
6	1/5 CHH	3.225	SINGHAL ENTERPRISES PVT. LTD.	
7	1/5 CH	1.074	SINGHAL ENTERPRISES PVT. LTD.	
8	1/4KH	1.375	SINGHAL ENTERPRISES PVT. LTD.	
9	1/1 K	0.658	SINGHAL ENTERPRISES PVT. LTD.	
10	1/1 KH	0.438	SINGHAL ENTERPRISES PVT. LTD.	
11	1/1G	0.438	SINGHAL ENTERPRISES PVT. LTD.	
12	1/1 GH	0.439	SINGHAL ENTERPRISES PVT. LTD.	
13	1/1 ANGA	0.657	SINGHAL ENTERPRISES PVT. LTD.	
14	1/3	20.764	SINGHAL ENTERPRISES PVT. LTD.	
15	1/9 KH	4.248	SINGHAL ENTERPRISES PVT. LTD.	
16	1/15	8.899	SINGHAL ENTERPRISES PVT. LTD.	
17	6/1	0.224	SINGHAL ENTERPRISES PVT. LTD.	
18	6/2	0.225	SINGHAL ENTERPRISES PVT. LTD.	
19	12	2.784	SINGHAL ENTERPRISES PVT. LTD.	Registry Paper
20	1/12	8.899	SINGHAL ENTERPRISES PVT. LTD.	
21	13	2.833	SINGHAL ENTERPRISES PVT. LTD.	Registry Paper
22	1/14	8.899	SINGHAL ENTERPRISES PVT. LTD.	Registry Paper
23	1/6/Ka	0.81	P. D. AGRAWAL	P-II
24	1/6/Kha	1.619	P. D. AGRAWAL	
25	1/6/Ga	0.809	P. D. AGRAWAL	
26	5/1	0.324	P. D. AGRAWAL	
27	5/4	0.405	P. D. AGRAWAL	
28	14/1	1.280	P. D. AGRAWAL	
29	14/2	1.281	P. D. AGRAWAL	
30	14/3	1.000	P. D. AGRAWAL	
31	14/4	1.000	P. D. AGRAWAL	
32	1/16.	0.621	P. D. AGRAWAL	
33	1/17/Ka	6.237	P. D. AGRAWAL	
34	56/1/KA	0.103	P. D. AGRAWAL	
35	56/1/ KH	0.103	P. D. AGRAWAL	
36	8/1	0.069	P. D. AGRAWAL	Registry Paper
37	8/2	0.069	P. D. AGRAWAL	
38	1/13	8.699	SANJAY AGRAWAL	Registry Paper
39	1/9 Ka	4.230	SANJAY AGRAWAL	P-II
40	1/17 Kh	6.235	SANJAY AGRAWAL	
41	1/11	8.899	SANJAY AGRAWAL	
42	4/2.	5.751	SANJAY AGRAWAL	
43	21/2.	1.214	SANJAY AGRAWAL	
44	21/8.	0.923	SANJAY AGRAWAL	
45	1/10	8.899	AJAY AGRAWAL & P.D. AGRAWAL	P-II
46	48/1/Ka	0.112	AJAY AGRAWAL	P-II
47	48/1/G	0.112	AJAY AGRAWAL	
48	48/2	0.194	AJAY AGRAWAL	
49	47	0.344	AJAY AGRAWAL	
50	51/2	0.149	SANJAY & AJAY AGARWAL	Registry Paper
51	53	0.491	SANJAY & AJAY AGARWAL	
52	49/2	0.252	SANJAY & AJAY AGARWAL	
53	43/1KA	0.102	SANJAY & AJAY AGARWAL	
54	50	0.247	SANJAY & AJAY AGARWAL	
	TOTAL	**137.469**		

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है।

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/1/क	0.6580 हे.	सिंघल इंटरप्राईजेस प्रा.लि.रजि.आ.16 पाल्म					0.6580 हे.			ÌØÝÔÚ 2
1/1/ख	0.4380 हे.	खसरा नंबर - 1/1/क के अनुसार					0.4380 हे.			
1/1/ग	0.4380 हे.	खसरा नंबर - 1/1/क के अनुसार						0.4380 हे.		

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है।

क्रमांक	क्षेत्रफल (और यदि भूमि खाती में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों में बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/1/ए	0.4390 हे.	खसरा नंबर - 1/1/क के अनुसार					0.4390 हे.			
1/1/ड	0.6570 हे.	खसरा नंबर - 1/1/क के अनुसार					0.6570 हे.			
1/3	20.7640 हे.	खसरा नंबर - 1/1/क के अनुसार					20.7640 हे.			lØÝÖÜ 62,×lÜ§ 55,ÅàÆèÀÝ 2,×Ù°Ü 2,¬Ô¢ ¤ÆèÍ 45

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है |

क्रमांक	क्षेत्रफल (और यदि भूमि खाते में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों में बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/4/ख	1.3750 हे.	खसरा नंबर - 1/1/क के अनुसार					1.3750 हे.			
1/5/क	2.9880 हे.	खसरा नंबर - 1/1/क के अनुसार					2.9880 हे.			
1/5/ख	2.3810 हे.	खसरा नंबर - 1/1/क के अनुसार					2.3810 हे.			

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है ।

क्रमांक	क्षेत्रफल (और यदि भूमि खाती में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/5/ग/2	1.4500 हे.	खसरा नंबर - 1/1/क के अनुसार					1.4500 हे.			
1/5/घ/2	0.9130 हे.	खसरा नंबर - 1/1/क के अनुसार					0.9130 हे.			
1/5/ड	1.0750 हे.	खसरा नंबर - 1/1/क के अनुसार					1.0750 हे.			

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है |

क्रमांक	क्षेत्रफल (और यदि भूमि खाते में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों में बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/5/घ	1.0740 हे.	खसरा नंबर - 1/1/क के अनुसार					1.0740 हे.			
1/5/छ	3.2250 हे.	खसरा नंबर - 1/1/क के अनुसार					3.2250 हे.			
1/9/ख	4.2480 हे.	खसरा नंबर - 1/1/क के अनुसार					4.2480 हे.			

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है।

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/15	8.8990 हे.	खसरा नंबर - 1/1/क के अनुसार					8.8990 हे.			
6/1	0.2240 हे.	खसरा नंबर - 1/1/क के अनुसार					0.2240 हे.			
6/2	0.2250 हे.	खसरा नंबर - 1/1/क के अनुसार					0.2250 हे.			



छत्तीसगढ़ CHHATTISGARH 185798

Office of the Sub Registrar Distt. Raigrah (Chhattisgarh)

-:: विक्रय विलेख ::-

विक्रय पत्र कीमती		6,41,00,000.00 रूपये
विक्रय पत्र बाजार मूल्य		6,41,00,000.00 रूपये
मुद्राक शुल्क	:	32,05,000.00
जनपद शुल्क	:	6,41,000.00
उपकर शुल्क	:	1,60,250.00
अतिरिक्त शुल्क	:	250.00
योग	:	40,06,500.00

(विक्रय विलेख के साथ संलग्न स्टाम्प शुल्क रूपये चालीस लाख छः हजार पाच सौ रूपये)

विक्रेता का नाम :- **परमानंद** आ. **स्व. बी. एस. अग्रवाल** उम्र 72 वर्ष जाति – अग्रवाल निवासी ग्राम – तराईमाल पो. आ. – गेरवानी तहसील – तमनार जिला – रायगढ (छ. ग.) (गैर आदिवासी) आधार नं. – 3317 5450 5066 पेन नं. – ABUPA4065G

क्रेता का नाम :- सिंघल इन्टरप्राइजेस प्रा लिमिटेड तराईमाल की ओर से डायरेक्टर **परमेश्वर दास अग्रवाल** आ. **स्व. बिशन स्वरूप अग्रवाल** उम्र 74 वर्ष जाति – अग्रवाल निवासी ग्राम – तराईमाल पो. आ. – गेरवानी तहसील – तमनार जिला – रायगढ (छ. ग.) (गैर आदिवासी) पेन नं. – AADCS6988F आधार नं – 4382 1480 4312

प्रतिफल :- विक्रय शुदा संपत्ति के संबध मे प्रतिफल की राशि रूपये (अको मे) 6,41,00,000.00 (शब्दो में – छः करोड एकचालीस लाख रूपये) डी. डी. कमांक 014499 भारतीय स्टैट बैंक शाखा रायपुर से दिनाक 12.06.2018 को प्राप्त कर लिया।

Singhal Enterprises Pvt. Ltd.

Director

हस्ताक्षर केता का

हस्ताक्षर बिकेता का



छत्तीसगढ़ CHHATTISGARH 185799

संपत्ति का विवरण :–

(केवल कृषि भूमि होने की स्थिती में)

ग्राम का नाम – तरईमाल, ब. नं. – 152 प. ह. नं. 8, रा. नि. म. य ब्लाक – तमनार तहसील – तमनार जिला – रायगढ़ (छ.ग.)। ऋण पुस्तिका कमांक – पी – 1159768 है।

खसरा नम्बर	रकबा (हेक्टेयर में)	लगान (रुपये)
12	2.784	3.50 पैसे
1/12	8.899	——
योग – 2	11.683	3.50 पैसे

भूमि की किस्म : (1) असिंचित, टिकरा
(2) एक–फसली (3) बस्ती से 1 कि. मी. एवं मुख्य मार्ग से 1 कि. मी. की दूरी पर है। यह कृषि भूमि नगर निगम रायगढ़ से 20 कि. मी. से बाहर की दूरी पर स्थित है।

संपत्ति की चतुर्सीमा :–

खसरा नं. 12 का :–

उत्तर में – बिकेता का बचत भूमि है।
पूर्व में – बालमनहर एवं मुकेश का भूमि है।
दक्षिण में – सरकारी जंगल है।
पश्चिम में – संजय का भूमि है।

खसरा नं. 1/12 का :–

उत्तर में – सिंघल इन्टरप्राईजेस का भूमि है।
पूर्व में – सिंघल इन्टरप्राईजेस का भूमि है।
दक्षिण में – परमानंद अग्रवाल का भूमि है।
पश्चिम में – संजय,आनंद बसंल,सेवा भूमि,धनेश का भूमि है।

Singhal Enterprises Pvt. Ltd

Director

हस्ताक्षर केता का

हस्ताक्षर बिकेता का

भारतीय गैर न्यायिक INDIA NON JUDICIAL

भारत

रु. 15000

पन्द्रह हजार रुपये

FIFTEEN THOUSAND RUPEES

Rs. 15000

INDIA

छत्तीसगढ़ CHHATTISGARH

185637

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हस्ताक्षर विक्रेता का

गवाह (हस्ताक्षर) :-

1. गिरिद्रा कुमार मिश्रा आ. मदन मोहन मिश्रा
जाति – ब्राम्हण निवासी – बी–टाईप, सिंघल इन्टरप्राईजेस, तराईमाल
तहसील – तमनार जिला – रायगढ़ छ. ग.
आधार नं. – 8470 7439 7703

Singhal Enterprises Pvt. Ltd.

Director

हस्ताक्षर क्रेता का

2. पुरंधर जयपुरिया पिता अंगद
जाति - गांड़ा सा: - तराईमाल
आधार नं. – 2170, 8693, 9580

[redacted]

:: विक्रेता द्वारा की जाने वाली घोषणा ::

1. विक्रयशुदा संपत्ति भूदानयज्ञ से प्राप्त, सीलिंग से प्राप्त अथवा शासन से पट्टे पर प्राप्त भूमि नही है।
2. विक्रयशुदा संपत्ति किसी भी प्रयोजन के लिये बंधक नहीं रखी गई है।
3. संपत्ति का विवरण विलेख में सत्यता–पूर्वक किया गया है।
4. संपत्ति के बाजार मूल्य को प्रभावित करने वाले समस्त तथ्यों को उल्लेख किया गया है।
5. भू–राजस्व संहिता की धारा 165 (8) का उल्लंघन नही किया गया है।

हस्ताक्षर विक्रेता

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Chhattisgarh

e-Stamp

Certificate No.	:	IN-CG22774788722523T
Certificate Issued Date	:	23-Jul-2021 11:21 AM
Account Reference	:	IMPACC (SV)/ cg6016504/ GHARGHODA/ CG-RG
Unique Doc. Reference	:	SUBIN-CGCG60165043393987738068 7T
Purchased by	:	SINGHAL ENTERPRISES PVT LTD PIYUSH so SANJAY
Description of Document	:	Article 23(1) Conveyance (Sale)
Property Description	:	GRAM TARAIMAL DISTT RAIGARH CG
Consideration Price (Rs.)	:	1,08,66,000 (One Crore Eight Lakh Sixty Six Thousand only)
First Party	:	MUKESH AGRAWAL so RAMNIVAS AGRAWAL
Second Party	:	SINGHAL ENTERPRISES PVT LTD PIYUSH so SANJAY
Stamp Duty Paid By	:	SINGHAL ENTERPRISES PVT LTD PIYUSH so SANJAY
Stamp Duty Amount(Rs.)	:	6,79,125 (Six Lakh Seventy Nine Thousand One Hundred And Twenty Five only)

ARUN KUMAR PANDA ★ ACC-ID/ cg6016504 ★ e-Stamp Gharghoda (C.G.)

.....Please write or type below this line.....

कार्यालय उप-पंजीयक रायगढ़ की मुद्रा ★ Office of the Sub-Registrar Distt. Raigrah (Chhattisgarh)

0002813727

Statutory Alert:
1. The authenticity of this Stamp certificate should be verified at "www.shcilestamp.com" or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

VOID VOID VOID

-:: बिक्रय विलेख ::-

बिक्रय पत्र कीमती	1,08,66,000.00
बिक्रय पत्र बाजार मूल्य	1,08,66,000.00
मुद्रांक शुल्क	5,43,300.00
जनपद शुल्क	1,08,660.00
उपकर शुल्क	27,165.00
योग	6,79,125.00

(विलेख के साथ संलग्न कुल स्टाम्प शुल्क छ. लाख उन्यासी हजार एक सौ पच्चीस रूपये मात्र)

विक्रेता का नाम :- **मुकेश अग्रवाल** आ. **रामनिवास अग्रवाल** उम्र 51 वर्ष जाति – अग्रवाल पेशा – व्यवसाय निवासी – गौरीशंकर मंदिर रोड, नया गंज, रायगढ़ पो. आ. व तहसील व जिला – रायगढ (छ. ग.) (गैर आदिवासी) आधार नं. – 6367 5601 4258 पेन नं – ACIPA0564F मो – 9425275741

क्रेता का नाम :- सिंघल इन्टरप्राइजेस प्रा. लि. तराईमाल की ओर से डाय. **पियुश अग्रवाल** आ. **संजय अग्रवाल** उम्र 26 वर्ष पेशा – व्यवसाय जाति – अग्रवाल निवासी – मकान नं.–4, सेक्टर–3, गीताजली नगर, रायपुर जिला – रायपुर (छ. ग.) (गैर आदिवासी) आधार नं – 9125 8148 2612 पेन नं – AADCS6988F मो नं. – 9752992365

हस्ताक्षर केता का

हस्ताक्षर विक्रेता का

प्रतिफल :- विक्रय शुदा संपत्ति के संबंध में पक्षकारों की सहमति अनुसार कुल 1,08,66,000.00 (अक्षरांक एक करोड़ आठ लाख छैंसठ हजार रुपये) को निम्नानुसार प्राप्त कर किया :-

चेक कमांक	बैंक का नाम व शाखा	रकम	दिनांक
378855	एसबीआई, कवर्डाबाड़ी बस स्टैण्ड, रायगढ़	40,00,000.00	22.07.2021
378856	एसबीआई, कवर्डाबाड़ी बस स्टैण्ड, रायगढ़	40,00,000.00	22.07.2021
378857	एसबीआई, कवर्डाबाड़ी बस स्टैण्ड, रायगढ़	28,65,000.00	22.07.2021
	योग –	1,08,65,000.00	

तथा शेष बचत रकम 1,000.00 अक्षरांक एक हजार रुपये को पंजीयन के पूर्व दो गवाहों के समक्ष नगद प्राप्त कर लिया।

संपत्ति का विवरण :-

(केवल कृषि भूमि होने की स्थिति में)

ग्राम का नाम – तराईमाल, ब. न. – 152 प ह न 8, रा नि म द ब्लाक – तमनार तहसील – तमनार जिला – रायगढ़ (छ ग.)। ऋण पुस्तिका कमांक – पी – 1466570 है।

खसरा नं.	रकबा (हे.)	लगान (रूपये)
13	2.833	0.43 पैसे
योग – 1	2.833	0.43 पैसे

भूमि की किस्म : (1) असिंचित, टिकरा। भूमि कृषि प्रयोजनार्थ है।
(2) एक–फसली (3) भूमि बस्ती से 1 कि. मी. एवं मुख्य मार्ग से 1 कि. मी. की दूरी पर स्थित है।

संपत्ति की चतुर्सीमा :-

उत्तर – संजय आ. परमेश्वर दास का भूमि है। दक्षिण – शासकीय जंगल है।
पूर्व – सिंघल इन्टरप्राइजेस प्रा. लि. का भूमि है। पश्चिम – परमानंद आ. श्री एस. [illegible] का भूमि है।

हस्ताक्षर क्रेता का

हस्ताक्षर विक्रेता का

p. s. patel

स्टाम्प मेकर, [illegible]

उप पंचायत
धरघोड़ा

8/318

विक्रयपत्र कीमती- ६५३८६० रु०



धरघोड़ा
विक्रेता का फोटो



उप पंचायत
धरघोड़ा क्रेता का फोटो

मुद्रांक शुल्क	--	६६५४०-०० रु०
पंचायत शुल्क	--	६५३८-६० रु०
उपकर	--	५७७-०० रु०
अन्य	--	४४-४० रु०
योग	--	६७०००-०० रु०

विक्रेता :- बालमनोहर आयु लगभग ५२ वर्ष आ० हीरालाल आलान
पता- पु० पो० तह० जि० पटना । बिहार ।
कर्ता- हीरालाल बालमनोहर आलान: एच यु एच :
के तरफ से मुख्तियार
महावीर कुमार पोद्दार आ० काशीप्रसाद पोद्दार: अग्रवाल :
पता- राजेन्द्रनगर पटना, पो० तह० जि० पटना । बिहार।
- गैरआधिवासी - : मुख्तियानामा दस्तावेज का निरसन नहीं
किया गया है :

क्रेता :- सिंघल इन्टरप्राईजेस प्रा० लि० तराईमाल, तह० धरघोड़ा, जि० रायगढ़ (छ०ग०)।

हस्ताक्षर क्रेता

NGHAL ENTERPRISES (P) LTD.

Director

हस्ताक्षर विक्रेता.

-४-

विक्रय की गई संपत्ति का विवरण.

भूमिस्वामी हक, स्थित ग्राम- तराईमाल, प०ह०नं० ३६, ग्राम पंचायत-तराईमाल ख०नं० ६५२, रा०नि०नं० एवं ब्लाक क्षेत्र तमनार तह० घरघोड़ा, जि० रायगढ़ ह०नं० विक्रेता का भू- अधिकार एवं कुल भू० कृ० P-129060/

क्रेता का नहीं है ।

ख०नं०	विक्रीशुदा रकबा	लगान	किस्मजमीन.
६।१४	८.८६६ है०	रु० २.५०	टिकरा, असिंचित एकफसली

:अक्षरांके आठ दशमलव आठ नौ नौ है०: महुआ- ६, अन्य -१२ पाड़ है

इस भूमि के :-
उत्तर में- यटो स्ट्रीट डेवलपर्स प्रा० लि० की भूमि
दक्षिण में- बालमनोहर :विक्रेता: की भूमि
पूर्व में- दिनबंधु वगैरह का भूमि तथा
पश्चिम में- पवनकुमार एवं अनुग्रह डेवलपर्स प्रा० लि० की भूमि है ।

टीप:- हल्का पटवारी द्वारा प्रदत्त नम्बर वाली मय नक्शा इसके साथ संलग्न है जो दस्तावेज का अंग है ।

यह भूमि भूमिस्वामी हक की है जिस हेतु भू- राजस्व निर्धारित है । वर्तमान में भूमि फसलरहित है । यह भूमि गांव से लगभग २½ कि० मी० तथा पहुंच मार्ग से लगभग १ कि० मी० दूर स्थित है । गांव में प्राथमिक शाला, ग्राम पंचायत है अन्य लोक कार्यालय,अस्पताल नहीं है तथा बाजार नहीं भरता है ।

विक्रयपत्र मूल विलेख में स्टाम्पों की संख्या ८ है ।

हस्ताक्षर क्रेता
GHAL ENTERPRISES (P) LTD.
Director

हस्ताक्षर विक्रेता.

-4-

अतः यह विक्रयपत्र आज दिनांक को मैं अपनी स्वेच्छा से निम्न गवाहों के समक्ष लिखा कर पढ़ व समझा तथा सही पाकर अपना हस्ताक्षर कर दिया कि सही व सनद रहे। 4704H-SH2201 ₹ 41< VUJ1.

स्थान:- रायगढ़ (छ०ग०) दिनांक 26.2.2002

नोट:- काटकूट नहीं है।

हस्ताक्षर क्रेता
For SINGHAL ENTERPRISES (P) LTD.
Director

हस्ताक्षर विक्रेता

साक्षीगण:-

1। अरविंदकुमार गुप्ता आ०गु०राधाकृष्ण
कोतरा रोड, रायगढ़ (छ०ग०)

2। महेश पेंढोवाल आ० विजय पेंढोवाल
तराजीगल, तह० घरघोड़ा, जि० रायगढ़

Office of the Sub. Registrar Distt. Raigrah (Chhattisgarh)

रजिस्ट्रीकृत लिपि

SEP 2002



फॉर्म पी-II खसरा पांचसाला खण्ड-1 (भूमिस्वामी का विवरण)

कृषि वर्ष: 2019-20

ग्राम : तराईमाल | हल्का : 00009 | रा नि : तमनार | तहसील : तमनार | जिला : रायगढ़ | 20200526410800068

भूमि का ब्यौरा हेक्टेयर में एवं करो का ब्यौरा रुपये पैसे में है।

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का विवरण				प्रयोजन जिसके लिए भू-राजस्व निर्धारण किया गया है तथा नियत भूराजस्व	अधिकार जिसके अंतर्गत भूमि धारण की गई हो	किसी भूमि स्वामी या पट्टेदार या किसी मौरूसी काश्तकार के उपपट्टेदार का नाम, पिता का नाम,लगान या पट्टे की रकम और उप-पट्टे पर दिया गया भाग का क्षेत्रफल	कैफियत
		नाम	पिता या पति का नाम	जाति	निवास स्थान				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1/16	0.6210	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
1/6	0.8100	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
1/17/क	6.2370	परमेश्वरदास	पिता वी एस अग्रवाल			कृषि ₹ 3.71	निजी भूमिस्वामी		
1/6/ख	1.6190	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
1/6/ग	0.8090	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		

Annexure-1

टीप:– फसल विवरण तथा फसल ऋण की जानकारी 'फॉर्म पी-II खसरा खण्ड-2' से प्राप्त होगा।

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फॉर्म पी-II खसरा पांचसाला खण्ड-1 (भूमिस्वामी का विवरण)

कृषि वर्ष: 2019-20

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़ 20200526410800068

भूमि का ब्यौरा हेक्टेयर में एवं करो का ब्यौरा रुपये पैसे में है |

क्रमांक	क्षेत्रफल (और यदि भूमि खाती में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का विवरण				प्रयोजन जिसके लिए भू-राजस्व निर्धारण किया गया है तथा नियत भूराजस्व	अधिकार जिसके अंतर्गत भूमि धारण की गई हो	किसी भूमि स्वामी या पट्टेदार या किसी सीरपी काश्तकार के उपपट्टेदार का नाम, पिता का नाम,लगान या पट्टे की रकम और उप-पट्टे पर दिया गया भाग का क्षेत्रफल	कैफियत
		नाम	पिता या पति का नाम	जाति	निवास स्थान				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
5/1	0.3240	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
5/4	0.4050	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
14/1	1.2800	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
14/2	1.2810	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
14/3	1.0000	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		

Annexure-1

टीप:– फसल विवरण तथा फसल ऋण की जानकारी 'फॉर्म पी-II खसरा खण्ड-2' से प्राप्त होगा |

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फॉर्म पी-II खसरा पांचसाला खण्ड-1 (भूमिस्वामी का विवरण)

कृषि वर्ष: 2019-20

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़ 20200526410800068

भूमि का रकबा हेक्टेयर में एवं करो का रकबा रुपये पैसो में है।

क्रमांक	क्षेत्रफल (और यदि भूमि खाते में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का विवरण				प्रयोजन जिसके लिए भू-राजस्व निर्धारण किया गया है तथा नियत भूराजस्व	अधिकार जिसके अंतर्गत भूमि धारण की गई हो	किसी भूमि स्वामी या पट्टेदार या किसी मौकषी काश्तकार के उपपट्टेदार का नाम, पिता का नाम,लगान या पट्टे की रकम और उप-पट्टे पर दिया गया भाग का क्षेत्रफल	कैफियत
		नाम	पिता या पति का नाम	जाति	निवास स्थान				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
14/4	1.0000	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
56/	0.1030	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		
56/1/ख	0.1030	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	खसरा नंबर - 1/17/क के अनुसार	कृषि	निजी भूमिस्वामी		

टीप:- फसल विवरण तथा फसल ऋण की जानकारी 'फॉर्म पी-II खसरा खण्ड-2' से प्राप्त होगा।

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फॉर्म पी-II खसरा पांचसाला खण्ड-1 (भूमिस्वामी का विवरण)

कृषि वर्ष: 2019-20

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़ 20200526410800068

भूमि का ब्यौरा हेक्टेयर में एवं करो का ब्यौरा रूपये पैसो में है।

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का विवरण				प्रयोजन जिसके लिए भू-राजस्व निर्धारण किया गया है तथा नियत भूराजस्व	अधिकार जिसके अंतर्गत भूमि धारण की गई हो	किसी भूमि स्वामी या पट्टेदार या किसी मौरूसी काश्तकार के उपपट्टेदार का नाम, पिता का नाम,लगान या पट्टे की रकम और उप-पट्टे पर दिया गया भाग का क्षेत्रफल	कैफियत
		नाम	पिता या पति का नाम	जाति	निवास स्थान				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)

Annexure-1

टीप:- फसल विवरण तथा फसल ऋण की जानकारी 'फॉर्म पी-II खसरा खण्ड-2' से प्राप्त होगा।

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विक्रेता- केवरा



घरघोड़ा

-:: कैमा विक्रय पत्र ::-

विक्रेता- फिटकन



घरघोड़ा

बिक्री शुदा भूमि का वास्तविक मूल्य	३२९००।-
बिक्री शुदा भूमि का बाजार मूल्य	३२९००।-
कुटा का मूल्य	४००।-
	३२५००।-
मुद्रांक शुल्क	२४३८।-
अतिरिक्त पंचायत शुल्क	३२५।-
उपकर शुल्क	१२९-६०
अधिक	११५-५०
ए० डी०	१-००

क्रेता- परमेश्वरदास



घरघोड़ा

योग :- ३०००।- अक्षरांक तीन हजार रूपया

१:- नाम विक्रेता :- १- केवरा वल्द बमार सिंह उम्र ३८ वर्ष
२- फिटकन बेवा बमार सिंह उम्र ५५ वर्ष
जाति- पौखिया निवासी ग्राम- तराईमाल पो० बा० - गैरबानी
तहसील- घरघोड़ा जिला- रायगढ़ (छ०ग०)
पेशा कृषि कार्य । गैरआस्थिवासी ।

२:- नाम क्रेता :- परमेश्वर दास पिता बी० एस० अग्रवाल उम्र वर्ष
जाति- अग्रवाल निवासी ग्राम- तराईमाल पो० बा० - गुरबानी
तहसील- घरघोड़ा जिला- रायगढ़ (छ०ग०)



-- २ --

हस्ताक्षर क्रेता का

हस्ताक्षर विक्रेता का



-- ३ --

विक्री शुदा भूमि में १ बेहरा का कुंआ है, भूमि असिंचित है, भूमि एक फसली है, भूमि में क्षार किस्म की फसल होती है, भूमि ग्राम में हाईस्कूल एवं बस्ताड नही है, भूमि शासकीय पट्टे से प्राप्त नही है, भूमि का बी-१, नक्शा, खसरा पांचशाला तथा पटवारी प्रतिवेदन संलग्न है, भूमि कृषि प्रयोजनार्थ है, भूमि बस्ती से १.२ किमी० तथा सड़क से १ किमी० की दूरी पर है, विक्रेता का जुना पुस्तिका क्रमांक डी - ३३६६७७ है तथा क्रेता के पास जुना पुस्तिका नही है ।

खसरा नं०	रकबा	लगान	किस्म
८।१	०.०६६	०.०५	क्षार ।असिंचित ।
आठ बटा एक	शून्य दशमलव शून्य उनचर हे०		
८।२	०.०६६	---	क्षार ।असिंचित ।
आठ बटा दो	शून्य दशमलव शून्य उनचर हे०		
२	०.१३८	०.०५	
दो	शून्य दशमलव एक सौ अड़तीस हे०	लगान पांच पैसा	

चौहदी :- उत्तर- धनेश वगै० का भूमि है । दक्षिण- धनेश वगै० का भूमि है ।
पूर्व - सिंघल का भूमि है । पश्चिम - सिंघल का भूमि है ।

हस्ताक्षर क्रेता का -- ४ -- हस्ताक्षर विक्रेता का

कपाल्ला

इस लेख के प्रपत्र में की गई मुद्रांकित में से चिन्ह तक काटी वो जोड़ी गई भाग प्रमाणित की गई ।

क्रेता :- राहुल कुमार पण्डा

साक्षी :-

१:- पंचराम बा० चमराज सिंह जाति- माली
निवासी- तराईमाल तह०- घरघोड़ा

हस्ताक्षर विक्रेता का

२:- दुकालूराम बा० दयानिधी जाति- तोड़ी
निवासी- तराईमाल तह०- घरघोड़ा

हस्ताक्षर क्रेता का

राहुल कुमार पण्डा
-८-२००६
सरसमोहा ता रायगढ़
२-०० ३३५००/-
१-०० जीत० कोर्ट०
२६-०० जुमला
२५-८-०६

Ded/378

(S)

5000Rs

INDIA NON JUDICIAL

५०००रु.

Rs 5000

सत्यमेव जयते
भारत

पाँच हजार रूपये FIVE THOUSAND RUPEES



विक्रयपत्र कीमती - ६५३८६० ६०

मुद्रांक शुल्क -- ६६५४०-०० ६०
पंचायत शुल्क - ६५३८-६० ६०
उपकर - ५७७-०० ६०
अधिक - ४४-४० ६०
योग - ६३७००-०० ६०



विक्रेता का फोटो

घरघोड़ा

क्रेता का फोटो

विक्रेता :- बालमनोहर आयु लगभग ५२ वर्ष आ० हीरालाल बालमन
पता- मु० पो० तह० जि० पटना । बिहार ।
कर्ता- हीरालाल बालमनोहर जालान :एच०यू०एफ :
के तरफ से मुख्तियार
महाबीर कुमार मोदी आ० काशीप्रसाद मोदी: अग्रवाल:
पता- राजेन्द्र नगर पटना, पो० तह० जि० पटना। बिहार।
- गैरआदिवासी
:मुख्तियारनामा दस्तावेज का निरसन नहीं कियागया है:

क्रेता :- संजय आ० परमेश्वरदास अग्रवाल, जाति अग्रवाल
निवासी तराईमाल, पो० गैरवानी, तह० घरघोड़ा
जिला- रायगढ़ ।छ०ग०।- गैरआदिवासी.

हस्ताक्षर विक्रेता.

हस्ताक्षर क्रेता

Sanjay Agarwal.





-४-

विक्रय की गई संपत्ति का विवरण

भूमिस्वामी हक, स्थित ग्राम- तराईमाल, प०ह०नं० ३६, ग्राम पंचायत - तराईमाल, ह०नं० १५२, [illegible] ब्लाक क्षेत्र तमनार तह० घरघोड़ा जिला- रायगढ़ (छ०ग०)।

विक्रेता का भू- अधिकार एवं भूमि पु० क्र० P-1250601 क्रेता का नहीं है।

ह०नं०	विक्रीशुदा रकबा	लगान	किस्मजमीन
४१४३	८.६६६ हे०	००.२.५०	टिकरा, असिंचित, एकफसली

(अक्षरांक आठ दशमलव छै नौ नौ हे०)

इस प्रति के :- महआ- ६२, सर्ई-२ अन्य ७ झाड़ है।

उत्तर में- बालमनोहर विक्रेता की भूमि
दक्षिण में- मुकेश एवं सीताराम की भूमि तथा सरकारी जंगल
पूर्व में- दिनबंधु वगैरह की भूमि।
पश्चिम में- पवनकुमार की भूमि है।

टीप:- हल्का पटवारी द्वारा प्रदत्त नम्बर पत्री मय नक्शा इसके साथ संलग्न है जो दस्तावेज का अंग है।

यह भूमि भूमिस्वामी हक की है जिस हेतु भू- राजस्व निर्धारित है। वर्तमान में भूमि फसलरहित है तथा कृषि प्रयोजनार्थ है। यह भूमि ग्राम से लगभग ६½ कि० मी० तथा पहुंच मार्ग से ६ कि० मी० लगभग दूर स्थित है। ग्राम में प्राथमिक शाला, ग्राम पंचायत है अन्य लोक कार्यालय, अस्पताल नहीं है तथा बाजार नहीं लगता है।

हस्ताक्षर क्रेता
Sanjay Agarwal

हस्ताक्षर विक्रेता





विक्रयपत्र मूल विलेख दिनांक 27/2/2012

के साथ संलग्न है ।

हस्ताक्षर क्रेता

Sanjay Agarwal

हस्ताक्षर विक्रेता.



फॉर्म पी-II खसरा पांचसाला खण्ड-1 (भूमिस्वामी का विवरण)

कृषि वर्ष: 2020-21

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़ 20200705410800244

भूमि का ब्यौरा हेक्टेयर में एवं करो का ब्यौरा रूपये पैसो में है |

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का विवरण				प्रयोजन जिसके लिए भू-राजस्व निर्धारण किया गया है तथा नियत भूराजस्व	अधिकार जिसके अंतर्गत भूमि धारण की गई हो	किसी भूमि स्वामी या पट्टेदार या किसी मौरुसी काश्तकार के उपपट्टेदार का नाम, पिता का नाम,लगान या पट्टे की रकम और उप-पट्टे पर दिया गया भाग का क्षेत्रफल	कैफियत
		नाम	पिता या पति का नाम	जाति	निवास स्थान				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1/11	8.8900	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	कृषि	निजी भूमिस्वामी		
1/9	4.2300	संजय	पिता परमेश्वरदास		सा देह भू स्वामी	कृषि ₹ 0.00	निजी भूमिस्वामी		
1/17/ख	6.2350	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	कृषि	निजी भूमिस्वामी		
4/2	5.7510	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	खसरा नंबर - 1/9/क के अनुसार	कृषि ₹ 0.00	निजी भूमिस्वामी		

Annexure-1

टीप:– फसल विवरण तथा फसल ऋण की जानकारी 'फॉर्म पी-II खसरा खण्ड-2' से प्राप्त होगा |

पृष्ठ क्रमांक: 1 / 1

Validity unknown
Digitally signed by KHEM CHAND SHARMA
Date: 2020.07.05 12:14:00 IST
Reason: Certified to be TRUE COPY of the digitally published ROR

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :07-Sep-2021

गाम : बड़गाँव हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2021-2022** की है।

क्रमांक	क्षेत्रफल (और यदि भूमि खाते में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों में बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
21/2	1.2140 है.	खसरा नंबर - 21/8 के अनुसार								
21/8	0.9230 है.	संजय अग्रवाल आ.परमेश्वर दास				0.9230 है.				



खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष 2020-2021 की है।

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1/10	8.8990 हे.	अजय व.वी.डी.अग्रवाल					8.8990 हे.			×Ì§ 3,ÌØÝ¥ 14,¤ÆèÌ 9

Annexure-1

खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष **2020-2021** की है |

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
47	0.3440 हे.	खसरा नंबर - 48/1/क के अनुसार					0.3440 हे.			
48/1/क	0.1120 हे.	अजय अग्रवाल					0.1120 हे.			000 0
48/1/ग	0.1120 हे.	खसरा नंबर - 48/1/क के अनुसार					0.1120 हे.			



खसरा पांचसाला खण्ड-2 (फसल विवरण)

Print Date :30-Mar-2021

ग्राम : तराईमाल हल्का : 00009 रा नि : तमनार तहसील : तमनार जिला : रायगढ़

फसल की जानकारी कृषि वर्ष 2020-2021 की है |

क्रमांक	क्षेत्रफल (और यदि भूमि खातो में सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम	खाते की भूमि						खाते के बाहर के क्षेत्रों में बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
			क्षेत्रफल जिसमें वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात 5 वर्ष से अधिक		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
48/2	0.1940 है.	खसरा नंबर - 48/1/क के अनुसार					0.1940 है.			



छत्तीसगढ़ CHHATTISGARH 095397

बैनामा बिक्रय पत्र

बिकी शुदा भूमि का वास्तविक मूल्य	12,24,[illegible]0.00
बिकी शुदा भूमि का बाजार मूल्य	20,17,[illegible]0.00
मुद्रांक शुल्क	1,21,0[illegible]0.00
अतिरिक्त पंचायत शुल्क	20,1[illegible]00
उप शुल्क	6,05[illegible]1.00
अधिक	[illegible]00
ए. डी.	[illegible]00
योग:–	1,47,25[illegible] 00
(अक्षरांक एक लाख सैंतालीस हजार दो सौ पचास रूपये मात्र)	

विक्रेता का नाम :- 1. **अशोक अग्रवाल** आ. विष्णु अग्रवाल उम्र 36 वर्ष, जाति – अग्रवाल
2. **अनिल अग्रवाल** आ. विष्णु अग्रवाल उम्र 34 वर्ष जाति – अग्रवाल
3. **विकास अग्रवाल** आ. दुलीचंद अग्रवाल उम्र 41 वर्ष, जाति – अग्रवाल
सभी का निवासी – जगतपुर, रायगढ रईयत ग्राम – तराईमाल
पो. आ. – गेरवानी तह.– घरघोड़ा जिला – रायगढ़ (छ.ग.) (गैर आदिवासी)

केता का नाम :- 1. **संजय अग्रवाल** आ. **परमेश्वर दास** उम्र 38 वर्ष, जाति – अग्रवाल
2. **अजय अग्रवाल** आ. **परमेश्वर दास** उम्र 36 वर्ष, जाति – अग्रवाल
निवासी ग्राम – तराईमाल, पो. आ. – गेरवानी तह. घरघोड़ा जिला – रायगढ़
(छ.ग.) (गैर आदिवासी)
पेन नं. – AESPA7574F

हस्ताक्षर केता का

Sanjay Agrawal
Asst Adv

हस्ताक्षर विक्रेता का

Ashok Agrawal
Anil Agrawal
Vikas Agrawal

दस्तावेज लेखक

Ashok Agrawal
Vikas Agrawal



छत्तीसगढ़ CHHATTISGARH 095375

- 4 -

-: बिकीशुदा भूमि का विवरण :-

3 – हक भूमि स्वामी ग्राम – तराईमाल, ब. नं. – 152 प. ह. नं. 8, रा. नि. व ब्लाक – तमनार तहसील – घरघोड़ा जिला – रायगढ़ (छ.ग.) ग्राम पंचायत – तराईमाल बिकी शुदा भूमि में वृक्ष नही है, भूमि असिंचित है, कृषि भूमि एक फसली है, भूमि में टिकरा, खार किस्म की फसल होती है भूमि ग्राम मे हाई स्कूल, अस्पताल नहीं है, भूमि शासकीय पट्टे से प्राप्त नही है, भूमि की बी 1, नक्शा, खसरा पांचशाला तथा पटवारी प्रतिवेदन संलग्न है, भूमि कृषि प्रयोजनार्थ है। भूमि बस्ती से 1/2 कि. मी. की दूरी पर है। तथा सड़क से 1/2 कि. मी. की दूरी पर है। विकेता का ऋण पुस्तिका कमांक – पी – 1159760 है, केता के पास ऋण पुस्तिका नहीं है।

खसरा नं.	रकबा	लगान	किस्म
51/2 इक्यावन बटा दो,	0.149	0.12 शून्य दशमलव एक सौ उनचास हे.	टिकरा (असिंचित)
53 तिरेपन,	0.491	– – शून्य दशमलव चार सौ इक्यानबे हे.	टिकरा (असिंचित)
49/2 उनचास बटा दो,	0.252	– – शून्य दशमलव दो सौ बावन हे.	टिकरा (असिंचित)
43/1 क तिरालीस बटा एक क	0.102	– – शून्य दशमलव एक सौ दो हे.	टिकरा (असिंचित)
50 पचास,	0.247	– – शून्य दशमलव दो सौ सैंतालीस हे.	खार (असिंचित)
योग – 5, पांच	1.241	0.12 एक दशमलव दो सौ इकचालीस हे.	लगान बारह पैसा

चौहदी :-

उत्तर – सिनुस खलखो का भूमि है। दक्षिण – भूमिस्वामी का शेष भूमि है।
पूर्व – भूमिस्वामी का शेष भूमि है। पश्चिम – सिनुस खलखो का भूमि है।

हस्ताक्षर केता का – 5 – हस्ताक्षर विकेता का



छत्तीसगढ़ CHHATTISGARH 372260

.. 6 ..

इस लेख के प्रपत्र में की गई मुद्रांकित में से चिन्ह ..... तक काटी व जोडी गई भाग प्रमाणित की गई है।

बकलम :- राहुल कुमार पण्डा

साक्षीगण :-

1. पंचराम आ. धमराजसिंह
जाति – माली निवासी ग्राम – तराईमाल
तहसील – घरघोडा जिला– रायगढ़ (छ.ग.)

हस्ताक्षर विक्रेता का

2. घनश्याम आ. अकुर
जाति – माली निवासी ग्राम – तराईमाल
तहसील – घरघोडा जिला– रायगढ़ (छ.ग.)



हस्ताक्षर क्रेता का

न्यायालय नायब तहसीलदार, तमनार जिला रायगढ़ (छ0ग0)

क्रमांक 460/आर–2/ 2021 तमनार दिनांक 30.09.2021

प्रति,

अनुविभागीय अधिकारी
राजस्व घरघोड़ा

विषयः– माननीय राष्ट्रहित हरित अधिकरण सेन्ट्रल जोन बैच , भोपाल में दायर वाद कमांक 55/2021 जिला बचाओ संघर्ष मोर्चा विरूध्द यूनियन ऑफ इंडिया व अन्य के संबंध मे।

संदर्भः– आपका पत्र कमांक 1702/आर–2/2021 घरघोड़ा दिनांक 13 सितम्बर 2021।

–0–

विषयांतर्गत संदर्भित पत्र के में माननीय राष्ट्रहित हरित अधिकरण सेन्ट्रल जोन बैच, भोपाल में दायर वाद कमांक 55/2021 में पारित आदेश दिनांक 27.07.2021 के द्वारा गठित समिति द्वारा प्राप्त निर्देशानुसार मेसर्स सिंघल इंटरप्राईजेस प्रा0लि0 तराईमाल के संबंध में व्यपर्वतन शुल्क के रूप में शासन को जमा किये राशि की जानकारी चाही गई है।

उक्त संबंध में मेसर्स सिंघल ईटरप्राईजेस प्रा0लि0तराईमाल द्वारा प्रस्तुत व्यपवर्तन शुल्क की चालान प्रति वर्ष 2002–03 से 2049–50 तक पृथक से संलग्न कर सादर संप्रेषित है।

संलग्नः– चालान की छायाप्रति।

नायब तहसीलदार
तमनार

SINGHAL ENTERPRISES PVT. LTD.

LAND RENT PAYMENT DETAILS

SI.NO.	DATE	YEARS	LAND RENT	AMOUNT
1	10-02-2004	2002-2003 TO 2003-2004	LAND	28,007
2	01-02-2005	2004-2005	LAND	15,000
3	13-06-2021	2005-2006 TO 2006-2007	LAND	37,451
4	22-05-2007	2007-2008	LAND	15,000
5	28-07-2012	2008-2009 TO 2011-2012	LAND	30,000
6	29-11-2010	2009-2010 TO 2010-2011	LAND	30,000
7	18-02-2014	2012-2013 TO 2013-2014	LAND	43,500
8	16-03-2015	2014-2015	LAND	16,000
9	18-01-2016	2015-2016	LAND	16,510
10	05-04-2017	2016-2017	LAND	16,510
11	30-01-2018	2017-2018	LAND	16,510
12	08-11-2019	2018-2019	LAND	16,510
13	20-09-2019	2019-2020	LAND	16,510
14	09-03-2020	2020-2021 TO 2049-2050	LAND	75,000
			LAND	1,50,000
			LAND	16,875
			LAND	16,875
TOTAL:-				**5,56,258**

क्रमांक 0397574

श्री

दिनांक

रु. 30266-00

(2)

RECEIPT

Bk No. 122133 Serial No. 05

ceived from सिंगल इन्फ्रा प्रोजेक्ट्स लिमिटेड 9/2/2005

letter No. परियोजना कार्य दिनांक 21.01.05 dated the

ees the sum of

which सिविल इंजीनियरिंग कार्य 25% एडवांस 100000-00

एडवांस 20000-00

Rs. 15000-00 Rs. 15000-00

Signature & Designation

IT 151/42-11/2003—5,000 Bks of 100 Slips No.

9/2/05

सहायक अभियन्ता

उप मुख्य अभियन्ता

(5)

Treasury Rule 10 and 22 under Treasury Rule 10

TREASUREY

(Triplicate as case may be

From whom brought कौन लाया	On what account किस बाबत	Under rupees in words किसान रुपये के अंक	Amount Rs P
		TOTAL	

Head of Revenue — 0030 — Stamp and Registration Fee

Major Head — 0030 — Duties Stamp and Registration Fee

Detailed head

Details तफसील

Notes नोट

Cash नगदी

Total मीजान

Certified that the amount shown above has been entered in the departmental register of the Head of Revenue deposit

Date 13/6/07

Collector of Stamps

Signature of Tenderer दाखिल करने वालों के हस्ताक्षर

FOR USE IN TREASURY (खजाने में इस्तेमाल करने के लिए)

Examined

Initals of Accountant

Rs. (in figures)

Rs. (in Words)

RECEIVED

Entered No.

SIGNATURE of Accountant

Signature of Treasury

13 JUN 2007

TREASURY OFFICER

SEAL

वास्ते, भारतीय स्टेट बैंक

सेक्शन / सहायक

खजाना अधिकारी

रसीद न.

सिकंदर नगर शाखा सयगढ

Book No.

Serial No. 50

Received from

with other Rs.

Rupees

on account charges for

Rs. 15000-00

the sum of

15000-00

15000-00

2007-2008

(5)

Rawat & M.C. P & Bihar (B.L.)
Subsidiary Rule 19 & 23 under Treasury Rule (10)
Challan paid into the State Bank of Treasury / Sub - Treasury
(To be presented at the Treasury single or in the duplicate or Triplicate as case may be)
(खजाने में इसकी एक या दो या तीन नकले जैसा कायदा हो पेश करना चाहिए)

Original/Duplicate/Triplicate

By whom brought कौन लाया	On what account किस बाबत	Under Rupees in words किसने रुपये के अन्दर	Amount रकम Rs.	P.
[illegible]	[illegible]		30,000	—
			2000	—
		Total टोटल	32000	—

In Words Rs. Thirty-two Thousand Only —

Head of Revenue	0029	Details तफसील	
Major Head		Note नोट	
Detailed Head		Cash नगदी	
		Total टोटल	

Certified that the [illegible] has been credited to the Government register to the head of revenue indicated.

Date 20

Treasury Officer

Signature of Remitter
दाखिल करने वाले के हस्ताक्षर

FOR USE IN TREASURY खजाने में इस्तेमाल के लिए

Examined Initials of Accountant	Rs. (In figures) 32,000/-	Entered No.
	Rs. (In words) Thirty-two Thousand only	Signature of Accountant
	Signature of Treasurer	

Date 20 Treasury Officer Seal

भारतीय स्टेट बैंक
शाखा-चाकघर नगर (ABO2)
जाद आगरा (केरल) पाया
28 JUL 2012
5704374
S. KUMAR
Intl.

(6)

Rev. H. & M. C. P. & Berar (B.L.)
Subsidar Rule 19 & 23 under treasury Rule 10

Original / Duplicate / Triplicate

Challan only paid into the State Bank S.B.I. Gaurella Treasury
(खजाने में इसकी एक या दो या तीन नकलें जैसा आवश्यक हो पेश करना चाहिये ।)
To be presented at the Treasury single or duplicate o triplicate as the case may - be.

कौन लाया By whom brought	किस बाबत् in which Account	किसने रुपयों के अंदर Under Rupees in words	रकम Amount	
Sushil Coking Private Ltd Vill - Tarama Po - Gyaram Dist - Raigarh	पारगमन फी 2009-10 2010-11	मीलान Total	30,000	—
			30,000	—

in Words :

Head of Revenue/	0029.	तफसील	
Major Head	02 महसूल	नोट	
Detailed Head	22 अन्य	नगदी	
		टोटल	

Certified that the amount shown above have been entered in departmental register to head of revenue deposit.

Date Departmental Officer

दाखिल करने वाले का दस्तखत signature of Tenderer

खजाने में इस्तेमाल के लिये FOR USE IN TREASURY

Examined		Received
Initial of Accountant		Rs. (In figures)
		Rs. (In words)
		Signature Treasurer

Date Treasury Officer Seal

(7)

XV-DR—99

FORM C.G.E.C.6
[See Subsidiary Rule 59]

RECEIPT

Book No. 129085 Dated, the 18/9/14 200 Serial No. 60

Received from [illegible]

with letter No. ..... dated, the 200

Rupees [illegible] the sum of

in cash/by cheque on account of [illegible]

in ..... payment of [illegible]

Rs. 42500-00

Signature & Designation

GRPRJ—FS/42—11/2003—5,000 Bks. of 100 dup. lvs.

(8)

R—99

FORM C.G.T.C 6
[See Subsidiary Rule 59]

RECEIPT

Book No. 129035

Dated, the 16/02/2015 200

Serial No. 48

Received from ...

Vide letter No. ...

Dated the ... 200

the sum of ...

Cash/by cheque on account of ...

payment of ...

16000=00

Signature & Designation

RJ—FS/42-II/2003—5,000 Bks. of 100 dup. fys.

(9)

CV-OR—99

FORM C G T C 6
[See Subsidiary Rule 59]

RECEIPT 44

Book No. 129151 Dated, the 18/1/16 200 Serial No.

Received from तिरहाल ईएम प्रशासन एवं सहायक अधि. एवं सहायक अधि.

with letter No. कमांक तहसील तिरहाल/2015-16, दिनांक 200 the sum of

Rupees पांच हजार रुपये - 10,000
पांच हजार रुपये - 5,000
7.5% अच्छे विकास उपकर - 750
7.5% अच्छे शिक्षा उपकर - 750
10

Rs. 16510=00 Signature & Designation 16510

GRPRJ—FS/42-11/2003—5,000 Bks. of 100 dup. 1vs.

तहसीलदार
तिरहाल

(10)

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

No. 129156 Dated the 05/04/2017 Serial No. 53

ved from सिंहल डेयर प्राइवेट लिमिटेड, गढ़ी माल, रामविन, गढ़ी माल

letter No. ..... dated the 05/04/2017 the sum of

ash/by cheque on account of प्रोसेसिंग शुल्क - 10,000
पंजीयन शुल्क - 5,000
payment of अन्य विभाग शुल्क - 750
अन्य प्रशासनिक शुल्क - 750

16500 16500

Signature & Designation

[illegible] सहायक
पंजीयक

RJ—FS/42-11/2003—5,000 Bks. (100 dup. Bks.)

Rev H & M.C. P & Benar (E.L.)
Subsidiary Rule 19 & 23 under Treasury Rule (10)
Challan paid into the State Bank of Treasury / Sub - Treasury ...
(To be presented at the Treasury single or in the duplicate or Triplicate as case may be)
(खजाने में इसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)

Original/Duplicate/Triplicate

By whom brought कौन लाया	On what account किस बाबत	Under Rupees in words किसी रुपये के अंदर	Amount रकम Rs.	P.
[illegible]	मेरे भाई के परिवार [illegible]		16 SCD	
		Total टोटल	16 SCD	—

In Words Rs. [illegible]

Head of Revenue	[illegible]	Details तफसील	
Major Head	[illegible]	Note नोट	
		Cash नगदी	
Detailed Hea d	[illegible]	Total टोटल	

Certified that the amount shown has been entered in the Departmental register to the head of revenue indicated above

Sig. of Tenderer

Date 20

FOR USE IN TREASURY / खजाने के इस्तेमाल के लिए

Examined Initials of Accountant

Rs. (In figures)

Rs. (In words)

Received 30 JAN 2018

Signature of Treasurer

Entered No.

Signature of Accountant

Date 20

Treasury Office

(12)

Rev H & M.C. P & Serar (H.L.)

Subsidiary Rule 19 & 23 under Treasury Rule (10) — Original/Duplicate/Triplicate

Challan paid into the State Bank of Treasury / Sub - Treasury SBI Chakradharpur FCH

(To be presented at the Treasury single or in the duplicate or Triplicate as case may be)

(खजाने में इसकी एक या दो या तीन, नकलें जैसा कायदा हो पेश करना चाहिए)

By whom brought कौन लाया	On what account किस बाबत	Under Rupees in words (कितने रुपये के अक्षर)	Amount रकम Rs.	P.
विद्युत इन्जीनियर के अजय कुमार सिंह परियोजना पश्चिमी सिंहभूम	मद - मोटर वाहन वर्ष - 2018-19		16510	
		Total टोटल	16510	

In Words Rs. सोलह हजार पांच सौ दस मात्र

Head of Revenue	0029	Details तफसील	
Major Head	21 [illegible]	Note नोट	
Detailed Hea d	[illegible]	Cash नगदी	
		Total टोटल	

Certified that the amount shown has been entered in the Departmental register to the head of revenue indicated above

Date 20 Departmental Officer

Sig. of Tenderer टेंडर करने वाले के हस्ताक्षर

FOR USE IN TREASURY खजाने में इस्तेमाल के लिए,

Examined Initials of Accountant	Received Rs. (In figures)	Rs. (In words)	Entered No.	Signature of Accountant
		Signature of Treasurer		

Date 20 Treasury Officer Seal

(19)

...C. P. & Berar (B.L.)
...diary Rule 19 & 23 under Treasury Rule (10) Original/Duplicate/Triplicate
...llan paid into the State Bank of Treasury / Sub - Treasury
...To be presented at the Treasury single or in the duplicate or Triplicate as case may be)
(खजाने में इसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)

By whom brought कौन लाया	On what account किस-बाबत	Under Rupees in words (रुपये के अंक में)	Amount रकम Rs.	P.
[illegible]	[illegible] 2019-20	16,510/-	16,510.00	
		Total टोटल	16,510.00	

In Words Rs. Sixteen Thousand Five hundred Ten only.

Head of Revenue	0029	Details (वफ़सील) Note नोट	
Major Head	[illegible]	Cash नगदी	
Detailed Head	[illegible]	Total टोटल	

Certified that the amount shown has been entered in the Department register to the head of revenue indicated above

Date 20 Departmental Officer

Sig. of Tenderer

FOR USE IN TREASURY

Received PURPOSE [illegible]

18 SEP 2019

Examined Initials of Accountant

Rs. (In figures)

Rs. (In words)

Entered No

T. R. No.

Signature of Accountant

Signature of Treasurer

Date 20 Treasury Officer Seal

(14)

06 MAR 2020

Rev. H. & M.C.P. & Berar (B.L.)

Original / Duplicate / Triplicate

...bsidiar Rule 19 & 23 under treasury Rule 10

Challan only Paid into the State Bank ..... Treasury

(खजाने में उसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)

...e presented at the Treasury single or duplicate or triplicate as the case may be

लोन लाया ...n brought	किस बाबत in which Account	कितने रुपये के अंदर Under Rupees in words	रकम Amount	
			75000	/-
		नीलाम Total	75000	/-

In words Seventy five thousand only /-

Head of Revenue / Major Head / Detailed Head		तफ्सील नोट नगदी टोटल		

Certified that the amount shown above have been entered in ...partmental register to the head of revenue deposit

Departmental Officer

दाखिल करने वाले का दस्तखत Signature of Tenderer

खजाने में इस्तेमाल के लिए FOR USE IN TREASURY

Examined		Received
Initial of Accountant	49	Rs. (In Figures) 8
		Rs. (In Words)
		Signature Treasurer

Date Treasury Officer Seal

v. H. & M.C.P. & Berar (B.L.) Original / Duplicate / Triplicate

ar Rule 19 & 23 under treasury Rule 10

an only Paid into the State Bank ..... Treasury

(खजाने में इसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)

To be presented at the Treasury single or duplicate or triplicate as the case may be

कौन लाया Whom brought	किस बाबत in which Account	कितने रुपये के अंदर Under Rupees in words	रकम Amount
		1 LAKH	
		मीलान Total	

In words One Lakh Fifty Hundred only/-

Head of Revenue / Major Head / Detailed Head		तफसील नोट नगदी टोटल	

Certified that the amount shown above have been entered in department register to the head of revenue deposit.

Departmental Officer

दाखिल करने वाले का दस्तखत Signature of Tenderer

खजाने में इस्तेमाल के लिए FOR USE IN TREASURY

Examined / Initial of Accountant		Received Rs. (In Figures) Rs. (In Words) Signature Treasurer

Date Treasury Officer Seal

096970

I. & M.C.P. & Berar (B.L.) Original / Duplicate / Triplicate

Rule 19 & 23 under treasury Rule 10

only Paid into the State Bank ..... Treasury

(खजाने में इसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)

To be presented at the Treasury single or duplicate or triplicate as the case may be

कौन लाया By whom brought	किस बाबत In which Account		रकम Amount
		किसने रुपये के अंदर Under Rupees in words	
		मीलान Total	

In words

Head of Revenue / Major Head / Detailed Head		तफसील / नोट / नगदी / टोटल	

Certified that the amount shown above have been entered in departmental register to the head of revenue deposit

Departmental Officer

दाखिल करने वाले का दस्तखत

Signature of Tenderer

खजाने में इस्तेमाल के लिए FOR USE IN TREASURY

Examined / Initial of Accountant		Received Rs. (In Figures) / Rs. (In Words)
		Signature Treasurer

Date Treasury Officer Seal

Rev. H. & M.C.P. & Berar (B.L.)

Original / Duplicate / Triplicate

Subsidiar Rule 19 & 23 under treasury Rule 10
Challan only Paid into the State Bank ..... Treasury

(खजाने में इसकी एक या दो या तीन नकलें जैसा कायदा हो पेश करना चाहिए)
To be presented at the Treasury single or duplicate or triplicate as the case may be

किस नाम से P whom brought	किस बाबत in which Account	किसने रुपये के अंदर Under Rupees in words	रकम Amount
[illegible]	[illegible] 2020-21 TO 2034-35	One Lakh Sixty Six Thousand Seven Hundred Seventy Five Only	16875 / 16875

In words Sixteen thousand Eight hundred seventy five only /-

Head of Revenue / Major Head	0029 [illegible]	तफसील नोट	
Detailed Head	[illegible]	नगदी	
		टोटल	

Certified that the amount shown above have been entered in departmental register to the head of revenue deposit.

D ..... Departmental Officer

दाखिल करने वाले का दस्तखत
Signature of Tenderer

खजाने में इस्तेमाल के लिए FOR USE IN TREASURY

Examined		Received
Initial of Accountant	25	Rs. (In Figures)
		Rs. (In Words)
		Signature Treasurer

Date ..... Treasury Officer ..... Seal

समक्ष उपखण्ड अधिकारी तरावड़ी रावगढ़

[illegible]

श्री [illegible]
पिता [illegible]
आवेदक

व ना म

राज्य सरकार

आवेदन अन्तर्गत धारा 172 छग भू रा संहिता।

आवेदक निम्नानुसार आवेदन पत्र प्रस्तुत करता है–

1 यह कि आवेदक के नाम से भूमि स्वामी हक अधिकार व कब्जे की भूमि स्थित ग्राम तराईमाल प.ह.न. 9 तहसिल –तमनार में खसरा नं 1/4 ख रकबा 1.375 , 1/1 क रकबा 0.658 1/1 ख रकबा 0.438 एवं 1/1 ग रकबा 0.438 1/11 रकबा 0.0439 1/1 ञ रकबा 0.657 , 1/3 रकबा 20.764 कुल रकबा 24.769 स्थित है । तथा राजस्व अभिलेखों पर भूमि स्वामी के रूप में दर्ज है। जिसमे से उक्त भूमि को औद्योगिक प्रयोजन हेतु परिवर्तित करना चाहता हूँ जिस हेतु उक्त आवेदन पेश है।

2 यह कि उक्त सम्पूर्ण भूमि पर आवेदक कृषि कार्य तो पर कृषि कार्य अर्थात औद्योगिक प्रयोजन हेतु उपयोग करने के लिये परिवर्तित करना चाहता है इस हेतु ग्राम सबलित पंचायत द्वारा विधिवत अनापत्ति प्रमाण पत्र [illegible] उक्त भूमि किसी भी शासकीय प्रयोजन हेतु प्रस्तावित नहीं है एवं आशय का प्रमाण पत्र पटवारी द्वारा जारी किया गया है। तथा उक्त भूमि सभी शासकीय नियम के तहत परिवर्तित करने हेतु अनुकूल है।

3 यह कि उक्त भूमि परिवर्तित किये जाने की स्थिति में आवेदक द्वारा निर्धारित शुल्क जमा करने हेतु सहमत है एवं जो भी शर्तें होगी उसे पालन करेगा। आवेदन पत्र के साथ बी–1 , खसरा नक्शा , अपना पैन [illegible] ले–आउट नक्शा प्रति संलग्न है।

R-2
5/7/2021
SDO

अतः प्रार्थना है कि आवेदन पत्र स्वीकार किया जाकर उपरोक्त भूमि को परिवर्तित करने हेतु आदेशित करने की कृपा करें।

आवेदक
Singhal Enterprises Pvt. Ltd.
Authorised Signatory

स्थान – रावगढ़

दिनांक –

न्यायालय अनुविभागीय अधिकारी (रा) घरघोड़ा जिला रायगढ़ (छ0ग)

क्रमांक /1326/ धारा 3 2021 घरघोड़ा दिनांक 07.10.2021

प्रति,

सम संचालक,
नगर एवं ग्राम निवेश
रायगढ़ (छ0ग0)

विषय [illegible] अनुज्ञा स्वीकृत किये जाने के संबंध में।

संदर्भ [illegible] 1301 /नग्रानि/2020 दिनांक 09.09.2020

00

आवेदक सिंघल इन्फ्राइटेक प्रा. लि. की ओर से श्री संजय अग्रवाल निवासी [illegible] तहसील तमनार जिला रायगढ़ द्वारा ग्राम तराईमाल तहसील तमनार स्थित अपनी भूमि रकबा 24.769 की भूमि कुल खसरा नंबर 07 कुल रकबा 24.769 (जिसका विवरण निम्नानुसार है:-

खसरा नंबर	1/4 ख	रकबा	1.375
	1/1 क	रकबा	0.658
	1/1 ख	रकबा	0.438
	1/1 ग	रकबा	0.438
	1/1 घ	रकबा	0.439
	1/1 अं	रकबा	0.657
	1/3	रकबा	20.764
योग:-	07		24.769

भूमि का औद्योगिक प्रयोजन हेतु परिवर्तित भू-उपयोग करने हेतु आवेदन पत्र प्रस्तुत किया गया है, जो मूलतः आपको भेजा जा रहा है।

आपके कार्यालय से जारी पत्र 1301/नग्रानि/2020 दिनांक 09.09.2020 के द्वारा उल्लेख किया गया है कि विकास अनुज्ञा उपरांत ही व्यपवर्तन कार्यवाही जाने का उल्लेख किया गया है।

[illegible] अनुज्ञा स्वीकृति उपरांत इस कार्यालय को अवगत कराने का कष्ट करें ताकि आवेदक के आवेदन पर नियमानुसार कार्यवाही प्रारम्भ किया जा सके।

संलग्न :- उपरोक्तानुसार

अनुविभागीय अधिकारी (रा)
घरघोड़ा जिला रायगढ़ (छ0ग)

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवंजलवायुपरिवर्तनमंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE

Regional Office (WCZ)
Ground Floor, East Wing
New Secretariat Building
Civil Lines, Nagpur - 440001
apccfcentral-ngp-mef@gov.in

F. No: 5-34/2008Env)

Dated: 27th July, 2017

To

The Scientist 'F'
IA Division (Indusrty),
Ministry of Environment, Forest & Climate Change
Vayu Wing, 3rd Floor, Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003

(Kind Attention: Shri Sharath Kumar Palleria)

Sub: A report on the status of compliance of conditions stipulated in the environment clearance dated 19.02.2008 readwith letter dated 21.12.2010 and 22.03.2011 accorded by the MOEF&CC, New Delhi to Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh – regarding.

Ref: IA Division of the MoEF&CC, New Delhi's letter no. J.11011/195/2007-IA.II (I) dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011.

Sir,

I am directed to refer to the above subject and letter under reference above wherein the IA Division of the MoEF&CC, New Delhi has accorded the environment clearance to the Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh. The Project proponent vide their letter no. nil dated 18.03.2017 has requested the Regional Office for a certified compliance report in respect of conditions stipulated in the environment clearance dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011. In this connection, it is to inform that a visit for the monitoring of compliance of conditions stipulated in the environment clearance has been conducted by the Regional Office on 20.05.2017. Major findings during the monitoring are given as under:

1. The PP has informed that some of the units for which EC has been accorded have been implemented and the remaining could not be implemented due to sluggish market conditions and non-availability of funds. Further, the environment clearance validity of 7 years has been expired on 19th February, 2015 and the proponent could not submit the request letter to the Ministry for the extension of the validity of EC before the expiry of validity period. Currently, production in their plant is being realized by the PP. Now a proposal has been submitted by the PP to the MoEF&CC for the permission to implement the unimplemented units as per the earlier EC accorded.

2. Following conditions were observed to be complied with partially by the PP:

   i. Condition no. (i) of the specific conditions and condition no. (iii) of general conditions- electrostatic precipitators were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks. The PP has informed that due to some technical glitches, the EP is not performing at desired efficiency and the same will be fixed. The PP has been advised to improve the efficiency to align the emissions of the PM within the prescribed limit. Examination of the instant level of the emissions, as available on online portal accessed in the office of the PP, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues with the EP and the same will be fixed to maintain the emissions within the permissible limits.

   ii. Conditions no. (ii) & (iii) of specific condition and condition no. (iv) of general conditions- Measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible. Considerable secondary emissions were observed in the premises which further needs to be controlled by the PP.

P.T.O

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iii. Condiition no. (vi) - It is informed that fly ash is being disposed of as per Fly Ash notification 1999, subsequent amendment in 2003 & 2009. However supporting detail regarding activities where fly ash is being utilized has not been made available by the PP.

iv. Conditions no. (vii) of the specific condition- No detail pertaining to the number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of the PP.

v. Conditions no. (viii) of the specific condition - Details of expenditure incurred on the environment protection measures has not been made available by the PP.

vi. Conditions no. (v) of General Conditions: It is observed that Ambient Air Quality Monitoring stations have been installed by the PP for the regular monitoring of air quality. However, no data on the air quality monitoring is recorded by the PP. To support their claim the PP has informed that since continuous online montoring system has been installed the separate data on the ambient air quality is not collected. However, representative from the CECB and CPCB install their instruments and collects data on the AAQ. Details of the same has not been made available by the PP. The PP has been advised to keep a record of the regalur data on the AAQM and submit the same to the Regional Office along with the compliance report.

vii. Condition no. (vii) of General condition - Detail of the monitoring of noise level during the day and night time has not been made available by the PP.

viii. Condition no. (viii) of General condition – Detail pertaining to the occupational health surveillance of the workers has not been made available by the PP.

ix. Condition no. (ix) of the General Conditions - Details of the expenditure incurred in the environment safeguards has not been made available by the PP.

x. No arrangements were observed to display the data RSPM, SO2 and NOx outside the premises at the appropriate place for the general public. The PP has ensured to install the same at the earliest.

xi. Stack height of the boiler was observed to be below 120 meters. The PP hgas been advised to keep the height of stack in accordance with the stipulation made in the EC dated 21.12.2010.

3. The PP has informed that no court cases in various courts of law are pending and no show cause notices has been issued by the CECB against their plant.
   A detailed report on the monitoring of the conditions stipulated in the environment clearance is enclosed herewith.

This issues with the approval of the Addl. PCCF (Central), Regional Office (West Central Zone) MoEF&CC, Nagpur.

Encl: as above

Yours faithfully,

Charan Jeet Singh
Scientist 'C'

Copy to:

1. Director RO HQ, Ministry of Environment, Forest & Climate Change, Government of India, 1st Floor Agni Wing, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi- 110 003.
2. Member Secretary, State Level Environment Impact Assessment Authority & Secretary, Housing and Environment Department, Government of Chhattisgarh, Mantralay Mahanadi Bhavan, New Raipur, Chhattisgarh
3. Director (Monitoring Cell), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi-110003
4. M/s Singhal Enterprises Private Limited, Singhal House-10, Sector 1, Shankar Nagar, Raipur – 492 007.
5. Guard File.

-sd-

Charan Jeet Singh
Scientist 'C'

A REPORT ON THE STATUS OF COMPLIANCE OF CONDITIONS STIPULATED IN THE ENVIRONMENT CLEARANCE DATED 19.02.2008 READWITH 21.12.2010 AND 22.03.2011 ACCORDED BY THE MOEF&CC, NEW DELHI IN RESPECT TO MINI INTEGRATED STEEL PLANT OF M/S SINGHAL ENTERPRISES PRIVATE LIMITED IN TARAIMAR VILLAGE IN RAIGARH DISTRICT IN THE STATE OF CHHATTISGARH

1. Mini integrated steel plant of M/s Singhal Enterprises Pvt. Ltd at village Taraimal, District Raigarh in the state of Chhattisgarh had been accorded environment clearance by Ministry of Environment, Forests and Climate Change, New Delhi vide letter no. F. No. J.11011/195/2007-IA.II (I) dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011 as per detail given below:

S. No.	Detail of environment clearance letter no.	Date	Capacity/Amendments
1.	J.11011/195/2007-IA.II (I)	19.02.2008	2,82,500 TPA
2.	J.11011/195/2007-IA.II (I)	21.12.2010	Environment clearance dated 19.02.2008 was amended due to change in the configuration of FBC based Power Plant from 1x8 MW and 2x25 MW FBC based captive Power Plant to 3x16 MW.
3.	J.11011/195/2007-IA.II (I)	22.03.2011	Environment clearance dated 19.02.2008 was amended due to change in configuration of DRI Kilns from 5x100 TPD, 3x40 TPD, 1x25 TPD to 6x100 TPD, 2x50 TPD and 1x40 TPD

2. The PP has informed that some of the units for which EC has been accorded have been implemented and the remaining could not be implemented due to sluggish market conditions and non-availability of funds. Further, the environment clearance validity of 7 years has been expired on 19th February, 2015 and the proponent could not submit the request letter to the Ministry for the extension of the validity of EC before the expiry of validity period. Currently, production in their plant is being realized by the PP. Now a proposal has been submitted by the PP to the MoEF&CC for the permission to implement the unimplemented units as per the earlier EC accorded. Following table represents the implementation status of the units for which EC has been accorded:

S. No	Details	Existing production Capacities Prior to issue of EC in 2008 (1)	Existing on for which EC Obtained on 19th Feb.2008, and amended on 21st Dec.2010 &22nd March 2011	Total Capacity after EC expansion after EC dated 19th Feb 2008 and its amendments	Status of Implementation of Expansion Project for which EC accorded in Feb 2008 & amendments there of	Total Capacity in operation/under implementation as on Current Date	Units to be Implemented for EC sought
1.	DRI Kiln for Production of Sponge Iron	1,93,500 TPA	90,000 TPA	2,83,500 TPA	60,000 TPA	2,53,500 TPA in Operation	30,000 TPA
2.	Induction furnace with CCM & LRF	48,000 TPA	1,68,000 TPA	2,16,000 TPA	48,000 TPA	96,000 TPA in Operation	1,20,000 TPA
3.	Rolling Mill	---	90,000 TPA	90,000 TPA	---	Not implemented	---

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4.	Ferro Alloy plant for production of Si-Mn	---	10,800 TPA	10,800 TPA	10,800 TPA	10,800 TPA	---
5.	Sinter Plant	---	2,59,200 TPA (1X50 M^2)	2,59,200 TPA (1X50 M^2)	---	Not implemented	2,59,200 TPA (1X50 M^2)
6.	Blast Furnace for production of Pig Iron	---	87,500 TPA (1X50 M^2)	87,500 TPA (1X50 M^2)	---	Not implemented	87,500 TPA (1X50 M^2)
7.	Coal Washery	---	1,50,000 TPA	1,50,000 TPA	---	1,50,000 TPA Applied for CTO	1,50,000 TPA
8.	Power Plant through WHRB	8 MW	8 MW	16 MW	---	8 MW in Operation	8 MW
9	Power Plant through FBC Boiler	---	48 MW	48 MW	8 MW	8 MW under Operation & Installation of 1 X 18 MW is under construction	1X22 MW

3. Inspection on the status of monitoring of the conditions stipulated in the environment clearance has been conducted on 20.05.2017. A status report on the compliance of conditions stipulated in the environment clearance dated 19.02.2008 is given below

S. No.	EC condition details	Compliance status
	Specific Conditions	
i.	Efforts shall be made to reduce RSPM levels in the ambient air and a time bound action plan shall be submitted. Online stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control devices shall be provided to keep the emission levels below 100 mg/Nm^3.	**Partially compiled with** It is observed that electrostatic precipitators have been installed at Sponge Iron kilns with WHRB based boilers and FBC Boiler. Ferro Alloys and Induction furnaces are equipped with fume extraction system and bag filters. The PP has informed that all the Electrostatic Precipitators and Bag filters are designed to achieve Particulate Matter emission level below 50 mg/ Nm^3. However, during inspection, the electrostatic precipitators were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks. The PP has informed that due to some technical glitches, the EP is not performing at desired efficiency and the same will be fixed. The PP has been advised to improve the efficiency to align the emissions of the PM within the prescribed limit. It is also observed that Continuous emission monitoring system has also been installed in Stacks attached to DRI kilns and FBC based boiler. However, examination of the instant level of the emissions, as available on online portal, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues with the EP and the same will be fixed to

		maintain the emissions within the permissible limits. Details of the online emission monitoring is enclosed as **Annexure-I**
ii.	New DRI kiln shall be provided with waste heat recovery boiler (WHRB) to make use of flue gases generated during the process. Electrostatic Precipitator (ESP) shall be installed to waste heat recovery boiler (WHRB) and FBC boilers to control air emission to 100 mg/Nm^3. Bag house to induction furnace (IF) and ladle furnace (LF) shall be provided. Fume extraction system with bag filters shall be provided to steel melt shop (SMS) to control fugitive emissions. Dust suppression system shall be provided in unloading areas. Dust extraction system with bag filters shall be provided in coal crushing and screening, cooler discharge area, product separation area etc. to control fugitive emissions.	**Being compiled with** It is observed that nee DRI Kiln has not been provided by the PP. However, it is observed that following measures have been provided by the PP to minimize fugitive emissions: i. Fume extraction system with bag filter is provided in induction furnace & ladle furnace. ii. Cooler discharge, products house, intermediate bins and Crusher/ Stock house is equipped with bag filters. iii. All the conveyors belts are covered throughout length. iv. Internal roads are converted to cement roads. v. Regular water sprinkling is done However, it is observed that measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible.
iii.	Gaseous emission levels including secondary fugitive emission from blast furnace and sinter plant shall be controlled within the latest permission limits issued by the Ministry and regularly monitored. Guidelines / Code of Practice issued by the CPCB shall be followed.	**Partially complied with** The PP has informed that gaseous emission levels are being controlled within the latest permissible limits issued by the Ministry and is being monitored regularly as per the guidelines / Code of Practice issued by the CPCB is being followed by us. A monitoring report on the gaseous emission, as made available by the PP is enclosed **at Annexure-I.** However, during the inspection considerable fugitive emissions were observed in the premises of the PP due to poor housekeeping practices which further needs to be controlled by the PP.
iv.	Total water requirement from Chuikansa nallah after expansion shall not exceed 14,058 m3/day. Closed cooling system shall be adopted in steel melt shop (SMS) and rolling mill. As reflected in the EIA/EMP report, DM and boiler blow down effluent shall be neutralized in neutralization tank and treated effluent shall be recycled into DRI plant and rolling mill as make up water and also used for ash conditioning, dust suppression and green belt development. The wastewater form coal beneficiation plant shall be reused for ash slurry preparation for the disposal of as generated from AFBC boiler. All the treated wastewater shall be recycled and reused and Zero effluent discharge shall be ensured. No wastewater shall be discharged outside the premises. The domestic effluent shall be	**Being compiled with** The PP has informed that total water requirement, including requirement of expansion proposal, is 14,058 cum/day and requisite permission to draw water from Chuikansa Nallah has been obtained from Water Resource Department on 23rd June 2008. The PP has also informed that DM and boiler blow down effluent is being neutralized in neutralization tank and treated effluent is being recycled into DRI plant and Rolling mill as make up water and is also being used for ash conditioning, dust suppression and green belt development. The PP has also informed that wastewater to be generated from the **coal beneficiation plant** will be reused for ash slurry preparation for the disposal of ash generated from AFBC boiler, once coal beneficiated plant is commissioned. The PP has maintained the zero effluent discharge by reusing the waste water. The domestic effluent is being treated in septic tank followed by soak pit and is being used

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	treated in septic tank followed by soak pit and used for green belt development.	for green belt development.
v.	The iron ore, coal and scrap shall be recycled in the sinter plant. All the char/dolochar from DRI plant, coal, middlings and washery rejects from coal washery shall be utilized FBC boiler of power plant and no char shall be disposed off anywhere else. All the blast furnace (BF) slag shall be granulated and provided to the cement manufacturers for further utilization. Fly ash and bag filter dust from ESP of FBC boiler and WHRB shall be made available to the cement and brick making plants whereas bottom ash shall be disposed off in a suitably designed landfill as per CPCB guidelines to prevent leaching to the sub-soil and underground aquifer. All the other solid wastes including kiln accretions from DRI, slag from IF and Ferro Alloy plant shall be properly disposed off in environment-friendly manner. Waste oil shall be sold to authorized recyclers.	**Being complied with** It is observed that installation of sinter plant and coal washery plant and blast furnace are yet to be commissioned by the PP in its premises. The PP has informed that iron ore, coal and scrap will be recycled in the Sinter Plant, once sinter plant is commissioned and Middlings and washery rejects will be utilised in FBC boiler, once coal washery plant is commissioned. It is also informed that blast furnace slag will be granulated and provided to the cement manufacturers of the region, once Blast furnace plant commissioned. It is observed that char/Dolochar generated from the DRI plant is being used in the FBC Plant. Fly ash and dust collected from the bag filters is being provided to the brick manufacturers. The PP has also informed that solid waste such as kiln accretion slag from DRI, Slag from IF & Ferro Alloys plant is being disposed of in environment-friendly manner and waste oil is being given to CECB authorized dealers.
vi.	All the fly ash shall be utilized as per Fly Ash Notification 1999 subsequently amendment in 2003.	**Being compiled with** It is informed that fly ash is being disposed of as per Fly Ash notification 1999, subsequent amendment in 2003 & 2009. However supporting detail regarding activities where fly ash is being utilized has not been made available by the PP.
vii.	As proposed, green belt shall be developed in 50 Ha. Out of total 137 Ha. (37 %) area within and around the plant premises as per the CPCB guidelines in consultation with DFO.	**Partially compiled with** The PP has informed that green belt has been developed in the 50 ha of land in their premises. However, growth of vegetation was observed to be stunted which is likely due to stacking of emissions on the leaves of the plants impeding with the process of photosynthesis and transpiration. The details pertaining to the number of seedlings and area planted in the premises has been made available by the PP in the **Annexure II**. During the inspection, it was observed that there is still scope for the plantation in the premises of the PP.
viii.	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel plants shall be implemented.	**Partially compiled with** Details of expenditure incurred on the environment protection measures has not been made available by the PP. However, detail of the same has not been provided.
General conditions:		
i.	The project authorities must strictly adhere to the stipulations made by the Chhattisgarh Environment Conservation Board (CECB) and the state government.	**Being compiled with** PP is complying with all the conditions stipulated in the Consent to Operate issued by CECB under Water and Air Act. The Regional Officer, Raigad has informed that conditions stipulated in the CTP are being complied with by the PP. A copy of the CTO is enclosed at **Annexure-III.**
ii.	No further expansion or modification in the plant should be carried out without prior approval of the Ministry of Environment and Forests.	**Being compiled with** The PP has agreed to consent with this condition.
iii.	The gaseous emission from various process	**Partially complied with**

	units shall conform to the load / mass based standards notified by this Ministry on 19th May 1993 and standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time the emission level shall go beyond the prescribed standards. The interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.	The PP has informed that gaseous emission from various process units confirms to the load / mass based standards notified by the Ministry on 19th May 1993 and standards prescribed from time to time. However, examination of the instant level of the emissions, as available on online portal assessed in the office of the PP, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues in the functioning of the EP and the same will be fixed to maintain the emissions within the permissible limits. Interlocking facilities have been reported to be provided by the PP in their plant to ensure that process get automatically stopped in case emission level exceeds the limit. However, the same appears to be not in proper function as despite inefficient proper functioning of ESP, the production operation in the plant was observed to be running.
iv.	In-plant control measures for checking fugitive emission from all the vulnerable sources like spillage / raw materials / coal handling etc. shall be provided. Further, specific measures like provision of dust suppression system consisting of water sprinkling, suction hoods, fans and bag filters etc. shall be installed at material transfer points and other raw material handling areas. Centralized de-dusting system i.e. collection of fugitive emissions through suction hood and subsequent treatment through bag filter or any other device and finally emitted through a stack of appropriately designed height conforming to the standards. Fugitive emission shall be regularly monitored and records maintained.	**Partially compiled with** The PP has claimed that control measure for checking fugitive emission from all the vulnerable sources like spillage / raw materials / coal handling etc. is being provided. Dust suppression system consisting of water sprinkling, suction hoods, fans and bag filters etc. installed at material transfer points and other raw material handling areas. However, it is observed that measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP, including trees and their leaves, was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible.
v.	At least four ambient air quality-monitoring stations should be establishment in the downward direction as well as where maximum ground level concentration of SPM, SO_2 and NOx are anticipated in consultation with CECB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhopal and the CECB / CPCB once in six months.	**Partially compiled with** It is observed that Ambient Air Quality Monitoring stations have been installed by the PP for the regular monitoring of air quality. However, no data on the air quality monitoring is recorded by the PP. To support their claim the PP has informed that since continuous online monitoring system has been installed the separate data on the ambient air quality is not collected. However, representative from the CECB and CPCB install their instruments and collects data on the AAQ. Details of the same has not been made available by the PP.
vi.	Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May 1993 and 31st December 1993 or as amended from time to time. The treated wastewater shall be utilised for plantation purpose.	**Being compiled with** The PP has informed that DM and boiler blow down effluent is being neutralized in neutralization tank and treated effluent is being recycled into DRI plant and Rolling mill as make up water and is also being used for ash conditioning, dust suppression and green belt development. The domestic waste water is being treated in septic tank followed by soak pit and is being used for green belt development. The PP has been advised to install mobile STP for the

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		treatment of domestic waste water.
vii.	The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noised control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA rules, 1989 viz 75 dBA (day time) and 70 dBA (night time).	**Partially compiled with** It is observed that turbine houses, compressor houses and other sources of noise within the premises of the PP have been provided with adequate silencer and acoustic enclosure for meeting the standard prescribed under EPA rules. However, detail of the monitoring of noise level during the day and night time has not been made available by the PP.
viii.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	**Partially compiled with** The PP has informed that occupational health surveillance of the workers is being done on a regular basis and records are being maintained as per the Factories Act. However, details of the same has not been made available by the PP.
ix.	The company shall develop surface water harvesting structure to harvest the rain water for utilization in the lean season beside recharging the ground water table.	**Compiled with** It is observed that 5 rain water harvesting pits have been provided by the PP in their premises for the storage of ground water. However, data on the monitoring of the ground water level has not been made available by the PP. The PP has been advised to keep a record to the data on the monitoring of the ground water level in consultation with the competent authority.
x.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding village like community development programmes, educational programmes, drinking water supply and health care etc.	**Being compiled with** The PP has informed environment safeguard measures as per EIA/EMP report have been implanted in the premises. The PP has also informed that the company has been continuously undertaking various community developments activities under its socio-economic development programme such as renovation of primary and secondary schools in nearby villages, providing financial assistances to educational institutions, construction of roads, providing drinking water, organization of free health camps in association with District Administration, etc.
xi.	The project authorities shall earmark Rs.35.0 Crores and Rs.1.50 Crores towards capital cost and recurring cost/annum for environmental pollution control measures to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the Ministry's Regional Office at Bhopal. The funds so provided should not diverted for any other purpose.	**Partially compiled with** The PP has informed that funds allocated for installation of pollution control equipment's and implementing the environmental protection measures is being utilized to fulfill the conditions stipulated by the Ministry of Environment and Forest as well as State Pollution Control Board. However, details of the expenditure incurred in the environment safeguards has not been made available by the PP.
xii.	The Regional Office of this Ministry at Bhopal / CPCB / CECB will monitor the stipulated conditions. A six-monthly compliance report and the monitored data along with statistical interpretation shall be submitted to them regularly.	The PP has consented to this condition
xiii.	The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and	**Compiled with** Details of the advertisement is enclosed as **Annexure IV.**

	copies of the clearance letter are available with the CECB and may also be seen the Website of the Ministry of Environment and Forest at http:/enfor.nic.in. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional Office.	
xiv.	Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	The PP has consented to this condition
	Compliance to the additional conditions stipulated in the Environment Clearance issued vide letter no. J-11011/195/2007 – IA II (I) dated 21.12.2010	
1.	Data on ambient air, stack and fugitive emission shall be regularly submitted online to Ministry's Regional Office at Bhopal, SPCB and Central Pollution Control Board as well as hard copy once six months and display data on RSPM, SO2 and NOx outside the premises at the appropriate place for the general public.	Partially complied with No arrangements were observed to display the data RSPM, SO2 and NOx outside the premises at the appropriate place for the general public.
2.	The National Ambient Air Quality Standards issued by the Ministry vide GSR No. 826 (E) dated 16th November 2009 shall be followed.	The PP has consented to this condition.
3.	The stack height of the boiler shall be 120 m.	Not complied with Stack height of the boiler was observed to be below 120 meters. .
4.	The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of the monitored data (both in hard copies as well by email) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhopal /CPCB/SPCB shall monitor the stipulated conditions.	The PP has consented to this condition and an undertaking in compliance to this condition has not been submitted.
5.	The environmental statement for each financial year ending 31st March in Form – V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also	Being combined with The PP has informed that Environmental Statement in Form – V is being regularly submitted. However, detail of the same has not been made available by the PP.

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	be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Offices of the MoEF by email.	
	Compliance to the additional conditions stipulated in the Environment Clearance issued vide letter no. J-11011/195/2007 – IA II (I) dated 22.03.2011	
1.	The company shall comply with all conditions stipulated vide Ministry's letters of even no. dated 19-02-2008 and 21-12-2010	The PP has consented to this condition and an undertaking in compliance to this condition has not been submitted
2.	The overall capacity of the sponge iron production shall remain 2,82,000 TPA	The PP has consented to this condition and an undertaking in compliance to this condition has not been submitted
3.	In case of change in the scope of the project, the company shall obtain fresh environmental clearance as per the EIA Notification, 2006 and its subsequent amendments.	The PP has consented to this condition and an undertaking in compliance to this condition has not been submitted

4. From the examination of the above, following is observed:

Conditions complied with partially by the PP

i. Condition no. (i) of the specific conditions and condition no. (iii) of general conditions- electrostatic precipitators were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks. The PP has informed that due to some technical glitches, the EP is not performing at desired efficiency and the same will be fixed. The PP has been advised to improve the efficiency to align the emissions of the PM within the prescribed limit. Examination of the instant level of the emissions, as available on online portal accessed in the office of the PP, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues with the EP and the same will be fixed to maintain the emissions within the permissible limits.

ii. Conditions no. (ii) & (iii) of specific condition and condition no. (iv) of general conditions- Measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible. Considerable secondary emissions were observed in the premises which further needs to be controlled by the PP.

iii. Condiition no. (vi) - It is informed that fly ash is being disposed of as per Fly Ash notification 1999, subsequent amendment in 2003 & 2009. However supporting detail regarding activities where fly ash is being utilized has not been made available by the PP.

iv. Conditions no. (vii) of the specific condition- No detail pertaining to the number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of the PP.

v. Conditions no. (viii) of the specific condition - **Details of expenditure incurred on the environment protection measures has not been made available by the PP.**

vi. **Conditions no. (v) of General Conditions:** It is observed that Ambient Air Quality Monitoring stations have been installed by the PP for the regular monitoring of air quality. However, no data on the air quality monitoring is recorded by the PP. To support their claim the PP has informed that since continuous online montoring system has been installed the separate data on the ambient air quality is not collected. However, representative from the CECB and CPCB install their instruments

and collects data on the AAQ. Details of the same has not been made available by the PP. The PP has been advised to keep a record of the regalur data on the AAQM and submit the same to the Regional Office along with the compliance report.

vii. **Condition no. (vii) of General condition -** Detail of the monitoring of noise level during the day and night time has not been made available by the PP.

viii. **Condition no. (viii) of General condition – Detail pertaining to the** occupational health surveillance of the workers has not been made available by the PP.

ix. Condition no. (ix) of the General Conditions - Details of the expenditure incurred in the environment safeguards has not been made available by the PP.

x. No arrangements were observed to display the data RSPM, SO2 and NOx outside the premises at the appropriate place for the general public. The PP has ensured to install the same at the earliest.

xi. Stack height of the boiler was observed to be below 120 meters. The PP hgas been advised to keep the height of stack in accordance with the stipulation made in the EC dated 21.12.2010.

xii. The PP has informed that no court cases in various courts of law are pending and no show cause notices has been issued by the CECB against their plant.

Charan Jeet Singh
Scientist 'C'

6/11

Central Pollution Control Board

Online Pollution Monitoring Portal

Name of Industry: Singhal Enterprises Pvt Ltd Average Dashboard

From Date: 1-6-2017 To Date: 30-6-2017

Time	STACK_2_100TPD_K3_K4--SO2 (ppm)	STACK_1_100TPD_K1_K2--SO2 (ppm)	STACK_2_100TPD_K3_K4--PM (mg/Nm3)	STACK_1_100TPD_K1_K2--PM (mg/Nm3)	STACK_5--PM (mg/Nm3)	STACK_5--NOx (ppm)	STACK_5--SO2 (ppm)
2017-06-01 05:30:00	NaN	NaN	NaN	NaN	NaN	NaN	NaN
2017-06-02 05:30:00	NaN	NaN	NaN	NaN	NaN	NaN	NaN
2017-06-03 05:30:00	NaN	NaN	NaN	NaN	NaN	NaN	NaN
2017-06-04 05:30:00	NaN	NaN	NaN	NaN	NaN	NaN	NaN
2017-06-05 05:30:00	19.3	31.8	37.5	18.5	44.9	19.1	29.8
2017-06-06 05:30:00	20.8	31.5	37.5	19	44.9	19	29.4
2017-06-07 05:30:00	20.3	31.1	37.4	27.5	44.9	17.8	28.6
2017-06-08 05:30:00	20.5	31.6	37.4	26.6	44.9	17.8	29
2017-06-09 05:30:00	19.9	31.5	37.4	40.8	44.9	17.8	28.7
2017-06-10 05:30:00	19.6	31.2	37.4	31.8	44.9	19.5	30.2
2017-06-11 05:30:00	20.2	30.5	37.4	23.8	44.9	19	29.6
2017-06-12 05:30:00	20.5	30.8	37.3	24.7	44.9	19.5	30.3
2017-06-13 05:30:00	19.8	30.9	37.4	23.8	44.9	19.1	30.3
2017-06-14 05:30:00	19.1	30.5	37.4	26.9	44.9	15.4	26.4
2017-06-15 05:30:00	19.9	32	37.4	22.1	44.9	19.2	30.1
2017-06-16 05:30:00	15.6	32	17	16.1	20.4	20.6	31.9
2017-06-17 05:30:00	16	31.4	0	12.1	0	14.8	25.3
2017-06-18 05:30:00	20.2	31.7	0	19.7	0	17	27.9
2017-06-19 05:30:00	23.3	31.6	0	16.9	0	17.1	29.3
2017-06-20 05:30:00	21.7	31.7	0	15.4	0	17.6	29.6
2017-06-21 05:30:00	20.5	31.6	0	37.9	0	17.4	28.1
2017-06-22 05:30:00	19.7	31.6	0	55.1	0	17.3	27.7
2017-06-23 05:30:00	20.2	31.6	0	17.4	0	17.4	27.6
2017-06-24 05:30:00	19.8	31.6	0	26.1	0	16.9	27.5
2017-06-25 05:30:00	21.3	31.5	0	23.9	0	16.6	26.7
2017-06-26 05:30:00	21.1	31.6	0	19.9	0	15.3	26.3
2017-06-27 05:30:00	17.3	31.5	0	15.7	0	16	27.2
2017-06-28 05:30:00	21.5	31.6	0	15.6	0	17.3	28
2017-06-29 05:30:00	21.5	31.6	0	17.2	0	16	27.6
2017-06-30 05:30:00	19.2	31.5	4.2	14.5	5	17.3	28.6
Range	0 - 100	0 - 100	0 - 100	0 - 100	0 - 100	0 - 100	0 - 100
Min	15.6	30.5	0	12.1	0	14.8	25.3
Min Detected at:	2017-06-14 05:30:00	2017-06-09 05:30:00	2017-06-15 05:30:00	2017-06-15 05:30:00	2017-06-15 05:30:00	2017-06-15 05:30:00	2017-06-15 05:30:00
Max	23.3	32	37.5	55.1	44.9	20.6	31.9
Max Detected at:	2017-06-17 05:30:00	2017-06-13 05:30:00	2017-06-03 05:30:00	2017-06-20 05:30:00	2017-06-03 05:30:00	2017-06-14 05:30:00	2017-06-14 05:30:00
Avg	19.95	31.44	16.64	23.42	19.97	17.61	28.53
STDEV	1.65	0.39	18.44	9.53	22.13	1.45	1.52
Valid Data Points	26	26	26	26	26	26	26
Data Availability %	86.67	86.67	86.67	86.67	86.67	86.67	86.67

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Commercial Complex, C.G. Housing Board Colony,
Kabir Nagar, Raipur (C.G.) 492 099

No. 189 /TS/CECB/2016 Raipur, dated: 11/4/2016

To,

M/s Singhal Enterprises Private Limited,
Village - Taraimal,
P.O. - Gervani, Tehsil-Gharghora,
District - Raigarh (C.G.)

Sub: Renewal of consent under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: 1. Consent of under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 issued vide letter no. 1978/TS/CECB/2006 Raipur, dated: 19/04/2006.

2. Last renewal of consent under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 509/TS/CECB/2015 Raipur, dated: 28/04/2015.

3. Your online application no. 187975, dated: 15/02/2016 and subsequent correspondence ending dated: 26/03/2016.

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With reference to your above application consent is hereby renewed for the period of **two years from 01/04/2016 to 31/03/2018**, subject to the fulfillment of the terms and conditions incorporated in the schedule of the **consent letter No. 1978/TS/CECB/2006 Raipur, dated: 19/04/2006** and subsequent amendment/renewals issued by Board and additional conditions mentioned below:

This renewal of consent is valid for production capacity of: -

S.No.	Name of Product	Production Capacity
1.	Sponge Iron	1,93,500 Metric Tonnes per Annum (One Lac Ninety Three Thousand Five Hundred Metric Tonnes per Annum)
	(a) 1x25 TPD DRI Kiln	
	(b) 3x40 TPD DRI Kiln	
	(c) 5x100 TPD DRI Kiln	
2.	Waste Heat Recovery Based Power Plant	08 MW (Eight Megawatt)
3.	M.S. Ingots/billets manufacturing plant (Induction Furnace of capacity 2x8 Metric Tonnes with twin crucibles)	48,000 Metric Tonnes per Annum (Forty Eight Thousand Metric Tonnes per Annum)

8/19

Additional Conditions

1. Industry shall operate and maintain the existing air pollution control equipments regularly and effectively so as to ensure the particulate matter emission level below 50 mg/Nm^3. Emission of air pollutants and ambient air quality shall be ensured within the limits prescribed by Board all the time. Chhattisgarh Environment Conservation Board may further stipulate stringent particulate matter emission limit depending upon environmental conditions.
2. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
3. Industry shall complete extension of green belt to cover one third area of the plant premises in the coming monsoon season. Fruit bearing species like mango, tamarind, guava etc. shall be given preference in this regard. Local leguminous grass-land should also be preferred for green belt development.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board Raipur (C.G.)

Member Secretary
Chhattisgarh Environment Conservation Board
Raipur (C.G.)

Endt. No. /TS/CECB/2016 Raipur, dated: / /2016

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raigarh (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Member Secretary
Chhattisgarh Environment Conservation Board
Raipur (C.G.)

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Commercial Complex, C.G. Housing Board Colony,
Kabir Nagar, Raipur (C.G.) 492 099

No.) 87 /TS/CECB/2016 Raipur, dated: 11/4/2016

To,

M/s Singhal Enterprises Private Limited,
Village - Taraimal,
P.O. - Gervani, Tehsil-Gharghora,
District - Raigarh (C.G.)

Sub: Renewal of consent of the Board under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974.

Ref: 1. Consent of under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 issued vide letter no. 1976/TS/CECB/2006 Raipur, dated: 19/04/2006.

2. Last renewal of consent under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 vide letter no. 507/TS/CECB/2015 Raipur, dated: 28/04/2015.

3. Your online application no. 187975, dated: 15/02/2016 and subsequent correspondence ending dated: 26/03/2016.

--:: oo ::--

With reference to your above application consent is hereby renewed for the period of **two years from 01/04/2016 to 31/03/2018**, subject to the fulfillment of the terms and conditions incorporated in the schedule of the **consent letter No. 1976/TS/CECB/2006 Raipur, dated: 19/04/2006** and subsequent amendment/renewals issued by Board and additional conditions mentioned below:

This renewal of consent is valid for production capacity of: -

S.No.	Name of Product	Production Capacity
1.	Sponge Iron	1,93,500 Metric Tonnes per Annum (One Lac Ninety Three Thousand Five Hundred Metric Tonnes per Annum)
	(a) 1x25 TPD DRI Kiln	
	(b) 3x40 TPD DRI Kiln	
	(c) 5x100 TPD DRI Kiln	
2.	Waste Heat Recovery Based Power Plant	08 MW (Eight Megawatt)
3.	M.S. Ingots/billets manufacturing plant (Induction Furnace of capacity 2x8 Metric Tonnes with twin crucibles)	48,000 Metric Tonnes per Annum (Forty Eight Thousand Metric Tonnes per Annum)

Additional Conditions

1. Industry shall operate the effluent treatment arrangement regularly and maintain them properly. Industry shall ensure treated effluent quality meets the standard prescribed by the Board. Zero discharge condition shall be maintained all the time.
2. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
3. Industry shall complete extension of green belt to cover one third area of the plant premises in the coming monsoon season. Fruit bearing species like mango, tamarind, guava etc. shall be given preference in this regard. Local leguminous grass-land should also be preferred for green belt development.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board Raipur (C.G.)

8/11/16

Member Secretary
Chhattisgarh Environment Conservation Board
Raipur (C.G.)

Endt. No. /TS/CECB/2016 Raipur, dated: / /2016

Copy to: -

1- Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raigarh (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.
2- Cess Section, Chhattisgarh Environment Conservation Board, Raipur (C.G.).

Member Secretary
Chhattisgarh Environment Conservation Board
Raipur (C.G.)

Annexure. IV

Annexure – 7

News Paper cuttings for EC publication



हरिभूमि

रायपुर, मंगलवार 18 मार्च 2008

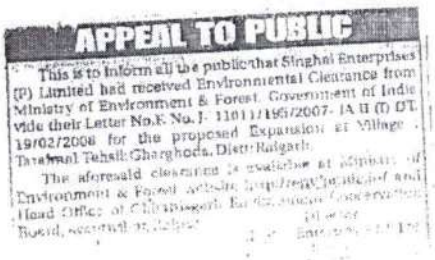
दो अशक्तों सहित चार जोड़ों का सामूहिक विवाह

आरंग। छत्तीसगढ़ शासन की निर्धन कन्या सामूहिक विवाह योजना के तहत चौथे चरण में चार जोड़ों का विवाह पुलिस एवं बाल विकास विभाग आरंग ने एकीकृत बाल विकास परियोजना कार्यालय परिसर में कराया। निराश्रित एक वनवासी सीता धीवर, विधवा दुर्गाबाई धीवर और दूसरा मूकबधिर जोड़ीलाल धीवर, पिता पतंदू राम धीवर के विवाह सूत्र में बंध गए। विवाह वैदिक रीति रिवाज के अनुसार कराया गया। विवाह में कार्यक्रम आयोजन निकालकर अगवानी की गई। विभागीय अधिकारी कर्मचारियों, एवं सरपंच, जनपद सदस्यों सहित ग्रामीण शामिल थे। वहीं पक्ष की ओर से उनका स्वागत जिला महिला एवं बाल विकास अधिकारी रायपुर हीरा ठाकुर जनपद अध्यक्ष मीना वर्मा सहित स्वयं सेवी सहायक परियोजना अधिकारी आंगनबाड़ी कार्यकर्ता शामिल हुए।

अपील

सर्वसाधारण को सूचित किया जाता है कि सिंघल इन्टरप्राइजेस प्राईवेट लिमिटेड को उनके प्रस्तावित धनगा विस्तार के लिए पर्यावरण एवं वन मंत्रालय, भारत शासन के पत्र क्रमांक F. No.J-11011/195/2007-IA II (I) Dt. 19/02/2008 द्वारा पर्यावरण स्वीकृती प्रदान की गई है, जिसे पर्यावरण एवं वन मंत्रालय कि वेबसाइट (http://envfor.nic.in) पर देखा जा सकता है एवं छत्तीसगढ़ पर्यावरण संरक्षण मण्डल, आयोति विहार, रायपुर में भी उपलब्ध है।

कृते
डायरेक्टर
सिंघल इन्टरप्राइजेस प्राईवेट लिमिटेड, रायपुर



APPEAL TO PUBLIC

This is to inform all the public that Singhal Enterprises (P) Limited had received Environmental Clearance from Ministry of Environment & Forest, Government of India vide their Letter No.F. No.J- 11011/195/2007- IA II (I) DT. 19/02/2008 for the proposed Expansion at Village Tarafmal Tehsil: Gharghoda, Distt: Raigarh.

The aforesaid clearance is available at website of Environment & Forest, [illegible] and Head Office at Chhattisgarh Environment Conservation Board, [illegible]

Singhal Enterprises Pvt. Ltd.

Director

10/19

Annexure

SINGHAL ENTERPRISES PVT.L

VILL-TARAIMAL,PO-GERWANI,RAIGARH(

PLANTATION REPORT

S.NO.	YEAR OF PLANTATION	NO.OF PLANTS	NO.OF SURVIVE PLANTS (APPROX)
1	2016-2017	5000	4000
2	2015-2016	3500	3150
3	2014-2015	5000	4000
4	2013-2014	10000	7800
5	2012-2013	10000	4500
6	2011-2012	10000	5000
7	2010-2011	15000	6024
8	2009-2010	20000	4800
9	2008-2009	25000	6250
10	2007-2008	25000	6000
11	2006-2007	23400	5050
12	2005-2006	15000	4000
13	2004-2005	15000	4025
14	2003-2004	10000	3375
15	2002-2003	5000	2250
16	2001-2002	2000	927
TOTAL		**198900**	**71151**

11/11

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवंजलवायुपरिवर्तनमंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE

सत्यमेव जयते

Regional Office (WCZ)
Ground Floor, East Wing
New Secretariat Building
Civil Lines, Nagpur - 440001
apccfcentral-ngp-mef@gov.in

F. No: 5-34/2008Env) | 380 |

Dated: 7th June, 2018

To

The Scientist 'F'
IA Division (Indusrty),
Ministry of Environment, Forest & Climate Change
Vayu Wing, 3rd Floor, Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003

(Kind Attention: Shri Sharath Kumar Pallerla)

Sub: A report on the status of compliance of conditions stipulated in the environment clearance dated 19.02.2008 readwith letter dated 21.12.2010 and 22.03.2011 accorded by the MOEF&CC, New Delhi to Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh – regarding.

Ref: 1. The IA Division of the MoEF&CC, New Delhi's letter no. J.11011/195/2007-IA.II (I) dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011.

2. The IA Divisions letter no. J.11011/195/2007-IA.II (I) dated 18.04.2018

Sir,

I am directed to refer to this office's letter of even number dated 27.07.2017 wherein a monitoring reort on the status of compliance of conditions stipulated in the environment clearance dated 19.02.2008, along with observations of the Regional Office was forwarded to the IA Division of the MoEF&CC, New Delhi and I.A Division of the MoEF&CC's letter mentioned under reference 2 above, wherein Regional Office was requested to re-inspect the area to monitor the updated compliance report submitted by the Project Proponent. In this connection, it is to inform that the Regional Office re-inspected the area on 6.06.2018.

It was observed that PP has undertaken various remedial measures pursuant to observations of the Regional Office, as contained in its previous report dated 27.07.2017. Fidings of the Regional Office during the re-inspection of the site are given as under:

(i). The PP has undertaken various remedial measures, such as water sprinkling system, closed coveyor belts, deployement of housekeeping staff to reduce the fugitive emissions from their premises. Givern the nature of industrial operations, which results into excessive fugitive emissions and dust generations, all proposed measures pertaining to the dust suppressions, fugitive emission control and huse keeping, etc. should be strictly implemented by the PP on regular basis.

(ii). As per the details made available by the PP, it was revealed that per day fly ash generation from the plant of the PP is approximately 116.71 Tonnes and total fly ash generated is utilized in brick manufacturing. The PP should maintain year wise record of total ash generated from their industrial operations and component wise its utilization.

(iii). So far, the PP has planted an area of approximately 50.0 ha in their premises and additional area of approximately, 1.0 ha is likely to be planted in the coming monsoon. Substantial area has been convered and maintained by the PP as green belt. The PP should carryout a third party detailed

monitoring of plantation existing in their premises to assess the exact number of trees surving in their premises and scope of undertaking more plantation in near future. The PP should also maintain a record of year wise detail of seedlings planted and area covered thereof.

(iv). The PP has empanelled JMJ Morning Star Hospital for periodical occupational health (OHS) surveillance of the workers and relevant detail pertaining to parameters screened for the OHS was also made available by the PP. The PP should maintain records of all the health check up of all workers screened for the periodical occupational health diseases and an abstract report indicating number of employee screened for periodical occupational diseases and results thereof should be submitted regularly to all concerned.

(v). It was observed that PP is in the process of installing a piezometer in their premises to monitor the ground water level in their premises.

The PP has informed that no court cases in various courts of law are pending and no show cause notices has been issued by the CECB against their plant.

A detailed report on the above is enclosed herewith.

This issues with the approval of the Addl. PCCF (Central), Regional Office (West Central Zone) MoEF&CC, Nagpur.

.Encl: as above

Yours faithfully,

– sd –

(Charan Jeet Singh)
Scientist 'C'

Copy to:

1. Director RO HQ, Ministry of Environment, Forest & Climate Change, Government of India, 1st Floor Agni Wing, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi- 110 003.
2. Member Secretary, State Level Environment Impact Assessment Authority & Secretary, Housing and Environment Department, Government of Chhattisgarh, Mantralay Mahanadi Bhavan, New Raipur, Chhattisgarh
3. Director (Monitoring Cell), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi-110003
4. M/s Singhal Enterprises Private Limited, Singhal House-10, Sector 1, Shankar Nagar, Raipur – 492 007.
5. Guard File.

(Charan Jeet Singh)
Scientist 'C'

User Agency
By hand

forwarded
07/08/18

DISPATCH
08/06/18

A report on the updated status of compliance on the observations of the Regional Office as contained in its letter dated 27.07.2017 to Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh – regarding.

Ref: 1. The IA Division of the MoEF&CC, New Delhi's letter no. J.11011/195/2007-IA.II (I) dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011.

2. The IA Divisions letter no. J.11011/195/2007-IA.II (I) dated 18.05.2018

S.No.	Non Compliance raised	Present staut of compliance
i.	Condition no. (i) of the specific conditions and condition no, (iii) of general conditions- electrostatic precipitators were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks. The PP has informed that due to some technical glitches, the ESP is not performing at desired efficiency and the same will be fixed. The PP has been advised to improve the efficiency to align the emissions of the PM within the prescribed limit. Examination of the instant level of the emissions, as available on online portal accessed in the office of the PP, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues with the ESP and the same will be fixed to maintain the emissions within the permissible limits.	No emissions were observed from the stack connected to the ESPs installed by the PP. The PP has informed that there was some technical faults in the valves of the ESP resulting into its malfunctioning and conspicuous gaseous emissions. Now the problem has been resolved by undertaking thorough maintenance of the ESP and replacement of defective parts. From the documents made available by the PP, it was further observed that pursuant to the observations of the Regional Office, the rectifications measures undertaken by the PP were also examined by the CECB by undertaking the monitoring of gaseous emissions in the plant premises. Latest monitoring report on the gasous emissions as made available by the PP, including monitoring reports by the CECB, are enclosed at **Annexure-I &II**. The has further informed that appropriated arrangement for interlocking facilities have also been made to ensure that in the event of failure of any pollution control equipment, the relevant industrial process tops workin to keep the emission level within the prescribed norms.
ii.	Conditions no. (ii) & (iii) of specific condition and condition no. (iv) of general conditions- Measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible. Considerable secondary emissions were observed in the premises which further needs to be controlled by the PP.	It was observed that project propend has carried out following measures (**Annexure-III&IV**).for the control of fugitive emissions level: a) It was observed that all the closed conveyor belt system with water sprinkling system have been installed to minimize the fugitive emissions. b) Water sprinkling system permanent as well temporary were observed to be installed along the internal roads, parking areas, transfer points, etc. The PP has further informed that a dedicate unskilled labout has been deployed to continuously monitor the proper functioning of the water sprinkling system and to report immediately the non-functioning of any sprinkling system. c) One mechanical sweepers have been provided to clean the roads. d) All internal roads have been observed to

		metalled/concretized. e) The PP has further informed that to ensure better housekeeping practices in their premises, they have appointed 8 people exclusively for the purpose of housekeeping.
iii.	Condition no, (vi) - It is informed that fly ash is being disposed of as per Fly Ash notification 1999, subsequent amendment in 2003 & 2009, However supporting detail regarding activities where fly ash is being utilized has not been made available by the PP.	The PP has informed that ash generated from their industrial process is mainly utilized in the brick manufacturing and is upplied to the locat brick manufacturers regularly. As per the details made available by the PP, it was revealed that per day ash generation from the plant of the PP is approximately 116.71 Tonnes and total fly ash generated is utilized in brick manufacturing. Details are available at **Annexure-V**. However, the PP should maintain a propoer record of total ash generated from their industrial operations and component wise its utilization.
iv.	Conditions no. (vii) of the specific condition- No detail pertaining to the number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of the PP.	The total area of the premises of the PP is approximately 131 ha, out of which green belt development works have been reported to be maintained over an area of 50.0 ha by undertaking plantation of approximately 1,23,500 plants. It was further observed that pursuant to the observation of the Regional Office, during its visit held in July 2017, the PP has undertaken plantation over additional area of approximately 1.0 ha wherein the PP has planted species like Ashoka, Petloforum, Casia, Amla, Karanj, etc. in their premises (**Annexure-VI&VII**). It was further observed that the PP is undertaking leveling and other preparatory works for undertaking plantation during the coming monsoon season. The PP has informed that they are planning to plant nearly 5,000 trees in the coming monsoon seasons. Plantation work will be undertaken in the balnk areas as well as in the form casualty replacement. The PP should carryout a third party detailed monitoring of plantation existing in their premises to assess the exact number of trees surving in their premises and scope of undertaking more plantation in near future. The PP should also maintain a record of year wise detail of seedlings planted and area covered thereof.
v.	Conditions no. (viii) of the specific condition - Details of expenditure incurred on the environment protection measures has not been made available by the PP.	The PP has provided the detail of capital cost as well as recurring cost incurred on the various environmental protection measures. As per detail made available by the PP so far, the PP has incurred an expenditure of Rs. 39,8946,145/- as capital cost while Rs. 16,54,85,370/- as recurring cost. Year wise detail of capital expenditure and

		recurring expenditure is enclosed at **Annexure – VIII**.
vi.	Conditions no. (v) of General Conditions: It is observed that Ambient Air Quality Monitoring stations have been installed by the PP for the regular monitoring of air quality. However, no data on the air quality monitoring is recorded by the PP. To support their claim the PP has informed that since continuous online monitoring system has been installed the separate data on the ambient air quality is not collected. However, representative from the CECB and CPCB install their instruments and collects data on the AAQ. Details of the same has not been made available by the PP. The PP has been advised to keep a record of the regular data on the AAQM and submit the same to the Regional Office along with the compliance report.	It was observed that PP has installed 6 ambient air quality monitoring stations comprising of 4 in core area and 2 in buffer area. The PP has informed that regular monitoring is being done to monitor the air quality in their plant premises as well in the buffer area. A display board has also been observed to be fixed at the entry gate depicting the data of various parameters of ambient air quality. Monitoring reports for the month of March, 2018 and June, 2018, including monitoring report on noise levels, as made available by the PP is enclosed at Annexure – IX&X.
vii.	Condition no. (vii) of General condition - Detail of the monitoring of noise level during the day and night time has not been made available by the PP.	
viii.	Condition no. (viii) of General condition - Detail pertaining to the occupational health surveillance of the workers has not been made available by the PP.	The PP has informed that they have empanelled JMJ Morning Star Hospital for periodical occupational health surveillance of the workers. The PP has informed that all workers working in the dust prone areas are regularly screened for occupational health disease by the doctors of the empanned hospital and no worker has been identified with occupational health disease. A sampe report on the occupational health disease as made available by the PP is enclosed at Annexure –XI. The PP should maintain records of all the health check up of all workers screened for the periodical occupational health diseases and an abstract report indicating number of employee screened for periodical occupational diseases and results thereof should be submitted to all concerned.
ix.	Condition no. (ix) of the General Conditions - Details of the expenditure incurred in the environment safeguards has not been made available by the PP.	The PP has provided the detail of capital cost as well as recurring cost incurred on the various environmental protection measures. As per detail made available by the PP so far, the PP has incurred an expenditure of Rs. 39,8946,145/- as capital cost while Rs. 16,54,85,370/- as recurring cost. Year wise detail of capital expenditure and recurring expenditure is enclosed at **Annexure – VIII**.

x.	No arrangements were observed to display the data RSPM, SO_2 and NOx outside the premises at the appropriate place for the general public. The PP has ensured to install the same at the earliest.	A display board, depicting the data of various parameters of ambient air quality, has been observed to be fixed at the entry gate (**Annexure-XII**).
xi.	Stack height of the boiler was observed to be below 120 meters. The PP has been advised to keep the height of stack in accordance with the stipulation made in the EC dated 21.12.2010	It was observed that PP has provided stack of 61 meter height connected to 18 MW FBC Power Plant. The PP has mentioned that condition of keeping the height of stack as 120 meters appears to be a typographical error and as given the configuration of FBC PP, and set criteria for the calculation of stack height, the height should be 55.7 meters and hence the condition is not applicable in their case. Calcualtion detail referred bythe PP adverting to the relevant guidelines of CPCB, is enclosed at **Annexure – XIII**.
xii.	Condition no. (ix) of General condition – Data on monitoring of Ground water level has not been made available by the PP.	It was observed that the PP is in the process of installing a piezometer in their premises to monitor the ground water level in their premises. Detail of the same are enclosed at **Annexure-XIV**.
xiii.	Condition no. (4) of Additional Conditions stipulated in the EC issued vide letter J-11011/195/2007- IA II (I) dated 21-12-2010 – submission of six monthly compliance report to Respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB.	The PP has agreed to this condition and has assured that regular 6 monthly complaince reports will be submitted to all concerned.
xiv.	Condition no. (5) of Additional Conditions stipulated in the EC issued vide letter J-11011/195/2007- IA II (I) dated 21-12-2010 – submission of Environmental Statement (Form V) for each financial year to concerned SPCB	It was observed that PP has submitted its last environment statement to the CECB vide their letter dated 30.10.2017. A copy of the same is enclosed as Annexure – 15. The PP has assured that regular complaince of this condition will be submitted to all concerned

1. From the examination of the above, it is observed that PP has undertaken remedial measures pursuant to observations of the Regional Office, as contained in its previous report dated 27.07.2017. Fidings of the Regional Office during the re-inspection of the site are given as under:

(i). The PP has undertaken various remedial measures, such as water sprinkling system, closed coveyor belts, deployement of housekeeping staff to reduce the fugitive emissions from their premises. Givern the nature of industrial operations, which results into excessive fugitive emissions and dust generations, all proposed measures pertaining to the dust suppressions, fugitive emission control and huse keeping, etc. should be strictly implemented by the PP on regular basis.

(ii). As per the details made available by the PP, it was revealed that per day ash generation from the plant of the PP is approximately 116.71 Tonnes and total fly ash generated is utilized in brick manufacturing. The PP should maintain year wise record of total ash generated from their industrial operations and component wise its utilization.

(iii). So far, the PP has planted an area of approximately 50.0 ha in their premises and additional area of approximately, 1.0 ha is likely to be planted in the coming monsoon. Substantial area has been convered and maintained by the PP as green belt. The PP should carryout a third party detailed monitoring of plantation existing in their premises to assess the exact number of trees surving in their premises and scope of undertaking more plantation in near future. The PP should also maintain a record of year wise detail of seedlings planted and area covered thereof.

(iv). The PP has empanelled JMJ Morning Star Hospital for periodical occupational health (OHS) surveillance of the workers and relevant detail pertaining to parameters screened for the OHS was also made available by the PP. The PP should maintain records of all the health check up of all workers screened for the periodical occupational health diseases and an abstract report indicating number of employee screened for periodical occupational diseases and results thereof should be submitted regularly to all concerned.

(v). It was observed that PP is in the process of installing a piezometer in their premises to monitor the ground water level in their premises.

2. The PP has informed that no court cases in various courts of law are pending and no show cause notices has been issued by the CECB against their plant.

Charan Jeet Singh
Scientist 'C'

भारत सरकार

GOVERNMENT OF INDIA
पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

एकीकृत क्षेत्रीय कार्यालय
Integrated Regional Office

अरण्य भवन, उत्तर खंड, सेक्टर 19,
नया रायपुर, अटल नगर,
छत्तीसगढ़- 492002,
Aranya Bhawan, North Block,
Sector-19, Naya Raipur, Atal
Nagar, Chhattisgarh-492002
iroraipur@gmail.com

F. No. 5-34/2008 (Env) / 7637

Dated: 31st December, 2020

To,

The Scientist 'F'
IA Division (Industry-I),
Ministry of Environment, Forest & Climate Change,
Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003
Email: dirind-moefcc@gov.in; r.sundar@nic.in

(Kind attention: Mr Arvind Kumar Agrawal, Director IA-Division)

Sub: A report on the status of compliance of conditions stipulated in the environmental clearances granted to Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Limited at Village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh) - reg.

Ref: Project Proponent's letter no. SEPL/RGH/EC/20-21/029 dated 26.11.2020

Sir,

I am directed to refer to the above subject and letter under reference above wherein the project proponent has requested regional office to conduct site visit and issue a certificate on the monitoring status of the compliance of conditions stipulated in Environment Clearance granted vide letter no. J-11011/195/2007-IA II (I) dated 23.07.2018 issued for expansion of Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Ltd. located at village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh).

2. In view of the above, site inspection for the monitoring of compliance of conditions stipulated in the environment clearances has been conducted by Scientist-D of the Regional Office, Nagpur on 13.12.2020. As per the documents submitted by the project proponent during the monitoring, and also as informed during the inspection, the details are reported to be as under;

i. Ministry granted environmental clearance (EC) vide letter No. J-11011/195/2007-IA II (I) dated 19.02.2008 & amended on 21.12.2010 & 22.03.2011 for Integrated Steel Plant for Sponge Iron (2,83,500 TPA), Power Generation WHRB (16 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (2,16,000 TPA), Sinter Plant (2,59,200 TPA), Rolling Mill (90,000 TPA), Coal Washery (1,50,000 TPA) and Silico Manganes Ferro Alloy (10,800 TPA) to M/s Singhal Enterprises Pvt. Ltd. located at village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh).

ii. 2nd EC was granted vide letter No. J-11011/195/2007-IA II (I) dated 23.07.2018 for Expansion of Sponge Iron Plant from 2,53,500 TPA to 2,83,500 TPA); Billets through IF from 96,000 TPA to 2,16,000 TPA, Power Plant (WHRB through DRI Kilns -8 MW to 16 MW & FBC based 26 MW to 48 MW; Establishment of Sinter plant -2,59,000 TPA; Blast Furnace (Pig Iron 87,500 TPA); Coal Washery of 1,50,000 TPA. The EC issued vide letter No. J-11011/195/2007-IA II (I) dated 23.07.2018 in suppression of the earlier Environmental Clearance issued vide letter no. J-11011/195/2007-IA II (I) dated 19.02.2008 & amended on 21.12.2010 & 22.03.2011

iii. Subsequently an amendment was granted vide letter No. J-11011/195/2007-IA II (I) dated 06.03.2019 for change of Product mix for Rolling Mill (90,000 TPA).

iv. Consent to establish was granted by CECB;
- For Sponge Iron (2,83,500 TPA), Power Generation WHRB (16 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (2,16,000 TPA), Sinter Plant (2,59,200 TPA), Rolling Mill (90,000 TPA), Coal Washery (1,50,000 TPA) and Silico Manganese Ferro Alloy (10,800 TPA) vide letter no. 5210/TS/CECB/2008, Raipur Dated 05.09.2008;
- For Sponge Iron (30,000 TPA), Power Generation WHRB (8 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (1,20,000 TPA), Sinter Plant (2,59,200 TPA), Coal Washery (1,50,000 TPA) and Silico Manganese Ferro Alloy (10,800 TPA) vide letter no. 5891/TS/CECB/2018, Raipur Dated 26.10.2018.

v. Consent to operate was granted by CECB:
- Consent No. 7716/TS/CECB/2020 dated 28.11.2020, which is valid up to 30.11.2023

vi. Permission from Water Resource Department, Chhattisgarh for the drawl of total surface water 5.42 million m^3/annum, from Chhuikansa Nallah a tributary of Kelo river has been obtained.

vii. Now PP proposed to go for expansion w. r. t. following:

a) To establish Pellet Plant of 2 x 0.6 MTPA production capacity
b) Expansion of Sponge Iron plant from 2,83,500 TPA to 4,93,500 TPA
c) Expansion of Sinter plant from 2,59,000 TPA to 5,18,400 TPA
d) Expansion of Pig Iron through Blast Furnace from 87,500 TPA to 3,12,500 TPA
e) Expansion of Billets through IF from 2,16,000 TPA to 4,56,000 TPA,
f) Expansion of Rolled products through Rolling Mill from 90,000 TPA to 4,20,000 TPA.
g) Expansion of Power generation through WHRB of DRI Kilns -16 MW to 32 MW

viii. PP has obtained TOR from the MOEF&CC vide letter No. J-11011/195/2007-IA-II(I) dated 19.09.2020

3. Some of the conditions of EC dated 23.07.2018 were observed to be **partially complied** by the PP:

Specific Condition No. iii: PP has given a letter to Chief Conservator of forest to adjust the total amount already with the department for wildlife conservation plan. Confirmation from the CCF is awaited.

General Condition No. v (b): Fugitive dust was observed in the plant. Housekeeping was found unsatisfactory. PP was suggested to give more focus on housekeeping. Boards and Signage's in the plant/unit area needs to be repainted with innovative ideas and slogans.

General Condition No. vi (c): Garland drains provided needs realignment. PP was informed accordingly.

General Condition No. vii (a): There is a need to increase number of Rain Water Harvesting Structures in the plant premises.

4. The PP has also informed that no court case in any court of law is pending against their project.

This issues with the approval of the Regional Officer, Integrated Regional Office, MoEF&CC, Nagpur.

Encl: as above

Yours faithfully,

Dr. P.R. Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

Copy to:

(i) The Director, RO HQ, MOEF&CC, IPB, 1st Floor Agni Wing, IPB, Jorbagh Road, ND-110 003 (Email: manoj.moefcc@gmail.com)

(ii) The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block, Sector-19, Atal Nagar, Naya Raipur, (Chhattisgarh)- 492002 (Email: hocecb@gmail.com)

(iii) The Director (Monitoring Cell), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi-110003 (Email: shruti.rai@nic.in)

(iv) Rakesh Kesharwani (Head-Environment), Mini Integrated Steel Plant, M/s Singhal Enterprises Pvt. Ltd., Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)

(v) Guard File.

Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

Monitoring the Implementation of Environmental Safeguards
Ministry of Environment, Forest & Climate Change
Integrated Regional Office, Nagpur
Monitoring Report

Part – I
DATA SHEET

1.	Project Type: River-valley / Mining / Industry /Thermal / Nuclear / Other (Specify)	Singhal Enterprises Pvt. Ltd.
2.	Name of the Project	Singhal Enterprises Pvt. Ltd.
3.	Clearance Letter (s) / OM No. and date	(i) J-11011/195/2007-IA II (I) dated 23.07.2018 (ii) J-11011/195/2007-IA II (I) dated 06.03.2019
4.	Location	
	a. District (s)	Raigarh
	b. State (s)	Chhattisgarh
	c. Latitude	22°02'3.22"N
	d. Longitude	83°21'53.95"E
5.	Address for correspondence	
	a. Address of concerned Project Chief Engineer (with Pin Code, Email & Telephone/ Telex/ Fax Numbers):	A. K. Shrivastav General Manager Singhal Enterprises Pvt. Ltd Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)
	b. Address of Executive Project Engineer / Manager (with pin code/fax numbers and email)	Rakesh Kesharwani Sr. Manager Singhal Enterprises Pvt. Ltd Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)
6.	Salient features	
	a. Of the Project	Please refer Appendix - A
	b. Of the Environmental Management Plan	Please refer Appendix- B

7.	Break up of the Project area	
	a. Submergence Area: Forest & Non Forest	Nil
	b. Others	137 Hectares
	a. Total Plot Area	137 Hectares
	b. Built - Up Area (Including Road)	53.4 Ha.
	c. Open Space available	11.3 Ha.
	d. Green belt area	51 Ha.
8.	Break up of the Project affected population with enumeration of those losing houses/dwelling units only, agricultural land only, both dwelling units & both dwelling units & agricultural land & landless laborers/artisan	
	a. SC, ST/Adivasis	Not Applicable
	b. Others (Please indicate whether these figures are based on any scientific and systematic survey carried out or only provisional figures, if a survey carried out gives details and years of survey.)	Not Applicable
9.	Financial Details a. Project costs as originally planned & subsequent revised estimates and the year of price reference.	Rs. 300 Crores (as on 2018)
	b. Allocations made for Environmental Management Plan with item wise & year wise breakup.	Rs. 28 Crores (as on 2018)
	c. Benefit Cost Ratio / Internal rate of Return and the year of assessment.	
	d. Whether (c) includes the cost of Environmental Management as shown in the above.	Yes
	e. Actual expenditure incurred on the Project so far	Rs.276.52 Crore (as on 12.12.2020)

	f. Actual expenditure incurred on the Environmental Management Plan so far	Rs.22.46 Crores
10.	Forest land requirement	Not Applicable
	a. The status of approval for diversion of Forestland for non-forestry use	Not Applicable
	b. The Status of clearing felling	Not Applicable
	c. The status of compensatory Afforestation programme in the light of actual field experience	Not Applicable
11.	The status of clear felling in non-forest areas (such as submergence area of reservoir, Approach roads), if any with quantitative information	Not Applicable
12.	Status of construction	
	a. Date of commencement (Actual and/or Planned)	PP has commenced 18 MW FBC power plant in Dec.2018 & 4x10 MT Induction Furnace in Dec. 2019 and Rolling Mill (Cap.90000 TPA) and DRI Kiln (Cap.30000 TPA) is under implementation after obtaining the EC issued on 23rd July 2018 & 6th March 2019. Other products are yet to implement.
	b. Date of completion (Actual and/or Planned)	Date of completion of project as per EC is to be planned till June 2025.
13.	Reasons for the delay if the project is yet to start	Not Applicable
14.	Dates of site visits a. The dates on which the Project was monitored by Regional Office on previous occasions, if any	27-07-2017
	b. Date of site visit for this monitoring Report	20-05-2017
15.	Details of correspondence with project authorities for obtaining action plan / information on status of compliance to safeguards other than the routine letters for logistic support for site visit. (The monitoring report may obtain the details of all the letters issued so far but the later reports may cover only the letters issued subsequently)	15-11-2017

Appendix-A

SALIENT FEATURES THE PROJECT

M/s Singhal Enterprises Pvt. Ltd. (SEPL) is located at village-Taraimal, 20 Km away from district headquarter Raigarh (Chhattisgarh).

Salient features;

- SEPL established in year 2000, nearest Railway Station is Raigarh and Airport is Raipur (Chhattisgarh).
- Latitude - 22°02'3.22"N & Longitude - 83°21'53.95"E and height from mean Sea level is 273 m.
- Max. Temp.: 49 °C and Avg. Rainfall is 1241 mm.
- Chhuikansa Nallah a tributary of Kelo river is the main source of water.

About the SINGHAL GROUP OF INDUSTRIES

SINGHAL GROUP OF INDUSTRIES was formed in the year 2000, to meet the gap between supply and demand of Sponge Iron & Steel. The vision of the company is to achieve market leadership and prosperity in business through satisfaction of stakeholder needs by continual improvement in quality, cost and delivery of products. The success of Singhal Group is a consistent strategy that emphasizes size and scale, product quality and a strong customer focus. The growth of the company is much satisfactory which is supported by his high market reputation and financial strength.

Strength SINGHAL GROUP OF INDUSTRIES

- SINGHAL ENTERPRISES PVT. LTD.
- SINGHAL ENERGY PVT. LTD.
- SHRI SHYAM ISPAT (INDIA) PVT. LTD.

SEPL have following production configuration:

S. No.	Unit (Products)	Existing Plant (in Operation)	EC issued on 23rd July 2018 & 6th March 2019
1.	Pellet Plants	---	---
2.	DRI Kilns [Sponge Iron]	2,53,500 TPA **(in operation)**	30,000 TPA **(Under implementation)**
3.	Induction furnace with CCM & LRF [Hot Metal / MS Billets / Ingots]	96,000 TPA **(in operation)**	1,20,000 TPA **(in operation)**
4.	Rolling Mills *(with Hot charging)* [Rolled products]	---	90,000 TPA* (300 TPD) **(Under implementation)**

5.	Ferro Alloy [Si-Mn]	10,800 TPA **(in operation)**	---
6.	Sinter Plants [Sinter]	---	2,59,200 TPA (1 x 50 M^2) (Yet to implement)
7.	Blast Furnaces [Pig Iron]	---	87,500 TPA (1 x 125 M^3) (Yet to implement)
8.	Coal Washery [Washed Coal]	---	1,50,000 TPA (applied for CTO & kept on Hold due to sluggish market)
9.	Power Plant through WHRB	8 MW **(in operation)**	8 MW **(4x2 MW is under implementation)**
10.	Power Plant through FBC Boiler	1 x 8 MW & 1 x 18 MW **(in operation)**	22 MW **(Under implementation)**

All the values are in TPA except Power Plant

Board of Directors

The Board of SEPL comprises following Directors:

- PARMESHWAR DAS AGARWAL: FOUNDER / CHAIRMAN
- SANJAY AGARWAL: MANAGING DIRECTOR
- AJAY AGARWAL: EXECUTIVE DIRECTOR

Appendix-B

ENVIRONMENT MANAGEMENT PLAN

Objectives of Environment Management Plan:

- To establish the present environmental scenario.
- To anticipate the impacts of proposed steel plant on the environment.
- To suggest preventive and mitigating measures to minimize adverse impacts and to maximize beneficial impacts.
- To prepare a detailed action plan for the implementation of mitigation measures.
- To prepare budgetary estimate for monitoring and implementation of environmental control measures for the project.

The environmental management plan is of great importance in controlling the adverse impact of any industrial activity. The EMP consists of mitigation measures to be adopted, environmental monitoring and institutional measures (financial estimates and organizational set-up). The present EMP addresses the components of environmental effect during construction and operation by different activities. The proposed measures of mitigation are based upon the impact assessment. While formulating the EMP for this integrated steel plant project, following have been considered:

1.0 Existing environmental and operational activities
2.0 Air and water pollution
3.0 Work zone environment
4.0 Solid waste
5.0 Occupational hazard and safety
6.0 Environmental monitoring
7.0 Environmental management cost & organizational set-up

Careful planning and strategy adopted for the operation of a project is the reason for both economic growth as well as environmental protection. All efforts have been made to cover different parameters of the environment to achieve the goal. The following environmental management plans have been made under EMP.

1.0 Existing environmental and operational activities:

An environmental monitoring and control cell is established. The Environmental Cell is functioning under the control of the plant head. The cell is responsible for monitoring ambient air quality, stack emission, ambient noise in the plant and vicinity, waste water quality and discharge, quality of water bodies receiving effluent, workplace air quality. Additional responsibilities of the cell include the following:

- Conducting annual environmental audit and submit audit report to State pollution Control Board (SPCB);
- Submit environmental monitoring report to SPCB;
- Conduct regular training programs to educate plant personnel on safety practices to be followed in the plant;
- Conduct safety and health audits to ensure that recommended safety and health measures are being followed; and
- Inform the management regularly about conclusions/results of monitoring and recommend environmental protection measures.

2.0 Air and water pollution:

2.1 AIR ENVIRONMENT MANAGEMENT:

The vision of MIEL is deeply concerned with green & clean environment. Efforts have been taken toprevent any sort of pollution, generated due to plant activities. Opacity meters are installed in allthe major stacks for continuous observation of the performance of pollution control devices. We have also established online ambient air quality monitoring stations for continuous ambientair quality monitoring through highly sophisticated instruments. Following Air pollution control measures have been taken across the units are as given below-

Units	Air Pollution Control measures
SPONGE IRON DIVISION	In Sponge Iron unit, raw materials like Iron ore, Dolomite and coal are fed to the kiln to produce sponge iron. Hot flue gases from DRI kilns contain high SPM level and heat. These are taken to dust chamber, which also acts as after combustion chamber for complete combustion and then to Waste Heat Recovery Boilers. ▪ Waste Heat Recovery Boilers are designed to recover sensible heat of waste gases leaving sponge iron kiln for generation of steam. Steam is fed to Steam Turbine Generator to produce power. ▪ After heat exchange in WHRB, the flue gases are taken to Electrostatic Precipitator (ESP) and clean gases are discharged through stack.
CAPTIVE POWER PLANT	In Power Plant, Atmospheric Fluidized Bed Combustion (AFBC) boilers are used to produce steam from coal having high ash content and other carbon bearing nonmagnetic materials like char, etc. The steam produced in boilers is being fed to turbines to produce electricity. ▪ Electrostatic Precipitators are provided to control the point source emission in power plant.

	▪ Flue gases from boilers pass through ESP and thereafter discharged through the stack.
ROLLING MILL	In Rolling mill / Bar mill, Steel bar and structural are produced and main raw materials are steel bloom, beam and blank. ▪ Hot charging and FO/LDO are used as fuel. ▪ There is no major dust generation source and stack is provided for wide dispersion of gases.
STEEL MELTING SHOP	In Steel Melting Shop, steel slabs / billets and rounds are produced using Induction furnace and raw materials are pig iron, sponge iron, scrap, ferroalloys, lime, burnt dolomite and fluxes. ▪ SPM bearing gases generated from Induction furnace are Collected using fume extraction system (FES) and taken to after combustion chamber for converting CO to CO_2. ▪ The SPM bearing gases are passed through water cooled duct to bring down the temperature to 130 – 140 °C before entering a bag filter then discharged through stack. Similarly, the SPM bearing gases generated from the ladle refining furnace are collected using fume extraction system and taken to after combustion chamber. ▪ The fugitive emission from the continuous casting machine shop is generally confined within the shed. ▪ To disperse the fugitive emissions outside the shed, adequate Ventilation is provided.
Other control Measures to control fugitive emission	-

2.2 WATER ENVIRONMENT MANAGEMENT:

Management is very conscious for controlling water pollution and water conservation, for which plant has adopted Close Water Circuiting arrangement to maintain 'Zero Discharge'. Water pollution sources and control systems envisaged are as given below-

Source	Pollutants	Control systems
Raw materials handling	Suspended Solids	Catch pits
DM water plant	pH	Neutralising pit
Cooling tower blow down	Temperature	Reused in the plant for dust suppression & for plantation

Boiler blow down	Suspended Solids	Suppression and slag granulation & for plantation
Canteens	BOD, Suspended Solids	STP
Raw water treatment	Suspended Solids	Clarifier, thickener sludge
Wire rod cum rebar mill	Suspended Solids	Settling tanks

Various water pollution control measures have been taken, the measures taken across the units are summarized herewith;

Units	Water Pollution Control Measures
Sponge Iron Plant,	In DRI Kilns Cooling water is being taken to settling tank through drain system. Water is being recycled back through water reservoir for cooling of Sponge iron in coolers.
Power Plant	▪ DM plant wastewater is being neutralized in neutralizing pit and reused for ash handling. ▪ The decanted water from settling tank is being recycled back for reuse in ash handling. ▪ The cooling tower blow-down also is being reused for ash handling. ▪ As the boiler is AFBC type where oil is required only at the time of starting the boiler, hence, no pollution is anticipated due to oil. From other units such as workshops, the oil water mixture will be quite low and shall be led to oil traps before its disposal. ▪ Ash handling in AFBC power plant and slurry handling in the coal beneficiation plant have high potential for wastewater generation. ▪ The two systems will be closed circuit and extreme care shall be taken to maintain zero discharge from these systems.
Rolling mill / Bar mill	Wastewater is skimmed for oil & scale and then recycled back to the plant through filter and cooling system. No wastewater is discharged.
Steel Melting Shop IF & Ladle furnace	▪ The wastewater is taken to settling tank and outlet water of tank is being reused. ▪ Make-up water added to substitute evaporation & drift loss. The blow-down is used for slag granulation.
Other Water Pollution	The following treatment and disposal measures have been planned. ▪ The wastewater from water pre-treatment, containing high-suspended solids, has collected in a settling basin, where the suspended solids are

Control Measures	settle down partly by gravity. ▪ The supernatant water are pumped back into the raw water reservoir. ▪ Blow down from the boilers is being collected in a sump and pumped back into the raw water reservoir. ▪ Blow down water from the cooling water system, containing suspended solids and high TDS, will be transferred to the ETP sump for stabilization, mixing and settling of coarser solids. ▪ Wastewater from the DM Plant is being neutralized in a neutralization tank and transferred to the ERS sump. ▪ Floor washings is being collected in a sump, passed through oil traps, and transferred to the ETP sump for mixing, stabilization and settling. ▪ Wastewater collected in the ERS sump will be subjected to clariflocculation and settling. The clear water is being utilized quantitatively for dust suppression and ash handling.
	▪ Domestic water is being treated in a sewage treatment plant based on activated sludge process. The treated water will be utilized quantitatively for horticulture and green belt. ▪ In the sintering shop, the reclaimed water is discharged through the RCC pipe by itself to the hot water pond of the circular system and after cooled is used by recycling. ▪ In control of waste water generated from equipment cooling, blow down of soft water system, water seal, ground flushing, domestic sewage and chemical examination etc, contaminant clearing and stream splitting shall be done strictly.
Other Water Pollution Control Measures	The following treatment and disposal measures have been planned. ▪ The wastewater from water pre-treatment, containing high-suspended solids, has collected in a settling basin, where the suspended solids are settle down partly by gravity. ▪ The supernatant water are pumped back into the raw water reservoir. ▪ Blow down from the boilers is being collected in a sump and pumped back into the raw water reservoir. ▪ Blow down water from the cooling water system, containing suspended solids and high TDS, will be transferred to the ETP sump for stabilization,
	mixing and settling of coarser solids. ▪ Wastewater from the DM Plant is being neutralized in a neutralization tank and transferred to the ERS sump. ▪ Floor washings is being collected in a sump, passed through oil traps, and transferred to the ETP sump for mixing, stabilization and settling. ▪ Domestic water is being treated in a sewage treatment plant based on activated sludge process. The treated water will be utilized quantitatively for horticulture and green belt.

3.0 Work zone environment:

In operation phase noise and dust is often seen in work zone area. To Control and mitigation measures for abatement of fugitive dust emissions and noise level are as follows.

- Dust extraction systems, with bag filters have been provisioned at all transfer points and crushing/ grinding operations.
- Dust laden air is drawn through ID Fans, and passed through bag filters to bring down the dust content below 50 mg/Nm^3. The clean air is discharged into the atmosphere.
- Raw materials and finished product are stored in covered sheds.
- Water sprinkling is done regularly over all open storage dumps of solid wastes and raw materials.
- Significant plantation and green belt development has been envisaged to mitigate the impact of fugitive dust on ambient air.
- Monitoring of the fugitive dust shall be carried out at various places within the project site to ensure compliance to.
- The equipment's with high noise such as crusher, air compressor and air blower has enclosed in sound proof rooms, vibration-reducing material shall be installed on the foundation, and mufflers shall be installed at entrances and exits.
- Rubber boards are lined at the corners of coal carrying corridors, U-shaped sliding channels has been adopted for conveying to reduce noises from collision of materials.
- Noise isolation by landforms, high buildings and trees is also considered in the layout plan to reduce noise.
- Provision of silencer at inlet and outlet of fans.

4.0 Solid Waste Management:

M/s Singhal Enterprises Pvt. Ltd. has implemented a very efficient solid waste management system to overcome all these problems. Type, sources and management of solid waste are summarised as follows-

UNITS	Solid Waste	Utilization/ Disposal Method
SPONGE IRON	Dolochar	Power Plant
	ESP + Bag Filter Dust	ESP in Low-lying areas & Bag Filter as a fuel in AFBC Power Plant.
	Kiln Accretion	Road making.
POWER PLANT	Fly ash	Brick/cement manufacturing
	Bottom Ash	Filling of low laying area
SMS	IF Slag	Crush and segregate into mag & non-mag slag through crushing unit. Mag slag is being re-cycled and rest non-mag slag is being

		used for land compaction/ road making etc.
	LRF Slag	Used in land filling/road embankment.
	FES Dust	Recycled in Sinter Plant
Rolling Mill	End cutting/Mill scale	Reused in Sinter/SMS unit

5.0 Other control measures for solid waste:

- In this integrated steel plant, substantial fraction of input comes out as solid waste which is generally reused in other plants. The IF and LF generates considerable amount of solid waste, which may be used for landfill, road making, etc.

- Large quantity of solid waste is generated from power plant as ash, which is collected through ESP economizer and hopper. The fly ash will be sent to the clinker grinding unit for manufacture of cement and the remaining ash will be sent for disposal. No ash storage is proposed.

- Quantity of generated hazardous waste is being disposed off to authorized recycler. However, even the limited quantities of generated oil/grease and resin can cause negative impact if not disposed-off appropriately.

- The other type of solid wastes generated will include the dust collected from dust collectors, empty barrels (metal and plastic), bags, sweepings and other biodegradable wastes from the canteen.

***

PART–II

A report on the Status of Compliance of various conditions stipulated in Environment Clearance granted by MoEF&CC vide letter No. letter no. J-11011/195/2007-IA II (I) dated 23.07.2018 for Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Ltd.

A monitoring report on the status of compliance of conditions stipulated in Environmental clearance by MOEF&CC dated 23.07.2018 is given as under:

<table>
<tr><th>Sl. No.</th><th>Conditions as per EC dated 23.07.2018</th><th>Compliance Status as on 13.12.2020</th></tr>
<tr><td>A.</td><td colspan="2">Specific Condition:</td></tr>
<tr><td>i.</td><td>The entire ESC budget shall be implemented in 6 years time as hereunder.
<table>
<tr><th rowspan="2">S. No.</th><th rowspan="2">Major Activity Heads</th><th colspan="6">Years (Rs. In Crores))</th><th rowspan="2">Total (Rs. in Crore)</th></tr>
<tr><th>1st</th><th>2nd</th><th>3rd</th><th>4th</th><th>5th</th><th>6th</th></tr>
<tr><td>1.</td><td>Community Infrastructure Development Programmes (Development of village road, Supply of Water Tankers in village, development of school buildings, providing street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities drainage facilities in nearby villages & schools)</td><td>0.7</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.3</td><td>2.6</td></tr>
<tr><td>2.</td><td>Skill &</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td></td></tr>
</table></td><td>Complied

PP has spent an amount of Rs. 90.14 Lakhs during 2018-2020

• For Community infrastructure-5.45 Lakhs

• For Skill & Entrepreneur Development-3.66 Lakhs

• For Education and Scholarship Programmes-40.82 Lakhs

• For Medical & health related activities-24.60 Lakhs

• For Water Harvesting & Plantation-5.61 Lakhs

Details is enclosed as (ANNEXURE-1)</td></tr>
</table>

	Entrepreneur Development (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / fitter / wiremen etc)							
3.	Education and Scholarship Programmes (Providing	0.2	0.2	0.2	0.2	0.2	0.15	1.15
	furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to school Children)							
4.	Medical & health related activities (Providing Primary health center, Periodical Medical lamps and distribution of Medicines, Animal care -Veterinary Fertility Health camps, Awareness programmes on	0.5	0.3	0.3	0.3	0.2	0.2	1.80
	malnutrition, HIV camps etc, Ambulance facilities to villagers							
5.	Water Harvesting & Plantation (Construction of water harvesting structures/ culverts /pond deepening,	0.1	0.1	0.1	0.05	0.05	0.05	0.45

	Roadside Plantation & maintenance, De siltation of Ponds etc}							
6.	Other requirements as per needs of the nearby Village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7.	Budget for conservation plan for the years 2018-20							0.65
	Grand Total - @2.5% of Total Project Cost							8.15

ii	Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.	**Complied** Stack of 52 m height has been provided to 1 x 100 TPD DRI kiln.
iii	The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-month1y report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:	**Partially Complied** The PP has given a letter to Chief Conservator of forest to adjust the total amount already with the department for wildlife conservation plan. Copy enclosed as **(ANNEXURE-2)** Confirmation from the CCF is awaited.

S. No	Activities	Number/rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1.	Construction stop dams	1	30.0	-	30.0
2.	Construction of earthen tank for elephants in compartment no.906 range Raiarh	1	-	10.0	10.0
	Purchage installation solar pump	1	-	6.0	6.0
3.	Creation awareness	LS	2.50	2.5	5.0
4.	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5.		LS	5.0	-	5.0
Grand Total			**42.0**	**23.0**	**65.0**

iv The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency given below:

S. No	Monitoring items	No. of units		Monitoring parameters	Frequency of Monitoring	No. of samples/ annum	Cost/ sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1.	Stack	10	10	SO_2, NO_x	Once in a month	20x12 =240 nos	Rs. 5000	Rs. 12
2.	Effluent	1	2	pH, TDS, TSS O & G free available CL, Fe, Zn, Cr, PO_4	Twice in a month	3x2x12 =72	Rs. 6000	Rs. 5.04
3.	Ground water	1	1	As per IS: 10500	Once in a month	2x12= 24	Rs. 7000	Rs. 1.68
4.	Noise levels	--	6	--	Once in a month	6x24x12=1728	Rs. 100	Rs. 1.72
Total								**Rs. 19.72**

Complied

PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. For which monitoring has been carried out. Rs. 3.85 Lakhs spent for Post project monitoring.

Copy enclosed as (ANNEXURE-3)

v The PP shall follow the solid waste management plan as given below:

No.	Waste/By Product	Quantity (TPA)		Method of disposal
1.	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2.	Dolo char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also.
3.	Wet	1,14,075	12,500	Brick manufacturing

Complied

Solid waste management plan is being maintained by the PP. Details are given as under:

1.Ash from DRI is used in own brick manufacturing as well as given to other brick manufacturers.
2.Dolo Char is Used in FBC boiler as fuel.
3. Wet scrapper sludge is used in brick manufacturing.
4. Kiln Accretion slag is used in road

	scrapper sludge				construction inside the plant premises.
4.	Kiln Accretion slag	25,350	3,000	In road construction	

B. GENERAL CONDITIONS:

i.	Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.	**Complied** PP has developed greenbelt in 50 Ha. out of total 137 Ha. within the existing plant premises which is more than 33% of the total area.
		As on date PP has planted more than 1,23,500 Nos. of trees including some fruit bearing species and proposed to plant another 3000 Nos. during upcoming monsoon. Photographs showing greenbelt in the plant premises **(ANNEXURE-4)** & third party verification of plantation **(ANNEXURE-5)**
ii.	The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.	**Complied.** PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the EC and Rs. 240 Lakhs has been spent for Air Emission Control Systems in newly installed units.
iii.	The project proponent shall (Air Quality Monitoring):	**Complied**
	a) install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time) and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	PP has installed continuous air emission monitoring system in every existing stack and connected to CPCB online servers. The web link is www.portal.vasthiconnect.com

	b) monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	**Complied** The monitoring of fugitive emissions is carried out in every quarter through or NABL accredited laboratories by the PP. A copy of the latest report is enclosed as (**ANNEXURE-6**).
	c) Install system carryout Continuous Ambient Air Quality monitoring for common / criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and	**Partially Complied** PP has placed an order for continuous ambient air quality monitoring station and they committed that same will be installed within next 05 months. Copy of P.O. and advance payment is enclosed as (**ANNEXURE-7 & 8**)
	d) submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	**Complied** Monthly summary report are being submitted regularly w.r.t. continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality /fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report A copy of Acknowledgement on submission of report to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB is enclosed as (**ANNEXURE-9**)
iv	The project proponent shall (Water Quality Monitoring): a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to	**Complied** PP has maintaining zero discharge condition in operational units and uploading the video-graphy on continuous basis to CPCB/ CECB

	time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	sites. The web link is cecb.swanenviron.com Photographs of web camera installed near neutralization tank of size 3M x 5M x 5M is enclosed as (ANNEXURE-10)
	b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/ sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and	**Complied** Ground water quality is being monitored twice in a year and 01 piezometer has been installed.
		A copy of the Groundwater report is enclosed as (ANNEXURE-11) & Photo of piezometer is enclosed as (ANNEXURE-12)
	c) Submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&C C, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	**Complied** Monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality are being regularly submitted to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report regularly. A copy of latest monitoring of ground water quality is enclosed as (ANNEXURE-11) & effluent testing is enclosed as (ANNEXURE-13).
v	The project proponent shall (Air Pollution Control) : a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826 (E) dated 16th November, 2009 (as amended from time to time);	**Complied** Ambient air quality is being maintained as standards prescribed by the PP. A copy of the latest Ambient Air quality monitoring report is enclosed as (ANNEXURE -14).

b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, so as to com ply prescribed stack emission and fugitive emission standards.	**Partially Complied** Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points. Photographs showing Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points is enclosed as (ANNEXURE-15). **However, during site visit fugitive dust was observed in the plant.** Housekeeping was found unsatisfactory. PP was suggested to give more focus on housekeeping. Boards and Signage's in the plant/unit area needs to be repainted with innovative ideas and slogans.
c) provide leakage detection and mechanized bag cleaning facilities for better maintenance of bags;	**Complied** Leak detection and mechanized bag cleaning facilities for better maintenance of bags has been provided. Photographs showing Leak detection systems and mechanized bag cleaning facilities provided to Bag filters is enclosed as (ANNEXURE-16).
d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;	**Complied** Pollution control system in the steel plant as per the CREP Guidelines of CPCB has been provided by the PP. PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units and approx Rs. 74.61 Crores

spent for the same.

The following are the Air Emission Control Systems provided in the existing units.

S. No	Name of Product	Air emission Control System provided
1.	Sponge Iron	
	(a) 2x40 TPD DRI Kiln	ESP (1 no.)
	(b) 1x40 TPD & 1x25 TPD DRI Kiln	ESP (1 no.)
	(c) 7x100 TPD DRI Kiln	ESP (7 nos.)
2.	Induction Furnace	
	(a) 2x8 MT & 1x 10 MT	Fume Extraction system with bag filters (1 no.)
	(b) 2x8 MT	Fume Extraction system with bag filters (1 no.)
	(c) 3x10 MT	Fume Extraction system with bag filters (1 no.)
3.	FBC based CPP	
	(a) 8 MW	ESP (1 no.)
	(b) 18 MW	ESP (1 no.)
4.	Ferro Alloys Plant for Production of Si-Mn	Fume Extraction system with Bag Filter, Heat Exchanger & Water Cooling Jacket (1 nos.)

e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;

Complied

Vacuum cleaners to clean plant roads, shop floors, roofs has been

		provided by the PP. Photographs showing mobile or stationery vacuum cleaners is enclosed as (ANNEXURE-17).
	f) recycle and reuse iron ore fines, coal and coke fines, lime and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration ;	**Complied** All the dust collected from the pollution control devices and vacuum cleaning devices is being used as a fuel in FBC Power Plant after moistening/ briquetting/agglomeration
	g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;	**Complied** All the raw material has been transported through tarpaulin covered trucks. Copy enclosed as **(ANNEXURE-18).**
	h) provide wind shelter fence and chemical spraying on the raw material stock piles.	**Complied** Proper Shed & water sprinklers have been provided on the raw material stock piles. Total 54 nos of sprinklers and 03 nos of water tankers provided in plant. Copy enclosed as **(ANNEXURE-19).**
vi.	The project proponent shall (Water Pollution Control) : a) adhere to 'zero liquid discharge';	**Complied** PP has maintaining ZERO discharge condition in operational units and uploading the video-graphy on continuous basis to CPCB/ CECB sites. The web link is cecb.swanenviron.com Photographs of web camera is as (ANNEXURE-10)
	b) provide Sewage Treatment Plant for domestic wastewater; and	**Complied** Sewage Treatment Plant for treatment of domestic wastewater has been provided in the plant.

	c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.	**Partially Complied** Garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off has been provide. **(ANNEXURE-20)** However, during the visit it was observed that the Garland drains provided needs realignment. PP was informed accordingly.
vii.	The project proponent shall (Water Conservation):	**Partially Complied**
	a) practice rainwater harvesting to maximum possible extent; and	Rain harvesting system has been provided at various points. **(ANNEXURE-21)** However, during the visit it was observed that the there is a need to increase number of Rain Water Harvesting Structures. PP was informed accordingly.
	b) make efforts to minimize water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.	**PP has consented to condition.** PP assure to explore all the possibilities to minimize the water consumption in the plant.
viii.	The project proponent shall (Energy Conservation). a) provide waste heat recovery system on the DRI Kilns;	**Complied** In all the existing DRI Kilns, Waste Heat Recovery System has been provided PP has consented to condition for the proposed DRI units for which EC obtained.
	b) use dolochar generated for power generation;	**Complied** All the Dolo Char generated from DRI Kiln is being used in FBC Power Plant as a fuel by the PP.

	c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and	**Complied** Solar Lights has been provided in various locations inside the plants by the PP. Copy enclosed as (ANNEXURE-22).
	d) provide the project proponent for LED lights in the Offices and residential areas;	**Complied** LED lightings Lights has been provided in various locations inside the plants. **Copy enclosed as (ANNEXURE-23).**
ix.	Used refractories shall be recycled as far as possible.	**PP has consented to condition.**
x.	The project proponent shall prepare GHG emissions inventory for the plant and shall submit the program for reduction of the same including carbon sequestration including plantation.	**Complied** In the existing plant greenbelt is developed in an area of about 37% (50 Ha.) of the total area & all the Air emission control systems are provided in the existing units which will minimize the GHG emissions. Photographs of Green belt is enclosed as **(ANNEXURE-4)**
xi.	Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.	**PP has consented to condition.**
xii.	The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.	**Complied** Heat stress analysis has been carried out for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.

<table>
<tr><td>xiii.</td><td>The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.</td><td>PP has consented to condition.</td></tr>
<tr><td>xiv.</td><td>All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.</td><td>PP has consented to condition.

PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the EC and will follow all the CREP recommendations once implementing the units.

<table>
<tr><th>S. No.</th><th>CREP recommendation</th><th>Compliance</th></tr>
<tr><td>1</td><td>New / expansion power projects to be accorded environmental clearance on or after 1.4.1.2003 shall meet the limit of 100 mg/Nm^3 for particulate matter.</td><td>Electro Static Precipitator (ESP) will be provided to bring down the PM to 50 mg/Nm^3 for DRI Kiln and 30 mg/Nm^3 for Power plant.</td></tr>
<tr><td>2</td><td>New plants shall adopt dry fly ash extraction or dry disposal system or Medium (35-40%) ash concentration slurry disposal system or Lean phase with hundred percent ash water recirculation</td><td>Dry Fly ash extraction system with Ash Silo will be provided and the fly ash will be given to the cement plants / other end users. Bed Ash will also be handled by Dense Phase</td></tr>
</table></td></tr>
</table>

			system depending upon site specific environmental situation.	System and will be independently stored, crushed and will be given to the brick manufacturers / cement plants / other end users.
		3	Install opacity meters / continuous monitoring system.	Online stack monitor will be provided to the stack to monitor PM continuously.
		4	New plants shall promote adoption of clean coal and clean power generation technologies	FBC boiler is proposed which will emit lesser SO_2 and NOx emissions.
xv.	A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.			**Complied** Environment Management Cell has been established for works related to environment monitoring. Mr. Rakesh Kesharwani is the head of the environment cell & he will report directly to the Managing Director / Board of Directors. Hierarchy System of unit is enclosed as **(ANNEXURE-24).**
xvi.	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, creche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.			**PP has consented to condition.**
xvii.	The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.			**PP has consented to condition.**

xviii.	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (Mo EF&CC).	**PP has consented to condition.**
xix.	The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.	**PP has consented to condition.**
xx.	The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.	**Complied** Ambient noise monitoring has been carried out regularly and maintained as per prescribed limit. A copy of the Noise level monitoring report is enclosed as **ANNEXURE - 25.**
xxi.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	**Complied** Occupational health surveillance of the workers is being done on a regular basis and records are being maintained as per the Factories Act. A copy of Health record of the worker is enclosed as **(ANNEXURE-26).**
xxii.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	**PP has consented to condition.** As described in the EIA / EMP report all the Environmental Protection measures implemented in the project.
xxiii.	100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and	**PP has consented to condition.**
	Memorandum of Understanding shall be submitted to the Ministry's Regional Office.	PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units and PP ensure for 100% utilization of fly ash once the unit is commissioned.
xxiv.	Kitchen waste shall be composted or converted to biogas for further use.	**PP has consented to condition.**

xxv.	The project proponent shall (Post-EC monitoring) : a) send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;	**Complied**
	b) put on the clearance letter on the web site of the company for access to the public.	**Complied**
	c) inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/ envfor.nic.in.	**Complied** Copy of news paper cuttings are enclosed as (**ANNEXURE-27**).
	d) upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;	**Complied** status of compliance of the stipulated environment clearance conditions uploaded on 27th July 2020.
	e) monitor the criteria pollutants level namely; PM_{10}, SO_2 , NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;	**Complied** PP has provided a 6 x 4 feet board near main gate for displaying data pertaining to RSPM, SO2 and NOx. (**ANNEXURE-28**) PP has placed an order for continuous ambient air quality monitoring station and they committed that same will be installed within next 05 months. Copy of P.O. and advance payment is enclosed as (**ANNEXURE-7 & 8**)
	f) submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&C C, the respective Zonal Office of CPCB and the SPCB;	**Complied** Six monthly compliance reports along with monitoring data are being submitted to Regional Office, of MoEF&CC, the respective Zonal Office of CPCB and the SPCB.

	g) submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of be company;	**Complied** Environmental Statement in Form-V is being regularly submitted by the PP. A copy of Acknowledgement on submission of Form-V to the Regional Office of SPCB is enclosed as (**ANNEXURE-29**).
	h) inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	**PP has consented to condition.**
29.0	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	**PP has consented to condition.**
30.0	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.	**PP has consented to condition.**
31.0	The PP shall abide by all the commitments and recommendations made in the EIA/ EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent.	**PP has consented to condition.**
32.0	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 198 1, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 199 1 along with their amendments and rules.	**PP has consented to condition.**
33.0	This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. I-11011/195/2007-IA.II(I) dated 19 February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.	**PP has consented to condition.**
34.0	Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 20 10.	**PP has consented to condition.**

A report on the Status of Compliance of various conditions stipulated in Environment Clearance granted by MoEF&CC vide letter No. letter no. J-11011/195/2007-IA II (I) dated 06.03.2019 for Change of product mix under clause 7(ii) of EIA Notification,2006 to M/s Singhal Enterprises Pvt. Ltd.

A monitoring report on the status of compliance of conditions stipulated in Environmental Clearance dated 06.03.2019 is given as under:

Sl. No.	**Additional Condition as per EC dated 06th March 2019**	**Compliance Status as on 13.12.2020**
i.	Particulate emission from the stack shall be less than 30 mg/Nm^3	**PP has consented to condition.**
ii.	All bag filters shall be fitted with fiber glass filters to maintain above emission norms	**PP has consented to condition.**
iii.	All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018	**PP has consented to condition.**

The PP has also informed that no court case in any court of law is pending against their project.

Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

F. No. J-11011/195/2007-IA-II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi - 110003
E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 23rd July, 2018

To,

The Managing Director,
M/s Singhal Enterprises Pvt. Ltd.
Village Taraimal, P.O.Gerwani,
Tehsil Gharghoda, District Raigarh,
Chhattisgarh

Email: info@singhalsteel.com, Ph.: 07762 2443228.

Subject: Expansion of mini integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd- Environmental Clearance regarding.

Sir,

This has reference to your online application vide **proposal no. IA/CG/IND/53125/2016** dated **24th November 2017** along with the copies of EIA/EMP seeking Environmental Clearance under the provisions of the EIA Notification, 2006 for the above mentioned proposed project. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous &non-ferrous) under Category "A" EIA Notification, 2006 and the proposal is appraised at the Central Level.

2.0 The proposed expansion of Steel Plant of **M/s Singhal Enterprises Pvt. Ltd.,** located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh was initially received in the Ministry on 23rd April,2016 for obtaining Terms of Reference (ToR) as per EIA Notification, 2006. The project was appraised in 7th EAC (Industry-1) meeting held on 30th May – 1st June 2016 for prescribing ToR to the expansion project for undertaking detailed EIA study for obtaining environmental clearance. Accordingly, the Ministry of Environment, Forest and Climate Change had prescribed ToR to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IAII(I).

3.0 The project of M/s. Singhal Enterprises Pvt. Ltd. located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh is having existing Environmental Clearance vide letter no. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008 and subsequently amended on 21st December, 2010 & 22nd March 2011for the units of Sponge iron of 2,83,500 TPA, Billets through IF and Arc Furnace of 2,16,000 TPA, Rolled products

of 90,000 TPA, Ferro Alloys of 10,800 TPA, Sinter plant of 2,59,200 TPA, Mini Blast Furnace of 87,500 TPA, Coal washery of 1,50,000 TPA & WHRB power of 16 MW & FBC Power Plant of 48 MW Capacity.

4.0 As validity of earlier Environmental Clearance has been expired on 19th February, 2015 and the Project Proponent could not implement few of the units.

5.0 Now they proposed to implement the remaining units i.e., Sponge iron plant of 30,000 TPA, Billets through EAF /IF of 1, 20,000 TPA, rolling mill have not been implemented & was dropped, establishment of Sinter plant of 2,59,200 TPA, Pig Iron through MBF of 87,500 TPA, Power Plant of 8 MW through WHRB of DRI kilns & establishment of 22 MW FBC based Power Plant.

6.0 The existing project was accorded environmental clearance vide order No. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008. The Status of compliance of earlier EC was obtained from Regional Office, Nagpur vide F.No. 5-34/2008/ Env/2161 dated 27th July 2017 and closure of non-compliances vide letter dated 15th November, 2017. The following are the existing EC permitted units & Proposed units.

Sl	Details	Existing production Capacities Prior to issue of EC in 2008 [1]	Expansion for which EC Obtained on 19th Feb. 2008, and amended on 21st Dec. 2010 & 22nd March 2011 [2]	Total Capacity after EC expansion after EC dated Feb 2008 and its amendments (TPA) [3]	Status of Implementation of Expansion Project for which EC accorded in Feb 2008 & amendments there of [4]	Total Capacity in operation as on Current Date [1] + [4]	Units to be Implemented for EC sought [3] - [5]
1.	DRI Kiln for Production of Sponge Iron	1,93,500 TPA	90,000 TPA	2,83,500 TPA	60,000 TPA	2,53,500 TPA in Operation	30,000 TPA
2.	Induction furnace with CCM & LRF	48,000 TPA	1,68,000 TPA	2,16,000 TPA	48,000 TPA	96,000 TPA in operation	1,20,000 TPA
3.	Rolling Mill	-----	90,000 TPA	90,000 TPA	---	Not implemented	-----
4.	Ferro Alloy plant for production of Si-	-----	10,800 TPA	10,800 TPA	10,800 TPA	10,800 TPA	-----

	Mn						
5.	Sinter Plant	-----	2,59,200 TPA (1 x 50 M²)	2,59,200 TPA (1 x 50 M²)	----	Not implemented	2,59,200 TPA (1 x 50 M²)
6.	Blast Furnace for production of Pig Iron	-----	87,500 TPA (1 x 125 M³)	87,500 TPA (1 x 125 M³)	----	Not implemented	87,500 TPA (1 x 125 M³)
7.	Coal Washery	-----	1,50,000 TPA	1,50,000 TPA	----	1,50,000 TPA applied for CTO	1,50,000 TPA
8.	Power Plant through WHRB	8 MW	8 MW	16 MW	---	8 MW in Operation	8 MW
9.	Power Plant through FBC Boiler	---	48 MW	48 MW	8 MW	8 MW under Operation & Installation of 1 x 18 MW is under construction	1 x 22 MW

7.0 The total land required for the existing units / un-implemented units is 137Ha./338.5 acres. The land is industrial. Entire land is in possession of management. No additional land is proposed. No forest land involved. No River / stream passes through the plant area. It has been reported that no natural water body / stream exists in the plant area and any modification / diversion in the existing natural drainage pattern at any stage has not been proposed.

8.0 The topography of the area is flat with undulations and reported that the site lies between 22°01'30.60" to 22°02'21.96" North Latitude and 83°21'03.20" to 83°22'06.29" East longitude in Survey of India Topo sheet no. 64N/8 at an elevation of 275 AMSL. The ground water table reported to ranges between 3 to 14 m bgl below the land surface during the post-monsoon season and 2 to 6 m bgl below the land surface during the pre-monsoon season.

9.0 There are no notified National Park/ Wild life sanctuary / Biosphere reserve / Tiger Reserve/ migratory routes for Birds with in 10 Km. radius of the plant. However, as per the secondary source movement of Elephants is observed within 10 Kms. radius of the plant. Conservation plan is prepared and submitted to Principal Chief Conservator of Forests (PCCF), Raipur. Recommendations / comments of the Principal Chief Conservator of Forests (PCCF), Raipur have been obtained. As per their recommendation, a fund of

Rs. 65.00 Lakhs to be spent for the Plan Period i.e., 2 years (2018 to 2019 & 2019 to 2020) and it would be funded by the Project Proponent. The list of flora and fauna during study period in the study area.

10.0 Detailed process provided in the EIA report and list of raw material for the proposed expansion project is given below:

Raw Material		Quantity (TPA)	Sources	Mode of Transport
For DRI Kilns (Sponge Iron) – 30,000 TPA				
Iron ore		48,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Coal	Indian	39,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	24,000	Indonesia / South Africa / Australia	Through sea route, rail route & by road
Dolomite		1,650	Local area	By road (through covered trucks)
Limestone		2,250	Local area	By road (through covered trucks)
For Induction Furnace (MS Billets) – 1,20,000 TPA				
Sponge Iron		43,000	In plant generation	By Conveyor
Hot Metal / Pig iron		87500	In plant generation	By conveyor
Scrap		17,000	Local area	By road (through covered trucks)
Ferro Alloys		1,800	Local area	By road (through covered trucks)
Raw Material		**Quantity (TPA)**	**Sources**	**Mode of Transport**
For Sinter plant (Sinter) – 2,59,200 TPA				
Iron ore fines		2,32,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Limestone		18,400	Chhattisgarh	By rail & road (through covered trucks)
Dolomite		20,220	Chhattisgarh	By rail & road (through covered trucks)
Coke breeze		15,550	CG / MP region	By rail & road (through covered trucks)
Burnt Lime powder		6,480	Raigarh / Durg	By road (through covered trucks)
Mill scale		8712	Near by Industries.	By road (through covered

	Mn						
5.	Sinter Plant	-----	2,59,200 TPA (1 x 50 M²)	2,59,200 TPA (1 x 50 M²)	----	Not implemented	2,59,200 TPA (1 x 50 M²)
6.	Blast Furnace for production of Pig Iron	-----	87,500 TPA (1 x 125 M³)	87,500 TPA (1 x 125 M³)	----	Not implemented	87,500 TPA (1 x 125 M³)
7.	Coal Washery	-----	1,50,000 TPA	1,50,000 TPA	----	1,50,000 TPA applied for CTO	1,50,000 TPA
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10.0 Detailed process provided in the EIA report and list of raw material for the proposed expansion project is given below:

Raw Material		Quantity (TPA)	Sources	Mode of Transport
For DRI Kilns (Sponge Iron) – 30,000 TPA				
Iron ore		48,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Coal	Indian	39,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	24,000	Indonesia / South Africa / Australia	Through sea route, rail route & by road
Dolomite		1,650	Local area	By road (through covered trucks)
Limestone		2,250	Local area	By road (through covered trucks)
For Induction Furnace (MS Billets) – 1,20,000 TPA				
Sponge Iron		43,000	In plant generation	By Conveyor
Hot Metal / Pig iron		87500	In plant generation	By conveyor
Scrap		17,000	Local area	By road (through covered trucks)
Ferro Alloys		1,800	Local area	By road (through covered trucks)
Raw Material		**Quantity (TPA)**	**Sources**	**Mode of Transport**
For Sinter plant (Sinter) – 2,59,200 TPA				
Iron ore fines		2,32,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Limestone		18,400	Chhattisgarh	By rail & road (through covered trucks)
Dolomite		20,220	Chhattisgarh	By rail & road (through covered trucks)
Coke breeze		15,550	CG / MP region	By rail & road (through covered trucks)
Burnt Lime Powder		6,480	Raigarh / Durg	By road (through covered trucks)
Mill scale		8712	Near by Industries.	By road (through covered

Flue dust	28,878	In house gen.	trucks)
Sinter plant return	23,860	In house gen.	through covered conveyors
Return fines from BF	23,310	In house gen.	through covered conveyors
For Blast Furnace (Pig Iron) – 87,500 TPA			through covered conveyors
Sinter	1,15,000	In house gen.	through covered conveyors
Iron ore lump	76,600	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
LAM coke	32,400	Vizag.	through covered conveyors
Quartzite	2,200	CG / MP region	By rail & road (through covered trucks)
Manganese ore	1,300	MOIL, Maharashtra	By rail & road (through covered trucks)
For FBC Boiler [Power Generation 22 MW]			
Dolochar	9,000	In plant generation From Existing plant	through covered conveyors
Coal – Indian	1,08,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
Coal – Imported	64,000	Indonesia / South Africa / Australia	Through sea route / rail route / by road
For Coal Washery			
Raw Coal	1,50,000	SECL Chhattisgarh / MCL Orissa	By rail & road (through covered trucks)

11.0 The targeted production capacity of the plant after expansion project is Sponge Iron of 0.28 million TPA, Sinter plant of 0.259 million TPA, Pig Iron through Blast Furnace of 0.087 million TPA& Power Generation of 64 MW (FBC: 48 MW & WHRB: 16 MW). Iron ore, Iron ore fines would be supplied by M/s. Rungta Sons Pvt. Ltd. & imported Coal for would be supplied by M/s. Adani Enterprises Ltd. Iron Ore, Iron Ore fines &Imported Coal transportation will be done through Ship from Gangavaram port and from there to Raigarh Railway Station by Rail. The coal unloaded at Raigarh Railway Station will be transported to the project site by road through covered trucks, which is at 19.5 Kms. from the plant.

12.0 Water requirement for the unimplemented units will be 2,460 KLD. Total water requirement for the entire project will be 6,660 KLD, which will be sourced from Chhuikansa Nallah. The permission for drawl of water is obtained from Water Resource department, Govt. of Chhattisgarh vide letter dated June 2008.

13.0 Total power required for the existing units & for the Un-implemented units will be 50.8 MW which will be met from the existing & expansion

captive power plants of 64 MW. The surplus power will be sold to the Third Party.

14.0 Baseline Environmental Studies were conducted during winter season i.e. from 1stMarch to 31st May 2017. Ambient air quality monitoring has been carried out at 8 locations and the data submitted indicated that $PM_{2.5}$ (23.6 to 47.2 $\mu g/m^3$), PM_{10} (41.5 to 81.9$\mu g/m^3$), SO_2 (8.5 to 23.5 $\mu g/m^3$), NOx (9.3 to 34.9 mg/m^3) & CO (615 to 1242 $\mu g/m^3$). The results of the modelling study indicate that the maximum increase of GLC due to the proposed un-implemented units & Vehicular emissions will be 3.49 $\mu g/m^3$ with respect to the PM,5.37$\mu g/m^3$ with respect to the SO_2, 14.23 $\mu g/m^3$ with respect to the NOx &5.47 $\mu g/m^3$ with respect to the CO.

15.0 Ground water quality has been monitored in 8 locations in the study area are analysed and the data submitted indicated pH: 7.2 to 7.9, Total Hardness: 208 to 269mg/l, Chlorides: 109 to 176mg/l, Fluoride: 0.41 to 0.51 mg/l. Heavy metals are within the limits. Surface water samples were analysed from 2 locations in the study area and analysed and the data submitted indicated pH: 7.4 to 7.7 and DO: 5.4 to 5.5 mg/l.

16.0 Noise levels are in the range of 44.95 dB(A) to 62.57 dB(A) during 1st March to 31st May 2017.

17.0 It has been reported that there are no habitations in the site & no additional land isproposed for implementing un-implemented units. No R&R is involved.

18.0 It has been reported that the following Solid wastes will be generated due to the proposed project which will stored in storage yard above the ground level. Fly ash will be stored in Silo.

Sl.	Waste / By product	Quantity (TPA)		Method of disposal
		From Existing operating units	From the Un-implemented units	
1.	Ash from DRI	45,630	5,400	Will be used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2.	DoloChar	76,050	9,000	Will be used in FBC boiler as fuel
3.	Wet scrapper sludge	1,14,075	13,500	Will be given to brick manufacturers.
4.	Kiln Accretion Slag	25,350	3,000	Will be used in road construction
5.	ESP, FES & Bag filter dust (inclusive of existing)	35833	28878	will be utilised in the sinter plant.
6.	Sinter returns	Nil	23,860	Will be recycled to process again
7.	Granulated	Nil	26,250	Will be given to Cement Plant

	slag			of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
8.	GCP sludge	Nil	30	will be used in Sinter Plant
9.	Slag from SMS	9,600	12,000	Slag will be crushed and after recovery of iron, it will be used for road construction.
10	Mill Scale from Rolling Mill	Nil	Nil	Will be reused in SMS
11	Ash from Power Plant (with Indian coal)	1,01,443	63,306	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
12	Ash from Power Plant (with Imported coal)	75,703	36,345	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
13	Washery rejects	Nil	42,000	Will be utlized in FBC boiler.

19.0 It has been reported that MoUs have been entered with M/s. Ultratech Cement Ltd. Hirmi (D), Raipur for utilize the Fly ash & Granulated slag (from MBF) generated from the proposed units for manufacturing Cement in their Cement manufacturing unit.

20.0 It has been reported that an area of 50 Hectares (123.55 Acres) is already been developed as green belt out of total plant area 137 Ha. (338.5 Acres) to attenuate the noise levels and trap the dust generated due to the project development activities.

21.0 It has been reported that the Consent to Operate (CTO) from the Chhattisgarh Environment Conservation Board has been obtained vide order no. 189/TS/CECB/2016 dated 11- 04- 2016 and consent is valid up to 31st March, 2018.

22.0 Public Hearing was exempted for the project as there is no change in the overall capacity of the plant as per the ToR issued to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IA II(I).

23.0 An amount of Rs.7.5 Crores (2.5 % of expansion Project cost) has been earmarked for Enterprise Social Commitment based on public hearing issues. The details of ESC proposed are as follows:

S.No.	Major Activity Heads	Years (Rs. In Crores)							Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	7th	
1	**Community & Infrastructure Development Programmes** (Development of village road, Supply of Water Tankers in village, development	0.4	0.4	0.4	0.4	0.4	0.3	0.3	2.6

	of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)								
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / Fitter / wiremen etc)	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.70
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.1	0.05	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.3	0.3	0.3	0.3	0.2	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting	0.1	0.1	0.05	0.05	0.05	0.05	0.05	0.45

	structures/ culverts/ pond deepening, Roadside Plantation &maintenance, De-siltation of Ponds etc)								
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.1	0.1	0.1	0.1	0.1	0.1	0.80
	Grand Total - @ 2.5% of Total Project Cost								**7.50**

24.0 The capital cost of the project is Rs.**300 Crores** and the capital cost for environmental protection measures is proposed as **Rs. 28 Crores**. The annual recurring cost towards the environmental protection measures is proposed as **Rs. 1.6 Crores/annum**. The employment generation is 100 people during operation of the proposed expansion and 200 people during construction of the proposed units. The details of capital cost for environmental protection measures and annual recurring cost towards the environmental protection measures is as follows:

S.No	Item	Capital Cost (Rs.in Crores)	Recurring Cost / Annum (Rs.in crores)
1	Air Emission Management • ESPs • Venturi Scrubber • Multicyclone • Dust Extraction systems with Bag filters • Chimneys • Water Sprinklers • Environment Monitoring	20.3	0.75
2	Wastewater Management • ETP	2.0	0.30
3	Solid waste Management • Ash handling system • Other Solid waste management • Construction of Pucca Platform for storaF80/2008ge • Hazardous & Municipal solid waste storage	5.0	0.35
4	Greenbelt development, Land scaping Noise Management	0.5	0.10
5	Occupational Health & Safety	0.2	0.10
TOTAL		28.0	1.60

25.0 Greenbelt has been developed in **50 Ha. (123.55 acres)** which is about 33% of the total acquired area. Greenbelt width varying from 10 to 460 m has been developed all around the plant. There are 81,151 nos. of plants have already been developed in the existing plant premises.

26.0 The proponent has mentioned that there is no court case or violation under EIA Notification to the project or related activity.

27.0 The proposal was considered by the Expert Appraisal Committee (Industry-I) during its 29thmeeting held on 12th to 14th March, 2018. After detailed deliberations, the committee recommended the proposal for Environmental Clearance with the following modifications in ESC, stack height and Environmental Monitoring cost and Biodiversity conservation plan and waste management plan as given below.

28.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to grant Environmental Clearance for the Expansion of Mini-integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd.,under the provision of EIA Notification dated 14th September, 2006, as amended, subject to strict compliance of the following Specific and General conditions:

A. SPECIFIC CONDITION:

i. The entire ESC budget shall be implemented in 6 years' time as hereunder.

S.No.	Major Activity Heads	Years (Rs. In Crores)						Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	
1	**Community & Infrastructure Development Programmes** (Development of village road, Supply of Water Tankers in village, development of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)	0.7	0.4	0.4	0.4	0.4	0.3	2.6
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills	0.2	0.1	0.1	0.1	0.1	0.1	0.70

	updation on welder / Fitter / wiremen etc)							
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.15	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.5	0.3	0.3	0.3	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting structures/ culverts/ pond deepening, Roadside Plantation &maintanance, De-siltation of Ponds etc)	0.1	0.1	0.1	0.05	0.05	0.05	0.45
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7	Budget for conservation plan for the years 2018-20							0.65
	Grand Total - @ 2.5% of Total Project Cost							**8.15**

ii. Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.

iii. The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-monthly report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S.No	Activities	Number/rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1	Construction of stop-dams	1	30.0	-	30.0
2	Construction of earthen tank for elephants in compartment no.906 range Raigarh	1	-	10.0	10.0
	Purchage and installation of solar pump	1	-	6.0	6.0
3	Creation of awareness	LS	2.50	2.5	5.0
4	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5		LS	5.0	-	5.0
Grand total			**42.0**	**23.0**	**65.0**

iv. The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency give below:

S. No	Monitoring item	No. of units		Monitoring parameters	Frequency of Monitoring	No.of samples/ annum	Cost/sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1	stack	10	10	SO_2, NO_x	Once in a month	20x12=240 nos	Rs.5000	Rs.12
2	Effluent	1	2	pH, TDS,TSS, O&G, Free available Cl., Fe, Zn, Cr, PO_4	Twice in a month	3x2x12=72	Rs.6000	Rs.5.04

3	Ground water	1	1	As per IS:10500	Once in a month	2x12=24	Rs.7000	Rs.1.68
4	Noise levels	--	6	--	Once in a month	6x24x12=1728	Rs.100	Rs.1.72
Total								Rs.19.72
Note: CAAQMS & Continuous weather monitoring station will be provided								

v. The PP shall follow the solid waste management plan as given below:

No.	Waste/By Product	Quantity (TPA)		Method of disposal
		From Existing Operating Units	From the Un-implemented units	
1	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2	Dolo Char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also.
3	Wet scrapper sludge	1,14,075	13,500	Brick manufacturing
4	Kiln Accretion slag	25,350	3,000	In road construction

B. GENERAL CONDITIONS:

i. Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.

ii. The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.

iii. The project proponent shall (Air Quality Monitoring):

a. install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants)as amended from time to time)and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment

supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b. monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

c. Install system carryout Continuous Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM_{10} and $PM_{2.5}$ in reference to PM emission, and SO_2 and NOx in reference to SO_2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and

d. submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality / fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

iv. The project proponent shall (Water Quality Monitoring):

a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and

c) submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

v. The project proponent shall (Air Pollution Control):

a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 (as amended from time to time);

b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable

sources, so as to comply prescribed stack emission and fugitive emission standards.

c) provide leakage detection and mechanised bag cleaning facilities for better maintenance of bags;

d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;

e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;

f) recycle and reuse iron ore fines, coal and coke fines, lime fines and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration;

g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;

h) provide wind shelter fence and chemical spraying on the raw material stock piles.

vi. The project proponent shall (Water Pollution Control):

a) adhere to 'zero liquid discharge';

b) provide Sewage Treatment Plant for domestic wastewater; and

c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.

vii. The project proponent shall (Water Conservation):

a) practice rainwater harvesting to maximum possible extent; and

b) make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.

viii. The project proponent shall (Energy Conservation):

a) provide waste heat recovery system on the DRI Kilns;

b) use dolochar generated for power generation;

c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and

d) provide the project proponent for LED lights in their offices and residential areas;

ix. Used refractories shall be recycled as far as possible.

x. The project proponent shall prepare GHG emissions inventory for the plant and shall submit the programme for reduction of the same including carbon sequestration including plantation.

xi. Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.

xii. The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.

xiii. The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.

xiv. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.

xv. A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.

xvi. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

xvii. The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.

xviii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC).

xix. The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.

xx. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.

xxi. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

xxii. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.

xxiii. 100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.

xxiv. Kitchen waste shall be composted or converted to biogas for further use.

xxv. The project proponent shall (Post-EC monitoring):

a. send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;

b. put on the clearance letter on the web site of the company for access to the public.

c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/envfor.nic.in.

d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;

e. monitor the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;

f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;

g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;

h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

29.0 The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

30.0 The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

31.0 The PP shall abide by all the commitments and recommendations made in the EIA/EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent.

32.0 The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

33.0 This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. J-11011/195/2007-IA.II(I) dated 19th February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.

34.0 Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

This issues with the approval of Competent Authority.

23/7/18

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

1. **The Secretary**, Department of Environment, Government of Chhattisgarh.
2. **The Chief Wildlife Warden**, Government of Chhattisgarh.
3. **The Additional Principal Chief Conservator of Forests**(C),Ministry of Environment, Forest and Climate Change,Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur - 440001.
4. **The Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
5. **The Chairman**, Chhattisgarh State Pollution Control Board, Commercial Complex, Chhattisgarh Housing Board Colony, Kabir Nagar, Raipur, Chhattisgarh.
6. **The Member Secretary**, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
7. **The District Collector**, Raigarh**District**, State of Chhattisgarh.
8. **Guard File / Record file / Monitoring file.**
9. **MOEF&CC Website.**

23/7/18

(Sharath Kumar Pallerla)
Scientist 'F'/Director

F. No. J-11011/195/2007-IA.II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi – 110003

E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 06th March, 2019

To

Shri. Sanjay Agarwal,
Director,
M/s. Singhal Enterprises Private Limited,
HIG-10,
Sector 1, Shankarnagar Road,
Raipur
Chhattisgarh -492007
Email: singhalent@yahoo.co.in

Subject: Expansion of mini integrated steel plant by **M/s. Singhal Enterprises Private Limited** at village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh – **Change of product mix under clause 7(ii) of EIA Notification, 2006 - reg.**

Sir,

This refers to the application of M/s. Singhal Enterprises Private Limited vide proposal no. **IA/CG/IND/88614/2018** dated 15.12.2018 seeking amendment in environmental clearance of expansion of mini integrated steel plant at village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh under the provisions of clause 7(ii) of EIA Notification, 2006. The proposed project activity is listed at Sl. No. 3(a) Metallurgical industries (ferrous & non-ferrous) under Category "A" EIA Notification; 2006 and appraised at the Central level.

The proposal cited above was considered during the 3rd meeting of Reconstituted Expert Appraisal Committee [REAC] (Industry-I) held on 9-11th January, 2019. The EAC proceedings of the proposal cited above is given as below.

Details submitted by the project proponent:

2.0 M/s. Singhal Enterprises Private Limited proposed for Expansion of mini integrated steel plant at Taraimal village, P.O.Gerwani, Gharghoda Tehsil, District Raigarh, Chhattisgarh. EC issued by Ministry for the Expansion proposal vide No. J-11011/195/2007-IA.II (I) dated 23rd July, 2018. Proposal submitted vide proposal no. IA/CG/IND/53125/2016 dated 30th August 2018. EDS issued on 1st October 2018. Proposal submitted for amendment to manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace & 90,000 TPA of TMT Bars/Structural steels through hot charging instead of manufacturing of

1,20,000 TPA of M.S. Billets / Ingots through Induction Furnace under 7 (ii) category vide dt. 30th August 2018 there by 6000 TPA reduction in Production capacities.

3.0 Compliance Status of EC compliance: Regional Office of MOEF&CC, Nagpur has issued Certified compliance report on earlier EC conditions vide dated 27-07-2017. There were certain non-compliances /partial compliances in the certified compliance report and accordingly PP have submitted a letter to the Regional office of MOEF&CC vide dated 4th November, 2017 requesting for issue of closure report on non-compliances/partial compliances. Closure report has been issued by the Regional office of MOEF&CC vide F. NO. 5-34/2008(ENV)/3801 dated 7th June, 2018.

4.0 As per the EC accorded on 23/07/2018, it was granted permission to establish 1,20,000 TPA of M.S. Billets / Ingots through Induction furnace. Now, it is proposed to go for hot charging of hot metal into Rolling mill directly to produce TMT Bars/ Structural steels of 90,000 TPA capacity.

5.0 Out of 1,20,000 TPA, 96,000 TPA of hot metal will be taken to Rolling Mill to produce 90,0000 TPA of TMT Bars/ Structural steels and remaining 24,000 TPA will used for manufacturing of M.S. Billets / Ingots. Estimated project cost for the proposal is Rs. 20 crores.

6.0 Change in raw materials: Overall external Raw material requirement will reduce by 2500 TPA. The Hot metal produced from Induction Furnace will be partly utilized for manufacturing of M.S. Billets / Ingots of 24,000 TPA & remaining will be sent to Rolling mill for Direct Rolling / Hot Charging to produce 90,000 TPA of Rolled Products.

7.0 Advantages of using direct hot charging instead of making M.S. Billets / Ingots:

A. Energy Conservation Measures proposed

- It is a green technology of Direct Rolling of hot continuous cast billet to produce TMT bars and therefore, completely avoided usage of Furnace Oil in reheating furnace. This would save about 3000 KL of Furnace Oil and reduce around 9,000 tons of CO_2 per annum.
- Cast billet Temperature of around 1100-degree C.
- Modification in the caster as compared to the conventional caster are speed of casting, water pressure & temperature, cooling zone, water circulation system etc. including PLC based complete automation and control system for operation of CCM.
- High speed billet conveyor with VFD drives with insulated cover.
- VFD for Water pumps in TMT system to reduce power consumption.

B. Environmental advantages are

- Energy conservation by eliminating the cooling of hot metal and making of Billets.
- Energy conservation as Reheating of Billets is eliminated

- No requirement for reheating furnace. Hence fuel conservation.
- As no reheating furnace and no fuel, there will be no air emissions from the fuel burning.

Hence this is an environmentally very beneficial technology.

8.0 Proposed mitigation plan for dealing of additional pollution load: The following is the comparison of environmental parameters of Billet manufacturing through IF & Rolled product manufacturing through hot charging:

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
Production capacity	Billets through IF - 1,20,000 TPA	Billets of 24,000 TPA Rolled Product – 90,000 TPA (without Reheating Furnace, through Hot charging)	5% reduction in Production capacity
Raw material Consumption (TPA)	1,49,300 TPA	1,46,800 TPA (after considering recycling of End Cuttings as input to IF)	1.7 % reduction in External Raw material requirement.
Water requirement	100 KLD	75 KLD	25% reduction in water Consumption
Wastewater	Closed circuit cooling system will be adopted. Hence no wastewater discharge.	Oils separator and Settling tank will be provided as ETP to treat the wastewater generated. Closed circuit cooling system will be adopted. Mill scales generated will be reused in the SMS. Hence no wastewater discharges outside.	----
Heat loss	Heat loss due to cooling of Billets will be there.	No heat loss as hot metal from IF will be directly taken to the Rolling Mill without Reheating Furnace.	Significant Heat conservation
Solid waste disposal	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturer.	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturers. End cuttings will be	No solid waste disposal issue w.r.t solid waste disposal.

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
		reused into SMS.	
Particulate Emission load	5.4 Kg/hr	There will be marginal decrease in Particulate emission load due to reduction in Scrap requirement.	---
Vehicular Emissions	1,20,000 TPA of Billets proposed to be sent to Raipur which is about 200 Kms. from the plant	Now only 24,000 TPA of Billets are proposed to be sent to Raipur & Remaining 90,000 TPA of Rolled Products will be sold in Raigarh which is 20 Kms. only.	Eliminates Long distance transport of End product.
Any additional Land acquisition	Not Applicable	No additional land acquisition is envisaged for Rolling mill and will be established within the existing plant premises.	---
Greenbelt	Existing Greenbelt is 50 Ha.	Proposed to be increased by 1.0 Ha.	2 % increase in greenbelt
Solar power generation	Not existing	Will be generated for common areas, lights along road sides	Energy conservation through provision of LED lights.
Energy conservation	Not existing	All lights will be converted to LED	

9.0 The following are the salient features of the present proposal:

- Present proposal is only change of product mix with 5% reduction in production capacity by 6000 TPA.
- Public Hearing has been carried out on 06-10-2007 as per the provisions of EIA Notification 2006 and its subsequent amendments.
- No additional land envisaged.
- 1.7% reduction in external Raw material requirement.
- 25% reduction in water consumption.
- No additional wastewater.

- No increase in air emission load.
- No increase in Vehicular emissions.
- 2 % increase in greenbelt.

10.0 Requested change of product-mix: Permission to manufacture of

(i) 24,000 TPA of M.S. Billets / Ingots through Induction Furnace

(ii) 90,000 TPA of TMT Bars/Structural steels

11.0 EIA Consultant: M/s. Pioneer Enviro Laboratories & Consultants (P) Ltd., Hyderabad;

Observation and recommendations of the Committee:

12.0 After detailed deliberations, the committee recommended for environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

13.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to accord environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

14.0 The PP shall obtain fresh environmental clearance in case of change in scope of the project if any.

This issues with the approval of Competent Authority.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

i. **The Secretary,** Department of Environment, Government of Chhattisgarh Secretariat Raipur.

ii. **The Additional Principal Chief Conservator of Forests (C),** Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur – 44000.

iii. **The Chairman,** Central Pollution Control Board, Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, New Delhi-110 032.

iv. **The Chairman,** Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.

v. **The Member Secretary,** Central Ground Water Authority, A2, W-3 Curzon Road Barracks, K.G. Marg, New Delhi-110001.

vi. **The District Collector,** District, **Raigarh**, Government of Chhattisgarh.

vii. Guard File/Record File/Monitoring File.

viii. MoEF&CC Website.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F'/Director

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168408
			Tran Total & Closing	**1891305**	

Annexure-1

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-
			Tran Total & Closing	7125475		

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....

Date. .....

क्र. / सिंइ प्रा.लि. / राय. / 20–21 /

25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सेक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग में जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

संदर्भ :–1 आपका पत्र क्र. / भू–प्रबंध / विद्युत / 479–4 / 1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011 / 195 / 2007–IA II(1) दिनांक 23.07.2018

महोदय,

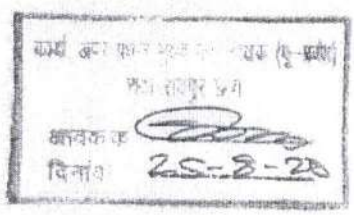
उपरोक्त विषयांतर्गत संदर्भित पत्रों के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हेक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881 / – पूर्व से जमा है चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000 / –जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शेष राशि वापस करने की कृपा करें।

धन्यवाद।

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम सराईमाल,रायगढ़ (छ.ग.)



संलग्नक–उपरोक्तानुसार

Annexure - 3.

TAX INVOICE

DATTA ENVIRO CONSULTANT 18, Sai Kripa Housing Society, Narendra Nagar, Nagpur - 440015. Tel.No.:22780329 GSTIN/UIN: 27AUYPG7094G1ZW E-Mail : dattaenvirocons@gmail.com Buyer M/S Singhal Enterprises PVT LTD Gram - Taraimal, Post – Gerwani, District – Raigarh – 496001 (C.G.) GSTIN/UIN : 22AADCS6988F1Z4 State Name : Chattisgarh, Code : 22 Place of Supply : Raigarh	Invoice No. 2020-21/34	Dated 20-Nov-2020
	Delivery Note	Mode/Terms of Payment
	Supplier's Ref.	Other Reference (s)
	Buyer's Order No.	Dated
	Dispatch Document No	Dated
	Dispatch through	Destination
	Terms of Delivery	

Sr. No.	Particulars	HSN/SAC	Quantity	Unit Rate (Rs.)	Amount
1	Technical Testing & Analysis Services Against Environmental Audit for Environmental Monitoring and Analysis	998346			94300.00
2	Integrated Goods and Service Tax (IGST @ 18%)			18%	16974.00
	Total				111274.00

E&O.E

Amount Chargeable (In words)
Indian Rupees Fifty Nine thousand Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
998346	94300.00	18%	16974.00	16974.00
Total	94300.00		16974.00	16974.00

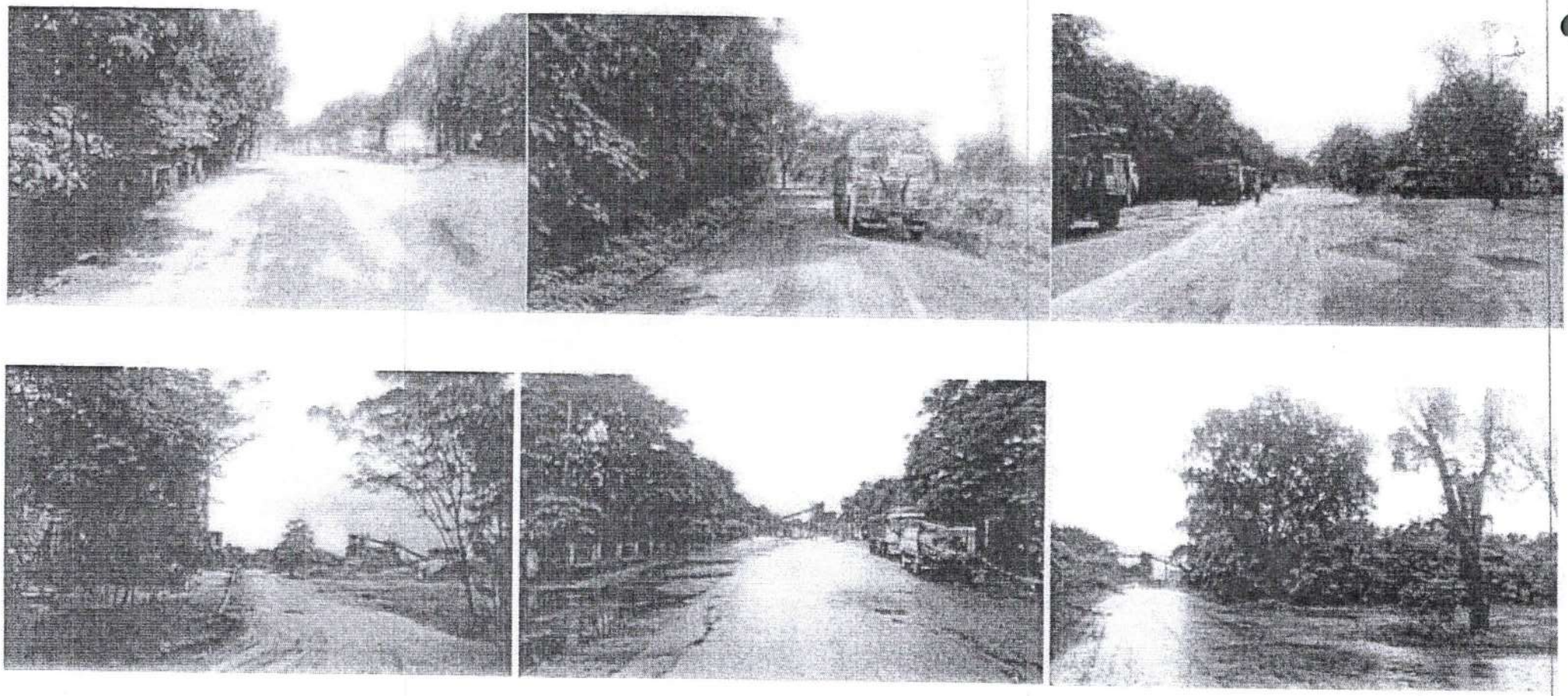
Tax Amount (In words): Indian Rupees Nine Thousand only.

Company's PAN : AUYPG7094G

For DATTA ENVIRO CONSULTANT

DATTA ENVIRO CONSULTANT NAGPUR 440015

Authorised Signatory



PHOTOS SHOWING THE PLANTATION & GREEN BELT IN DIFFERENT LOCATION

M/s SINGHAL ENT. PVT. LTD. VILL. TARAIMAL, RAIGARH (C.G.)

Annexure-5

Mob. 9893025662

C.M. SHAKEEL

Consultant Environment and Forest

C/76, H.I.G. Shailendra Nagar, Raipur – 492001

Ref. No. : RPR/6/19

Date : 10/10/2017

CERTIFICATE

This is to certify that M/s Singhal Enterprises Pvt. Ltd, Taraimal Village, Raigarh (C.G.) has about 131.00 hect. (324.00 acre) land for their sponge Iron, Power & Steel Plant. In aforesaid area old plantation in 35.00 hect. (86.50 acre) was found with trees of species like Mahuwa, Jamun, Neem, Amla, Karanj etc. and approx. 15.00 hect. (37.00 acre) land has been planted during last three years with species like Ashoka, Peltaforum, Cassia Siamia. Amla, Karanj etc. they are well protected. The total green cover is 50.00 hect. (123.50 acre) which is more than 33% of the total land of the factory. Approx. 123500 plants are already covered in the means of green belt of industry.

Mohammed Aftab Khan
M.Sc. (Forestry)
Consultant Agroforestry
Sakti

C.M. SHAKEEL
Consultant
Forests & Environment
Raipur (C.G.)

भारत सरकार

GOVERNMENT OF INDIA
पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

एकीकृत क्षेत्रीय कार्यालय
Integrated Regional Office

अरण्य भवन, उत्तर खंड, सेक्टर 19,
नया रायपुर, अटल नगर,
छत्तीसगढ़- 492002,
Aranya Bhawan, North Block,
Sector-19, Naya Raipur, Atal Nagar, Chhattisgarh-492002
iroraipur@gmail.com

F. No. 5-34/2008 (Env) /7687

Dated: 31st December, 2020

To,

The Scientist 'F'
IA Division (Industry-I),
Ministry of Environment, Forest & Climate Change,
Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003
Email: dirind-moefcc@gov.in; r.sundar@nic.in

(Kind attention: Mr Arvind Kumar Agrawal, Director IA-Division)

Sub: A report on the status of compliance of conditions stipulated in the environmental clearances granted to Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Limited at Village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh) - reg.

Ref: Project Proponent's letter no. SEPL/RGH/EC/20-21/029 dated 26.11.2020

Sir,

I am directed to refer to the above subject and letter under reference above wherein the project proponent has requested regional office to conduct site visit and issue a certificate on the monitoring status of the compliance of conditions stipulated in Environment Clearance granted vide letter no. J-11011/195/2007-IA II (I) dated 23.07.2018 issued for expansion of Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Ltd. located at village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh).

2. In view of the above, site inspection for the monitoring of compliance of conditions stipulated in the environment clearances has been conducted by Scientist-D of the Regional Office, Nagpur on 13.12.2020. As per the documents submitted by the project proponent during the monitoring, and also as informed during the inspection, the details are reported to be as under;

i. Ministry granted environmental clearance (EC) vide letter No. J-11011/195/2007-IA II (I) dated 19.02.2008 & amended on 21.12.2010 & 22.03.2011 for Integrated Steel Plant for Sponge Iron (2,83,500 TPA), Power Generation WHRB (16 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (2,16,000 TPA), Sinter Plant (2,59,200 TPA), Rolling Mill (90,000 TPA), Coal Washery (1,50,000 TPA) and Silico Manganes Ferro Alloy (10,800 TPA) to M/s Singhal Enterprises Pvt. Ltd. located at village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh).

ii. 2nd EC was granted vide letter No. J-11011/195/2007-IA II (I) dated 23.07.2018 for Expansion of Sponge Iron Plant from 2,53,500 TPA to 2,83,500 TPA); Billets through IF from 96,000 TPA to 2,16,000 TPA, Power Plant (WHRB through DRI Kilns -8 MW to 16 MW & FBC based 26 MW to 48 MW; Establishment of Sinter plant -2,59,000 TPA; Blast Furnace (Pig Iron 87,500 TPA); Coal Washery of 1,50,000 TPA. The EC issued vide letter No. J-11011/195/2007-IA II (I) dated 23.07.2018 in suppression of the earlier Environmental Clearance issued vide letter no. J-11011/195/2007-IA II (I) dated 19.02.2008 & amended on 21.12.2010 & 22.03.2011

iii. Subsequently an amendment was granted vide letter No. J-11011/195/2007-IA II (I) dated 06.03.2019 for change of Product mix for Rolling Mill (90,000 TPA).

iv. Consent to establish was granted by CECB;
- For Sponge Iron (2,83,500 TPA), Power Generation WHRB (16 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (2,16,000 TPA), Sinter Plant (2,59,200 TPA), Rolling Mill (90,000 TPA), Coal Washery (1,50,000 TPA) and Silico Manganese Ferro Alloy (10,800 TPA) vide letter no. 5210/TS/CECB/2008, Raipur Dated 05.09.2008;
- For Sponge Iron (30,000 TPA), Power Generation WHRB (8 MW), FBC (48 MW), Blast Furnace (87,500 TPA), Sinter Plant (1x50 M^2) Induction Furnace (1,20,000 TPA), Sinter Plant (2,59,200 TPA), Coal Washery (1,50,000 TPA) and Silico Manganese Ferro Alloy (10,800 TPA) vide letter no. 5891/TS/CECB/2018, Raipur Dated 26.10.2018.

v. Consent to operate was granted by CECB:
- Consent No. 7716/TS/CECB/2020 dated 28.11.2020, which is valid up to 30.11.2023

vi. Permission from Water Resource Department, Chhattisgarh for the drawl of total surface water 5.42 million m^3/annum, from Chhuikansa Nallah a tributary of Kelo river has been obtained.

vii. Now PP proposed to go for expansion w. r. t. following:

a) To establish Pellet Plant of 2 x 0.6 MTPA production capacity
b) Expansion of Sponge Iron plant from 2,83,500 TPA to 4,93,500 TPA
c) Expansion of Sinter plant from 2,59,000 TPA to 5,18,400 TPA
d) Expansion of Pig Iron through Blast Furnace from 87,500 TPA to 3,12,500 TPA
e) Expansion of Billets through IF from 2,16,000 TPA to 4,56,000 TPA,
f) Expansion of Rolled products through Rolling Mill from 90,000 TPA to 4,20,000 TPA.
g) Expansion of Power generation through WHRB of DRI Kilns -16 MW to 32 MW

viii. PP has obtained TOR from the MOEF&CC vide letter No. J-11011/195/2007-IA-II(I) dated 19.09.2020

3. Some of the conditions of EC dated 23.07.2018 were observed to be **partially complied** by the PP:

Specific Condition No. iii: PP has given a letter to Chief Conservator of forest to adjust the total amount already with the department for wildlife conservation plan. Confirmation from the CCF is awaited.

General Condition No. v (b): Fugitive dust was observed in the plant. Housekeeping was found unsatisfactory. PP was suggested to give more focus on housekeeping. Boards and Signage's in the plant/unit area needs to be repainted with innovative ideas and slogans.

General Condition No. vi (c): Garland drains provided needs realignment. PP was informed accordingly.

General Condition No. vii (a): There is a need to increase number of Rain Water Harvesting Structures in the plant premises.

4. The PP has also informed that no court case in any court of law is pending against their project.

This issues with the approval of the Regional Officer, Integrated Regional Office, MoEF&CC, Nagpur.

Encl: as above

Yours faithfully,

Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

Copy to:

(i) The Director, RO HQ, MOEF&CC, IPB, 1st Floor Agni Wing, IPB, Jorbagh Road, ND-110 003 (Email: manoj.moefcc@gmail.com)

(ii) The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block, Sector-19, Atal Nagar, Naya Raipur, (Chhattisgarh)- 492002 (Email: hocecb@gmail.com)

(iii) The Director (Monitoring Cell), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi-110003 (Email: shruti.rai@nic.in)

(iv) Rakesh Kesharwani (Head-Environment), Mini Integrated Steel Plant, M/s Singhal Enterprises Pvt. Ltd., Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)

(v) Guard File.

Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

Monitoring the Implementation of Environmental Safeguards
Ministry of Environment, Forest & Climate Change
Integrated Regional Office, Nagpur
Monitoring Report

Part – I
DATA SHEET

1.	Project Type: River-valley / Mining / Industry /Thermal / Nuclear / Other (Specify)	Singhal Enterprises Pvt. Ltd.
2.	Name of the Project	Singhal Enterprises Pvt. Ltd.
3.	Clearance Letter (s) / OM No. and date	(i) J-11011/195/2007-IA II (I) dated 23.07.2018 (ii) J-11011/195/2007-IA II (I) dated 06.03.2019
4.	Location	
	a. District (s)	Raigarh
	b. State (s)	Chhattisgarh
	c. Latitude	22°02'3.22"N
	d. Longitude	83°21'53.95"E
5.	Address for correspondence	
	a. Address of concerned Project Chief Engineer (with Pin Code, Email & Telephone/ Telex/ Fax Numbers):	A. K. Shrivastav General Manager Singhal Enterprises Pvt. Ltd Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)
	b. Address of Executive Project Engineer / Manager (with pin code/fax numbers and email)	Rakesh Kesharwani Sr. Manager Singhal Enterprises Pvt. Ltd Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com)
6.	Salient features	
	a. Of the Project	Please refer Appendix - A
	b. Of the Environmental Management Plan	Please refer Appendix- B

7.	Break up of the Project area	
	a. Submergence Area: Forest & Non Forest	Nil
	b. Others	137 Hectares
	a. Total Plot Area	137 Hectares
	b. Built - Up Area (Including Road)	53.4 Ha.
	c. Open Space available	11.3 Ha.
	d. Green belt area	51 Ha.
8.	Break up of the Project affected population with enumeration of those losing houses/dwelling units only, agricultural land only, both dwelling units & both dwelling units & agricultural land & landless laborers/artisan	
	a. SC, ST/Adivasis	Not Applicable
	b. Others (Please indicate whether these figures are based on any scientific and systematic survey carried out or only provisional figures, if a survey carried out gives details and years of survey.)	Not Applicable
9.	Financial Details a. Project costs as originally planned & subsequent revised estimates and the year of price reference.	Rs. 300 Crores (as on 2018)
	b. Allocations made for Environmental Management Plan with item wise & year wise breakup.	Rs. 28 Crores (as on 2018)
	c. Benefit Cost Ratio / Internal rate of Return and the year of assessment.	
	d. Whether (c) includes the cost of Environmental Management as shown in the above.	Yes
	e. Actual expenditure incurred on the Project so far	Rs.276.52 Crore (as on 12.12.2020)

	f. Actual expenditure incurred on the Environmental Management Plan so far	Rs.22.46 Crores
10.	Forest land requirement	Not Applicable
	a. The status of approval for diversion of Forestland for non-forestry use	Not Applicable
	b. The Status of clearing felling	Not Applicable
	c. The status of compensatory Afforestation programme in the light of actual field experience	Not Applicable
11.	The status of clear felling in non-forest areas (such as submergence area of reservoir, Approach roads), if any with quantitative information	Not Applicable
12.	Status of construction	
	a. Date of commencement (Actual and/or Planned)	PP has commenced 18 MW FBC power plant in Dec.2018 & 4x10 MT Induction Furnace in Dec. 2019 and Rolling Mill (Cap.90000 TPA) and DRI Kiln (Cap.30000 TPA) is under implementation after obtaining the EC issued on 23rd July 2018 & 6th March 2019. Other products are yet to implement.
	b. Date of completion (Actual and/or Planned)	Date of completion of project as per EC is to be planned till June 2025.
13.	Reasons for the delay if the project is yet to start	Not Applicable
14.	Dates of site visits a. The dates on which the Project was monitored by Regional Office on previous occasions, if any	27-07-2017
	b. Date of site visit for this monitoring Report	20-05-2017
15.	Details of correspondence with project authorities for obtaining action plan / information on status of compliance to safeguards other than the routine letters for logistic support for site visit. (The monitoring report may obtain the details of all the letters issued so far but the later reports may cover only the letters issued subsequently)	15-11-2017

Appendix-A

SALIENT FEATURES THE PROJECT

M/s Singhal Enterprises Pvt. Ltd. (SEPL) is located at village-Taraimal, 20 Km away from district headquarter Raigarh (Chhattisgarh).

Salient features;

- SEPL established in year 2000, nearest Railway Station is Raigarh and Airport is Raipur (Chhattisgarh).
- Latitude - 22°02'3.22"N & Longitude - 83°21'53.95"E and height from mean Sea level is 273 m.
- Max. Temp.: 49 °C and Avg. Rainfall is 1241 mm.
- Chhuikansa Nallah a tributary of Kelo river is the main source of water.

About the SINGHAL GROUP OF INDUSTRIES

SINGHAL GROUP OF INDUSTRIES was formed in the year 2000, to meet the gap between supply and demand of Sponge Iron & Steel. The vision of the company is to achieve market leadership and prosperity in business through satisfaction of stakeholder needs by continual improvement in quality, cost and delivery of products. The success of Singhal Group is a consistent strategy that emphasizes size and scale, product quality and a strong customer focus. The growth of the company is much satisfactory which is supported by his high market reputation and financial strength.

Strength SINGHAL GROUP OF INDUSTRIES

- SINGHAL ENTERPRISES PVT. LTD.
- SINGHAL ENERGY PVT. LTD.
- SHRI SHYAM ISPAT (INDIA) PVT. LTD.

SEPL have following production configuration:

S. No.	Unit (Products)	Existing Plant (in Operation)	EC issued on 23rd July 2018 & 6th March 2019
1.	Pellet Plants	---	---
2.	DRI Kilns [Sponge Iron]	2,53,500 TPA (in operation)	30,000 TPA (Under implementation)
3.	Induction furnace with CCM & LRF [Hot Metal / MS Billets / Ingots]	96,000 TPA (in operation)	1,20,000 TPA (in operation)
4.	Rolling Mills (*with Hot charging*) [Rolled products]	---	90,000 TPA* (300 TPD) (Under implementation)

5.	Ferro Alloy [Si-Mn]	10,800 TPA **(in operation)**	---
6.	Sinter Plants [Sinter]	---	2,59,200 TPA (1 x 50 M^2) (Yet to implement)
7.	Blast Furnaces [Pig Iron]	---	87,500 TPA (1 x 125 M^3) (Yet to implement)
8.	Coal Washery [Washed Coal]	---	1,50,000 TPA (applied for CTO & kept on Hold due to sluggish market)
9.	Power Plant through WHRB	8 MW **(in operation)**	8 MW **(4x2 MW is under implementation)**
10.	Power Plant through FBC Boiler	1 x 8 MW & 1 x 18 MW **(in operation)**	22 MW **(Under implementation)**

All the values are in TPA except Power Plant

Board of Directors

The Board of SEPL comprises following Directors:

- PARMESHWAR DAS AGARWAL: FOUNDER / CHAIRMAN
- SANJAY AGARWAL: MANAGING DIRECTOR
- AJAY AGARWAL: EXECUTIVE DIRECTOR

Appendix-B

ENVIRONMENT MANAGEMENT PLAN

Objectives of Environment Management Plan:

- To establish the present environmental scenario.
- To anticipate the impacts of proposed steel plant on the environment.
- To suggest preventive and mitigating measures to minimize adverse impacts and to maximize beneficial impacts.
- To prepare a detailed action plan for the implementation of mitigation measures.
- To prepare budgetary estimate for monitoring and implementation of environmental control measures for the project.

The environmental management plan is of great importance in controlling the adverse impact of any industrial activity. The EMP consists of mitigation measures to be adopted, environmental monitoring and institutional measures (financial estimates and organizational set-up). The present EMP addresses the components of environmental effect during construction and operation by different activities. The proposed measures of mitigation are based upon the impact assessment. While formulating the EMP for this integrated steel plant project, following have been considered:

1.0 Existing environmental and operational activities
2.0 Air and water pollution
3.0 Work zone environment
4.0 Solid waste
5.0 Occupational hazard and safety
6.0 Environmental monitoring
7.0 Environmental management cost & organizational set-up

Careful planning and strategy adopted for the operation of a project is the reason for both economic growth as well as environmental protection. All efforts have been made to cover different parameters of the environment to achieve the goal. The following environmental management plans have been made under EMP.

1.0 Existing environmental and operational activities:

An environmental monitoring and control cell is established. The Environmental Cell is functioning under the control of the plant head. The cell is responsible for monitoring ambient air quality, stack emission, ambient noise in the plant and vicinity, waste water quality and discharge, quality of water bodies receiving effluent, workplace air quality. Additional responsibilities of the cell include the following:

- Conducting annual environmental audit and submit audit report to State pollution Control Board (SPCB);
- Submit environmental monitoring report to SPCB;
- Conduct regular training programs to educate plant personnel on safety practices to be followed in the plant;
- Conduct safety and health audits to ensure that recommended safety and health measures are being followed; and
- Inform the management regularly about conclusions/results of monitoring and recommend environmental protection measures.

2.0 Air and water pollution:

2.1 AIR ENVIRONMENT MANAGEMENT:

The vision of MIEL is deeply concerned with green & clean environment. Efforts have been taken toprevent any sort of pollution, generated due to plant activities. Opacity meters are installed in allthe major stacks for continuous observation of the performance of pollution control devices. We have also established online ambient air quality monitoring stations for continuous ambientair quality monitoring through highly sophisticated instruments. Following Air pollution control measures have been taken across the units are as given below-

Units	Air Pollution Control measures
SPONGE IRON DIVISION	In Sponge Iron unit, raw materials like Iron ore, Dolomite and coal are fed to the kiln to produce sponge iron. Hot flue gases from DRI kilns contain high SPM level and heat. These are taken to dust chamber, which also acts as after combustion chamber for complete combustion and then to Waste Heat Recovery Boilers. ▪ Waste Heat Recovery Boilers are designed to recover sensible heat of waste gases leaving sponge iron kiln for generation of steam. Steam is fed to Steam Turbine Generator to produce power. ▪ After heat exchange in WHRB, the flue gases are taken to Electrostatic Precipitator (ESP) and clean gases are discharged through stack.
CAPTIVE POWER PLANT	In Power Plant, Atmospheric Fluidized Bed Combustion (AFBC) boilers are used to produce steam from coal having high ash content and other carbon bearing nonmagnetic materials like char, etc. The steam produced in boilers is being fed to turbines to produce electricity. ▪ Electrostatic Precipitators are provided to control the point source emission in power plant.

	▪ Flue gases from boilers pass through ESP and thereafter discharged through the stack.
ROLLING MILL	In Rolling mill / Bar mill, Steel bar and structural are produced and main raw materials are steel bloom, beam and blank. ▪ Hot charging and FO/LDO are used as fuel. ▪ There is no major dust generation source and stack is provided for wide dispersion of gases.
STEEL MELTING SHOP	In Steel Melting Shop, steel slabs / billets and rounds are produced using Induction furnace and raw materials are pig iron, sponge iron, scrap, ferroalloys, lime, burnt dolomite and fluxes. ▪ SPM bearing gases generated from Induction furnace are Collected using fume extraction system (FES) and taken to after combustion chamber for converting CO to CO_2. ▪ The SPM bearing gases are passed through water cooled duct to bring down the temperature to 130 – 140 °C before entering a bag filter then discharged through stack. Similarly, the SPM bearing gases generated from the ladle refining furnace are collected using fume extraction system and taken to after combustion chamber. ▪ The fugitive emission from the continuous casting machine shop is generally confined within the shed. ▪ To disperse the fugitive emissions outside the shed, adequate Ventilation is provided.
Other control Measures to control fugitive emission	-

2.2 WATER ENVIRONMENT MANAGEMENT:

Management is very conscious for controlling water pollution and water conservation, for which plant has adopted Close Water Circuiting arrangement to maintain 'Zero Discharge'. Water pollution sources and control systems envisaged are as given below-

Source	Pollutants	Control systems
Raw materials handling	Suspended Solids	Catch pits
DM water plant	pH	Neutralising pit
Cooling tower blow down	Temperature	Reused in the plant for dust suppression & for plantation

Boiler blow down	Suspended Solids	Suppression and slag granulation & for plantation
Canteens	BOD, Suspended Solids	STP
Raw water treatment	Suspended Solids	Clarifier, thickener sludge
Wire rod cum rebar mill	Suspended Solids	Settling tanks

Various water pollution control measures have been taken, the measures taken across the units are summarized herewith;

Units	Water Pollution Control Measures
Sponge Iron Plant,	In DRI Kilns Cooling water is being taken to settling tank through drain system. Water is being recycled back through water reservoir for cooling of Sponge iron in coolers.
Power Plant	▪ DM plant wastewater is being neutralized in neutralizing pit and reused for ash handling. ▪ The decanted water from settling tank is being recycled back for reuse in ash handling. ▪ The cooling tower blow-down also is being reused for ash handling. ▪ As the boiler is AFBC type where oil is required only at the time of starting the boiler, hence, no pollution is anticipated due to oil. From other units such as workshops, the oil water mixture will be quite low and shall be led to oil traps before its disposal. ▪ Ash handling in AFBC power plant and slurry handling in the coal beneficiation plant have high potential for wastewater generation. ▪ The two systems will be closed circuit and extreme care shall be taken to maintain zero discharge from these systems.
Rolling mill / Bar mill	Wastewater is skimmed for oil & scale and then recycled back to the plant through filter and cooling system. No wastewater is discharged.
Steel Melting Shop IF & Ladle furnace	▪ The wastewater is taken to settling tank and outlet water of tank is being reused. ▪ Make-up water added to substitute evaporation & drift loss. The blow-down is used for slag granulation.
Other Water Pollution	The following treatment and disposal measures have been planned. ▪ The wastewater from water pre-treatment, containing high-suspended solids, has collected in a settling basin, where the suspended solids are

Control Measures	settle down partly by gravity. ▪ The supernatant water are pumped back into the raw water reservoir. ▪ Blow down from the boilers is being collected in a sump and pumped back into the raw water reservoir. ▪ Blow down water from the cooling water system, containing suspended solids and high TDS, will be transferred to the ETP sump for stabilization, mixing and settling of coarser solids. ▪ Wastewater from the DM Plant is being neutralized in a neutralization tank and transferred to the ERS sump. ▪ Floor washings is being collected in a sump, passed through oil traps, and transferred to the ETP sump for mixing, stabilization and settling. ▪ Wastewater collected in the ERS sump will be subjected to clariflocculation and settling. The clear water is being utilized quantitatively for dust suppression and ash handling.
	▪ Domestic water is being treated in a sewage treatment plant based on activated sludge process. The treated water will be utilized quantitatively for horticulture and green belt. ▪ In the sintering shop, the reclaimed water is discharged through the RCC pipe by itself to the hot water pond of the circular system and after cooled is used by recycling. ▪ In control of waste water generated from equipment cooling, blow down of soft water system, water seal, ground flushing, domestic sewage and chemical examination etc, contaminant clearing and stream splitting shall be done strictly.
Other Water Pollution Control Measures	The following treatment and disposal measures have been planned. ▪ The wastewater from water pre-treatment, containing high-suspended solids, has collected in a settling basin, where the suspended solids are settle down partly by gravity. ▪ The supernatant water are pumped back into the raw water reservoir. ▪ Blow down from the boilers is being collected in a sump and pumped back into the raw water reservoir. ▪ Blow down water from the cooling water system, containing suspended solids and high TDS, will be transferred to the ETP sump for stabilization, mixing and settling of coarser solids. ▪ Wastewater from the DM Plant is being neutralized in a neutralization tank and transferred to the ERS sump. ▪ Floor washings is being collected in a sump, passed through oil traps, and transferred to the ETP sump for mixing, stabilization and settling. ▪ Domestic water is being treated in a sewage treatment plant based on activated sludge process. The treated water will be utilized quantitatively for horticulture and green belt.

3.0 Work zone environment:

In operation phase noise and dust is often seen in work zone area. To Control and mitigation measures for abatement of fugitive dust emissions and noise level are as follows.

- Dust extraction systems, with bag filters have been provisioned at all transfer points and crushing/ grinding operations.
- Dust laden air is drawn through ID Fans, and passed through bag filters to bring down the dust content below 50 mg/Nm^3. The clean air is discharged into the atmosphere.
- Raw materials and finished product are stored in covered sheds.
- Water sprinkling is done regularly over all open storage dumps of solid wastes and raw materials.
- Significant plantation and green belt development has been envisaged to mitigate the impact of fugitive dust on ambient air.
- Monitoring of the fugitive dust shall be carried out at various places within the project site to ensure compliance to.
- The equipment's with high noise such as crusher, air compressor and air blower has enclosed in sound proof rooms, vibration-reducing material shall be installed on the foundation, and mufflers shall be installed at entrances and exits.
- Rubber boards are lined at the corners of coal carrying corridors, U-shaped sliding channels has been adopted for conveying to reduce noises from collision of materials.
- Noise isolation by landforms, high buildings and trees is also considered in the layout plan to reduce noise.
- Provision of silencer at inlet and outlet of fans.

4.0 Solid Waste Management:

M/s Singhal Enterprises Pvt. Ltd. has implemented a very efficient solid waste management system to overcome all these problems. Type, sources and management of solid waste are summarised as follows-

UNITS	Solid Waste	Utilization/ Disposal Method
SPONGE IRON	Dolochar	Power Plant
	ESP + Bag Filter Dust	ESP in Low-lying areas & Bag Filter as a fuel in AFBC Power Plant.
	Kiln Accretion	Road making
POWER PLANT	Fly ash	Brick/cement manufacturing
	Bottom Ash	Filling of low laying area
SMS	IF Slag	Crush and segregate into mag & non-mag slag through crushing unit. Mag slag is being re-cycled and rest non-mag slag is being

		used for land compaction/ road making etc.
	LRF Slag	Used in land filling/road embankment.
	FES Dust	Recycled in Sinter Plant
Rolling Mill	End cutting/Mill scale	Reused in Sinter/SMS unit

5.0 Other control measures for solid waste:

- In this integrated steel plant, substantial fraction of input comes out as solid waste which is generally reused in other plants. The IF and LF generates considerable amount of solid waste, which may be used for landfill, road making, etc.

- Large quantity of solid waste is generated from power plant as ash, which is collected through ESP economizer and hopper. The fly ash will be sent to the clinker grinding unit for manufacture of cement and the remaining ash will be sent for disposal. No ash storage is proposed.

- Quantity of generated hazardous waste is being disposed off to authorized recycler. However, even the limited quantities of generated oil/grease and resin can cause negative impact if not disposed-off appropriately.

- The other type of solid wastes generated will include the dust collected from dust collectors, empty barrels (metal and plastic), bags, sweepings and other biodegradable wastes from the canteen.

***

PART–II

A report on the Status of Compliance of various conditions stipulated in Environment Clearance granted by MoEF&CC vide letter No. letter no. J-11011/195/2007-IA II (I) dated 23.07.2018 for Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Ltd.

A monitoring report on the status of compliance of conditions stipulated in Environmental clearance by MOEF&CC dated 23.07.2018 is given as under:

<table>
<tr><th>Sl. No.</th><th>Conditions as per EC dated 23.07.2018</th><th>Compliance Status as on 13.12.2020</th></tr>
<tr><td>A.</td><td colspan="2">Specific Condition:</td></tr>
<tr><td>i.</td><td>The entire ESC budget shall be implemented in 6 years time as hereunder.
<table>
<tr><th rowspan="2">S. No.</th><th rowspan="2">Major Activity Heads</th><th colspan="6">Years (Rs. In Crores))</th><th rowspan="2">Total (Rs. in Crore)</th></tr>
<tr><th>1st</th><th>2nd</th><th>3rd</th><th>4th</th><th>5th</th><th>6th</th></tr>
<tr><td>1.</td><td>Community Infrastructure Development Programmes (Development of village road, Supply of Water Tankers in village, development of school buildings, providing street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities drainage facilities in nearby villages & schools)</td><td>0.7</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.3</td><td>2.6</td></tr>
<tr><td>2.</td><td>Skill &</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td></td></tr>
</table></td><td>Complied

PP has spent an amount of Rs. 90.14 Lakhs during 2018-2020

• For Community infrastructure-5.45 Lakhs

• For Skill & Entrepreneur Development-3.66 Lakhs

• For Education and Scholarship Programmes-40.82 Lakhs

• For Medical & health related activities-24.60 Lakhs

• For Water Harvesting & Plantation-5.61 Lakhs

Details is enclosed as (ANNEXURE-1)</td></tr>
</table>

	Entrepreneur Development (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / fitter / wiremen etc)							
3.	Education and Scholarship Programmes (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to school Children)	0.2	0.2	0.2	0.2	0.2	0.15	1.15
4.	Medical & health related activities (Providing Primary health center, Periodical Medical lamps and distribution of Medicines, Animal care -Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers	0.5	0.3	0.3	0.3	0.2	0.2	1.80
5.	Water Harvesting & Plantation (Construction of water harvesting structures/ culverts /pond deepening,	0.1	0.1	0.1	0.05	0.05	0.05	0.45

	Roadside Plantation & maintenance, De siltation of Ponds etc}							
6.	Other requirements as per needs of the nearby Village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7.	Budget for conservation plan for the years 2O18-20							0.65
	Grand Total - @2.5% of Total Project Cost							8.15

ii Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.

Complied

Stack of 52 m height has been provided to 1 x 100 TPD DRI kiln.

iii The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-month1y report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S. No	Activities	Numbe r/rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1.	Construction stop dams	1	30.0	-	30.0
2.	Construction of earthen tank for elephants in compartment no.906 range Raiarh	1	-	10.0	10.0
	Purchage installation solar pump	1	-	6.0	6.0
3.	Creation awareness	LS	2.50	2.5	5.0
4.	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5.		LS	5.0	-	5.0
	Grand Total		42.0	23.0	65.0

Partially Complied

The PP has given a letter to Chief Conservator of forest to adjust the total amount already with the department for wildlife conservation plan. Copy enclosed as (ANNEXURE-2)

Confirmation from the CCF is awaited.

iv The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency given below:

S. No	Monitoring items	No. of units		Monitoring parameters	Frequency of Monitoring	No. of samples/ annum	Cost/ sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1.	Stack	10	10	SO_2, NO_x	Once in a month	20x12 =240 nos	Rs. 5000	Rs. 12
2.	Effluent	1	2	pH, TDS, TSS O & G free available ble CL, Fe, Zn, Cr, PO_4	Twice in a month	3x2x12 =72	Rs. 6000	Rs. 5.04
3.	Ground water	1	1	As per IS: 10500	Once in a month	2x12= 24	Rs. 7000	Rs. 1.68
4.	Noise levels	--	6	--	Once in a month	6x24x12=1728	Rs. 100	Rs. 1.72
					Total			Rs. 19.72

Complied

PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. For which monitoring has been carried out. Rs. 3.85 Lakhs spent for Post project monitoring.

Copy enclosed as (**ANNEXURE-3**)

v The PP shall follow the solid waste management plan as given below:

No.	Waste/By Product	Quantity (TPA)		Method of disposal
1.	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2.	Dolo char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also.
3.	Wet	1,14,075	12,500	Brick manufacturing

Complied

Solid waste management plan is being maintained by the PP. Details are given as under:

1.Ash from DRI is used in own brick manufacturing as well as given to other brick manufacturers.
2.Dolo Char is Used in FBC boiler as fuel.
3. Wet scrapper sludge is used in brick manufacturing.
4. Kiln Accretion slag is used in road

	scrapper sludge				construction inside the plant premises.
4.	Kiln Accretion slag	25,350	3,000	In road construction	

B. GENERAL CONDITIONS:

i.	Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.	**Complied** PP has developed greenbelt in 50 Ha. out of total 137 Ha. within the existing plant premises which is more than 33% of the total area. As on date PP has planted more than 1,23,500 Nos. of trees including some fruit bearing species and proposed to plant another 3000 Nos. during upcoming monsoon. Photographs showing greenbelt in the plant premises **(ANNEXURE-4)** & third party verification of plantation **(ANNEXURE-5)**
ii.	The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.	**Complied.** PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the EC and Rs. 240 Lakhs has been spent for Air Emission Control Systems in newly installed units.
iii.	The project proponent shall (Air Quality Monitoring): a) install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time) and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	**Complied** PP has installed continuous air emission monitoring system in every existing stack and connected to CPCB online servers. The web link is www.portal.vasthiconnect.com

	b) monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	**Complied** The monitoring of fugitive emissions is carried out in every quarter through or NABL accredited laboratories by the PP. A copy of the latest report is enclosed as (**ANNEXURE-6**).
	c) Install system carryout Continuous Ambient Air Quality monitoring for common / criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and	**Partially Complied** PP has placed an order for continuous ambient air quality monitoring station and they committed that same will be installed within next 05 months. Copy of P.O. and advance payment is enclosed as (**ANNEXURE-7 & 8**)
	d) submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	**Complied** Monthly summary report are being submitted regularly w.r.t. continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality /fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report A copy of Acknowledgement on submission of report to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB is enclosed as (**ANNEXURE-9**)
iv	The project proponent shall (Water Quality Monitoring): a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to	**Complied** PP has maintaining zero discharge condition in operational units and uploading the video-graphy on continuous basis to CPCB/ CECB

	time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	sites. The web link is cecb.swanenviron.com Photographs of web camera installed near neutralization tank of size 3M x 5M x 5M is enclosed as (ANNEXURE-10)
	b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/ sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and	**Complied** Ground water quality is being monitored twice in a year and 01 piezometer has been installed. A copy of the Groundwater report is enclosed as **(ANNEXURE-11)** & Photo of piezometer is enclosed as **(ANNEXURE-12)**
	c) Submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&C C, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	**Complied** Monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality are being regularly submitted to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report regularly. A copy of latest monitoring of ground water quality is enclosed as (ANNEXURE-11) & effluent testing is enclosed as (ANNEXURE-13).
v	The project proponent shall (Air Pollution Control) : a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826 (E) dated 16th November, 2009 (as amended from time to time);	**Complied** Ambient air quality is being maintained as standards prescribed by the PP. A copy of the latest Ambient Air quality monitoring report is enclosed as (ANNEXURE -14).

b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, so as to com ply prescribed stack emission and fugitive emission standards.	**Partially Complied** Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points. Photographs showing Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points is enclosed as (ANNEXURE-15). **However, during site visit fugitive dust was observed in the plant.** Housekeeping was found unsatisfactory. PP was suggested to give more focus on housekeeping. Boards and Signage's in the plant/unit area needs to be repainted with innovative ideas and slogans.
c) provide leakage detection and mechanized bag cleaning facilities for better maintenance of bags;	**Complied** Leak detection and mechanized bag cleaning facilities for better maintenance of bags has been provided. Photographs showing Leak detection systems and mechanized bag cleaning facilities provided to Bag filters is enclosed as (ANNEXURE-16).
d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;	**Complied** Pollution control system in the steel plant as per the CREP Guidelines of CPCB has been provided by the PP. PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units and approx Rs. 74.61 Crores

spent for the same.

The following are the **Air Emission Control Systems provided in the existing units.**

S. No	Name of Product	Air emission Control System provided
1.	Sponge Iron	
	(a) 2x40 TPD DRI Kiln	ESP (1 no.)
	(b) 1x40 TPD & 1x25 TPD DRI Kiln	ESP (1 no.)
	(c) 7x100 TPD DRI Kiln	ESP (7 nos.)
2.	Induction Furnace	
	(a) 2x8 MT & 1x 10 MT	Fume Extraction system with bag filters (1 no.)
	(b) 2x8 MT	Fume Extraction system with bag filters (1 no.)
	(c) 3x10 MT	Fume Extraction system with bag filters (1 no.)
3.	FBC based CPP	
	(a) 8 MW	ESP (1 no.)
	(b) 18 MW	ESP (1 no.)
4.	Ferro Alloys Plant for Production of Si-Mn	Fume Extraction system with Bag Filter, Heat Exchanger & Water Cooling Jacket (1 nos.)

e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;

Complied

Vacuum cleaners to clean plant roads, shop floors, roofs has been

		provided by the PP. Photographs showing mobile or stationery vacuum cleaners is enclosed as (ANNEXURE-17).
	f) recycle and reuse iron ore fines, coal and coke fines, lime and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration ;	**Complied** All the dust collected from the pollution control devices and vacuum cleaning devices is being used as a fuel in FBC Power Plant after moistening/ briquetting/agglomeration
	g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;	**Complied** All the raw material has been transported through tarpaulin covered trucks. Copy enclosed as **(ANNEXURE-18).**
	h) provide wind shelter fence and chemical spraying on the raw material stock piles.	**Complied** Proper Shed & water sprinklers have been provided on the raw material stock piles. Total 54 nos of sprinklers and 03 nos of water tankers provided in plant. Copy enclosed as **(ANNEXURE-19).**
vi.	The project proponent shall (Water Pollution Control) : a) adhere to 'zero liquid discharge';	**Complied** PP has maintaining ZERO discharge condition in operational units and uploading the video-graphy on continuous basis to CPCB/ CECB sites. The web link is cecb.swanenviron.com Photographs of web camera is as (ANNEXURE-10)
	b) provide Sewage Treatment Plant for domestic wastewater; and	**Complied** Sewage Treatment Plant for treatment of domestic wastewater has been provided in the plant.

	c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.	**Partially Complied** Garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off has been provide. (ANNEXURE-20) However, during the visit it was observed that the Garland drains provided needs realignment. PP was informed accordingly.
vii.	The project proponent shall (Water Conservation):	**Partially Complied**
	a) practice rainwater harvesting to maximum possible extent; and	Rain harvesting system has been provided at various points. (ANNEXURE-21) However, during the visit it was observed that the there is a need to increase number of Rain Water Harvesting Structures. PP was informed accordingly.
	b) make efforts to minimize water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.	**PP has consented to condition.** PP assure to explore all the possibilities to minimize the water consumption in the plant.
viii.	The project proponent shall (Energy Conservation). a) provide waste heat recovery system on the DRI Kilns;	**Complied** In all the existing DRI Kilns, Waste Heat Recovery System has been provided PP has consented to condition for the proposed DRI units for which EC obtained.
	b) use dolochar generated for power generation;	**Complied** All the Dolo Char generated from DRI Kiln is being used in FBC Power Plant as a fuel by the PP.

	c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and	**Complied** Solar Lights has been provided in various locations inside the plants by the PP. Copy enclosed as (ANNEXURE-22).
	d) provide the project proponent for LED lights in the Offices and residential areas;	**Complied** LED lightings Lights has been provided in various locations inside the plants. **Copy enclosed as (ANNEXURE-23).**
ix.	Used refractories shall be recycled as far as possible.	**PP has consented to condition.**
x.	The project proponent shall prepare GHG emissions inventory for the plant and shall submit the program for reduction of the same including carbon sequestration including plantation.	**Complied** In the existing plant greenbelt is developed in an area of about 37% (50 Ha.) of the total area & all the Air emission control systems are provided in the existing units which will minimize the GHG emissions. Photographs of Green belt is enclosed as **(ANNEXURE-4)**
xi.	Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.	**PP has consented to condition.**
xii.	The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.	**Complied** Heat stress analysis has been carried out for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.

<table>
<tr><td>xiii.</td><td>The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.</td><td>PP has consented to condition.</td></tr>
<tr><td>xiv.</td><td>All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.</td><td>PP has consented to condition.

PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the EC and will follow all the CREP recommendations once implementing the units.

<table>
<tr><th>S. No.</th><th>CREP recommendation</th><th>Compliance</th></tr>
<tr><td>1</td><td>New / expansion power projects to be accorded environmental clearance on or after 1.4.1.2003 shall meet the limit of 100 mg/Nm^3 for particulate matter.</td><td>Electro Static Precipitator (ESP) will be provided to bring down the PM to 50 mg/Nm^3 for DRI Kiln and 30 mg/Nm^3 for Power plant.</td></tr>
<tr><td>2</td><td>New plants shall adopt dry fly ash extraction or dry disposal system or Medium (35-40%) ash concentration slurry disposal system or Lean phase with hundred percent ash water recirculation</td><td>Dry Fly ash extraction system with Ash Silo will be provided and the fly ash will be given to the cement plants / other end users. Bed Ash will also be handled by Dense Phase</td></tr>
</table></td></tr>
</table>

			system depending upon site specific environmental situation.	System and will be independently stored, crushed and will be given to the brick manufacturers / cement plants / other end users.
		3	Install opacity meters / continuous monitoring system.	Online stack monitor will be provided to the stack to monitor PM continuously.
		4	New plants shall promote adoption of clean coal and clean power generation technologies	FBC boiler is proposed which will emit lesser SO_2 and NOx emissions.
xv.	A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.			**Complied** Environment Management Cell has been established for works related to environment monitoring. Mr. Rakesh Kesharwani is the head of the environment cell & he will report directly to the Managing Director / Board of Directors. Hierarchy System of unit is enclosed as (ANNEXURE-24).
xvi.	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, creche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.			PP has consented to condition.
xvii.	The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.			PP has consented to condition.

xviii.	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (Mo EF&CC).	**PP has consented to condition.**
xix.	The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.	**PP has consented to condition.**
xx.	The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.	**Complied** Ambient noise monitoring has been carried out regularly and maintained as per prescribed limit. A copy of the Noise level monitoring report is enclosed as **ANNEXURE - 25.**
xxi.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	**Complied** Occupational health surveillance of the workers is being done on a regular basis and records are being maintained as per the Factories Act. A copy of Health record of the worker is enclosed as **(ANNEXURE-26).**
xxii.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	**PP has consented to condition.** As described in the EIA / EMP report all the Environmental Protection measures implemented in the project.
xxiii.	100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.	**PP has consented to condition.** PP has installed 18 MW FBC power plant & 4x10 MT Induction Furnace units and PP ensure for 100% utilization of fly ash once the unit is commissioned.
xxiv.	Kitchen waste shall be composted or converted to biogas for further use.	**PP has consented to condition.**

xxv.	The project proponent shall (Post-EC monitoring) : a) send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;	**Complied**
	b) put on the clearance letter on the web site of the company for access to the public.	**Complied**
	c) inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/ envfor.nic.in.	**Complied** Copy of news paper cuttings are enclosed as (**ANNEXURE-27**).
	d) upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;	**Complied** status of compliance of the stipulated environment clearance conditions uploaded on 27th July 2020.
	e) monitor the criteria pollutants level namely; PM_{10}, SO_2 , NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;	**Complied** PP has provided a 6 x 4 feet board near main gate for displaying data pertaining to RSPM, SO2 and NOx. (**ANNEXURE-28**) PP has placed an order for continuous ambient air quality monitoring station and they committed that same will be installed within next 05 months. Copy of P.O. and advance payment is enclosed as (**ANNEXURE-7 & 8**)
	f) submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&C C, the respective Zonal Office of CPCB and the SPCB;	**Complied** Six monthly compliance reports along with monitoring data are being submitted to Regional Office, of MoEF&CC, the respective Zonal Office of CPCB and the SPCB.

	g) submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of be company;	**Complied** Environmental Statement in Form-V is being regularly submitted by the PP. A copy of Acknowledgement on submission of Form-V to the Regional Office of SPCB is enclosed as (ANNEXURE-29).
	h) inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	**PP has consented to condition.**
29.0	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	**PP has consented to condition.**
30.0	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.	**PP has consented to condition.**
31.0	The PP shall abide by all the commitments and recommendations made in the EIA/ EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent.	**PP has consented to condition.**
32.0	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 198 1, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 199 1 along with their amendments and rules.	**PP has consented to condition.**
33.0	This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. I-11011/195/2007-IA.II(I) dated 19 February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.	**PP has consented to condition.**
34.0	Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 20 10.	**PP has consented to condition.**

A report on the Status of Compliance of various conditions stipulated in Environment Clearance granted by MoEF&CC vide letter No. letter no. J-11011/195/2007-IA II (I) dated 06.03.2019 for Change of product mix under clause 7(ii) of EIA Notification,2006 to M/s Singhal Enterprises Pvt. Ltd.

A monitoring report on the status of compliance of conditions stipulated in Environmental Clearance dated 06.03.2019 is given as under:

Sl. No.	Additional Condition as per EC dated 06th March 2019	Compliance Status as on 13.12.2020
i.	Particulate emission from the stack shall be less than 30 mg/Nm^3	**PP has consented to condition.**
ii.	All bag filters shall be fitted with fiber glass filters to maintain above emission norms	**PP has consented to condition.**
iii.	All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018	**PP has consented to condition.**

The PP has also informed that no court case in any court of law is pending against their project.

Sakhare 31/12/2020

(Dr. P.R. Sakhare)
Scientist 'D'

F. No. J-11011/195/2007-IA-II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi - 110003
E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 23rd July, 2018

To,

The Managing Director,
M/s Singhal Enterprises Pvt. Ltd.
Village Taraimal, P.O.Gerwani,
Tehsil Gharghoda, District Raigarh,
Chhattisgarh

Email: info@singhalsteel.com, Ph.: 07762 2443228.

Subject: Expansion of mini integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd– Environmental Clearance regarding.

Sir,

This has reference to your online application vide **proposal no. IA/CG/IND/53125/2016** dated **24th November 2017** along with the copies of EIA/EMP seeking Environmental Clearance under the provisions of the EIA Notification, 2006 for the above mentioned proposed project. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous &non-ferrous) under Category "A" EIA Notification, 2006 and the proposal is appraised at the Central Level.

2.0 The proposed expansion of Steel Plant of **M/s Singhal Enterprises Pvt. Ltd.,** located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh was initially received in the Ministry on 23rd April,2016 for obtaining Terms of Reference (ToR) as per EIA Notification, 2006. The project was appraised in 7th EAC (Industry-1) meeting held on 30th May – 1st June 2016 for prescribing ToR to the expansion project for undertaking detailed EIA study for obtaining environmental clearance. Accordingly, the Ministry of Environment, Forest and Climate Change had prescribed ToR to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IAII(I).

3.0 The project of M/s. Singhal Enterprises Pvt. Ltd. located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh is having existing Environmental Clearance vide letter no. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008 and subsequently amended on 21st December, 2010 & 22nd March 2011for the units of Sponge iron of 2,83,500 TPA, Billets through IF and Arc Furnace of 2,16,000 TPA, Rolled products

of 90,000 TPA, Ferro Alloys of 10,800 TPA, Sinter plant of 2,59,200 TPA, Mini Blast Furnace of 87,500 TPA, Coal washery of 1,50,000 TPA & WHRB power of 16 MW & FBC Power Plant of 48 MW Capacity.

4.0 As validity of earlier Environmental Clearance has been expired on 19th February, 2015 and the Project Proponent could not implement few of the units.

5.0 Now they proposed to implement the remaining units i.e., Sponge iron plant of 30,000 TPA, Billets through EAF /IF of 1, 20,000 TPA, rolling mill have not been implemented & was dropped, establishment of Sinter plant of 2,59,200 TPA, Pig Iron through MBF of 87,500 TPA, Power Plant of 8 MW through WHRB of DRI kilns & establishment of 22 MW FBC based Power Plant.

6.0 The existing project was accorded environmental clearance vide order No. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008. The Status of compliance of earlier EC was obtained from Regional Office, Nagpur vide F.No. 5-34/2008/ Env/2161 dated 27th July 2017 and closure of non-compliances vide letter dated 15th November, 2017. The following are the existing EC permitted units & Proposed units.

Sl	Details	Existing production Capacities Prior to issue of EC in 2008 [1]	Expansion for which EC Obtained on 19th Feb. 2008, and amended on 21st Dec. 2010 & 22nd March 2011 [2]	Total Capacity after EC expansion after EC dated Feb 2008 and its amendments (TPA) [3]	Status of Implementation of Expansion Project for which EC accorded in Feb 2008 & amendments there of [4]	Total Capacity in operation as on Current Date [1] + [4]	Units to be Implemented for EC sought [3] - [5]
1.	DRI Kiln for Production of Sponge Iron	1,93,500 TPA	90,000 TPA	2,83,500 TPA	60,000 TPA	2,53,500 TPA in Operation	30,000 TPA
2.	Induction furnace with CCM & LRF	48,000 TPA	1,68,000 TPA	2,16,000 TPA	48,000 TPA	96,000 TPA in operation	1,20,000 TPA
3.	Rolling Mill	-----	90,000 TPA	90,000 TPA	---	Not implemented	-----
4.	Ferro Alloy plant for production of Si-	-----	10,800 TPA	10,800 TPA	10,800 TPA	10,800 TPA	-----

	Mn						
5.	Sinter Plant	-----	2,59,200 TPA (1 x 50 M²)	2,59,200 TPA (1 x 50 M²)	----	Not implemented	2,59,200 TPA (1 x 50 M²)
6.	Blast Furnace for production of Pig Iron	-----	87,500 TPA (1 x 125 M³)	87,500 TPA (1 x 125 M³)	----	Not implemented	87,500 TPA (1 x 125 M³)
7.	Coal Washery	-----	1,50,000 TPA	1,50,000 TPA	----	1,50,000 TPA applied for CTO	1,50,000 TPA
8.	Power Plant through WHRB	8 MW	8 MW	16 MW	---	8 MW in Operation	8 MW
9.	Power Plant through FBC Boiler	---	48 MW	48 MW	8 MW	8 MW under Operation & Installation of 1 x 18 MW is under construction	1 x 22 MW

7.0 The total land required for the existing units / un-implemented units is 137Ha./338.5 acres. The land is industrial. Entire land is in possession of management. No additional land is proposed. No forest land involved. No River / stream passes through the plant area. It has been reported that no natural water body / stream exists in the plant area and any modification / diversion in the existing natural drainage pattern at any stage has not been proposed.

8.0 The topography of the area is flat with undulations and reported that the site lies between 22°01'30.60" to 22°02'21.96" North Latitude and 83°21'03.20" to 83°22'06.29" East longitude in Survey of India Topo sheet no. 64N/8 at an elevation of 275 AMSL. The ground water table reported to ranges between 3 to 14 m bgl below the land surface during the post-monsoon season and 2 to 6 m bgl below the land surface during the pre-monsoon season.

9.0 There are no notified National Park/ Wild life sanctuary / Biosphere reserve / Tiger Reserve/ migratory routes for Birds with in 10 Km. radius of the plant. However, as per the secondary source movement of Elephants is observed within 10 Kms. radius of the plant. Conservation plan is prepared and submitted to Principal Chief Conservator of Forests (PCCF), Raipur. Recommendations / comments of the Principal Chief Conservator of Forests (PCCF), Raipur have been obtained. As per their recommendation, a fund of

Rs. 65.00 Lakhs to be spent for the Plan Period i.e., 2 years (2018 to 2019 & 2019 to 2020) and it would be funded by the Project Proponent. The list of flora and fauna during study period in the study area.

10.0 Detailed process provided in the EIA report and list of raw material for the proposed expansion project is given below:

Raw Material		Quantity (TPA)	Sources	Mode of Transport
For DRI Kilns (Sponge Iron) – 30,000 TPA				
Iron ore		48,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Coal	Indian	39,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	24,000	Indonesia / South Africa / Australia	Through sea route, rail route & by road
Dolomite		1,650	Local area	By road (through covered trucks)
Limestone		2,250	Local area	By road (through covered trucks)
For Induction Furnace (MS Billets) – 1,20,000 TPA				
Sponge Iron		43,000	In plant generation	By Conveyor
Hot Metal / Pig iron		87500	In plant generation	By conveyor
Scrap		17,000	Local area	By road (through covered trucks)
Ferro Alloys		1,800	Local area	By road (through covered trucks)
Raw Material		**Quantity (TPA)**	**Sources**	**Mode of Transport**
For Sinter plant (Sinter) – 2,59,200 TPA				
Iron ore fines		2,32,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Limestone		18,400	Chhattisgarh	By rail & road (through covered trucks)
Dolomite		20,220	Chhattisgarh	By rail & road (through covered trucks)
Coke breeze		15,550	CG / MP region	By rail & road (through covered trucks)
Burnt Lime Powder		6,480	Raigarh / Durg	By road (through covered trucks)
Mill scale		8712	Near by Industries.	By road (through covered

				trucks)
Flue dust		28,878	In house gen.	through covered conveyors
Sinter plant return		23,860	In house gen.	through covered conveyors
Return fines from BF		23,310	In house gen.	through covered conveyors
For Blast Furnace (Pig Iron) – 87,500 TPA				
Sinter		1,15,000	In house gen.	through covered conveyors
Iron ore lump		76,600	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
LAM coke		32,400	Vizag.	through covered conveyors
Quartzite		2,200	CG / MP region	By rail & road (through covered trucks)
Manganese ore		1,300	MOIL, Maharashtra	By rail & road (through covered trucks)
For FBC Boiler [Power Generation 22 MW]				
Dolochar		9,000	In plant generation From Existing plant	through covered conveyors
Coal	Indian	1,08,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	64,000	Indonesia / South Africa / Australia	Through sea route / rail route / by road
For Coal Washery				
Raw Coal		1,50,000	SECL Chhattisgarh / MCL Orissa	By rail & road (through covered trucks)

11.0 The targeted production capacity of the plant after expansion project is Sponge Iron of 0.28 million TPA, Sinter plant of 0.259 million TPA, Pig Iron through Blast Furnace of 0.087 million TPA& Power Generation of 64 MW (FBC: 48 MW & WHRB: 16 MW). Iron ore, Iron ore fines would be supplied by M/s. Rungta Sons Pvt. Ltd. & imported Coal for would be supplied by M/s. Adani Enterprises Ltd. Iron Ore, Iron Ore fines &Imported Coal transportation will be done through Ship from Gangavaram port and from there to Raigarh Railway Station by Rail. The coal unloaded at Raigarh Railway Station will be transported to the project site by road through covered trucks, which is at 19.5 Kms. from the plant.

12.0 Water requirement for the unimplemented units will be 2,460 KLD. Total water requirement for the entire project will be 6,660 KLD, which will be sourced from Chhuikansa Nallah. The permission for drawl of water is obtained from Water Resource department, Govt. of Chhattisgarh vide letter dated June 2008.

13.0 Total power required for the existing units & for the Un-implemented units will be 50.8 MW which will be met from the existing & expansion

captive power plants of 64 MW. The surplus power will be sold to the Third Party.

14.0 Baseline Environmental Studies were conducted during winter season i.e. from 1stMarch to 31st May 2017. Ambient air quality monitoring has been carried out at 8 locations and the data submitted indicated that $PM_{2.5}$ (23.6 to 47.2 $\mu g/m^3$), PM_{10} (41.5 to 81.9$\mu g/m^3$), SO_2 (8.5 to 23.5 $\mu g/m^3$), NOx (9.3 to 34.9 mg/m^3) & CO (615 to 1242 $\mu g/m^3$). The results of the modelling study indicate that the maximum increase of GLC due to the proposed un-implemented units & Vehicular emissions will be 3.49 $\mu g/m^3$ with respect to the PM,5.37$\mu g/m^3$ with respect to the SO_2, 14.23 $\mu g/m^3$ with respect to the NOx &5.47 $\mu g/m^3$ with respect to the CO.

15.0 Ground water quality has been monitored in 8 locations in the study area are analysed and the data submitted indicated pH: 7.2 to 7.9, Total Hardness: 208 to 269mg/l, Chlorides: 109 to 176mg/l, Fluoride: 0.41 to 0.51 mg/l. Heavy metals are within the limits. Surface water samples were analysed from 2 locations in the study area and analysed and the data submitted indicated pH: 7.4 to 7.7 and DO: 5.4 to 5.5 mg/l.

16.0 Noise levels are in the range of 44.95 dB(A) to 62.57 dB(A) during 1st March to 31st May 2017.

17.0 It has been reported that there are no habitations in the site & no additional land isproposed for implementing un-implemented units. No R&R is involved.

18.0 It has been reported that the following Solid wastes will be generated due to the proposed project which will stored in storage yard above the ground level. Fly ash will be stored in Silo.

Sl.	Waste / By product	Quantity (TPA)		Method of disposal
		From Existing operating units	From the Un-implemented units	
1.	Ash from DRI	45,630	5,400	Will be used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2.	DoloChar	76,050	9,000	Will be used in FBC boiler as fuel
3.	Wet scrapper sludge	1,14,075	13,500	Will be given to brick manufacturers.
4.	Kiln Accretion Slag	25,350	3,000	Will be used in road construction
5.	ESP, FES & Bag filter dust (inclusive of existing)	35833	28878	will be utilised in the sinter plant.
6.	Sinter returns	Nil	23,860	Will be recycled to process again
7.	Granulated	Nil	26,250	Will be given to Cement Plant

	slag			of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
8.	GCP sludge	Nil	30	will be used in Sinter Plant
9.	Slag from SMS	9,600	12,000	Slag will be crushed and after recovery of iron, it will be used for road construction.
10	Mill Scale from Rolling Mill	Nil	Nil	Will be reused in SMS
11	Ash from Power Plant (with Indian coal)	1,01,443	63,306	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
12	Ash from Power Plant (with Imported coal)	75,703	36,345	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
13	Washery rejects	Nil	42,000	Will be utlized in FBC boiler.

19.0 It has been reported that MoUs have been entered with M/s. Ultratech Cement Ltd. Hirmi (D), Raipur for utilize the Fly ash & Granulated slag (from MBF) generated from the proposed units for manufacturing Cement in their Cement manufacturing unit.

20.0 It has been reported that an area of 50 Hectares (123.55 Acres) is already been developed as green belt out of total plant area 137 Ha. (338.5 Acres) to attenuate the noise levels and trap the dust generated due to the project development activities.

21.0 It has been reported that the Consent to Operate (CTO) from the Chhattisgarh Environment Conservation Board has been obtained vide order no. 189/TS/CECB/2016 dated 11- 04- 2016 and consent is valid up to 31st March, 2018.

22.0 Public Hearing was exempted for the project as there is no change in the overall capacity of the plant as per the ToR issued to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IA II(I).

23.0 An amount of Rs.7.5 Crores (2.5 % of expansion Project cost) has been earmarked for Enterprise Social Commitment based on public hearing issues. The details of ESC proposed are as follows:

S.No.	Major Activity Heads	Years (Rs. In Crores)							Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	7th	
1	Community & Infrastructure Development Programmes (Development of village road, Supply of Water Tankers in village, development	0.4	0.4	0.4	0.4	0.4	0.3	0.3	2.6

	of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)								
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / Fitter / wiremen etc)	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.70
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.1	0.05	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.3	0.3	0.3	0.3	0.2	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting	0.1	0.1	0.05	0.05	0.05	0.05	0.05	0.45

	structures/ culverts/ pond deepening, Roadside Plantation &maintenance, De-siltation of Ponds etc)								
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.1	0.1	0.1	0.1	0.1	0.1	0.80
	Grand Total - @ 2.5% of Total Project Cost								**7.50**

24.0 The capital cost of the project is Rs.**300 Crores** and the capital cost for environmental protection measures is proposed as **Rs. 28 Crores**. The annual recurring cost towards the environmental protection measures is proposed as **Rs. 1.6 Crores/annum**. The employment generation is 100 people during operation of the proposed expansion and 200 people during construction of the proposed units. The details of capital cost for environmental protection measures and annual recurring cost towards the environmental protection measures is as follows:

S.No	Item	Capital Cost (Rs.in Crores)	Recurring Cost / Annum (Rs.in crores)
1	Air Emission Management • ESPs • Venturi Scrubber • Multicyclone • Dust Extraction systems with Bag filters • Chimneys • Water Sprinklers • Environment Monitoring	20.3	0.75
2	Wastewater Management • ETP	2.0	0.30
3	Solid waste Management • Ash handling system • Other Solid waste management • Construction of Pucca Platform for storaF80/2008ge • Hazardous & Municipal solid waste storage	5.0	0.35
4	Greenbelt development, Land scaping Noise Management	0.5	0.10
5	Occupational Health & Safety	0.2	0.10
TOTAL		28.0	1.60

25.0 Greenbelt has been developed in **50 Ha. (123.55 acres)** which is about 33% of the total acquired area. Greenbelt width varying from 10 to 460 m has been developed all around the plant. There are 81,151 nos. of plants have already been developed in the existing plant premises.

26.0 The proponent has mentioned that there is no court case or violation under EIA Notification to the project or related activity.

27.0 The proposal was considered by the Expert Appraisal Committee (Industry-I) during its 29thmeeting held on 12th to 14th March, 2018. After detailed deliberations, the committee recommended the proposal for Environmental Clearance with the following modifications in ESC, stack height and Environmental Monitoring cost and Biodiversity conservation plan and waste management plan as given below.

28.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to grant Environmental Clearance for the Expansion of Mini-integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd.,under the provision of EIA Notification dated 14th September, 2006, as amended, subject to strict compliance of the following Specific and General conditions:

A. SPECIFIC CONDITION:

i. The entire ESC budget shall be implemented in 6 years' time as hereunder.

S.No.	Major Activity Heads	Years (Rs. In Crores)						Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	
1	**Community & Infrastructure Development Programmes** (Development of village road, Supply of Water Tankers in village, development of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)	0.7	0.4	0.4	0.4	0.4	0.3	2.6
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills	0.2	0.1	0.1	0.1	0.1	0.1	0.70

	updation on welder / Fitter / wiremen etc)							
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.15	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.5	0.3	0.3	0.3	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting structures/ culverts/ pond deepening, Roadside Plantation &maintanance, De-siltation of Ponds etc)	0.1	0.1	0.1	0.05	0.05	0.05	0.45
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7	Budget for conservation plan for the years 2018-20							0.65
	Grand Total - @ 2.5% of Total Project Cost							**8.15**

ii. Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.

iii. The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-monthly report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S.No	Activities	Number/rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1	Construction of stop-dams	1	30.0	-	30.0
2	Construction of earthen tank for elephants in compartment no.906 range Raigarh	1	-	10.0	10.0
	Purchage and installation of solar pump	1	-	6.0	6.0
3	Creation of awareness	LS	2.50	2.5	5.0
4	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5		LS	5.0	-	5.0
Grand total			**42.0**	**23.0**	**65.0**

iv. The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency give below:

S. No	Monitoring item	No. of units		Monitoring parameters	Frequency of Monitoring	No.of samples/ annum	Cost/sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1	stack	10	10	SO_2, NO_X	Once in a month	20x12=240 nos	Rs.5000	Rs.12
2	Effluent	1	2	pH, TDS,TSS, O&G, Free available Cl., Fe, Zn, Cr, PO_4	Twice in a month	3x2x12=72	Rs.6000	Rs.5.04

3	Ground water	1	1	As per IS:10500	Once in a month	2x12=24	Rs.7000	Rs.1.68
4	Noise levels	--	6	--	Once in a month	6x24x12=1728	Rs.100	Rs.1.72
Total								Rs.19.72
Note: CAAQMS & Continuous weather monitoring station will be provided								

v. The PP shall follow the solid waste management plan as given below:

No.	Waste/By Product	Quantity (TPA)		Method of disposal
		From Existing Operating Units	From the Un-implemented units	
1	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2	Dolo Char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also.
3	Wet scrapper sludge	1,14,075	13,500	Brick manufacturing
4	Kiln Accretion slag	25,350	3,000	In road construction

B. GENERAL CONDITIONS:

i. Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.

ii. The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.

iii. The project proponent shall (Air Quality Monitoring):

a. install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants)as amended from time to time)and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment

supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b. monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

c. Install system carryout Continuous Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM_{10} and $PM_{2.5}$ in reference to PM emission, and SO_2 and NOx in reference to SO_2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and

d. submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality / fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

iv. The project proponent shall (Water Quality Monitoring):

a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and

c) submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

v. The project proponent shall (Air Pollution Control):

a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 (as amended from time to time);

b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable

sources, so as to comply prescribed stack emission and fugitive emission standards.

c) provide leakage detection and mechanised bag cleaning facilities for better maintenance of bags;

d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;

e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;

f) recycle and reuse iron ore fines, coal and coke fines, lime fines and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration;

g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;

h) provide wind shelter fence and chemical spraying on the raw material stock piles.

vi. The project proponent shall (Water Pollution Control):

a) adhere to 'zero liquid discharge';

b) provide Sewage Treatment Plant for domestic wastewater; and

c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.

vii. The project proponent shall (Water Conservation):

a) practice rainwater harvesting to maximum possible extent; and

b) make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.

viii. The project proponent shall (Energy Conservation):

a) provide waste heat recovery system on the DRI Kilns;

b) use dolochar generated for power generation;

c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and

d) provide the project proponent for LED lights in their offices and residential areas;

ix. Used refractories shall be recycled as far as possible.

x. The project proponent shall prepare GHG emissions inventory for the plant and shall submit the programme for reduction of the same including carbon sequestration including plantation.

xi. Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.

xii. The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.

xiii. The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.

xiv. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.

xv. A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.

xvi. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

xvii. The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.

xviii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC).

xix. The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.

xx. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.

xxi. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

xxii. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.

xxiii. 100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.

xxiv. Kitchen waste shall be composted or converted to biogas for further use.

xxv. The project proponent shall (Post-EC monitoring):

a. send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;

b. put on the clearance letter on the web site of the company for access to the public.

c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/envfor.nic.in.

d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;

e. monitor the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;

f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;

g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;

h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

29.0 The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

30.0 The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

31.0 The PP shall abide by all the commitments and recommendations made in the EIA/EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent.

32.0 The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

33.0 This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. J-11011/195/2007-IA.II(I) dated 19th February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.

34.0 Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

This issues with the approval of Competent Authority.

23/7/16

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

1. **The Secretary**, Department of Environment, Government of Chhattisgarh.
2. **The Chief Wildlife Warden**, Government of Chhattisgarh.
3. **The Additional Principal Chief Conservator of Forests**(C),Ministry of Environment, Forest and Climate Change,Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur - 440001.
4. **The Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
5. **The Chairman**, Chhattisgarh State Pollution Control Board, Commercial Complex, Chhattisgarh Housing Board Colony, Kabir Nagar, Raipur, Chhattisgarh.
6. **The Member Secretary**, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
7. **The District Collector**, Raigarh**District**, State of Chhattisgarh.
8. **Guard File / Record file / Monitoring file.**
9. **MOEF&CC Website.**

23/7/16

(Sharath Kumar Pallerla)
Scientist 'F'/Director

F. No. J-11011/195/2007-IA.II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi – 110003

E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 06th March, 2019

To

Shri. Sanjay Agarwal,
Director,
M/s. Singhal Enterprises Private Limited,
HIG-10,
Sector 1, Shankarnagar Road,
Raipur
Chhattisgarh -492007
Email: singhalent@yahoo.co.in

Subject: Expansion of mini integrated steel plant by **M/s. Singhal Enterprises Private Limited** at village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh – **Change of product mix under clause 7(ii) of EIA Notification, 2006 - reg.**

Sir,

This refers to the application of M/s. Singhal Enterprises Private Limited vide proposal no. **IA/CG/IND/88614/2018** dated 15.12.2018 seeking amendment in environmental clearance of expansion of mini integrated steel plant at village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh under the provisions of clause 7(ii) of EIA Notification, 2006. The proposed project activity is listed at Sl. No. 3(a) Metallurgical industries (ferrous & non-ferrous) under Category "A" EIA Notification; 2006 and appraised at the Central level.

The proposal cited above was considered during the 3rd meeting of Reconstituted Expert Appraisal Committee [REAC] (Industry-I) held on 9-11th January, 2019. The EAC proceedings of the proposal cited above is given as below.

Details submitted by the project proponent:

2.0 M/s. Singhal Enterprises Private Limited proposed for Expansion of mini integrated steel plant at Taraimal village, P.O.Gerwani, Gharghoda Tehsil, District Raigarh, Chhattisgarh. EC issued by Ministry for the Expansion proposal vide No. J-11011/195/2007-IA.II (I) dated 23rd July, 2018. Proposal submitted vide proposal no. IA/CG/IND/53125/2016 dated 30th August 2018. EDS issued on 1st October 2018. Proposal submitted for amendment to manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace & 90,000 TPA of TMT Bars/Structural steels through hot charging instead of manufacturing of

1,20,000 TPA of M.S. Billets / Ingots through Induction Furnace under 7 (ii) category vide dt. 30th August 2018 there by 6000 TPA reduction in Production capacities.

3.0 Compliance Status of EC compliance: Regional Office of MOEF&CC, Nagpur has issued Certified compliance report on earlier EC conditions vide dated 27-07-2017. There were certain non-compliances /partial compliances in the certified compliance report and accordingly PP have submitted a letter to the Regional office of MOEF&CC vide dated 4th November, 2017 requesting for issue of closure report on non-compliances/partial compliances. Closure report has been issued by the Regional office of MOEF&CC vide F. NO. 5-34/2008(ENV)/3801 dated 7th June, 2018.

4.0 As per the EC accorded on 23/07/2018, it was granted permission to establish 1,20,000 TPA of M.S. Billets / Ingots through Induction furnace. Now, it is proposed to go for hot charging of hot metal into Rolling mill directly to produce TMT Bars/ Structural steels of 90,000 TPA capacity.

5.0 Out of 1,20,000 TPA, 96,000 TPA of hot metal will be taken to Rolling Mill to produce 90,0000 TPA of TMT Bars/ Structural steels and remaining 24,000 TPA will used for manufacturing of M.S. Billets / Ingots. Estimated project cost for the proposal is Rs. 20 crores.

6.0 Change in raw materials: Overall external Raw material requirement will reduce by 2500 TPA. The Hot metal produced from Induction Furnace will be partly utilized for manufacturing of M.S. Billets / Ingots of 24,000 TPA & remaining will be sent to Rolling mill for Direct Rolling / Hot Charging to produce 90,000 TPA of Rolled Products.

7.0 Advantages of using direct hot charging instead of making M.S. Billets / Ingots:

A. Energy Conservation Measures proposed

- It is a green technology of Direct Rolling of hot continuous cast billet to produce TMT bars and therefore, completely avoided usage of Furnace Oil in reheating furnace. This would save about 3000 KL of Furnace Oil and reduce around 9,000 tons of CO_2 per annum.
- Cast billet Temperature of around 1100-degree C.
- Modification in the caster as compared to the conventional caster are speed of casting, water pressure & temperature, cooling zone, water circulation system etc. including PLC based complete automation and control system for operation of CCM.
- High speed billet conveyor with VFD drives with insulated cover.
- VFD for Water pumps in TMT system to reduce power consumption.

B. Environmental advantages are

- Energy conservation by eliminating the cooling of hot metal and making of Billets.
- Energy conservation as Reheating of Billets is eliminated

- No requirement for reheating furnace. Hence fuel conservation.
- As no reheating furnace and no fuel, there will be no air emissions from the fuel burning.

Hence this is an environmentally very beneficial technology.

8.0 Proposed mitigation plan for dealing of additional pollution load: The following is the comparison of environmental parameters of Billet manufacturing through IF & Rolled product manufacturing through hot charging:

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
Production capacity	Billets through IF - 1,20,000 TPA	Billets of 24,000 TPA Rolled Product – 90,000 TPA (without Reheating Furnace, through Hot charging)	5% reduction in Production capacity
Raw material Consumption (TPA)	1,49,300 TPA	1,46,800 TPA (after considering recycling of End Cuttings as input to IF)	1.7 % reduction in External Raw material requirement.
Water requirement	100 KLD	75 KLD	25% reduction in water Consumption
Wastewater	Closed circuit cooling system will be adopted. Hence no wastewater discharge.	Oils separator and Settling tank will be provided as ETP to treat the wastewater generated. Closed circuit cooling system will be adopted. Mill scales generated will be reused in the SMS. Hence no wastewater discharges outside.	----
Heat loss	Heat loss due to cooling of Billets will be there.	No heat loss as hot metal from IF will be directly taken to the Rolling Mill without Reheating Furnace.	Significant Heat conservation
Solid waste disposal	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturer,	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturers. End cuttings will be	No solid waste disposal issue w.r.t solid waste disposal.

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
		reused into SMS.	
Particulate Emission load	5.4 Kg/hr	There will be marginal decrease in Particulate emission load due to reduction in Scrap requirement.	---
Vehicular Emissions	1,20,000 TPA of Billets proposed to be sent to Raipur which is about 200 Kms. from the plant	Now only 24,000 TPA of Billets are proposed to be sent to Raipur & Remaining 90,000 TPA of Rolled Products will be sold in Raigarh which is 20 Kms. only.	Eliminates Long distance transport of End product.
Any additional Land acquisition	Not Applicable	No additional land acquisition is envisaged for Rolling mill and will be established within the existing plant premises.	---
Greenbelt	Existing Greenbelt is 50 Ha.	Proposed to be increased by 1.0 Ha.	2 % increase in greenbelt
Solar power generation	Not existing	Will be generated for common areas, lights along road sides	Energy conservation through provision of LED lights.
Energy conservation	Not existing	All lights will be converted to LED	

9.0 The following are the salient features of the present proposal:

- Present proposal is only change of product mix with 5% reduction in production capacity by 6000 TPA.
- Public Hearing has been carried out on 06-10-2007 as per the provisions of EIA Notification 2006 and its subsequent amendments.
- No additional land envisaged.
- 1.7% reduction in external Raw material requirement.
- 25% reduction in water consumption.
- No additional wastewater.

- No increase in air emission load.
- No increase in Vehicular emissions.
- 2 % increase in greenbelt.

10.0 Requested change of product-mix: Permission to manufacture of

(i) 24,000 TPA of M.S. Billets / Ingots through Induction Furnace

(ii) 90,000 TPA of TMT Bars/Structural steels

11.0 EIA Consultant: M/s. Pioneer Enviro Laboratories & Consultants (P) Ltd., Hyderabad;

Observation and recommendations of the Committee:

12.0 After detailed deliberations, the committee recommended for environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

13.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to accord environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

14.0 The PP shall obtain fresh environmental clearance in case of change in scope of the project if any.

This issues with the approval of Competent Authority.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

i. **The Secretary,** Department of Environment, Government of Chhattisgarh Secretariat Raipur.

ii. **The Additional Principal Chief Conservator of Forests (C),** Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur – 44000.

iii. **The Chairman,** Central Pollution Control Board, Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, New Delhi-110 032.

iv. **The Chairman,** Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.

v. **The Member Secretary,** Central Ground Water Authority, A2, W-3 Curzon Road Barracks, K.G. Marg, New Delhi-110001.

vi. **The District Collector,** District, **Raigarh**, Government of Chhattisgarh.

vii. Guard File/Record File/Monitoring File.

viii. MoEF&CC Website.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F'/Director

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168408
			Tran Total & Closing	**1891305**	

Annexure - I

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-20
			Tran Total & Closing	7125475		

Annexure-2

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....

Date. .....

क्र. / सिंइ प्रा.लि. / राय. / 20–21 /

25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सैक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग में जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

संदर्भ :–1 आपका पत्र क्र. / भू–प्रबंध / विद्युत / 479–4 / 1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011 / 195 / 2007–IA II(1) दिनांक 23.07.2018

महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्रों के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हेक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881 / – पूर्व से जमा है चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000 / –जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शेष राशि वापस करने की कृपा करे।

धन्यवाद।

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम तराईमाल,रायगढ़ (छ.ग.)



संलग्नक–उपरोक्तानुसार

Annexure-5

TAX INVOICE

DATTA ENVIRO CONSULTANT 18, Sai Kripa Housing Society, Narendra Nagar, Nagpur - 440015. Tel.No.:22780329 GSTIN/UIN: 27AUYPG7094G1ZW E-Mail : dattaenvirocons@gmail.com Buyer M/S Singhal Enterprises PVT LTD Gram - Taraimal, Post – Gerwani, District – Raigarh – 496001 (C.G.) GSTIN/UIN : 22AADCS6988F1Z4 State Name : Chattisgarh, Code : 22 Place of Supply : Raigarh	Invoice No. 2020-21/34	Dated 20-Nov-2020
	Delivery Note	Mode/Terms of Payment
	Supplier's Ref.	Other Reference (s)
	Buyer's Order No.	Dated
	Dispatch Document No	Dated
	Dispatch through	Destination
	Terms of Delivery	

Sr. No.	Particulars	HSN/SAC	Quantity	Unit	Rate (Rs.)	Amount
1	Technical Testing & Analysis Services Against Environmental Audit for Environmental Monitoring and Analysis	998346				94300.00
2	Integrated Goods and Service Tax (IGST @ 18%)				18%	16974.00
	Total					111274.00

E&O.E

Amount Chargeable (In words)
Indian Rupees Fifty Nine thousand Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
998346	94300.00	18%	16974.00	16974.00
Total	94300.00		16974.00	16974.00

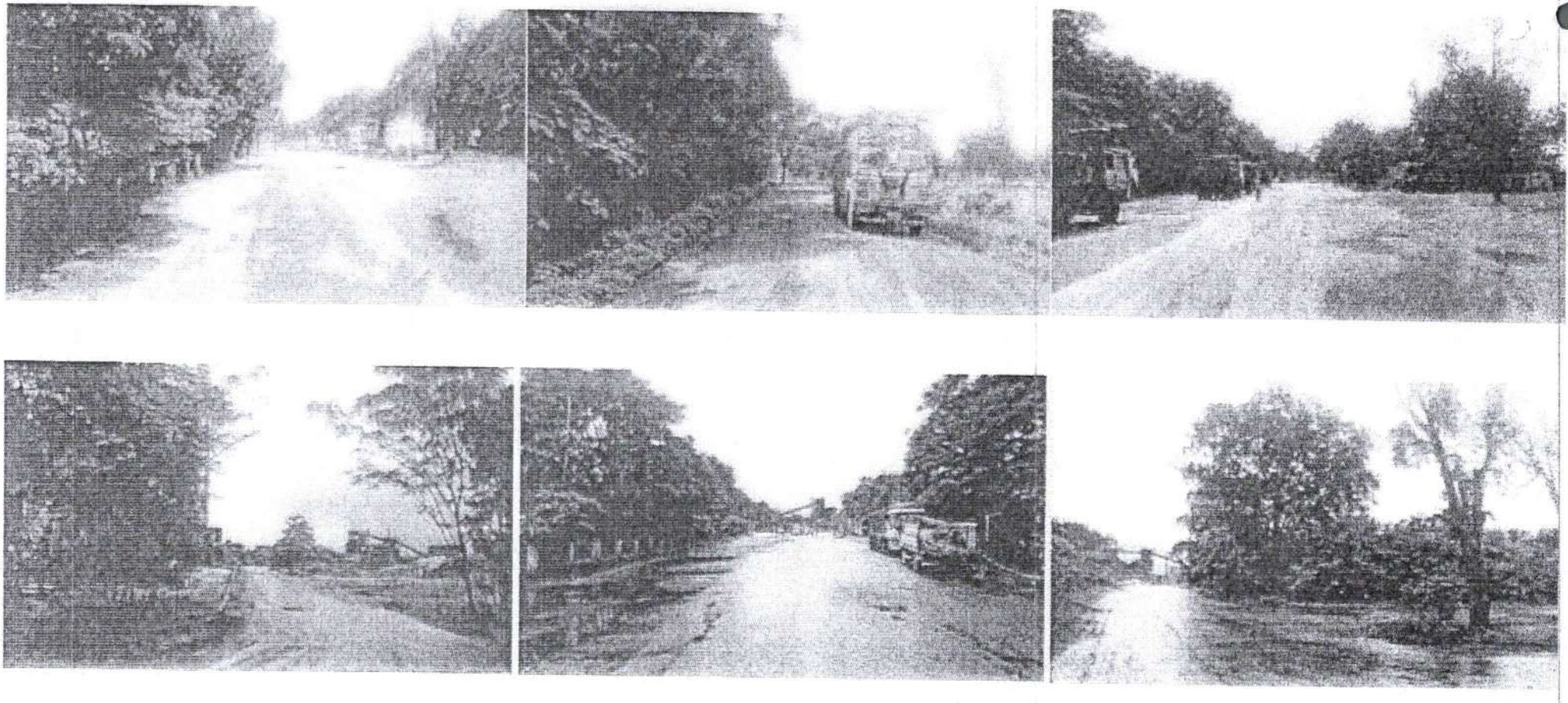
Tax Amount (In words): Indian Rupees Nine Thousand only.

Company's PAN : AUYPG7094G

For DATTA ENVIRO CONSULTANT

DATTA ENVIRO CONSULTANT NAGPUR 440015

Authorised Signatory



PHOTOS SHOWING THE PLANTATION & GREEN BELT IN DIFFERENT LOCATION

M/s SINGHAL ENT. PVT. LTD. VILL. TARAIMAL, RAIGARH (C.G.)

Annexure- 5

Mob. 9893025662

C.M. SHAKEEL

Consultant Environment and Forest

C/76, H.I.G. Shailendra Nagar, Raipur – 492001

Ref. No. : RPR/6/19

Date : 10/10/2017

CERTIFICATE

This is to certify that M/s Singhal Enterprises Pvt. Ltd, Taraimal Village, Raigarh (C.G.) has about 131.00 hect. (324.00 acre) land for their sponge Iron, Power & Steel Plant. In aforesaid area old plantation in 35.00 hect. (86.50 acre) was found with trees of species like Mahuwa, Jamun, Neem, Amla, Karanj etc. and approx. 15.00 hect. (37.00 acre) land has been planted during last three years with species like Ashoka, Peltaforum, Cassia Siamia. Amla, Karanj etc. they are well protected. The total green cover is 50.00 hect. (123.50 acre) which is more than 33% of the total land of the factory. Approx. 123500 plants are already covered in the means of green belt of industry.

Mohammed Aftab Khan
M.Sc. (Forestry)
Consultant Agroforestry
Sakti

M. AFTAB KHAN
SAKTI

C.M. SHAKEEL
Consultant
Forests & Environment
Raipur (C.G.)

Annexure-6

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U26900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2020-21/065/1

Date: 21.11.2020

Issued to : M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : Fugitive Dust Emission

Duration of Sampling : 8hrly

TEST REPORT

Sr. No.	LOCATION	Date of sampling	PM $\mu g/m^3$
1.	Near Coal Crusher	10.11.2020	906
2.	Near Kiln Area	10.11.2020	775
3.	Near ESP	10.11.2020	630
4.	Near Cooler Discharge Area	10.11.2020	614
CPCB Standards			1200

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

Annexure-7

SINGHAL ENTERPRISES PVT. LTD.

Factory Office : VILL-TARAIMAL, PO-GERWANI, RAIGARH (C.G.)-496001,
PHONE: 07767-229742-45, FAX: 07762-229742
EMAIL: singhalralpur@yahoo.com
Regd Office : 303 CENTURY TOWER, 45 SHAKESPEARE SARANI, KOLKATA-700017
CIN No. : U52110WB1997PTC082924 GSTIN : 22AADCS6988F1Z4

SUPPLIER'S COPY / OFFICE COPY

Purchase Order

PO. No. : PP20N02-002
PO. Date : 02-11-2020

SUPPLIER'S NAME & ADDRESS

To,
SWAN TECHNICAL SERVICES PRIVATE LIMITED
PLOT NO: 922 & 935, SWAMI AYYAPPA CO-OP SOCIETY, MADHAPUR, HYDERABAD - 500081
STATE NAME/CODE : TELANGANA (36)
GSTIN : 36AAWCS7296M1Z2
PAN NO. : AAWCS7296MMO. NO. : 9642225234,

PAN NO : AAWCS7296M

BILLING & FACTORY ADDRESS

SINGHAL ENTERPRISES PVT. LTD.
VILL-TARAIMAL, PO-GERWANI,
RAIGARH (C.G.),
Phone No.: 07767-229742-45 FAX: 07762-229742
Email : singhalralpur@yahoo.com

GSTIN : 22AADCS6988F1Z4
TIN NO : 22815100524
PAN NO : AADCS6988F
DIVISION : POWER PLANT (SINGHAL)

Kind Attn. :-

SHIPPING ADDRESS
Same as Billing & Factory Address

Quotation No. :153(REV)-C/T/EHS/CAAQMS/202
Quotation Date :02-11-2020

Sr No.	Item Code	Description	Ref. No.	UM	Qty	Price/Unit (INR)	Discount	Net Rate	Value
1	201152778	SO2 ONLINE ANALYSER Remark : Model: APSA-370; Make: Horiba, Japan UV Fluorescence principle Ranges : 0-0.5ppm USEPA approved; RS232 Communication Make :		PCS	1.000	4,80,000.00			4,80,000.00
2	201152779	NOX (NO & NO2) ONLINE ANALYSER Remark : Model : APNA-370; Make: Horiba, Japan Chemiluminscence principle Ranges : 0-2ppm USEPA approved; RS232 Communication Make :		PCS	1.000	4,80,000.00			4,80,000.00
3	201152780	CO ONLINE ANALYZER Remark : Model: APMA-370; Make: Horiba, Japan Cross Flow Modulation NDIR Absorption Technology Range : 0-100ppm USEPA approved; RS232 & 4-20 Ma Make :		PCS	1.000	3,90,000.00			3,90,000.00
4	201352941	Ambient Particulate Monitor for PM 10 Analyzer Remark : Model: ES-642,Make: Metone HSN Code: 9027.1000 Range : 0 to 100 mg/m3 Principle: forward light scatter laser Nephelometer ** mCERTS approved Make :		PCS	1.000	3,00,000.00			3,00,000.00

SINGHAL ENTERPRISES PVT. LTD.
Factory Office : VILL-TARAIMAL, PO-GERWANI, RAIGARH (C.G.)-496001,
PHONE: 07767-229742-45, FAX: 07762-229742
EMAIL: singhalraipur@yahoo.com
Regd Office : 303 CENTURY TOWER, 45 SHAKESPEARE SARANI, KOLKATA-700017
CIN No. : U52110WB1997PTC082924 GSTIN : 22AADCS6988F1Z4

SUPPLIER'S COPY / OFFICE COPY

Purchase Order

Sr No.	Item Code	Description	Ref. No.	UM	Qty	Price/Unit (INR)	Discount	Net Rate	Value
5	201352942	Ambient Particulate Monitor for PM 2.5 Analyzer Remark : Model: ES-642,Make: Metone HSN Code: 9027.1000 Range : 0 to 100 mg/m3 Principle: forward light scatter laser Nephelometer ** mCERTS approved Make :		PCS	1.000	3,25,000.00			3,25,000.00
6	201152785	CALIBRATION GAS CYLINDERS Remark : with pressure regulators for SO2, NO, CO gases: Capacity: 10 liters; Make: Chemtron/Alchemie/Any reputed Make :		SET	1.000	60,000.00			60,000.00
7	201152786	AIR SAMPLING SYSTEM		PCS	1.000	25,000.00			25,000.00
8	201152787	19" RACK FOR ANALYZERS Remark : 1 set = 2 Racks Make :		PCS	1.000	50,000.00			50,000.00
9	201152788	DATA UPLOADING SOFTWARE FOR UPPCB CPCB FOR ONE YEAR		PCS	1.000	90,000.00			90,000.00
10	201152789	WEATHER MONITORING STATION Remark : Make: Swan Technical Services Pvt. Ltd. Model : MP650 , HSN Code: 90158030 Wind Speed, Wind Direction, RH,Temperature, Rainfall, Barometric Pressure and Solar Radiation Make :		PCS	1.000	1,50,000.00			1,50,000.00

In Words-Rs - Twenty Three Lakhs Fifty Thousand Only . **Total (INR) 23,50,000.00**

Terms & Conditions :

P & F CHARGES	:	INCLUDED
SALES TAX/VAT	:	GST EXTRA AS APPLICABLE
FREIGHT	:	FOR AT OUR PLANT
REJECTION/CLAIM	:	IF MATERIAL FOUND REJECTED OR NOT SUITABLE WE WILL SEND RETURN BACK.
GUARANTEE	:	18 MONTHS FROM THE DATE OF SUPPLY & 12 MONTHS FROM THE DATE OF COMMISSIONING WHICH EVER IS EARLIER
Jurisdiction	:	ALL DISPUTE ARE SU
Payment terms	:	35% ADVANCE ALONG WITH PURCHASE ORDER, 55% AGAINST PROOF OF DISPATCH & BALANCE 10% AFTER SUCCESSFUL COMMISSIONING.
Delivery period	:	WITHIN 5 TO 6 WEEKS (ON OR BEFORE 15th DECEMBER)
Remark	:	*TEST CERTIFICATE AND WARRANTY CERTIFICATE MUST BE REQUIRED MATERIAL. * INSTALLATION & TRAINING FREE OF COST

NOTE : * Please mention Order No. & date in your invoice.
* Please issue documents as per GST rules.

Disputes & Arbitration :
Any dispute or difference by and between the parties relating to, arising out of or concerning this purchase order including the interpretation of any of its terms and condition shall be referred to the Arbitrator, to be nominated by SEPL, whose award shall be final and binding on the parties thereto. Any processing to such arbitration shall be subject to the Jurisdiction of Courts of Raigarh only. Such arbitration shall be in accordance with the provision of the Arbitration and Conciliation Act, 1996 of India.

For SINGHAL ENTERPRISES PVT. LTD.

SINGHAL ENTERPRISES PVT. LTD.
Factory Office : VILL-TARAIMAL, PO-GERWANI, RAIGARH (C.G.)-496001,
PHONE: 07767-229742-45, FAX: 07762-229742
EMAIL: singhalraipur@yahoo.com
Regd Office : 303 CENTURY TOWER, 45 SHAKESPEARE SARANI, KOLKATA-700017
CIN No. : U52110WB1997PTC082924 GSTIN : 22AADCS6988F1Z4

SUPPLIER'S COPY / OFFICE COPY

Purchase Order

(Authorised Signatory)

Annexure-8

An ISO 9001-2008
Certified company

CIN NO.U52110WB1997PTC082924

SINGHAL ENTERPRISES PVT LIMITED

SPONGE, POWER, STEEL

LETTER NO: SEPL/20-21/PP/220

Date: 24.11.2020

The Relationship Manager,
State Bank of India,
Commercial Branch,
2nd Floor, Pujari Chambers,
Pachpedi Naka, Raipur

Dear Sir,

Sub: Disbursement of Term Loan for Power Plant (15 MW) and Sponge Iron Plant (1 x 100 TPD)
Ref:- T/L Account No- 38287439211

Please refer to your sanction letter dated 11.02.2019 vide which term loan has been sanctioned to the company. The necessary documents for the same have also been already executed.

Now, we request for disbursement of term loan of Rs. 4,70,000.00 towards advance payment (copy of proforma invoice is enclosed). The details of RTGS is as under:-

Particulars	Details
Name of the beneficiary	Swan Technical Services Pvt Ltd.
Bank Account Number	38413473172
Bank Name	State Bank of India
IFSC Code	SBIN0006854
Amount	Rs. 4,70,000.00 (Rupees Four Lakh Seventy Thousand only)
Transaction details	Advance payment towards machinery

Thanking you,

Yours truly,

For, SINGHAL ENTERPRISES PVT. LTD.

DIRECTOR

Address:-10, SINGHAL HOUSE, SECTOR-1, SHANKAR NAGAR, RAIPUR-492007, PHONE-0771-2443238 FAX-0771-2443566, EMAIL: info@singhalsteel.com

SKYKING

C.NO. 70682394

SENDER

Sitaram Enterprises

Date

12/07/20

RECEIVER

MoEF Civil Line

DESTINATION

Ndp

PCS/UNIT	WEIGHT	DECLARED VALUES	CONTENT	CHARGES
1	253gm	NIL	1 Documents/Sample	160

INCIDENTAL SERVICES TAX

GST: 22AFEPA9806M3ZG

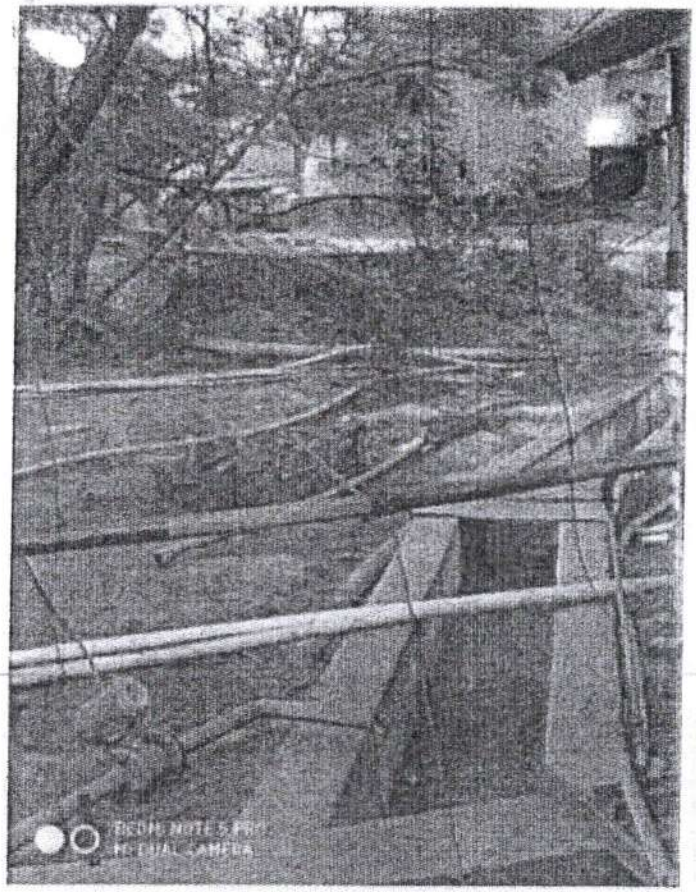
HATRI CHOWK RAIGARH Mo. 9300951805

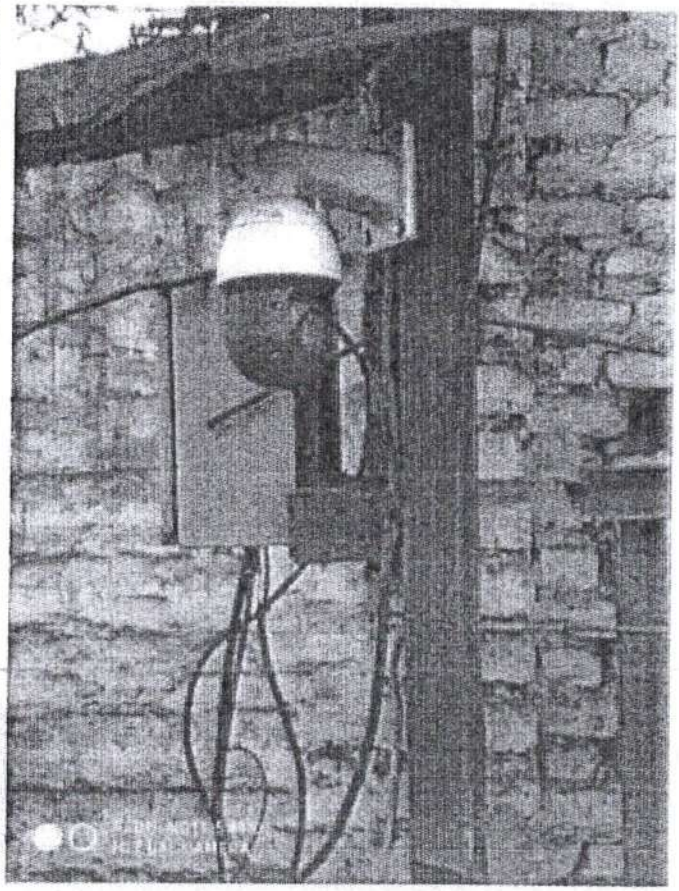
CASH ☐ CREDIT ☑

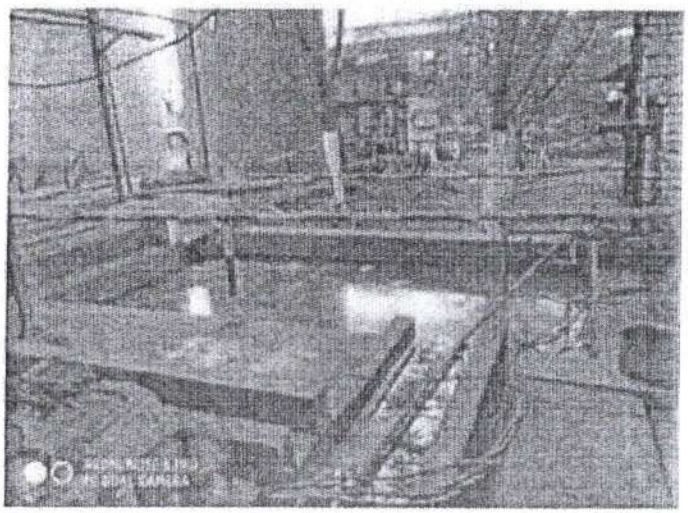
For SKYKING

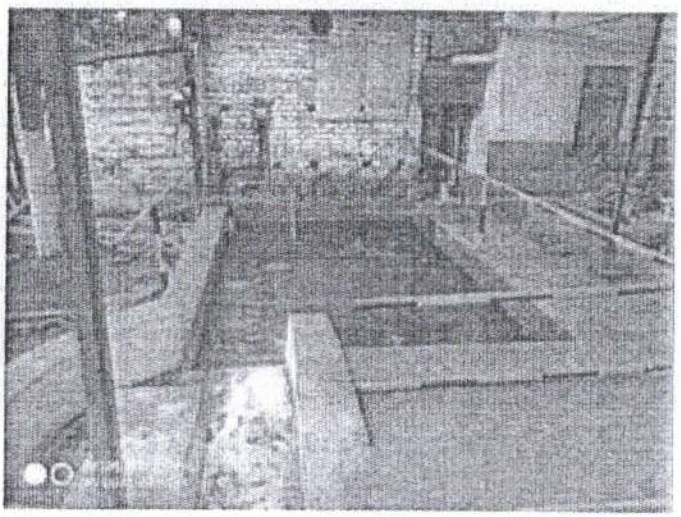
Scanned with CamScanner

Annexure - 10









PHOTOGRAPHS OF WEB CAMERA & NEUTRALISATION PIT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

Annexure-II

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/W/SEPL/2020-21/065/2

Date: 21.11.2020

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Bore well water

Sample Collection Date	: 10.11.2020	Analysis Starting Date	: 11.11.2020
Quantity received	: 2 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28°C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.70
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.5
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	1.0
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	586
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.80
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	19.4
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	190
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	258
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	71.2
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	19.4
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	13.4
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.0
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.17
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.02
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/W/SEPL/2020-21/065/2

Date: 21.11.2020

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Bore well water

Sample Collection Date	: 10.11.2020	Analysis Starting Date	: 11.11.2020
Quantity received	: 2 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	1.55
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.20
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43)-1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

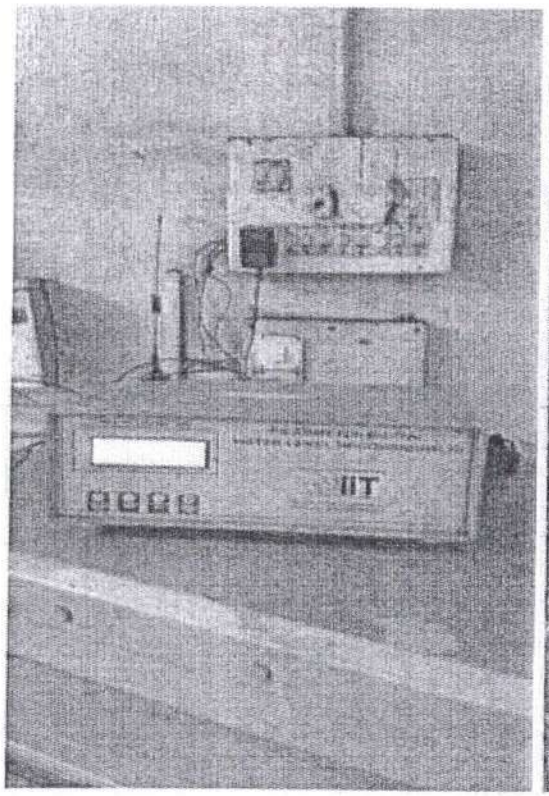
Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

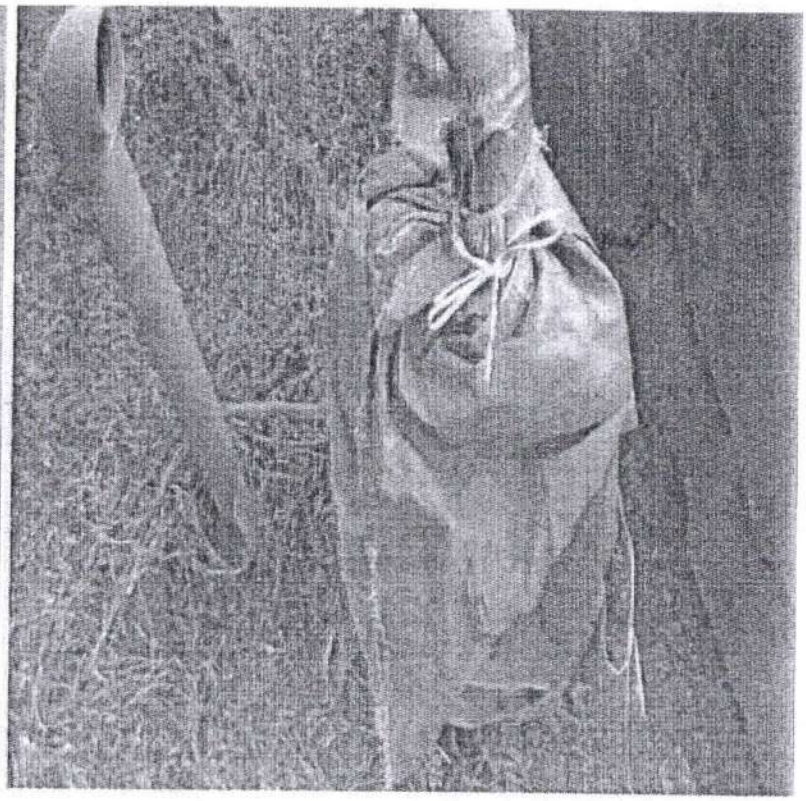
REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6 & 10 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

Annexure- 12





PHOTOGRAPHS OF PIEZOMETER

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

Annexure - 13

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093128

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/WW/2020-21/065 Date: 21.11.2020

ISSUED TO:

M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : Cooling Tower Blow Down Water

Sample Collection Date	: 10.11.2020	Analysis Starting Date	: 11.11.2020
Quantity received	: 1 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	Results
1	Free Available Chlorine	mg / l	IS : 3025 (Part 26)-1986	0.25
2	Zinc as (Zn)	mg / l	IS : 3025 (Part II)-2004	0.19
3	Total Chromium as (Cr)	mg / l	IS : 3025 (Part II)-2004	0.014
4	Phosphate as (PO4)	mg/l	IS : 3025 (Part 31)-1988	1.32

For ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

Authorized Signatory

Nagpur Branch :
Shiv Kunj, Bunglow No. 65,
Old Verma Layout, Ambazari,
Nagpur - 440 010.
Tel. : 0712 - 2241 835,
Telefax : 0712 - 2241 836

Pune Branch:
Flat No. 11,
Tarankit Co. Op. Hsg. Soc. Ltd.,
City S. No. 209, B/1, Sadashiv Peth,
L. B. S. Road, Nr. Dnyanal Mangal Hall,
Pune - 411 030.
Tel. : 020-2432 4444

Lab :
Row House No. 2, Shalom Garden,
Opp. Kenkis College,
100 Feet Kenkis Road,
Mira Road (East), Thane - 401 107.
Tel. : 022-2811 6442

Workshop :
Plot No. E - 122,
MIDC Tarapur,
Boisar,
Dist. - Thane - 401 506.

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/WW/2020-21/065/1 Date: 21.11.2020

ISSUED TO:

M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : DM Plant Effluent

Location of sample : Neutralization Pit DM Plant

Sample Collection Date	: 10.11.2020	Analysis Starting Date	: 11.11.2020
Quantity received	: 1 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Parameters	Measurement Unit	Method	Result
1	pH Value	-	IS : 3025 (Part 11)-1983	7.35at 25°C
2	TSS	mg / l	IS : 3025 (Part 17) 1984	26
3	TDS	mg / l	IS : 3025 (Part 16)-1984	462
4	COD	mg / l	IS : 2488 (Part 5) -1976	47.3
5	BOD at 27°C for 3 days	mg / l	IS : 3025 (Part 44) -1993	6.8
6	Oil & Grease	mg / l	IS : 3025 (Part 39)-1991	< 4

For ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

Authorized Signatory

Nagpur Branch :
Shiv Kunj, Bunglow No. 65,
Old Verma Layout, Ambazari,
Nagpur - 440 010.
Tel. : 0712 - 2241 636,
Telefax : 0712 - 2241 636

Pune Branch:
Flat No. 11,
Tarankit Co. Op. Hsg. Soc. Ltd.,
City S. No. 209, B/1, Sadashiv Peth,
L. B. S. Road, Nr. Dnyanal Mangal Hall,
Pune - 411 030.
Tel. : 020-2432 4444

Lab :
Row House No. 2, Shalom Garden,
Opp. Kanakia College
100 Feet Kanakia Road,
Mira Road (East), Thane - 401 107.
Tel. : 022-2811 6442

Workshop :
Plot No. E - 122,
MIDC Tarapur,
Boisar,
Dist. - Thane - 401 506.

Annexure-IV

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2020-21/065 Date: 21.11.2020

Issued to : M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : Ambient Air Quality
Duration of Sampling : 24hrly

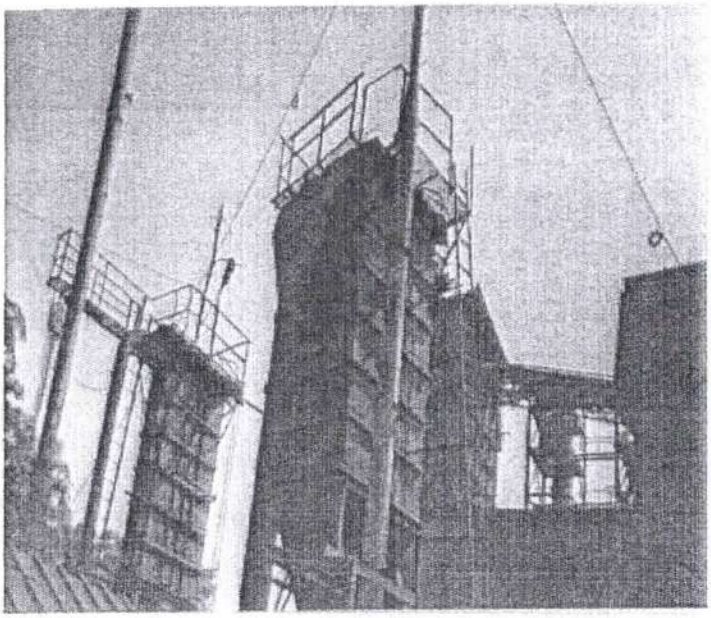
TEST REPORT

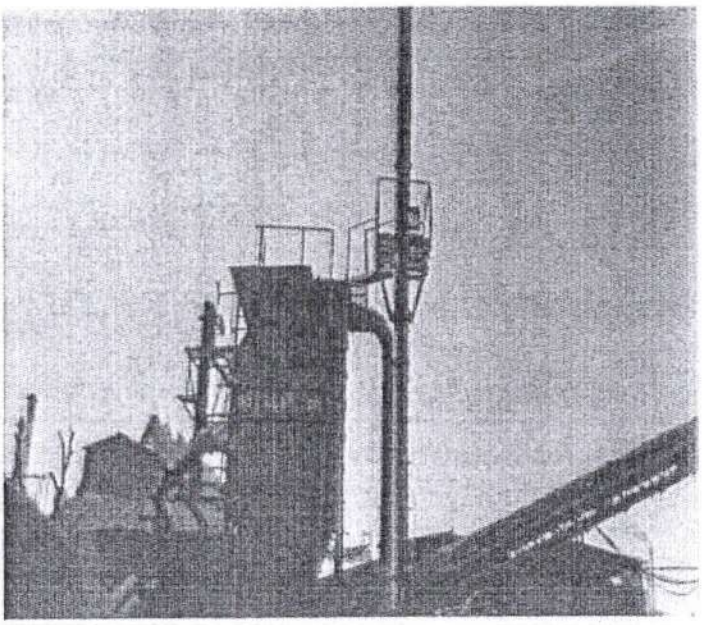
Sr. No.	LOCATION	Date of sampling	PM 10 µg/m³	PM 2.5 µg/m³	SO_2 µg/m³	NO_2 µg/m³	CO mg/m³
1.	North – Direction near Weigh Bridge	9.11.2020	81.6	40.7	9.8	30.5	0.284
2.	South Direction - near Power plant	9.11.2020	88.3	44.3	17.4	39.2	0.532
3.	East Direction - near SEPL Colony	9.11.2020	80.7	39.4	9.5	28.8	0.260
4.	West Direction - near Boundary Wall	9.11.2020	86.6	43.0	13.5	34.1	0.470
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

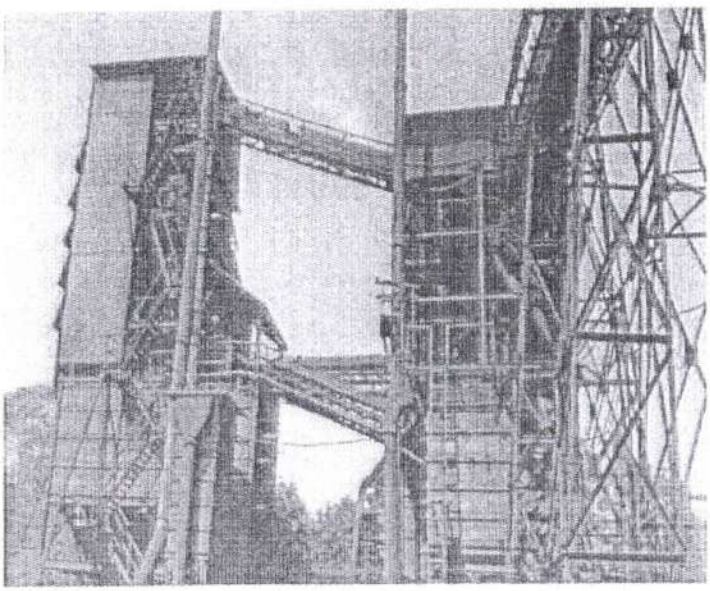
For Enviro Analysts & Engineers Pvt. Ltd.

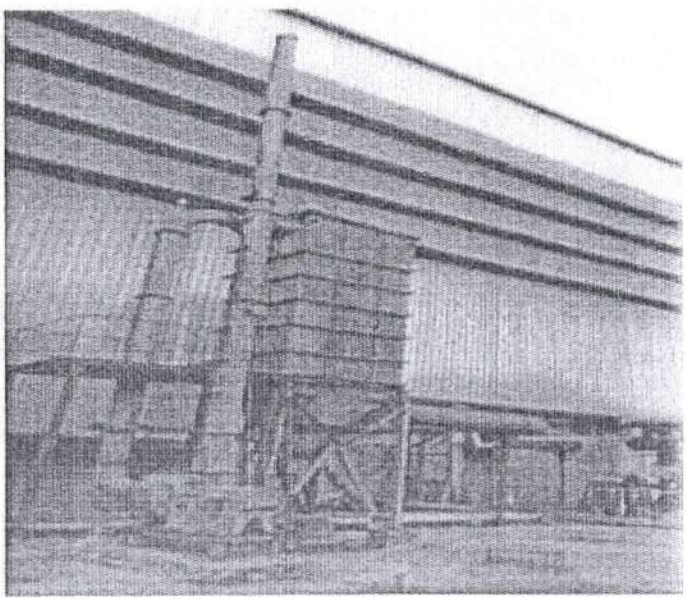
Authorized Signatory

Annexure-15





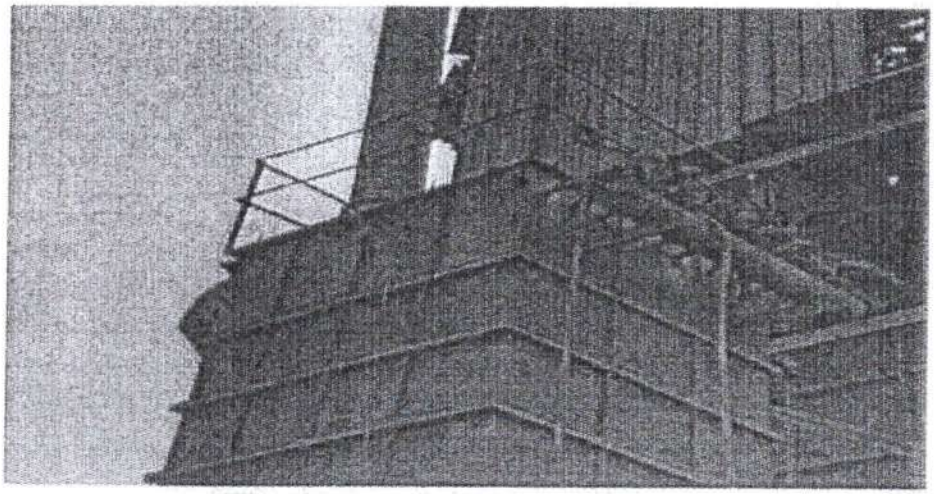


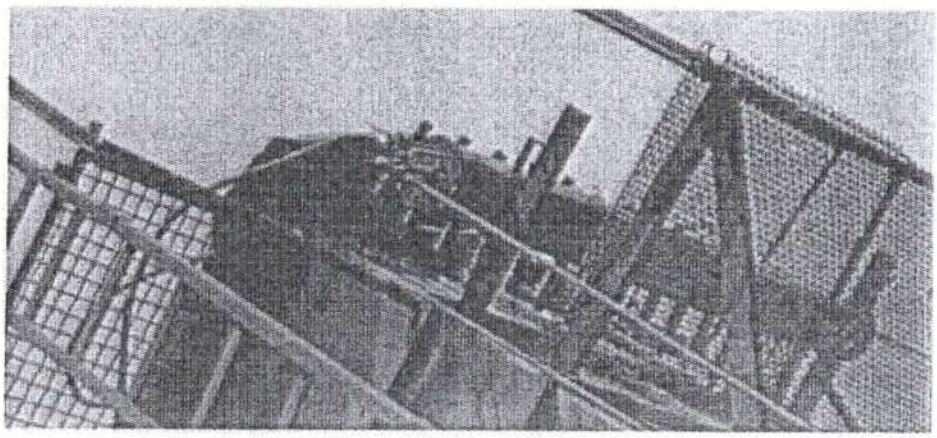


PHOTOGRAPHS SHOWING BAG FILTERS AT VERIOUS POINTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

Annexure - 16

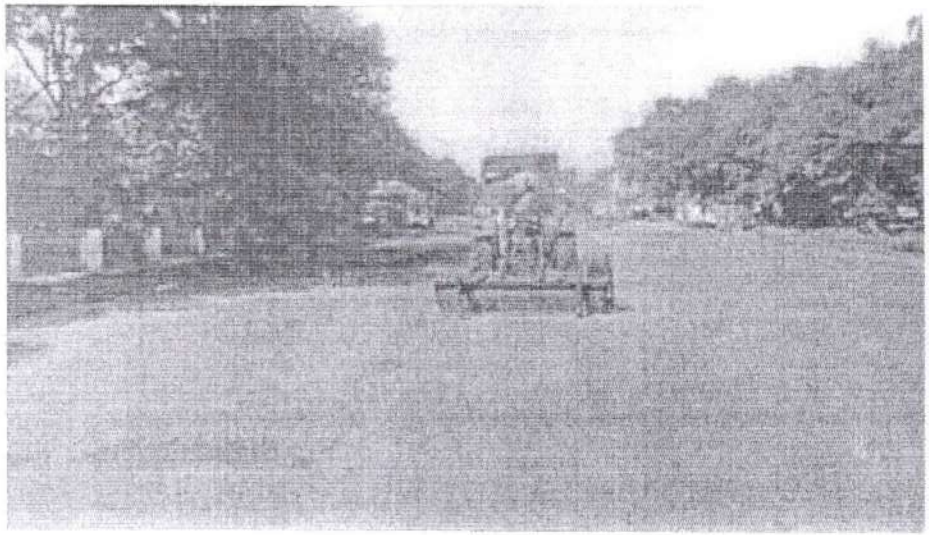


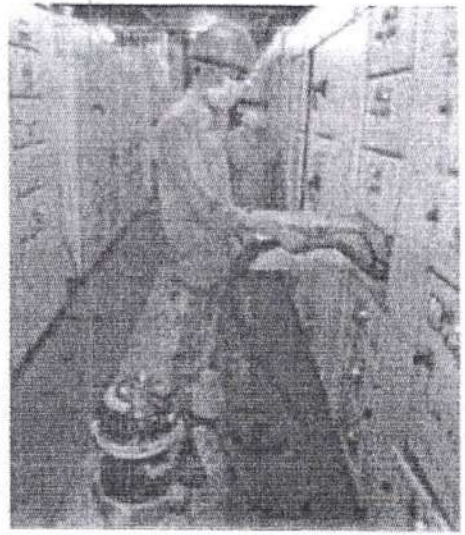


PHOTOGRAPHS SHOWING LEAKAGE DETECTION &

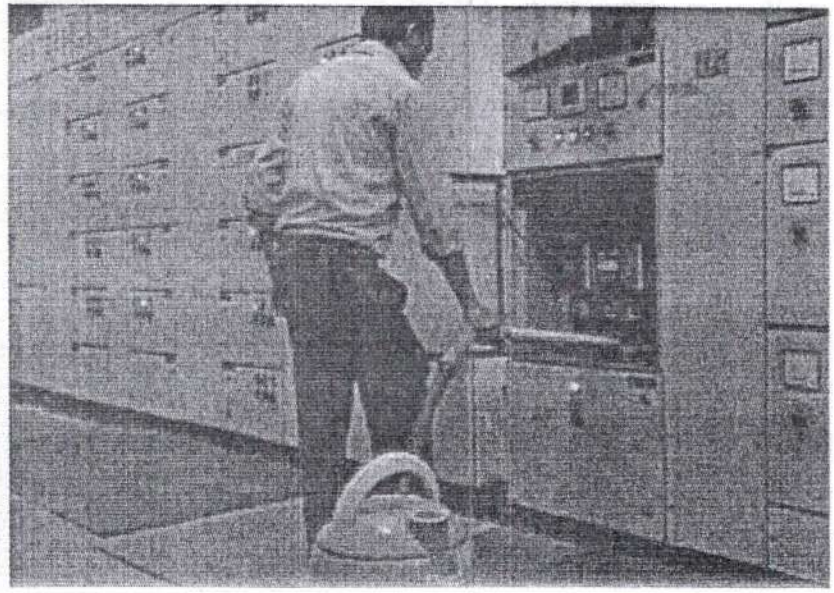
MECHANIZED BAG CLEANING FACILITIES

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH





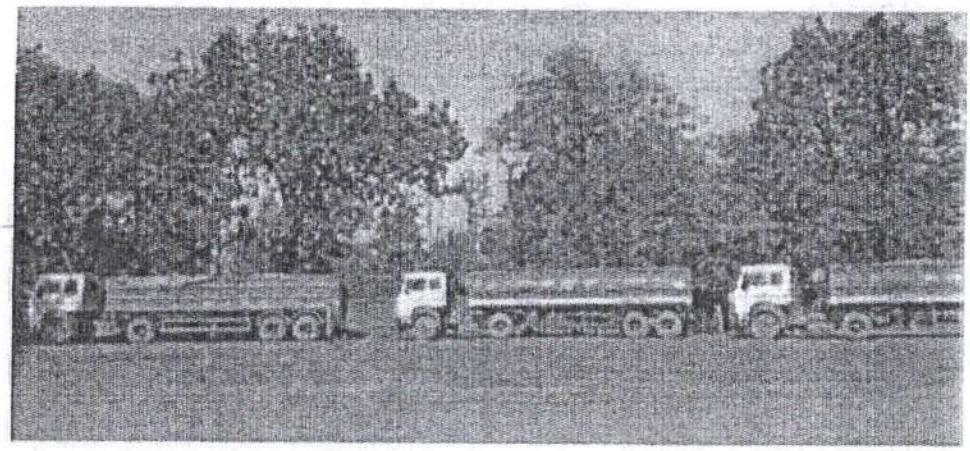


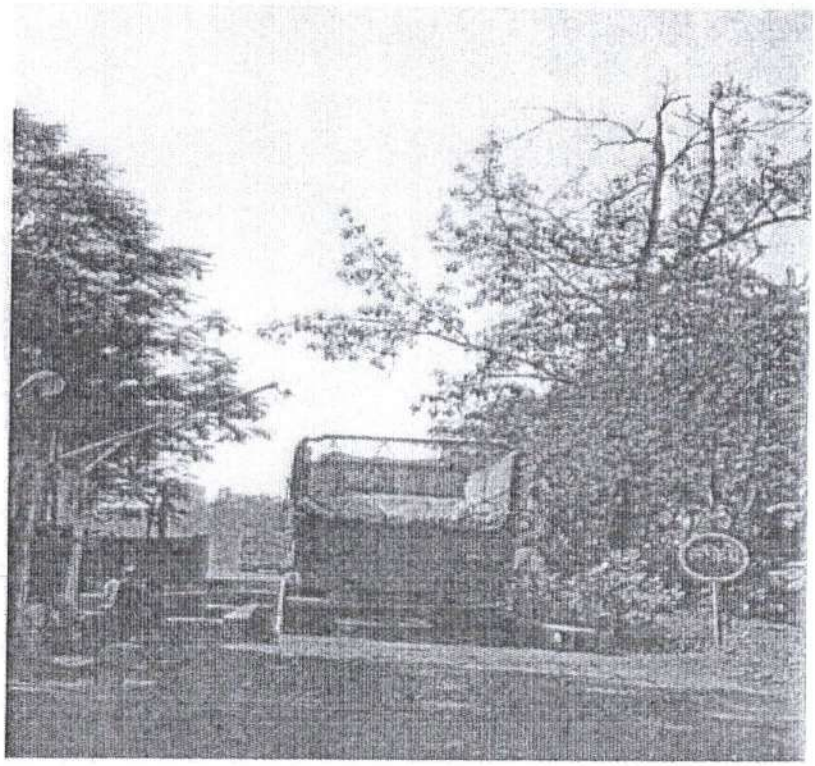


PHOTOGRAPHS SHOWING SWEEPING MACHINE & VACCUM CLENERS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



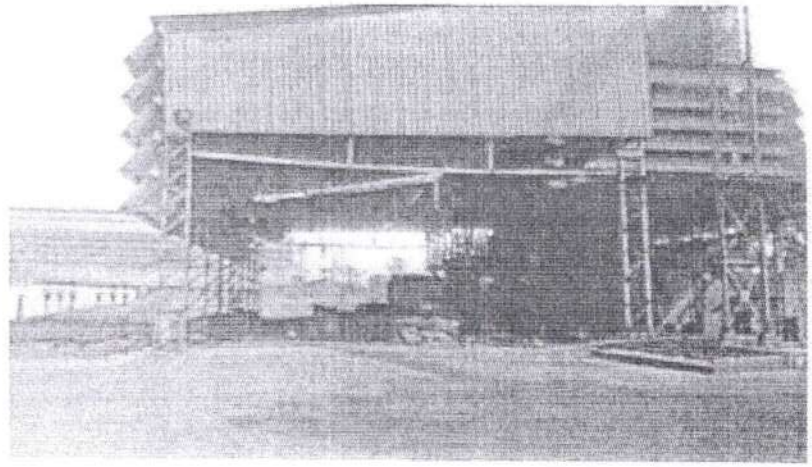


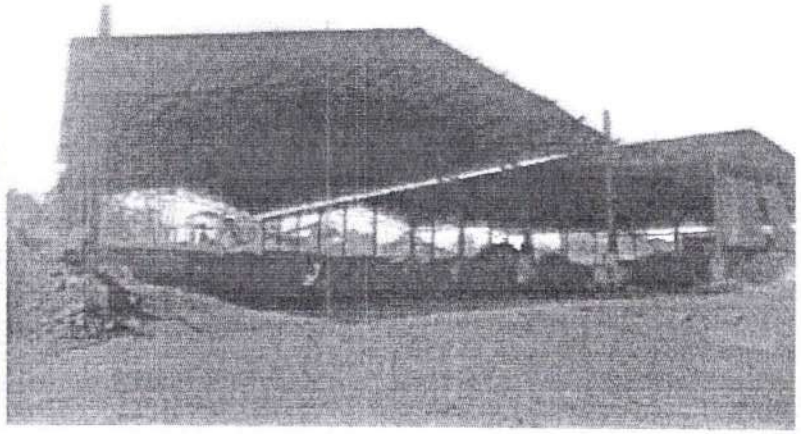


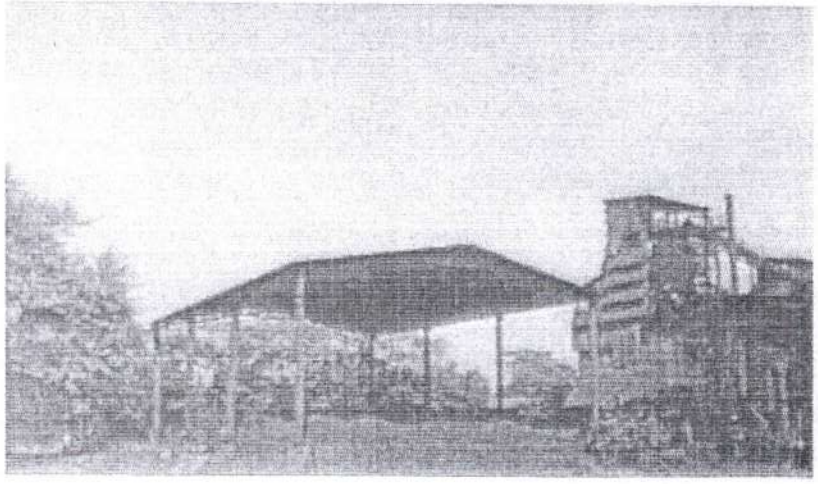
PHOTOGRAPHS SHOWING COVERED TRUCKS

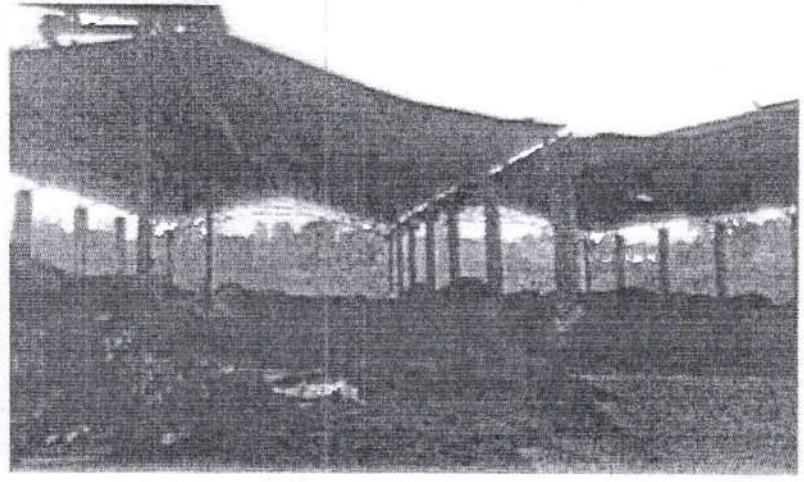
M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL

:: RAIGARH ::





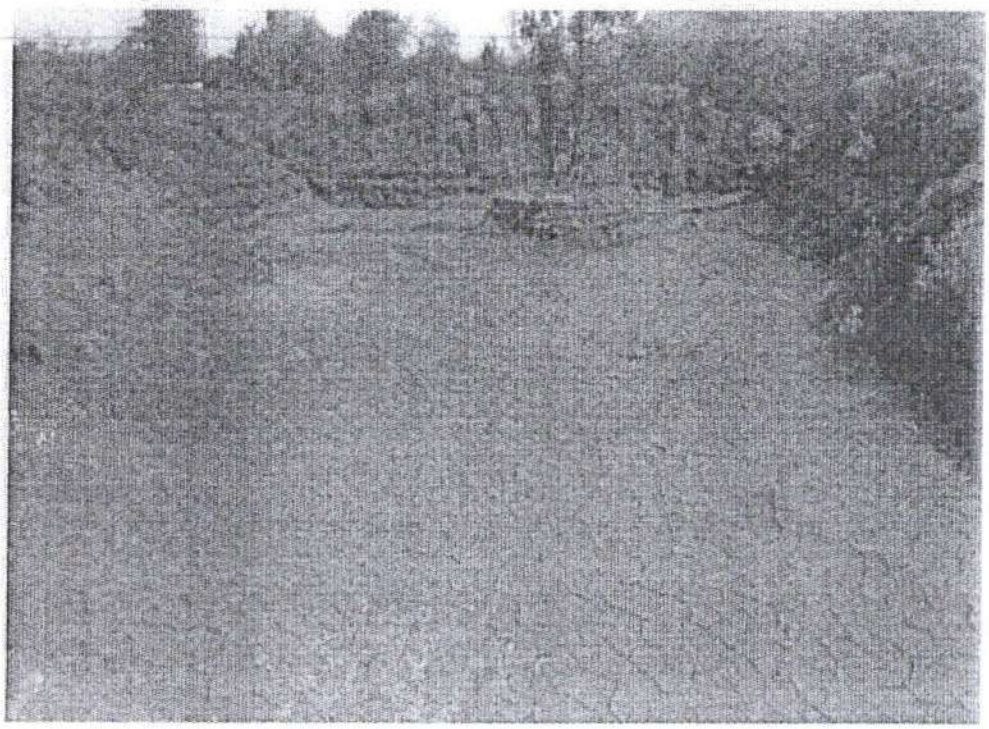




PHOTOGRAPHS SHOWING SHEDS FOR RAW MATERIAL

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

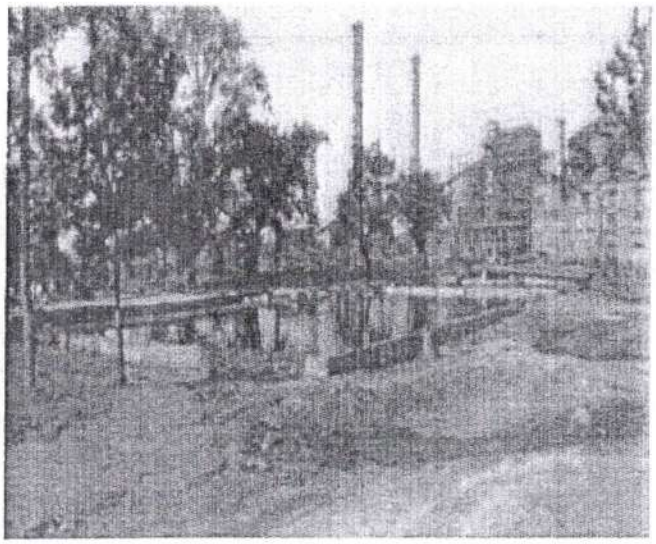
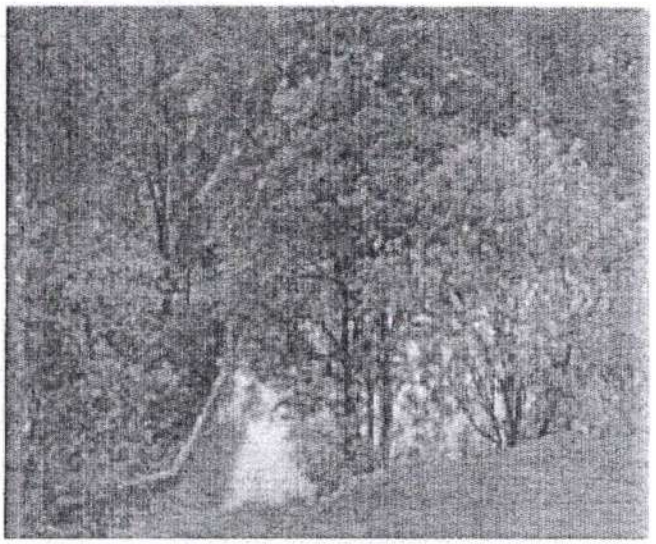
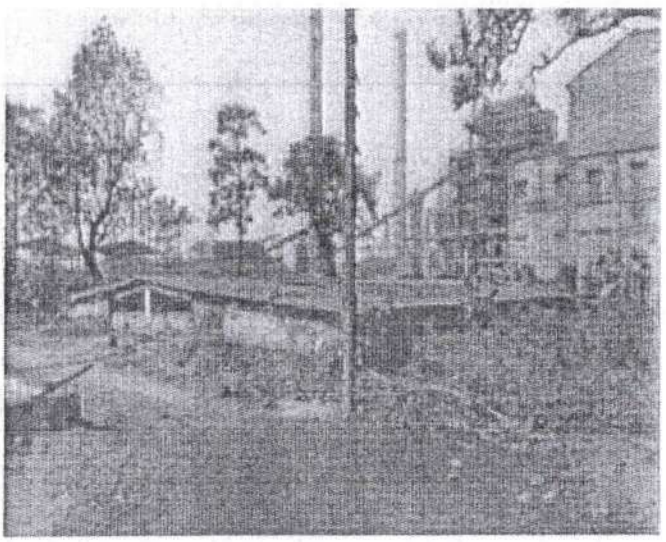
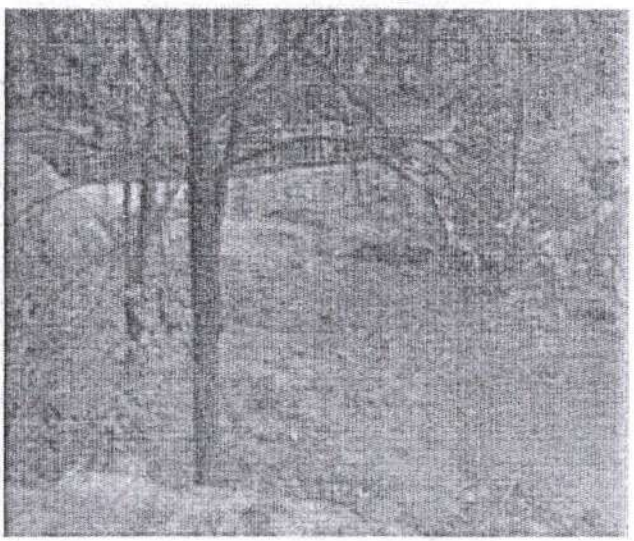




PHOTOGRAPHS SHOWING GARLAND DRAIN

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

Annexure-21

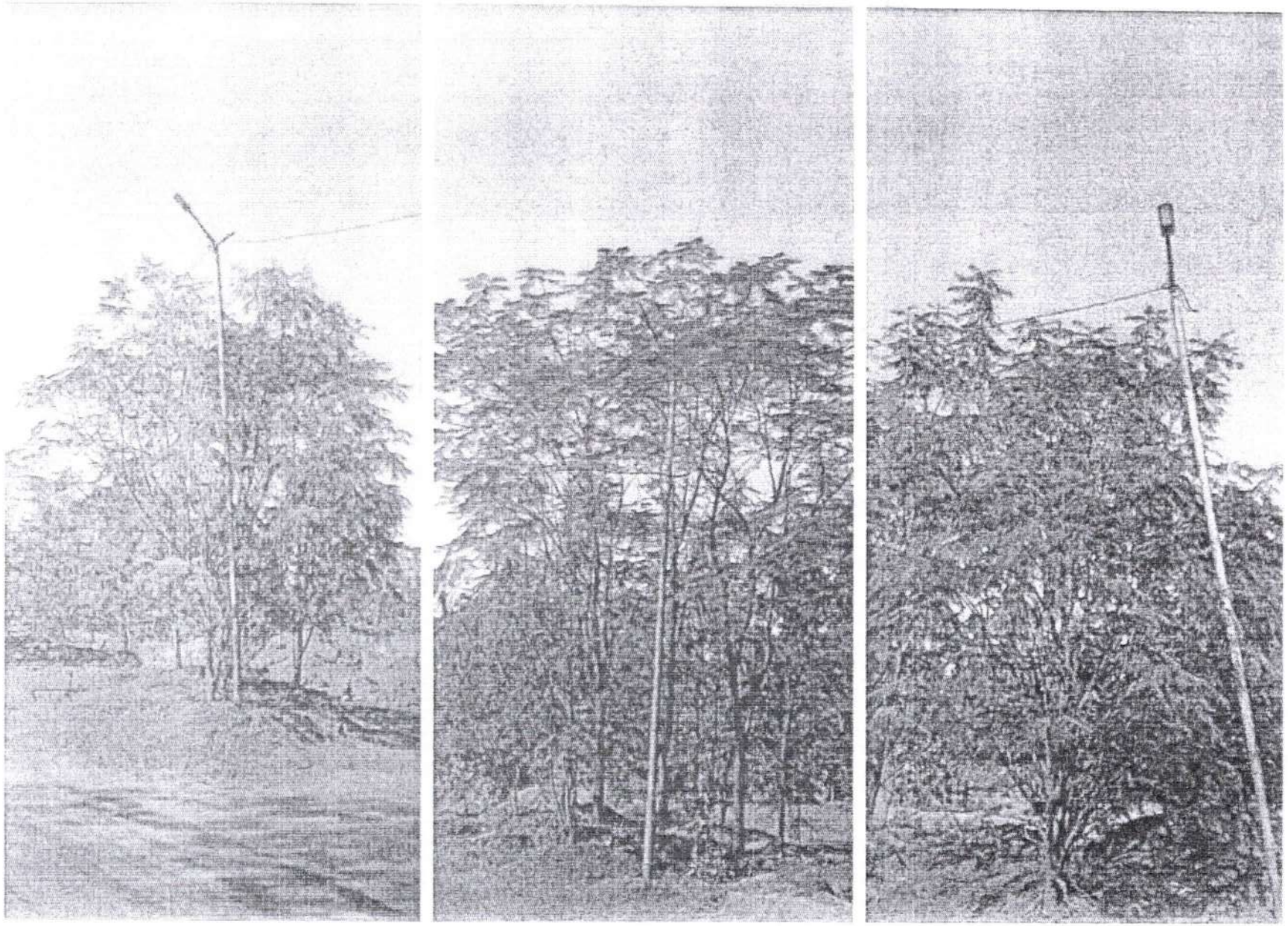
PHOTOGRAPHS SHOWING RAINWATER HARVESTING STRUCTURE

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



PHOTOGRAPHS SHOWING SOLAR LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



PHOTOGRAPHS SHOWING LED LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

An ISO 9001-2008 Certified Company

CIN NO. U52110WB1997PTC082924

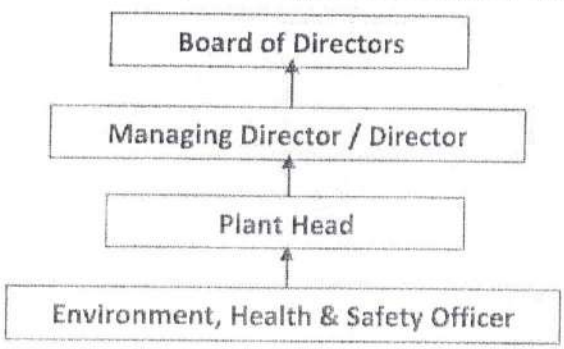
Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

ENVIRONMENTAL CELL/HIERARCHY SYSTEM

An Environmental Officer has been appointed to look after all environmental issues and ensure compliance with Environmental Clearance conditions / SPCB norms and he is reported to Plant Head who is ultimately reported to Managing Director. Subsequently it has been be discussed in the Board meeting and made aware of the Environmental Policy and compliance on Environmental Clearance / SPCB norms to all. Any non-compliance / deviations has been brought to the notice of the Managing Director / Director and subsequently to Board of Directors for every 3 months. Necessary fund allocation for closure of NCs has been approved in the Board of Directors meeting and accordingly corrective measures has been taken up on priority basis.

The following is the organisation chart pertaining to Environment Policy.



For SINGHAL ENTERPRISES PVT. LTD

PLACE- RAIGARH
DATE- 12.12.2020

Director

Annexure - 25

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/N/SEPL/2020-21/065 Date: 21.11.2020

Issued to	:	M/s Singhal Enterprises Pvt. Ltd. Gram - Taraimal , Post - Gerwani , Dist - Raigarh (Chattisgarh), Pin - 496001
Sample Particulars	:	Noise Monitoring Report

Date of Sampling: 9.11.2020

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	66.2	60.8
2	Near Main Gate	61.4	58.6
3	Near TG Building	74.1	68.9
4	Near DM Plant	68.2	64.0
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

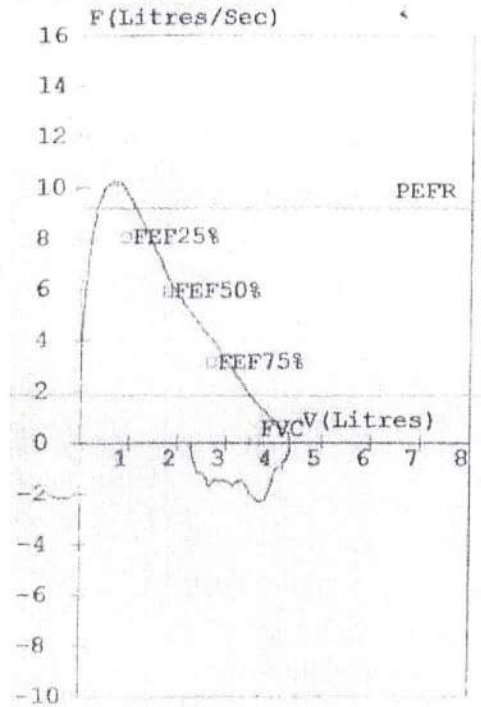
For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

OLIVE DIAGNOSTIC

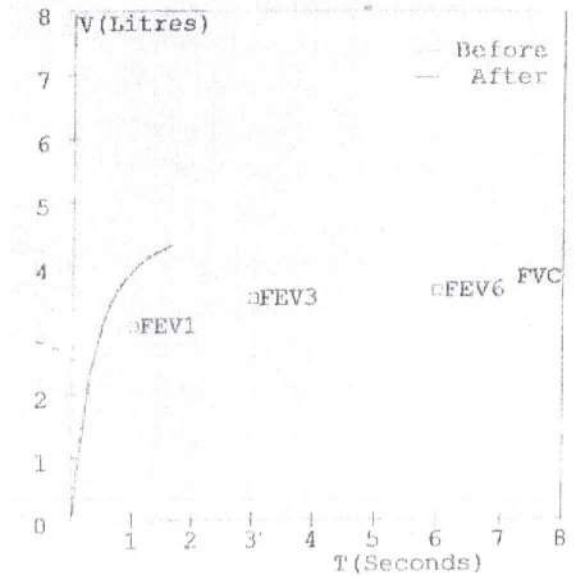
CIVIL LINE ATHITI HOTEL RAIGARH

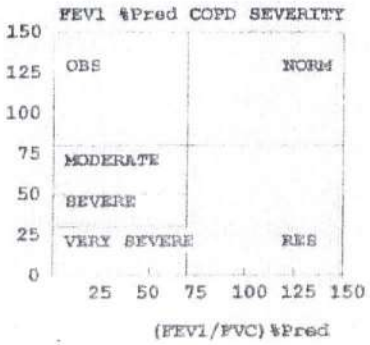
Patient: MANBODH KUMAR KEWAT	Age : 30 Years	Gender : Male	
Refd. By: SINGHAL ENTERPRISES	Height : 170 Cms	Smoker : No	
Pred.Eqns: IMPL	Weight : 56 Kgs	Eth. Corr: 100	
Date : 02-11-2020 12:04 PM	ID: 1807	Temp : degrees	

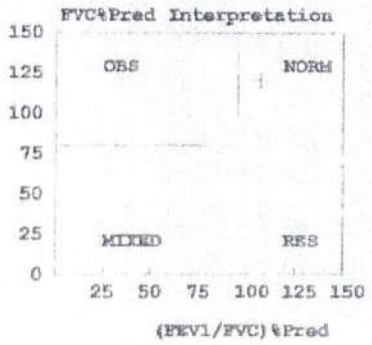


FVC Results

Parameter		Pred	M.Bef	%Pred	M.After	%Pred	%Imp
FVC	(L)	03.59	04.33	121	-----	---	---
FEV1	(L)	03.04	03.94	130	-----	---	---
FEV1/FVC	(%)	84.68	90.99	107	-----	---	---
FEF25-75	(L/s)	04.39	04.87	111	-----	---	---
PEFR	(L/s)	09.20	10.16	110	-----	---	---
FIVC	(L)	-----	02.03	---	-----	---	---
FEV.5	(L)	-----	03.11	---	-----	---	---
FEV3	(L)	03.48	04.33	124	-----	---	---
PIFR	(L/s)	-----	02.31	---	-----	---	---
FEF75-85	(L/s)	-----	01.90	---	-----	---	---
FEF.2-1.2	(L/s)	07.57	09.44	125	-----	---	---
FEF 25%	(L/s)	08.08	09.16	113	-----	---	---
FEF 50%	(L/s)	05.92	05.27	089	-----	---	---
FEF 75%	(L/s)	03.13	02.51	080	-----	---	---
FEV.5/FVC	(%)	-----	71.82	---	-----	---	---
FEV3/FVC	(%)	96.94	100.00	103	-----	---	---
FET	(Sec)	-----	01.65	---	-----	---	---
ExplTime	(Sec)	-----	00.05	---	-----	---	---
Lung Age	(Yrs)	030	021	070	-----	---	---
FEV6	(L)	03.59	-----	---	-----	---	---
FIF25%	(L/s)	-----	04.35	---	-----	---	---
FIF50%	(L/s)	-----	03.06	---	-----	---	---
FIF75%	(L/s)	-----	01.72	---	-----	---	---







Before Test COPD Severity

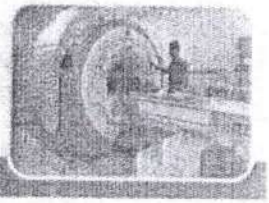
Test within normal limits

Before Medication Report Indicates
Spirometry within normal limits as (FEV1/FVC)%Pred >95 and FVC%Pred >80.

Dr. Bharat Ray Chauhan

is report is not to be used for Medical-Legal purposes.The contents of this report require clinical co-relation before any clinical action. Version 1.0.1

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ 07762-223666, 98261-20225



Lab No. : **0211024**
NAME : **MANBODH KUMAR KEWAT** Age : 30 Years, Male
Referred by : **Dr. C/O SINGHAL POWER PLANT**

Reporting Date : 04-11-2020
Sampling Date : 02-11-2020

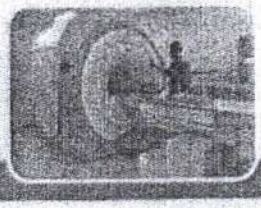
Investigation	Result	Unit	Indication	Reference range
HAEMATOLOGY				
HEMOGLOBIN	15.6	gm/dl		13.0 - 17.0
RBC INDICES				
RBC COUNT	6.15	mill/cu.mm		4.5 - 5.5
Total W.B.C. Count	6900	Cells /Cu.mm		4000 - 10000
Differential Leucocyte Count				
NEUTROPHILS	69	%		40 - 80
LYMPHOCYTE-	24	%		20-40
MONOCYTE	03	%		2-10
EOSINOPHILS	04	%		1 - 6
BASOPHILS	00	%		< 2
PLATELET COUNT	2.86	Lacs/cu.mm		1.5 - 4.1

METHOD : Test done by Sysmex XP-100 Automated Haematology Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



Lab No. : 0211024
NAME : MANBODH KUMAR KEWAT Age : 30 Years, Male
Referred by : Dr. C/O SINGHAL POWER PLANT

Reporting Date : 04-11-2020
Sampling Date : 02-11-2020

Investigation	Result	Unit	Indication	Reference range

URINE ANALYSIS

PHYSICAL EXAMINATION			
COLOUR	PALE YELLOW		
APPEARANCE	CLEAR		
REACTION	ACIDIC		
CHEMICAL EXAMINATION			
SUGAR	NIL		
ALBUMIN	NIL		
MICROSCOPIC EXAMINATION			
PUS CELLS	NIL	/ hpf	
EPITHELIAL CELLS	NIL	/ hpf	
RBCs	NIL	/ hpf	
CAST	NIL		
CRYSTAL	NIL		
BACTERIA	NIL		

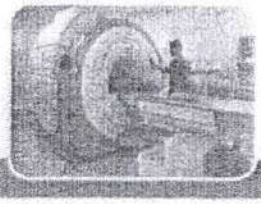
REMARK: NOTE:- MICROSCOPIC EXAMINATION OF URINE IS PERFORMED BY CENTRIFUGED URINARY SEDIMENT.

METHOD : Test done by Siemens Clinitek Status+ Urine Analyzer.

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

Checked By

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



Lab No. : **0211024**
NAME : **MANBODH KUMAR KEWAT** Age : 30 Years, Male
Referred by : **Dr. C/O SINGHAL POWER PLANT**

Reporting Date : 04-11-2020
Sampling Date : 02-11-2020

Investigation	Result	Unit	Indication	Reference range

BIOCHEMISTRY

CHEM-7

FASTING BLOOD SUGAR	94	mg/dl	70 - 110
POST PRAND. BLOOD SUGAR (2 HR)	119	mg/dl	70 - 140
BLOOD UREA NITROGEN	10.14	mg/dl	6 - 21
SERUM CREATININE	1.18	mg/dl	0.6 - 1.4
URIC ACID	4.97	mg/dl	3.6 - 7.2
SGOT	19.62	U/L	UPTO 45
SGPT	23.25	IU/L	Upto 45
ALKALINE PHOSPHATASE	42.51	IU/L	58 - 331

METHOD : Test done by Merilyzer Autoquant 100 Fully Automated Biochemistry Analyzer.

LIPID PROFILE

CHOLESTEROL	157	mg/dl.	Upto 200
TRIGLYCERIDES	91	mg/dl.	40 - 160
HDL	42.29	mg/dl.	35.5 - 79.5
LDL	96.51	mg/dl.	80 to 150

Reference Range :-

	Cholesterol	Triglyceride	Total : HDL Ratio
Desirable	Below 200	Below 200	Below 3.5
Borderline	200 to 250	200 to 400 with normal Cholesterol	3.5 to 5.5
High	250 to 300	200 to 400 with high Cholesterol	Above 5.5
Very High	Above 300	Above 400	

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

SRL Pathology
Trusted by millions

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



Lab No. : 0211024
NAME : MANBODH KUMAR KEWAT Age : 30 Years, Male
Referred by : Dr. C/O SINGHAL POWER PLANT

Reporting Date : 04-11-2020
Sampling Date : 02-11-2020

Investigation	Result	Unit	Indication	Reference range

SEROLOGY

BLOOD GROUP	"A"			
RH	POSITIVE			

STOOL EXAMINATION

PHYSICAL EXAMINATION				
CONSISTANCY	SEMI SOLID			
COLOUR	BROWNISH			
MUCUS	ABSENT			
OVA	NIL			
CYST	NIL			
PUS CELL	NIL			
R.B.C.	NIL			
REMARK	NORMAL			

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

DOJ - 06/11/20

Singhal Enterprises

FORM 21

[Prescribed under Rule (19)]

Health Register

(In respect of persons employed in occupation declared to be dangerous operation under Section 87)

PRE-EMPLOYEMENT & PERIODIC MEDICAL EXAMINATION

Photo

Date: 02/11/20

Name:- Manbodh Ku. Kewat	Age(Years) 30	Male / Female
Nature of Employment : Fitter	Employee No.: 110880	
Department : Mech. CPP		
No. of working years:	Previous working:	Mobile No.: 8878170643
ESIC number:		Aadhar No.: 3087 3013 9623

(1) **GENERAL EXAMINATION**
HEIGH : 170 CM, WEIGHT: 57 KG, BMI: .....
CHEST : INSPIRATION 92 CM, EXPIRATION 88 CM
BUILT – AVERAGE/STRONG/POOR
THROAT ..... TONGUE ..... TONSILS .....
TEETH ..... GUMS ..... THYROID .....
LYMPHNODES ..... 0 .....
ADDITIONAL FINDINGS .....

(2) **CARDIO-VASCULAR SYSTEM**
PULSE ..... /MIN REGULAR/IRREGULAR PERIPHERAL PULSE – FILT/ NOT FELT
B.P. 120/80 Mm of Hg.
HEART SOUND : .....
MURMUR IF ANY : .....
ADDITIONAL FINDING (S), IF ANY : .....

(3) **RESPIRATIORY SYSTEM :**
SHAPE OF CHEST : .....
CHEST MOVEMENTS : .....
TRACHEA : .....
BREATH SOUNDS : .....

(4) **GASTRO-INTESTINAL SYSTEM :**
LIVER : ..... SPLEEN : .....
ANY ABDOMINAL LUMPS : .....

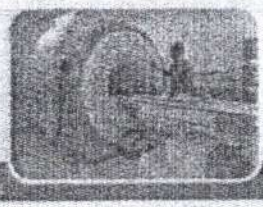
(5) **EXAMINATION OR EYES :**
EXTERANAL EXAM : ..... SQUNIT : .....
NYSTAGMUS : .....
COLOUR VISION – NORMAL/DEFECTIVE
FUNDUS (L) (R)
INDIVIDUAL COLOUR INDENTIFICATION – NORMAL/DEFECTIVE
DISTANT VISION (WITHOUT GLASSES)
RIGHT 6/6 LEFT 6/6
(WITH GLASSES) RIGHT ..... LEFT .....
NEAR VISION (WITH GLASSES)
RIGHT N/6 LEFT N/6
NIGHT BLINDNESS : (NYOTALOPIA) : (N)

(6) **EXAMINATION OF EAR, NOSE & THROAT :**
EXTERNAL EXAM : .....

(7) **GENITO URINARY SYSTEM :**
HEANIA : ..... HYDROCELE/VARICOCLELE : .....
CRYPTORCHIDISM ..... PHIMOSIS ..... N.A.
VARICOSE VEINS ..... N ..... SIGNS OF STD .....

OTHER EXAMINATION FOR FEMALES:

LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



Name: Mr. Manbodh Kumar Kewat	Age: 30 Yrs	Sex: Male
Referred by: Singhal Enterprises		Date:02.11.2020

X -RAY CHEST PA VIEW

OBSERVATION:

- Both the lung fields are clear.
- Both costophrenic angles are normal.
- Bilateral hila are normal.
- The cardiac shadow is within normal limits.
- The bony thorax is normal.

IMPRESSION- No significant abnormality detected.

Advised: Clinical correlation.

Dr. Mukesh Kumar Patel
DMRD, DNB

Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Regn. No. 41271/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by b[illegible] tissues and is not always conclusive. Further biochemical and radiological investigation and clinical correlation may be required to enable the clinician to reach the final diagnosis.

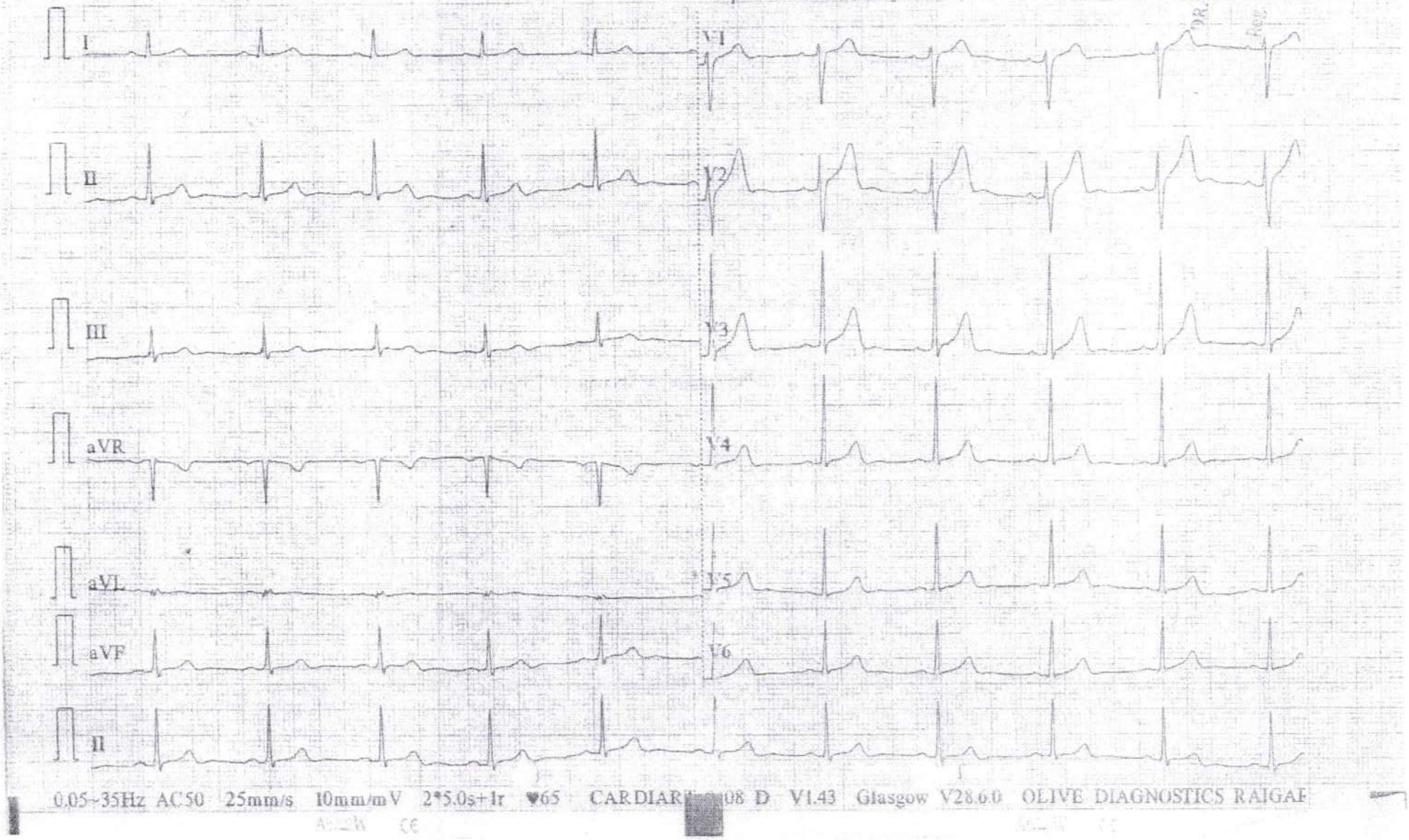
ID: 42
MANBODH KUMAR KEWAT
Male 30Years

01-11-2020 10:38:37 PM

HR	: 65	bpm
P	: 104	ms
PR	: 156	ms
QRS	: 82	ms
QT/QTc	: 390/406	ms
P/QRS/T	: 34/59/51	°
RV5/SV1	: 1.277/0.931	mV

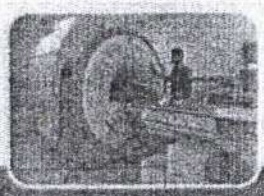
Diagnosis Information:
Sinus rhythm
Normal ECG

Ref-Phys. : SINGHAL POWER PLANT
Report Confirmed by:



0.05~35Hz AC50 25mm/s 10mm/mV 2*5.0s+1r ♥65 CARDIAR[illegible]08 D V1.43 Glasgow V28.6.0 OLIVE DIAGNOSTICS RAIGAF

LIVE DIAGNOSTICS
Natwar School, Beside Adthi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



Name: Mr. Manboodh Kumar Rewat	Age	Date:02.11.2020
Referred by: Singhal Enterprises		

USG ABDOMEN

Liver: Normal in size and echogenicity. No evidence of any intrahepatic biliary dilatation. Hepatic veins and intrahepatic IVC are normal. Portal vein appears normal. CBD appears normal.

Gall Bladder: Partially distended and normal in wall thickness.

Pancreas: Visualized part is normal in size and echogenicity.

Spleen: Normal in size and echogenicity.

Kidneys: Both the kidneys are normal in size. The cortical echogenicity of both kidneys is normal. The cortico-medullary differentiation is well maintained.

Urinary Bladder: Partially distended.

Prostate: Normal in size and echogenicity.

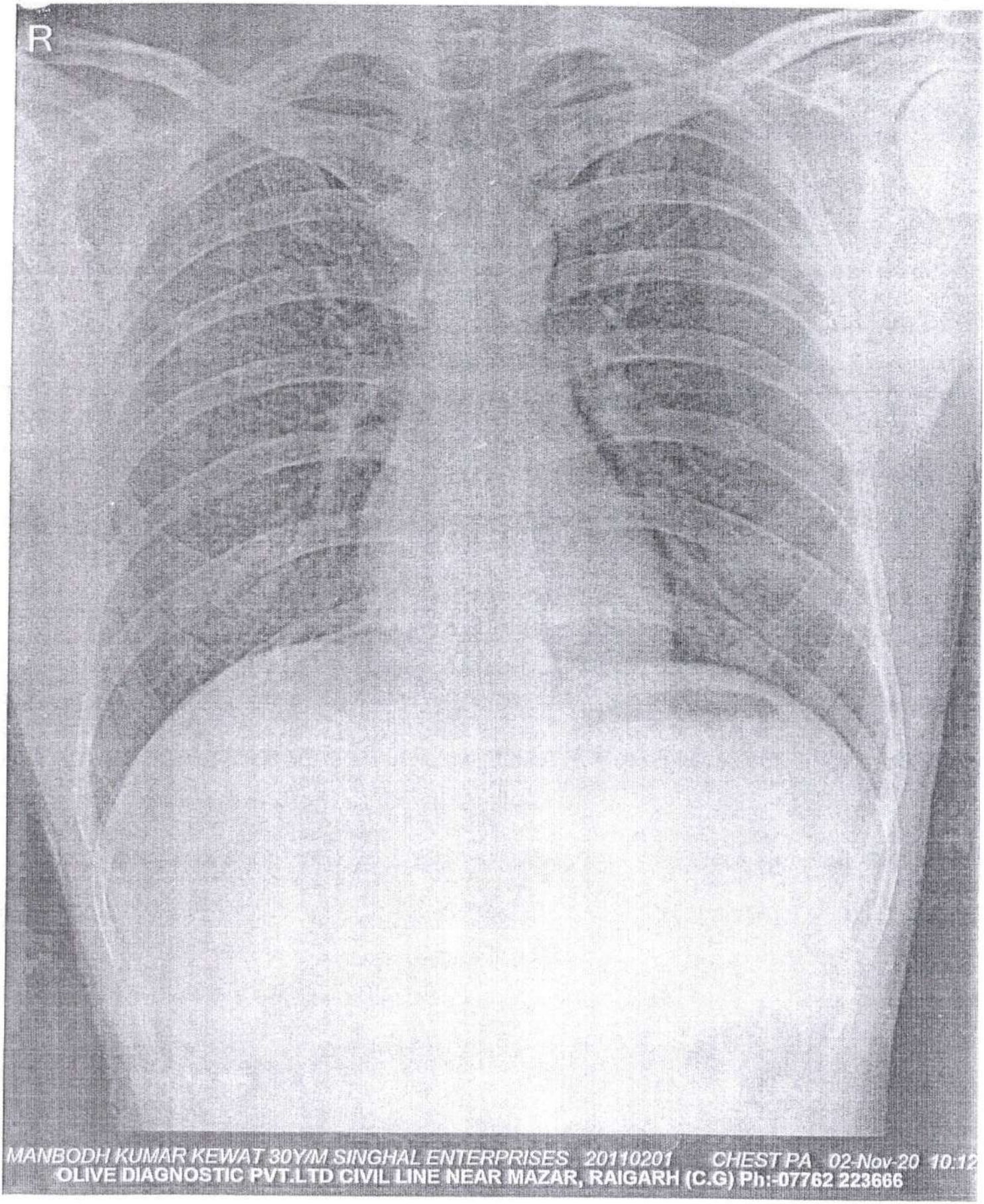
No evidence of any free fluid is seen in the peritoneal cavity.

IMPRESSION:

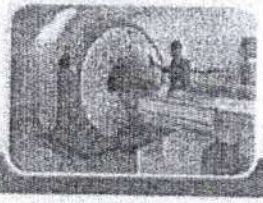
- **No significant abnormality detected.**

Dr. Mukesh Kumar Patel
DMRD, DNB
Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 41272012

The science of radiological diagnosis is based on the interpretation of various shadows produced by [illegible] normal tissues and is not always conclusive. Further biochemical and radiological investigation and clinical correlation is required to enable the clinician to reach the final diagnosis. The report and films are not valid for medico – legal purpose.


R
MANBODH KUMAR KEWAT 30Y/M SINGHAL ENTERPRISES 20110201 CHEST PA 02-Nov-20 10:12
OLIVE DIAGNOSTIC PVT.LTD CIVIL LINE NEAR MAZAR, RAIGARH (C.G) Ph:-07762 223666

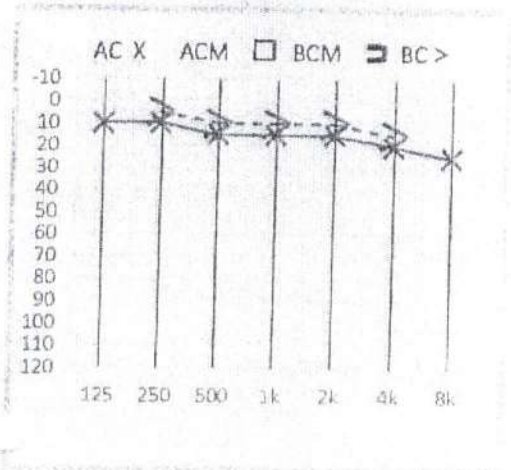
LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎: 07762-223666, 98261-20225



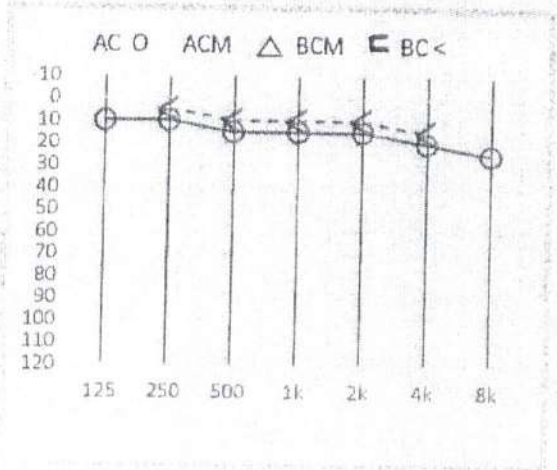
DATE 2/11/2020
AUDIOMETER : AUDITIVO

NAME : MANBODH KU. KEWAT
AGE / SEX 30/M
C_ MPANY SINGHAL POWER PLANT

MODE / EAR	AIR CONDUCTION MASKED	AIR CONDUCTION UNMAS	BONE CONDUCTION MASKED	BONE CONDUCTION UNMASKED	COLOUR CODE
LEFT	□	X	⊐	>	BLACK
RIGHT	△	O	⊏	<	BLACK
NO RESPONSE : ADD ↓ BELOW THE RESPECTIVE SYMBOLS					



Frequency (Hz) LEFT



Frequency (Hz) RIGHT

dBHL	PTA - 1	PTA -2
RIGHT EAR	15.00	
LEFT EAR	15.00	

TEST EAR	RINNE	WEBER	BING
RIGHT EAR			
LEFT EAR			

DIAGNOSIS : B/L HEARING SENSTIVITY WITHIN NORMAL LIMITS.
ABSENCE OF NOISE INDUCED HEARING LOSS.

DR. [illegible] Chaudhary



ATION

The Hitavada

RAIPUR ✱ Monday ✱ August 13 ✱ 2018

Pradesh till August 8 this year.

In Maharashtra only 601 water tap connections have been provided under AMRUT while SBUm had only 897 such water connections till August 8.

s slashes AC fares in rains from Karnataka

...ures have been ...ed as part of the ...sic fare fixing ...d on traffic pattern ...of demand-supply ..." says the official

...ation more harassment ...n air-conditioned (AC) ...n their own the South ...Railway (SWR) has ...ures in 5 express trains ...ng from Bengaluru ...Mysuru in Karnataka ...official on Saturday.

...ticket AC chair car fare ...ahal Express between ...and Chennai via ...ru will get more number ...ers travel in the summer-...n their Kisan flights" an ...ompanies told MVIL ...ised by the response it ...e in Shatabdi, leading ...e companies like Jindal ...has lowered AC fare in ...ir's Vijayawada-...with response to Rs 500 ...716.

...response was encouraging ...ing when we introduced the low ...el fare in the weekly express for the first time a week ago August 7," said the official.

The AC fare in Cheran Mandai express has been reduced to Rs 425 from Rs 495 with effect from November 11 up to Solapur in western Maharashtra, after Kalburagi in north-west Karnataka. Similarly, AC fare in Mysuru Shirdi weekly express will be Rs 260 instead of Rs 495 between Mysuru and Bengaluru from December 3. Three AC fare in Yesvantpur-Bikaner Express between Bengaluru and Hubballi will be Rs 500 instead of Rs 735 from November 30.

Three AC fare in Yesvantpur-Secunderabad Express will be lower at Rs 305 from Rs 345 from November 22. "The fares have been slashed as part of the dynamic fare implemented on traffic pattern than on demand-supply ratio," added the official.

The Railway Board has also directed other zonal railways to adopt the SWR dynamic fare for improving passenger traffic model to woo more commuters from public travel to trains.

NOTICE

This is to inform all the concerned people that Ministry of Environment, Forest & Climate Change, Government of India has extended the validity of Environment Clearance vide its letter No. J-11011/166/2007-IA.II(I), Dated 23.07.2018 granted to M/s Singhal Enterprises Private Limited for expansion of Integrated Steel Plant located at Village Tarkamal, Tehsil-Gharghoda, District : Raigarh (C.G.). The aforesaid letter is available on website of Government of India (http://www.environmentclearance.nic.in) and project proponents are also available at Head Office of Chhattisgarh Environment Conservation Board, North Block, Paryavas Bhawan, Sector-19, Nava Raipur and Regional Office of Chhattisgarh Environment Conservation Board, T.V. Tower Road, Raigarh (C.G.)

For, M/s Singhal Enterprises Private Limited
Director

सूचना

छत्तीसगढ़ राज्य पर्यावरण संरक्षण मण्डल के पत्र क्रमांक J-11011/166-2007-IA.II(I), दिनांक 23/07/2018 द्वारा दी गई है, जिसका अवलोकन भारत शासन की वेबसाईट http://www.environmentclearance.nic.in पर किया जा सकता है एवं परियोजना प्रस्तावक कार्यालय मण्डल के मुख्यालय, नॉर्थ ब्लॉक, पर्यावरण भवन, सेक्टर-19, नवा रायपुर तथा क्षेत्रीय कार्यालय, मण्डल के क्षेत्रीय कार्यालय, टी.वी. टावर रोड, रायगढ़ (छ.ग.) में भी उपलब्ध है।

सादर, सिंघल एन्टरप्राईजेस प्राईवेट लिमिटेड के
डायरेक्टर

कोरबा-रायगढ़

नवभारत ३

सूचना

पर्यावरण वन मंत्रालय भारत सरकार के पत्र क्रमांक J-11011/166-2007-IA.II(I) दिनांक 23.07.2018 द्वारा दी गई है, जिसका अवलोकन भारत शासन की वेबसाईट (http://www.environmentclearance.nic.in) पर किया जा सकता है एवं परियोजना प्रस्तावक कार्यालय मण्डल के मुख्यालय, नॉर्थ ब्लॉक, पर्यावरण भवन, सेक्टर-19, नवा रायपुर एवं क्षेत्रीय कार्यालय, मण्डल के क्षेत्रीय कार्यालय, टी.वी. टावर रोड रायगढ़ (छ.ग.) में भी उपलब्ध है।

सादर, सिंघल एन्टरप्राईजेस प्राईवेट लिमिटेड

डायरेक्टर

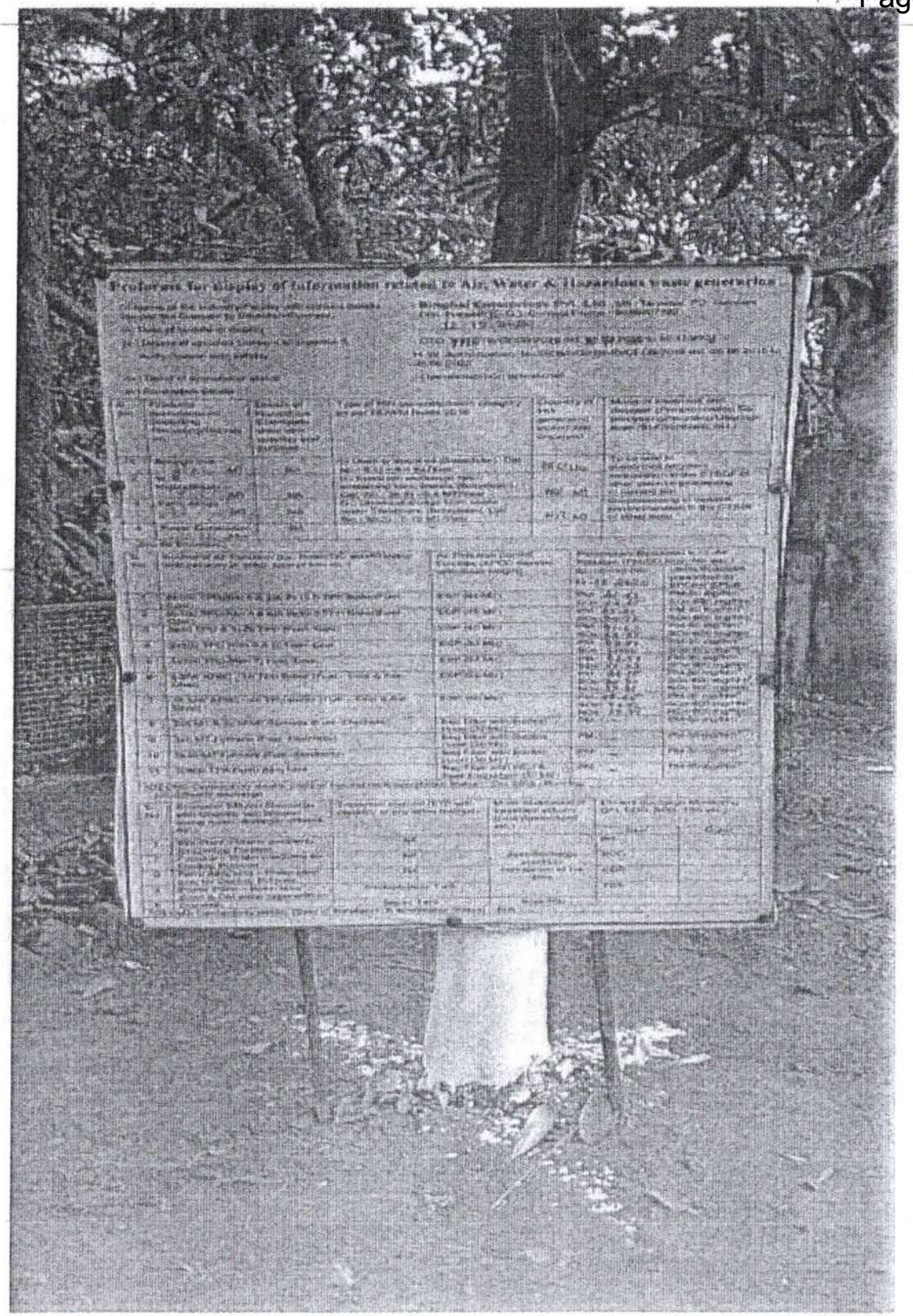
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For, M/s Singhal Enterprises Private Limited
Director

इलाजीप वी.एड. कॉलेज ऑफ नर्सिंग कोर्स 1153011
इलाजोपती बी.एड. कॉलेज ऑफ नर्सिंग कोर्स 1153111
(लेक्चर श्री. रोड)

सुपर स्पेशलिटी हॉस्पिटल
एण्ड ट्रॉमा सेंटर
APEX
टेस्ट ट्यूब बेबी सेंटर



PHOTOGRAPHS SHOWING DISPLAY BOARD at MAIN GATE

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....To,.....

Date

Dated: 25.11.2020.....

The Chief Engineer,
Chhattisgarh Environment Conservation Board,
Paryavaas Bhavan, North Block
Sector – 19,
Atal Nagar, Raipur (C.G.) 492002

Subject : Submission of Environmental Statement for the year 2019 – 20

Respected Sir,

We are operating mini Integrated steel plant at Village: Taraimal, Tehsil: Tamnar, District: Raigarh [C.G] for which the above referred Permission to Establish has been accorded to us for Installation of **[1.]** Sponge Iron =253500 Tons/ year, **[2.]** Induction furnace unit = 216000 Tons/ year, **[3]** Ferro Alloys = 10800 Tons/ year, **[4]** Power Plant through WHRB Route = 8 MW, **[5.]** Power Plant through FBC route = 26 MW (8 MW & 18 MW) .

As per conditions stipulated in consent to operates, we hereby submitting copy of environmental Statement for FY 2019-20 for your kind perusal necessary records purpose.

Thanking you

Yours sincerely

For Singhal Enterprises Private Limited,

Director

Encl. : A/a

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 033-40088168 ✦ Email : info@singhalsteel.com
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228, 2443238, 2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Mob.: 91-98935-99398, 98930-51284 ✦ Email: singhalraipur@yahoo.com

Environmental Statement
FORM-V
(See rule 14)

for the financial year ending with
31st March 2020

PART-A

I.	Name and address of the owner/ occupier of the industry	:	**M/s Singhal Enterprises (P) Limited, through Mr. Sanjay Agrawal, Director** **Address:** Village: Taralmal, P.O.: Gerwani, District: Raigarh (C.G.)
	Operation or Process	:	Operation
II.	Industry category		Medium Scale Industry
III.	Production Category	:	Sponge Iron Manufacturing : 253500 TPA WHRB based Power Plant : 08 MW AFBC Power plant : 26 MW Induction Furnaces : 216,000 TPA Ferro Alloys : 10,800 TPA
iv.	Year of establishment	:	2005
v.	Date of the last environmental statement submitted	:	-

PART – B

Water and Raw Material Consumption:

I. Water consumption in M^3/ day

Sr. No	Name of the Products	Process water consumption per unit of products	
		During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	0.307 m^3/Tonne	0.293 m^3/Tonne
2.	Power Plant [WHRB + FBC]	3.013 m^3/MW	2.878 m^3/MW
3.	Induction Furnaces	1.119 m^3/Tonne	0.983 m^3/Tonne
4.	Ferro Alloys	----	----

II. Raw material consumption

Sr. No	Name of Products	Name of Raw Materials *	Consumption of raw material per unit of output	
			During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	Coal	1.442Tonne/Tonnes	1.269Tonne/Tonnes
		Iron Ore	1.591Tonne/Tonnes	1.554Tonne/Tonnes
		Dolomite	0.40 Tonne/Tonnes	0.40 Tonne/Tonnes
2.	WHRB	Nil	---	---
3.	AFBC	Coal	0.714Tonne/MW	2.404Tonne/MW
4.		Char/ Dolochar	1.303Tonne/MW	1.793Tonne/MW
5.	Induction Furnace	Sponge Iron	0.891Tonne/Tonnes	0.859 Tonne/Tonnes
		M.S. Scraps	0.270Tonne/Tonnes	0.302Tonne/Tonnes
		Ferro Alloys	0.010Tonne/Tonnes	0.01 Tonne/Tonnes

PART-C

Pollution discharged to environment/unit of output

(Parameter as specified in the consent issued)

Sr. No	Pollutants	Quantity of Pollutants Discharged (Mass/ Day)		Concentration of pollutants discharged (Mass/ Volume)	Percentage of variation from Prescribed Standards with Reasons
a.	Water	BOD	< 30 mg/ NM^3	---	---
		COD	< 100 mg/ NM^3	---	---
		TS	< 100 mg/ NM^3	---	---
		O&G	< 10 mg/ NM^3	---	---
b.	Air	SPM	< 250 µg/ NM^3	500 µg/ NM^3	---
		SO_2	< 21 µg/ NM^3	80 µg/ NM^3	---
		NO_x	< 26 µg/ NM^3	80 µg/ NM^3	---
		CO	BDL	---	---

PART - D

HAZARDOUS WASTES

As specified under Hazardous and other Wastes (Managementand T/b Rules), 2016.

Due to operation of plant used/ spent oil and spent resin are generated as hazardous wastes. Among those spent resins is not yet generated. Used/ spent oil is collected due to maintenance and leakages of lubrication/ hydraulic system is being collected in MS drums and about 15 liters of used/ spent oil is being stored in designated shed.

PART - E

SOLID WASTES

Sr. No	Solid Wastes	Name of the solid wastes	Total Quantity (Tonnes/ Year)	
			During FY 2018 - 19	During FY 2019 - 20
a.	From Process	Char/ Dolochar	84657.28	77202.0
		Accretion	115.0	132.0
		Slag from Furnaces	5632.09	5494.8
		Ash from Power plant	48637.0	65148.0
		Slag from ferro alloys	---	---
b.	From Pollution Control Facilities	---	---	---
c.	Quantity recycled or reutilized within the unit	Char/ Dolochar	84657.28	77202.0

PART – F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Generated char/ dolochar is being utilized as fuel in own power plant for generation of power. Ash from power plant is being utilized for land reclamation and also for brick manufacturing.

PART – G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

Installation of WHRB based power plant has definitely positive impact on conservation of natural resources and also helpful in cost of production.

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution

During this year no additional investment has been made.

PART – I

MISCELLANEOUS:

Any other particulars in respect of environmental protection and abatement of pollution

Nil

Singhal Enterprises Pvt. Ltd.

Director

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Brief on help during Corona Epidemic

When the Government announced the nationwide lockdown in March month of this year due to worldwide disease Covid-19 it led to the closure of most industries and businesses which in turn resulted in wide spread job losses and food insecurities. However the most affected amidst the crisis were the people working in the informal sector it is well said that "service to others is the rent you pay for your room here on earth". During the lockdown we extended our support to all need ones with these random acts of kindness. Here we mention some of the initiatives taken from one end.

1. A whopping amount of Rs. 21 lakhs was contributed towards the C.M relief fund. (Copy of Cheque & Letter enclosed)
2. To all the labours who have been working with us for years together and had to face the jolt of this pandemic were provided with free food grains and other essential items that were needed to meet their daily needs.(contributed amount approx Rs. 75000/-).(Photographs enclosed)
3. Provided cloths biscuits and bottled water to the migrant lassoers who were covering long distances on foot to the nearby states. (Amount approx. Rs. 25000/-).
4. As per SDM order we extended our help for provided food facility to the labours and contributed approx. Rs. 50000/ towards this noble deed.
5. 20000 nos. masks were supplied free to all of the people working/not working with us in addition to submit 23000 nos. masks in SP office for public as per SP`s order on the auspicious occasion of Rakhabandan (Amount involved Rs. 86000/-).

We are proud that we could do this little during this tough time.

For SINGHAL ENTERPRISES PVT. LTD

PLACE- RAIGARH
DATE- 12.12.2020

Director

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

TO WHOM SO EVER IT MAY CONCERN

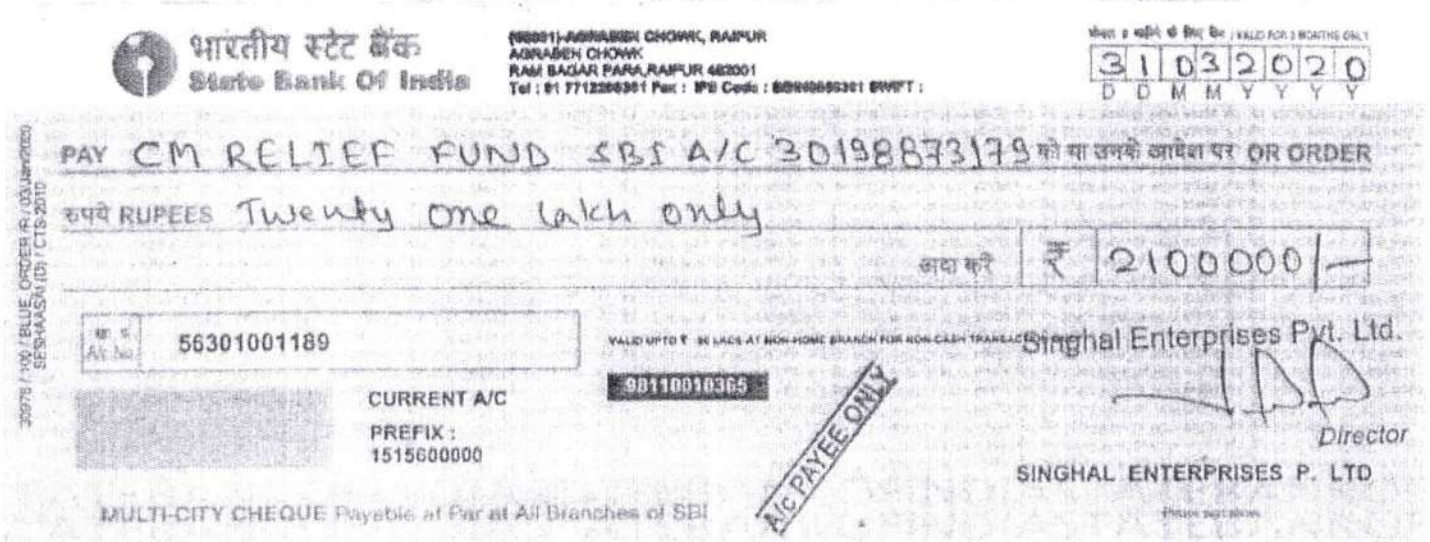
THIS IS TO CERTIFY THAT THERE IS NO COURT CASE PENDING WITH RESPECT TO THE EC NO. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018 & No. J-11011 / 195 / 2007 – IA II (I) dated 6th March 2019 GRANTED TO M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE- TARAIMAL, DIST. RAIGARH, (C.G.) IN ANY COURT OF LAW.

For SINGHAL ENTERPRISES PVT. LTD

PLACE- RAIGARH
DATE- 12.12.2020

Director

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 60506018 ✦ Fax : 033-40088168
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228/38 ✦ Fax : 0771-2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Phone : 07762- 229742-45 ✦ Email : info@singhalsteel.com



भारतीय स्टेट बैंक
State Bank Of India

(56301)-AGRABEN CHOWK, RAJPUR
AGRABEN CHOWK
RAM BAGAR PARA,RAJPUR 482001
Tel : 91 7712286301 Fax : IFS Code : SBIN0056301 SWIFT :

VALID FOR 3 MONTHS ONLY
31 03 2020
D D M M Y Y Y Y

PAY CM RELIEF FUND SBI A/C 30198873179 को या उनके आदेश पर OR ORDER

रुपये RUPEES Twenty one lakh only

अदा करें ₹ 2100000/-

A/c No. 56301001189

CURRENT A/C

PREFIX :
1515600000

VALID UPTO ₹ 99 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTIONS

981100010365

A/c PAYEE ONLY

Singhal Enterprises Pvt. Ltd.

Director

SINGHAL ENTERPRISES P. LTD

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

30978 / 100 / BLUE_ORDER /A / 03/Jan/2020
SFS-HAASN (D) / CTS-2010

⑈003073⑈ 492002026⑆ 000388⑈ 29

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....

Date. .....

Date: 31/03/2020

To,

The Honourable Chief Minister

Government of Chhattisgarh

Raipur

Subject:- Donation of Rs 21,00,000 in CM Relief Fund for Corona to Fight COVID-19 Pandemic.

Dear Sir,

With reference to the above we are hereby Transferring Amount of **RS 21,00,000** in "CM Relief Fund" to SBI Account No 30198873179 as Donation to fight COVID-19 Pandemic.

Kindly acknowledge the receipt and provide the Certificate of Donation.

This Donation is made out of CSR Activities of the Company.

Thanks & Regards

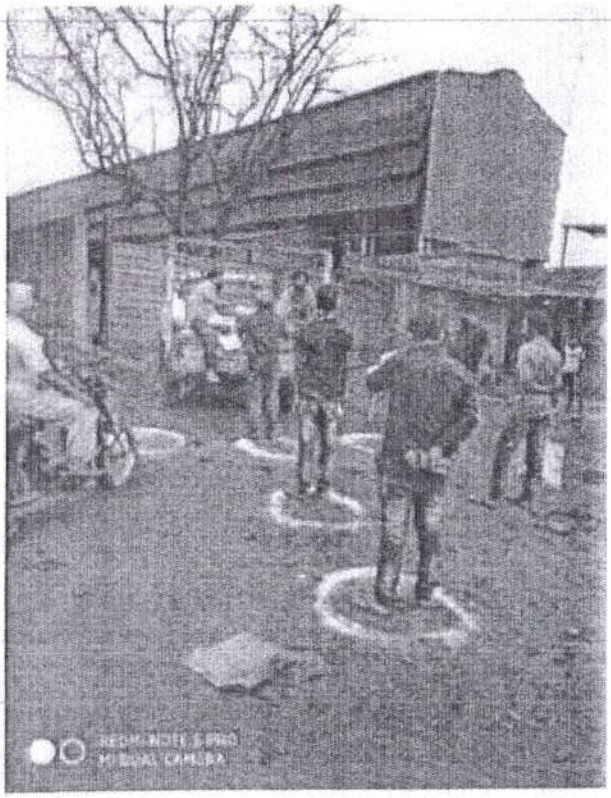
FOR, SINGHAL GROUP

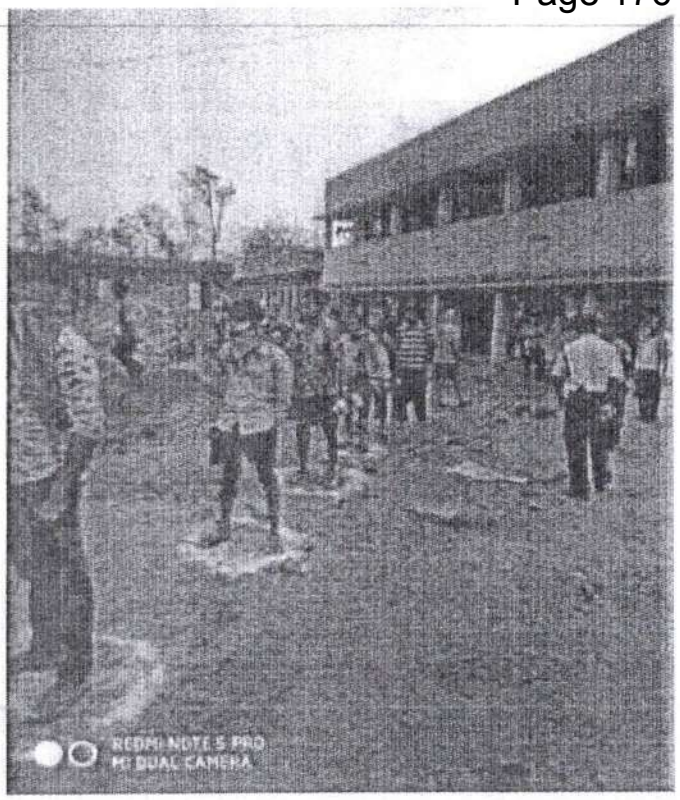
PARMESHWAR DAS AGARWAL

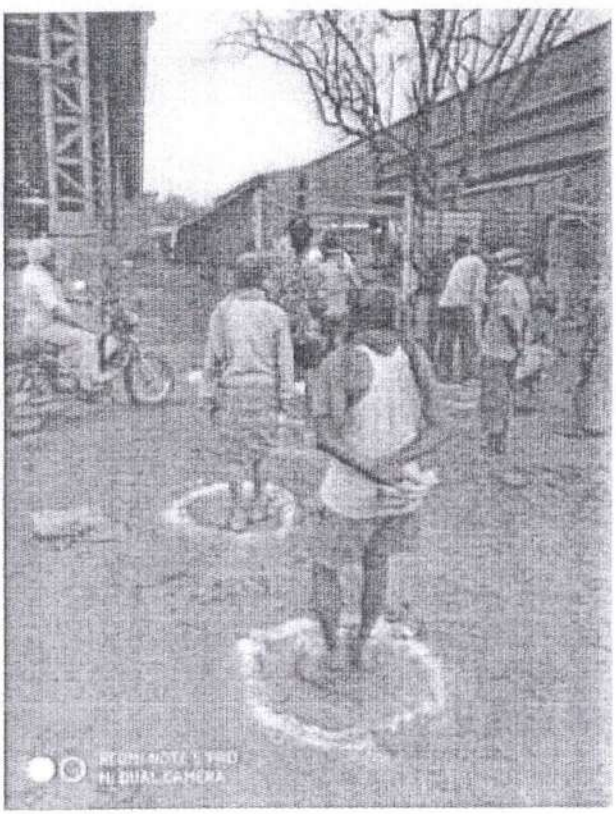
(CHAIRMAN)

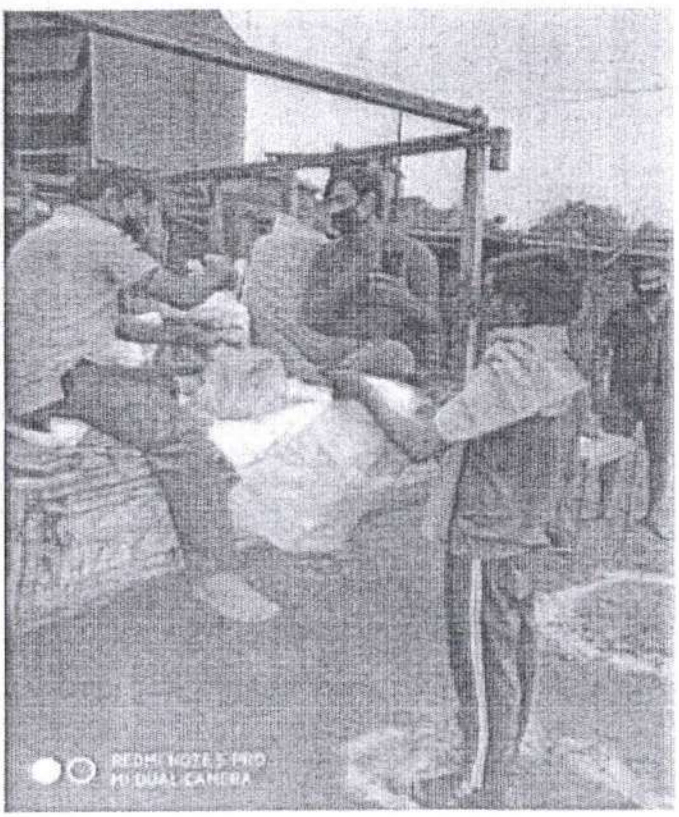
ENCL. Cheque of Rs 21,00,000/- Cheque No 003073 Dated 31/03/2020

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 033-40088168 ✦ Email : info@singhalsteel.com
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shanker Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228/38 ✦ Fax : 0771-2443566
Works : Vill. Taralmal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Mob.: 91-98935-99398, 99935-88066 ✦ Email: singhalraipur@yahoo.com









FOOD DISTRIBUTION DURING COVID-19

M/s SINGHAL ENT. PVT. LTD. VILL. TARAIMAL :: RAIGARH

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

YEARLY PRODUCTION DATA

S. No.	Product Name	Production Quantity				
		2015-2016	2016-2017	2017-2018	2018-2019	2019-2020
1	Sponge Iron	164355.00 MT	183044.00 MT	222734.00 MT	248992.00 MT	240339.00 MT
2	M.S. Ingots/Billets	46850.51 MT	88161.12 MT	94561.58 MT	93868.24 MT	121222.38 MT
3	Power Generation	99796219 KWH	111152068 KWH	85963789 KWH	101644257 KWH	103042398 KWH
4	Ferro Alloy (Si-Mn)	4964.96 MT	2698.62 MT	229.98 MT	0.000 MT	0.000 MT

For SINGHAL ENTERPRISES PVT. LTD

PLACE- RAIGARH
DATE- 12.12.2020

Director

An ISO 9001-2008
Certified Company

CIN NO U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref No .....

Date .....

क्र. / सिंह प्रा.लि. / राय./ 20–21 /

25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सेक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग मे जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

संदर्भ :–1 आपका पत्र क्र. / भू–प्रबंध / विद्युत / 479–4 / 1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011 / 195 / 2007–IA II(1) दिनांक 23.07.2018

महोदय,

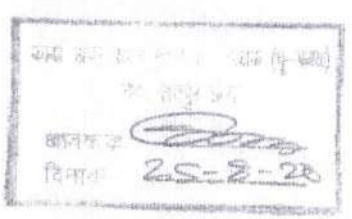
उपरोक्त विषयांतर्गत संदर्भित पत्रों के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हेक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881 / – पूर्व से जमा है ।चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000 / –जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शेष राशि वापस करने की कृपा करें।

धन्यवाद।

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम तराईमाल,रायगढ़ (छ.ग.)



संलग्नक–उपरोक्तानुसार

No.J-11011/195/2007-IA.II(I)
Goverment of India
Minister of Enviroment,Forest and Climate Change
Impact Assessment Division
***

Indira Paryavaran Bhavan,
Vayu Wing,3rd Floor,Aliganj,
Jor Bagh Road,New Delhi-110003
19 Sep 2020

To,

M/s SINGHAL ENTERPRISES PRIVATE LIMITED
HIG 10, Sector 1, Shankarnagar Road, RaipurChhattisgarh,
Raipur-492007
Chhattisgarh

Tel.No.0771-2443238; Email:singhalent@yahoo.co.in

Sir/Madam,

This has reference to the proposal submitted in the Ministry of Environment, Forest and Climate Change to prescribe the Terms of Reference (TOR) for undertaking detailed EIA study for the purpose of obtaining Environmental Clearance in accordance with the provisions of the EIA Notification, 2006. For this purpose, the proponent had submitted online information in the prescribed format (Form-1) along with a Pre-feasibility Report. The details of the proposal are given below:

1. **Proposal No.:**	IA/CG/IND/171812/2020
2. **Name of the Proposal:**	Singhal Enterprises Pvt. Ltd.
3. **Category of the Proposal:**	Industrial Projects - 1
4. **Project/Activity applied for:**	3(a) Metallurgical industries (ferrous & non ferrous)
5. **Date of submission for TOR:**	09 Sep 2020

In this regard, under the provisions of the EIA Notification 2006 as amended, the Standard TOR for the purpose of preparing environment impact assessment report and environment management plan for obtaining prior environment clearance is prescribed with public consultation as follows:

3(a):STANDARD TERMS OF REFERENCE FOR CONDUCTING ENVIRONMENT IMPACT ASSESSMENT STUDY FOR METALLURGICAL INDUSTRIES (FERROUS & NON FERROUS) PROJECTS AND INFORMATION TO BE INCLUDED IN EIA/EMP REPORT

A. STANDARD TERMS OF REFERENCE (TOR)

1) **Executive Summary**

2) **Introduction**

   i. Details of the EIA Consultant including NABET accreditation

   ii. Information about the project proponent

   iii. Importance and benefits of the project

3) **Project Description**

   i. Cost of project and time of completion.

   ii. Products with capacities for the proposed project.

   iii. If expansion project, details of existing products with capacities and whether adequate land is available for expansion, reference of earlier EC if any.

   iv. List of raw materials required and their source along with mode of transportation.

   v. Other chemicals and materials required with quantities and storage capacities

   vi. Details of Emission, effluents, hazardous waste generation and their management.

   vii. Requirement of water, power, with source of supply, status of approval, water balance diagram, man-power requirement (regular and contract)

   viii. Process description along with major equipments and machineries, process flow sheet (quantative) from raw material to products to be provided

   ix. Hazard identification and details of proposed safety systems.

   x. Expansion/modernization proposals:

      a. Copy of all the Environmental Clearance(s) including Amendments thereto obtained for the project from MOEF/SEIAA shall be attached as an Annexure. A certified copy of the latest Monitoring Report of the Regional Office of the Ministry of Environment and Forests as per circular dated 30th May, 2012 on the status of compliance of conditions stipulated in all the existing environmental clearances including Amendments shall be provided. In addition, status of compliance of Consent to Operate for the ongoing Iexisting operation of the project from SPCB shall be attached with the EIA-EMP report.

b. In case the existing project has not obtained environmental clearance, reasons for not taking EC under the provisions of the EIA Notification 1994 and/or EIA Notification 2006 shall be provided. Copies of Consent to Establish/No Objection Certificate and Consent to Operate (in case of units operating prior to EIA Notification 2006, CTE and CTO of FY 2005-2006) obtained from the SPCB shall be submitted. Further, compliance report to the conditions of consents from the SPCB shall be submitted.

4) **Site Details**

i. Location of the project site covering village, Taluka/Tehsil, District and State, Justification for selecting the site, whether other sites were considered.

ii. A toposheet of the study area of radius of 10km and site location on 1:50,000/1:25,000 scale on an A3/A2 sheet. (including all eco-sensitive areas and environmentally sensitive places)

iii. Details w.r.t. option analysis for selection of site

iv. Co-ordinates (lat-long) of all four corners of the site.

v. Google map-Earth downloaded of the project site.

vi. Layout maps indicating existing unit as well as proposed unit indicating storage area, plant area, greenbelt area, utilities etc. If located within an Industrial area/Estate/Complex, layout of Industrial Area indicating location of unit within the Industrial area/Estate.

vii. Photographs of the proposed and existing (if applicable) plant site. If existing, show photographs of plantation/greenbelt, in particular.

viii. Landuse break-up of total land of the project site (identified and acquired), government/ private - agricultural, forest, wasteland, water bodies, settlements, etc shall be included. (not required for industrial area)

ix. A list of major industries with name and type within study area (10km radius) shall be incorporated. Land use details of the study area

x. Geological features and Geo-hydrological status of the study area shall be included.

xi. Details of Drainage of the project upto 5km radius of study area. If the site is within 1 km radius of any major river, peak and lean season river discharge as well as flood occurrence frequency based on peak rainfall data of the past 30 years. Details of Flood Level of the project site and maximum Flood Level of the river shall also be provided. (mega green field projects)

xii. Status of acquisition of land. If acquisition is not complete, stage of the acquisition process and expected time of complete possession of the land.

xiii. R&R details in respect of land in line with state Government policy

5) **Forest and wildlife related issues (if applicable):**

i. Permission and approval for the use of forest land (forestry clearance), if any, and recommendations of the State Forest Department. (if applicable)

ii. Landuse map based on High resolution satellite imagery (GPS) of the proposed site delineating the forestland (in case of projects involving forest land more than 40 ha)

iii. Status of Application submitted for obtaining the stage I forestry clearance along with latest status shall be submitted.

iv. The projects to be located within 10 km of the National Parks, Sanctuaries, Biosphere Reserves, Migratory Corridors of Wild Animals, the project proponent shall submit the map duly authenticated by Chief Wildlife Warden showing these features vis-à-vis the project location and the recommendations or comments of the Chief Wildlife Warden-thereon

v. Wildlife Conservation Plan duly authenticated by the Chief Wildlife Warden of the State Government for conservation of Schedule I fauna, if any exists in the study area

vi. Copy of application submitted for clearance under the Wildlife (Protection) Act, 1972, to the Standing Committee of the National Board for Wildlife

6) **Environmental Status**

i. Determination of atmospheric inversion level at the project site and site-specific micro-meteorological data using temperature, relative humidity, hourly wind speed and direction and rainfall.

ii. AAQ data (except monsoon) at 8 locations for PM10, PM2.5, SO2, NOX, CO and other parameters relevant to the project shall be collected. The monitoring stations shall be based CPCB guidelines and take into account the pre-dominant wind direction, population zone and sensitive receptors including reserved forests.

iii. Raw data of all AAQ measurement for 12 weeks of all stations as per frequency given in the NAQQM Notification of Nov. 2009 along with - min., max., average and 98% values for each of the AAQ parameters from data of all AAQ stations should be provided as an annexure to the EIA Report.

iv. Surface water quality of nearby River (100m upstream and downstream of discharge point) and other surface drains at eight locations as per CPCB/MoEF&CC guidelines.

v. Whether the site falls near to polluted stretch of river identified by the CPCB/MoEF&CC, if yes give details.

vi. Ground water monitoring at minimum at 8 locations shall be included.

vii. Noise levels monitoring at 8 locations within the study area.

viii. Soil Characteristic as per CPCB guidelines.

ix. Traffic study of the area, type of vehicles, frequency of vehicles for transportation of materials, additional traffic due to proposed project, parking arrangement etc.

x. Detailed description of flora and fauna (terrestrial and aquatic) existing in the study area shall be given with special reference to rare, endemic and endangered species. If Schedule-I fauna are found within the study area, a Wildlife Conservation Plan shall be prepared and furnished.

xi. Socio-economic status of the study area.

STANDARD TERMS OF REFERENCE (TOR) FOR EIA/EMP REPORT FOR PROJECTS/ACTIVITIES REQUIRING ENVIRONMENT CLEARANCE

7) **Impact and Environment Management Plan**

i. Assessment of ground level concentration of pollutants from the stack emission based on site-specific meteorological features. In case the project is located on a hilly terrain, the AQIP Modelling shall be done using inputs of the specific terrain characteristics for determining the potential impacts of the project on the AAQ. Cumulative impact of all sources of emissions (including transportation) on the AAQ of the area shall be assessed. Details of the model used and the input data used for modelling shall also be provided. The air quality contours shall be plotted on a location map showing the location of project site, habitation nearby, sensitive receptors, if any.

ii. Water Quality modelling - in case of discharge in water body

iii. Impact of the transport of the raw materials and end products on the surrounding environment shall be assessed and provided. In this regard, options for transport of raw materials and finished products and wastes (large quantities) by rail or rail-cum road transport or conveyor-cum-rail transport shall be examined.

iv. A note on treatment of wastewater from different plant operations, extent recycled and reused for different purposes shall be included. Complete scheme of effluent treatment. Characteristics of untreated and treated effluent to meet the prescribed standards of discharge under E(P) Rules.

v. Details of stack emission and action plan for control of emissions to meet standards.

vi. Measures for fugitive emission control

vii. Details of hazardous waste generation and their storage, utilization and management. Copies of MOU regarding utilization of solid and hazardous waste in cement plant shall also be included. EMP shall include the concept of waste-minimization, recycle/reuse/recover techniques, Energy conservation, and natural resource conservation.

viii. Proper utilization of fly ash shall be ensured as per Fly Ash Notification, 2009. A detailed plan of action shall be provided.

ix. Action plan for the green belt development plan in 33 % area i.e. land with not less than 1,500 trees per ha. Giving details of species, width of plantation, planning schedule etc. shall be included. The green belt shall be around the project boundary and a scheme for greening of the roads used for the project shall also be incorporated.

x. Action plan for rainwater harvesting measures at plant site shall be submitted to harvest rainwater from the roof tops and storm water drains to recharge the ground water and also to use for the various activities at the project site to conserve fresh water and reduce the water requirement from other sources.

xi. Total capital cost and recurring cost/annum for environmental pollution control measures shall be included.

xii. Action plan for post-project environmental monitoring shall be submitted.

xiii. Onsite and Offsite Disaster (natural and Man-made) Preparedness and Emergency Management Plan including Risk Assessment and damage control. Disaster management plan should be linked with District Disaster Management Plan.

8) **Occupational health**

i. Plan and fund allocation to ensure the occupational health & safety of all contract and casual workers

ii. Details of exposure specific health status evaluation of worker. If the workers' health is being evaluated by pre designed format, chest x rays, Audiometry, Spirometry, Vision testing (Far & Near vision, colour vision and any other ocular defect) ECG, during pre placement and periodical examinations give the details of the same. Details regarding last month analyzed data of above mentioned parameters as per age, sex, duration of exposure and department wise.

iii. Details of existing Occupational & Safety Hazards. What are the exposure levels of hazards and whether they are within Permissible Exposure level (PEL). If these are not within PEL, what measures the company has adopted to keep them within PEL so that health of the workers can be preserved,

iv. Annual report of heath status of workers with special reference to Occupational Health and Safety.

9) **Corporate Environment Policy**

i. Does the company have a well laid down Environment Policy approved by its Board of Directors? If so, it may be detailed in the EIA report.

ii. Does the Environment Policy prescribe for standard operating process / procedures to bring into focus any infringement / deviation / violation of the environmental or forest norms / conditions? If so, it may be detailed in the EIA.

iii. What is the hierarchical system or Administrative order of the company to deal with the environmental issues and for ensuring compliance with the environmental clearance conditions? Details of this system may be given.

iv. Does the company have system of reporting of non compliances / violations of environmental norms to the Board of Directors of the company and / or shareholders or stakeholders at large? This reporting mechanism shall be detailed in the EIA report

10) Details regarding infrastructure facilities such as sanitation, fuel, restroom etc. to be provided to the labour force during construction as well as to the casual workers including truck drivers during operation phase.

11) Enterprise Social Commitment (ESC)

i. Adequate funds (at least 2.5 % of the project cost) shall be earmarked towards the Enterprise Social Commitment based on Public Hearing issues and item-wise details along with time

bound action plan shall be included. Socio-economic development activities need to be elaborated upon.

12) Any litigation pending against the project and/or any direction/order passed by any Court of Law against the project, if so, details thereof shall also be included. Has the unit received any notice under the Section 5 of Environment (Protection) Act, 1986 or relevant Sections of Air and Water Acts? If so, details thereof and compliance/ATR to the notice(s) and present status of the case.

13) 'A tabular chart with index for point wise compliance of above TOR.

B. SPECIFIC TERMS OF REFERENCE FOR EIASTUDIES FOR METALLURGICAL INDUSTRIES (FERROUS & NON FERROUS)

1) Complete process flow diagram describing each unit, its processes and operations, along with material and energy inputs & outputs (material and energy balance).

2) Details on blast furnace/ open hearth furnace/ basic oxygen furnace/ladle refining, casting and rolling plants etc.

3) Details on installation/activation of opacity meters with recording with proper calibration system

4) Details on toxic metals including mercury, arsenic and fluoride emissions

5) Details on stack height requirement for integrated steel

6) Details on ash disposal and management -Non-ferrous metal

7) Complete process flow diagram describing production of lead/zinc/copper/ aluminium, etc.

8) Raw materials substitution or elimination

9) Details on smelting, thermal refining, melting, slag fuming, and Waelz kiln operation

10) Details on Holding and de-gassing of molten metal from primary and secondary aluminum, materials pre-treatment, and from melting and smelting of secondary aluminium

11) Details on solvent recycling

12) Details on precious metals recovery

13) Details on composition, generation and utilization of waste/fuel gases from coke oven plant and their utilization.

14) Details on toxic metal content in the waste material and its composition and end use (particularly of slag).

15) Trace metals Mercury, arsenic and fluoride emissions in the raw material.

16) Trace metals in waste material especially slag.

17) Plan for trace metal recovery

18) Trace metals in water

C. ADDITIONAL TOR FOR INTEGRATED STEEL PLANT

1). Iron ore/coal linkage documents along with the status of environmental clearance of iron ore and coal mines

2). Quantum of production of coal and iron ore from coal & iron ore mines and the projects they cater to. Mode of transportation to the plant and its impact

3). For Large ISPs, a 3-D view i.e. DEM (Digital Elevation Model) for the area in 10 km radius from the proposal site. MRL details of project site and RL of nearby sources of water shall be indicated.

4). Recent land-use map based on satellite imagery. High-resolution satellite image data having 1m-5m spatial resolution like quickbird, Ikonos, IRS P-6 pan sharpened etc. for the 10 Km radius area from proposed site. The same shall be used for land used/land-cover mapping of the area.

5). Respirable Suspended particulate matter (RSPM) present in the ambient air must be analysed for source analysis - natural dust/RSPM generated from plant operations (trace elements). The RSPM shall also be analysed for presence of poly-aromatic hydrocarbons (PAH), i.e. Benzene soluble fraction, where applicable. Chemical characterization of RSPM and incorporating of RSPM data.

6). All stock piles will have to be on top of a stable liner to avoid leaching of materials to ground water.

7). Plan for the implementation of the recommendations made for the steel plants in the CREP guidelines.

8). Plan for slag utilization

9). Plan for utilization of energy in off gases (coke oven, blast furnace)

10). System of coke quenching adopted with justification.

***

Gmail Integrated Regional Office Raipur <iroraipur@gmail.com>

A report on the status of compliance of conditions stipulated in the environmental clearances granted to Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Limited at Village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh) - reg.

1 message

Integrated Regional Office Raipur <iroraipur@gmail.com> Thu, Dec 31, 2020 at 12:45 PM
To: dirind-moefcc@gov.in, r.sunder@nic.in
Cc: info@singhalsteel.com, hocecb@gmail.com, shruti.rai@nic.in, manoj.moefcc@gmail.com, apccfcentral-ngp-mef@gov.in, sakhare.pr@nic.in

Sir,

Please find attached report on the status of compliance of conditions stipulated in the environmental clearances granted to Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Limited at Village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh)

With Warm Regards,

Dr. P R Sakhare
Scientist D/Joint Director

31.12.2020

7637=Ms Singhal Enterprises Pvt.Limited (1).pdf
10055K

ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. SEPL/RGH/20-21/34 Date. 13-01-2021

To,

Dr. P. R. Sakhare, Scientist 'D'

Ministry of Environment and Forest, Climate Change

Regional Office (WCZ), Ground Floor,

East Wing, New Secretariat Building,

Civil Line, Nagpur - 440001

Sub: Issue of Certified Compliance Report on the conditions stipulated in existing Environmental Clearance issued to Singhal Enterprises Pvt. Ltd. at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh -- *Submission of Action taken report for Partially-Compliance raised* – Reg.

Ref:
1. Environmental Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018.
2. Environmental Clearance issued by MoEF vide no J-11011 / 195 / 2007 – IA II (I) dated 6th March 2019
3. TOR letter issued by MoEF&CC vide no. J-11011/195/2007-IA II(I) dated 19th September 2020.
4. Your Certified Compliance Report vide F.No.5-34/2008 Env/7637 dated 31st December 2020.

Respected Sir,

We thank your goodselves for issuing us a report on the status of Compliance of conditions stipulated in our existing Environment Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018 & 6th March 2019.

With reference to the above, we are here with submitting the Action taken report for Partially complied conditions during your visit:

S.No.	Partially Complied Conditions	Action taken
1.	Specific Condition No. (iii): PP has given a letter to Chief Conservator of forest to adjust the total amount already with the department for wild life conservation plan. Confirmation from the CCF is awaited.	It is in your knowledge that earlier we had deposited sufficient amount in forest department on another account and that has to be refunded. Hence you are requested to consider the same in account of wild life conservation plan instead of refund. Copy submitted is enclosed as ***Annexure – 1***
2	General Condition No. v (b): Fugitive dust was observed in the plant. Housekeeping was found unsatisfactory. PP was	We would like inform that following system have been improved: a) Housekeeping -We do here by confirm

S.No.	Partially Complied Conditions	Action taken
	suggested to give more focus on housekeeping. Boards and Signage`s in the plant/unit area needs to be repainted with innovative ideas and slogans.	that we will maintain Good housekeeping practices in the entire plant premises by as providing dust cleaning system and very frequent cleaning of dust in the entire plant by appointing 8 – 10 people exclusive for Housekeeping. Please find the ***Annexure – 2*** for photograph showing dust cleaning system. b) Boards and Signage`s- We provided Sign Boards at various locations inside the plants and painted the Slogans also. ***Annexure – 3*** for photographs showing the Sign Boards and Slogans. c) Water Sprinkling System - All nozzles are checked thoroughly and replaced wherever required. Now working properly. Please find the ***Annexure – 4*** for photographs showing Water Sprinkling system.
3.	General Conditions No. vi (c): Garland drains provided needs realignment. PP was informed accordingly.	We have already provided Garland drains wherever required. Now some of them has been realigned as per your suggestions. ***Annexure – 5*** for photographs showing Garland drains.
4.	General Conditions No. vii (a): There is a need to increase number of Rain Water Harvesting Structures in the plant premises.	We would like to inform you that we have made 02 new Rain Water Harvesting Structures in addition to the already we have. ***Annexure – 6*** for photographs showing new Rain Water Harvesting Structures.

In view of the above, we request your good selves to kindly Re-certified Compliance Report on status of compliance on conditions.

Kindly do the needful.

Thanking you,

Yours faithfully,

For: **Singhal Enterprises Pvt. Ltd.**

Director
(Sanjay Agrawal)
Enclosures : A/a

• SPONGE • POWER • STEEL •

Date

25.08.2020

प्रति,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन, सेक्टर-19 नवां रोड,
नया रायपुर, अटल नगर-492002

विषय :-उद्योग द्वारा पूर्व से वन विभाग में जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत्।

संदर्भ :-1 आपका पत्र क्र./भू.प्रबंध/विदला/17-18/1[illegible] दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति [illegible]/105/2007-IA II(1) दिनांक 23.07.2018

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र के अनुक्रम में निवेदन है कि उद्योग द्वारा वन विभाग में जमा राशि रु. [illegible] वन भूमि के सहायक क्रमांक 749788/- पूर्व से जमा है। जिसे उपयोग हेतु [illegible] हेतु आवेदन किया गया है। पुनश्च अवगत है कि उद्योग को प्राप्त स्वीकृति दिनांक 23.07.2018 एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.65,000/- जमा किया गया है। (संलग्नक -1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शीघ्र आदेश जारी करने का श्रम करें।

धन्यवाद

प्रार्थी

(जयशंकर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम लखाईपाली रायगढ़ (छ.ग.)

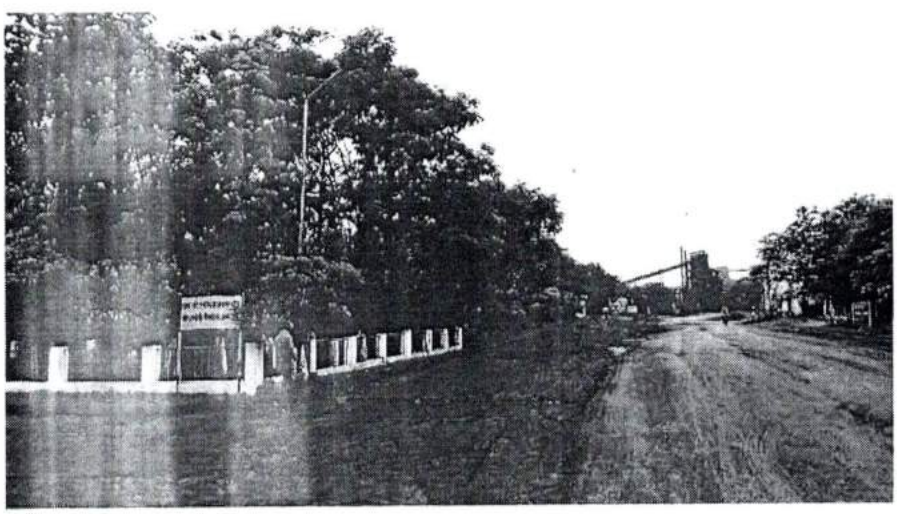
संलग्नक–उपरोक्तानुसार

Regd. Office : 3rd Canary Tower, 45 Shakespeare Sarani, Kolkata-700 017 • Phone : 4063 5555 • Fax : 033-40088168

ANNEXURE - 2







PHOTOGRAPHS SHOWING IMPROVMENT IN HOUSEKEEPING

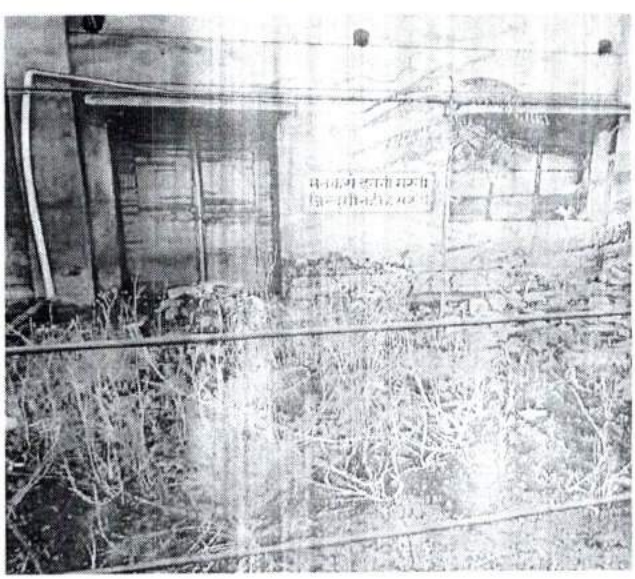
M/s SINGHAL ENTERPRISES PVT. LTD. VILL. TARAIMAL, RAIGARH (C.G.)







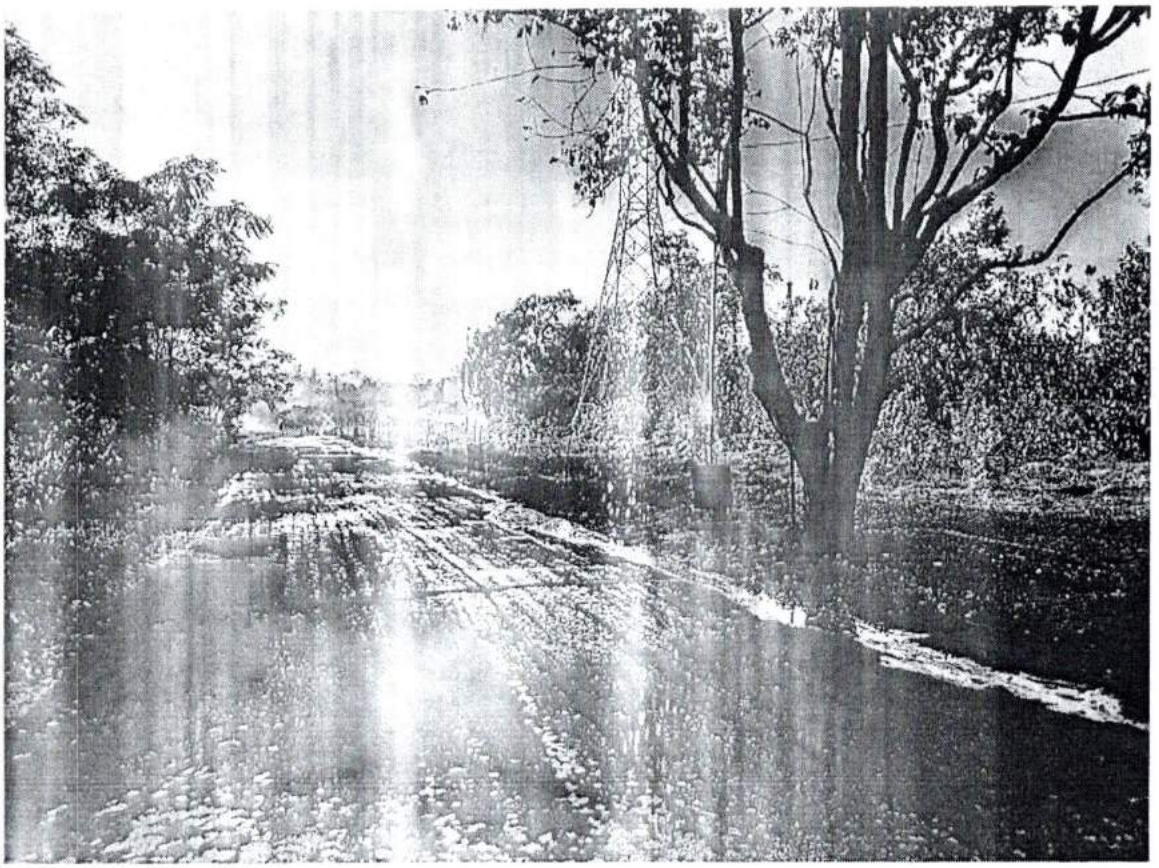


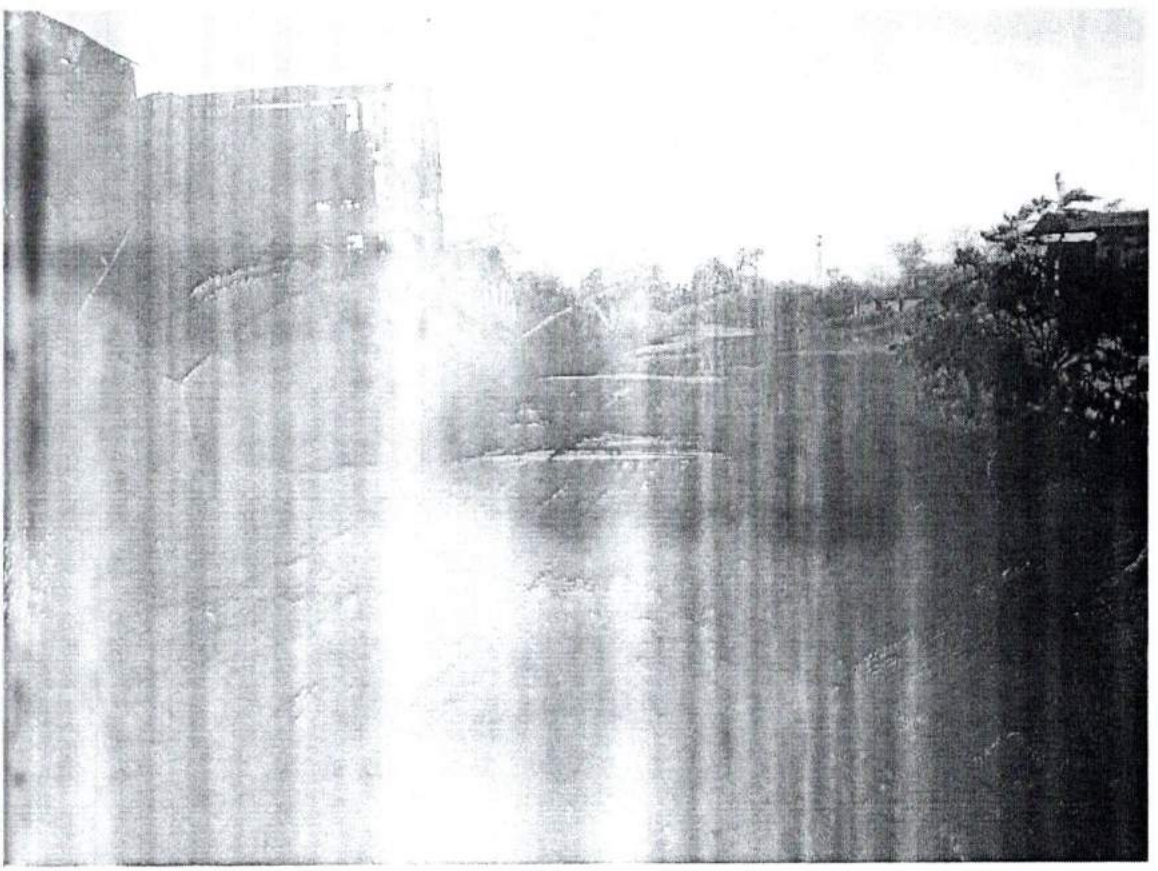




PHOTOGRAPHS SHOWING BOARDS & SLOGANS

M/s SINGHAL ENTERPRISES PVT. LTD. VILL. TARAIMAL, RAIGARH (C.G.)



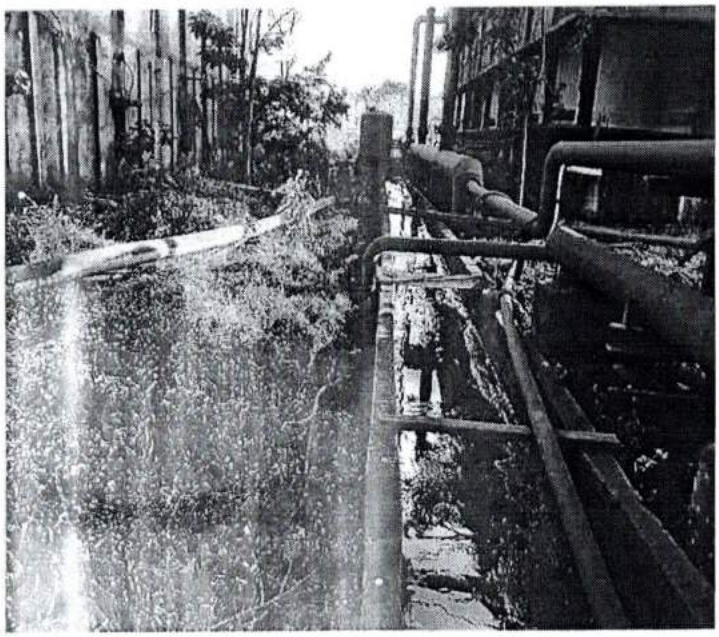


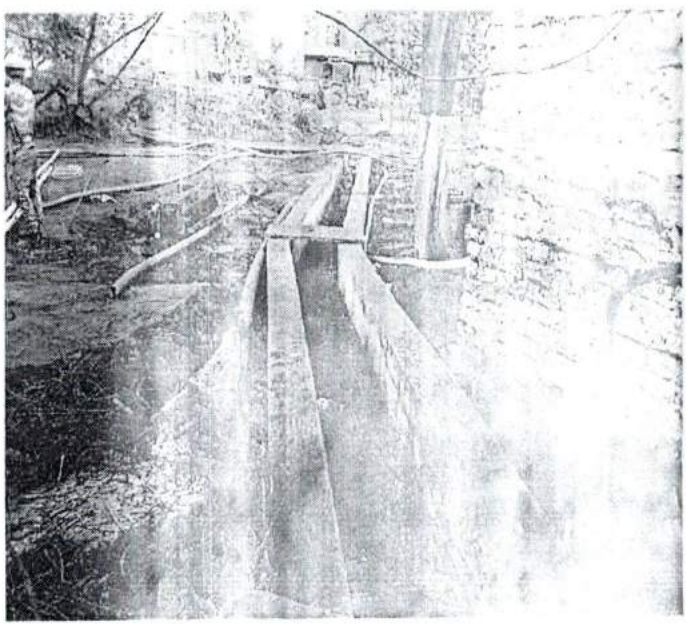
PHOTOGRAPHS SHOWING WATER SPRINKLERS

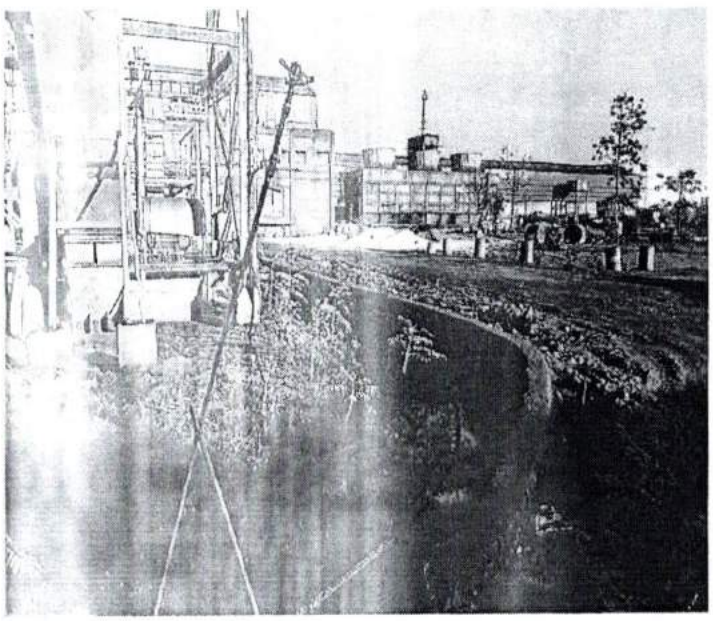
M/s SINGHAL ENTERPRISES PVT. LTD. VILL. TARAIMAL, RAIGARH (C.G.)

ANNEXURE - 5





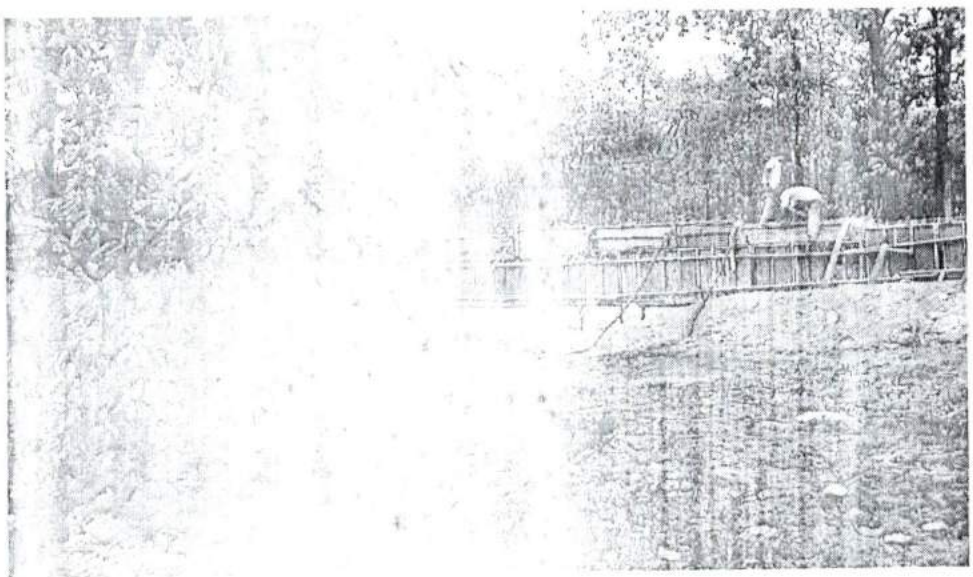




PHOTOGRAPHS SHOWING CONSTRUCTION OF DRAINAGE **SYSTEM**

M/s SINGHAL ENTERPRISES (I) PVT. LTD. VILL. TARAIMAL, RAI**GARH (C.G.)**







PHOTOG APHS S ATER HARVESTING STRUCTURE
M/s SIN AL E TARAIMAL, RAIGARH **(C.G.)**

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

एकीकृत क्षेत्रीय कार्यालय
Integrated Regional Office

अरण्य भवन, उत्तर खंड, सेक्टर 19,
नया रायपुर, अटल नगर,
छत्तीसगढ़- 492002,
Aranya Bhawan, North Block,
Sector-19, Naya Raipur, Atal
Nagar, Chhattisgarh-492002
iroraipur@gmail.com

F. No. 5-34/2008 (Env)Part / 7765

Dated: 1st February, 2021

To,

The Scientist 'F'
IA Division (Industry-I),
Ministry of Environment, Forest & Climate Change,
Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003
Email: dirind-moefcc@gov.in; r.sundar@nic.in

(Kind attention: Mr Arvind Kumar Agrawal, Director IA-Division)

Sub: Action Taken Report over certified compliance report of partially complied conditions stipulated in the environment clearance dated 23.07.2018 accorded by the MOEF&CC, New Delhi in respect to Mini Integrated Steel Plant of M/s Singhal Enterprises Pvt. Limited at Village Taraimal, Tehsil Tamnar, District Raigarh (Chhattisgarh) - reg.

Ref: i. EC's granted vide letter No. granted vide letter No. J-11011/195/2007-IA II (I) dated 23.07.2018.
ii. CCR issued vide letter of even No. dated 31.12.2020.
iii. Project Proponent's letter No SEPL/RGH/20-21/34 dated 13.01.2021

Sir,

I am directed to invite your kind attention on the above subject and letters under reference. The project was monitored during 13.12.2020 and Certified Compliance Report was issued by Regional Office, MoEF&CC, Nagpur on 31.12.2020.

2. Project Proponent vide letter No SEPL/RGH/20-21/34 dated 13.01.2021submitted Action Taken Report against the partial compliances observed during site inspection under reference (ii). The same is hereby forwarded to you for further necessary action.

Please do not share your A.T.M. Debit/Credit card number, PIN (Personal Identification Number) and OTP (One Time Password) with anyone over mail, SMS, phone call or any other media. Bank never asks for such information.

**This is a computer generated statement and does not require a signature.

This issues with the approval of the Regional Officer, Integrated Regional Office, MoEF&CC, Raipur.

Encl: as above

Yours faithfully,

(Dr. P.R. Sakhare)
Scientist 'D'/Joint Director

Copy to:

(i) The Director, RO HQ, MOEF&CC, IPB, 1st Floor Agni Wing, IPB, Jorbagh Road, ND-110 003 (Email: manoj.moefcc@gmail.com)

(ii) The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block, Sector-19, Atal Nagar, Naya Raipur, (Chhattisgarh)- 492002 (Email: hocecb@gmail.com)

(iii) The Director (Monitoring Cell), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi-110003 (Email: shruti.rai@nic.in)

(iv) Rakesh Kesharwani (Head-Environment), Mini Integrated Steel Plant, M/s Singhal Enterprises Pvt. Ltd., Village Taraimal & P.O. Gerwani, District Raigarh (Chhattisgarh)-496001 (Email: info@singhalsteel.com; mangat2gupta@yahoo.com)

(v) Guard File.

01/02/2021

(Dr. P.R. Sakhare)
Scientist 'D'/Joint Director

भारत सरकार
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
एकीकृत क्षेत्रीय कार्यालय,
अरण्य भवन, नार्थ ब्लॉक,
सेक्टर –19, नया रायपुर, अटल नगर
छत्तीसगढ़ – 492002
ईमेल– iro.raipur-mefcc@gov.in

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FORESTS &
CLIMATE CHANGE
INTEGRATED REGIONAL OFFICE
ARANYA BHAWAN, NORTH BLOCK, SECTOR-19,
NAYA RAIPUR, ATAL NAGAR, CHHATTISGARH - 492002
Email – iro.raipur-mefcc@gov.in

पत्र संख्या 5-34/2008 (ENV)/ 185 दिनांक: 10/06/2021

सेवा में,

डॉ0 श्रुति राय भारद्वाज, वैज्ञानिक 'ई', मानीटरिंग सेल,
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
अग्नि विंग, दूसरा तल,
'इंदिरा पर्यावरण भवन', जोरबाग रोड़,
अलीगंज, नई दिल्ली–110003।

विषयः पर्यावरण स्वीकृति के संबंध में प्रबोधन प्रतिवेदन भेजने हेतु।

सन्दर्भः पर्यावरण स्वीकृति पत्रांक संख्या J-11011/195/2007-IA-II (I), दिनांक **23.07. 2018 & 06.03. 2019** ।

महोदय,

उपरोक्त विषयांतर्गत निदेनुसार माह में संपन्न निम्नलिखित परियोजना का मानीटरिंग प्रतिवेदन आवयक कार्यवाही हेतु संलग्न है।

1. **Expansion of Mini Integrated Steel Plant located at Village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd**

संलग्नः उपरोक्तानुसार।

भवदीय,

(डॉ0 भारद्वाज आदिराजु)
वैज्ञानिक 'सी'

Monitoring Report
On
The Status of Compliance of Environmental Clearance Stipulations Expansion of Mini Integrated Steel Plant located at Village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd.

Contents:

1. Project details
2. Present status
3. Site pictures
4. Condition wise compliance status
5. General remarks

1	Project type	**3 (a) Material Production- Metallurgical industries (ferrous & non-ferrous)**
2	Name of the Project	**Expansion of Mini Integrated Steel Plant located at Village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd-- Environment Clearance reg.**
3	Clearance letter(s)/OM No. & date	**EC No. J-11011/195/2007-IA-II (I) dated 23rd July 2018 & 06th March 2019**
4	Locations	**Raigarh Chhattisgarh**
5	Address of Correspondence	**The Managing Director M/s Singhal Enterprises Pvt. Ltd. Village Taraimal, P.O. Gerwani Tehsil Gharghoda, District Raigarh Chhattisgarh Ph: 07762-2443228 Email: info@singhalsteel.com**
6	Date of Monitoring	**02.03.2021**

2. Present Status

i. The MoEF&CC has accorded the Environmental Clearance to Expansion of Mini Integrated Steel Plant located at Village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd.

ii. 1st EC was granted vide letter no J-11011/195/2007-IA-II (I) dated 19.02.2008 & amended on 21.12.2010& 22.03.2011.

iii. 2nd EC was granted vide letter no J-11011/195/2007-IA-II (I) 23rd July 2018 suppression of earlier environmental clearances, subsequently amendment was granted with vide letter no J-11011/195/2007-IA-II (I) dated. 06th March 2019.

iv. Consent to Establish was obtained from CECB with vide letter no 5891/TS/CECB/2018, Raipur dated 26.10.2018

v. Renewal of Consent to Operate under Water and Air Act has been obtained vide letter No. 7716/TS/CECB/2020 dated 28.11.2020 valid up to 31.11.2023.

3. Site Photographs

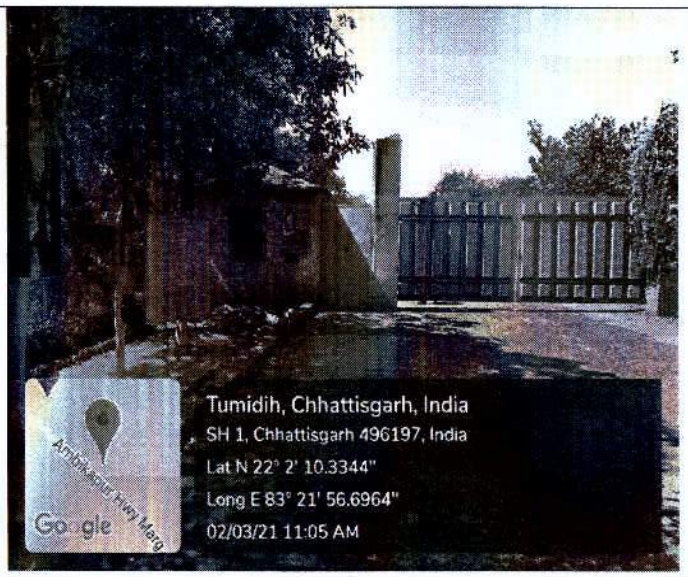


Fig.1. M/S/ Singhal Ent. Pvt. Ltd. Main Entrance

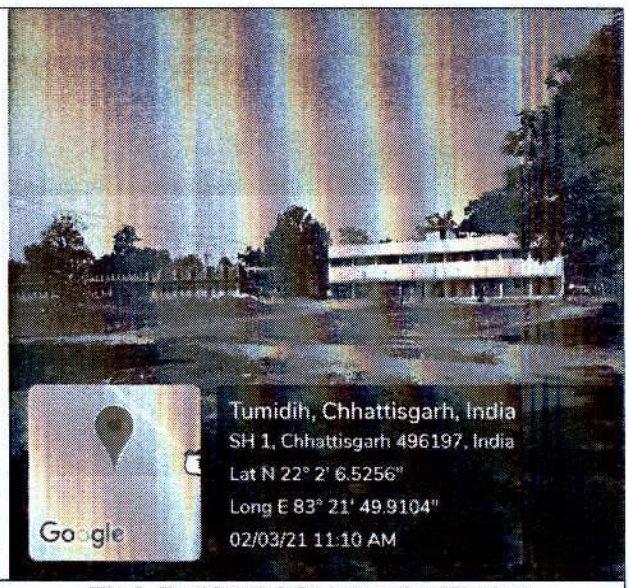


Fig.2. Residential Quarters for Workes

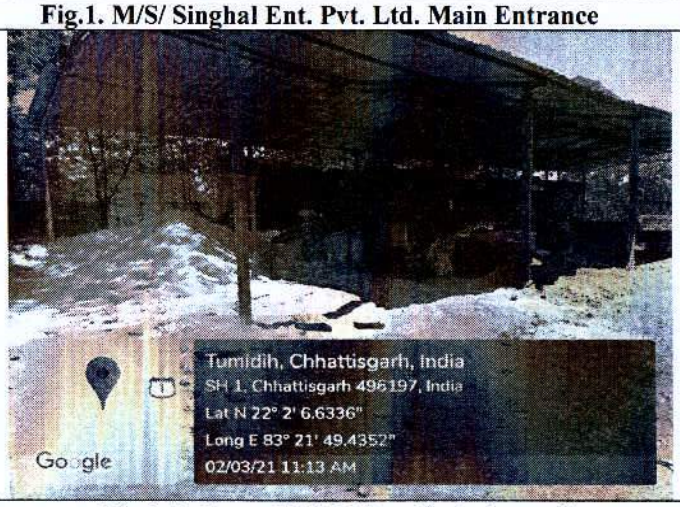


Fig.3. In-house Brick Manufacturing unit

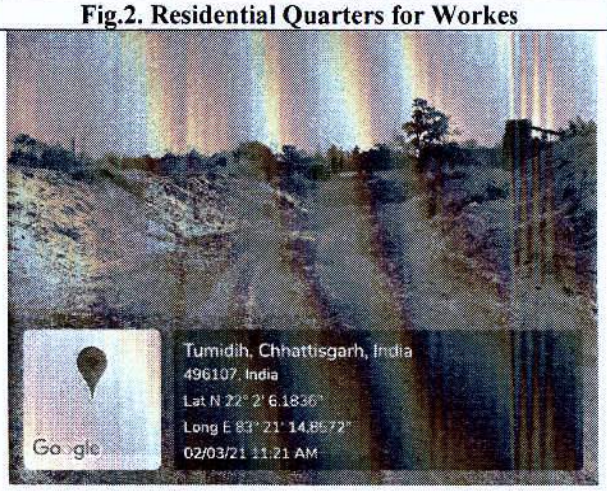


Fig.4. Huge quantity of Char/Fly ash inside the plant.

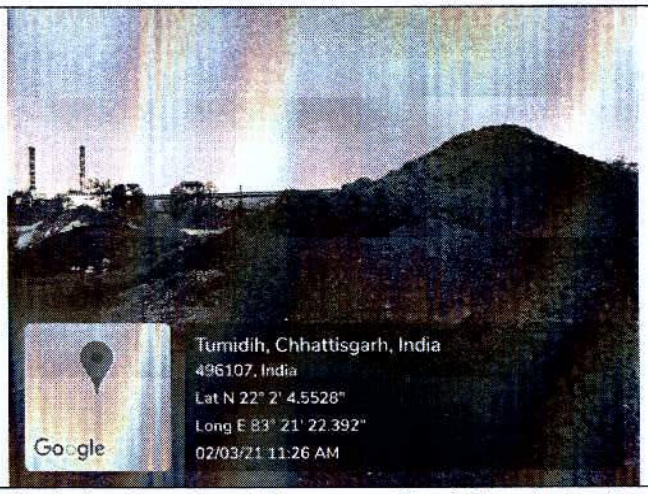


Fig.5. Another view of Huge quantity of Char inside the plant.

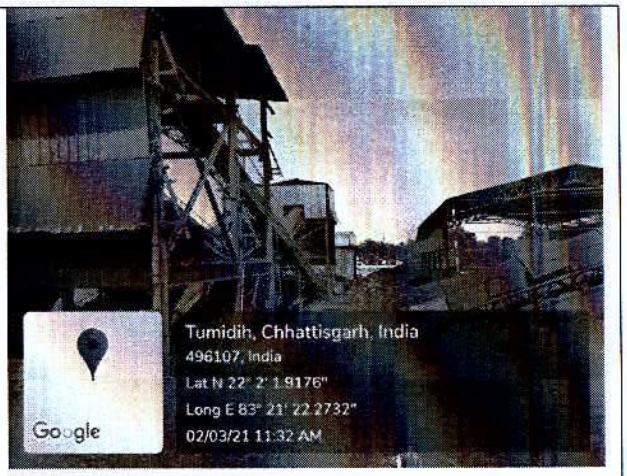


Fig.6. Raw material handling unit without Bag filter

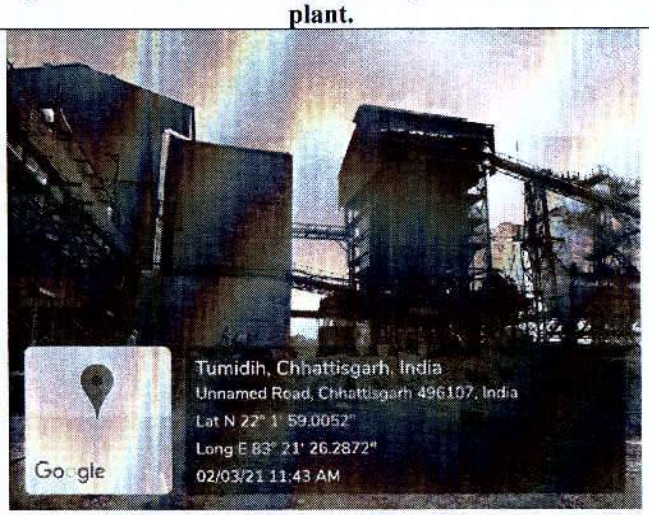


Fig.7. Newly Constructed 18 MW AFBC boiler

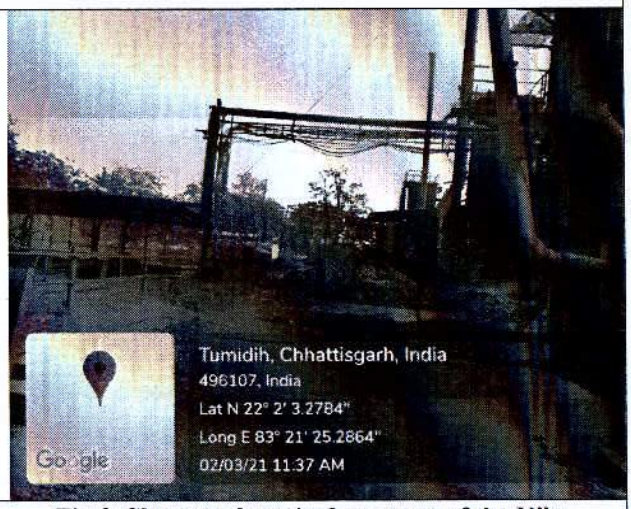


Fig.8. Slag was deposited neat one of the Kiln

4. Condition wise compliance status:

The entire ESC budget shall be implemented in 6 years time as hereunder.

S. No.	Major Activity Heads	Total Expenditure (Rs. In Crores)						
		1st	2nd	3rd	4th	5th	6th	
1	**Community & Infrastructure development Programmes** (Development of village road, supply of water tankers in village, development of school buildings, providing street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)	0.7	0.4	0.4	0.4	0.4	0.3	2.6
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest tools, woman Empowerment Programme, Skills updation on welder/ Fitter/ wireman etc)	0.2	0.1	0.1	0.1	0.1	0.1	0.70
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, sponsorship for school sports events, merit Scholarships to school Children)	0.2	0.2	0.2	0.2	0.2	0.1	1.15
4	**Medical & health related activities** (Providing Primary health centre, Periodical Medical camps and distribution of Medicines, animals care-Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.3	0.3	0.3	0.3	0.2	0.2	1.80
5	**Water harvesting & Plantation** (Construction of water harvesting structure / culverts/ pond deepening, Roadside Plantation & maintenance, distillation of ponds etc)	0.1	0.1	0.1	0.05	0.05	0.05	0.45

6	Other requirements as per needs of the nearby village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7	Budget for conservation of plan for years 2018-2020							0.65
	Grand Total							**8.15**

Status of Compliance: Being Complied With.
It was informed that for community infrastructure Rs. 15.45 lakhs, for skill & entrepreneur development Rs. 3.66 lakhs, for education & scholarship programmes Rs. 40.82 lakhs, for medical & health related activates RS. 24.60 lakhs and for water harvesting & plantation Rs. 5.61 lakhs has been spent. **PA has been asked to submit the detailed ESC expenditure along with six monthly compliance reports to this office.**

Stack height for 1×100 TPD DRI Kiln shall be 50 m based on the coal consumption and sulphur content in the coal.

Status of Compliance: Complied With.
It was informed that Stack of 52 m height has been provided to 1×100 TPD DRI Kiln.

The PP shall implement the wildlife conservation plan in consultation with the local forest department with fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-monthly report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S.No	Activities	Number/rate	Year budget allotment (in Rs lakh)		Amount (Rs. In lakh)
			2018-19	2019-20	
1	Construction of stop-dams	1	30.0	-	30.0
2	Construction of earthen tank for elephants in compartment no. 906 range Raigarh	1	-	10.0	10.0
	Purchase and installation of solar pump	1	-	6.0	6.0
3	Creation of awareness	LS	2.50	2.5	5.0
4	Crises management for human elephant conflict	LS	4.50	4.5	9.0
5		LS	5.0	-	5.0
Grand total			**42.0**	**23.0**	**65.0**

Status of Compliance: Partially Complied With.
It was informed that a letter to Chief Conservator of Forest to adjust the total amount already with the Department of Wildlife Conservation Plan. **PA has been asked to submit a copy of the letter submitted to Chief Conservator of Forest and physical & financial targets of the implement the wildlife conservation plan shall be submitted to is office.**

The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency give below:

S.No	Monitoring item	No. of units		Monitoring Parameters	Frequency of	No. of samples	Cost/ Sample	Total cost/ Annum in (in
		Existing	Proposed					

					Monitoring	/ annum	(Rs.)	lakhs)
1	Stack	10	10	SO_2, NO_x	Once in a month	20×12=240 nos	Rs. 5000	Rs. 12
2	Effluent	1	2	pH, TDS, T, SS, O&G, Free available Cl., Fe, Zn, Cr, PO_4	Twice in a month	3×2×12=72	Rs. 6000	Rs. 5.04
3	Groundwater	1	1	As per IS: 10500	Once in a month	2×12=24	Rs.7000	Rs. 1.68
4	Noise levels	-	6	-	Once in a month	6×24×12=1728	Rs. 100	Rs. 1.72
Total								Rs. 19.72
Note: CAAQMS & Continuous weather monitoring station will be provided								

Status of Compliance: Partially Complied With.

PA has been asked to carry out the monitoring of stack, effluent, ground water, noise levels once in a month, twice in a month, once in a month and once in a month respectively as per stipulation condition and reports o with shall be submitted to Ministry's Regional Office, Raipur.

The PP shall follow the solid waste management plan as given below

No.	Waste/ By Product	Quantity (TPA)		Method of disposal
		From Existing Operating Units	From the Un-implemented units	
1	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturing
2	Dolo Char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also
3	Wet scrapper sludge	1,14,075	13,500	Brick manufacturing
4	Kiln Accretion slag	25,350	3,000	In road construction

Status Of Compliance: Partially Complied With.

It was informed that Ash from DRI is used in own brick manufacturing as well as given to the brick manufacturers. DOLO char is used in FBC boiler Plant, Wet Scrapper sludge is used in brick manufacturing. Kiln accretion slag used in road construction.

However during the monitoring it was observed that huge quantity of DoloChar and fly ash has been dumped in the back side of the plant premise (Ref Fig No 4 & 5). Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolochar waste and fly ash the inside plant premises and time taken to 100% utilization of the same to be submitted to this office on quarterly basis.

B	GENERAL CONDITIONS:
i.	Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant. **Status of Compliance: Being Complied With.** It was informed that 50 Ha of greenbelt has already been developed out of total 137 Ha. Within the existing plant premises. **Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area..**
ii.	The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose. **Status of Compliance: Partially Complied With.** It was informed that 18 MW FBC power plant & 4*10 MT IF after obtaining the EC. **Project authorities are directed to submit the detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures to implement the condition stipulated by the Ministry of Environment and Forests and its implementation schedule to the Regional Office of this Ministry at Raipur**
iii.	The project proponent shall (Air Quality Monitoring): a. install 24x7 continuous emission monitoring system at process to standards stacks to monitor stack emission with respect prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants)as amended from time to time)and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories. b. Monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories. c. Install system carryout Continuous Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and d. submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/ fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report. **Status of Compliance: Partially Complied With.** It was observed that Opacity meter & Gas analyzer has been installed at Stack no 1 to 6 (i.e. at all the 7 kilns) the stack emission data for the month February, 2021 has been provided on the day monitoring and it was observed that all the parameters were within the limits. Fugitive emission monitoring has been carried out at coal crusher, kiln area, near ESP and cooler discharge area the reports w.r.t PM monitoring has been provided and it was observed that it is in within standard limits. **It was observed that no ambient air quality station was installed on the day of monitoring**; however third party monitoring

	reports have been provided. **Project authorities are directed to install the AAQ as per stipulation condition and submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/ fugitive emissions ATR in this regard may be submitted this office on quarterly basis to Regional Office of MoEF&CC, Raipur.**
iv.	The project proponent shall (Water Quality Monitoring: a. install 24x7 continuous effluent monitoring system with respect to 1986 standards prescribed in Environment (Protection) Rules (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier Environment Under recognized through labs specification (Protection) Act, 1986 or NABL accredited laboratories. b. monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/sampling wells in the plant and adjacent areas through labs recognised under accredited NABL and Act, 1986 Environment (Protection) laboratories; and c. Submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report. **Status of Compliance: Partially Complied With.** It was informed that zero discharge condition is being maintained in operational units. Ground water sample collected from the bore well inside the plant and the report of November, 2020 has been provided on the day of monitoring. **Project authorities are directed to submit the water balance sheet which ensures that the industry is being maintained the zero effluent discharge and conduct the ground water monitoring in and around areas (at least 4 locations) of where the char waste, sludge crushing area and fly ash is being disposed and the monthly summary reports of the same shall be submitted to this office.**
v.	The project proponent shall (Air Pollution Control): a. ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 (as amended from time to time); b. provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, SO as to comply prescribed stack emission and fugitive emission standards. c. provide leakage detection and mechanised bag cleaning facilities for better maintenance of bags; d. provide pollution control system in the steel plant as per the CREP Guidelines of CPCB; e. provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly; f. recycle and reuse iron ore fines, coal and coke fines, lime fines and such other fines collected in the pollution control devices and vacuum Cleaning devices in the process after briquetting/ agglomeration; g. ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation; h. Provide wind shelter fence and chemical spraying on the raw material stock piles. **Status of Compliance: Partially Complied With.**

	It was informed that ambient air quality is being maintained as per prescribed standards, all the raw materials has been transported through tarpulain covered trucks. And all the dust collected from the APC devices and vacuum cleaning devices is being used as fuel in FBC power plant. It was observed that ESP has been installed at all the Kilns and at AFBC boilers, bag filters have been installed at intermediate points and junction points. **However, it has been observed that no bag filters were installed at raw material handing units at all the Kilns. It was also observed that Solid wastes like, ESP dust, Fly ash, Dolocahr, slag, Bag filter dust, coal fines etc were found observed in almost all the units which show that the air pollution control devices are not function properly. PA has been asked to install the bag filters at all the raw material handling unit which are connected to Kilns and tke appropriate action for reducing the solid waste where are disposed in open areas, ATR in this submitted to this office on quarterly basis.**
vi.	The project proponent shall (Water Pollution Control): a. adhere to zero liquid discharge, b. provide Sewage Treatment Plant for domestic wastewater, and c. provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off. **Status of Compliance: Being Complied With.** It was informed that zero discharge condition is being maintained, Sanitary wastewater is being treated in septic tank followed by soak pit and used for green belt development, it was observed that garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off has been provided.
vii.	The project proponent shall (Water Conservation): a. practice rainwater harvesting to maximum possible extent; and b. make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water. **Status of Compliance: Being Complied With.** Rainwater harvesting structures has been observed on the day of monitoring. PA assured to explore all the possibilities to minimize the water consumption in the plant.
viii.	The project proponent shall (Energy Conservation): a. provide waste heat recovery system on the DRI Kilns; b. use dolochar generated for power generation; c. provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and d. provide the project proponent for LED lights in their offices and residential areas; **Status of Compliance: Partially Complied With.** It was observed that WHRB has been provided in all the existing Kilns, Solar lights and LED lights are also provided in the plant at various plants. **It was observed that huge quantity of DoloChar has been dumped in the back side of the plant premise (Ref Fig No 4 & 5). Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolochar waste inside plant premises and time taken to 100% utilization of the same submitted to this on quarterly basis.**
ix.	Used refractories shall be recycled as far as possible. **Status of Compliance: Agreed With.**

x.	The project proponent shall prepare GHG emissions inventory for the plant and shall submit the programme for reduction of the same including carbon sequestration including plantation. **Status of Compliance: Being Complied With.** It was informed that in the existing plant greenbelt is developed in an area of about 37 %& al the APC has been provided in the existing unit which will minimize the GHG emissions.
xi.	Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented. **Status of Compliance: Agreed With.**
xii.	The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act. **Status of Compliance: Being Complied With.** It was informed that heat stress analysis has been carried out for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.
xiii.	The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of BC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report. **Status of Compliance: Agreed With.**
xiv.	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented. **Status of Compliance: Being Complied With.** It was informed that All the recommendations made in the charter on Corporate Responsibility for Environment Protection CREP are being implemented.
xv.	A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization. **Status of Compliance: Being Complied With.** It was informed that EMC has been established for works related to environment monitoring and The head of the environment cell is being report directly to the head of the organization.
xvi.	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project. **Status of Compliance: Complied With.** It was informed that all necessary infrastructure and facilities such as fuel for cooking mobile toilet's mobile STP safe drinking water medical health care etc has been provided to the construction labor at the time of construction.
xvii.	The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.

	Status of Compliance: Agreed With.
xviii.	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC). **Status of Compliance: Agreed With.**
xix.	The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & trans-boundary Movement) Rules, 2016. **Status of Compliance: Agreed With.** **PA has been asked to submit a copy of** Hazardous & Other waste (Management & trans-boundary Movement) approval obtained from the CECB
xx.	The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time. **Status of Compliance: Partially Complied With.** Monitoring of Noise level is being carried out in and around the plant area (4 locations) and the reports of the same were submitted on the day of monitoring. **After analyzing the noise level monitoring report (Sampling date 9.11.2020) it has been observed that the noise level result at the location near TG building is fund to be 74.1 dB(A) (day) which is almost exceeds the prescribed limits. PA has been asked to clarify the same and submit ATR to this office.**
xxi.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act. **Status of Compliance: Being Complied With.** It was informed that Occupational health surveillance of the workers is being conducted on regular basis and records of the same were submitted on the day of monitoring.
xxii.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/ EMP report. **Status of Compliance: Being Complied With.** It was informed that as mentioned in the EIA/EMP report all the environmental protection measures implanted in the project.
xxiii.	100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office. **Status of Compliance: Agreed With.** Project authorities are directed to submit the Annual implementation report for the past three financial years shall be submitted to this office. Further it was also been asked to submit the copies for MoUs haven been signed between M/s. Singhal Ent. Pvt. Ltd and concerned agencies for utilizing 100 % of fly ash
xxiv.	Kitchen waste shall be composted or converted to biogas for further use. **Status of Compliance: Agreed With.**
xxv.	The project proponent shall (Post-EC monitoring): a. Send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat,

	Municipal bodies and relevant offices of the Government **Status of Compliance: Complied With.** b. Put on the clearance letter on the web site of the company for access to the public. **Status of Compliance: Complied With.** c. Inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Change Climate (MoEF&CC) at http:/envfor.nic.in. **Status of Compliance: Complied With** d. Upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically; **Status of Compliance: Not Complied With.** **PA has been asked to Upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically.** e. Monitor the criteria pollutants level namely; PM_{10}, SO_2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company. **Status of Compliance: Partially Complied With.** **PA has been asked to install a display board at the main gate of the plant to display the criteria pollutants level namely; PM_{10}, SO_2, NOx (ambient levels as well as stack emissions) and upload on the website of the company also.** f. Submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB; **Status of Compliance: Being Complied With.** g. Submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company; **Status of Compliance: Being Complied With.** h. Inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work. **Status of Compliance: Not Complied With.** **Project authorities are directed to submit the details of date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work to this office.**
29.0	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory. **Status of Compliance: Agreed With.**
30.0	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

	Status of Compliance: Agreed With.
31.0	The PP shall abide by all the commitments and recommendations made in the EIA/EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent. **Status of Compliance: Agreed With.**
32.0	The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management and Handling) Rules, 1989 and its amendments, the Public Liability Insurance Act, 1991 and its amendments. **Status of Compliance: Agreed With.**
33.0	This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. J-11011/195/2007-IA.II(I) dated 19th February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011. **Status of Compliance: Agreed With.**
34.0	Any appeal against this environmental clearance shall lie with the National Environment Appellate Authority, if preferred within a period of 30 days as prescribed under Section 11 of the National Environment Appellate Act, 1997. **Status of Compliance: Agreed With.**
	Compliance to the conditions stipulated in the amendment in environmental clearance issued vide letter no. J-11011/195/2007-IA II (I) dated 06th March 2019
i.	After detailed deliberations, the committee recommended for environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions: I. Particulate emission from the stacks shall be less than 30 mg/Nm^3. II. All bag filters shall be fitted with fiber glass filters to maintain above emission norms. III. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-1 101 1/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged. **Status of Compliance: No information provided.** **PA has been asked to submit time bound action plan on to reducing the Particulate emission from the stacks shall be less than 30 mg/Nm^3 and installing fiber glass to all the bag filters to achieve above emission norms on quarterly basis to this office.**

5. General remarks:

i. Project authorities are directed to submit the detailed ESC expenditure along with six monthly compliance reports to this office **(Specific Condition –I).**

ii. Project authorities are directed to submit a copy of the letter submitted to Chief Conservator of Forest and physical & financial targets of the implement the wildlife conservation plan shall be submitted to is office **(Specific Condition –III).**

iii. Project authorities are directed to carry out the monitoring of stack, effluent, ground water, noise levels once in a month, twice in a month, once in a month and once in a month respectively as per stipulation condition and reports o with shall be submitted to Ministry's Regional Office, Raipur **(Specific Condition –IV).**

iv. Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolochar waste and fly ash the inside plant premises and time taken to 100% utilization of the same submitted to this on quarterly basis **(Specific Condition –V) & (General Condition –VIII).**

v. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area **(General Condition –I).**

vi. Project authorities are directed to submit the detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures to implement the condition stipulated by the Ministry of Environment and Forests and its implementation schedule to the Regional Office of this Ministry at Raipur **(General Condition –II).**

vii. Project authorities are directed to install the AAQ as per stipulation condition and submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/ fugitive emissions ATR in this regard may be submitted this office on quarterly basis to Regional Office of MoEF&CC, Raipur **(General Condition –III).**

viii. Project authorities are directed to submit the water balance sheet which ensures that the industry is being maintained the zero effluent discharge and conduct the ground water mentoring in and around areas (at least 4 locations) of where the char waste, sludge crushing area and fly ash is being disposed and the monthly summary reports of the same shall be submitted to this office **(General Condition –IV).**

ix. It was also observed that Solid wastes like, ESP dust, Fly ash, Dolocahr, slag, Bag filter dust, coal fines etc were found observed in almost all the units which show that the air pollution control devices are not function properly. PA has been directed to install the bag filters at all the raw material handling unit which are connected to Kilns and tke appropriate action for reducing the solid waste where are disposed in open areas, ATR in this submitted to this office on quarterly basis **(General Condition –V).**

x. After analyzing the noise level monitoring report (Sampling date 9.11.2020) it has been observed that the noise level result at the location near TG building is fund to be 74.1 dB(A) (day) which is almost exceeds the prescribed limits. PA has been asked to clarify the same and submit ATR to this office **(General Condition –XX).**

xi. Project authorities are directed to upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically **(General Condition –XXV (d)).**

xii. Project authorities are directed to install a display board at the main gate of the plant to display the criteria pollutants level namely; PM_{10}, SO_2, NOx (ambient levels as well as

stack emissions) and upload on the website of the company also **(General Condition – XXV (e)).**

xiii. Project authorities are directed to submit the details of date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work to this office **(General Condition –XXV (h)).**

xiv. Project authorities are directed to submit time bound action plan on to reducing the Particulate emission from the stacks shall be less than 30 mg/Nm^3 and installing fiber glass to all the bag filters to achieve above emission norms on quarterly basis to this office (EC dated 06.03.2019)

xv. Heavy fugitive emission was observed from the conveyor belts of the boiler and transferring points in this regard ATR shall be submitted to this office.

xvi. Project authorities are directed to submit the Fly ash utilisation report to this office.

xvii. Uploading six monthly progress reports and monitoring reports on the web site of the company may be ensured.

xviii. Regular submission of six monthly progress reports in soft copies may be ensured as the same will be displayed on the website of the Ministry in pursuance of the EIA notification, 2006. Next date of submission of six monthly compliance report is 1st week of December, 2021.

(Dr. Bhardwaj Adiraju)
Scientist 'C'

भारत सरकार
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
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पत्र संख्या 5-34/2008 (ENV)/ 126 दिनांक: 10/06/2021

सेवा में,

The ManagingDirector,
M/s. Singhal Enterprises PVt. Ltd.,
Village Taraimal, P.O. Gerwani,
Tehsil Gharghoda, District Raigarh
Chhattisgarh

विषयः Monitoring of Compliance Status of EC Stipulation- reg.

सदर्भः EC No. No. J-11011/195/2007-IA-II (I) dated 23rd July 2018 & 06th March 2019.

महोदय,

With reference to the above, I am directed to inform you that during monitoring conducted by this office on 2nd March 2021, the following observations have been made that require necessary action from your end:

i. Project authorities are directed to submit the detailed ESC expenditure along with six monthly compliance reports to this office **(Specific Condition –I).**
ii. Project authorities are directed to submit a copy of the letter submitted to Chief Conservator of Forest and physical & financial targets of the implement the wildlife conservation plan shall be submitted to is office **(Specific Condition –III).**
iii. Project authorities are directed to carry out the monitoring of stack, effluent, ground water, noise levels once in a month, twice in a month, once in a month and once in a month respectively as per stipulation condition and reports o with shall be submitted to Ministry's Regional Office, Raipur **(Specific Condition –IV).**
iv. Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolochar waste and fly ash the inside plant premises and time taken to 100% utilization of the same submitted to this on quarterly basis **(Specific Condition –V) & (General Condition –VIII).**
v. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area **(General Condition –I).**
vi. Project authorities are directed to submit the detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures to implement the condition stipulated by the Ministry of Environment and Forests and its implementation schedule to the Regional Office of this Ministry at Raipur **(General Condition –II).**
vii. Project authorities are directed to install the AAQ as per stipulation condition and submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/ fugitive emissions ATR in this regard may be submitted this office on quarterly basis to Regional Office of MoEF&CC, Raipur **(General Condition –III).**

viii. Project authorities are directed to submit the water balance sheet which ensures that the industry is being maintained the zero effluent discharge and conduct the ground water mentoring in and around areas (at least 4 locations) of where the char waste, sludge crushing area and fly ash is being disposed and the monthly summary reports of the same shall be submitted to this office **(General Condition –IV).**

ix. It was also observed that Solid wastes like, ESP dust, Fly ash, Dolocahr, slag, Bag filter dust, coal fines etc were found observed in almost all the units which show that the air pollution control devices are not function properly. PA has been directed to install the bag filters at all the raw material handling unit which are connected to Kilns and tke appropriate action for reducing the solid waste where are disposed in open areas, ATR in this submitted to this office on quarterly basis **(General Condition –V).**

x. After analyzing the noise level monitoring report (Sampling date 9.11.2020) it has been observed that the noise level result at the location near TG building is fund to be 74.1 dB(A) (day) which is almost exceeds the prescribed limits. PA has been asked to clarify the same and submit ATR to this office **(General Condition –XX).**

xi. Project authorities are directed to upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically **(General Condition –XXV (d)).**

xii. Project authorities are directed to install a display board at the main gate of the plant to display the criteria pollutants level namely; PM_{10}, SO_2, NOx (ambient levels as well as stack emissions) and upload on the website of the company also **(General Condition –XXV (e)).**

xiii. Project authorities are directed to submit the details of date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work to this office **(General Condition –XXV (h)).**

xiv. Project authorities are directed to submit time bound action plan on to reducing the Particulate emission from the stacks shall be less than 30 mg/Nm^3 and installing fiber glass to all the bag filters to achieve above emission norms on quarterly basis to this office (EC dated 06.03.2019)

xv. Heavy fugitive emission was observed from the conveyor belts of the boiler and transferring points in this regard ATR shall be submitted to this office.

xvi. Project authorities are directed to submit the Fly ash utilisation report to this office.

xvii. Uploading six monthly progress reports and monitoring reports on the web site of the company may be ensured.

xviii. Regular submission of six monthly progress reports in soft copies may be ensured as the same will be displayed on the website of the Ministry in pursuance of the EIA notification, 2006. Next date of submission of six monthly compliance report is 1st week of December, 2021.

In view of the above, I am directed to request you to do the needful and submit compliance on above observation within 30 (thirty) days from the date of issuance of this letter.

भवदीय,

(डॉ0 भारद्वाज आदिराजु)
वैज्ञानिक 'सी'

प्रतिलिपि:

1ण डॉ0 श्रुति राय भारद्वाज, वैज्ञानिक 'ई', मानीटरिंग सेल, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, अग्नि विंग,दूसरा तल, इंदिरा पर्यावरण भवन', जोरबाग रोड़, अलीगंज, नई दिल्ली–110003।

वैज्ञानिक 'सी'

भारत सरकार
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
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REMINDER

File No. 5-34/2008(ENV)/ 228

दिनांक: 12/08/2021

सेवा में,

The ManagingDirector,
M/s. Singhal Enterprises PVt. Ltd.,
Village Taraimal, P.O. Gerwani,
Tehsil Gharghoda, District Raigarh
Chhattisgarh

विषय : **Expansion of Mini Integrated Steel Plant located at Village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd-- Environment Clearance regarding.**

सन्दर्भ: 1. **MoEF&CC granted EC vide letter No. J-11011/195/2007-IA-II (I) dated 23.07.2018 and 06.03.2019**
2. **IRO, Raipur MoEF&CC letter No.5-34/2008(ENV)/126 dated 10.06.2021**

महोदय,

With reference to the above, I am directed to say that status of action taken by you on the observations conveyed on monitoring conducted by this office vide this office letter no. 5-34/2008(ENV)/126 dated 10.06.2021 is still awaited. (Copy enclosed)

In view of the above, you are hereby once again directed to submit the same positively within 15 (fifteen) days from the date of issuance of this letter, failing which, necessary action as deemed fit shall be taken in accordance with the provisions made in Environment (Protection) Act, 1986.

Encl: As Above.

भवदीय,

(डॉ0 भारद्वाज आदिराजु)
वैज्ञानिक 'सी'

प्रतिलिपि :

1. डॉ0 श्रुति राय भारद्वाज, वैज्ञानिक 'ई', मॉनीटरिंग सेल, पर्यावरण, वन एंव जलवायु परिवर्तन मंत्रालय, तृतीय तल, पृथ्वी विंग, इंदिरा पर्यावरण भवन, जोरबाग रोड, नई दिल्ली–110003।

वैज्ञानिक 'सी'

भारत सरकार
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
एकीकृत क्षेत्रीय कार्यालय,
अरण्य भवन, नार्थ ब्लॉक,
सेक्टर –19, नया रायपुर, अटल नगर
छत्तीसगढ़ – 492002
ईमेल– iro.raipur-mefcc@gov.in

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FORESTS &
CLIMATE CHANGE
INTEGRATED REGIONAL OFFICE
ARANYA BHAWAN, NORTH BLOCK, SECTOR-19,
NAYA RAIPUR, ATAL NAGAR, CHHATTISGARH - 492002
Email – iro.raipur-mefcc@gov.in

पत्र संख्या 5-34/2008 (ENV)/ 126

दिनांक: 10/06/2021

सेवा में,

The ManagingDirector,
M/s. Singhal Enterprises PVt. Ltd.,
Village Taraimal, P.O. Gerwani,
Tehsil Gharghoda, District Raigarh
Chhattisgarh

विषयः Monitoring of Compliance Status of EC Stipulation- reg.

सदर्भः EC No. No. J-11011/195/2007-IA-II (I) dated 23rd July 2018 & 06th March 2019.

महोदय,

With reference to the above, I am directed to inform you that during monitoring conducted by this office on 2nd March 2021, the following observations have been made that require necessary action from your end:

i. Project authorities are directed to submit the detailed ESC expenditure along with six monthly compliance reports to this office **(Specific Condition –I).**
ii. Project authorities are directed to submit a copy of the letter submitted to Chief Conservator of Forest and physical & financial targets of the implement the wildlife conservation plan shall be submitted to is office **(Specific Condition –III).**
iii. Project authorities are directed to carry out the monitoring of stack, effluent, ground water, noise levels once in a month, twice in a month, once in a month and once in a month respectively as per stipulation condition and reports o with shall be submitted to Ministry's Regional Office, Raipur **(Specific Condition –IV).**
iv. Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolochar waste and fly ash the inside plant premises and time taken to 100% utilization of the same submitted to this on quarterly basis **(Specific Condition –V) & (General Condition –VIII).**
v. Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area **(General Condition –I).**
vi. Project authorities are directed to submit the detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures to implement the condition stipulated by the Ministry of Environment and Forests and its implementation schedule to the Regional Office of this Ministry at Raipur **(General Condition –II).**
vii. Project authorities are directed to install the AAQ as per stipulation condition and submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/ fugitive emissions ATR in this regard may be submitted this office on quarterly basis to Regional Office of MoEF&CC, Raipur **(General Condition –III).**

viii. Project authorities are directed to submit the water balance sheet which ensures that the industry is being maintained the zero effluent discharge and conduct the ground water mentoring in and around areas (at least 4 locations) of where the char waste, sludge crushing area and fly ash is being disposed and the monthly summary reports of the same shall be submitted to this office **(General Condition –IV).**

ix. It was also observed that Solid wastes like, ESP dust, Fly ash, Dolocahr, slag, Bag filter dust, coal fines etc were found observed in almost all the units which show that the air pollution control devices are not function properly. PA has been directed to install the bag filters at all the raw material handling unit which are connected to Kilns and tke appropriate action for reducing the solid waste where are disposed in open areas, ATR in this submitted to this office on quarterly basis **(General Condition –V).**

x. After analyzing the noise level monitoring report (Sampling date 9.11.2020) it has been observed that the noise level result at the location near TG building is fund to be 74.1 dB(A) (day) which is almost exceeds the prescribed limits. PA has been asked to clarify the same and submit ATR to this office **(General Condition –XX).**

xi. Project authorities are directed to upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically **(General Condition –XXV (d)).**

xii. Project authorities are directed to install a display board at the main gate of the plant to display the criteria pollutants level namely; PM_{10}, SO_2, NOx (ambient levels as well as stack emissions) and upload on the website of the company also **(General Condition –XXV (e)).**

xiii. Project authorities are directed to submit the details of date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work to this office **(General Condition –XXV (h)).**

xiv. Project authorities are directed to submit time bound action plan on to reducing the Particulate emission from the stacks shall be less than 30 mg/Nm^3 and installing fiber glass to all the bag filters to achieve above emission norms on quarterly basis to this office (EC dated 06.03.2019)

xv. Heavy fugitive emission was observed from the conveyor belts of the boiler and transferring points in this regard ATR shall be submitted to this office.

xvi. Project authorities are directed to submit the Fly ash utilisation report to this office.

xvii. Uploading six monthly progress reports and monitoring reports on the web site of the company may be ensured.

xviii. Regular submission of six monthly progress reports in soft copies may be ensured as the same will be displayed on the website of the Ministry in pursuance of the EIA notification, 2006. Next date of submission of six monthly compliance report is 1st week of December, 2021.

In view of the above, I am directed to request you to do the needful and submit compliance on above observation within 30 (thirty) days from the date of issuance of this letter.

भवदीय,

(डॉ0 भारद्वाज आदिराजु)
वैज्ञानिक 'सी'

प्रतिलिपि:

1ण डॉ0 श्रुति राय भारद्वाज, वैज्ञानिक 'ई', मानीटरिंग सेल, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, अग्नि विंग,दूसरा तल, इंदिरा पर्यावरण भवन', जोरबाग रोड़, अलीगंज, नई दिल्ली–110003।

वैज्ञानिक 'सी'

ISO 9001-2008 Certified Company
CIN NO. U52110WB[illegible]PTC082824

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

SEPL/RGH/21-22/40 20.08.2021

To,

The Scientist ``C``

Integrated Regional Office,

Aranya Bhawan, North Block,

Sector-19, Naya Raipur, Atal Nagar, Chhattisgarh

E-mail: iroraipur@gmail.com

(through e-mail)

Subject : Submission of Monitoring of Compliance Status of EC Stipulation- reg.

Ref. : 1. Your letter no. 126 dtd. 10.06.2021

2. Your letter no. 228 dtd. 12.08.2021

Dear Sir,

Please find attached herewith the compliance report of Monitoring of Compliance Status of EC Stipulation.

Thanking you.

For Singhal Enterprises Pvt.Ltd.,

(Rakesh Kesharwani)
Authorized Signatory

Encls : A/a

Monitoring of Compliance Status of EC Stipulation – issued vide letter no. **5-34/2008 (ENV)/126 dated 10th June 2021**

S. NO.	Points (letter no. **5-34/2008 (ENV)/126 dated 10th June 2021**)	Action Taken
i.	Project authorities are directed to submit the detailed ESC expenditure along with six monthly compliance reports to this office (Specific Condition -I).	The expenditure details of ESC is enclosed as **Annexure-1.** The six monthly compliance report of EC granted to our company for the period of January 2021 to June 2021 report has already submitted to your kind office through email on 16th Aug.`21. A copy of email letter is enclosed as **Annexure-2.**
ii.	Project authorities are directed to submit a copy of the letter submitted to Chief Conservator of Forest and physical & financial targets of the implement the wildlife conservation plan shall be submitted to is office (Specific Condition —III).	The letter submitted to Chief Conservator of Forest is enclosed as **Annexure-3.**
iii.	Project authorities are directed to carry out the monitoring of stack. effluent, ground water, noise levels once in a month, twice in a month, once in a month and once in a month respectively as per stipulation condition and reports shall be submitted to Ministry's Regional Office, Raipur (Specific Condition -IV).	We are regularly monitoring stack emission. Effluent water, ground water and noise levels regularly as per schedule. The latest report is enclosed as **Annexure-4.**
iv.	Project authorities are directed to detailed report on reasons for dumping the huge quantity of Dolo char waste and fly ash the inside plant premises and time taken to 100% utilization of the same submitted to this on quarterly basis (Specific Condition -V) & (General Condition -VIII).	All the Char/Dolochar generated from DRI plant is being utilized in the FBC power plant. Fly ash generated from the ESP of FBC boiler is being used in own bricks plant as well as given local brick manufacturers. The proper leveling of remaining fly ash/solid waste dump area has been completed and covered with soil. We have done plantation on the recently leveled fly ash area. Some photographs is enclosed as **Annexure-5.**
v.	Project authorities are directed to submit the plant layout plan with earmarking the plantation done in the 33% of the plant area (General Condition -I).	The plant layout plan earmarking with the plantation done in the 33% of the plant area is enclosed as **Annexure-6.**
vi.	Project authorities are directed to submit the detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures to implement the condition stipulated by the Ministry of Environment and Forests and its implementation schedule to the Regional Office of this Ministry at Raipur (General Condition -II).	The detailed expenditure made towards capital cost and recurring cost/annum (for past two financial years) for environmental pollution control measures is enclosed as **Annexure-7.**
vii.	Project authorities are directed to install the AAQ as per stipulation condition and submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air	We have already installed the continuous ambient air quality monitoring station and connected to CPCB online servers. A photograph is enclosed as **Annexure-8.**

S. NO.	Points (letter no. **5-34/2008 (ENV)/126 dated 10th June 2021)**	Action Taken
	quality/ fugitive emissions ATR in this regard may be submitted this office on quarterly basis to Regional Office of MoEF&CC, Raipur (General Condition -III).	The monthly reports of stack emission is enclosed as **Annexure-9.**
viii.	Project authorities are directed to submit the water balance sheet which ensures that the industry is being maintained the zero effluent discharge and conduct the ground water mentoring in and around areas (at least 4 locations) of where the char waste, sludge crushing area and fly ash is being disposed and the monthly summary reports of the same shall be submitted to this office (General Condition -IV).	The water balance sheet is enclosed as **Annexure-10.** The ground water analysis reports of different locations is enclosed as **Annexure-11.**
ix.	It was also observed that Solid wastes like, ESP dust, Fly ash, Dolochar, slag. Bag tilter dust, coal fines etc were found observed in almost all the units which show that the air pollution control devices are not function properly. PA has been directed to install the bag filters at all the raw material handling unit which are connected to Kilns and take appropriate action for reducing the solid waste where are disposed in open areas, ATR in this submitted to this office on quarterly basis (General Condition —V).	All the solid waste such as ESP dust, slag, bag filter dust is being disposed off in environment-friendly manner. Solid waste management plan is maintained as given below: 1.Ash from DRI is used in own brick manufacturing as well as given to other brick manufacturers. 2.Dolo Char is being used in FBC boiler as fuel. 3. Bag Filter Dust is being used in FBC boiler as fuel. 4. Kiln Accretion slag is used in road construction inside the plant premises. We have installed 03 New Bag Filters in each of the raw material handling systems which are connected to Kilns. A photograph is enclosed as **Annexure-12.**
x.	After analyzing the noise level monitoring report (Sampling date 911.2020) it has been observed that the noise level result at the location near TG building is fund to be 74,1 dB(A) (day) which is almost exceeds the prescribed limits, PA has been asked to clarify the same and submit ATR to this office (General Condition -XX).	Sometimes at the time of steam blowing from Boiler the noise level might be high because of sudden Power fluctuation. Although silencers has been provided to control the noise level.
xi.	Project authorities are directed to upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically (General Condition —XXV (d)).	Noted & agreed.
xii.	Project authorities are directed to install a display board at the main gate of the plant to display the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) and upload on the website of the company also (General Condition —XXV (2)).	We have already arrange a display board at the main gate of the plant to display the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) and also uploaded the same on the website of the company. Photographs of the same is enclosed is enclosed as **Annexure-13.**
xiii.	Project authorities are directed to submit the details of date of financial closure and	The details is enclosed as **Annexure-14.**

S. NO.	Points (letter no. **5-34/2008 (ENV)/126 dated 10th June 2021)**	Action Taken
	final approval of the project by the concerned authorities and the date of commencing the land development work to this office (General Condition —XXV (h)).	
xiv.	Project authorities are directed to submit time bound action plan on to reducing the Particulate emission from the stacks shall be less than 30 mg/Nm3 and installing fiber glass to all the bag filters to achieve above emission norms on quarterly basis to this office (EC dated 06.03.2019).	We have installed Rolling Mill of capacity 90000 TPA after obtaining amendment in the E.C. dated 06.03.2019. According to that we have upgraded the existing bag filters connected with 4x8 MT Induction Furnace & 4x10 MT Induction Furnace to achieve the Particulate emission below 30 mg/Nm3. A copy of Purchase order is enclosed as **Annexure-15.**
xv.	Heavy fugitive emission was observed from the conveyor belts of the boiler and transferring points in this regard ATR shall be submitted to this office.	Appropriate Air Pollution Control (APC) system (bag filters) has been already installed in all the dust generating points to control the fugitive emissions.
xvi.	Project authorities are directed to submit the Fly ash utilization report to this office.	Report of fly ash utilization of latest month is enclosed as **Annexure-16.**
xvii.	Uploading six monthly progress reports and monitoring reports on the web site of the company may be ensured.	Noted & Complying .
xviii.	Regular submission of six monthly progress reports in soft copies may be ensured as the same will be displayed on the website of the Ministry in pursuance of the EIA notification, 2006 Next date of submission of six monthly compliance report is 1St week of December, 2021.	Noted & Complying .

For: **Singhal Enterprises Pvt. Ltd.**

(Rakesh Kesharwani)
Authorized Signatory

Singhal Enterprises Private Limited

A/C LEDGER

ESC DETAILS

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168408
			Tran Total & Closing	**1891305**	

Singhal Enterprises Private Limited

A/C LEDGER

ESC DETAILS

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-20
			Tran Total & Closing	**7125475**		

Compose

rakesh kesharwani <rakesh69kesharwani@gmail.com> Aug 16, 2021,
to IRO, bhardwaj.adiraju, bcc: singhal, bcc: Mangat2gupta

Dear Sir,

Please find attached herewith the six monthly compliance report of EC granted to our company for the period of

Thanking you.

Regards,

for, Singhal Enterprises Pvt.Ltd.

Rakesh Kesharwani

Sr.Manager

Mob No. 9893308276

Works :

M/s Singhal Enterprises Pvt.Ltd. , Gram - Taraimal , Post - Gerwani , Disst - Raigarh (Chattisgarh) , Pin - 496001,Ph.No. 077 229742 / 45

Final Complete Co...

An ISO 9001-2008
Certified Company

CIN NO U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref No

Date

क्र. / सिंइ प्रा.लि. / राय./ 20–21 /

25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सेक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग मे जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

सदर्भ :–1 आपका पत्र क्र. / भू–प्रबंध / विद्युत / 479–4 / 1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011 / 195 / 2007–IA II(1) दिनांक 23.07.2018

महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्रो के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881 / – पूर्व से जमा है।चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000 / –जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन हैं कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान मे समायोजित कर शेष राशि वापस करने की कृपा करें।

धन्यवाद।

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि
ग्राम तरईमाल,रायगढ (छ.ग.)

25-8-20

संलग्नक–उपरोक्तानुसार

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Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack -1 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 1 & 2
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	158
6	Velocity of exit gas	m/sec	10.3
7	Flow of exit gas at stack temp. & Press.	m^3/hr	94309.27
8	Flow of exit gas at NTP	Nm^3/hr	61294.46
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	2.95

For Enviro Analysts & Engineers Pvt. Ltd.

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-2 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 3 & 4
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	10.7
7	Flow of exit gas at stack temp. & Press.	m^3/hr	97971.77
8	Flow of exit gas at NTP	Nm^3/hr	63822.91
9	SPM	mg/Nm^3	46.3
10	Total dust emission	kg/hr	2.96

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-3 (3x40 & 1x25 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	(3x40 & 1x25 TPD Kilns
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	151
6	Velocity of exit gas	m/sec	9.20
7	Flow of exit gas at stack temp. & Press.	m^3/hr	84237.41
8	Flow of exit gas at NTP	Nm^3/hr	56244.36
9	SPM	mg/Nm^3	47.0
10	Total dust emission	kg/hr	2.64

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Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-4 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 5 & 6
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0}C	160
6	Velocity of exit gas	m/sec	8.82
7	Flow of exit gas at stack temp. & Press.	m^3/hr	131854.94
8	Flow of exit gas at NTP	Nm^3/hr	90745.43
9	SPM	mg/Nm^3	45.4
10	Total dust emission	kg/hr	4.12

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	8 MW AFBC Power plant Stack No. 5
1	Date of Sampling	-	17.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	119
5	Velocity of exit gas	m/sec	10.20
6	Flow of exit gas at stack temp. & Press.	m3/hr	152485.31
7	Flow of exit gas at NTP	Nm3/hr	110123.95
8	PM	mg/Nm3	30.0
9	SO2	mg/Nm3	238.6
10	NOx	mg/Nm3	154.3

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Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-6 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 7
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0} C	157
6	Velocity of exit gas	m/sec	8.60
7	Flow of exit gas at stack temp. & Press.	m^3/hr	128566.04
8	Flow of exit gas at NTP	Nm^3/hr	89099.26
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	4.29

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	18 MW AFBC Power plant Stack No. 7
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	124
5	Velocity of exit gas	m/sec	12.9
6	Flow of exit gas at stack temp. & Press.	m3/hr	192849.07
7	Flow of exit gas at NTP	Nm3/hr	136072.74
8	PM	mg/Nm3	27.1
9	SO2	mg/Nm3	347.7
10	NOx	mg/Nm3	228.1

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	7 MW AFBC Power plant Stack No. 8
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	116
5	Velocity of exit gas	m/sec	9.88
6	Flow of exit gas at stack temp. & Press.	m3/hr	147701.45
7	Flow of exit gas at NTP	Nm3/hr	108623.22
8	PM	mg/Nm3	25.4
9	SO2	mg/Nm3	214.5
10	NOx	mg/Nm3	149.2

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Sample Particulars : Ambient Air Quality

Duration of Sampling : 24hrly

TEST REPORT

Sr. No.	LOCATION	Date of sampling	PM 10 $\mu g/m^3$	PM 2.5 $\mu g/m^3$	SO_2 $\mu g/m^3$	NO_2 $\mu g/m^3$	CO mg/m^3
1.	North – Direction near Weigh Bridge	16.06.2021	85.1	42.4	10.3	32.2	0.296
2.	South Direction - near Power plant	16.06.2021	93.4	46.3	19.2	41.3	0.610
3.	East Direction - near SEPL Colony	16.06.2021	83.7	41.8	10.7	30.6	0.294
4.	West Direction - near Boundary Wall	16.06.2021	91.5	45.5	16.1	37.4	0.518
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

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Sample Particulars : Fugitive Dust Emission

Duration of Sampling : 8hrly

TEST REPORT

Sr. No.	LOCATION	Date of sampling	PM $\mu g/m^3$
1.	Near Coal Crusher	17.06.2021	938
2.	Near Kiln Area	17.06.2021	842
3.	Near ESP	17.06.2021	698
4.	Near Cooler Discharge Area	17.06.2021	664
CPCB Standards			1200

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Sample Particulars	:	Noise Monitoring Report

Date of Sampling: 16.06.2021

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	65.8	60.2
2	Near Main Gate	60.4	57.9
3	Near TG Building	74.3	69.1
4	Near DM Plant	67.7	63.9
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

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Date: 5.07.2021

ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28°C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.75
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.3
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	0.7
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	612
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.90
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	16.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	206
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	294
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	73.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	26.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	15.7
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.35
15	Total Iron (as Fe)	mg / l	IS 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

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ISSUED TO:
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Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **2 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.10
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.30
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9 & 10 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

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ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Char Dump Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28°C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.85
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.8
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	1.5
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	670
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.95
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	24.2
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	224
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	320
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	76.2
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	31.5
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	19.5
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.60
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Char Dump Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	: 19.06.2021
Quantity received	: 2 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.30
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.35
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min 0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10, 11 & 12 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031/2 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near fly Ash Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	8.0
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	1.0
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	2.0
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	734
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	1.0
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	38.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	240
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	362
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	81.2
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	38.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	31.4
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	3.55
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.22
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.025
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031/2

Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near fly Ash Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	1.90
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.32
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10, 11 & 12 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
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CIN No. : U28900MH1995PTC093129

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EAEPL/GW/SEPL/2021-22/031/1

Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Slag Crushing Unit

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28°C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.80
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.5
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	1.0
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	652
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.95
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	23.2
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	216
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	312
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	75.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	29.8
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	19.3
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.85
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.22
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.05
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
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CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031/1 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Slag Crushing Unit

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.42
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.40
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10 & 11 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/WW/2021-22/031/1 Date: 5.07.2021

ISSUED TO:

M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : DM Plant Effluent

Location of sample : Neutralization Pit DM Plant

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	: 19.06.2021
Quantity received	: 1 ltr	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Parameters	Measurement Unit	Method	Result
1	pH Value	-	IS : 3025 (Part 11)-1983	7.40 at 25°C
2	TSS	mg / l	IS : 3025 (Part 17) 1984	32
3	TDS	mg / l	IS : 3025 (Part 16)-1984	618
4	COD	mg / l	IS : 2488 (Part 5) -1976	46.2
5	BOD at 27°C for 3 days	mg / l	IS : 3025 (Part 44) -1993	5.4
6	Oil & Grease	mg / l	IS : 3025 (Part 39)-1991	< 4

For ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U26900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/WW/2021-22/031 Date: 5.07.2021

ISSUED TO:

M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : Cooling Tower Blow Down Water

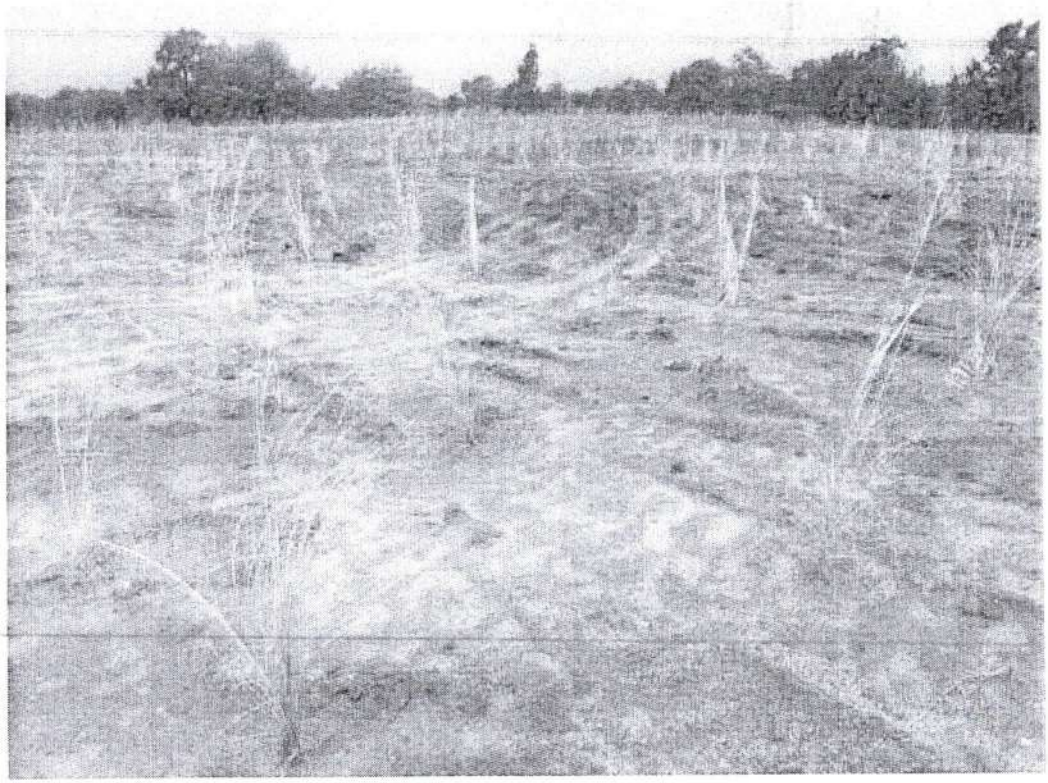
Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 1 ltr	Sampled by	:	EAEPL Representative

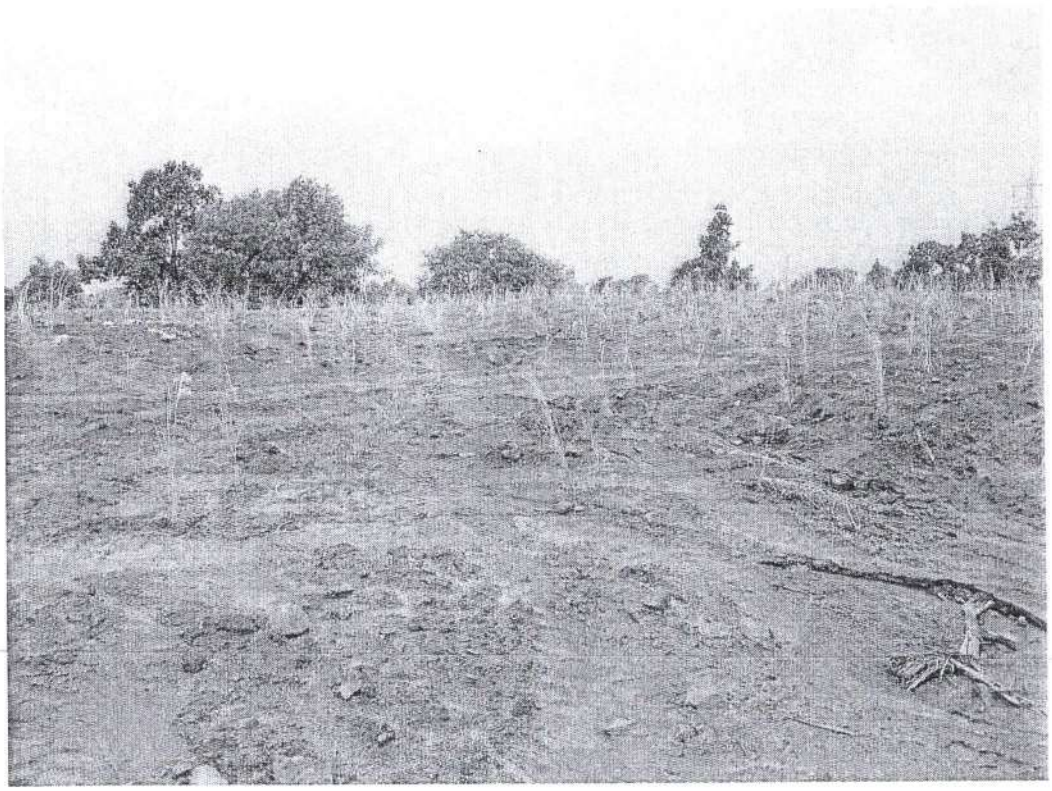
TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	Results
1	Free Available Chlorine	mg / l	IS : 3025 (Part 26)-1986	0.22
2	Zinc as (Zn)	mg / l	IS : 3025 (Part II)-2004	0.22
3	Total Chromium as (Cr)	mg / l	IS : 3025 (Part II)-2004	0.012
4	Phosphate as (PO4)	mg/l	IS : 3025 (Part 31)-1988	1.37

For ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

Authorized Signatory

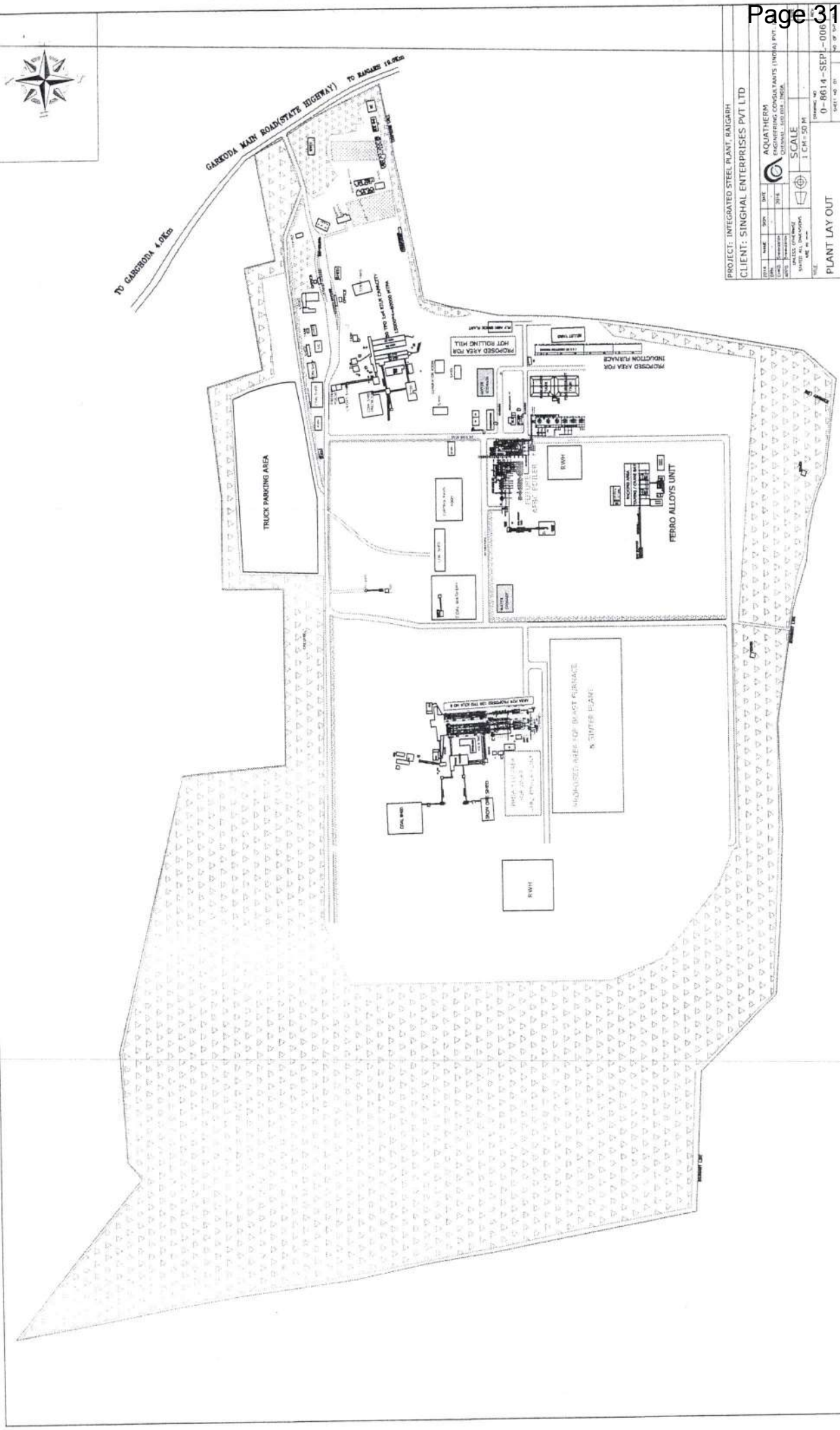




PHOTORAPHS OF SOLID WASTE AREA AFTER PROPER LEVELING & PLANTATION

M/s SINGHAL ENTERPRISES PVT. LTD.

VILL : TARAIMAL : RAIGARH


GARKHODA MAIN ROAD(STATE HIGHWAY)
TO GARKHODA 4.0Kms
TO RAIGARH 19.0Kms
TRUCK PARKING AREA
PROPOSED AREA FOR HOT ROLLING MILL
PROPOSED AREA FOR INDUCTION FURNACE
FERRO ALLOYS UNIT
R.W.H
R.W.H
PROJECT: INTEGRATED STEEL PLANT, RAIGARH
CLIENT: SINGHAL ENTERPRISES PVT LTD
AQUATHERM
ENGINEERING CONSULTANTS (INDIA) PVT. LTD.
SCALE
1 CM = 50 M
PLANT LAY OUT
0-8614-SEP-006

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 1 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
				OPENING BALANCE.	**.00**	**.00**	**Nil**
P1	10-04-2017	JV17410-024	JRNL	THERMAX LTD (ENERGY DIVISION) AMT. TRFF.	3,13,225.00		3,13,225.00 DR
S1	30-05-2017	PP17530-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-16082698 Dt: 25-MAY-17 BillAmt in INR 313225 for GP17530-001 And Order No : Item-ELECTROSTATIC PRECIPITATORS MODEL NO.-:ESP (Qty-94 PCS);		3,13,225.00	Nil
P1	29-06-2017	WE17629-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 213164/29-JUN-17 CH NO. - 213164	18,20,000.00		18,20,000.00 DR
P1	25-09-2017	WU17925-029	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 284518/25-SEP-17 Being amount paid to	10,73,800.00		28,93,800.00 DR
P1	01-11-2017	WE17N01-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808677/01-NOV-17 CH NO. - 808677	25,00,000.00		53,93,800.00 DR
P1	09-11-2017	PP17N09-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001543 Dt: 02-NOV-17 BillAmt in INR 944000 for GP17N09-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-2 LOT);		9,44,000.00	44,49,800.00 DR
P1	10-11-2017	PP17N10-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001544 Dt: 02-NOV-17 BillAmt in INR 755200 for GP17N10-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,55,200.00	36,94,600.00 DR
P1	10-11-2017	PP17N10-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001545 Dt: 02-NOV-17 BillAmt in INR 2369440 for GP17N10-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		23,69,440.00	13,25,160.00 DR
P1	10-11-2017	PP17N10-003	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001550 Dt: 03-NOV-17 BillAmt in INR 1067900 for GP17N10-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		10,67,900.00	2,57,260.00 DR
P1	17-11-2017	PP17N17-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001651 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N17-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,26,540.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	17-11-2017	WE17N17-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808736/17-NOV-17 CH NO. - 808736	10,00,000.00		7,73,460.00 DR
P1	18-11-2017	PP17N18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001653 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N18-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,89,660.00 DR
P1	19-11-2017	PP17N19-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001646 Dt: 11-NOV-17 BillAmt in INR 719800 for GP17N19-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,19,800.00	4,30,140.00 CR
P1	22-11-2017	WE17N22-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 952503/22-NOV-17 CH NO. - 952503	15,00,000.00		10,69,860.00 DR
P1	04-12-2017	PP17D04-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001882 Dt: 29-NOV-17 BillAmt in INR 1504500 for GP17D04-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		15,04,500.00	4,34,640.00 CR
P1	07-12-2017	WU17D07-008	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139364/07-DEC-17 Being amount paid to	21,93,660.00		17,59,020.00 DR
P1	11-12-2017	PP17D11-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002060 Dt: 05-DEC-17 BillAmt in INR 1150500 for GP17D11-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,50,500.00	6,08,520.00 DR
P1	13-12-2017	PP17D13-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002070 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D13-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,08,000.00	99,480.00 CR
P1	15-12-2017	PP17D15-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002071 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D15-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		7,08,000.00	8,07,480.00 CR
P1	18-12-2017	PP17D18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-27160002153 Dt: 14-DEC-17 BillAmt in INR 931138 for GP17D18-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		9,31,138.00	17,38,618.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	18-12-2017	WD17D18-014	BANK	ALLAHBAD BANK - RAIGARH OD A/C 20973778031 CH 046427/18-DEC-17 Being amount paid to	10,00,000.00		7,38,618.00 CR
P1	22-12-2017	PP17D22-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002154 Dt: 14-DEC-17 BillAmt in INR 1132800 for GP17D22-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	18,71,418.00 CR
P1	24-12-2017	PP17D24-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002214 Dt: 18-DEC-17 BillAmt in INR 1132800 for GP17D24-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	30,04,218.00 CR
P1	26-12-2017	WU17D26-005	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139480/26-DEC-17 Being amount paid to	25,00,000.00		5,04,218.00 CR
P1	03-01-2018	PP17103-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002497 Dt: 29-DEC-17 BillAmt in INR 769360 for GP17103-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,69,360.00	12,73,578.00 CR
P1	19-01-2018	PP17119-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002721 Dt: 31-DEC-17 BillAmt in INR 472000 for GP17119-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,72,000.00	17,45,578.00 CR
P1	20-01-2018	WU17120-011	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220664/20-JAN-18 Being amount paid to	10,00,000.00		7,45,578.00 CR
P1	22-01-2018	WU17122-012	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220693/22-JAN-18	15,00,000.00		7,54,422.00 DR
S1	25-01-2018	WE17125-004	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 034578/25-JAN-18 CH NO. - 034578 (75 TPH ESP PROJECT)	10,00,000.00		17,54,422.00 DR
P1	30-01-2018	WU17130-001	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220738/30-JAN-18 Being amount paid to	20,00,000.00		37,54,422.00 DR
P1	09-02-2018	PP17209-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003351 Dt: 05-FEB-18 BillAmt in INR 1215400 for GP17209-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		12,15,400.00	25,39,022.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

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For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)

For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	12-02-2018	WU17212-009	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220816/12-FEB-18 Being amount paid to	20,00,000.00		45,39,022.00 DR
P1	13-02-2018	PP17213-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003385 Dt: 07-FEB-18 BillAmt in INR 2862562 for GP17213-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		28,62,562.00	16,76,460.00 DR
P1	19-02-2018	PP17219-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003525 Dt: 16-FEB-18 BillAmt in INR 1699200 for GP17219-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		16,99,200.00	22,740.00 CR
P1	20-02-2018	PP17220-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003479 Dt: 14-FEB-18 BillAmt in INR 182900 for GP17220-007 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		1,82,900.00	2,05,640.00 CR
P1	21-02-2018	WU17221-013	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220897/21-FEB-18 Being amount paid to	3,88,600.00		1,82,960.00 DR
P1	15-03-2018	PP17315-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600004151 Dt: 10-MAR-18 BillAmt in INR 182900 for GP17315-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		1,82,900.00	60.00 DR
C1	20-03-2018	JV17320-001	JRNL	SUNDRY BALANCE WRITTEN OFF AMT W/ OFF. AMT W/ OFF.		60.00	Nil
P1	18-03-2019	WW18318-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	15,80,000.00		15,80,000.00 DR
P1	13-05-2019	WW19513-002		SBI RAIPUR T/L- 00000038287439211 T/L DISBURSE A/C PP	7,90,000.00		23,70,000.00 DR
P1	24-09-2019	WW19924-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	10,00,000.00		33,70,000.00 DR
P1	28-09-2019	PP19928-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014595 Dt: 25-SEP-19 BillAmt in INR 1416000 for GP19928-002 And Order No :PP18316-003 Item- SUPPLY OF BOILER & BOILER COMPONENTS FOR 1X 35 TPH AFBC BOILER (Qty-1 LOT);		14,16,000.00	19,54,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)

For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	29-09-2019	PP19929-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014608 Dt: 25-SEP-19 BillAmt in INR 283200 for GP19929-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,83,200.00	16,70,800.00 DR
P1	10-10-2019	PP19O10-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014836 Dt: 30-SEP-19 BillAmt in INR 1298000 for GP19O10-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		12,98,000.00	3,72,800.00 DR
P1	16-10-2019	WW19O16-001		SBI RAIPUR T/L- 00000038287439211 PAID TH RTGS BY DISB OF T/L	10,00,000.00		13,72,800.00 DR
P1	24-10-2019	WW19O24-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED DISBURSE T/L	10,00,000.00		23,72,800.00 DR
P1	26-10-2019	PP19O26-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015027 Dt: 19-OCT-19 BillAmt in INR 1097400 for GP19O26-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		10,97,400.00	12,75,400.00 DR
P1	01-11-2019	PP19N01-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014607 Dt: 25-SEP-19 BillAmt in INR 212400 for GP19O01-005 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	10,63,000.00 DR
P1	01-11-2019	PP19N01-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014674 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	4,02,200.00 DR
P1	01-11-2019	PP19N01-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014670 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	2,58,600.00 CR
P1	01-11-2019	PP19N01-005	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014588 Dt: 25-SEP-19 BillAmt in INR 295000 for GP19O01-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	5,53,600.00 CR
P1	06-11-2019	PP19N06-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015131 Dt: 25-OCT-19 BillAmt in INR 295000 for GP19N06-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	8,48,600.00 CR

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VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C) **For Div - All**

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	06-11-2019	PP19N06-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015169 Dt: 31-OCT-19 BillAmt in INR 1475000 for GP19N06-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		14,75,000.00	23,23,600.00 CR
P1	17-12-2019	WW19D17-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISBURSE OF T/L	20,00,000.00		3,23,600.00 CR
P1	30-12-2019	WW19D30-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISB OF T/L	20,00,000.00		16,76,400.00 DR
P1	09-01-2020	WW19109-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		31,76,400.00 DR
P1	13-01-2020	PP19113-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016930 Dt: 10-JAN-20 BillAmt in INR 1982400 for GP19113-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		19,82,400.00	11,94,000.00 DR
P1	13-01-2020	PP19113-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016871 Dt: 08-JAN-20 BillAmt in INR 684990 for GP19113-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,84,990.00	5,09,010.00 DR
P1	22-01-2020	WW19122-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		20,09,010.00 DR
P1	23-01-2020	PP19123-003	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600016967 Dt: 14-JAN-20 BillAmt in INR 330400 for GP19123-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		3,30,400.00	16,78,610.00 DR
P1	23-01-2020	PP19123-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017088 Dt: 20-JAN-20 BillAmt in INR 1062000 for GP19123-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,62,000.00	6,16,610.00 DR
P1	01-02-2020	PP19201-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017247 Dt: 28-JAN-20 BillAmt in INR 1026600 for GP19201-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,26,600.00	4,09,990.00 CR
P1	07-02-2020	WW19207-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		5,90,010.00 DR
P1	15-02-2020	WW19215-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		15,90,010.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)

For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	20-02-2020	PP19220-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-NIL Dt: 14-FEB-20 BillAmt in INR 0 for GP19220-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);			15,90,010.00 DR
P1	03-03-2020	PP19303-004	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-2716000017772 Dt: 18-FEB-20 BillAmt in INR 692424 for GP19221-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,92,424.00	8,97,586.00 DR
P1	05-03-2020	PP19305-006	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017795 Dt: 19-FEB-20 BillAmt in INR 1070496 for GP19221-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,70,496.00	1,72,910.00 CR
P1	23-06-2020	WW20623-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		8,27,090.00 DR
P1	03-07-2020	WW20703-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOE 15MW CPP	5,00,000.00		13,27,090.00 DR
P1	06-07-2020	PP20706-002	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019506 Dt: 29-JUN-20 BillAmt in INR 1982400 for GP20706-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-3 LOT);		19,82,400.00	6,55,310.00 CR
P1	15-07-2020	WW20715-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L ON A/C ESP TO THERMAX	7,00,000.00		44,690.00 DR
P1	18-07-2020	WW20718-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15 MW	5,00,000.00		5,44,690.00 DR
P1	07-08-2020	PP20807-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019970 Dt: 29-JUL-20 BillAmt in INR 466690 for GP20807-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1.5 LOT);		4,66,690.00	78,000.00 DR
P1	10-08-2020	WW20810-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		10,78,000.00 DR
P1	01-10-2020	PP20O01-008	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600020571 Dt: 14-SEP-20 BillAmt in INR 236000 for GP20913-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,36,000.00	8,42,000.00 DR
P1	15-10-2020	PP20O15-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021225 Dt: 12-OCT-20 BillAmt in INR 118000 for GP20O15-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		1,18,000.00	7,24,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

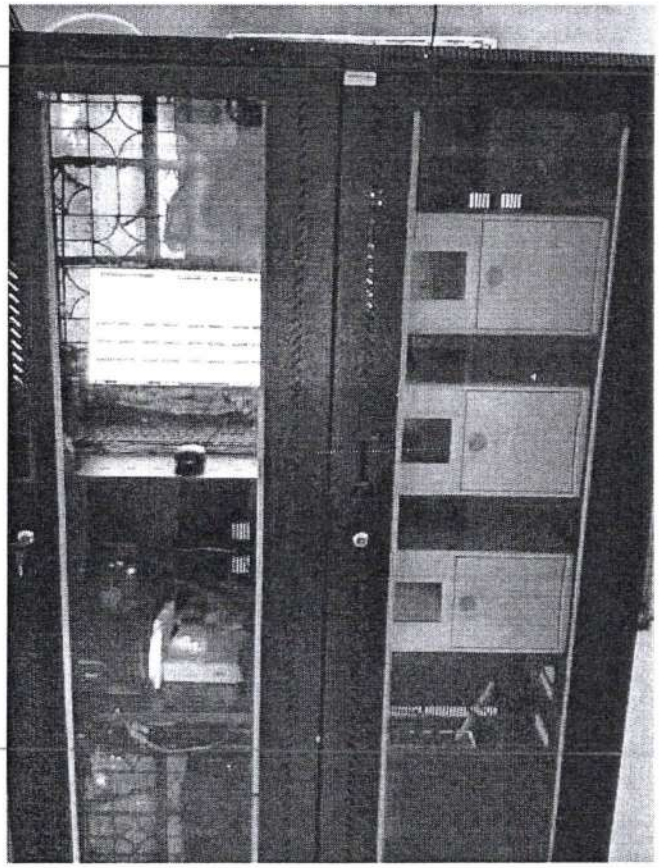
ACCOUNT LEDGER

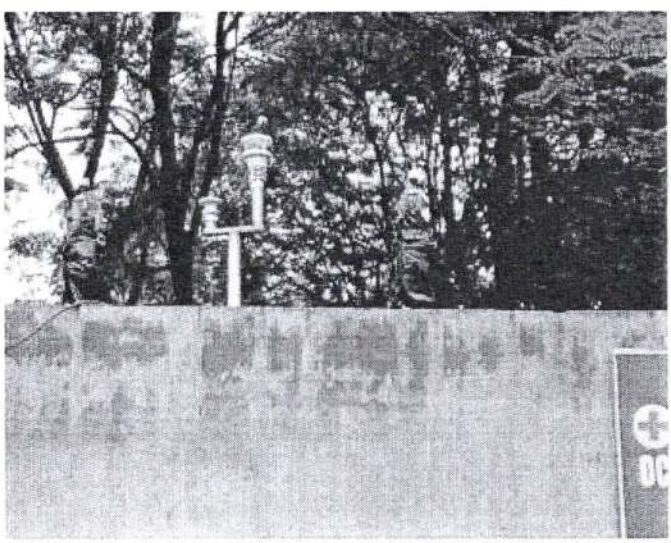
For the Period From : 01-APR-17 To : 23-MAR-21

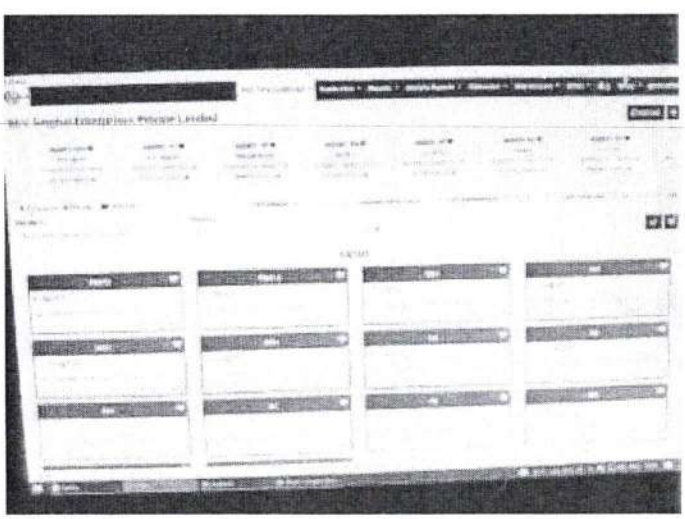
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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	05-11-2020	PP20N05-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021200 Dt: 10-OCT-20 BillAmt in INR 295000 for GP20N05-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	4,29,000.00 DR
P1	08-11-2020	PP20N08-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021867 Dt: 04-NOV-20 BillAmt in INR 295221 for GP20N08-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-.5 LOT);		2,95,221.00	1,33,779.00 DR
P1	13-11-2020	WW20N13-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR PP 15MW	5,74,000.00		7,07,779.00 DR
P1	02-12-2020	PP20D02-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022101 Dt: 25-NOV-20 BillAmt in INR 212400 for GP20D02-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	4,95,379.00 DR
P1	02-12-2020	PP20D02-007	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022084 Dt: 25-NOV-20 BillAmt in INR 495600 for GP20D02-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		4,95,600.00	221.00 CR
P1	31-12-2020	JV20D31-049	JRNL	LIABILITY NO LONGER REQD. WRITEN BACK AMT. W/ OFF. AMT. W/ OFF.	221.00		Nil
S1	06-03-2021	WE20306-018	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570870/06-MAR-21 NEFT BY CH NO-570870 DRI U-3	2,79,000.00		2,79,000.00 DR
S1	10-03-2021	WE20310-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570896/10-MAR-21 BY CH NO-570896 FOR DRI 100TPD PROJECT	4,70,000.00		7,49,000.00 DR
				Total for the Period	**4,11,82,506.00**	**4,04,33,506.00**	
				CLOSING BALANCE			**7,49,000.00 DR**







PHOTOGRAPHS OF CAAQMS
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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack -1 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 1 & 2
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	158
6	Velocity of exit gas	m/sec	10.3
7	Flow of exit gas at stack temp. & Press.	m^3/hr	94309.27
8	Flow of exit gas at NTP	Nm^3/hr	61294.46
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	2.95

For Enviro Analysts & Engineers Pvt. Ltd.

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Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-2 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 3 & 4
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	10.7
7	Flow of exit gas at stack temp. & Press.	m^3/hr	97971.77
8	Flow of exit gas at NTP	Nm^3/hr	63822.91
9	SPM	mg/Nm^3	46.3
10	Total dust emission	kg/hr	2.96

For Enviro Analysts & Engineers Pvt. Ltd.

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-3 (3x40 & 1x25 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	(3x40 & 1x25 TPD Kilns
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0} C	151
6	Velocity of exit gas	m/sec	9.20
7	Flow of exit gas at stack temp. & Press.	m^3/hr	84237.41
8	Flow of exit gas at NTP	Nm^3/hr	56244.36
9	SPM	mg/Nm^3	47.0
10	Total dust emission	kg/hr	2.64

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EAEPL/ST/SEPL/2021-22/031/4 Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-4 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 5 & 6
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0}C	160
6	Velocity of exit gas	m/sec	8.82
7	Flow of exit gas at stack temp. & Press.	m^3/hr	131854.94
8	Flow of exit gas at NTP	Nm^3/hr	90745.43
9	SPM	mg/Nm^3	45.4
10	Total dust emission	kg/hr	4.12

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	8 MW AFBC Power plant Stack No. 5
1	Date of Sampling	-	17.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	119
5	Velocity of exit gas	m/sec	10.20
6	Flow of exit gas at stack temp. & Press.	m3/hr	152485.31
7	Flow of exit gas at NTP	Nm3/hr	110123.95
8	PM	mg/Nm3	30.0
9	SO2	mg/Nm3	238.6
10	NOx	mg/Nm3	154.3

For Enviro Analysts & Engineers Pvt. Ltd.

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Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-6 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 7
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	8.60
7	Flow of exit gas at stack temp. & Press.	m^3/hr	128566.04
8	Flow of exit gas at NTP	Nm^3/hr	89099.26
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	4.29

For Enviro Analysts & Engineers Pvt. Ltd.

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	18 MW AFBC Power plant Stack No. 7
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	124
5	Velocity of exit gas	m/sec	12.9
6	Flow of exit gas at stack temp. & Press.	m3/hr	192849.07
7	Flow of exit gas at NTP	Nm3/hr	136072.74
8	PM	mg/Nm3	27.1
9	SO2	mg/Nm3	347.7
10	NOx	mg/Nm3	228.1

For Enviro Analysts & Engineers Pvt. Ltd.

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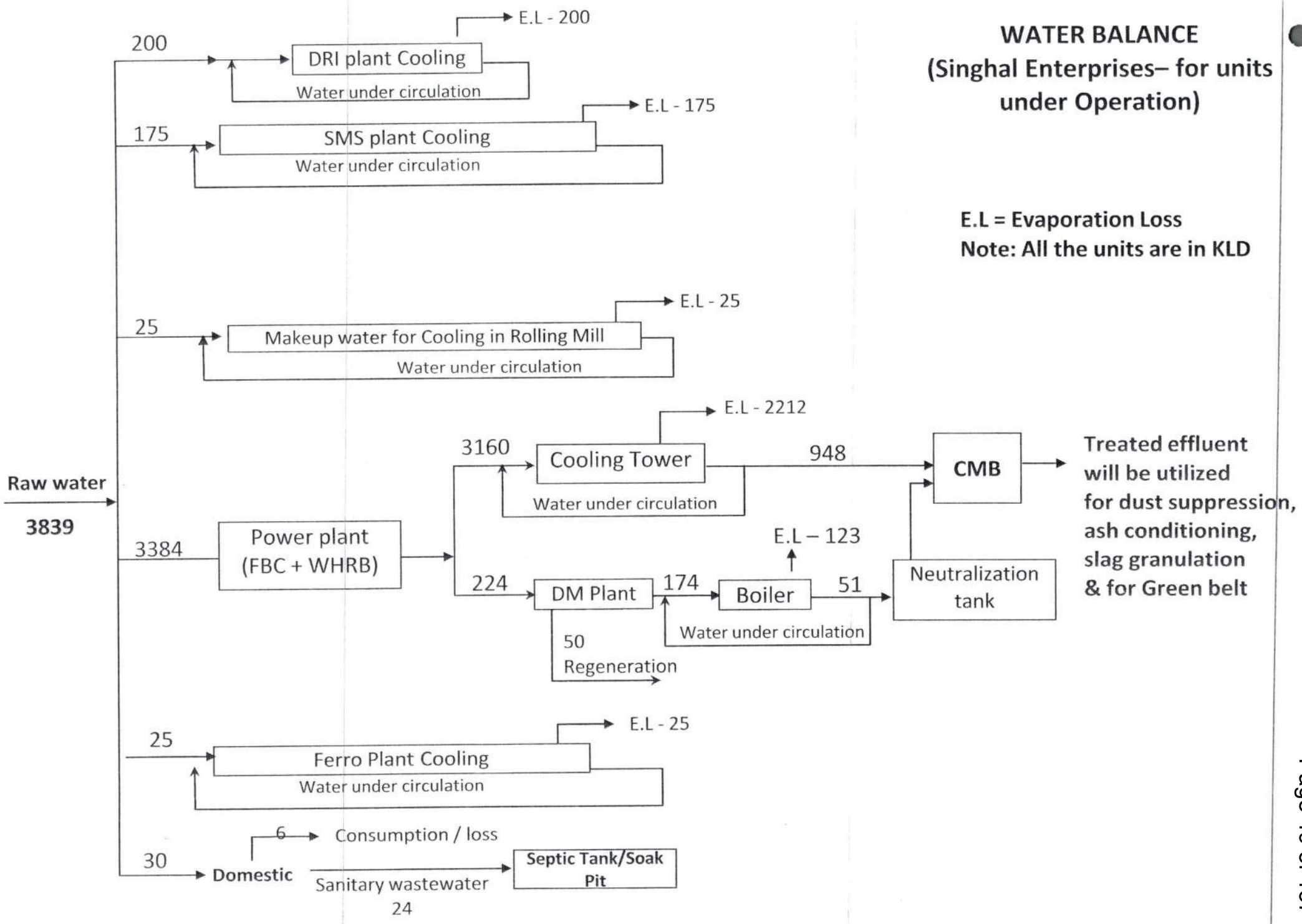
Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	7 MW AFBC Power plant Stack No. 8
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	116
5	Velocity of exit gas	m/sec	9.88
6	Flow of exit gas at stack temp. & Press.	m3/hr	147701.45
7	Flow of exit gas at NTP	Nm3/hr	108623.22
8	PM	mg/Nm3	25.4
9	SO2	mg/Nm3	214.5
10	NOx	mg/Nm3	149.2

For Enviro Analysts & Engineers Pvt. Ltd.

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WATER BALANCE
(Singhal Enterprises– for units under Operation)



E.L = Evaporation Loss
Note: All the units are in KLD

Treated effluent will be utilized for dust suppression, ash conditioning, slag granulation & for Green belt

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ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28°C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.75
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.3
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	0.7
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	612
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.90
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	16.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	206
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	294
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	73.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	26.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	15.7
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.35
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

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ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **2 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.10
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.30
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9 & 10 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

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Sample Particulars: Ground water Near Char Dump Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.85
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.8
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	1.5
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	670
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.95
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	24.2
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	224
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	320
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	76.2
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	31.5
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	19.5
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.60
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

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Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Char Dump Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.30
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.35
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10, 11 & 12 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

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Date: 5.07.2021

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M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near fly Ash Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	8.0
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	1.0
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	2.0
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	734
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	1.0
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	38.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	240
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	362
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	81.2
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	38.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	31.4
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	3.55
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.22
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.025
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031/2 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near fly Ash Area

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	1.90
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.32
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10, 11 & 12 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/GW/SEPL/2021-22/031/1 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Slag Crushing Unit

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.80
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.5
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	1.0
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	652
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.95
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	23.2
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	216
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	312
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	75.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	29.8
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	19.3
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.85
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.22
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.05
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
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CIN No. : U28900MH1995PTC093129

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EAEPL/GW/SEPL/2021-22/031/1 Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Slag Crushing Unit

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

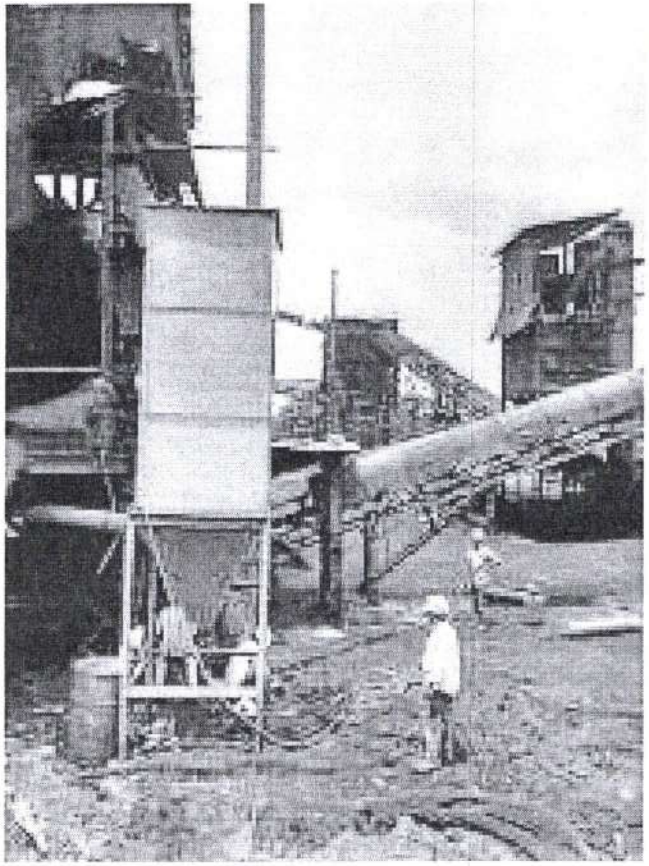
Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
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20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
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22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.42
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.40
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

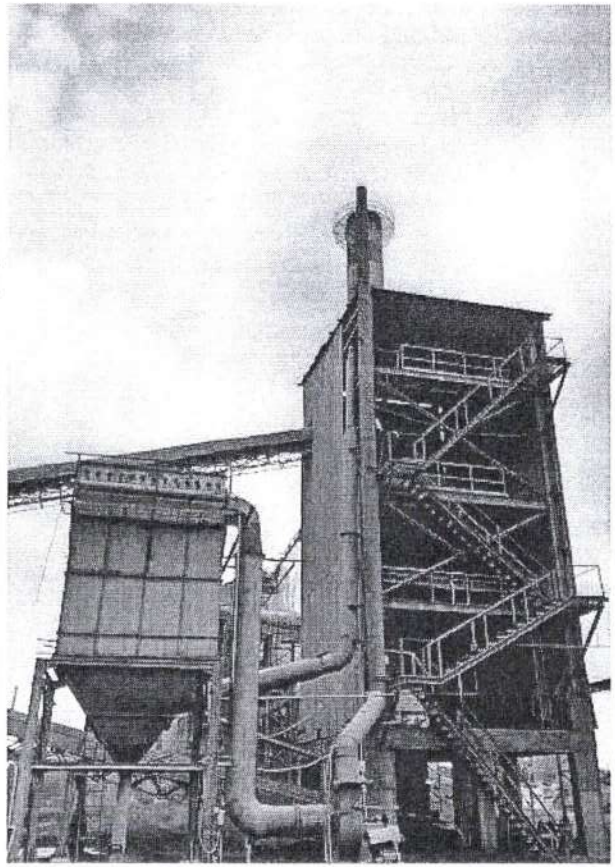
Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

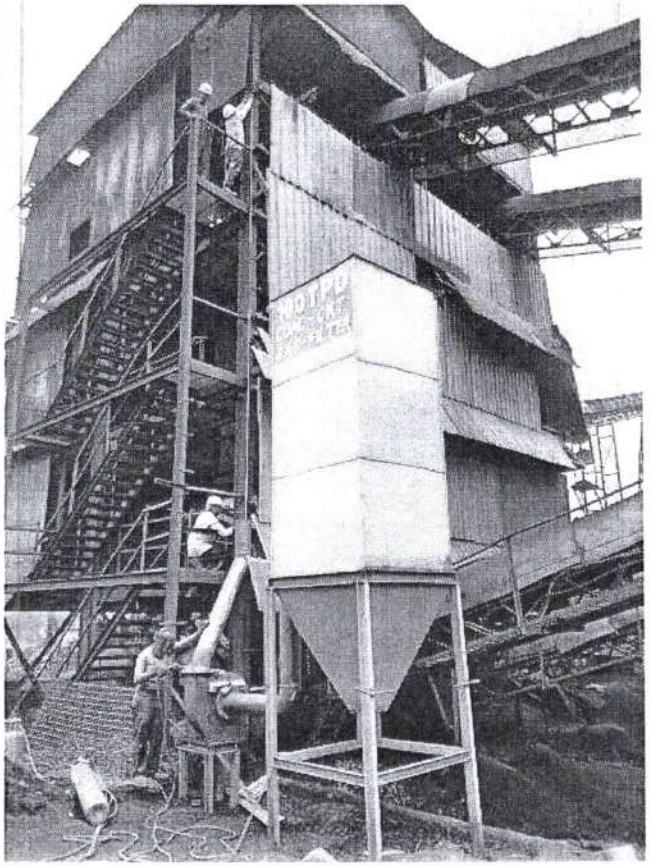
REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9, 10 & 11 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory



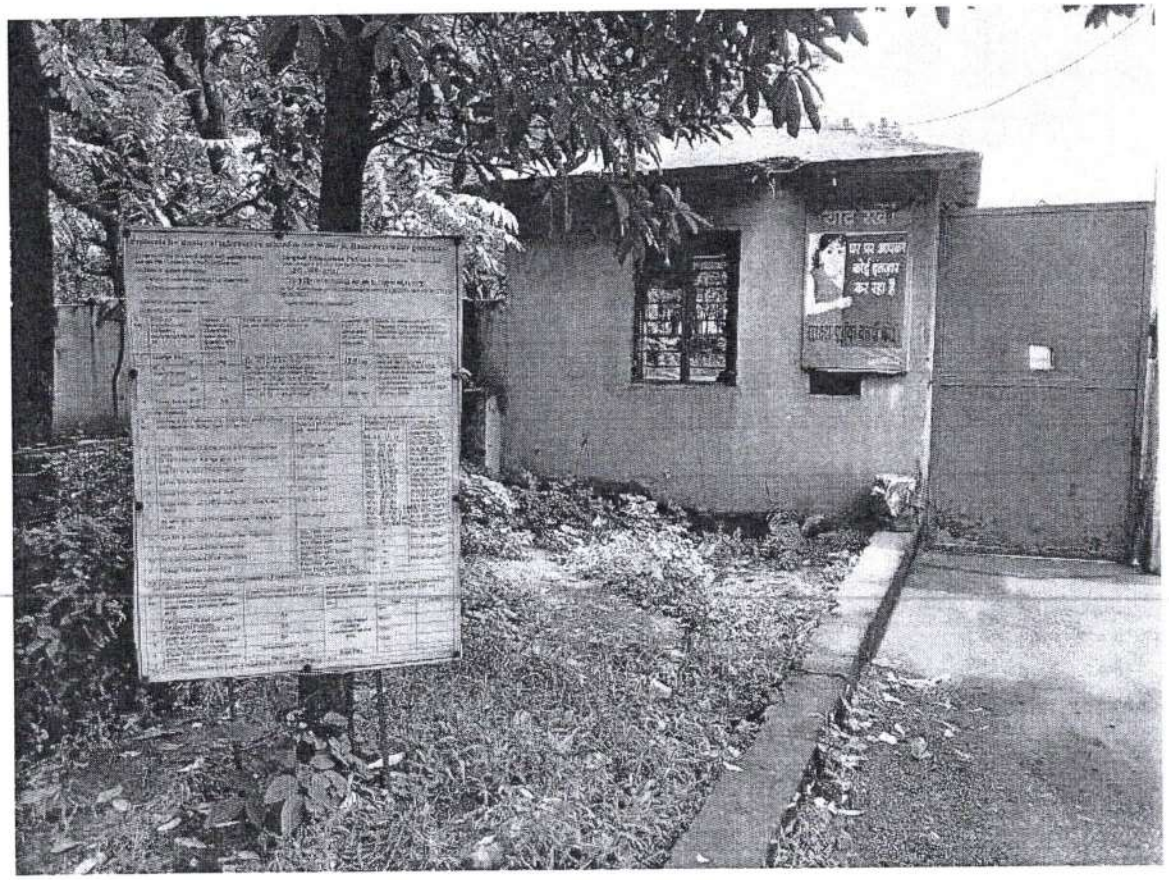




PHOTOGRAPHS OF NEWLY INSTALLES BAG FILTER IN DRI UNITS

M/s SINGHAL ENTERPRISES PVT. LTD.

VILL : TARAIMAL : RAIGARH



PHOTOGRAPH OF DISPLAY BOARD at MAIN GATE

M/s SINGHAL ENTERPRISES PVT. LTD.

VILL : TARAIMAL : RAIGARH

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Project Details

(for Environment Clearance issued vide letter no. **J-11011/195/2007 – IA II (I) dated 23rd July 2018 &** and subsequently amended on **06.03.2019.)**

FINANCIAL CLOSURE	Project is carried out by in house finance. Only a loan was taken from SBI DTD. 11.02.19 FOR Rs. 44.00 Cr.
GRANT OF PERMISSION TO ESTABLISHMENT BY THE CECB, RAIPUR	26.10.2018
GRANT OF CONSENT TO OPERATE BY THE CECB, RAIPUR	14.12.2018

For: **Singhal Enterprises Pvt. Ltd.**

Rakesh

(Rakesh Kesharwani)

Authorized Signatory

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 60506018 ✦ Fax : 033-40088168
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228/38 ✦ Fax : 0771-2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Phone : 07762- 229742-45 ✦ Email : info@singhalsteel.com

SINGHAL ENTERPRISES PVT. LTD.
Factory Office : VILL-TARAIMAL, PO-GERWANI, RAIGARH (C.G.)-496001,
PHONE: 07767-229742-45, FAX: 07762-229742
EMAIL: singhalraipur@yahoo.com
Regd Office : 303 CENTURY TOWER, 45 SHAKESPEARE SARANI, KOLKATA-700017
CIN No. : U52110WB1997PTC082924 GSTIN : 22AADCS6988F1Z4

SUPPLIER'S COPY / OFFICE COPY

Purchase Order

PO. No. : PS21615-002
PO. Date : 15-06-2021

SUPPLIER'S NAME & ADDRESS

To,
VAAYU SHANTI SOLUTIONS PVT LTD
SINGAPORE CITY, RAIPUR, RAIPUR, RAIPUR, INDIA
STATE NAME/CODE : CHHATTISGARH (22)
GSTIN : 22AADCV1570G2ZM
PAN NO. : AADCV1570GMO. NO. : 2325349, 4037725, EMAIL : INFO@VAAYUSHANTI.IN

PAN NO : AADCV1570G

BILLING & FACTORY ADDRESS

SINGHAL ENTERPRISES PVT. LTD.
VILL-TARAIMAL, PO-GERWANI,
RAIGARH (C.G.),
Phone No.: 07767-229742-45 FAX: 07762-229742
Email : singhalraipur@yahoo.com

GSTIN : 22AADCS6988F1Z4
TIN NO : 22815100524
PAN NO : AADCS6988F
DIVISION : STEEL MELTING SHOP (SINGHAL)

Kind Attn. :-

SHIPPING ADDRESS
Same as Billing & Factory Address

Quotation No. : QUOTATION
Quotation Date : 12-06-2021

Sr No.	Item Code	Description	Ref. No.	UM	Qty	Price/Unit (INR)	Discount	Net Rate	Value
1	201350187	BAG FILTER BAGS 3000 X 149 MM Remark : FIBERGLASS BAGS 200-400 DEGREE Weight: 750 gsm TEmp resistance: 260 deg C Surge: 300 deg C with ptfe membrane Make :	IS21615-068	PCS	150.000	1,650.00		1650	2,47,500.00

In Words-Rs - Two Lakhs Forty Seven Thousand Five Hundred Only . **Total (INR)** **2,47,500.00**

Terms & Conditions :

P & F Charges	:	NIL
Excise Duty	:	NIL
GST	:	GST EXTRA AS APPLICABLE
Freight	:	EXTRA AT ACTUAL
Quality	:	AS PER OUR SPECFICATION
Inspection	:	AT OUR SITE
Rejection/Claim	:	IF MATERIAL FOUND REJECTED OR UNSUITABLE,WE WILL RETURN THE SAME.
Jurisdiction	:	ALL DISPUTE ARE SUBJECTED TO RAIGARH JURISDICTION
Payment Terms	:	AFTER MATERIAL RECEIVING
Delivery Period	:	WITHIN 2 WEEKS FROM THE DATE OF PO
TCS / TDS	:	AS OUR TURNOVER WAS MORE THAN RS.10 CRORE IN FY 2020-21, WE ARE LIABLE TO DEDUCT TDS U/S 194Q W.E.F. 01.07.2021. ACCORDINGLY, PLEASE DON'T CHARGE TCS U/S 206C(1H) ON YOUR SALES INVOICES W.E.F. 01.07.2021.

NOTE : * Please mention Order No. & date in your invoice.
* Please issue documents as per GST rules.

Disputes & Arbitration :
Any dispute or difference by and between the parties relating to, arising out of or concerning this purchase order including the interpretation of any of its terms and condition shall be referred to the Arbitrator, to be nominated by SEPL, whose award shall be final and binding on the parties thereto. Any processing to such arbitration shall be subject to the jurisdiction of Courts of Raigarh only. Such arbitration shall be in accordance with the provision of the Arbitration and Conciliation Act, 1996 of India.

For SINGHAL ENTERPRISES PVT. LTD.

(Authorised Signatory)

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/21-22/36

Date : 10.08.2021

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report Month July`2021

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report.

Month	Fly Ash generation in the month (T)	Fly Ash utilization									Cumulative fly ash generation from month Sep. 20 (T)	Cumulative fly ash utilization from Month Sep. 20 (T)	Cumulative fly ash utilization from Sep. 20(T)	Required utilization as per notification for the year Sep.`19 to Aug.`20 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (Own & Others) (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
July`21	9874	0	4756	5118	0	0	0	0	9874	100	91102	91102	91102	-	100%

This is for your kind information pl.

Thanking You,

For, Singhal Enterprises Pvt.Ltd

(R. Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

SEPL/RGH/21-22/ 16.08.2021

To,

The Scientist ``C``

Integrated Regional Office,

Aranya Bhawan, North Block,

Sector-19, Naya Raipur, Atal Nagar, Chhattisgarh

E-mail: iroraipur@gmail.com

(through e-mail)

Subject : Submission of six monthly compliance report of EC granted to our company.

Dear Sir,

Please find attached herewith the six monthly compliance report of EC granted to our company for the period of January 2021 to July 2021.

Thanking you.

For Singhal Enterprises Pvt.Ltd.,

Rksh

(Rakesh Kesharwani)
Authorized Signatory

Encls : A/a

Compliance to the conditions stipulated in the Environment Clearance issued vide letter no. **J-11011/195/2007 – IA II (I) dated 23rd July 2018**

<table>
<tr><th>S. NO.</th><th>Additional EC CONDITIONS [Dated: 23.07.2018]</th><th>Compliance to the condition</th></tr>
<tr><td colspan="3">A. SPECIFIC CONDITIONS</td></tr>
<tr><td>i.</td><td>The entire ESC budget shall be implemented in 6 years time as hereunder.
<table>
<tr><th rowspan="2">S. No.</th><th rowspan="2">Major Activity Heads</th><th colspan="6">Years (Rs. In Crores))</th><th rowspan="2">Total (Rs. in Crore)</th></tr>
<tr><th>1st</th><th>2nd</th><th>3rd</th><th>4th</th><th>5th</th><th>6th</th></tr>
<tr><td>1.</td><td>Community Infrastructure Development Programmes (Development of village road, Supply of Water Tankers in village, development of school buildings, providing street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities drainage facilities in nearby villages & schools)</td><td>0.7</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.3</td><td>2.6</td></tr>
<tr><td>2.</td><td>Skill & Entrepreneur Development (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / fitter / wiremen etc)</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td></td></tr>
<tr><td>3.</td><td>Education and Scholarship Programmes (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to school Children)</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.15</td><td>1.15</td></tr>
<tr><td>4.</td><td>Medical & health related activities (Providing Primary health center, Periodical Medical lamps and distribution of Medicines, Animal care
-Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers</td><td>0.5</td><td>0.3</td><td>0.3</td><td>0.3</td><td>0.2</td><td>0.2</td><td>1.80</td></tr>
<tr><td>5.</td><td>Water Harvesting & Plantation (Construction of water harvesting structures/ culverts /pond deepening, Roadside Plantation & maintenance, De siltation of Ponds etc)</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.05</td><td>0.05</td><td>0.05</td><td>0.45</td></tr>
<tr><td>6.</td><td>Other requirements as per needs of the nearby Village Panchayat</td><td>0.2</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.80</td></tr>
<tr><td>7.</td><td>Budget for conservation plan for the years 2018-20</td><td colspan="6"></td><td>0.65</td></tr>
<tr><td></td><td>Grand Total - @2.5% of Total Project Cost</td><td colspan="6"></td><td>8.15</td></tr>
</table></td><td>We have already Spent an amount of Rs. 90.14 Lakhs in the year 2018-2020
• For Community infrastructure – 15.45 Lakhs
• For Skill & Entrepreneur Development – 3.66 Lakhs
• For Education and Scholarship Programmes – 40.82 Lakhs
• For Medical & health related activities – 24.60 Lakhs
• For Water Harvesting & Plantation – 5.61 Lakhs
Copy of CSR details is enclosed as ANNEXURE – 1</td></tr>
<tr><td>ii.</td><td>Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.</td><td>Stack of 52 m height has been provided to 1 x 100 TPD DRI kiln.</td></tr>
<tr><td>iii.</td><td>The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-</td><td>It is in your knowledge that earlier we had deposited sufficient amount in forest</td></tr>
</table>

month1y report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S. No.	Activities	Number/ rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1.	Construction stop dams	1	30.0	-	30.0
2.	Construction of earthen tank for elephants in compartment no.906 range Raiarh	1	-	10.0	10.0
	Purchage installation solar pump	1	-	6.0	6.0
3.	Creation awareness	LS	2.50	2.5	5.0
4.	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5.		LS	5.0	-	5.0
Grand Total			**42.0**	**23.0**	**65.0**

department on another account and that h to be refunded. Hence you are requested to consider the same in account of wild life conservation plan instead of refund. Copy submitted is enclosed as **ANNEXURE – 2.**

iv. The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency given below:

S. No	Monitoring tems	No. of units		Monitoring parameters	Frequency of Monitoring	No. of samples / annum	Cost/ sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1.	Stack	10	10	SO_2, NO_x	Once in a month	20x12=240 nos	Rs. 5000	Rs. 12
2.	Effluent	1	2	pH, TDS, TSS O & G free available CL, Fe, Zn, Cr, PO_4	Twice in a month	3x2x12=72	Rs. 6000	Rs. 5.04
3.	Ground water	1	1	As per IS: 10500	Once in a month	2x12=24	Rs. 7000	Rs. 1.68
4.	Noise levels	--	6	--	Once in a month	6x24x12 =1728	Rs. 100	Rs. 1.72
Total								**Rs. 19.72**

We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. For which monitoring has been carried out. Rs. 4..44 Lakhs spent for Post project monitoring.

Please find enclosed **ANNEXURE – 3** showing the latest amount spent.

<table>
<tr><td>v.</td><td>The PP shall follow the solid waste management plan as given below:
<table>
<tr><th>No.</th><th>Waste/By Product</th><th>Quantity (TPA)</th><th></th><th>Method of disposal</th></tr>
<tr><td>1.</td><td>Ash from DRI</td><td>45,630</td><td>5,400</td><td>Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.</td></tr>
<tr><td>2.</td><td>Dolo char</td><td>76,050</td><td>9,000</td><td>Used in FBC boiler as fuel. Similar practice in expansion also.</td></tr>
<tr><td>3.</td><td>Wet scrapper sludge</td><td>1,14,075</td><td>12,500</td><td>Brick manufacturing</td></tr>
<tr><td>4.</td><td>Kiln Accretion slag</td><td>25,350</td><td>3,000</td><td>In road construction</td></tr>
</table></td><td>Solid waste management plan is maintained as given below:
1.Ash from DRI is used in own brick manufacturing as well as given to other brick manufacturers.
2.Dolo Char is Used in FBC boiler as fuel.
3. Wet scrapper sludge is used in brick manufacturing.
4. Kiln Accretion slag is used in road construction inside the plant premises.</td></tr>
<tr><td colspan="3">B.GENERAL CONDITIONS:</td></tr>
<tr><td>i.</td><td>Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.</td><td>51 Hectares of greenbelt has already been developed out of total 137 Ha. within the existing plant premises which is more than 33% of the total area.
As on date we have planted more than 130536 Nos. of trees including some fruit bearing species.
Please refer to ANNEXURE – 4 for photographs showing greenbelt & Plantation verification report is as ANNEXURE 5.</td></tr>
<tr><td>ii.</td><td>The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.</td><td>Noted & Agreed
We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. and Rs. 412 Lakhs has been spent for Air Emission control systems in newly installed units.
Copy of ledger details is enclosed as ANNEXURE – 6.</td></tr>
<tr><td>iii.</td><td>The project proponent shall (Air Quality Monitoring):
a) install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time) and connected to SPCB and CPCB online servers and calibrate these system from time to time according to</td><td>We have already installed continuous emission monitoring system in every existing stack and connected to CPCB online servers.
The same will be provided after commissioning the units for all the stacks proposed as per Environmental Clearance obtained.</td></tr>
</table>

	equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	
	b) monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	The monitoring of fugitive emissions is carried out in every quarter through or NABL accredited laboratories. A copy of the latest report is enclosed as **ANNEXURE - 7.**
	c) Install system carryout Continuous Ambient Air Quality monitoring for common / criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and	We have already installed the continuous ambient air quality monitoring station and connected to CPCB online servers. A photograph is enclosed as **ANNEXURE - 8.**
	d) submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	Monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality /fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report has submitted regularly. Report is enclosed as **ANNEXURE - 9.**
iv.	The project proponent shall (Water Quality Monitoring) : a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	We are maintaining ZERO discharge condition in operational units so as per protocol we are uploading the video-graphy on continuous basis to CPCB/ CECB sites. A photograph is enclosed as **ANNEXURE - 10.**
	b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/ sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and	Ground water quality is monitored twice in a year and piezometers has been installed. A copy of the Groundwater report is enclosed as **ANNEXURE - 11.** A photograph of piezometer is enclosed as **ANNEXURE - 12.**
	c) Submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&C C, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	Monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality is being regularly submitting to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with

<table>
<tr><td></td><td></td><td>six-monthly monitoring report regularly.
A copy of latest monitoring of effluent testing as ANNEXURE – 13.</td></tr>
<tr><td>v.</td><td>The project proponent shall (Air Pollution Control) :
a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826 (E) dated 16th November, 2009 (as amended from time to time);</td><td>Ambient air quality is being maintained as standards prescribed.
A copy of the Ambient Air quality monitoring report is enclosed as ANNEXURE -14.</td></tr>
<tr><td></td><td>b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, so as to com ply prescribed stack emission and fugitive emission standards.</td><td>Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points.
Photographs showing Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points is enclosed as ANNEXURE -15.</td></tr>
<tr><td></td><td>c) provide leakage detection and mechanized bag cleaning facilities for better maintenance of bags;</td><td>Leakage detection and mechanized bag cleaning facilities for better maintenance of bags has been provided.
Photographs showing Leakage detection systems and mechanized bag cleaning facilities provided to Bag filters is enclosed as ANNEXURE – 16.</td></tr>
<tr><td></td><td>d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;</td><td>Pollution control system in the steel plant as per the CREP Guidelines of CPCB has been provided.
We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. and Air Emission control system is already provided.
The following are the Air emission Control Systems provided in the existing units.
<table>
<tr><th>S. No</th><th>Name of Product</th><th>Air emission Control System provided</th></tr>
<tr><td>1.</td><td>Sponge Iron</td><td></td></tr>
<tr><td></td><td>(a)2x40 TPD DRI Kiln</td><td>ESP (1 no.)</td></tr>
<tr><td></td><td>(b)1x40 TPD & 1x25 TPD DRI Kiln</td><td>ESP (1 no.)</td></tr>
<tr><td></td><td>(c)7x100 TPD DRI Kiln</td><td>ESP (7 nos.)</td></tr>
<tr><td>2.</td><td>Induction Furnace</td><td></td></tr>
</table></td></tr>
</table>

			(a) 2x8 MT & 1x 10 MT	Fume Extraction system with bag filters (1 no.)
			(b) 2x8 MT	Fume Extraction system with bag filters (1 no.)
			(c) 3x10 MT	Fume Extraction system with bag filters (1 no.)
		3.	FBC based CPP	
			(a) 8 MW	ESP (1 no.)
			(b) 18 MW	ESP (1 no.)
			(c) 7 MW	ESP (1 no.)
		4.	Ferro Alloys Plant for Production of Si-Mn	Fume Extraction system with Bag Filter, Heat Exchanger & Water Cooling Jacket (1 nos.)
	e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;		Vacuum cleaners to clean plant roads, shop floors, roofs has been provided. Photographs showing mobile or stationery vacuum cleaners are enclosed as **ANNEXURE – 17.**	
	f) recycle and reuse iron ore fines, coal and coke fines, lime and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration ;		All the dust collected from the pollution control devices and vacuum cleaning devices is being used as a fuel in FBC Power Plant after moistening/ briquetting/agglomeration.	
	g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;		All the raw material has been transported through tarpaulin covered trucks. **ANNEXURE – 18.**	
	h) provide wind shelter fence and chemical spraying on the raw material stock piles.		Proper Shed & water sprinklers have been provided on the raw material stock piles. **ANNEXURE – 19.**	
vi.	The project proponent shall (Water Pollution Control) : a) adhere to 'zero liquid discharge';		We are maintaining ZERO discharge condition in operational units.	
	b) provide Sewage Treatment Plant for domestic wastewater; and		Sewage Treatment Plant for treatment of domestic wastewater has been provided in the plant.	
	c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.		Garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off has been provide.	
vii.	The project proponent shall (Water Conservation):		Rain harvesting system has been provided in various points.	

	a) practice rainwater harvesting to maximum possible extent; and	**ANNEXURE – 20.**
	b) make efforts to minimize water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.	Noted and we will explore all the possibilities to minimize the water consumption in the plant.
viii.	The project proponent shall (Energy Conservation). a) provide waste heat recovery system on the DRI Kilns;	In all the existing DRI Kilns Waste Heat Recovery System has been provided the same will be continued for the proposed DRI units for which EC obtained.
	b) use dolochar generated for power generation;	All the Dolo Char generated from DRI Kiln is being used in FBC Power Plant as a fuel.
	c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and	Solar Lights has been provided in various locations inside the plants. **ANNEXURE – 21.**
	d) provide the project proponent for LED lights in the Offices and residential areas;	LED lightings Lights has been provided in various locations inside the plants. **ANNEXURE – 22.**
ix.	Used refractories shall be recycled as far as possible.	Noted and agreed.
x.	The project proponent shall prepare GHG emissions inventory for the plant and shall submit the program for reduction of the same including carbon sequestration including plantation.	In the existing plant extensive greenbelt is developed in an area of about 37% (51 Ha.) of the total area & all the Air emission control systems are provided in the existing units which will minimize the GHG emissions.
xi.	Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.	Noted and agreed.
xii.	The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.	

S.No.	CREP recommendation	Compliance
1	New / expansion power projects to be accorded environmental clearance on or after 1.4.1.2003 shall meet the limit of 100 mg/Nm^3 for particulate matter.	Electro Static Precipitator (ESP) will be provided to bring down the PM to 50 mg/Nm^3 for DRI Kiln and 30 mg/Nm^3 for Power plant.
2	New plants shall adopt dry fly ash extraction or dry disposal system or Medium (35-40%) ash concentration slurry disposal system or Lean phase	Dry Fly ash extraction system with Ash Silo will be provided and the fly ash will be given to the cement plants / other end users. Bed Ash will also be

		<table><tr><td></td><td>with hundred percent ash water recirculation system depending upon site specific environmental situation.</td><td>handled by Dense Phase System and will be independently stored, crushed and will be given to the brick manufacturers / cement plants / other end users.</td></tr><tr><td>3</td><td>Install opacity meters / continuous monitoring system.</td><td>Online stack monitor will be provided to the stack to monitor PM continuously.</td></tr><tr><td>4</td><td>New plants shall promote adoption of clean coal and clean power generation technologies</td><td>FBC boiler is proposed which will emit lesser SO_2 and NOx emissions.</td></tr></table> Heat stress analysis has been carried out for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.
xiii.	The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.	Noted and followed Till date no such Non-compliances reported and we will adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions in future.
xiv.	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.	Noted and agreed. We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. and will follow all the CREP recommendations once implementing the units.
xv.	A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.	Environment Management Cell has been established for works related to environment monitoring. Mr. Rakesh Kesharwani is the head of the environment cell & he will report directly to the Managing Director / Board of Directors.
xvi.	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, creche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.	Noted and agreed.

xvii.	The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.	Noted and agreed.
xviii.	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (Mo EF&CC).	Noted and agreed.
xix.	The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.	Noted and agreed.
xx.	The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.	Ambient noise monitoring has been carried out regularly and maintained as per prescribed limit. A copy of the Noise level monitoring report is enclosed as **ANNEXURE - 23.**
xxi.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	Occupational health surveillance of the workers is being done on a regular basis and records are being maintained as per the Factories Act. A copy of Health record of the worker is enclosed as **ANNEXURE – 24.**
xxii.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	As described in the EIA / EMP report all the Environmental Protection measures implemented in the project.
xxiii.	100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.	We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. and 100% utilization of fly ash will be complied once the unit is commissioned.
xxiv.	Kitchen waste shall be composted or converted to biogas for further use.	Noted and agreed.
xxv.	The project proponent shall (Post-EC monitoring) : a) send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;	Complied
	b) put on the clearance letter on the web site of the company for access to the public.	Complied
	c) inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and	Copy of news paper cuttings are enclosed as **ANNEXURE -25.**

	copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/ envfor.nic.in.	
	d) upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;	Complied
	e) monitor the criteria pollutants level namely; PM_{10}, SO_2, NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;	We have already installed the continuous ambient air quality monitoring station and connected to CPCB online servers. A photograph is enclosed as **ANNEXURE - 8.**
	f) submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&C C, the respective Zonal Office of CPCB and the SPCB;	Six monthly compliance reports along with monitoring data are being regularly sent to Regional Office, of MoEF&CC, the respective Zonal Office of CPCB and the SPCB.
	g) submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of be company;	Environmental Statement in Form – V is being regularly submitted. A copy of Acknowledgement on submission of Form – V to the Regional Office of SPCB is enclosed as **ANNEXURE -26.**
	h) inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	Noted & agreed.
29.0	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	Noted & agreed.
30.0	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.	Noted & agreed.
31.0	The PP shall abide by all the commitments and recommendations made in the EIA/ EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented	Noted & agreed.

	by the proponent.	
32.0	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 198 1, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 199 1 along with their amendments and rules.	Noted & agreed.
33.0	This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. I-11011/195/2007-IA.II(I) dated 19 February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.	Noted.
34.0	Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 20 10.	Noted.

For: **Singhal Enterprises Pvt. Ltd.**

(Rakesh Kesharwani)
Authorized Signatory

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168402
			Tran Total & Closing	**1891305**	

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-20
			Tran Total & Closing	**7125475**		

An ISO 9001-2008
Certified Company

CIN NO. U52110WB [illegible]

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....

Date. .....

क्र./सिंइ प्रा.लि./राय./20–21/ 25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सेक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग में जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

संदर्भ :–1 आपका पत्र क्र./भू–प्रबंध/विद्युत/479–4/1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011/195/2007–IA II(1) दिनांक 23.07.2018

महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्रों के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हेक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881/– पूर्व से जमा है।चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000/–जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शेष राशि वापस करने की कृपा करें।

धन्यवाद।

कार्यालय प्रधान मुख्य [illegible] (छ.ग.)
नया रायपुर अ.न.
आवक क्र
दिनांक 25-8-20

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम तराईमाल,रायगढ़ (छ.ग.)

संलग्नक–उपरोक्तानुसार

TAX INVOICE

DATTA ENVIRO CONSULTANT 18, Sai Kripa Housing Society, Narendra Nagar, Nagpur - 440015. Tel.No.:22780329 GSTIN/UIN: **27AUYPG7094G1ZW** E-Mail : dattaenvirocons@gmail.com	Invoice No. **2021-22/20**	Dated **14-Aug-2021**
	Delivery Note	Mode/Terms of Payment
	Supplier's Ref.	Other Reference (s)
Buyer **M/s Singhal Enterprises PVT LTD** Gram - Taraimal, Post – Gerwani, District – Raigarh – 496001 (C.G.) GSTIN/UIN : **22AADCS6988F1Z4** State Name : Chattisgarh, Code : 22 Place of Supply : Raigarh	Buyer's Order No.	Dated
	Dispatch Document No	Dated
	Dispatch through	Destination
	Terms of Delivery	

Sr. No.	Particulars	HSN/SAC	Quantity	Unit	Rate (Rs.)	Amount
1	**Technical Testing & Analysis Services** *Against Environmental Audit for Environmental Monitoring and Analysis*	**998346**				50000.00
2	**Integrated Goods and Service Tax (IGST @ 18%)**				18%	9000.00
	Total					**59000.00**

E & O.E

Amount Chargeable (In words)
Indian Rupees Fifty Nine Thousand Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
998346	50000.00	18%	9000.00	9000.00
Total	**50000.00**		**9000.00**	**9000.00**

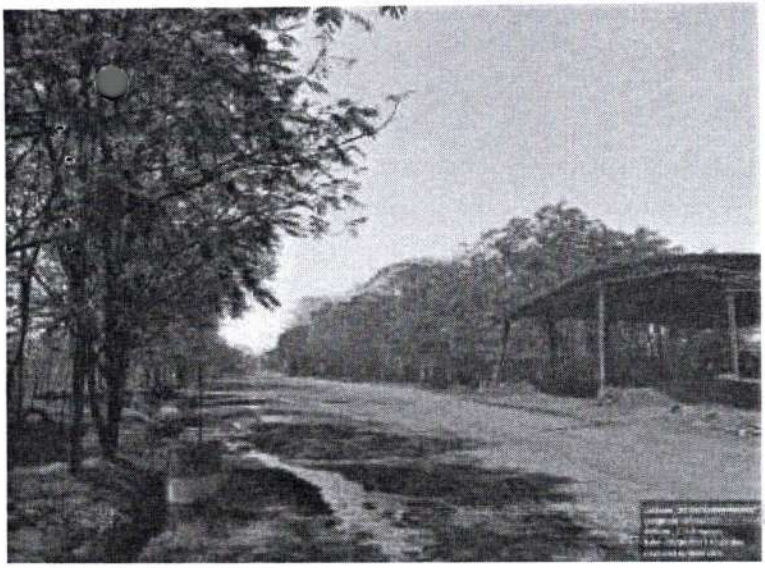
Tax Amount (In words): Indian Rupees Nine Thousand only.

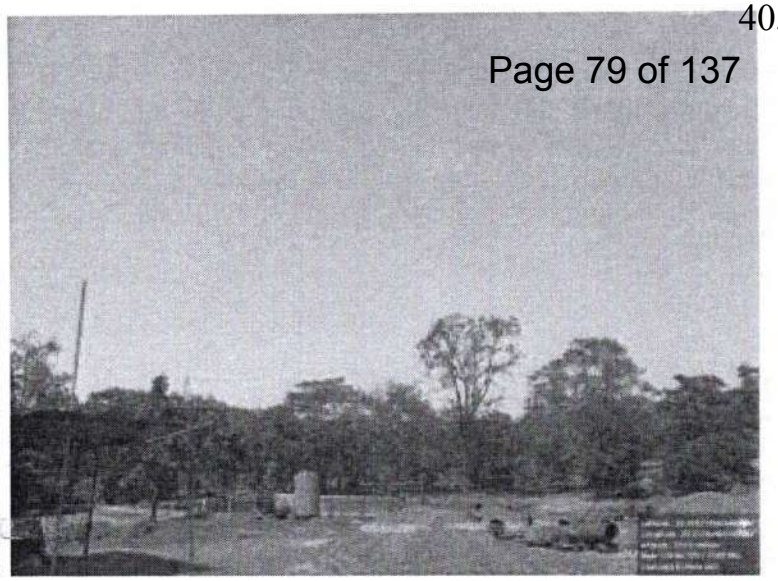
Company's PAN : **AUYPG7094G**

For **DATTA ENVIRO CONSULTANT**

DATTA ENVIRO CONSULTANT NAGPUR 440015

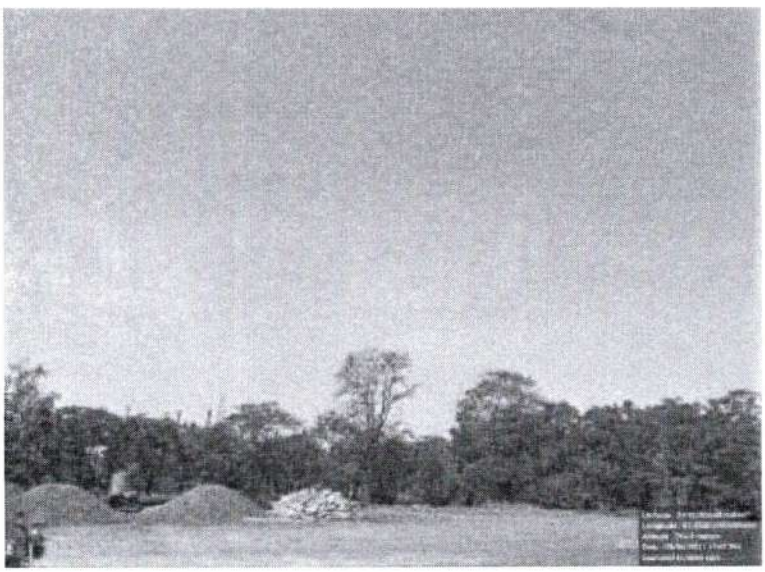
Authorised Signatory

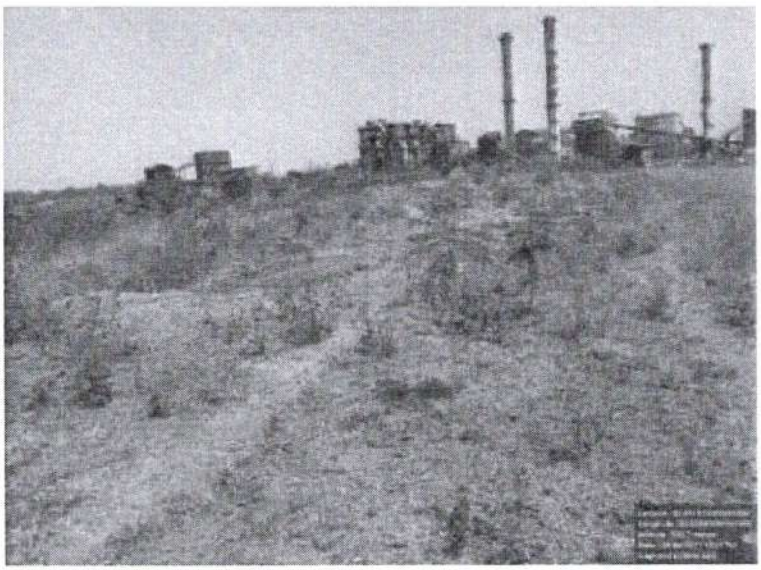






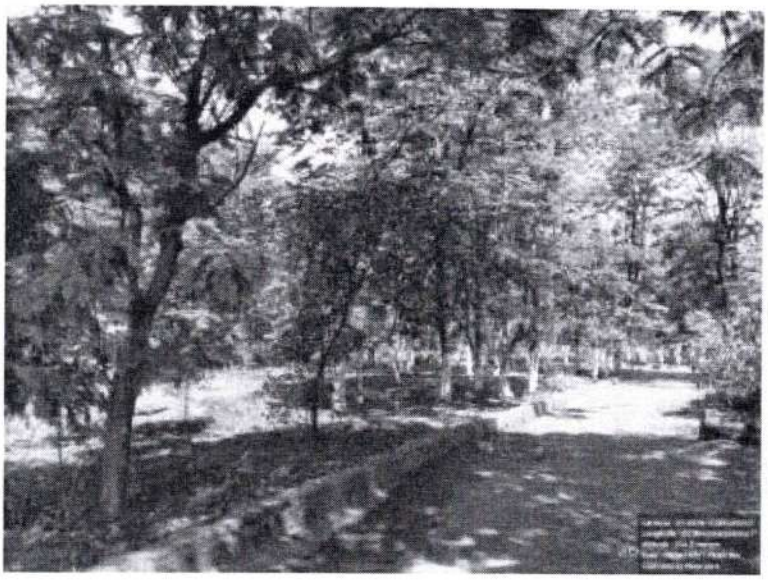
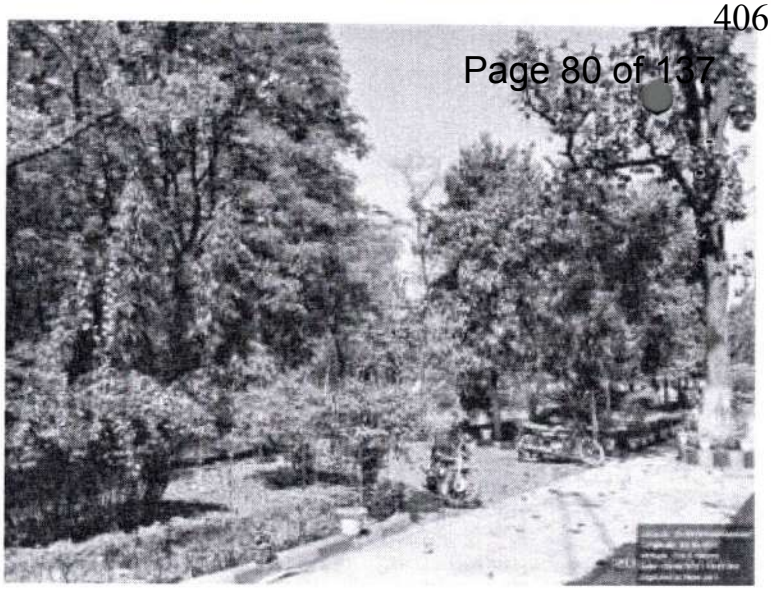
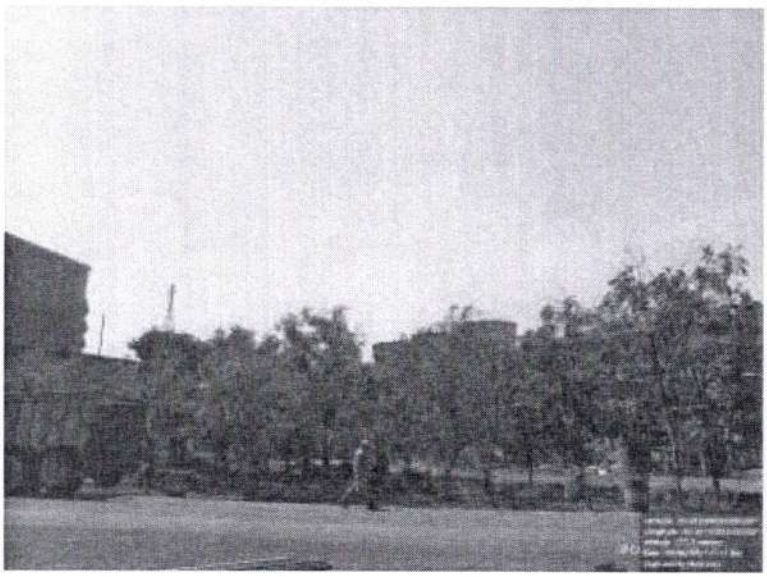
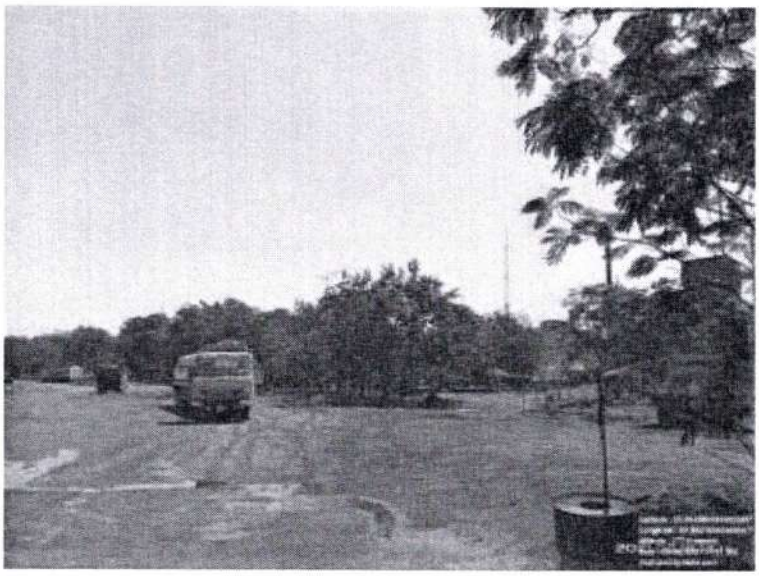
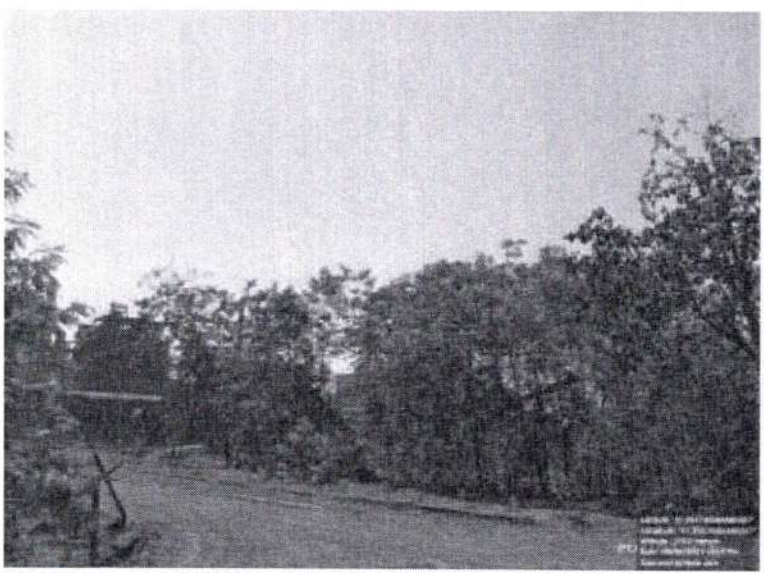
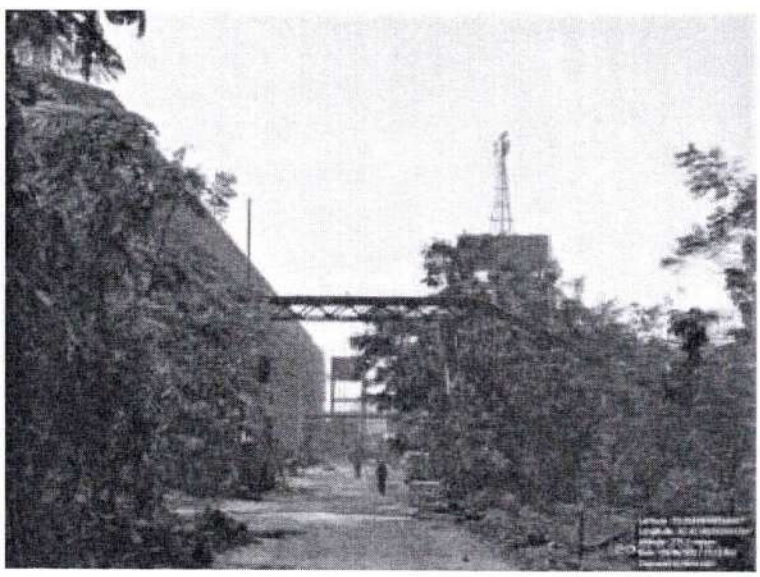






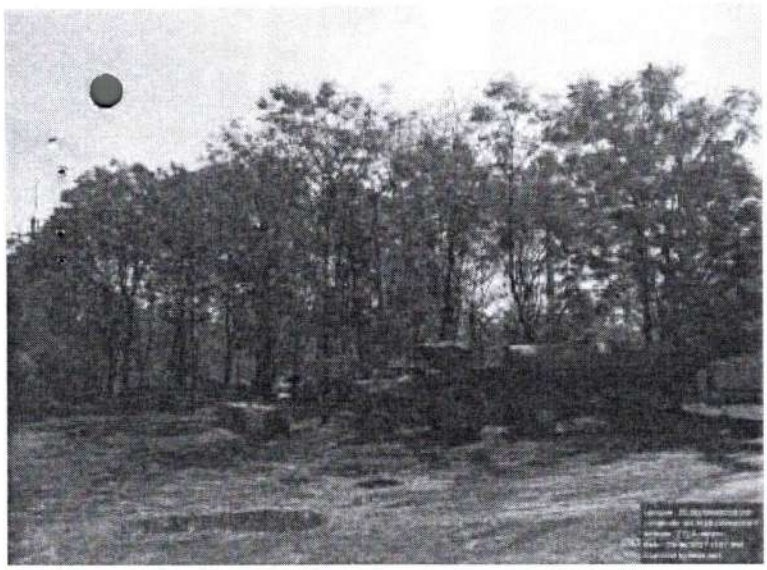
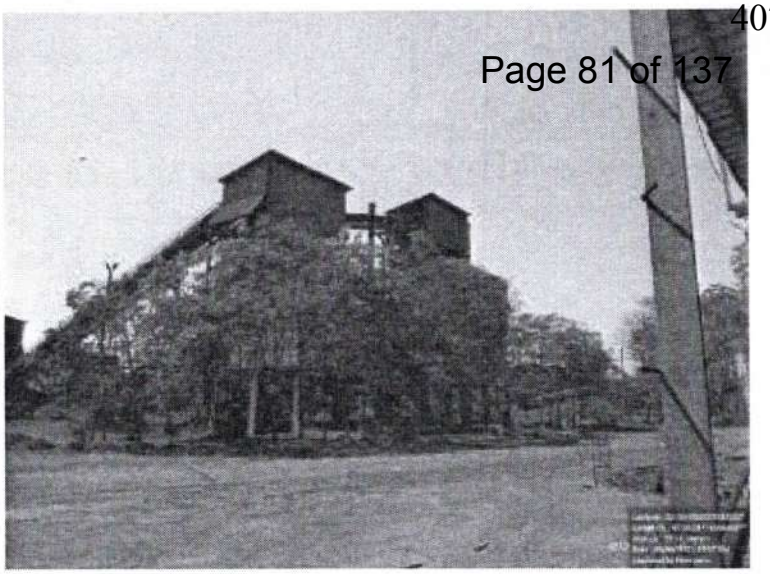
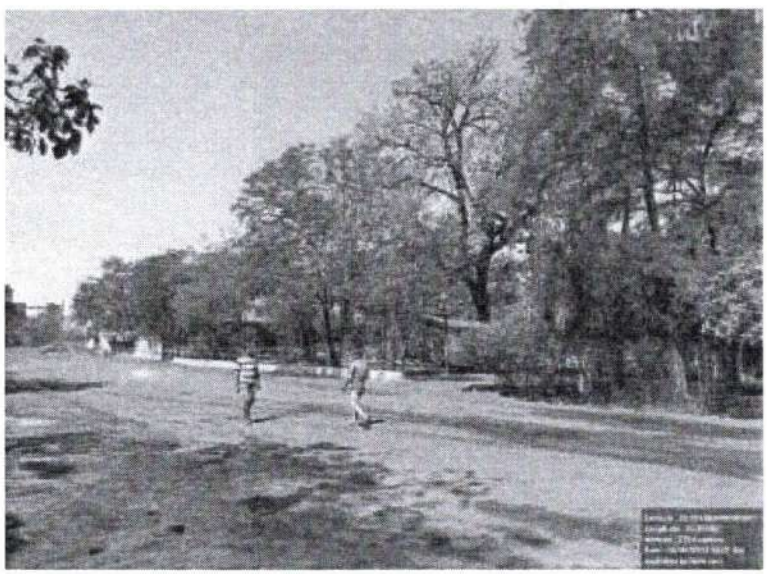
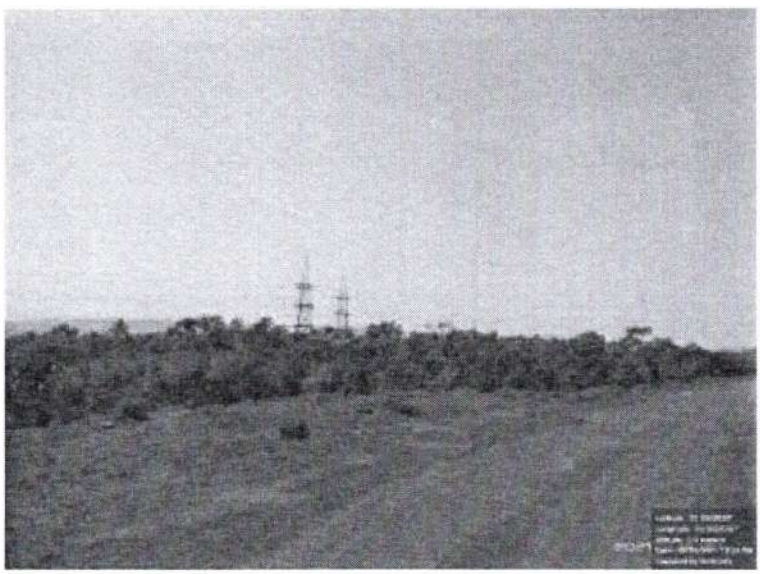
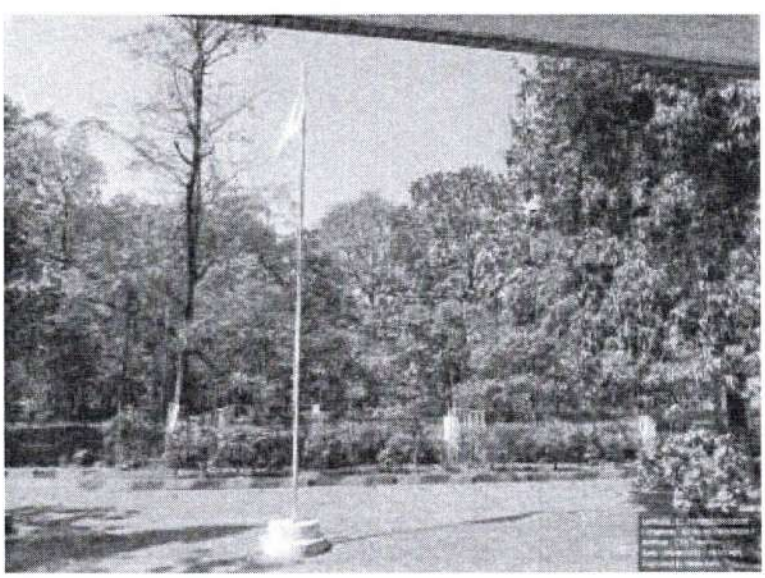
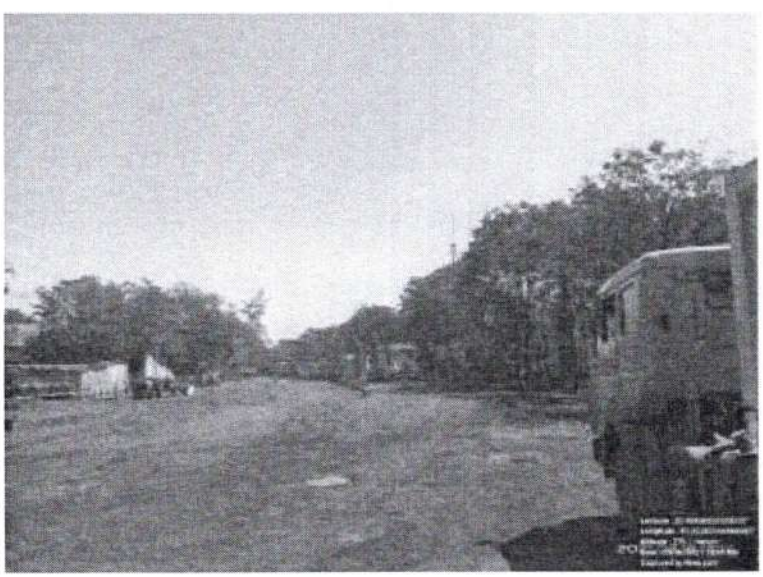
PHOTOGRAPHS SHOWING GREEN BELT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

PHOTOGRAPHS SHOWING GREEN BELT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

PHOTOGRAPHS SHOWING GREEN BELT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

PHYSICAL VERIFICATION OF INDUSTRIAL, PLANTATION DONE BY

M/S SINGHAL ENTERPRISES PVT. LTD.

Village Taraimal, Raigarh. (Chhattisgarh)

Year – 2021



Evaluation & Verification done By-

Mr. Arif Ali

Rtd. Dy. CF. (SFS)

CONSULTANT ENVIRONMENT AND

AND FOREST RAIPUR

MOB-7440212827

ARIF ALI
Consultant Environment and Forest
K-6 Anupam Nagar Raipur Chhattisgarh (492001)

Ref. No:- RPR/7/21 Date:- 20/07/2021

CERTIFICATE

This is to certify that M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh (Chhattisgarh) has approx. 137 Hect. land for their Sponge Iron, Power Plant, Ferro Alloy Unit, Induction Furnace & Rolling Mill. In the plant premises there are plants like Mahuwa, Neem, Korea, etc. in good health, height and girth and during last twenty years they have planted Gulmohar, Peltaforum, Cassia Siamia, Neem, Ashok, Jamun, Guava, Mango etc. of 3' to 20' height. In this mansoon they have planted Gulmohar, Peltaforum, Jamun, Guava, Mango etc. of 2' to 5' height. The total area covered as a green belt is about 51 Hect. which is more than 33% of the total area. The total no. of plants are approx 1,30,536 nos. available inside the plant premises.

Mr. Arif Ali
Rtd. Dy. CF. (SFS)
CONSULTANT ENVIRONMENT AND
AND FOREST RAIPUR
MOB-7440212827

प्रपत्र (अ)
वर्ष 2021 के मानसून सत्र में वृक्षारोपण की जानकारी

उद्योग/खदान का नाम एवं पता	वर्ष 2020 के मानसून में वृक्षारोपण का लक्ष्य एवं संख्या		वर्ष 2020 में प्रस्तावित लक्ष्य के विरूद्ध प्राप्त संख्या		जीवित वृक्षों का प्रतिशत एवं संख्या		उद्योग/खदान में रोपित वृक्ष की प्रजाति	उद्योग/खदान के बाहर रोपित वृक्ष की प्रजाति	रिमार्क
	उद्योग/खदान के अंदर का लक्ष्य	उद्योग/खदान के बाहर का लक्ष्य	उद्योग/खदान के अंदर का लक्ष्य	उद्योग/खदान के बाहर का लक्ष्य	उद्योग/खदान के अंदर जीवित वृक्ष	उद्योग/खदान के बाहर जीवित वृक्ष प्रतिशत			
M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh (Chhattisgarh)	5000 No.	NA	5000.	NA	4900 no.	NA	Guava Jamun Mango Gulmohar Peltaforum	NA	NA

प्रपत्र (ब)
उद्योग द्वारा अब तक किए गए वृक्षारोपण की जानकारी

उद्योग/खदान का नाम एवं पता	उद्योग/खदान का कुल भूमि का क्षेत्रफल (एकड़)	उद्योग/खदान परिसर में वृक्षारोपण हेतु आरक्षित भूमि (एकड़)	अब तक किये गये वृक्षारोपण का क्षेत्र/संख्या	उद्योग/खदान के परिसर में अब तक कुल जीवित वृक्षों की संख्या एवं प्रतिशत	उद्योग/खदान में रोपित वृक्ष की प्रजाति	उद्योग/खदान परिसर के बाहर क्षेत्र का नाम संख्या/क्षेत्रफल	उद्योग/खदान के बाहर जीवित वृक्षों की संख्या
M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh Chhattisgarh)	328.8	123.42	143589	130536 & 90%	Gulmohar Peltaforum Neem Korea Jamun Teek	NA	NA

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 1 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C) **For Div - All**

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
				OPENING BALANCE.	**.00**	**.00**	**Nil**
P1	10-04-2017	JV17410-024	JRNL	THERMAX LTD (ENERGY DIVISION) AMT. TRFF.	3,13,225.00		3,13,225.00 DR
S1	30-05-2017	PP17530-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-16082698 Dt: 25-MAY-17 BillAmt in INR 313225 for GP17530-001 And Order No : Item-ELECTROSTATIC PRECIPITATORS MODEL NO.-:ESP (Qty-94 PCS);		3,13,225.00	Nil
P1	29-06-2017	WE17629-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 213164/29-JUN-17 CH NO. - 213164	18,20,000.00		18,20,000.00 DR
P1	25-09-2017	WU17925-029	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 284518/25-SEP-17 Being amount paid to	10,73,800.00		28,93,800.00 DR
P1	01-11-2017	WE17N01-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808677/01-NOV-17 CH NO. - 808677	25,00,000.00		53,93,800.00 DR
P1	09-11-2017	PP17N09-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001543 Dt: 02-NOV-17 BillAmt in INR 944000 for GP17N09-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-2 LOT);		9,44,000.00	44,49,800.00 DR
P1	10-11-2017	PP17N10-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001544 Dt: 02-NOV-17 BillAmt in INR 755200 for GP17N10-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,55,200.00	36,94,600.00 DR
P1	10-11-2017	PP17N10-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001545 Dt: 02-NOV-17 BillAmt in INR 2369440 for GP17N10-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		23,69,440.00	13,25,160.00 DR
P1	10-11-2017	PP17N10-003	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001550 Dt: 03-NOV-17 BillAmt in INR 1067900 for GP17N10-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		10,67,900.00	2,57,260.00 DR
P1	17-11-2017	PP17N17-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001651 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N17-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,26,540.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 2 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	17-11-2017	WE17N17-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808736/17-NOV-17 CH NO. - 808736	10,00,000.00		7,73,460.00 DR
P1	18-11-2017	PP17N18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001653 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N18-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,89,660.00 DR
P1	19-11-2017	PP17N19-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001646 Dt: 11-NOV-17 BillAmt in INR 719800 for GP17N19-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,19,800.00	4,30,140.00 CR
P1	22-11-2017	WE17N22-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 952503/22-NOV-17 CH NO. - 952503	15,00,000.00		10,69,860.00 DR
P1	04-12-2017	PP17D04-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001882 Dt: 29-NOV-17 BillAmt in INR 1504500 for GP17D04-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		15,04,500.00	4,34,640.00 CR
P1	07-12-2017	WU17D07-008	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139364/07-DEC-17 Being amount paid to	21,93,660.00		17,59,020.00 DR
P1	11-12-2017	PP17D11-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002060 Dt: 05-DEC-17 BillAmt in INR 1150500 for GP17D11-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,50,500.00	6,08,520.00 DR
P1	13-12-2017	PP17D13-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002070 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D13-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,08,000.00	99,480.00 CR
P1	15-12-2017	PP17D15-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002071 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D15-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		7,08,000.00	8,07,480.00 CR
P1	18-12-2017	PP17D18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-27160002153 Dt: 14-DEC-17 BillAmt in INR 931138 for GP17D18-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		9,31,138.00	17,38,618.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	18-12-2017	WD17D18-014	BANK	ALLAHBAD BANK - RAIGARH OD A/C 20973778031 CH 046427/18-DEC-17 Being amount paid to	10,00,000.00		7,38,618.00 CR
P1	22-12-2017	PP17D22-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002154 Dt: 14-DEC-17 BillAmt in INR 1132800 for GP17D22-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	18,71,418.00 CR
P1	24-12-2017	PP17D24-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002214 Dt: 18-DEC-17 BillAmt in INR 1132800 for GP17D24-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	30,04,218.00 CR
P1	26-12-2017	WU17D26-005	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139480/26-DEC-17 Being amount paid to	25,00,000.00		5,04,218.00 CR
P1	03-01-2018	PP17103-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002497 Dt: 29-DEC-17 BillAmt in INR 769360 for GP17103-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,69,360.00	12,73,578.00 CR
P1	19-01-2018	PP17119-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002721 Dt: 31-DEC-17 BillAmt in INR 472000 for GP17119-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,72,000.00	17,45,578.00 CR
P1	20-01-2018	WU17120-011	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220664/20-JAN-18 Being amount paid to	10,00,000.00		7,45,578.00 CR
P1	22-01-2018	WU17122-012	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220693/22-JAN-18	15,00,000.00		7,54,422.00 DR
S1	25-01-2018	WE17125-004	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 034578/25-JAN-18 CH NO. - 034578 (75 TPH ESP PROJECT)	10,00,000.00		17,54,422.00 DR
P1	30-01-2018	WU17130-001	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220738/30-JAN-18 Being amount paid to	20,00,000.00		37,54,422.00 DR
P1	09-02-2018	PP17209-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003351 Dt: 05-FEB-18 BillAmt in INR 1215400 for GP17209-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		12,15,400.00	25,39,022.00 DR

SINGHAL ENTERPRISES PVT. LTD.

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For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 4 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	12-02-2018	WU17212-009	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220816/12-FEB-18 Being amount paid to	20,00,000.00		45,39,022.00 DR
P1	13-02-2018	PP17213-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003385 Dt: 07-FEB-18 BillAmt in INR 2862562 for GP17213-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		28,62,562.00	16,76,460.00 DR
P1	19-02-2018	PP17219-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003525 Dt: 16-FEB-18 BillAmt in INR 1699200 for GP17219-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		16,99,200.00	22,740.00 CR
P1	20-02-2018	PP17220-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003479 Dt: 14-FEB-18 BillAmt in INR 182900 for GP17220-007 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		1,82,900.00	2,05,640.00 CR
P1	21-02-2018	WU17221-013	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220897/21-FEB-18 Being amount paid to	3,88,600.00		1,82,960.00 DR
P1	15-03-2018	PP17315-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600004151 Dt: 10-MAR-18 BillAmt in INR 182900 for GP17315-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		1,82,900.00	60.00 DR
C1	20-03-2018	JV17320-001	JRNL	SUNDRY BALANCE WRITTEN OFF AMT W/ OFF. AMT W/ OFF.		60.00	Nil
P1	18-03-2019	WW18318-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	15,80,000.00		15,80,000.00 DR
P1	13-05-2019	WW19513-002		SBI RAIPUR T/L- 00000038287439211 T/L DISBURSE A/C PP	7,90,000.00		23,70,000.00 DR
P1	24-09-2019	WW19924-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	10,00,000.00		33,70,000.00 DR
P1	28-09-2019	PP19928-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014595 Dt: 25-SEP-19 BillAmt in INR 1416000 for GP19928-002 And Order No :PP18316-003 Item- SUPPLY OF BOILER & BOILER COMPONENTS FOR 1X 35 TPH AFBC BOILER (Qty-1 LOT);		14,16,000.00	19,54,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
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For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 5 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	29-09-2019	PP19929-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014608 Dt: 25-SEP-19 BillAmt in INR 283200 for GP19929-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,83,200.00	16,70,800.00 DR
P1	10-10-2019	PP19O10-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014836 Dt: 30-SEP-19 BillAmt in INR 1298000 for GP19O10-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		12,98,000.00	3,72,800.00 DR
P1	16-10-2019	WW19O16-001		SBI RAIPUR T/L- 00000038287439211 PAID TH RTGS BY DISB OF T/L	10,00,000.00		13,72,800.00 DR
P1	24-10-2019	WW19O24-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED DISBURSE T/L	10,00,000.00		23,72,800.00 DR
P1	26-10-2019	PP19O26-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015027 Dt: 19-OCT-19 BillAmt in INR 1097400 for GP19O26-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		10,97,400.00	12,75,400.00 DR
P1	01-11-2019	PP19N01-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014607 Dt: 25-SEP-19 BillAmt in INR 212400 for GP19O01-005 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	10,63,000.00 DR
P1	01-11-2019	PP19N01-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014674 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	4,02,200.00 DR
P1	01-11-2019	PP19N01-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014670 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	2,58,600.00 CR
P1	01-11-2019	PP19N01-005	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014588 Dt: 25-SEP-19 BillAmt in INR 295000 for GP19O01-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	5,53,600.00 CR
P1	06-11-2019	PP19N06-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015131 Dt: 25-OCT-19 BillAmt in INR 295000 for GP19N06-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	8,48,600.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
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For the Period From : 01-APR-17 To : 23-MAR-21

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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	06-11-2019	PP19N06-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015169 Dt: 31-OCT-19 BillAmt in INR 1475000 for GP19N06-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		14,75,000.00	23,23,600.00 CR
P1	17-12-2019	WW19D17-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISBURSE OF T/L	20,00,000.00		3,23,600.00 CR
P1	30-12-2019	WW19D30-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISB OF T/L	20,00,000.00		16,76,400.00 DR
P1	09-01-2020	WW19109-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		31,76,400.00 DR
P1	13-01-2020	PP19113-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016930 Dt: 10-JAN-20 BillAmt in INR 1982400 for GP19113-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		19,82,400.00	11,94,000.00 DR
P1	13-01-2020	PP19113-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016871 Dt: 08-JAN-20 BillAmt in INR 684990 for GP19113-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,84,990.00	5,09,010.00 DR
P1	22-01-2020	WW19122-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		20,09,010.00 DR
P1	23-01-2020	PP19123-003	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600016967 Dt: 14-JAN-20 BillAmt in INR 330400 for GP19123-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		3,30,400.00	16,78,610.00 DR
P1	23-01-2020	PP19123-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017088 Dt: 20-JAN-20 BillAmt in INR 1062000 for GP19123-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,62,000.00	6,16,610.00 DR
P1	01-02-2020	PP19201-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017247 Dt: 28-JAN-20 BillAmt in INR 1026600 for GP19201-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,26,600.00	4,09,990.00 CR
P1	07-02-2020	WW19207-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		5,90,010.00 DR
P1	15-02-2020	WW19215-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		15,90,010.00 DR

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For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 7 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	20-02-2020	PP19220-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-NIL Dt: 14-FEB-20 BillAmt in INR 0 for GP19220-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);			15,90,010.00 DR
P1	03-03-2020	PP19303-004	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-2716000017772 Dt: 18-FEB-20 BillAmt in INR 692424 for GP19221-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,92,424.00	8,97,586.00 DR
P1	05-03-2020	PP19305-006	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017795 Dt: 19-FEB-20 BillAmt in INR 1070496 for GP19221-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,70,496.00	1,72,910.00 CR
P1	23-06-2020	WW20623-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		8,27,090.00 DR
P1	03-07-2020	WW20703-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOE 15MW CPP	5,00,000.00		13,27,090.00 DR
P1	06-07-2020	PP20706-002	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019506 Dt: 29-JUN-20 BillAmt in INR 1982400 for GP20706-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-3 LOT);		19,82,400.00	6,55,310.00 CR
P1	15-07-2020	WW20715-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L ON A/C ESP TO THERMAX	7,00,000.00		44,690.00 DR
P1	18-07-2020	WW20718-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15 MW	5,00,000.00		5,44,690.00 DR
P1	07-08-2020	PP20807-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019970 Dt: 29-JUL-20 BillAmt in INR 466690 for GP20807-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1.5 LOT);		4,66,690.00	78,000.00 DR
P1	10-08-2020	WW20810-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		10,78,000.00 DR
P1	01-10-2020	PP20O01-008	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600020571 Dt: 14-SEP-20 BillAmt in INR 236000 for GP20913-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,36,000.00	8,42,000.00 DR
P1	15-10-2020	PP20O15-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021225 Dt: 12-OCT-20 BillAmt in INR 118000 for GP20O15-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		1,18,000.00	7,24,000.00 DR

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Page No.: 8 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	05-11-2020	PP20N05-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021200 Dt: 10-OCT-20 BillAmt in INR 295000 for GP20N05-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	4,29,000.00 DR
P1	08-11-2020	PP20N08-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021867 Dt: 04-NOV-20 BillAmt in INR 295221 for GP20N08-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-.5 LOT);		2,95,221.00	1,33,779.00 DR
P1	13-11-2020	WW20N13-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR PP 15MW	5,74,000.00		7,07,779.00 DR
P1	02-12-2020	PP20D02-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022101 Dt: 25-NOV-20 BillAmt in INR 212400 for GP20D02-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	4,95,379.00 DR
P1	02-12-2020	PP20D02-007	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022084 Dt: 25-NOV-20 BillAmt in INR 495600 for GP20D02-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		4,95,600.00	221.00 CR
P1	31-12-2020	JV20D31-049	JRNL	LIABILITY NO LONGER REQD. WRITEN BACK AMT. W/ OFF. AMT. W/ OFF.	221.00		Nil
S1	06-03-2021	WE20306-018	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570870/06-MAR-21 NEFT BY CH NO-570870 DRI U-3	2,79,000.00		2,79,000.00 DR
S1	10-03-2021	WE20310-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570896/10-MAR-21 BY CH NO-570896 FOR DRI 100TPD PROJECT	4,70,000.00		7,49,000.00 DR
				Total for the Period	**4,11,82,506.00**	**4,04,33,506.00**	
				CLOSING BALANCE			**7,49,000.00 DR**

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2021-22/031/1 Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : **Fugitive Dust Emission**

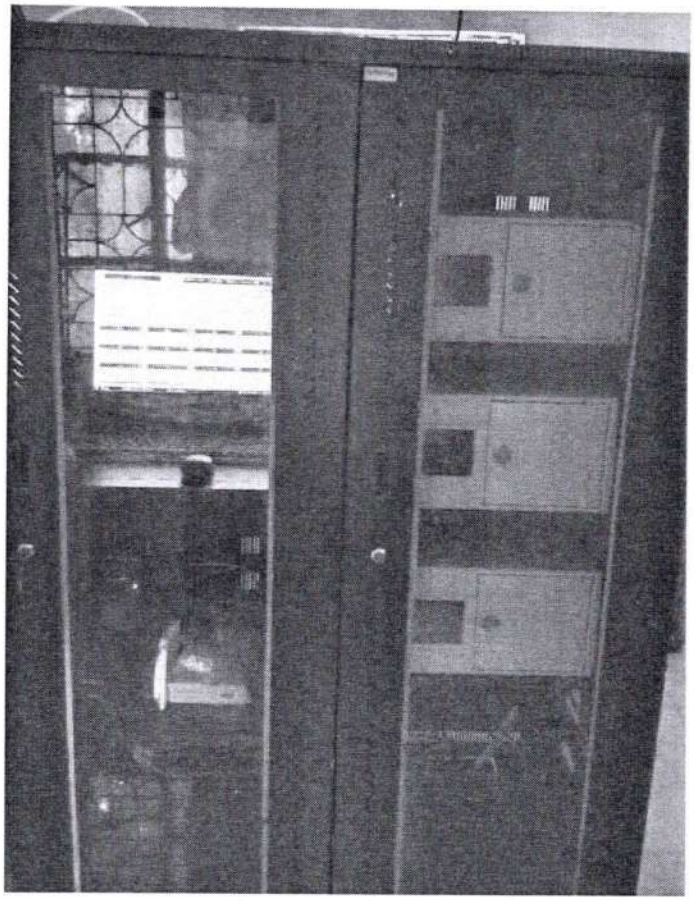
Duration of Sampling : 8hrly

TEST REPORT

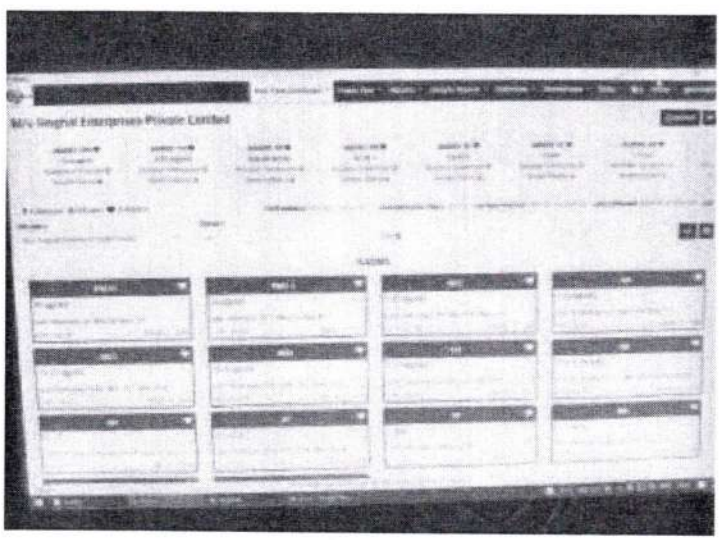
Sr. No.	LOCATION	Date of sampling	PM $\mu g/m^3$
1.	Near Coal Crusher	17.06.2021	938
2.	Near Kiln Area	17.06.2021	842
3.	Near ESP	17.06.2021	698
4.	Near Cooler Discharge Area	17.06.2021	664
CPCB Standards			1200

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory







PHOTOGRAPHS OF CAAQMS
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EAEPL/ST/SEPL/2021-22/031/1 Date: 5.07.2021

Issued to : M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal, Post - Gerwani,
Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack -1 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 1 & 2
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	158
6	Velocity of exit gas	m/sec	10.3
7	Flow of exit gas at stack temp. & Press.	m^3/hr	94309.27
8	Flow of exit gas at NTP	Nm^3/hr	61294.46
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	2.95

For Enviro Analysts & Engineers Pvt. Ltd.

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-2 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 3 & 4
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	10.7
7	Flow of exit gas at stack temp. & Press.	m^3/hr	97971.77
8	Flow of exit gas at NTP	Nm^3/hr	63822.91
9	SPM	mg/Nm^3	46.3
10	Total dust emission	kg/hr	2.96

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-3 (3x40 & 1x25 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	(3x40 & 1x25 TPD Kilns
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0} C	151
6	Velocity of exit gas	m/sec	9.20
7	Flow of exit gas at stack temp. & Press.	m^3/hr	84237.41
8	Flow of exit gas at NTP	Nm^3/hr	56244.36
9	SPM	mg/Nm^3	47.0
10	Total dust emission	kg/hr	2.64

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-4 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 5 & 6
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0} C	160
6	Velocity of exit gas	m/sec	8.82
7	Flow of exit gas at stack temp. & Press.	m^3/hr	131854.94
8	Flow of exit gas at NTP	Nm^3/hr	90745.43
9	SPM	mg/Nm^3	45.4
10	Total dust emission	kg/hr	4.12

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	8 MW AFBC Power plant Stack No. 5
1	Date of Sampling	-	17.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	119
5	Velocity of exit gas	m/sec	10.20
6	Flow of exit gas at stack temp. & Press.	m3/hr	152485.31
7	Flow of exit gas at NTP	Nm3/hr	110123.95
8	PM	mg/Nm3	30.0
9	SO2	mg/Nm3	238.6
10	NOx	mg/Nm3	154.3

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Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-6 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 7
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	8.60
7	Flow of exit gas at stack temp. & Press.	m^3/hr	128566.04
8	Flow of exit gas at NTP	Nm^3/hr	89099.26
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	4.29

For Enviro Analysts & Engineers Pvt. Ltd.

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EAEPL/ST/SEPL/2021-22/031/7 Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	18 MW AFBC Power plant Stack No. 7
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	124
5	Velocity of exit gas	m/sec	12.9
6	Flow of exit gas at stack temp. & Press.	m3/hr	192849.07
7	Flow of exit gas at NTP	Nm3/hr	136072.74
8	PM	mg/Nm3	27.1
9	SO2	mg/Nm3	347.7
10	NOx	mg/Nm3	228.1

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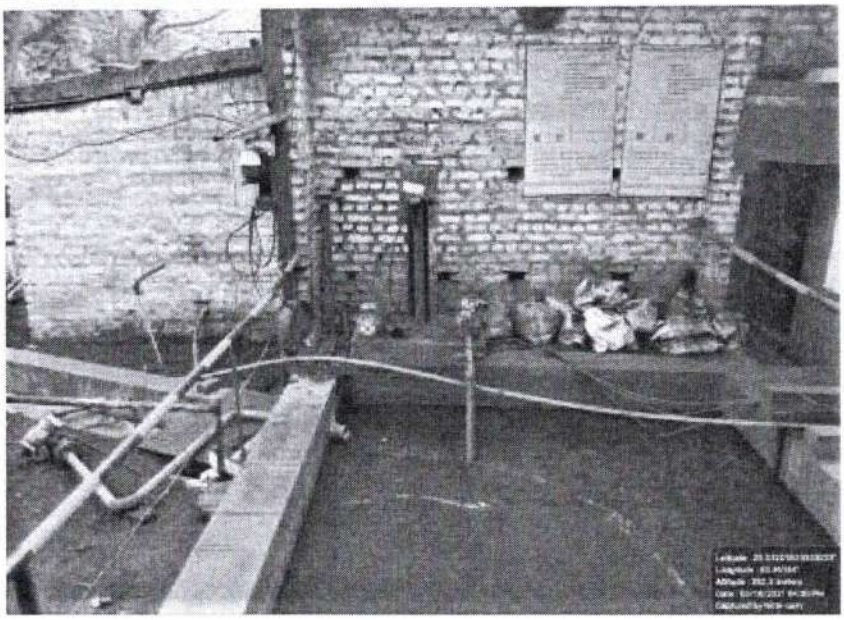
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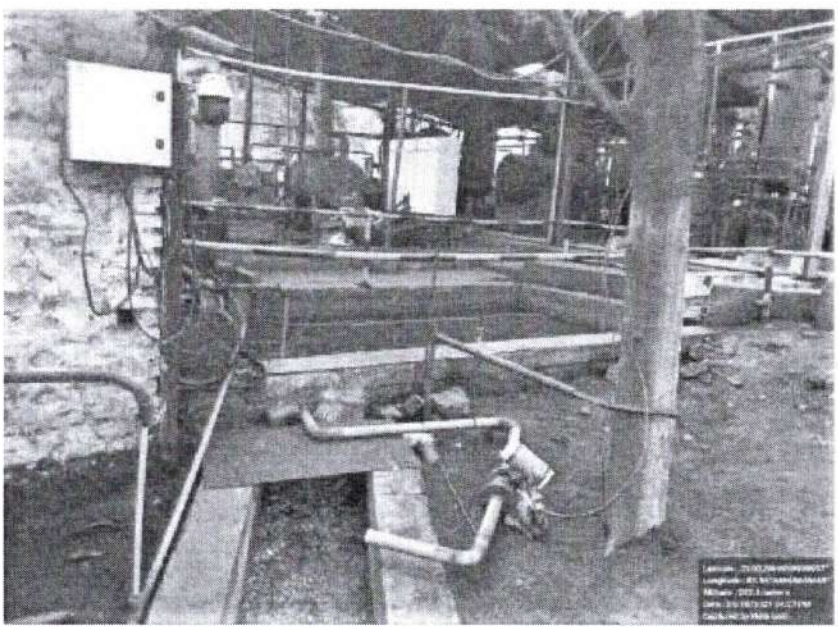
Stack Emission Monitoring Report

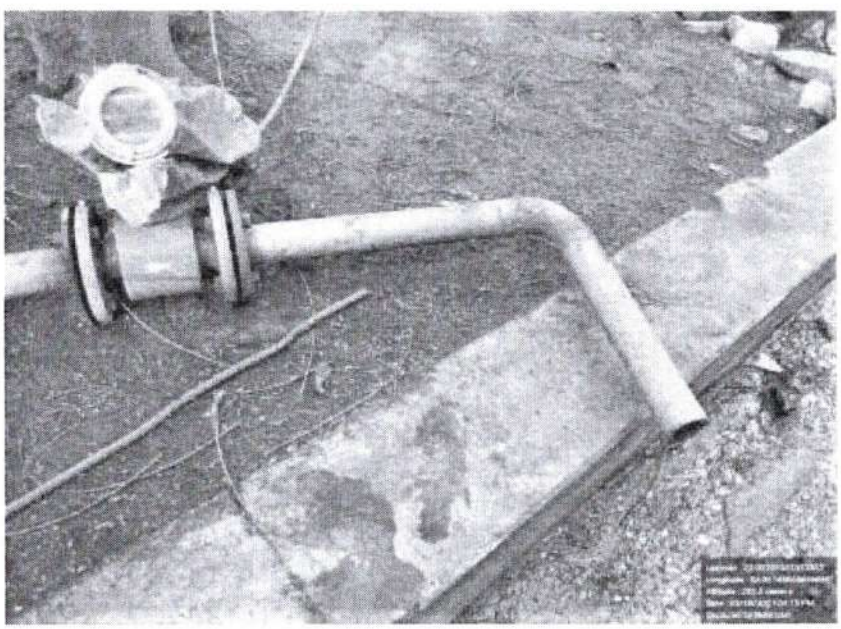
SL. NO.	PARAMETERS	Unit	7 MW AFBC Power plant Stack No. 8
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	116
5	Velocity of exit gas	m/sec	9.88
6	Flow of exit gas at stack temp. & Press.	m3/hr	147701.45
7	Flow of exit gas at NTP	Nm3/hr	108623.22
8	PM	mg/Nm3	25.4
9	SO2	mg/Nm3	214.5
10	NOx	mg/Nm3	149.2

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Date: 5.07.2021

ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **2 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.75
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.3
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	0.7
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	612
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.90
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	16.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	206
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	294
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	73.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	26.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	15.7
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.35
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

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ISSUED TO:
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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

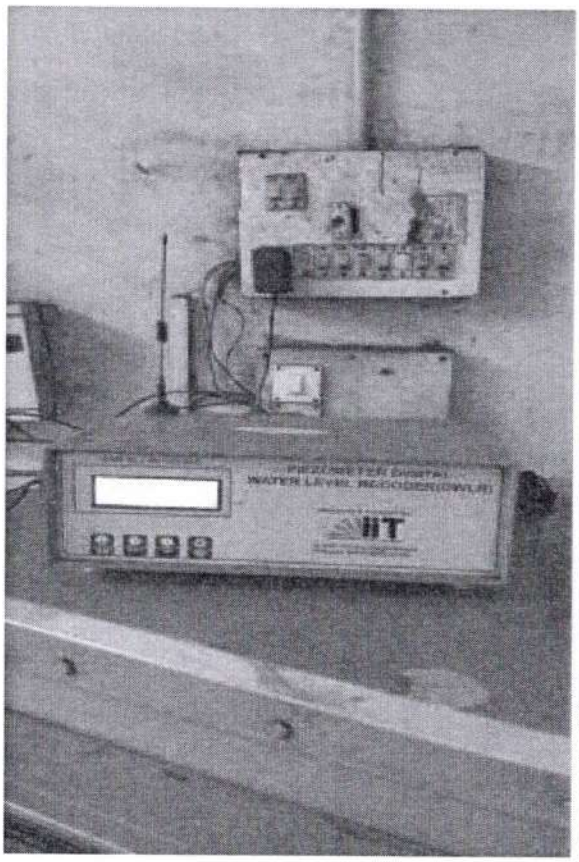
Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.10
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.30
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

Note: **1.** Results relate to tested sample only. **2.** Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9 & 10 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

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PHOTOGRAPHS OF PIEZOMETER

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EAEPL/WW/2021-22/031/1 **Date: 5.07.2021**

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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : DM Plant Effluent

Location of sample : Neutralization Pit DM Plant

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **1 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Parameters	Measurement Unit	Method	Result
1	pH Value	-	IS : 3025 (Part 11)-1983	7.40 at 25°C
2	TSS	mg / l	IS : 3025 (Part 17) 1984	32
3	TDS	mg / l	IS : 3025 (Part 16)-1984	618
4	COD	mg / l	IS : 2488 (Part 5) -1976	46.2
5	BOD at 27°C for 3 days	mg / l	IS : 3025 (Part 44) -1993	5.4
6	Oil & Grease	mg / l	IS : 3025 (Part 39)-1991	< 4

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Date: 5.07.2021

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Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : Cooling Tower Blow Down Water

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	: 19.06.2021
Quantity received	: **1 ltr**	Sampled by	: EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	Results
1	**Free Available Chlorine**	mg / l	IS : 3025 (Part 26)-1986	0.22
2	**Zinc as (Zn)**	mg / l	IS : 3025 (Part II)-2004	0.22
3	**Total Chromium as (Cr)**	mg / l	IS : 3025 (Part II)-2004	0.012
4	**Phosphate as (PO4)**	mg/l	IS : 3025 (Part 31)-1988	1.37

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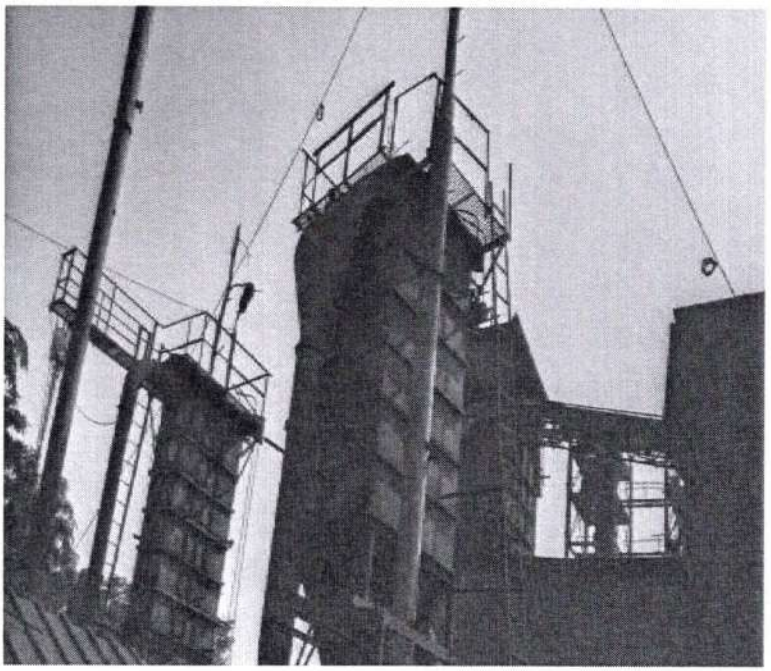
Sample Particulars : **Ambient Air Quality**
Duration of Sampling : 24hrly

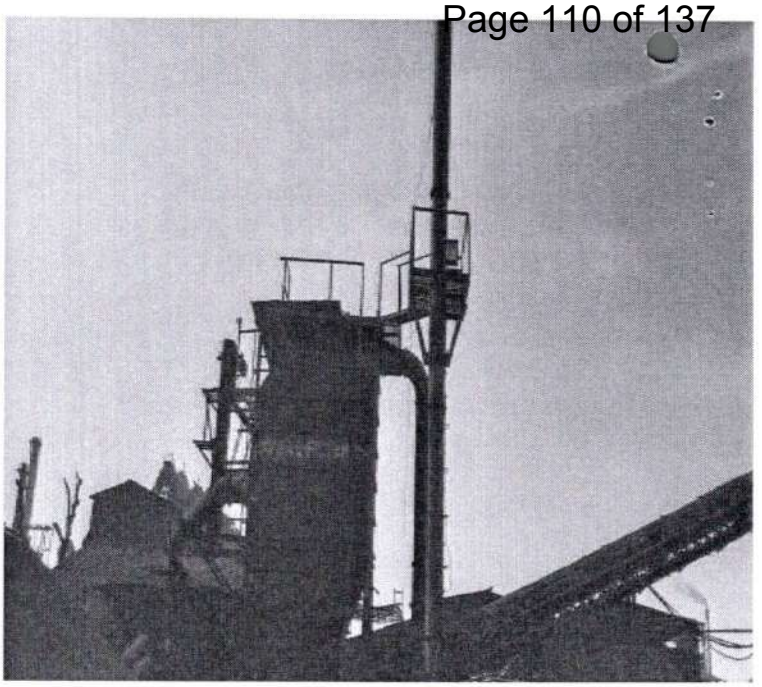
TEST REPORT

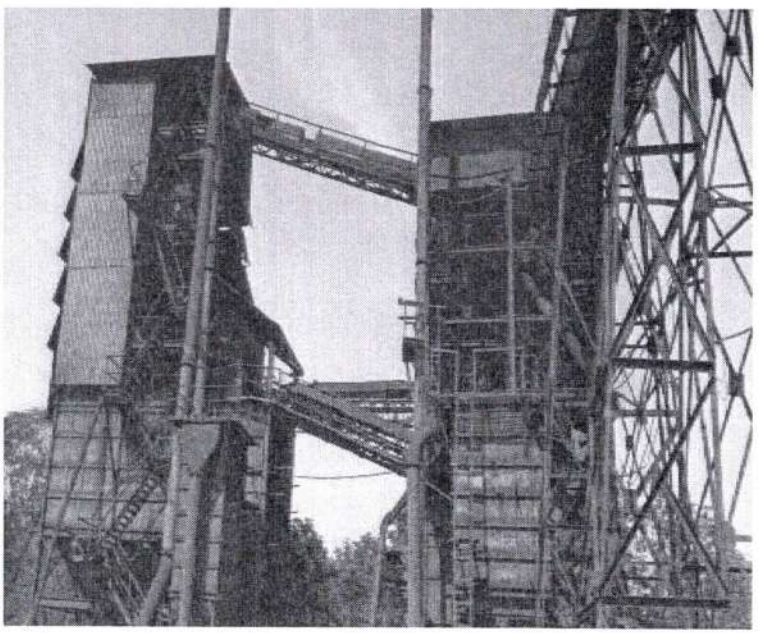
Sr. No.	LOCATION	Date of sampling	PM 10 µg/m^3	PM 2.5 µg/m^3	SO_2 µg/m^3	NO_2 µg/m^3	CO mg/m^3
1.	North – Direction near Weigh Bridge	16.06.2021	85.1	42.4	10.3	32.2	0.296
2.	South Direction - near Power plant	16.06.2021	93.4	46.3	19.2	41.3	0.610
3.	East Direction - near SEPL Colony	16.06.2021	83.7	41.8	10.7	30.6	0.294
4.	West Direction - near Boundary Wall	16.06.2021	91.5	45.5	16.1	37.4	0.518
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory



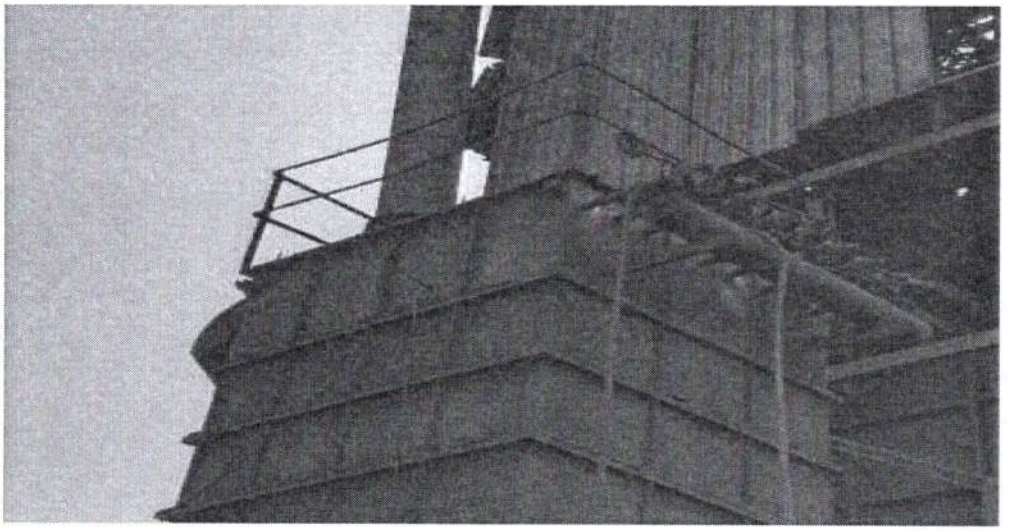


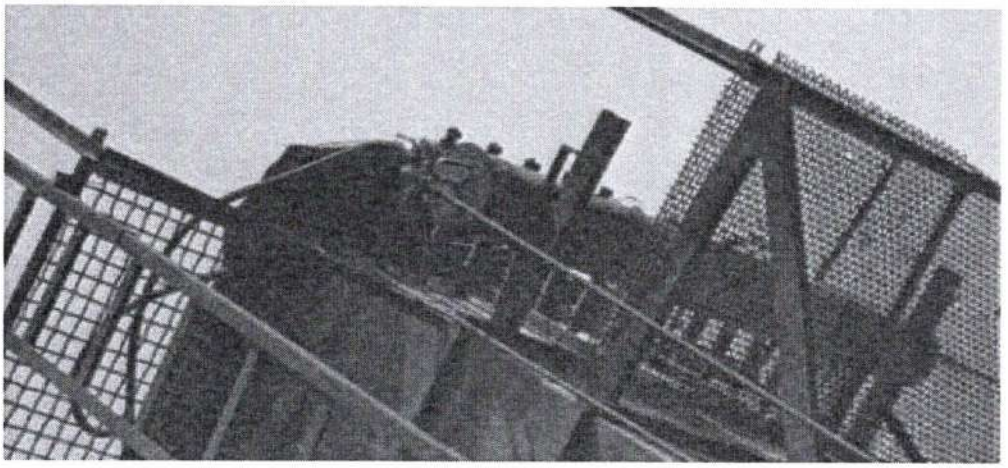




PHOTOGRAPHS SHOWING BAG FILTERS AT VERIOUS POINTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

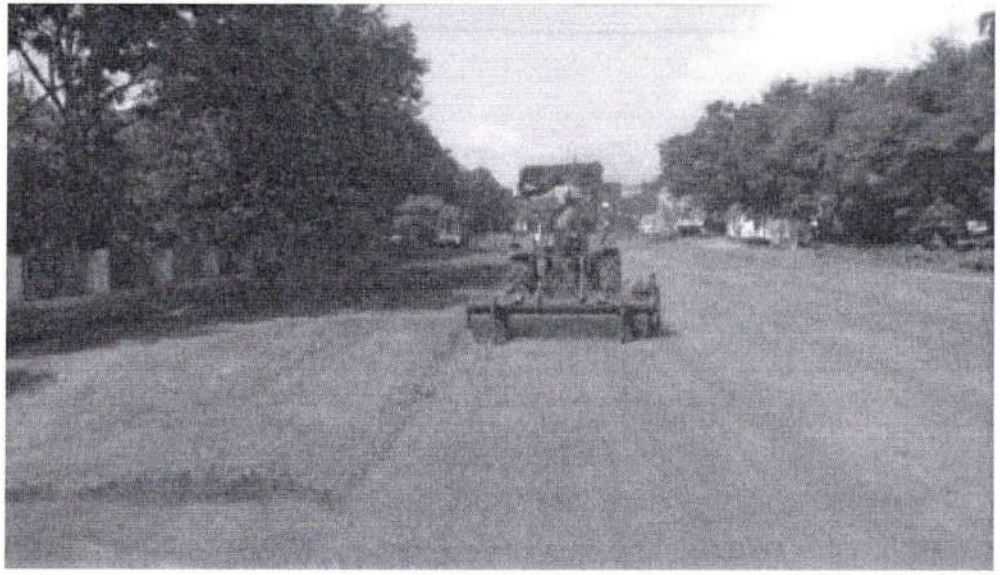


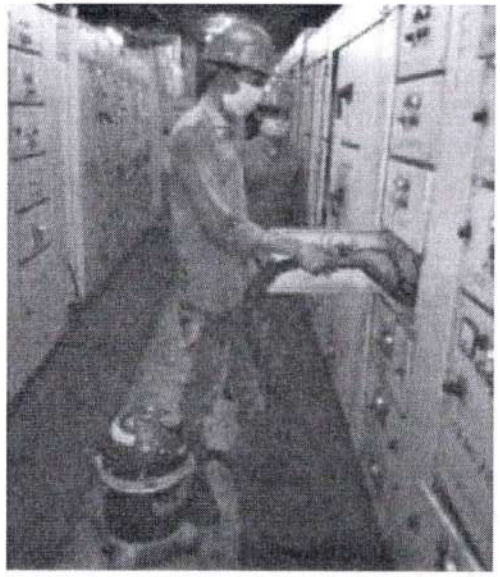


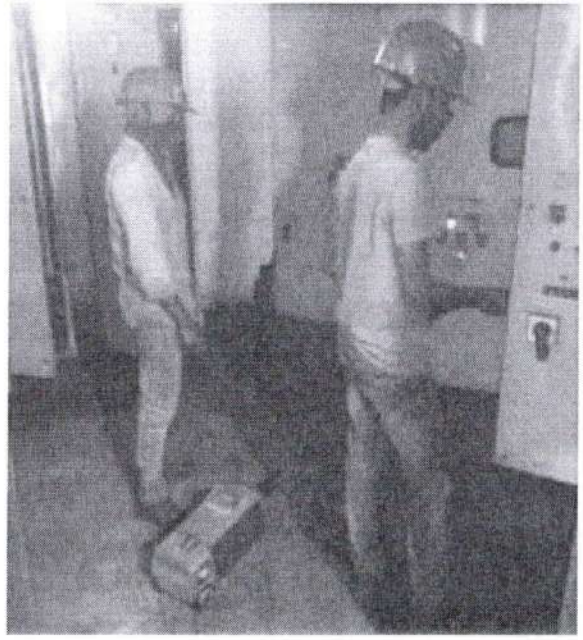
PHOTOGRAPHS SHOWING LEAKAGE DETECTION &

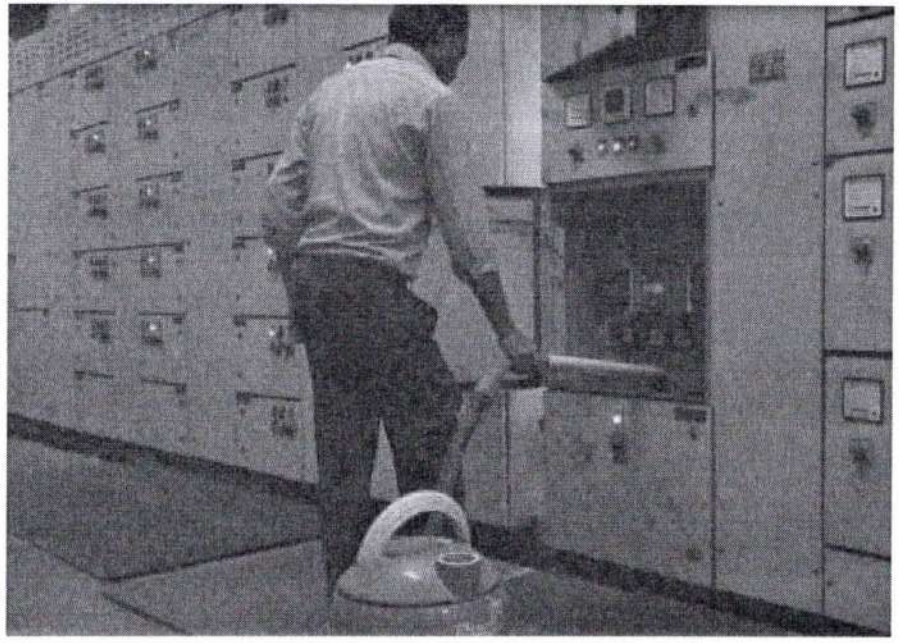
MECHANIZED BAG CLEANING FACILITIES

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH





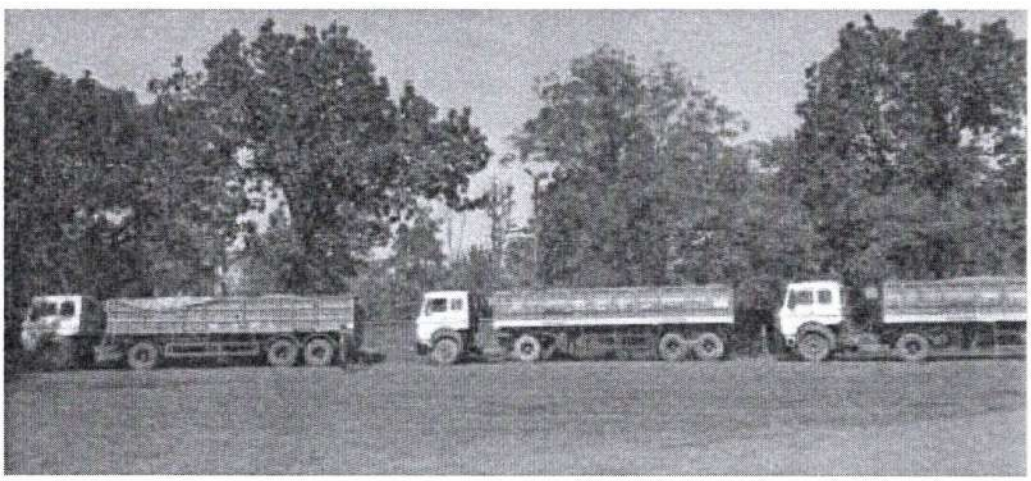


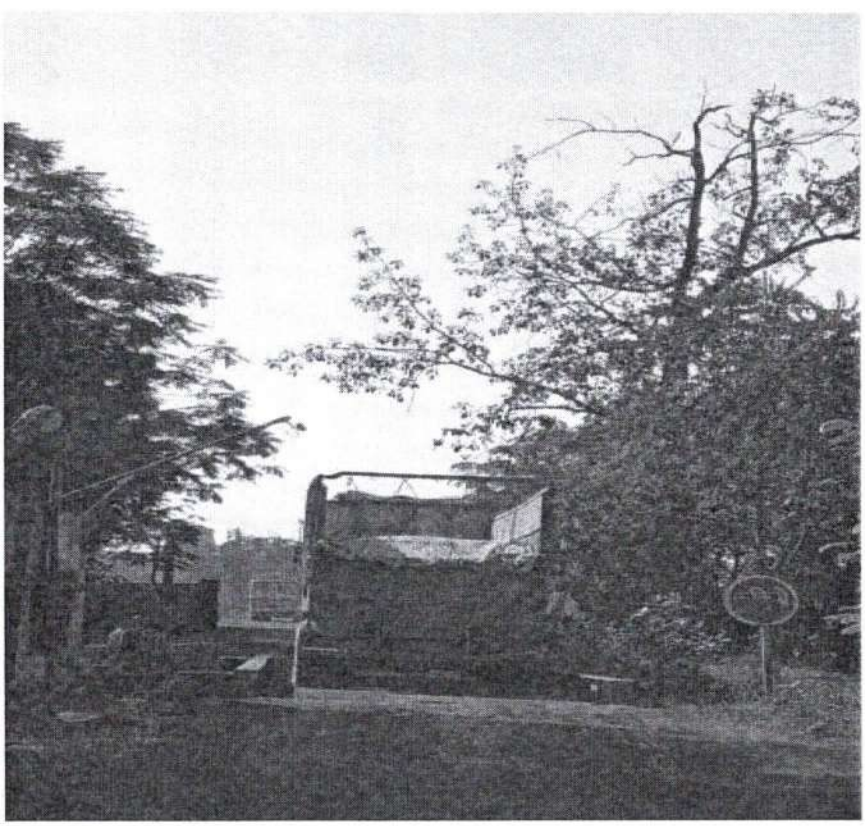


PHOTOGRAPHS SHOWING SWEEPING MACHINE & VACCUM CLENERS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



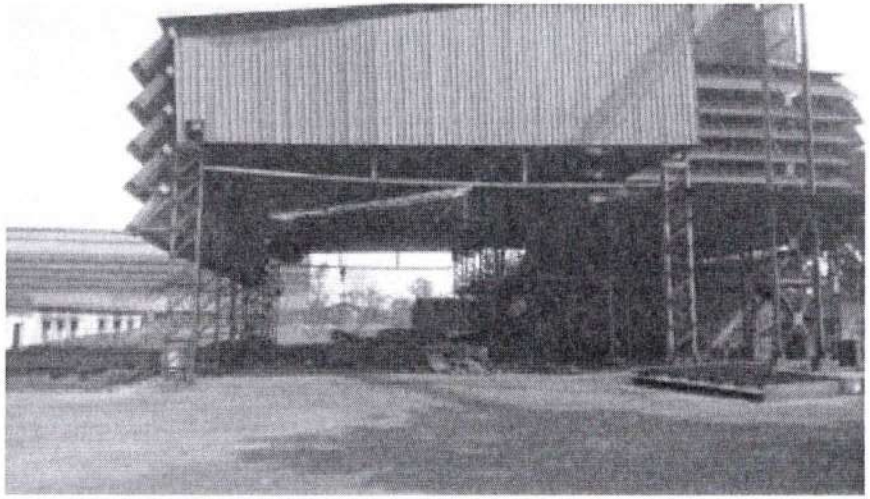


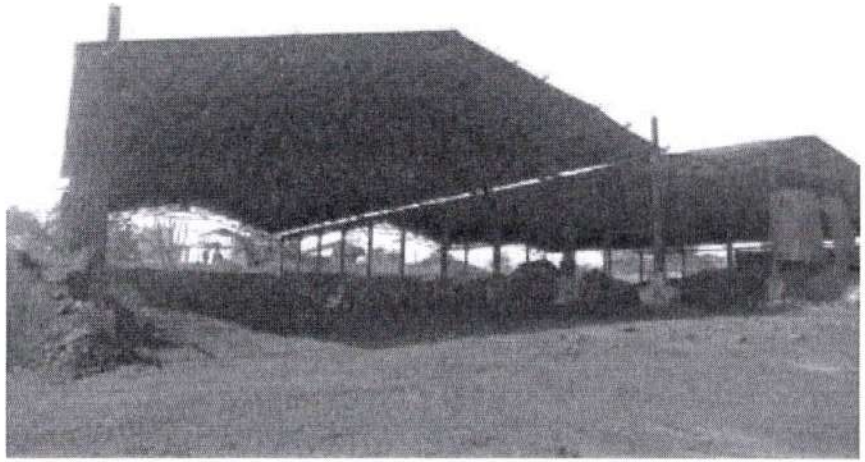


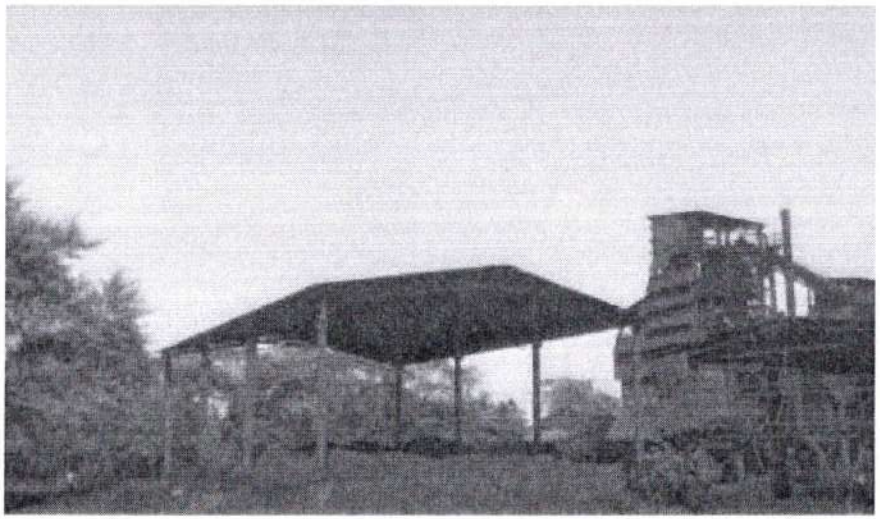
PHOTOGRAPHS SHOWING COVERED TRUCKS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL

:: RAIGARH ::



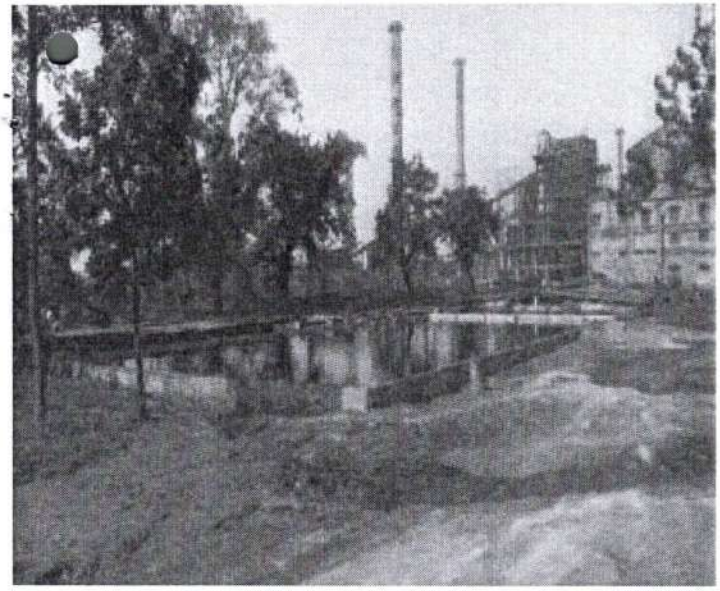


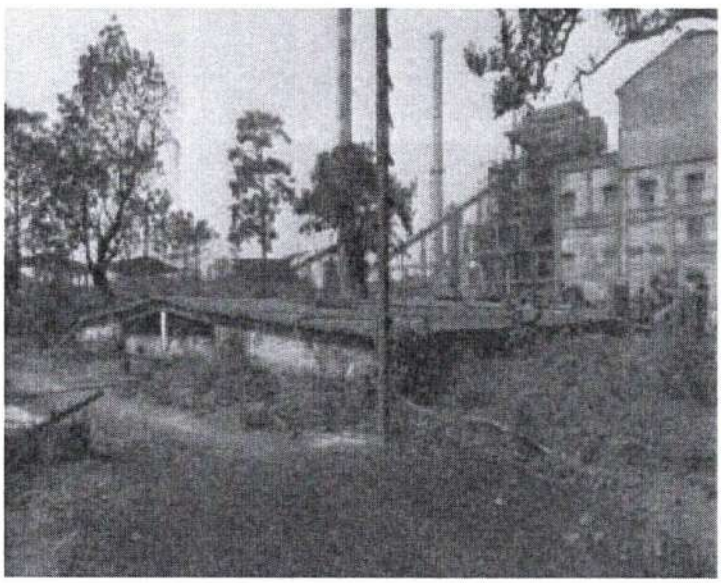
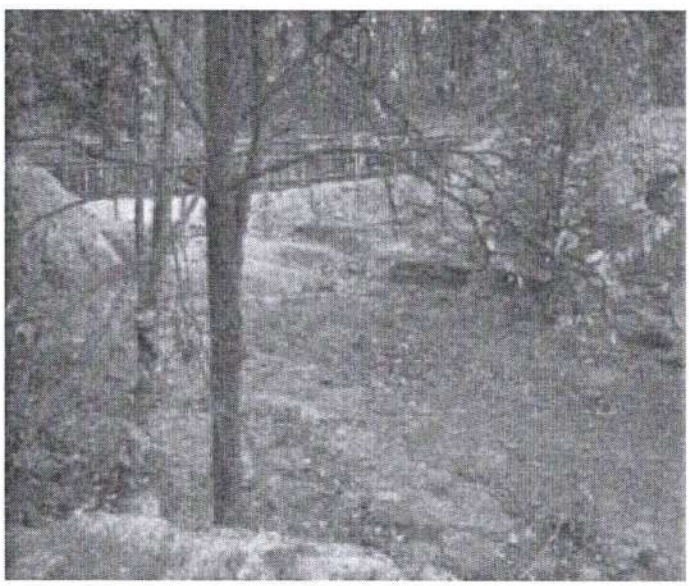




PHOTOGRAPHS SHOWING SHEDS FOR RAW MATERIAL

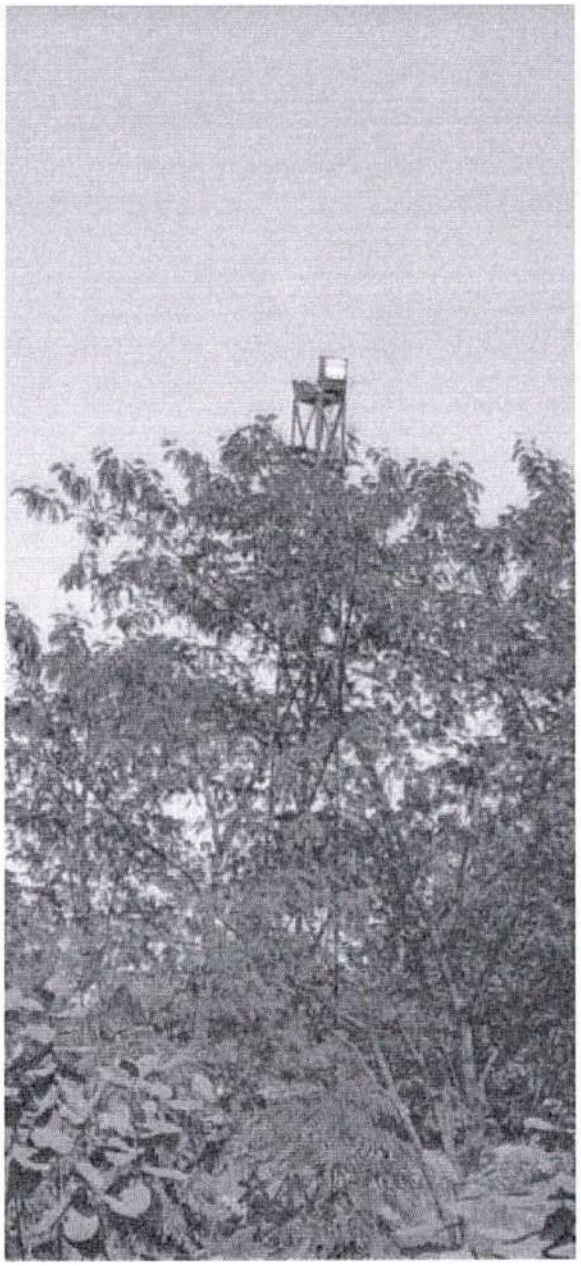
M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

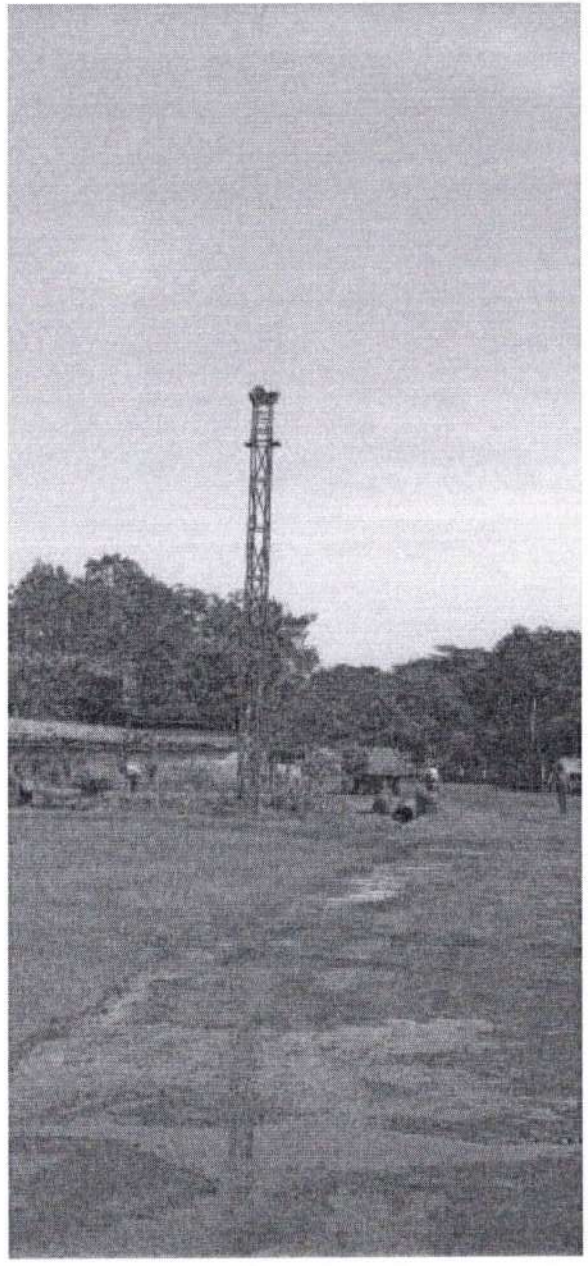


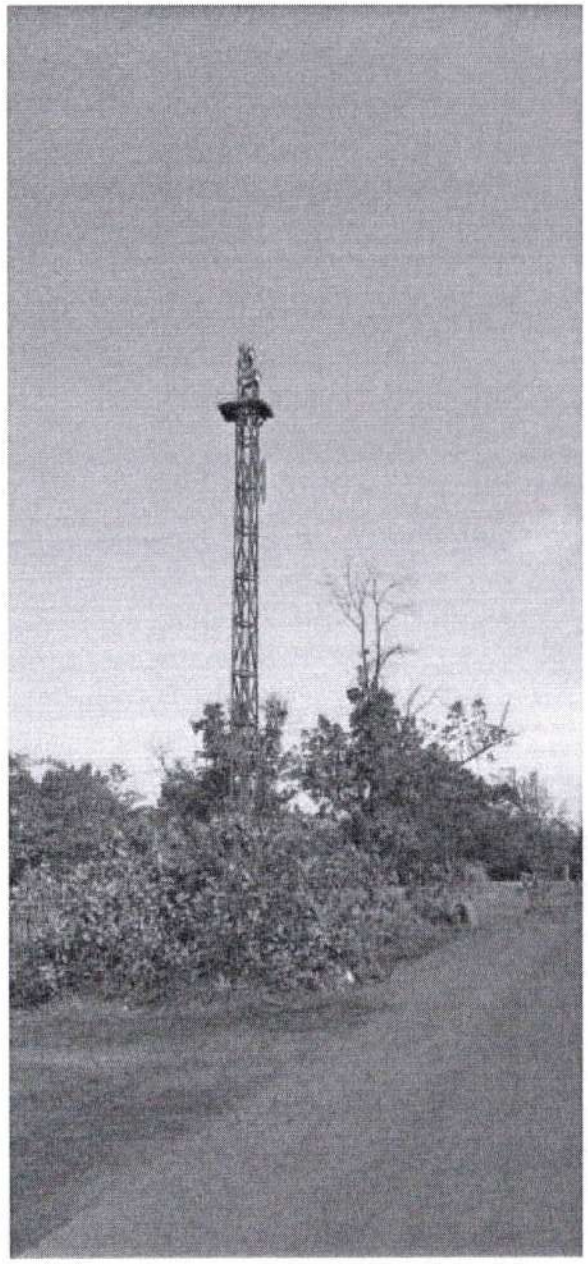



PHOTOGRAPHS SHOWING RAINWATER HARVESTING STRUCTURE

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

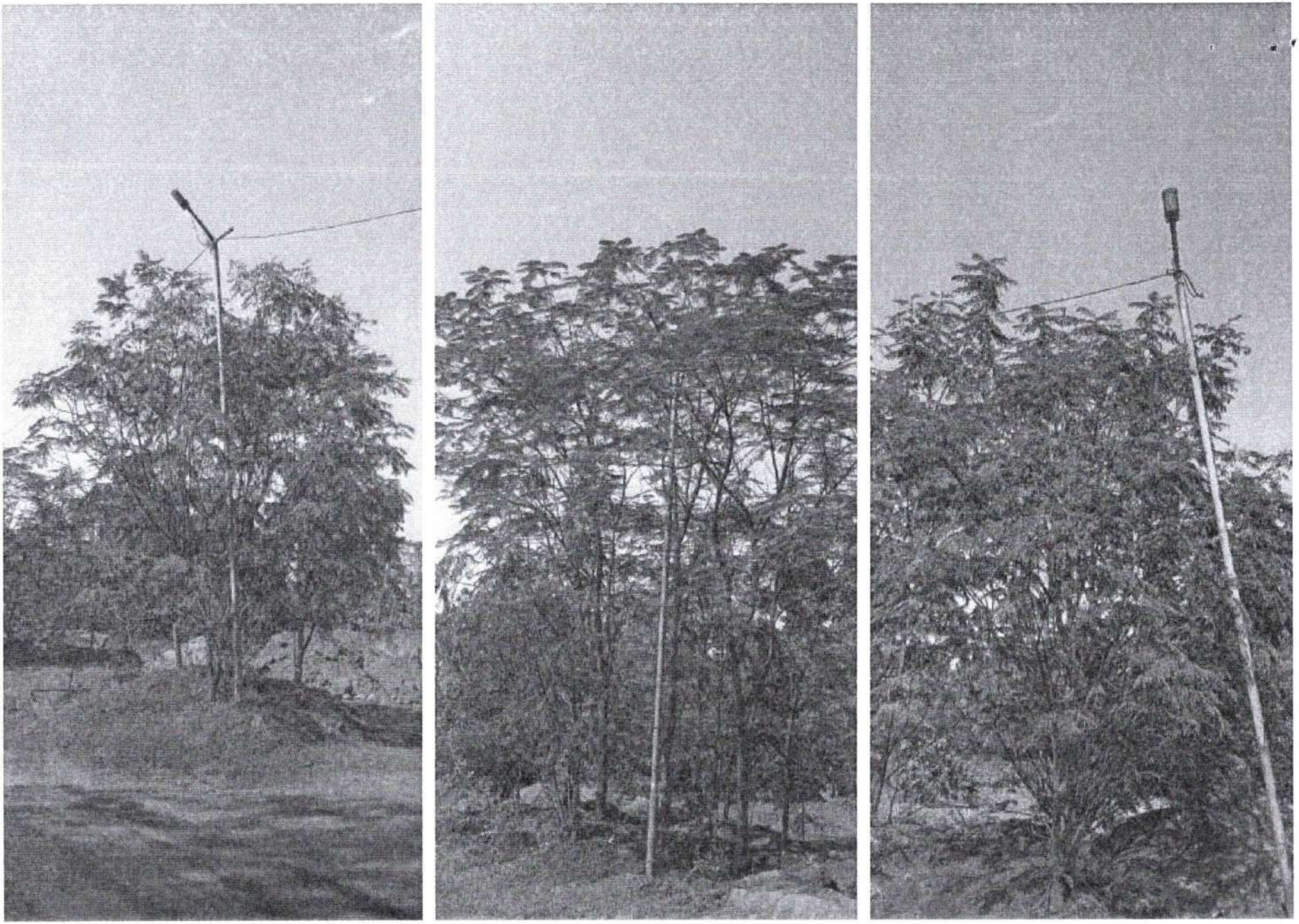






PHOTOGRAPHS SHOWING SOLAR LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



PHOTOGRAPHS SHOWING LED LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

NABET Accredited & MoEF (Govt. of India) approved

CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/N/SEPL/2021-22/031

Date: 5.07.2021

Issued to	:	**M/s Singhal Enterprises Pvt. Ltd. Gram - Taraimal , Post - Gerwani , Dist - Raigarh (Chattisgarh), Pin - 496001**
Sample Particulars	:	**Noise Monitoring Report**

Date of Sampling: 16.06.2021

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	65.8	60.2
2	Near Main Gate	60.4	57.9
3	Near TG Building	74.3	69.1
4	Near DM Plant	67.7	63.9
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

DOJ ⇒ 8/03/21

Singhal Enterpr

FORM 21

[Prescribed under Rule (19)]

Health Register

(In respect of persons employed in occupation declared to be dangerous operation under Section 87)

PRE-EMPLOYEMENT & PERIODIC MEDICAL EXAMINATION

Photo

Date: 04/03/2

Name:- Sudhir Yadav	Age(Years) 28	Male / Female
Nature of Employment :	Employee No.: 111006	
Department : Sponge Iron electrical		
No. of working years:	Previous working:	Mobile No.: 8085836483
ESIC number:		Aadhar No.: 962321356308

(1) **GENERAL EXAMINATION**

HEIGH : 177 CM, WEIGHT: 77 KG, BMI: 24.6

CHEST : INSPIRATION 92 CM, EXPIRATION 89 CM

BUILT – AVERAGE/STRONG/POOR

THROAT ..... TONGUE ..... TONSILS.....

TEETH ..... GUMS ..... THYROID.....

LYMPHNODES .....

ADDITIONAL FINDINGS .....

(2) **CARDIO-VASCULAR SYSTEM**

PULSE 72 /MIN REGULAR/IRREGULAR PERIPHERAL PULSE – FILT/ NOT FELT

B.P. 120/76 Mm of Hg.

HEART SOUND : SN

MURMUR IF ANY : .....

ADDITIONAL FINDING (S), IF ANY : .....

(3) **RESPIRATIORY SYSTEM :**

SHAPE OF CHEST : N

CHEST MOVEMENTS : .....

TRACHEA : N

BREATH SOUNDS : .....

(4) **GASTRO-INTESTINAL SYSTEM :**

LIVER : ..... SPLEEN : N

ANY ABDOMINAL LUMPS : .....

(5) **EXAMINATION OR EYES :**

EXTERANAL EXAM : ..... SQUNIT : .....

NYSTAGMUS : .....

COLOUR VISION – NORMAL/DEFECTIVE

FUNDUS (L) (R) N

INDIVIDUAL COLOUR INDENTIFICATION – NORMAL/DEFECTIVE N

DISTANT VISION (WITHOUT GLASSES)

RIGHT 6/6 LEFT 6/6

(WITH GLASSES) RIGHT ..... LEFT .....

NEAR VISION (WITH GLASSES)

RIGHT N/6 LEFT N/6

NIGHT BLINDNESS : (NYCTALOPIA) : N

(6) **EXAMINATION OF EAR, NOSE & THROAT :**

EXTERNAL EXAM : .....

(7) **GENITO URINARY SYSTEM :**

HEANIA : ..... HYDROCELE/VARICOCLELE : .....

CRYPTORCHIDISM ..... PHIMOSIS .....

VARICOSE VEINS ..... SIGNS OF STD .....

OTHER EXAMINATION FOR FEMALES:

MENSRUAL HISTORY OBSTETRIC HISTROY
MENARCHE AT ..... Yrs. GRAVIDA ..... PARA .....
LMP : .....
MENSTRUAL IRREGULARITY, IF ANY

INVESTIGATIONS

(8) LAB INVESTIGATION :

URINE : ALBUMIN .....SUGAR .....
MICROSCOPY ..... STOOL .....

HAEMOGRAM
Blood Group ..... Rh. Factor .....Hb ..... TLC ...../cumm RBC .....million./cumm.
DLC – P L E M B Platelets Count : .....Lakhs/cumm.....

Serum cholesterol :mg/dts/Triglycerides
HDL: .....mg/dl. LDL.....mg/dl.....mg/dl.....

HEPATIC PROFILE
SGPT:.....IU/I SGOT :.....IU/I.
Alkaline Phosphatase :.....IU/I.

RENAL PROFILE
Blood Urea: S/Creatinine :

METABOLIC
Blood Sugar – F: Blood Sugar – PP : S/Uric acid : .....mg/dl

(9) OTHER INVESTIGATION :
X- Ray Chest (In normal persons once in three years.....
in case of any abnormality X ray can be done at shorter intervals)
ECG (in case of any abnormality further tests should be carried out) .....
Ultra sound whole abdomen (in normal persons once in three years in case of any abnormality can be done at shorter intervals) .....
Others : .....

(10) PULMONARY FUNCTION TEST

	FVC	FEV 1	FEV1/ FVC
Predicated			
Measured			
% of predicted			

Remarks :

(11) Audiometry examination :- PTA of both ears at frequency of 125, 250, 500, 1000, 2000, 4000, 8000 Cycles per second

(12) Medical examination of canteen staff
- a- Blood examination for venereal disease and routine blood examination
- b- Stool and urine examination for worm infection
- c- Screening for skin diseases (scabies and others)
- d- X-ray and other tests for T.B.

(13) Details of other specific medical examination carried out as mentioned in the respective schedules of Rule 107 of C.G. factory rules 1962 –

.....

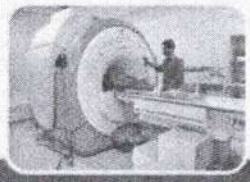
.....

Signature (with date) of Factory Medical Officer

Signature (with date) of Certificate Surgeon

DR. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physician
Reg. No. CG.M.C. 38...

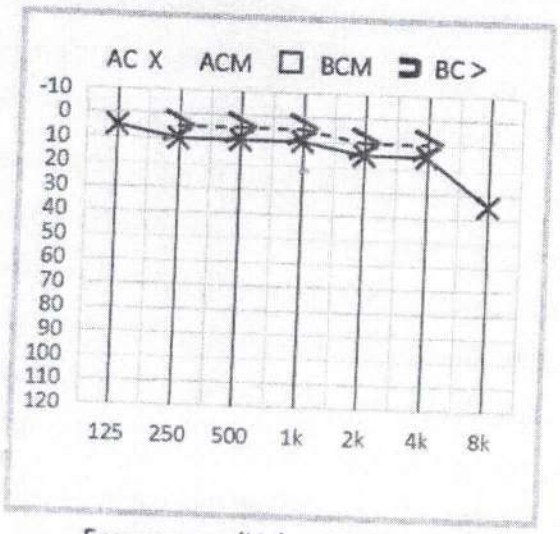
LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



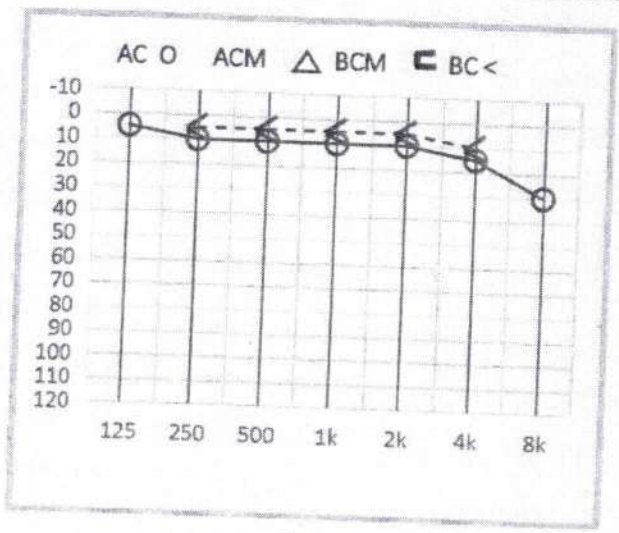
DATE 04/03/2021
AUDIOMETER : AUDITIVO

NAME : SUDHIR YADAV
AGE / SEX 28/M
COMPANY SINGHAL ENTERPRISES

MODE / EAR	AIR CONDUCTION		BONE CONDUCTION		COLOUR CODE
	MASKED	UNMAS	MASKED	UNMASKED	
LEFT	□	X	⊐	>	BLACK
RIGHT	△	O	⊏	<	BLACK
NO RESPONSE : ADD ↓BELOW THE RESPECTIVE SYMBOLS					



Frequency (Hz) LEFT



Frequency (Hz) RIGHT

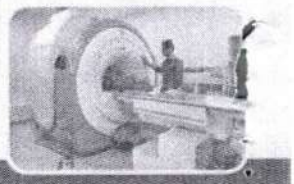
dBHL	PTA - 1	PTA -2
RIGHT EAR	10.00	
LEFT EAR	11.67	

TEST EAR	RINNE	WEBER	BING
RIGHT EAR			
LEFT EAR			

DIAGNOSIS : B/L HEARING SENSTIVITY WITHIN NORMAL LIMITS.
ABSENCE OF NOISE INDUCED HEARING LOSS.

DR. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physicion
Regd. No. C.G.M.C. - 3855/2011

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range
HAEMATOLOGY				
HEMOGLOBIN	14.6	gm/dl		13.0 - 17.0
RBC INDICES				
RBC COUNT	5.28	mill/cu.mm		4.5 - 5.5
Total W.B.C. Count	5500	Cells /Cu.mm		4000 - 10000
Differential Leucocyte Count				
NEUTROPHILS	61	%		40 - 80
LYMPHOCYTE	32	%		20-40
MONOCYTE	04	%		2-10
EOSINOPHILS	03	%		1 - 6
BASOPHILS	00	%		< 2
PLATELET COUNT	2.33	Lacs/cu.mm		1.5 - 4.1

METHOD : Test done by Sysmex XP-100 Automated Haematology Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



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NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

URINE ANALYSIS

PHYSICAL EXAMINATION			
COLOUR	PALE YELLOW		
APPEARANCE	CLEAR		
REACTION	ACIDIC		
CHEMICAL EXAMINATION			
SUGAR	NIL		
ALBUMIN	NIL		
MICROSCOPIC EXAMINATION			
PUS CELLS	0--1	/ hpf	
EPITHELIAL CELLS	0--1	/ hpf	
RBCs	NIL	/ hpf	
CAST	NIL		
CRYSTAL	NIL		
BACTERIA	NIL		

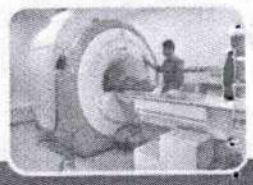
REMARK: NOTE:- MICROSCOPIC EXAMINATION OF URINE IS PERFORMED BY CENTRIFUGED URINARY SEDIMENT.

METHOD : Test done by Siemens Clinitek Status+ Urine Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

BIOCHEMISTRY

CHEM-7

Investigation	Result	Unit	Indication Reference range
FASTING BLOOD SUGAR	76	mg/dl	70 - 110
POST PRAND. BLOOD SUGAR (2 HR)	92	mg/dl	70 - 140
BLOOD UREA NITROGEN	8.41	mg/dl	6 - 21
SERUM CREATININE	0.98	mg/dl	0.6 - 1.4
URIC ACID	4.28	mg/dl	3.6 - 7.2
SGOT	27.17	U/L	UPTO 45
SGPT	27.94	IU/L	Upto 45
ALKALINE PHOSPHATASE	72.31	IU/L	58 - 331

METHOD : Test done by Merilyzer Autoquant 100 Fully Automated Biochemistry Analyzer.

LIPID PROFILE

CHOLESTEROL	139	mg/dl.	Upto 200
TRIGLYCERIDES	106	mg/dl.	40 - 160
HDL	34.25	mg/dl.	35.5 - 79.5
LDL	83.55	mg/dl.	80 to 150

Reference Range :-

	Cholesterol	Triglyceride	Total : HDL Ratio
Desirable	Below 200	Below 200	Below 3.5
Borderline	200 to 250	200 to 400 with normal Cholesterol	3.5 to 5.5
High	250 to 300	200 to 400 with high Cholesterol	Above 5.5
Very High	Above 300	Above 400	

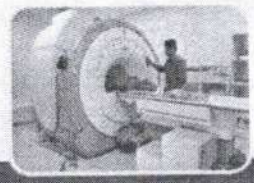
Checked By

SRL Pathology

Dr. Hanish Kumar Chawde, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

Trusted by millions

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010** Reporting Date : 06-03-2021
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD** Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

SEROLOGY

BLOOD GROUP	" B "
RH	POSITIVE

STOOL EXAMINATION

PHYSICAL EXAMINATION

CONSISTANCY	SEMI SOLID
COLOUR	BROWNISH
MUCUS	ABSENT
OVA	NIL
CYST	NIL
P[illegible] CELL	NIL
R.B.C.	NIL
REMARK	NORMAL

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

ID: 2

SUDHIR YADAV
Male 28Years

03-03-2021 10:26:21 PM

HR	: 71	bpm
P	: 72	ms
PR	: 154	ms
QRS	: 82	ms
QT/QTc	: 370/402	ms
P/QRS/T	: 59/19/35	°
RV5/SV1	: 1.080/0.703	mV

Diagnosis Information:
Sinus rhythm
Normal ECG

Ref-Phys. : SINGHAL ENTERPRISES
Report Confirmed by:

Dr. Mrinal Ray Chaudhuri
MBBS (Kol) H
General Physician
Reg. No. CG.M.C. 3855/2011

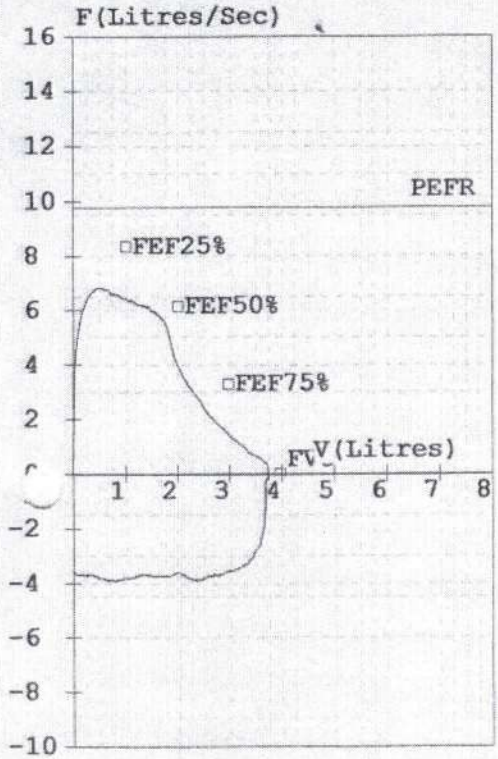


0.05~35Hz AC50 25mm/s 10mm/mV 2*5.0s+1r ♥71 CARDI[redacted]9108 D V1.43 Gl[redacted] V28.6.0 OLIVE DIAGNOSTICS [redacted]

OLIVE DIAGNOSTIC

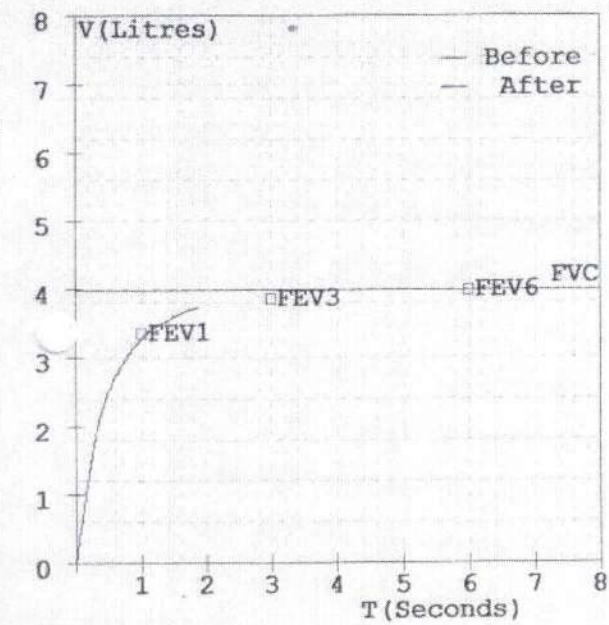
CIVIL LINE ATHITI HOTEL RAIGARH

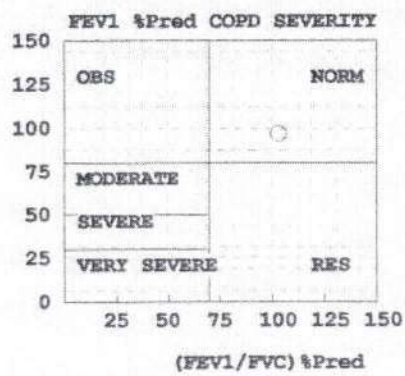
Patient: SUDHIR YADAV	Age : 28 Years	Gender : Male	
Refd. By: SINGHAL ENTERPRISES	Height : 177 Cms	Smoker : No	
Pred.Eqns: IMPL	Weight : 77 Kgs	Eth. Corr: 100	
Date : 04-03-2021 11:44 AM	ID: 4465	Temp : degrees	

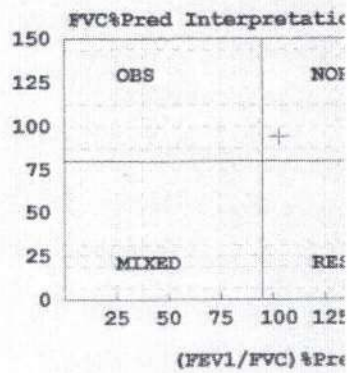


FVC Results

Parameter		Pred	M.Bef	%Pred	M.After	%Pred	%L
FVC	(L)	03.97	03.75	094	-----	---	--
FEV1	(L)	03.36	03.26	097	-----	---	--
FEV1/FVC	(%)	84.63	86.93	103	-----	---	--
FEF25-75	(L/s)	04.61	03.66	079	-----	---	--
PEFR	(L/s)	09.77	06.78	069	-----	---	--
FIVC	(L)	-----	04.80	---	-----	---	--
FEV.5	(L)	-----	02.51	---	-----	---	--
FEV3	(L)	03.85	03.75	097	-----	---	--
PIFR	(L/s)	-----	03.92	---	-----	---	--
FEF75-85	(L/s)	-----	01.33	---	-----	---	--
FEF.2-1.2	(L/s)	08.06	06.43	080	-----	---	--
FEF 25%	(L/s)	08.36	06.36	076	-----	---	--
FEF 50%	(L/s)	06.16	04.70	076	-----	---	--
FEF 75%	(L/s)	03.31	01.72	052	-----	---	--
FEV.5/FVC	(%)	-----	66.93	---	-----	---	--
FEV3/FVC	(%)	96.98	100.00	103	-----	---	--
FET	(Sec)	-----	01.90	---	-----	---	--
ExplTime	(Sec)	-----	00.07	---	-----	---	--
Lung Age	(Yrs)	028	029	104	-----	---	--
FEV6	(L)	03.97	-----	---	-----	---	--
FIF25%	(L/s)	-----	03.67	---	-----	---	--
FIF50%	(L/s)	-----	03.67	---	-----	---	--
FIF75%	(L/s)	-----	01.24	---	-----	---	--







Before Test COPD Severity

Test within normal limits

Before Medication Report Indicates

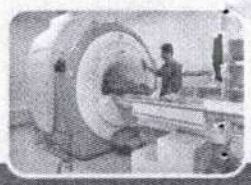
Early Small Airway Obstruction as FEF 25-75 %Pred or PEFR %Pred < 70

Spirometry within normal limits as (FEV1/FVC)%Pred >95 and FVC%Pred >80

Dr. Mrinal Ray Chaudhuri
MBBS, (Kol) AFIH
General Physician

This report is not to be used for Medical-Legal purposes.The contents of this report require clinical co-relation before any clinical action. Versi

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

USG ABDOMEN

Liver: Normal in size and echogenicity. No evidence of any intrahepatic biliary dilatation. Hepatic veins and intrahepatic IVC are normal. Portal vein appears normal. CBD appears normal.

Gall Bladder: Partially distended and normal in wall thickness.

Pancreas: Visualized part is normal in size and echogenicity.

Spleen: Normal in size and echogenicity.

Right Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Left Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Urinary Bladder: Partial distended.

Prostate: Normal in size and echogenicity.

No evidence of any free fluid is seen in the peritoneal cavity.

IMPRESSION:

- ***No significant abnormality detected.***

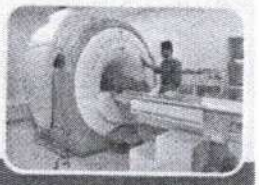
Please correlate clinically & with other investigations.

Thanks for reference.

Dr. Mukesh Kumar Patel
DMRD, DNB
Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by different permeability of tissues and is not always conclusive. Further biochemical and radiological investigation and clinically correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico – legal purpose.**

LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

X-RAY CHEST PA VIEW

- Both the lung fields are clear.
- Both costophrenic angles are normal.
- Bilateral hila are normal.
- The cardiac shadow is within normal limits.
- The bony thorax is normal.

IMPRESSION:

- No significant abnormality detected.

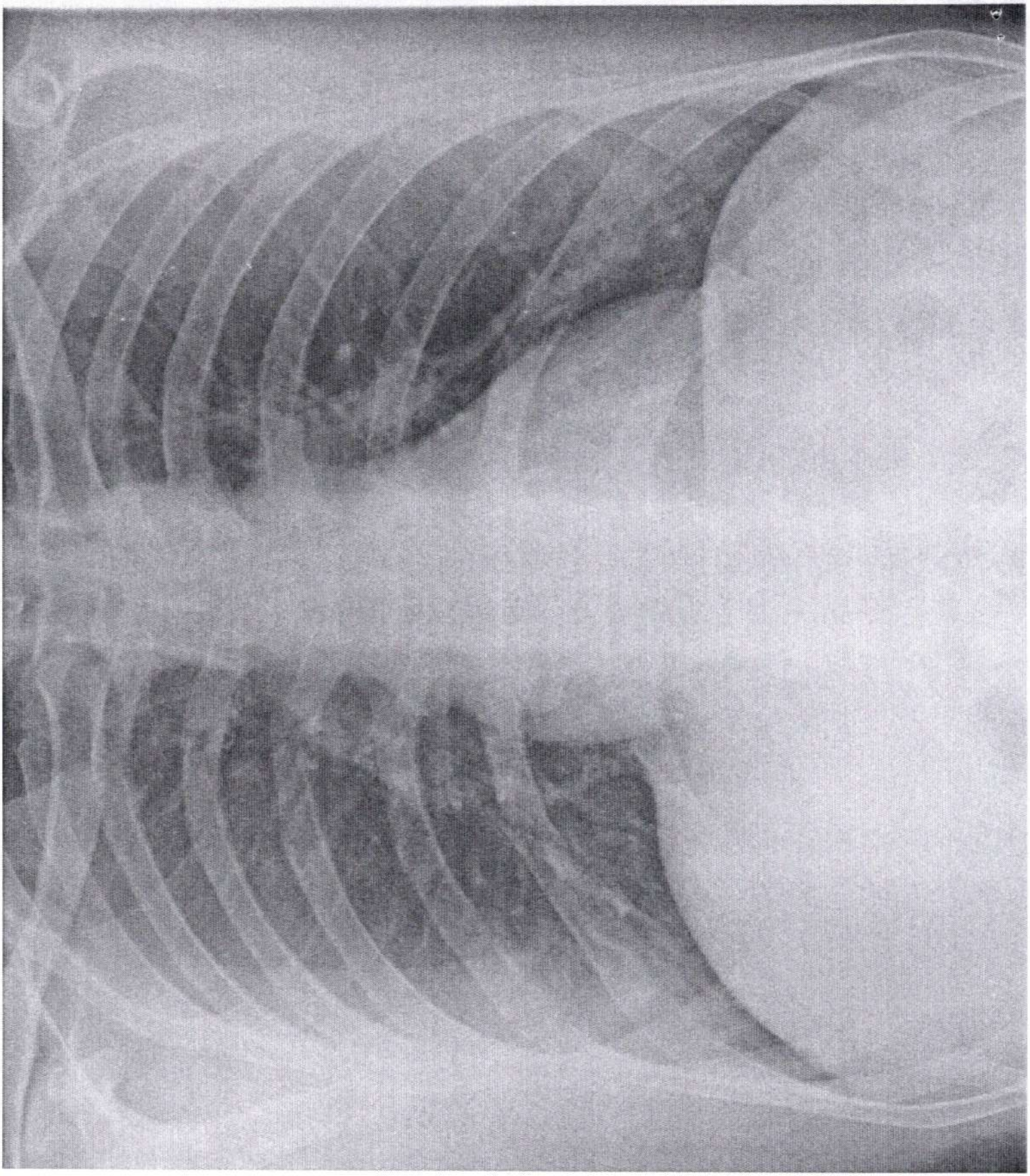
Please correlate clinically & with other investigations.

Thanks for reference.

Dr. Mukesh Kumar Patel
DMRD, DNB

Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by both the normal and abnormal tissues and is not always conclusive. Further biochemical and radiological investigation and clinically correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico – legal purpose**.



The Hitavada
RAIPUR ✻ Monday ✻ August 13 ✻ 2018

ATION

...promise on ...medof "blood- ... tinkering ...onstitutional

Pradesh till August 6 this year.

In Maharashtra, only 800 water tap connections have been provided under AMRUT, while Sikkim had only 467 such water connections till August 6.

...s slashes AC fares in ...rains from Karnataka

...fares have been ...hed as part of the ...mic fare fixing ...d on traffic pattern ... on demand-supply ...," says the official

...SU, Aug 12 (IANS)

...nger more passengers ...in air-conditioned (AC) ...or chair cars, the South ... Railway (SWR) has ...fares in 5 express trains ...ng from Bengaluru, ...d Mysuru in Karnataka, ...fficial on Saturday.

...ducing AC chair car fare ...abdi Express between ... and Chennai via ...ru, we got more number ...gers travel in the super- ...n than bus or flight", an ...kesperson told IANS.

...ssed by the response to ...re in Shatabdi, leading ...r occupancy, the Zonal ... has lowered AC fare in ...ru's Yesvantpur- ... weekly express to Rs 590 ...735.

...esponse was encouraging when we introduced the lower fare in the weekly express for the first time a week ago (August 4)," said the official.

The AC fare in Gadag-Mumbai express has been reduced to Rs 435 from Rs 495 with effect from November 11 up to Solapur in western Maharashtra after Kalburagi in north-west Karnataka. Similarly, AC fare in Mysuru-Shirdi weekly express will be Rs 260 instead of Rs 495 between Mysuru and Bengaluru from December 3. Three AC fare in Yesvantpur-Bikaner Express between Bengaluru and Hubballi will be Rs 590 instead of Rs 735 from November 30.

Three AC fare in Yesvantpur-Secunderabad Express will be lower at Rs 305 from Rs 345 from November 22. "The fares have been slashed as part of the dynamic fare fixing based on traffic pattern than on demand-supply ratio," added the official.

The Railway Board has also directed other zonal railways to adopt the SWR dynamic fare fixing on passenger traffic model in select trains to enable more people travel in trains.

NOTICE

This is to inform all the concerned people that Ministry of Environment, Forest & Climate Change, Government of India has extended the validity of Environment Clearance vide its letter No: J-11011/195/2007-IA.II(I), Dated 23.07.2018 granted to **M/s Singhal Enterprises Private Limited** for expansion of integrated Steel Plant located at Village- Taraimal, Tehsil-Gharghoda, District : Raigarh (C.G.). The aforesaid letter is available on website of Government of India (http://www.environmentclearance.nic.in) and one-one photocopies are also available at Head Office of Chhattisgarh Environment Conservation Board, North Block, Paryavaas Bhawan, Sector-19, Naya Raipur and Regional Office of Chhattisgarh Environment Conservation Board, T.V. Tower Road, Raigarh (C.G.)

For, M/s Singhal Enterprises Private Limited
Director

सूचना

सर्वसाधारण को सूचित किया जाता है कि मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड को ग्राम- तराईमाल, पोस्ट- गेरवानी, तहसील- घरघोड़ा, जिला-रायगढ़ (छ.ग.) में संचालित इंटीग्रेटेड स्टील प्लांट की क्षमता विस्तार हेतु प्राप्त पर्यावरणीय स्वीकृति की वैधता में वृद्धि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन के पत्र क्रमांक J-11011/195/2007-IA.II(I), दिनांक 23/07/2018 द्वारा की गई है, जिसका अवलोकन भारत शासन की वेबसाईट http://www.environmentclearance.nic.in पर किया जा सकता है एवं छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के मुख्य कार्यालय, नॉर्थ ब्लॉक,पर्यावास भवन, सेक्टर-19, नया रायपुर तथा छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के क्षेत्रीय कार्यालय, टी. वी. टावर रोड, रायगढ़ (छ.ग.) में भी उपलब्ध है।

पाखरे, मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड
डायरेक्टर

कोरबा-रायगढ़

सूचना

सर्वसाधारण को सूचित किया जाता है कि मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड को ग्राम- तराईमाल, पोस्ट- गेरवानी, तहसील- घरघोड़ा, जिला रायगढ़ (छ.ग.) में संचालित इंटीग्रेटेड स्टील प्लांट की क्षमता विस्तार हेतु प्राप्त पर्यावरणीय स्वीकृति की वैधता में वृद्धि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन के पत्र क्रमांक J-11011/195/2007-IA.II(I), दिनांक 23.07.2018 द्वारा की गई है, जिसका अवलोकन भारत शासन की वेबसाईट (http://www.environmentclearance.nic.in) पर किया जा सकता है एवं छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के मुख्य कार्यालय, नॉर्थ ब्लॉक, पर्यावास भवन, सेक्टर- 19, नया रायपुर तथा छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के क्षेत्रीय कार्यालय, टी.वी. टावर रोड, रायगढ़ (छ.ग.) में भी उपलब्ध है

धारते, मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड
डायरेक्टर

Notice

This is to inform all the concerned people that Ministry of Environment, Forest & Climate Change, Government of India has extended the validity of Environment Clearance vide its letter No.: J-11011/195/2007-IA.II(I), Dated: 23.07.2018 granted to M/S Singhal Enterprises Private Limited for expansion of integrated Steel plant located at Village- Taraimal, Tehsil-Gharghoda, District Raigarh (C.G.). The aforesaid letter is available on website of Government of India (http://www.environmentclearance.nic.in) and one-one photocopies are also available at Head Office of Chhattisgarh Environment Conservation Board, North Block, Paryavaas Bhawan, Sector 19, Naya Raipur and Regional Office of Chhattisgarh Environment Conservation Board, T.V. Tower Road, Raigarh (C.G.)

For, **M/s Singhal Enterprises Private Limited**
Director

13/07/18

नवभारत 3

संबंध में पुलिस से मिली जानकारी के 10 अगस्त को ग्राम कटघर निवासी राजेन्द्र नर्मदा के बेटे उदल नर्मदा के साथ ग्राम के महादेवदास, सुनील केवट, मोला कंवर, अनिल यादव ने पुरानी रंजिश को लेकर मारपीट किया

हानदीप बी.एड. कॉलेज जांजगीर रोड 115307
हानलोशनी बी.एड. कॉलेज जांजगीर रोड 115311
(नेक्स्ट बी.ग्रेड)
संचालक - डी.अभिलेष बघेलवार
मो.नं. 9425230436, 7067011800, 8827858000, 7000389321

अपोलो सुपर स्पेशियलिटी हॉस्पिटल
एण्ड आई.वी.एफ. सेंटर
(अब हर जरिदार का सपना होगा साकार)
APEX
अंचल का एकमात्र ICMR गाईड लाइन द्वारा नियंत्रित
टेस्ट ट्यूब बेबी सेंटर
(न्यूनतम दर में इलाज)
(Test Tube Baby Centre (IUI, IVF, ICSI, ECG Donation Egg Sperm Freezing)
फ्री : हेल्थ चैक, निशुल्क मोबाइल वैन, रायगढ़ (छत्तीसगढ़)
मो. 9993000051, 9993000052, फोन: 07762 233051, 232051

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....To,.....

Date

Dated: 25.11.2020.....

The Chief Engineer,
Chhattisgarh Environment Conservation Board,
Paryavaas Bhavan, North Block
Sector – 19,
Atal Nagar, Raipur (C.G.) 492002

Subject : Submission of Environmental Statement for the year 2019 – 20

Respected Sir,

We are operating mini Integrated steel plant at Village: Taraimal, Tehsil: Tamnar, District: Raigarh [C.G] for which the above referred Permission to Establish has been accorded to us for installation of **[1.]** Sponge Iron =253500 Tons/ year, **[2.]** Induction furnace unit = 216000 Tons/ year, **[3]** Ferro Alloys = 10800 Tons/ year, **[4]** Power Plant through WHRB Route = 8 MW, **[5.]** Power Plant through FBC route = 26 MW (8 MW & 18 MW) .

As per conditions stipulated in consent to operates, we hereby submitting copy of environmental Statement for FY 2019-20 for your kind perusal necessary records purpose.

Thanking you

Yours sincerely

For Singhal Enterprises Private Limited,

Director

Encl. : A/a

Chhattisgarh Environment Conservation Board ★ HOCG ★ Atal Nagar, Dist. Raipur (C.G.)
25/11/20

Environmental Statement
FORM-V
(See rule 14)

for the financial year ending with
31st March 2020

PART-A

i. Name and address of the owner/ occupier of the industry : **M/s Singhal Enterprises (P) Limited, through Mr. Sanjay Agrawal, Director**
Address: Village: Taraimal,
P.O.: Gerwani,
District: Raigarh (C.G.)

Operation or Process : Operation

ii. Industry category : Medium Scale Industry

iii. Production Category :

Sponge Iron Manufacturing	:	253500 TPA
WHRB based Power Plant	:	08 MW
AFBC Power plant	:	26 MW
Induction Furnaces	:	216,000 TPA
Ferro Alloys	:	10,800 TPA

iv. Year of establishment : 2005

v. Date of the last environmental statement submitted : -

PART – B

Water and Raw Material Consumption:

***i.* Water consumption in M^3/ day**

Sr. No	Name of the Products	Process water consumption per unit of products	
		During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	0.307 m^3/Tonne	0.293 m^3/Tonne
2.	Power Plant [WHRB + FBC]	3.013 m^3/MW	2.878 m^3/MW
3.	Induction Furnaces	1.119 m^3/Tonne	0.983 m^3/Tonne
4.	Ferro Alloys	----	----

ii. Raw material consumption

Sr. No	Name of Products	Name of Raw Materials *	Consumption of raw material per unit of output	
			During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	Coal	1.442Tonne/Tonnes	1.269Tonne/Tonnes
		Iron Ore	1.591Tonne/Tonnes	1.554Tonne/Tonnes
		Dolomite	0.40 Tonne/Tonnes	0.40 Tonne/Tonnes
2.	WHRB	Nil	---	---
3.	AFBC	Coal	0.714Tonne/MW	2.404Tonne/MW
4.		Char/ Dolochar	1.303Tonne/MW	1.793Tonne/MW
5.	Induction Furnace	Sponge Iron	0.891Tonne/Tonnes	0.859 Tonne/Tonnes
		M.S. Scraps	0.270Tonne/Tonnes	0.302Tonne/Tonnes
		Ferro Alloys	0.010Tonne/Tonnes	0.01 Tonne/Tonnes

PART-C

Pollution discharged to environment/unit of output

(Parameter as specified in the consent issued)

Sr. No	Pollutants	Quantity of Pollutants Discharged (Mass/ Day)		Concentration of pollutants discharged (Mass/ Volume)	Percentage of variation from Prescribed Standards with Reasons
a.	Water	BOD	< 30 mg/ NM^3	---	---
		COD	< 100 mg/ NM^3	---	---
		TS	< 100 mg/ NM^3	---	---
		O&G	< 10 mg/ NM^3	---	---
b.	Air	SPM	< 250 µg/ NM^3	500 µg/ NM^3	---
		SO_2	< 21 µg/ NM^3	80 µg/ NM^3	---
		NO_X	< 26 µg/ NM^3	80 µg/ NM^3	---
		CO	BDL	---	---

PART - D

HAZARDOUS WASTES

As specified under Hazardous and other Wastes (Managementand T/b Rules), 2016.

Due to operation of plant used/ spent oil and spent resin are generated as hazardous wastes. Among those spent resins is not yet generated. Used/ spent oil is collected due to maintenance and leakages of lubrication/ hydraulic system is being collected in MS drums and about 15 liters of used/ spent oil is being stored in designated shed.

PART - E

SOLID WASTES

Sr. No	Solid Wastes	Name of the solid wastes	Total Quantity (Tonnes/ Year)	
			During FY 2018 – 19	During FY 2019 - 20
a.	From Process	Char/ Dolochar	84657.28	77202.0
		Accretion	115.0	132.0
		Slag from Furnaces	5632.09	5494.8
		Ash from Power plant	48637.0	65148.0
		Slag from ferro alloys	---	---
b.	From Pollution Control Facilities	---	---	---
c.	Quantity recycled or reutilized within the unit	Char/ Dolochar	84657.28	77202.0

PART – F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Generated char/ dolochar is being utilized as fuel in own power plant for generation of power. Ash from power plant is being utilized for land reclamation and also for brick manufacturing.

PART – G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

Installation of WHRB based power plant has definitely positive impact on conservation of natural resources and also helpful in cost of production.

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution

During this year no additional investment has been made.

PART – I

MISCELLANEOUS:

Any other particulars in respect of environmental protection and abatement of pollution

Nil

Singhal Enterprises Pvt. Ltd.

Director

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. Ref:-SEPL/RGH/EC/20-21/029

Date. .....
Dated:26.11.2020

To,

Director,

Ministry of Environment and Forest, Climate Change

Regional Office (WCZ), Ground Floor,

East Wing, New Secretariat Building,

Civil Line, Nagpur - 440001

Subject : Issue of Certified Compliance Report on the conditions stipulated in existing Environmental Clearance issued to Singhal Enterprises Pvt. Ltd. at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh – Reg.

Reference :
1. Environmental Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 23rd July 2018.
2. Environmental Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 6th March 2019.

Respected Sir,

Respected Sir,

We are very thankful to the Honorable Ministry for issuing Environment Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 23-07-2018 and 06.03.2019, Now we are going to the expansion of our plant. In view of the above, we request your good selves to kindly visit our plant for inspection & issue us Certified Compliance Report on status of compliance on conditions stipulated earlier. We are submitting here with Compliance status on the conditions stipulated in exiting Environmental Clearance. Kindly do the needful.

Thanking you,

Yours faithfully,

For: Singhal Enterprises Pvt. Ltd.

Director

Enclosure: a/a

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 033-40088168 ✦ Email : info@singhalsteel.com
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228, 2443238, 2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Mob.: 91-98935-99398, 98930-51284 ✦ Email: singhalraipur@yahoo.com

Email

sakhare.pr@nic.in

Complete Compliance Report of M/s Singhal Enterprises Pvt. Ltd. Raigarh, Chhattisgarh

From : rakesh69kesharwani@gmail.com Fri, Dec 04, 2020 11:12 AM

Subject : Complete Compliance Report of M/s Singhal Enterprises Pvt. Ltd. Raigarh, Chhattisgarh

To : Shri. V N Ambade <apccfcentral-ngp-mef@gov.in>, Dr. P R Sakhare <sakhare.pr@nic.in>

Dear Sir,
Please find attached herewith the complete compliance status of our Industry. Now we request you to please visit our plant for inspection and issue us certified compliance report at the earliest.
Thanking You.
Regards,

Complete merged report of Compliance to MoEF&CC...

Singhal Enterprises Pvt.Ltd.
Rakesh Kesharwani
Sr.Manager
Mob No. 9893308276
Works :
M/s Singhal Enterprises Pvt.Ltd. , Gram - Taraimal , Post - Gerwani , Disst - Raigarh (Chattisgarh) , Pin - 496001,Ph.No. 07762 229741 - 45 , Telefax - 07762 229742 / 45

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
				OPENING BALANCE.	**.00**	**.00**	**Nil**
P1	10-04-2017	JV17410-024	JRNL	THERMAX LTD (ENERGY DIVISION) AMT. TRFF.	3,13,225.00		3,13,225.00 DR
S1	30-05-2017	PP17530-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-16082698 Dt: 25-MAY-17 BillAmt in INR 313225 for GP17530-001 And Order No : Item-ELECTROSTATIC PRECIPITATORS MODEL NO.-:ESP (Qty-94 PCS);		3,13,225.00	Nil
P1	29-06-2017	WE17629-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 213164/29-JUN-17 CH NO. - 213164	18,20,000.00		18,20,000.00 DR
P1	25-09-2017	WU17925-029	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 284518/25-SEP-17 Being amount paid to	10,73,800.00		28,93,800.00 DR
P1	01-11-2017	WE17N01-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808677/01-NOV-17 CH NO. - 808677	25,00,000.00		53,93,800.00 DR
P1	09-11-2017	PP17N09-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001543 Dt: 02-NOV-17 BillAmt in INR 944000 for GP17N09-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-2 LOT);		9,44,000.00	44,49,800.00 DR
P1	10-11-2017	PP17N10-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001544 Dt: 02-NOV-17 BillAmt in INR 755200 for GP17N10-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,55,200.00	36,94,600.00 DR
P1	10-11-2017	PP17N10-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001545 Dt: 02-NOV-17 BillAmt in INR 2369440 for GP17N10-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		23,69,440.00	13,25,160.00 DR
P1	10-11-2017	PP17N10-003	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001550 Dt: 03-NOV-17 BillAmt in INR 1067900 for GP17N10-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		10,67,900.00	2,57,260.00 DR
P1	17-11-2017	PP17N17-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001651 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N17-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,26,540.00 CR

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P1	17-11-2017	WE17N17-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808736/17-NOV-17 CH NO. - 808736	10,00,000.00		7,73,460.00 DR
P1	18-11-2017	PP17N18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001653 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N18-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,89,660.00 DR
P1	19-11-2017	PP17N19-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001646 Dt: 11-NOV-17 BillAmt in INR 719800 for GP17N19-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,19,800.00	4,30,140.00 CR
P1	22-11-2017	WE17N22-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 952503/22-NOV-17 CH NO. - 952503	15,00,000.00		10,69,860.00 DR
P1	04-12-2017	PP17D04-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001882 Dt: 29-NOV-17 BillAmt in INR 1504500 for GP17D04-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		15,04,500.00	4,34,640.00 CR
P1	07-12-2017	WU17D07-008	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139364/07-DEC-17 Being amount paid to	21,93,660.00		17,59,020.00 DR
P1	11-12-2017	PP17D11-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002060 Dt: 05-DEC-17 BillAmt in INR 1150500 for GP17D11-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,50,500.00	6,08,520.00 DR
P1	13-12-2017	PP17D13-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002070 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D13-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,08,000.00	99,480.00 CR
P1	15-12-2017	PP17D15-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002071 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D15-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		7,08,000.00	8,07,480.00 CR
P1	18-12-2017	PP17D18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-27160002153 Dt: 14-DEC-17 BillAmt in INR 931138 for GP17D18-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		9,31,138.00	17,38,618.00 CR

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For the Period From : 01-APR-17 To : 23-MAR-21

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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	18-12-2017	WD17D18-014	BANK	ALLAHBAD BANK - RAIGARH OD A/C 20973778031 CH 046427/18-DEC-17 Being amount paid to	10,00,000.00		7,38,618.00 CR
P1	22-12-2017	PP17D22-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002154 Dt: 14-DEC-17 BillAmt in INR 1132800 for GP17D22-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	18,71,418.00 CR
P1	24-12-2017	PP17D24-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002214 Dt: 18-DEC-17 BillAmt in INR 1132800 for GP17D24-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	30,04,218.00 CR
P1	26-12-2017	WU17D26-005	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139480/26-DEC-17 Being amount paid to	25,00,000.00		5,04,218.00 CR
P1	03-01-2018	PP17103-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002497 Dt: 29-DEC-17 BillAmt in INR 769360 for GP17103-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,69,360.00	12,73,578.00 CR
P1	19-01-2018	PP17119-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002721 Dt: 31-DEC-17 BillAmt in INR 472000 for GP17119-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,72,000.00	17,45,578.00 CR
P1	20-01-2018	WU17120-011	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220664/20-JAN-18 Being amount paid to	10,00,000.00		7,45,578.00 CR
P1	22-01-2018	WU17122-012	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220693/22-JAN-18	15,00,000.00		7,54,422.00 DR
S1	25-01-2018	WE17125-004	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 034578/25-JAN-18 CH NO. - 034578 (75 TPH ESP PROJECT)	10,00,000.00		17,54,422.00 DR
P1	30-01-2018	WU17130-001	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220738/30-JAN-18 Being amount paid to	20,00,000.00		37,54,422.00 DR
P1	09-02-2018	PP17209-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003351 Dt: 05-FEB-18 BillAmt in INR 1215400 for GP17209-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		12,15,400.00	25,39,022.00 DR

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Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	12-02-2018	WU17212-009	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220816/12-FEB-18 Being amount paid to	20,00,000.00		45,39,022.00 DR
P1	13-02-2018	PP17213-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003385 Dt: 07-FEB-18 BillAmt in INR 2862562 for GP17213-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		28,62,562.00	16,76,460.00 DR
P1	19-02-2018	PP17219-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003525 Dt: 16-FEB-18 BillAmt in INR 1699200 for GP17219-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		16,99,200.00	22,740.00 CR
P1	20-02-2018	PP17220-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003479 Dt: 14-FEB-18 BillAmt in INR 182900 for GP17220-007 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		1,82,900.00	2,05,640.00 CR
P1	21-02-2018	WU17221-013	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220897/21-FEB-18 Being amount paid to	3,88,600.00		1,82,960.00 DR
P1	15-03-2018	PP17315-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600004151 Dt: 10-MAR-18 BillAmt in INR 182900 for GP17315-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		1,82,900.00	60.00 DR
C1	20-03-2018	JV17320-001	JRNL	SUNDRY BALANCE WRITTEN OFF AMT W/ OFF. AMT W/ OFF.		60.00	Nil
P1	18-03-2019	WW18318-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	15,80,000.00		15,80,000.00 DR
P1	13-05-2019	WW19513-002		SBI RAIPUR T/L- 00000038287439211 T/L DISBURSE A/C PP	7,90,000.00		23,70,000.00 DR
P1	24-09-2019	WW19924-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	10,00,000.00		33,70,000.00 DR
P1	28-09-2019	PP19928-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014595 Dt: 25-SEP-19 BillAmt in INR 1416000 for GP19928-002 And Order No :PP18316-003 Item- SUPPLY OF BOILER & BOILER COMPONENTS FOR 1X 35 TPH AFBC BOILER (Qty-1 LOT);		14,16,000.00	19,54,000.00 DR

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Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	29-09-2019	PP19929-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014608 Dt: 25-SEP-19 BillAmt in INR 283200 for GP19929-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,83,200.00	16,70,800.00 DR
P1	10-10-2019	PP19O10-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014836 Dt: 30-SEP-19 BillAmt in INR 1298000 for GP19O10-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		12,98,000.00	3,72,800.00 DR
P1	16-10-2019	WW19O16-001		SBI RAIPUR T/L- 00000038287439211 PAID TH RTGS BY DISB OF T/L	10,00,000.00		13,72,800.00 DR
P1	24-10-2019	WW19O24-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED DISBURSE T/L	10,00,000.00		23,72,800.00 DR
P1	26-10-2019	PP19O26-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015027 Dt: 19-OCT-19 BillAmt in INR 1097400 for GP19O26-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		10,97,400.00	12,75,400.00 DR
P1	01-11-2019	PP19N01-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014607 Dt: 25-SEP-19 BillAmt in INR 212400 for GP19O01-005 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	10,63,000.00 DR
P1	01-11-2019	PP19N01-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014674 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	4,02,200.00 DR
P1	01-11-2019	PP19N01-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014670 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	2,58,600.00 CR
P1	01-11-2019	PP19N01-005	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014588 Dt: 25-SEP-19 BillAmt in INR 295000 for GP19O01-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	5,53,600.00 CR
P1	06-11-2019	PP19N06-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015131 Dt: 25-OCT-19 BillAmt in INR 295000 for GP19N06-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	8,48,600.00 CR

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For Div - All

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P1	06-11-2019	PP19N06-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015169 Dt: 31-OCT-19 BillAmt in INR 1475000 for GP19N06-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		14,75,000.00	23,23,600.00 CR
P1	17-12-2019	WW19D17-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISBURSE OF T/L	20,00,000.00		3,23,600.00 CR
P1	30-12-2019	WW19D30-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISB OF T/L	20,00,000.00		16,76,400.00 DR
P1	09-01-2020	WW19109-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		31,76,400.00 DR
P1	13-01-2020	PP19113-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016930 Dt: 10-JAN-20 BillAmt in INR 1982400 for GP19113-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		19,82,400.00	11,94,000.00 DR
P1	13-01-2020	PP19113-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016871 Dt: 08-JAN-20 BillAmt in INR 684990 for GP19113-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,84,990.00	5,09,010.00 DR
P1	22-01-2020	WW19122-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		20,09,010.00 DR
P1	23-01-2020	PP19123-003	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600016967 Dt: 14-JAN-20 BillAmt in INR 330400 for GP19123-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		3,30,400.00	16,78,610.00 DR
P1	23-01-2020	PP19123-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017088 Dt: 20-JAN-20 BillAmt in INR 1062000 for GP19123-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,62,000.00	6,16,610.00 DR
P1	01-02-2020	PP19201-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017247 Dt: 28-JAN-20 BillAmt in INR 1026600 for GP19201-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,26,600.00	4,09,990.00 CR
P1	07-02-2020	WW19207-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		5,90,010.00 DR
P1	15-02-2020	WW19215-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		15,90,010.00 DR

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PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	20-02-2020	PP19220-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-NIL Dt: 14-FEB-20 BillAmt in INR 0 for GP19220-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);			15,90,010.00 DR
P1	03-03-2020	PP19303-004	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-2716000017772 Dt: 18-FEB-20 BillAmt in INR 692424 for GP19221-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,92,424.00	8,97,586.00 DR
P1	05-03-2020	PP19305-006	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017795 Dt: 19-FEB-20 BillAmt in INR 1070496 for GP19221-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,70,496.00	1,72,910.00 CR
P1	23-06-2020	WW20623-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		8,27,090.00 DR
P1	03-07-2020	WW20703-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOE 15MW CPP	5,00,000.00		13,27,090.00 DR
P1	06-07-2020	PP20706-002	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019506 Dt: 29-JUN-20 BillAmt in INR 1982400 for GP20706-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-3 LOT);		19,82,400.00	6,55,310.00 CR
P1	15-07-2020	WW20715-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L ON A/C ESP TO THERMAX	7,00,000.00		44,690.00 DR
P1	18-07-2020	WW20718-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15 MW	5,00,000.00		5,44,690.00 DR
P1	07-08-2020	PP20807-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019970 Dt: 29-JUL-20 BillAmt in INR 466690 for GP20807-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1.5 LOT);		4,66,690.00	78,000.00 DR
P1	10-08-2020	WW20810-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		10,78,000.00 DR
P1	01-10-2020	PP20O01-008	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600020571 Dt: 14-SEP-20 BillAmt in INR 236000 for GP20913-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,36,000.00	8,42,000.00 DR
P1	15-10-2020	PP20O15-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021225 Dt: 12-OCT-20 BillAmt in INR 118000 for GP20O15-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		1,18,000.00	7,24,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 8 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	05-11-2020	PP20N05-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021200 Dt: 10-OCT-20 BillAmt in INR 295000 for GP20N05-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	4,29,000.00 DR
P1	08-11-2020	PP20N08-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021867 Dt: 04-NOV-20 BillAmt in INR 295221 for GP20N08-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-.5 LOT);		2,95,221.00	1,33,779.00 DR
P1	13-11-2020	WW20N13-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR PP 15MW	5,74,000.00		7,07,779.00 DR
P1	02-12-2020	PP20D02-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022101 Dt: 25-NOV-20 BillAmt in INR 212400 for GP20D02-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	4,95,379.00 DR
P1	02-12-2020	PP20D02-007	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022084 Dt: 25-NOV-20 BillAmt in INR 495600 for GP20D02-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		4,95,600.00	221.00 CR
P1	31-12-2020	JV20D31-049	JRNL	LIABILITY NO LONGER REQD. WRITEN BACK AMT. W/ OFF. AMT. W/ OFF.	221.00		Nil
S1	06-03-2021	WE20306-018	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570870/06-MAR-21 NEFT BY CH NO-570870 DRI U-3	2,79,000.00		2,79,000.00 DR
S1	10-03-2021	WE20310-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570896/10-MAR-21 BY CH NO-570896 FOR DRI 100TPD PROJECT	4,70,000.00		7,49,000.00 DR
				Total for the Period	**4,11,82,506.00**	**4,04,33,506.00**	
				CLOSING BALANCE			**7,49,000.00 DR**

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168408
			Tran Total & Closing	**1891305**	

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-20
			Tran Total & Closing	**7125475**		

F. No. J-11011/195/2007- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003

E-mail : pb.rastogi@nic.in
Telefax : 011: 2436 7668
Dated 19th February, 2008

To,

M/s Singhal Enterprises Pvt. Ltd.
Flat No. 201, Madan Complex
Shankar Nagar, Raipur – 442 001
Chattishgarh

E-mail : singhalent@yahoo.co.in **; Fax No. : 07762 - 261406**

Subject : Expansion of Integrated Mini Steel Plant and Captive Power Plant [74 MW; WHRB (16 MW) & FBC (58 MW)] at Taraimal, Gharghoda, Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd. – Environmental clearance reg.

Sir,

This has reference to your letter no. nil dated 27th February, 2007 alongwith Form I, Pre-feasibility Report, EIA/EMP and related project documents and subsequent clarifications furnished by you vide your letter dated 20th July, 2007, 31st August, 2007 and 12th October, 2007 for environmental clearance on the above mentioned project.

2.0 The Ministry of Environment and Forests has examined your application. It is noted that M/s Singhal Enterprises Pvt. Ltd. have proposed for the Expansion of integrated Mini Steel Plant and Captive Power Plant [74 MW; WHRB (16 MW) & FBC (58 MW)] at Taraimal, Gharghoda, Raigarh, Chhattisgarh as per details given below :

S. N.	Details	Existing capacity (TPA)	Proposed capacity (TPA)	Total capacity (TPA)
1	Sponge Iron	1,93,500	90,000	2,83,500
2	Steel Ingots/Billets	48,000	1,68,000	2,16,000
3	Re-rolled products	--	90,000	90,000
4	Silico-Manganese Ferro Alloy	--	10,800	10,800
5	Pig Iron	--	87,500	87,500
6	Sinter Plant	--	1x50 M^2	1x50 M^2
7	Coal washery	--	1,50,000	1,50,000
8	Power Plant through Waste Heat Recovery	8 MW	8 MW	16 MW
	Power Plant through FBC Boiler	-	1x8 MW 2x25 MW	8 MW 50 MW

Total project area is 137 ha. and expansion will be carried out within the same land. No additional land will be required. No national park, wildlife sanctuary and reserve forest is located within 10 km. radius of the project site.

2.0 Electrostatic precipitator (ESP) to waste heat recovery boiler (WHRB) & FBC boilers, bag house to induction furnace (IF) and ladle furnace (LF) will be provided to control air emissions to 100 mg/Nm^3 as per CREP conditions. Fume extraction and dust suppression system will be provided to control fugitive emissions. Total water requirement from Cuikansa Nallah after expansion will be 14,058 m^3/day. Permission to draw 2520 m^3/day water from Cuikansa Nallah has been obtained from the Water Resource Department vide letter no. 342/5/To/05/D-4 dated 13th April, 2005. 'Zero' discharge will be adopted and no wastewater will be discharged outside the premises. Entire char, dolochar and middlings from coal washery will be used in FBC boiler. Fly ash, granulated slag and bag filter dust will be provided to cement plants manufacturers. Accretion slag from DRI, slag from IF, Ferro Alloy will be used in environment-friendly manner.

3.0. Public Hearing / Public Consultation meeting was held on 6th October, 2007. Total cost of the project is Rs. 300.00 Crores. Rs. 35.00 Crores and Rs. 1.50 Crores are earmarked towards capital cost and recurring cost/annum for environmental pollution control measures.

4.0. The Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance of the following specific and general conditions:

A. SPECIFIC CONDITIONS :

i) Efforts shall be made to reduce RSPM levels in the ambient air and a time bound action plan shall be submitted. On-line stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control devices shall be provided to keep the emission levels below 100 mg/Nm^3.

ii) New DRI kiln shall be provided with waste heat recovery boiler (WHRB) to make use of flue gases generated during the process. Electrostatic precipitator (ESP) shall be installed to waste heat recovery boiler (WHRB) and FBC boilers to control air emissions to 100 mg/Nm^3. Bag house to induction furnace (IF) and ladle furnace (LF) shall be provided. Fume extraction system with bag filters shall be provided to steel melt shop (SMS) to control fugitive emissions. Dust suppression system shall be provided in unloading areas. Dust extraction system with bag filters shall be provided in coal crushing and screening, cooler discharge area, product separation area etc to control fugitive emissions.

iii) Gaseous emission levels including secondary fugitive emissions from blast furnace and sinter plant shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines / Code of Practice issued by the CPCB shall be followed.

iv) Total water requirement from Cuikansa Nallah after expansion shall not exceed 14,058 m^3/day. Closed cooling system shall be adopted in steel melt shop (SMS) and rolling mill. As reflected in the EIA/EMP report, DM and boiler blow down effluent shall be neutralized in neutralization tank and treated effluent shall be recycled into DRI plant and rolling mill as make-up water and also used for ash

conditioning, dust suppression and green belt development. The wastewater from coal beneficiation plant shall be reused for ash slurry preparation for the disposal of ash generated from AFBC boiler. All the treated wastewater shall be recycled and reused and 'Zero' effluent discharge shall be ensured. No wastewater shall be discharged outside the premises. The domestic effluent shall be treated in septic tank followed by soak pit and used for green belt development.

v) The iron ore, coal and scrap shall be recycled in the sinter plant. All the char/dolochar from DRI plant, coal, middlings and washery rejects from coal washery shall be utilized in FBC boiler of power plant and no char shall be disposed off anywhere else. All the blast furnace (BF) slag shall be granulated and provided to cement manufacturers for further utilization. Fly ash and bag filter dust from ESP of FBC boiler and WHRB shall be made available to the cement and brick making plants whereas bottom ash shall be disposed off in a suitably designed landfill as per CPCB guidelines to prevent leaching to the sub-soil and underground aquifer. All the other solid wastes including kiln accretions from DRI, slag from IF and Ferro alloy plant shall be properly disposed off in environment-friendly manner. Waste oil shall be sold to authorized recyclers.

vi) All the fly ash shall be utilized as per Fly Ash Notification, 1999 subsequently amendment in 2003.

vii) As proposed, green belt shall be developed in 50 ha. out of total 137 ha. (37 %) area within and around the plant premises as per the CPCB guidelines in consultation with DFO.

viii) All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel plants shall be implemented.

B. GENERAL CONDITIONS :

i. The project authorities must strictly adhere to the stipulations made by the Chhattisgarh Environment Conservation Board (CECB) and the State Government.

ii. No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.

iii. The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19th May, 1993 and standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time the emission level shall go beyond the prescribed standards. The interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.

iv. In-plant control measures for checking fugitive emissions from all the vulnerable sources like spillage/raw materials/coal handlings etc. shall be provided. Further, specific measures like provision of dust suppression system consisting of water sprinkling, suction hoods, fans and bag filters etc. shall be installed at material transfer points and other raw material handling areas. Centralized de-dusting system i.e. collection of fugitive emissions through suction hood and subsequent treatment

through bag filter or any other device and finally emitted through a stack of appropriately designed height conforming to the standards. Fugitive emissions shall be regularly monitored and records maintained.

v. At least four ambient air quality-monitoring stations should be established in the downward direction as well as where maximum ground level concentration of SPM, SO_2 and NO_x are anticipated in consultation with the CECB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhopal and the CECB/CPCB once in six months.

vi. Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended form time to time. The treated wastewater shall be utilized for plantation purpose.

vii. The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (daytime) and 70 dBA (nighttime).

viii. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

ix. The company shall develop surface water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.

x. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.

xi. The project authorities shall earmark Rs. 35.00 Crores and Rs. 1.50 Crores towards capital cost and recurring cost/annum for environmental pollution control measures to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the Ministry's Regional Office at Bhopal. The funds so provided should not be diverted for any other purpose.

xii. The Regional Office of this Ministry at Bhopal/CPCB/CECB will monitor the stipulated conditions. A six monthly compliance report and the monitored data along with statistical interpretation shall be submitted to them regularly.

xiii. The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the CECB and may also be seen at Website of the Ministry of Environment and Forests at http:/envfor.nic.in. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular

language of the locality concerned and a copy of the same should be forwarded to the Regional office.

xiv. Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

5.0. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

6.0. The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

7.0. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management and Handling) Rules, 2003 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules

(Dr. P. B. Rastogi)
Director

Copy to:

1. Secretary, State Department of Environment, Govt. of Chhattisgarh, Chhattisgarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.
4. The Chief Conservator of Forests (Eastern), Regional Office (WZ), E-3/240, Arera Colony, Bhopal - 462 016, M.P.
5. Adviser (IA-II), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Monitoring Cell, Ministry of Environment & Forests, New Delhi.
7. Guard file.
8. Record file.

19/1/06

(Dr. P. B. Rastogi)
Director

F. No. J-11011/195/2007- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003
E-mail: ms.industry-mef@nic.in
Tele/fax: 011 – 2436 3973
Dated: 22nd March, 2011

To,

M/s Singhal Enterprises (P) Limited
Flat no. 201, Madan Complex,
Shankar Nagar, Raipur- 442 001
Chhattisgarh

Sub: Expansion of mini Integrated Steel Plant and captive power plant at Taraimal, Gharghoda, District Raigarh in Chhattisgarh by **M/s Singhal Enterprises (P) Limited - regarding change in the configuration of DRI Kilns from 5x100 TPD, 3x40 TPD, 1x25 TPD to 6x100 TPD, 2x50 TPD and 1x40 TPD.**

Sir,

This is in continuation of this Ministry's earlier letter of even no. dated 19.02.2008 and 21.12.2010 and your communication dated nil received in the Ministry on 17.02.2010 requesting the Ministry for amendment in Environmental Clearance accorded vide letter of even no. dated 19.02.2008 due to change in the configuration of DRI Kilns from 5x100 TPD, 3x40 TPD, 1x25 TPD to 6x100 TPD, 2x50 TPD and 1x40 TPD.

2. It is noted that due to technical problem and non- viability of 1x25 TPD DRI Kiln , it is proposed to enhance the existing production capacity of sponge iron from 1,93,500 TPA to 2,22,000 TPA by installation of DRI Kilns of capacity 6x100 TPD, 2x50 TPD and 1x40 TPD. The capacity of the sponge iron production in the proposed expansion will be 60,000 TPA instead of 90,000 TPA. The overall capacity for the sponge iron production will be reduced from 2,83,500 TPA to 2,82,000 TPA.

3. In view of the above, the environmental clearance accorded on 19.02.2008 is amended due to change in configuration of DRI Kilns from 5x100 TPD, 3x40 TPD, 1x25 TPD to 6x100 TPD, 2x50 TPD and 1x40 TPD subject to the following conditions:

i. The company shall comply with all the conditions stipulated vide Ministry's letters of even no. dated 19.02.2008 and 21.12.2010.

ii. The overall capacity of the sponge iron production shall remain 2,82,000 TPA.

iii. In case of change in the scope of the project, the company shall obtain fresh environmental clearance as per the EIA Notification, 2006 and its subsequent amendments.

4. This issues with approval of the Competent Authority.

Yours faithfully,

P. Ahujarai

(Dr. P.L. Ahujarai)
Scientist 'F'

Copy to:

1. The Secretary, Department of Environment, Govt. of Chhattisgarh, Chhattisgarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.
4. The Chief Conservator of Forests (Eastern), Regional Office (Western Zone), E-3/240, Arera Colony, Bhopal - 462 016, M.P.
5. Monitoring Cell, Ministry of Environment & Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Guard file.
7. Record file.

(Dr. P.L. Ahujarai)
Scientist 'F'

F. No. J-11011/195/2007- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003
E-mail: ms.industry-mef@nic.in
Tele/fax: 011 – 2436 3973
Dated: December 21st, 2010

To,

M/s Singhal Enterprises (P) Limited
Flat no. 201, Madan Complex,
Shankar Nagar, Raipur- 442 001
Chhattisgarh

Sub: Expansion of mini Integrated Steel Plant and captive power plant at Taraimal, Gharghoda, District Raigarh in Chhattisgarh by M/s Singhal Enterprises (P) Limited - change in configuration of FBC based power plant from 2x25 MW and 1x8 MW to 3x16 MW FBC based captive power plant- regarding amendment in Environmental Clearance

Sir,

This is in continuation of this Ministry earlier letter of even no. dated 19.02.2008 and your communication dated 6.12.2010 requesting the Ministry for amendment in Environmental Clearance accorded vide letter of even no. dated 19.02.2008 due to change in configuration of FBC based power plant from 1x8 MW and 2x25 MW FBC based captive power plant to 3x16 MW.

2. The proposal has been examined. The environmental clearance accorded on 19.02.2008 is amended due to change in configuration of FBC based power plant from 1x8 MW and 2x25 MW FBC based captive power plant to 3x16 MW subject to compliance to the following additional conditions stipulated vide this Ministry letter of even no. 19.02.2008:

(i) Data on ambient air, stack and fugitive emissions shall be regularly submitted online to Ministry's Regional office at Bhopal, SPCB and Central Pollution Control Board as well as hard copy once in six months and display data on RSPM, SO_2 and NOx outside the premises at the appropriate place for the general public.

(ii) The National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826 (E) dated 16th November, 2009 shall be followed.

(iii) The stack height of the boiler shall be 120 m.

(iv) The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhopal/CPCB/SPCB shall monitor the stipulated conditions.

(v) The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company alongwith the status of compliance of environmental conditions and shall also be sent to the respective Regional Offices of the MOEF by e-mail.

3. This issues with approval of the Competent Authority.

Yours faithfully,

P. Ahujarai

(Dr. P.L. Ahujarai)
Scientist 'F'

Copy to:

1. The Secretary, Department of Environment, Govt. of Chhattisgarh, Chhattisgarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.
4. The Chief Conservator of Forests (Eastern), Regional Office (Western Zone), E-3/240, Arera Colony, Bhopal - 462 016, M.P.
5. Adviser (IA-II), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Monitoring Cell, Ministry of Environment & Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
7. Guard file.
8. Record file.

(Dr. P.L. Ahujarai)
Scientist 'F'

F. No. J-11011/195/2007-IA-II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi - 110003
E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 23rd July, 2018

To,

The Managing Director,
M/s Singhal Enterprises Pvt. Ltd.
Village Taraimal, P.O.Gerwani,
Tehsil Gharghoda, District Raigarh,
Chhattisgarh

Email: info@singhalsteel.com, Ph.: 07762 2443228.

Subject: Expansion of mini integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd- Environmental Clearance regarding.

Sir,

This has reference to your online application vide **proposal no. IA/CG/IND/53125/2016** dated **24th November 2017** along with the copies of EIA/EMP seeking Environmental Clearance under the provisions of the EIA Notification, 2006 for the above mentioned proposed project. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous &non-ferrous) under Category "A" EIA Notification, 2006 and the proposal is appraised at the Central Level.

2.0 The proposed expansion of Steel Plant of **M/s Singhal Enterprises Pvt. Ltd.,** located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh was initially received in the Ministry on 23rd April,2016 for obtaining Terms of Reference (ToR) as per EIA Notification, 2006. The project was appraised in 7th EAC (Industry-1) meeting held on 30th May – 1st June 2016 for prescribing ToR to the expansion project for undertaking detailed EIA study for obtaining environmental clearance. Accordingly, the Ministry of Environment, Forest and Climate Change had prescribed ToR to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IAII(I).

3.0 The project of M/s. Singhal Enterprises Pvt. Ltd. located at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh is having existing Environmental Clearance vide letter no. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008 and subsequently amended on 21st December, 2010 & 22nd March 2011for the units of Sponge iron of 2,83,500 TPA, Billets through IF and Arc Furnace of 2,16,000 TPA, Rolled products

of 90,000 TPA, Ferro Alloys of 10,800 TPA, Sinter plant of 2,59,200 TPA, Mini Blast Furnace of 87,500 TPA, Coal washery of 1,50,000 TPA & WHRB power of 16 MW & FBC Power Plant of 48 MW Capacity.

4.0 As validity of earlier Environmental Clearance has been expired on 19th February, 2015 and the Project Proponent could not implement few of the units.

5.0 Now they proposed to implement the remaining units i.e., Sponge iron plant of 30,000 TPA, Billets through EAF /IF of 1, 20,000 TPA, rolling mill have not been implemented & was dropped, establishment of Sinter plant of 2,59,200 TPA, Pig Iron through MBF of 87,500 TPA, Power Plant of 8 MW through WHRB of DRI kilns & establishment of 22 MW FBC based Power Plant.

6.0 The existing project was accorded environmental clearance vide order No. J-11011 / 195 / 2007 – IA II (I) dated 19th February 2008. The Status of compliance of earlier EC was obtained from Regional Office, Nagpur vide F.No. 5-34/2008/ Env/2161 dated 27th July 2017 and closure of non-compliances vide letter dated 15th November, 2017. The following are the existing EC permitted units & Proposed units.

Sl	Details	Existing production Capacities Prior to issue of EC in 2008 [1]	Expansion for which EC Obtained on 19th Feb. 2008, and amended on 21st Dec. 2010 & 22nd March 2011 [2]	Total Capacity after EC expansion after EC dated Feb 2008 and its amendments (TPA) [3]	Status of Implementation of Expansion Project for which EC accorded in Feb 2008 & amendments there of [4]	Total Capacity in operation as on Current Date [1] + [4]	Units to be Implemented for EC sought [3] - [5]
1.	DRI Kiln for Production of Sponge Iron	1,93,500 TPA	90,000 TPA	2,83,500 TPA	60,000 TPA	2,53,500 TPA in Operation	30,000 TPA
2.	Induction furnace with CCM & LRF	48,000 TPA	1,68,000 TPA	2,16,000 TPA	48,000 TPA	96,000 TPA in operation	1,20,000 TPA
3.	Rolling Mill	-----	90,000 TPA	90,000 TPA	---	Not implemented	-----
4.	Ferro Alloy plant for production of Si-	-----	10,800 TPA	10,800 TPA	10,800 TPA	10,800 TPA	-----

	Mn						
5.	Sinter Plant	-----	2,59,200 TPA (1 x 50 M^2)	2,59,200 TPA (1 x 50 M^2)	----	Not implemented	2,59,200 TPA (1 x 50 M^2)
6.	Blast Furnace for production of Pig Iron	-----	87,500 TPA (1 x 125 M^3)	87,500 TPA (1 x 125 M^3)	----	Not implemented	87,500 TPA (1 x 125 M^3)
7.	Coal Washery	-----	1,50,000 TPA	1,50,000 TPA	----	1,50,000 TPA applied for CTO	1,50,000 TPA
8.	Power Plant through WHRB	8 MW	8 MW	16 MW	---	8 MW in Operation	8 MW
9.	Power Plant through FBC Boiler	---	48 MW	48 MW	8 MW	8 MW under Operation & Installation of 1 x 18 MW is under construction	1 x 22 MW

7.0 The total land required for the existing units / un-implemented units is 137Ha./338.5 acres. The land is industrial. Entire land is in possession of management. No additional land is proposed. No forest land involved. No River / stream passes through the plant area. It has been reported that no natural water body / stream exists in the plant area and any modification / diversion in the existing natural drainage pattern at any stage has not been proposed.

8.0 The topography of the area is flat with undulations and reported that the site lies between 22°01'30.60" to 22°02'21.96" North Latitude and 83°21'03.20" to 83°22'06.29" East longitude in Survey of India Topo sheet no. 64N/8 at an elevation of 275 AMSL. The ground water table reported to ranges between 3 to 14 m bgl below the land surface during the post-monsoon season and 2 to 6 m bgl below the land surface during the pre-monsoon season.

9.0 There are no notified National Park/ Wild life sanctuary / Biosphere reserve / Tiger Reserve/ migratory routes for Birds with in 10 Km. radius of the plant. However, as per the secondary source movement of Elephants is observed within 10 Kms. radius of the plant. Conservation plan is prepared and submitted to Principal Chief Conservator of Forests (PCCF), Raipur. Recommendations / comments of the Principal Chief Conservator of Forests (PCCF), Raipur have been obtained. As per their recommendation, a fund of

Rs. 65.00 Lakhs to be spent for the Plan Period i.e., 2 years (2018 to 2019 & 2019 to 2020) and it would be funded by the Project Proponent. The list of flora and fauna during study period in the study area.

10.0 Detailed process provided in the EIA report and list of raw material for the proposed expansion project is given below:

Raw Material		Quantity (TPA)	Sources	Mode of Transport
For DRI Kilns (Sponge Iron) – 30,000 TPA				
Iron ore		48,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Coal	Indian	39,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	24,000	Indonesia / South Africa / Australia	Through sea route, rail route & by road
Dolomite		1,650	Local area	By road (through covered trucks)
Limestone		2,250	Local area	By road (through covered trucks)
For Induction Furnace (MS Billets) – 1,20,000 TPA				
Sponge Iron		43,000	In plant generation	By Conveyor
Hot Metal / Pig iron		87500	In plant generation	By conveyor
Scrap		17,000	Local area	By road (through covered trucks)
Ferro Alloys		1,800	Local area	By road (through covered trucks)
Raw Material		**Quantity (TPA)**	**Sources**	**Mode of Transport**
For Sinter plant (Sinter) – 2,59,200 TPA				
Iron ore fines		2,32,000	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
Limestone		18,400	Chhattisgarh	By rail & road (through covered trucks)
Dolomite		20,220	Chhattisgarh	By rail & road (through covered trucks)
Coke breeze		15,550	CG / MP region	By rail & road (through covered trucks)
Burnt Lime Powder		6,480	Raigarh / Durg	By road (through covered trucks)
Mill scale		8712	Near by Industries.	By road (through covered

				trucks)
Flue dust		28,878	In house gen.	through covered conveyors
Sinter plant return		23,860	In house gen.	through covered conveyors
Return fines from BF		23,310	In house gen.	through covered conveyors
For Blast Furnace (Pig Iron) – 87,500 TPA				
Sinter		1,15,000	In house gen.	through covered conveyors
Iron ore lump		76,600	Oraghat Mines, Odisha Sanindpur Mines, Odisha	By rail & road (through covered trucks)
LAM coke		32,400	Vizag.	through covered conveyors
Quartzite		2,200	CG / MP region	By rail & road (through covered trucks)
Manganese ore		1,300	MOIL, Maharashtra	By rail & road (through covered trucks)
For FBC Boiler [Power Generation 22 MW]				
Dolochar		9,000	In plant generation From Existing plant	through covered conveyors
Coal	Indian	1,08,000	SECL Chhattisgarh / MCL Odisha	By rail & road (through covered trucks)
	Imported	64,000	Indonesia / South Africa / Australia	Through sea route / rail route / by road
For Coal Washery				
Raw Coal		1,50,000	SECL Chhattisgarh / MCL Orissa	By rail & road (through covered trucks)

11.0 The targeted production capacity of the plant after expansion project is Sponge Iron of 0.28 million TPA, Sinter plant of 0.259 million TPA, Pig Iron through Blast Furnace of 0.087 million TPA& Power Generation of 64 MW (FBC: 48 MW & WHRB: 16 MW). Iron ore, Iron ore fines would be supplied by M/s. Rungta Sons Pvt. Ltd. & imported Coal for would be supplied by M/s. Adani Enterprises Ltd. Iron Ore, Iron Ore fines &Imported Coal transportation will be done through Ship from Gangavaram port and from there to Raigarh Railway Station by Rail. The coal unloaded at Raigarh Railway Station will be transported to the project site by road through covered trucks, which is at 19.5 Kms. from the plant.

12.0 Water requirement for the unimplemented units will be 2,460 KLD. Total water requirement for the entire project will be 6,660 KLD, which will be sourced from Chhuikansa Nallah. The permission for drawl of water is obtained from Water Resource department, Govt. of Chhattisgarh vide letter dated June 2008.

13.0 Total power required for the existing units & for the Un-implemented units will be 50.8 MW which will be met from the existing & expansion

captive power plants of 64 MW. The surplus power will be sold to the Third Party.

14.0 Baseline Environmental Studies were conducted during winter season i.e. from 1stMarch to 31st May 2017. Ambient air quality monitoring has been carried out at 8 locations and the data submitted indicated that $PM_{2.5}$ (23.6 to 47.2 $\mu g/m^3$), PM_{10} (41.5 to 81.9$\mu g/m^3$), SO_2 (8.5 to 23.5 $\mu g/m^3$), NOx (9.3 to 34.9 mg/m^3) & CO (615 to 1242 $\mu g/m^3$). The results of the modelling study indicate that the maximum increase of GLC due to the proposed un-implemented units & Vehicular emissions will be 3.49 $\mu g/m^3$ with respect to the PM,5.37$\mu g/m^3$ with respect to the SO_2, 14.23 $\mu g/m^3$ with respect to the NOx &5.47 $\mu g/m^3$ with respect to the CO.

15.0 Ground water quality has been monitored in 8 locations in the study area are analysed and the data submitted indicated pH: 7.2 to 7.9, Total Hardness: 208 to 269mg/l, Chlorides: 109 to 176mg/l, Fluoride: 0.41 to 0.51 mg/l. Heavy metals are within the limits. Surface water samples were analysed from 2 locations in the study area and analysed and the data submitted indicated pH: 7.4 to 7.7 and DO: 5.4 to 5.5 mg/l.

16.0 Noise levels are in the range of 44.95 dB(A) to 62.57 dB(A) during 1st March to 31st May 2017.

17.0 It has been reported that there are no habitations in the site & no additional land isproposed for implementing un-implemented units. No R&R is involved.

18.0 It has been reported that the following Solid wastes will be generated due to the proposed project which will stored in storage yard above the ground level. Fly ash will be stored in Silo.

Sl.	Waste / By product	Quantity (TPA)		Method of disposal
		From Existing operating units	From the Un-implemented units	
1.	Ash from DRI	45,630	5,400	Will be used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2.	DoloChar	76,050	9,000	Will be used in FBC boiler as fuel
3.	Wet scrapper sludge	1,14,075	13,500	Will be given to brick manufacturers.
4.	Kiln Accretion Slag	25,350	3,000	Will be used in road construction
5.	ESP, FES & Bag filter dust (inclusive of existing)	35833	28878	will be utilised in the sinter plant.
6.	Sinter returns	Nil	23,860	Will be recycled to process again
7.	Granulated	Nil	26,250	Will be given to Cement Plant

	slag			of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
8.	GCP sludge	Nil	30	will be used in Sinter Plant
9.	Slag from SMS	9,600	12,000	Slag will be crushed and after recovery of iron, it will be used for road construction.
10	Mill Scale from Rolling Mill	Nil	Nil	Will be reused in SMS
11	Ash from Power Plant (with Indian coal)	1,01,443	63,306	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
12	Ash from Power Plant (with Imported coal)	75,703	36,345	Will be given to Cement Plant of M/s. Ultratech Cement Ltd. Hirmi (D), Raipur.
13	Washery rejects	Nil	42,000	Will be utlized in FBC boiler.

19.0 It has been reported that MoUs have been entered with M/s. Ultratech Cement Ltd. Hirmi (D), Raipur for utilize the Fly ash & Granulated slag (from MBF) generated from the proposed units for manufacturing Cement in their Cement manufacturing unit.

20.0 It has been reported that an area of 50 Hectares (123.55 Acres) is already been developed as green belt out of total plant area 137 Ha. (338.5 Acres) to attenuate the noise levels and trap the dust generated due to the project development activities.

21.0 It has been reported that the Consent to Operate (CTO) from the Chhattisgarh Environment Conservation Board has been obtained vide order no. 189/TS/CECB/2016 dated 11- 04- 2016 and consent is valid up to 31st March, 2018.

22.0 Public Hearing was exempted for the project as there is no change in the overall capacity of the plant as per the ToR issued to the project on 2nd August 2016 vide Lr. No.J-11011/195/2007- IA II(I).

23.0 An amount of Rs.7.5 Crores (2.5 % of expansion Project cost) has been earmarked for Enterprise Social Commitment based on public hearing issues. The details of ESC proposed are as follows:

S.No.	Major Activity Heads	Years (Rs. In Crores)							Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	7th	
1	**Community & Infrastructure Development Programmes** (Development of village road, Supply of Water Tankers in village, development	0.4	0.4	0.4	0.4	0.4	0.3	0.3	2.6

	of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)								
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / Fitter / wiremen etc)	0.1	0.1	0.1	0.1	0.1	0.1	0.1	0.70
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.1	0.05	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.3	0.3	0.3	0.3	0.2	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting	0.1	0.1	0.05	0.05	0.05	0.05	0.05	0.45

	structures/ culverts/ pond deepening, Roadside Plantation &maintenance, De-siltation of Ponds etc)								
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.1	0.1	0.1	0.1	0.1	0.1	0.80
	Grand Total - @ 2.5% of Total Project Cost								**7.50**

24.0 The capital cost of the project is Rs.**300 Crores** and the capital cost for environmental protection measures is proposed as **Rs. 28 Crores**. The annual recurring cost towards the environmental protection measures is proposed as **Rs. 1.6 Crores/annum**. The employment generation is 100 people during operation of the proposed expansion and 200 people during construction of the proposed units. The details of capital cost for environmental protection measures and annual recurring cost towards the environmental protection measures is as follows:

S.No	Item	Capital Cost (Rs.in Crores)	Recurring Cost / Annum (Rs.in crores)
1	Air Emission Management • ESPs • Venturi Scrubber • Multicyclone • Dust Extraction systems with Bag filters • Chimneys • Water Sprinklers • Environment Monitoring	20.3	0.75
2	Wastewater Management • ETP	2.0	0.30
3	Solid waste Management • Ash handling system • Other Solid waste management • Construction of Pucca Platform for storaF80/2008ge • Hazardous & Municipal solid waste storage	5.0	0.35
4	Greenbelt development, Land scaping Noise Management	0.5	0.10
5	Occupational Health & Safety	0.2	0.10
TOTAL		28.0	1.60

25.0 Greenbelt has been developed in **50 Ha. (123.55 acres)** which is about 33% of the total acquired area. Greenbelt width varying from 10 to 460 m has been developed all around the plant. There are 81,151 nos. of plants have already been developed in the existing plant premises.

26.0 The proponent has mentioned that there is no court case or violation under EIA Notification to the project or related activity.

27.0 The proposal was considered by the Expert Appraisal Committee (Industry-I) during its 29thmeeting held on 12th to 14th March, 2018. After detailed deliberations, the committee recommended the proposal for Environmental Clearance with the following modifications in ESC, stack height and Environmental Monitoring cost and Biodiversity conservation plan and waste management plan as given below.

28.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to grant Environmental Clearance for the Expansion of Mini-integrated steel plant located at Village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh by M/s Singhal Enterprises Pvt. Ltd.,under the provision of EIA Notification dated 14th September, 2006, as amended, subject to strict compliance of the following Specific and General conditions:

A. SPECIFIC CONDITION:

i. The entire ESC budget shall be implemented in 6 years' time as hereunder.

S.No.	Major Activity Heads	Years (Rs. In Crores)						Total Expenditure (Rs. In Crores)
		1st	2nd	3rd	4th	5th	6th	
1	**Community & Infrastructure Development Programmes** (Development of village road, Supply of Water Tankers in village, development of school buldings, providing Street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities, drainage facilities in nearby villages & schools)	0.7	0.4	0.4	0.4	0.4	0.3	2.6
2	**Skill & Entrepreneur Development** (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills	0.2	0.1	0.1	0.1	0.1	0.1	0.70

	updation on welder / Fitter / wiremen etc)							
3	**Education and Scholarship Programmes** (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to School Children)	0.2	0.2	0.2	0.2	0.2	0.15	1.15
4	**Medical & health related activities** (Providing Primary health center, Periodical Medical Camps and distribution of Medicines, Animal care - Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers)	0.5	0.3	0.3	0.3	0.2	0.2	1.80
5	**Water Harvesting & Plantation** (Construction of water harvesting structures/ culverts/ pond deepening, Roadside Plantation &maintanance, De-siltation of Ponds etc)	0.1	0.1	0.1	0.05	0.05	0.05	0.45
6	Other requirements as per needs of the nearby Village Panchayat	0.2	0.2	0.1	0.1	0.1	0.1	0.80
7	Budget for conservation plan for the years 2018-20							0.65
	Grand Total - @ 2.5% of Total Project Cost							**8.15**

ii. Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.

iii. The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-monthly report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S.No	Activities	Number/rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1	Construction of stop-dams	1	30.0	-	30.0
2	Construction of earthen tank for elephants in compartment no.906 range Raigarh	1	-	10.0	10.0
	Purchage and installation of solar pump	1	-	6.0	6.0
3	Creation of awareness	LS	2.50	2.5	5.0
4	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5		LS	5.0	-	5.0
Grand total			**42.0**	**23.0**	**65.0**

iv. The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency give below:

S. No	Monitoring item	No. of units		Monitoring parameters	Frequency of Monitoring	No.of samples/ annum	Cost/sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1	stack	10	10	SO_2, NO_X	Once in a month	20x12=240 nos	Rs.5000	Rs.12
2	Effluent	1	2	pH, TDS,TSS, O&G, Free available Cl., Fe, Zn, Cr, PO_4	Twice in a month	3x2x12=72	Rs.6000	Rs.5.04

3	Ground water	1	1	As per IS:10500	Once in a month	2x12=24	Rs.7000	Rs.1.68
4	Noise levels	--	6	--	Once in a month	6x24x12=1728	Rs.100	Rs.1.72
Total								Rs.19.72
Note: CAAQMS & Continuous weather monitoring station will be provided								

v. The PP shall follow the solid waste management plan as given below:

No.	Waste/By Product	Quantity (TPA)		Method of disposal
		From Existing Operating Units	From the Un-implemented units	
1	Ash from DRI	45,630	5,400	Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.
2	Dolo Char	76,050	9,000	Used in FBC boiler as fuel. Similar practice in expansion also.
3	Wet scrapper sludge	1,14,075	13,500	Brick manufacturing
4	Kiln Accretion slag	25,350	3,000	In road construction

B. GENERAL CONDITIONS:

i. Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.

ii. The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.

iii. The project proponent shall (Air Quality Monitoring):

a. install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants)as amended from time to time)and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment

supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b. monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

c. Install system carryout Continuous Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM_{10} and $PM_{2.5}$ in reference to PM emission, and SO_2 and NOx in reference to SO_2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and

d. submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality / fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

iv. The project proponent shall (Water Quality Monitoring):

a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and

c) submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

v. The project proponent shall (Air Pollution Control):

a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 (as amended from time to time);

b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable

sources, so as to comply prescribed stack emission and fugitive emission standards.

c) provide leakage detection and mechanised bag cleaning facilities for better maintenance of bags;

d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;

e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;

f) recycle and reuse iron ore fines, coal and coke fines, lime fines and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration;

g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;

h) provide wind shelter fence and chemical spraying on the raw material stock piles.

vi. The project proponent shall (Water Pollution Control):

a) adhere to 'zero liquid discharge';

b) provide Sewage Treatment Plant for domestic wastewater; and

c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.

vii. The project proponent shall (Water Conservation):

a) practice rainwater harvesting to maximum possible extent; and

b) make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.

viii. The project proponent shall (Energy Conservation):

a) provide waste heat recovery system on the DRI Kilns;

b) use dolochar generated for power generation;

c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and

d) provide the project proponent for LED lights in their offices and residential areas;

ix. Used refractories shall be recycled as far as possible.

x. The project proponent shall prepare GHG emissions inventory for the plant and shall submit the programme for reduction of the same including carbon sequestration including plantation.

xi. Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.

xii. The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.

xiii. The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.

xiv. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.

xv. A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.

xvi. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

xvii. The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.

xviii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC).

xix. The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.

xx. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.

xxi. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

xxii. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.

xxiii. 100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.

xxiv. Kitchen waste shall be composted or converted to biogas for further use.

xxv. The project proponent shall (Post-EC monitoring):

a. send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;

b. put on the clearance letter on the web site of the company for access to the public.

c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/envfor.nic.in.

d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;

e. monitor the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;

f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;

g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;

h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

29.0 The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

30.0 The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

31.0 The PP shall abide by all the commitments and recommendations made in the EIA/EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent.

32.0 The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

33.0 This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. J-11011/195/2007-IA.II(I) dated 19th February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.

34.0 Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

This issues with the approval of Competent Authority.

23/7/18

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

1. **The Secretary**, Department of Environment, Government of Chhattisgarh.
2. **The Chief Wildlife Warden**, Government of Chhattisgarh.
3. **The Additional Principal Chief Conservator of Forests**(C),Ministry of Environment, Forest and Climate Change,Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur - 440001.
4. **The Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
5. **The Chairman**, Chhattisgarh State Pollution Control Board, Commercial Complex, Chhattisgarh Housing Board Colony, Kabir Nagar, Raipur, Chhattisgarh.
6. **The Member Secretary**, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
7. **The District Collector**, Raigarh**District**, State of Chhattisgarh.
8. **Guard File / Record file / Monitoring file.**
9. **MOEF&CC Website.**

23/7/18

(Sharath Kumar Pallerla)
Scientist 'F'/Director

F. No. J-11011/195/2007-IA.II(I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Aliganj,
New Delhi – 110003

E-mail: sharath.kr@gov.in
Tel: 011-24695319

Dated: 06th March, 2019

To

Shri. Sanjay Agarwal,
Director,
M/s. Singhal Enterprises Private Limited,
HIG-10,
Sector 1, Shankarnagar Road,
Raipur
Chhattisgarh -492007
Email: singhalent@yahoo.co.in

Subject: Expansion of mini integrated steel plant by **M/s. Singhal Enterprises Private Limited** at village Taraimal, P.O. Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh – **Change of product mix under clause 7(ii) of EIA Notification, 2006 - reg.**

Sir,

This refers to the application of M/s. Singhal Enterprises Private Limited vide proposal no. **IA/CG/IND/88614/2018** dated 15.12.2018 seeking amendment in environmental clearance of expansion of mini integrated steel plant at village Taraimal, P.O.Gerwani, Tehsil Gharghoda, District Raigarh, Chhattisgarh under the provisions of clause 7(ii) of EIA Notification, 2006. The proposed project activity is listed at Sl. No. 3(a) Metallurgical industries (ferrous & non-ferrous) under Category "A" EIA Notification; 2006 and appraised at the Central level.

The proposal cited above was considered during the 3rd meeting of Reconstituted Expert Appraisal Committee [REAC] (Industry-I) held on 9-11th January, 2019. The EAC proceedings of the proposal cited above is given as below.

Details submitted by the project proponent:

2.0 M/s. Singhal Enterprises Private Limited proposed for Expansion of mini integrated steel plant at Taraimal village, P.O.Gerwani, Gharghoda Tehsil, District Raigarh, Chhattisgarh. EC issued by Ministry for the Expansion proposal vide No. J-11011/195/2007-IA.II (I) dated 23rd July, 2018. Proposal submitted vide proposal no. IA/CG/IND/53125/2016 dated 30th August 2018. EDS issued on 1st October 2018. Proposal submitted for amendment to manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace & 90,000 TPA of TMT Bars/Structural steels through hot charging instead of manufacturing of

1,20,000 TPA of M.S. Billets / Ingots through Induction Furnace under 7 (ii) category vide dt. 30th August 2018 there by 6000 TPA reduction in Production capacities.

3.0 Compliance Status of EC compliance: Regional Office of MOEF&CC, Nagpur has issued Certified compliance report on earlier EC conditions vide dated 27-07-2017. There were certain non-compliances /partial compliances in the certified compliance report and accordingly PP have submitted a letter to the Regional office of MOEF&CC vide dated 4th November, 2017 requesting for issue of closure report on non-compliances/partial compliances. Closure report has been issued by the Regional office of MOEF&CC vide F. NO. 5-34/2008(ENV)/3801 dated 7th June, 2018.

4.0 As per the EC accorded on 23/07/2018, it was granted permission to establish 1,20,000 TPA of M.S. Billets / Ingots through Induction furnace. Now, it is proposed to go for hot charging of hot metal into Rolling mill directly to produce TMT Bars/ Structural steels of 90,000 TPA capacity.

5.0 Out of 1,20,000 TPA, 96,000 TPA of hot metal will be taken to Rolling Mill to produce 90,0000 TPA of TMT Bars/ Structural steels and remaining 24,000 TPA will used for manufacturing of M.S. Billets / Ingots. Estimated project cost for the proposal is Rs. 20 crores.

6.0 Change in raw materials: Overall external Raw material requirement will reduce by 2500 TPA. The Hot metal produced from Induction Furnace will be partly utilized for manufacturing of M.S. Billets / Ingots of 24,000 TPA & remaining will be sent to Rolling mill for Direct Rolling / Hot Charging to produce 90,000 TPA of Rolled Products.

7.0 Advantages of using direct hot charging instead of making M.S. Billets / Ingots:

A. Energy Conservation Measures proposed

- It is a green technology of Direct Rolling of hot continuous cast billet to produce TMT bars and therefore, completely avoided usage of Furnace Oil in reheating furnace. This would save about 3000 KL of Furnace Oil and reduce around 9,000 tons of CO_2 per annum.
- Cast billet Temperature of around 1100-degree C.
- Modification in the caster as compared to the conventional caster are speed of casting, water pressure & temperature, cooling zone, water circulation system etc. including PLC based complete automation and control system for operation of CCM.
- High speed billet conveyor with VFD drives with insulated cover.
- VFD for Water pumps in TMT system to reduce power consumption.

B. Environmental advantages are

- Energy conservation by eliminating the cooling of hot metal and making of Billets.
- Energy conservation as Reheating of Billets is eliminated

- No requirement for reheating furnace. Hence fuel conservation.
- As no reheating furnace and no fuel, there will be no air emissions from the fuel burning.

Hence this is an environmentally very beneficial technology.

8.0 Proposed mitigation plan for dealing of additional pollution load: The following is the comparison of environmental parameters of Billet manufacturing through IF & Rolled product manufacturing through hot charging:

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
Production capacity	Billets through IF - 1,20,000 TPA	Billets of 24,000 TPA Rolled Product – 90,000 TPA (without Reheating Furnace, through Hot charging)	5% reduction in Production capacity
Raw material Consumption (TPA)	1,49,300 TPA	1,46,800 TPA (after considering recycling of End Cuttings as input to IF)	1.7 % reduction in External Raw material requirement.
Water requirement	100 KLD	75 KLD	25% reduction in water Consumption
Wastewater	Closed circuit cooling system will be adopted. Hence no wastewater discharge.	Oils separator and Settling tank will be provided as ETP to treat the wastewater generated. Closed circuit cooling system will be adopted. Mill scales generated will be reused in the SMS. Hence no wastewater discharges outside.	----
Heat loss	Heat loss due to cooling of Billets will be there.	No heat loss as hot metal from IF will be directly taken to the Rolling Mill without Reheating Furnace.	Significant Heat conservation
Solid waste disposal	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturer.	Slag will be crushed and after recovery of metallic content it will be given to brick manufacturers. End cuttings will be	No solid waste disposal issue w.r.t solid waste disposal.

Environmental Parameter	As per E.C.	Proposal for Change od product mix	Remarks
		reused into SMS.	
Particulate Emission load	5.4 Kg/hr	There will be marginal decrease in Particulate emission load due to reduction in Scrap requirement.	---
Vehicular Emissions	1,20,000 TPA of Billets proposed to be sent to Raipur which is about 200 Kms. from the plant	Now only 24,000 TPA of Billets are proposed to be sent to Raipur & Remaining 90,000 TPA of Rolled Products will be sold in Raigarh which is 20 Kms. only.	Eliminates Long distance transport of End product.
Any additional Land acquisition	Not Applicable	No additional land acquisition is envisaged for Rolling mill and will be established within the existing plant premises.	---
Greenbelt	Existing Greenbelt is 50 Ha.	Proposed to be increased by 1.0 Ha.	2 % increase in greenbelt
Solar power generation	Not existing	Will be generated for common areas, lights along road sides	Energy conservation through provision of LED lights.
Energy conservation	Not existing	All lights will be converted to LED	

9.0 The following are the salient features of the present proposal:

- Present proposal is only change of product mix with **5% reduction** in production capacity by 6000 TPA.
- Public Hearing has been carried out on 06-10-2007 as per the provisions of EIA Notification 2006 and its subsequent amendments.
- No additional land envisaged.
- 1.7% reduction in external Raw material requirement.
- 25% reduction in water consumption.
- No additional wastewater.

- No increase in air emission load.
- No increase in Vehicular emissions.
- 2 % increase in greenbelt.

10.0 Requested change of product-mix: Permission to manufacture of

(i) 24,000 TPA of M.S. Billets / Ingots through Induction Furnace

(ii) 90,000 TPA of TMT Bars/Structural steels

11.0 EIA Consultant: M/s. Pioneer Enviro Laboratories & Consultants (P) Ltd., Hyderabad;

Observation and recommendations of the Committee:

12.0 After detailed deliberations, the committee recommended for environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

13.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to accord environmental clearance for change in product-mix for manufacture of 24,000 TPA of M.S. Billets / Ingots through Induction Furnace and 90,000 TPA of TMT Bars/Structural steel under para 7(ii) of the EIA Notification, 2006 subject to following additional conditions:

i. Particulate emission from the stacks shall be less than 30 mg/Nm^3.

ii. All bag filters shall be fitted with fiber glass filters to maintain above emission norms.

iii. All other terms and conditions mentioned in the earlier environmental clearance accorded vide letter no. J-11011/195/2007- IA.II (I) dated 23rd July, 2018 shall remain unchanged.

14.0 The PP shall obtain fresh environmental clearance in case of change in scope of the project if any.

This issues with the approval of Competent Authority.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

i. **The Secretary,** Department of Environment, Government of Chhattisgarh Secretariat Raipur.

ii. **The Additional Principal Chief Conservator of Forests (C),** Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Lines, Nagpur – 44000.

iii. **The Chairman,** Central Pollution Control Board, Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, New Delhi-110 032.

iv. **The Chairman,** Chhattisgarh Environment Conservation Board, Nanak Niwas, Civil Lines, Raipur, Chhattisgarh.

v. **The Member Secretary,** Central Ground Water Authority, A2, W-3 Curzon Road Barracks, K.G. Marg, New Delhi-110001.

vi. **The District Collector,** District, **Raigarh**, Government of Chhattisgarh.

vii. Guard File/Record File/Monitoring File.

viii. MoEF&CC Website.

6/3/19

(Sharath Kumar Pallerla)
Scientist 'F'/Director

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

SEPL/RGH/21-22/ 16.08.2021

To,

The Scientist ``C``

Integrated Regional Office,

Aranya Bhawan, North Block,

Sector-19, Naya Raipur, Atal Nagar, Chhattisgarh

E-mail: iroraipur@gmail.com

(through e-mail)

Subject : Submission of six monthly compliance report of EC granted to our company.

Dear Sir,

Please find attached herewith the six monthly compliance report of EC granted to our company for the period of January 2021 to July 2021.

Thanking you.

For Singhal Enterprises Pvt.Ltd.,

Rash

(Rakesh Kesharwani)
Authorized Signatory

Encls : A/a

Compliance to the conditions stipulated in the Environment Clearance issued vide letter no. **J-11011/195/2007 – IA II (I) dated 23rd July 2018**

<table>
<tr><th>S. NO.</th><th>Additional EC CONDITIONS [Dated: 23.07.2018]</th><th>Compliance to the condition</th></tr>
<tr><td colspan="3">A. SPECIFIC CONDITIONS</td></tr>
<tr><td>i.</td><td>The entire ESC budget shall be implemented in 6 years time as hereunder.
<table>
<tr><th rowspan="2">S. No.</th><th rowspan="2">Major Activity Heads</th><th colspan="6">Years (Rs. In Crores))</th><th rowspan="2">Total (Rs. in Crore)</th></tr>
<tr><th>1st</th><th>2nd</th><th>3rd</th><th>4th</th><th>5th</th><th>6th</th></tr>
<tr><td>1.</td><td>Community Infrastructure Development Programmes (Development of village road, Supply of Water Tankers in village, development of school buildings, providing street Lights & its maintenance in panchayat area, Construction of community hall, maintenance of Temples in nearby Villages, sanitation facilities drainage facilities in nearby villages & schools)</td><td>0.7</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.4</td><td>0.3</td><td>2.6</td></tr>
<tr><td>2.</td><td>Skill & Entrepreneur Development (ITI, vocation training institute with latest Tools, Women Empowerment & Development Programme, Skills updation on welder / fitter / wiremen etc)</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td></td></tr>
<tr><td>3.</td><td>Education and Scholarship Programmes (Providing furniture, computers, library, sports equipment etc for schools, Sponsorship for School Sport events, Merit Scholarships to school Children)</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.2</td><td>0.15</td><td>1.15</td></tr>
<tr><td>4.</td><td>Medical & health related activities (Providing Primary health center, Periodical Medical lamps and distribution of Medicines, Animal care
-Veterinary Fertility Health camps, Awareness programmes on malnutrition, HIV camps etc, Ambulance facilities to villagers</td><td>0.5</td><td>0.3</td><td>0.3</td><td>0.3</td><td>0.2</td><td>0.2</td><td>1.80</td></tr>
<tr><td>5.</td><td>Water Harvesting & Plantation (Construction of water harvesting structures/ culverts /pond deepening, Roadside Plantation & maintenance, De siltation of Ponds etc)</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.05</td><td>0.05</td><td>0.05</td><td>0.45</td></tr>
<tr><td>6.</td><td>Other requirements as per needs of the nearby Village Panchayat</td><td>0.2</td><td>0.2</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.1</td><td>0.80</td></tr>
<tr><td>7.</td><td>Budget for conservation plan for the years 2018-20</td><td colspan="6"></td><td>0.65</td></tr>
<tr><td></td><td>Grand Total - @2.5% of Total Project Cost</td><td colspan="6"></td><td>8.15</td></tr>
</table></td><td>We have already Spent an amount of Rs. 90.14 Lakhs in the year 2018-2020
• For Community infrastructure – 15.45 Lakhs
• For Skill & Entrepreneur Development – 3.66 Lakhs
• For Education and Scholarship Programmes – 40.82 Lakhs
• For Medical & health related activities – 24.60 Lakhs
• For Water Harvesting & Plantation – 5.61 Lakhs
Copy of CSR details is enclosed as ANNEXURE – 1</td></tr>
<tr><td>ii.</td><td>Stack height for 1x100 TPD DRI kiln shall be 50 m based on the coal consumption and Sulphur content in the coal.</td><td>Stack of 52 m height has been provided to 1 x 100 TPD DRI kiln.</td></tr>
<tr><td>iii.</td><td>The PP shall implement the wildlife conservation plan in consultation with the local forest department with the fund provision of Rs. 65.0 Lakhs during 2018 to 2020. The implementation report shall be furnished as a part of six-</td><td>It is in your knowledge that earlier we had deposited sufficient amount in forest</td></tr>
</table>

month1y report to the regional office of the ministry. The implementation of wildlife conservation plan shall be as given below:

S. No.	Activities	Number/ rate	Yearwise budget allotment (in Rs lakh)		Amount (Rs. in lakh)
			2018-19	2019-20	
1.	Construction stop dams	1	30.0	-	30.0
2.	Construction of earthen tank for elephants in compartment no.906 range Raiarh	1	-	10.0	10.0
	Purchage installation solar pump	1	-	6.0	6.0
3.	Creation awareness	LS	2.50	2.5	5.0
4.	Crisis management for human elephant conflict	LS	4.50	4.5	9.0
5.		LS	5.0	-	5.0
Grand Total			**42.0**	**23.0**	**65.0**

department on another account and that has to be refunded. Hence you are requested to consider the same in account of wild life conservation plan instead of refund. Copy submitted is enclosed as **ANNEXURE – 2.**

iv. The PP shall carry out the monitoring of stack, effluent, ground water, noise levels as per the frequency given below:

S. No	Monitoring items	No. of units		Monitoring parameters	Frequency of Monitoring	No. of samples / annum	Cost/ sample (Rs.)	Total cost/ annum in (in lakhs)
		Existing	Proposed					
1.	Stack	10	10	SO_2, NO_x	Once in a month	20x12=240 nos	Rs. 5000	Rs. 12
2.	Effluent	1	2	pH, TDS, TSS O & G free available CL, Fe, Zn, Cr, PO_4	Twice in a month	3x2x12=72	Rs. 6000	Rs. 5.04
3.	Ground water	1	1	As per IS: 10500	Once in a month	2x12=24	Rs. 7000	Rs. 1.68
4.	Noise levels	--	6	--	Once in a month	6x24x12 =1728	Rs. 100	Rs. 1.72
Total								**Rs. 19.72**

We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. For which monitoring has been carried out. Rs. 4..44 Lakhs spent for Post project monitoring.

Please find enclosed **ANNEXURE** – 3 showing the latest amount spent.

<table>
<tr><td>v.</td><td>The PP shall follow the solid waste management plan as given below:
<table>
<tr><th>No.</th><th>Waste/By Product</th><th>Quantity (TPA)</th><th></th><th>Method of disposal</th></tr>
<tr><td>1.</td><td>Ash from DRI</td><td>45,630</td><td>5,400</td><td>Used in own brick manufacturing unit and remaining quantity will be given to other brick manufacturers.</td></tr>
<tr><td>2.</td><td>Dolo char</td><td>76,050</td><td>9,000</td><td>Used in FBC boiler as fuel. Similar practice in expansion also.</td></tr>
<tr><td>3.</td><td>Wet scrapper sludge</td><td>1,14,075</td><td>12,500</td><td>Brick manufacturing</td></tr>
<tr><td>4.</td><td>Kiln Accretion slag</td><td>25,350</td><td>3,000</td><td>In road construction</td></tr>
</table></td><td>Solid waste management plan is maintained as given below:
1.Ash from DRI is used in own brick manufacturing as well as given to other brick manufacturers.
2.Dolo Char is Used in FBC boiler as fuel.
3. Wet scrapper sludge is used in brick manufacturing.
4. Kiln Accretion slag is used in road construction inside the plant premises.</td></tr>
<tr><td colspan="3">B.GENERAL CONDITIONS:</td></tr>
<tr><td>i.</td><td>Green belt shall be developed in an area equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.</td><td>51 Hectares of greenbelt has already been developed out of total 137 Ha. within the existing plant premises which is more than 33% of the total area.
As on date we have planted more than 130536 Nos. of trees including some fruit bearing species.
Please refer to ANNEXURE – 4 for photographs showing greenbelt & Plantation verification report is as ANNEXURE 5.</td></tr>
<tr><td>ii.</td><td>The Capital cost Rs. 28 Crores and annual recurring cost Rs. 1.6 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.</td><td>Noted & Agreed
We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. and Rs. 412 Lakhs has been spent for Air Emission control systems in newly installed units.
Copy of ledger details is enclosed as ANNEXURE – 6.</td></tr>
<tr><td>iii.</td><td>The project proponent shall (Air Quality Monitoring):
a) install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008 as amended from time to time; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time) and connected to SPCB and CPCB online servers and calibrate these system from time to time according to</td><td>We have already installed continuous emission monitoring system in every existing stack and connected to CPCB online servers.
The same will be provided after commissioning the units for all the stacks proposed as per Environmental Clearance obtained.</td></tr>
</table>

	equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	
	b) monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	The monitoring of fugitive emissions is carried out in every quarter through or NABL accredited laboratories. A copy of the latest report is enclosed as **ANNEXURE - 7.**
	c) Install system carryout Continuous Ambient Air Quality monitoring for common / criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions; and	We have already installed the continuous ambient air quality monitoring station and connected to CPCB online servers. A photograph is enclosed as **ANNEXURE - 8.**
	d) submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality/fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	Monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality /fugitive emissions to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report has submitted regularly. Report is enclosed as **ANNEXURE - 9.**
iv.	The project proponent shall (Water Quality Monitoring) : a) install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 414 (E) dated 30th May 2008; S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	We are maintaining ZERO discharge condition in operational units so as per protocol we are uploading the video-graphy on continuous basis to CPCB/ CECB sites. A photograph is enclosed as **ANNEXURE - 10.**
	b) monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/ sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and	Ground water quality is monitored twice in a year and piezometers has been installed. A copy of the Groundwater report is enclosed as **ANNEXURE - 11.** A photograph of piezometer is enclosed as **ANNEXURE - 12.**
	c) Submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&C C, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.	Monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality is being regularly submitting to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with

<table>
<tr><td></td><td></td><td>six-monthly monitoring report regularly.
A copy of latest monitoring of effluent testing as ANNEXURE – 13.</td></tr>
<tr><td>v.</td><td>The project proponent shall (Air Pollution Control) :
a) ensure the ambient air quality around the project below the standards prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826 (E) dated 16th November, 2009 (as amended from time to time);</td><td>Ambient air quality is being maintained as standards prescribed.
A copy of the Ambient Air quality monitoring report is enclosed as ANNEXURE -14.</td></tr>
<tr><td></td><td>b) provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, so as to com ply prescribed stack emission and fugitive emission standards.</td><td>Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points.
Photographs showing Appropriate Air Pollution Control (APC) system (bag filters) installed in all the dust generating points is enclosed as ANNEXURE -15.</td></tr>
<tr><td></td><td>c) provide leakage detection and mechanized bag cleaning facilities for better maintenance of bags;</td><td>Leakage detection and mechanized bag cleaning facilities for better maintenance of bags has been provided.
Photographs showing Leakage detection systems and mechanized bag cleaning facilities provided to Bag filters is enclosed as ANNEXURE – 16.</td></tr>
<tr><td></td><td>d) provide pollution control system in the steel plant as per the CREP Guidelines of CPCB;</td><td>Pollution control system in the steel plant as per the CREP Guidelines of CPCB has been provided.
We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units, 7 MW AFBC, 2x3 MW WHRB & Rolling Mill of capacity 3000 TPA after obtaining the E.C. and Air Emission control system is already provided.
The following are the Air emission Control Systems provided in the existing units.
<table>
<tr><th>S. No</th><th>Name of Product</th><th>Air emission Control System provided</th></tr>
<tr><td>1.</td><td>Sponge Iron</td><td></td></tr>
<tr><td></td><td>(a)2x40 TPD DRI Kiln</td><td>ESP (1 no.)</td></tr>
<tr><td></td><td>(b)1x40 TPD & 1x25 TPD DRI Kiln</td><td>ESP (1 no.)</td></tr>
<tr><td></td><td>(c)7x100 TPD DRI Kiln</td><td>ESP (7 nos.)</td></tr>
<tr><td>2.</td><td>Induction Furnace</td><td></td></tr>
</table></td></tr>
</table>

			(a) 2x8 MT & 1x 10 MT	Fume Extraction system with bag filters (1 no.)
			(b) 2x8 MT	Fume Extraction system with bag filters (1 no.)
			(c) 3x10 MT	Fume Extraction system with bag filters (1 no.)
		3.	FBC based CPP	
			(a) 8 MW	ESP (1 no.)
			(b) 18 MW	ESP (1 no.)
			(c) 7 MW	ESP (1 no.)
		4.	Ferro Alloys Plant for Production of Si-Mn	Fume Extraction system with Bag Filter, Heat Exchanger & Water Cooling Jacket (1 nos.)
	e) provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;		Vacuum cleaners to clean plant roads, shop floors, roofs has been provided. Photographs showing mobile or stationery vacuum cleaners are enclosed as **ANNEXURE – 17.**	
	f) recycle and reuse iron ore fines, coal and coke fines, lime and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/ agglomeration ;		All the dust collected from the pollution control devices and vacuum cleaning devices is being used as a fuel in FBC Power Plant after moistening/ briquetting/agglomeration.	
	g) ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;		All the raw material has been transported through tarpaulin covered trucks. **ANNEXURE – 18.**	
	h) provide wind shelter fence and chemical spraying on the raw material stock piles.		Proper Shed & water sprinklers have been provided on the raw material stock piles. **ANNEXURE – 19.**	
vi.	The project proponent shall (Water Pollution Control) : a) adhere to 'zero liquid discharge';		We are maintaining ZERO discharge condition in operational units.	
	b) provide Sewage Treatment Plant for domestic wastewater; and		Sewage Treatment Plant for treatment of domestic wastewater has been provided in the plant.	
	c) provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.		Garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off has been provide.	
vii.	The project proponent shall (Water Conservation):		Rain harvesting system has been provided in various points.	

<table>
<tr><td></td><td>a) practice rainwater harvesting to maximum possible extent; and</td><td>ANNEXURE – 20.</td></tr>
<tr><td></td><td>b) make efforts to minimize water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.</td><td>Noted and we will explore all the possibilities to minimize the water consumption in the plant.</td></tr>
<tr><td>viii.</td><td>The project proponent shall (Energy Conservation).
a) provide waste heat recovery system on the DRI Kilns;</td><td>In all the existing DRI Kilns Waste Heat Recovery System has been provided the same will be continued for the proposed DRI units for which EC obtained.</td></tr>
<tr><td></td><td>b) use dolochar generated for power generation;</td><td>All the Dolo Char generated from DRI Kiln is being used in FBC Power Plant as a fuel.</td></tr>
<tr><td></td><td>c) provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and</td><td>Solar Lights has been provided in various locations inside the plants. ANNEXURE – 21.</td></tr>
<tr><td></td><td>d) provide the project proponent for LED lights in the Offices and residential areas;</td><td>LED lightings Lights has been provided in various locations inside the plants. ANNEXURE – 22.</td></tr>
<tr><td>ix.</td><td>Used refractories shall be recycled as far as possible.</td><td>Noted and agreed.</td></tr>
<tr><td>x.</td><td>The project proponent shall prepare GHG emissions inventory for the plant and shall submit the program for reduction of the same including carbon sequestration including plantation.</td><td>In the existing plant extensive greenbelt is developed in an area of about 37% (51 Ha.) of the total area & all the Air emission control systems are provided in the existing units which will minimize the GHG emissions.</td></tr>
<tr><td>xi.</td><td>Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.</td><td>Noted and agreed.</td></tr>
<tr><td>xii.</td><td>The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.</td><td>
<table>
<tr><th>S.No.</th><th>CREP recommendation</th><th>Compliance</th></tr>
<tr><td>1</td><td>New / expansion power projects to be accorded environmental clearance on or after 1.4.1.2003 shall meet the limit of 100 mg/Nm^3 for particulate matter.</td><td>Electro Static Precipitator (ESP) will be provided to bring down the PM to 50 mg/Nm^3 for DRI Kiln and 30 mg/Nm^3 for Power plant.</td></tr>
<tr><td>2</td><td>New plants shall adopt dry fly ash extraction or dry disposal system or Medium (35-40%) ash concentration slurry disposal system or Lean phase</td><td>Dry Fly ash extraction system with Ash Silo will be provided and the fly ash will be given to the cement plants / other end users. Bed Ash will also be</td></tr>
</table>
</td></tr>
</table>

			with hundred percent ash water recirculation system depending upon site specific environmental situation.	handled by Dense Phase System and will be independently stored, crushed and will be given to the brick manufacturers / cement plants / other end users.
		3	Install opacity meters / continuous monitoring system.	Online stack monitor will be provided to the stack to monitor PM continuously.
		4	New plants shall promote adoption of clean coal and clean power generation technologies	FBC boiler is proposed which will emit lesser SO_2 and NOx emissions.
		Heat stress analysis has been carried out for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.		
xiii.	The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.	Noted and followed Till date no such Non-compliances reported and we will adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions in future.		
xiv.	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the steel plants shall be implemented.	Noted and agreed. We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. and will follow all the CREP recommendations once implementing the units.		
xv.	A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.	Environment Management Cell has been established for works related to environment monitoring. Mr. Rakesh Kesharwani is the head of the environment cell & he will report directly to the Managing Director / Board of Directors.		
xvi.	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, creche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.	Noted and agreed.		

xvii.	The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.	Noted and agreed.
xviii.	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (Mo EF&CC).	Noted and agreed.
xix.	The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.	Noted and agreed.
xx.	The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.	Ambient noise monitoring has been carried out regularly and maintained as per prescribed limit. A copy of the Noise level monitoring report is enclosed as **ANNEXURE - 23.**
xxi.	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	Occupational health surveillance of the workers is being done on a regular basis and records are being maintained as per the Factories Act. A copy of Health record of the worker is enclosed as **ANNEXURE – 24.**
xxii.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	As described in the EIA / EMP report all the Environmental Protection measures implemented in the project.
xxiii.	100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office.	We have installed 18 MW FBC power plant & 4x10 MT Induction Furnace units after obtaining the E.C. and 100% utilization of fly ash will be complied once the unit is commissioned.
xxiv.	Kitchen waste shall be composted or converted to biogas for further use.	Noted and agreed.
xxv.	The project proponent shall (Post-EC monitoring) : a) send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;	Complied
	b) put on the clearance letter on the web site of the company for access to the public.	Complied
	c) inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and	Copy of news paper cuttings are enclosed as **ANNEXURE -25.**

	copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http:/ envfor.nic.in.	
	d) upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;	Complied
	e) monitor the criteria pollutants level namely; PM_{10}, SO_2, NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;	We have already installed the continuous ambient air quality monitoring station and connected to CPCB online servers. A photograph is enclosed as **ANNEXURE - 8.**
	f) submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&C C, the respective Zonal Office of CPCB and the SPCB;	Six monthly compliance reports along with monitoring data are being regularly sent to Regional Office, of MoEF&CC, the respective Zonal Office of CPCB and the SPCB.
	g) submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of be company;	Environmental Statement in Form – V is being regularly submitted. A copy of Acknowledgement on submission of Form – V to the Regional Office of SPCB is enclosed as **ANNEXURE -26.**
	h) inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	Noted & agreed.
29.0	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	Noted & agreed.
30.0	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.	Noted & agreed.
31.0	The PP shall abide by all the commitments and recommendations made in the EIA/ EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented	Noted & agreed.

	by the proponent.	
32.0	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 198 1, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 199 1 along with their amendments and rules.	Noted & agreed.
33.0	This Environmental Clearance is issued in supersession of the earlier Environmental Clearance issued vide F. No. I-11011/195/2007-IA.II(I) dated 19 February, 2008 and subsequently amended on 21st December 2010 & 22nd March 2011.	Noted.
34.0	Any appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 20 10.	Noted.

For: **Singhal Enterprises Pvt. Ltd.**

(Rakesh Kesharwani)
Authorized Signatory

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2018 to 31/03/2019

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No
02-May-18	PAID TO GRAM VIKASH SAMITI, SARAIPALI.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	51000	53980
25-Jul-18	PAID TO CHAKARDHAR SAMAROH.	Govt. Administration	S.B.I. (RAIGARH) OD A/C NO. 30341163805	150000	565026
24-Aug-18	PAID TO KERLA SAMAJAM.	Health	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	21000	58191
01-Oct-18	PAID TO KRISHTI	Community Infrastructure Development	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001	25000	668014
26-Oct-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	210945	748422
26-Oct-18	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	23612	748423
03-Dec-18	PAID TO BANJARI MANDIR SAMITY.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	100000	67241
11-Dec-18	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	70224
20-Dec-18	PAID TO KAILESH NISHAD.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	19800	70463
30-Dec-18	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	12663	0
02-Jan-19	RADHE SHYAM AGARWAL	Health	RADHE SHYAM AGARWAL	172500	0
04-Jan-19	Being amt. paid to Himgiri Trading	Community Infrastructure Development	S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	784735
06-Jan-19	PRAKASH SAREE KENDRA	Skill & Entrepreneur Development	PRAKASH SAREE KENDRA	7592	0
09-Jan-19	VILAYAT KHAN	Education	VILAYAL KHAN	275000	0
12-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	44888	0
13-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	45360	0
14-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	4725	0
15-Jan-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	46410	0
17-Jan-19	PAID TO HIMGIRI TRADING.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34000	71004
06-Feb-19	MANGTU RAM KHEMKA	Health	MANGTU RAM KHEMKA	47040	0
08-Feb-19	PAID TO BANEALI BARIHA.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	68211
26-Mar-19	PAID TO BANMALI BARIKH.	Education	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	16000	68960
26-Mar-19	PAID TO ANKUR GOTIA.	Community Infrastructure Development	ALLAHBAD BANK - RAIGARH OD A/C 20973778031	34770	68959
30-Mar-19	AMOUNT PAID FOR PRIME MINISTER RELIEF FUND	Health	YES BANK LTD. C/A-004781300000375	200000	0
30-Mar-19	TO PRIME MINISTER'S RELIEF FUND	Health	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	300000	168408
			Tran Total & Closing	**1891305**	

Singhal Enterprises Private Limited

A/C LEDGER

CORPORATE SOCIAL RESPONSIBILITY EXPENSES

01/04/2019 to 31/03/2020

Vrdate	Narration	Purpose of Expenses	Revacc_code	Amount	Chq No	Chq Date
19-Apr-19	PAID TO BANMALI BARIKH.	Education	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	8000	82210	19-Apr-19
20-Apr-19	PAID TO TODARAM MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82229	20-Apr-19
20-Apr-19	PAID TO SANTOSH PANDA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	11000	82230	20-Apr-19
20-Apr-19	PAID TO VIVEKANAND MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	205350	82228	20-Apr-19
17-Jun-19	FATEHPUR SHEKHAR	Skill & Entrepreneur Development	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	25000	820508	17-Jun-19
27-Jun-19	PAID TO TIR TSONKAR SHAW.		(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	50000	820547	27-Jun-19
29-Jul-19	N.A.	Plantation	(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	19500	0	0
09-Aug-19	N.A.		(GMA03) MAA MANKESHRI PHYTOLAB & NURSERY	20800	0	0
16-Aug-19	PAID TO PRABHARI ADHAKARI, CHAKARDHAR SAMAROHO.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	150000	84792	16-Aug-19
31-Aug-19	N.A.	Community Infrastructure Development	(ERU01) RUPESH KUMAR SAHU	11000	0	0
14-Oct-19	PAID TO GIRDHARI MALAKAR FOR BANJARI MANDIR BHANDARA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	217225	88890	14-Oct-19
14-Oct-19	PAID TO SHRI SHYAM MANDIR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	31000	88889	14-Oct-19
26-Oct-19	PAID TO GIRDHARI MALAKAR.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	25000	92316	26-Oct-19
23-Nov-19	PAID TO NIRMALA NISHAD.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5600	92683	23-Nov-19
14-Jan-20	PAID TO CSIDC AS PER COLLECTOR ORDER.	Govt. Administration	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	200000	93792	14-Jan-20
25-Jan-20	PAID TO GIRDHARI MALAKAR.	Community Infrastructure Development	(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	30000	94110	25-Jan-20
25-Jan-20	PAID TO KANHAIYA LAL GUPTA.		(BF208) ALLAHBAD BANK - RAIGARH OD A/C 20973778031	5000	94112	25-Jan-20
04-Feb-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	821020	04-Feb-20
18-Mar-20	PAID TO SHRI GARGI EDUCATION FOUNDATION.	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186728	18-Mar-20
24-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186624	24-Mar-20
30-Mar-20	PAID TO GARGI EDUCATION	Education	(BF209) S.B.I. (RAIGARH) OD A/C NO. 30341163805	1000000	186925	30-Mar-20
31-Mar-20	PAID BY CH NO- 003073 TO CM RELIEF FUND FOR CORONA VIRUS	Health	(BF210) STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189	2100000	3073	31-Mar-20
			Tran Total & Closing	**7125475**		

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....

Date .....

क्र. / सिंइ प्रा.लि. / राय-/ 20–21 /

25.08.2020

प्रति ,

श्रीमान प्रधान मुख्य वन संरक्षक महोदय,
अरण्य भवन ,सेक्टर –19,नार्थ ब्लाक
नया रायपुर , अटल नगर–492002

विषय :–उद्योग द्वारा पूर्व से वन विभाग में जमा राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित करने बाबत् ।

संदर्भ :–1 आपका पत्र क्र. / भू–प्रबंध / विद्युत / 479–4 / 1547 रायपुर दिनांक 20.08.2020
2 उद्योग को प्राप्त पर्यावरणीय स्वीकृति क्र. J 11011 / 195 / 2007–IA II(1) दिनांक 23.07.2018

महोदय,

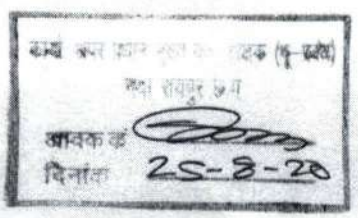
उपरोक्त विषयांतर्गत संदर्भित पत्रों के अवलोकनार्थ निवेदन है कि उद्योग द्वारा वन विभाग छ.ग. शासन के पास 7.020 हेक्टे. वन भूमि के व्यपवर्तन हेतु रु. 7497881 / – पूर्व से जमा है चूंकि उद्योग द्वारा उक्त प्रायोजन को निरस्त कर जमा राशि की वापसी हेतु आवेदन दिया गया है । कृपया अवगत हों कि उद्योग को भारत सरकार , पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय नई दिल्ली से प्राप्त पर्यावरणीय स्वीकृति दिनांक 23.07.2018 के विशिष्ट शर्तों के बिंदु क्रमांक (iii) के अनुसार वाइल्ड लाइफ कंजर्वेशन प्लान हेतु रु.6500000 / –जमा किया जाना है। (संलग्नक –1)

अतः आपसे निवेदन है कि उक्त राशि को वाइल्ड लाइफ कंजर्वेशन प्लान में समायोजित कर शेष राशि वापस करने की कृपा करें।

धन्यवाद।

प्रार्थी

(डायरेक्टर)
मे.सिंघल इंटरप्राइजेज प्रा.लि.
ग्राम तराईमाल,रायगढ़ (छ.ग.)



संलग्नक–उपरोक्तानुसार

TAX INVOICE

DATTA ENVIRO CONSULTANT 18, Sai Kripa Housing Society, Narendra Nagar, Nagpur - 440015. Tel.No.:22780329 GSTIN/UIN: **27AUYPG7094G1ZW** E-Mail : dattaenvirocons@gmail.com	Invoice No. **2021-22/20**	Dated **14-Aug-2021**
	Delivery Note	Mode/Terms of Payment
	Supplier's Ref.	Other Reference (s)
	Buyer's Order No.	Dated
Buyer **M/s Singhal Enterprises PVT LTD** Gram - Taraimal, Post – Gerwani, District – Raigarh – 496001 (C.G.) GSTIN/UIN : **22AADCS6988F1Z4** State Name : Chattisgarh, Code : 22 Place of Supply : Raigarh	Dispatch Document No	Dated
	Dispatch through	Destination
	Terms of Delivery	

Sr. No.	Particulars	HSN/SAC	Quantity	Unit	Rate (Rs.)	Amount
1	**Technical Testing & Analysis Services** *Against Environmental Audit for Environmental Monitoring and Analysis*	**998346**				50000.00
2	**Integrated Goods and Service Tax (IGST @ 18%)**				18%	9000.00
	Total					**59000.00**

E & O.E

Amount Chargeable (In words)
Indian Rupees Fifty Nine Thousand Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
998346	50000.00	18%	9000.00	9000.00
Total	**50000.00**		**9000.00**	**9000.00**

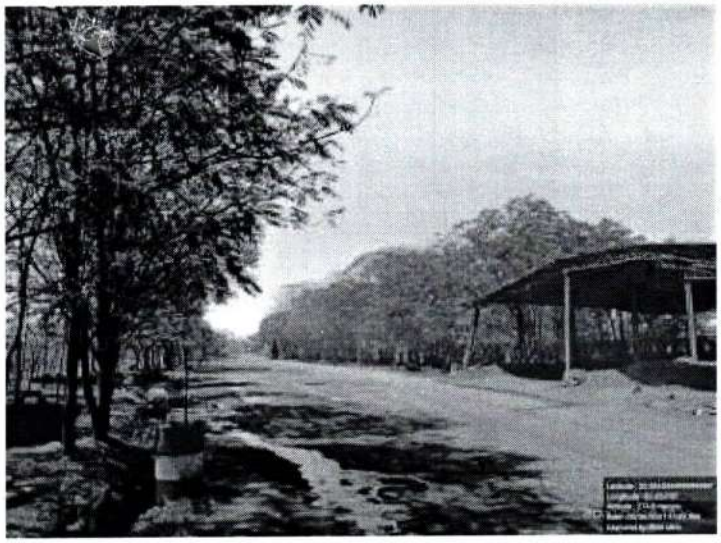
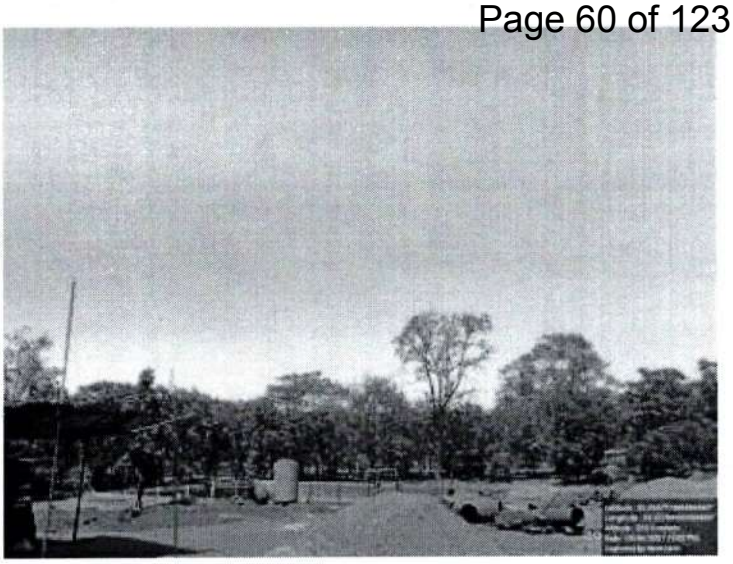
Tax Amount (In words): Indian Rupees Nine Thousand only.

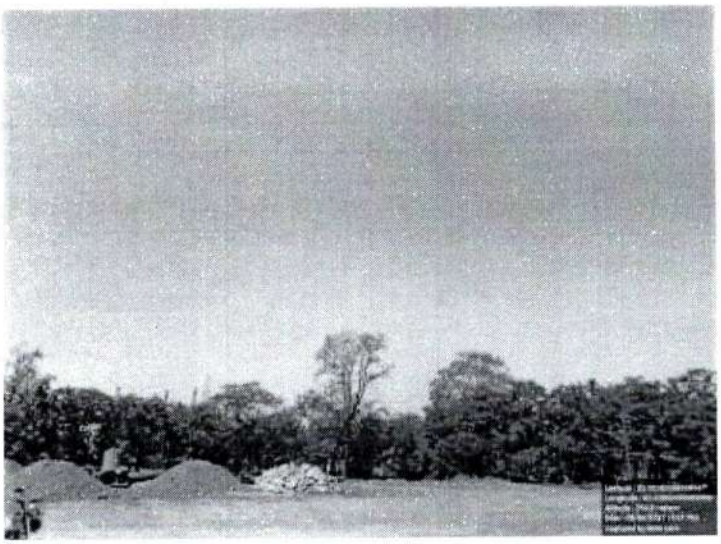
Company's PAN : **AUYPG7094G**

For **DATTA ENVIRO CONSULTANT**

DATTA ENVIRO CONSULTANT NAGPUR 440015

Authorised Signatory

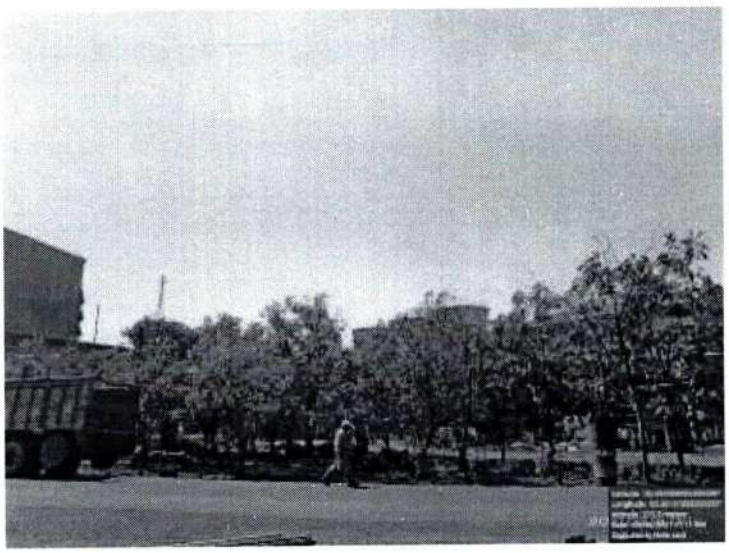
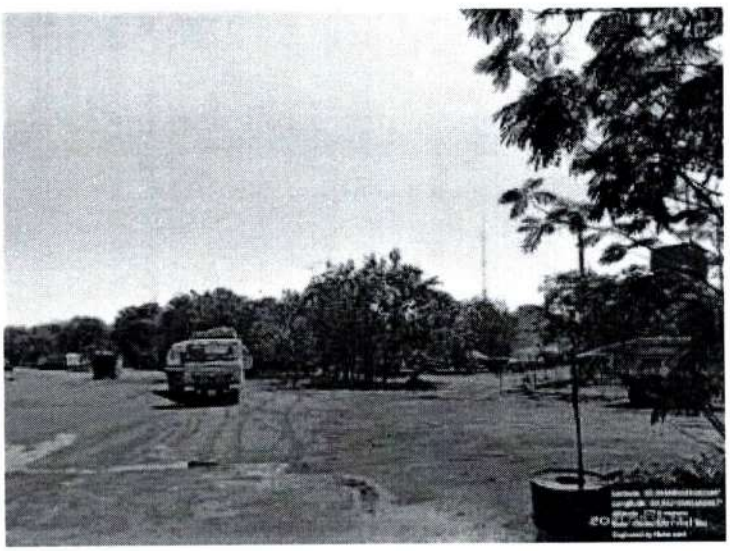
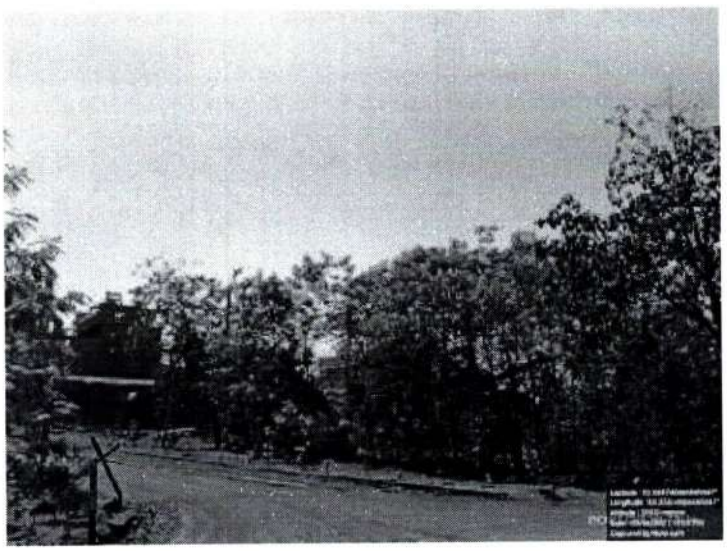




PHOTOGRAPHS SHOWING GREEN BELT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



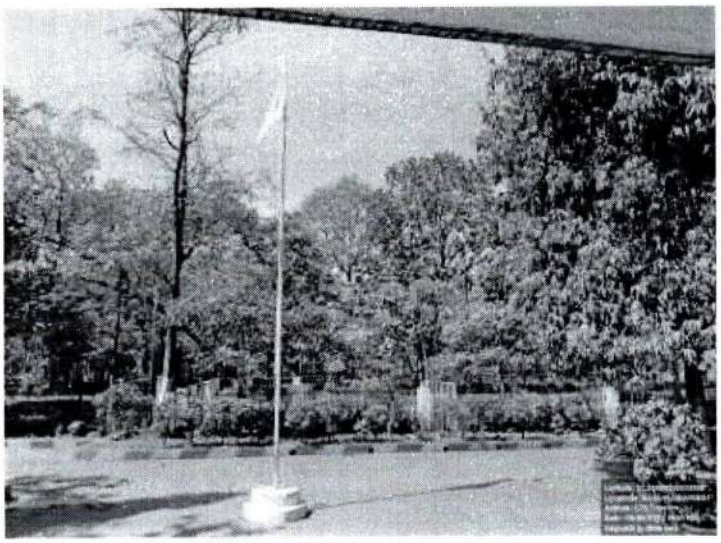





PHOTOGRAPHS SHOWING GREEN BELT

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH








PHOTOGRAPHS SHOWING GREEN BELT

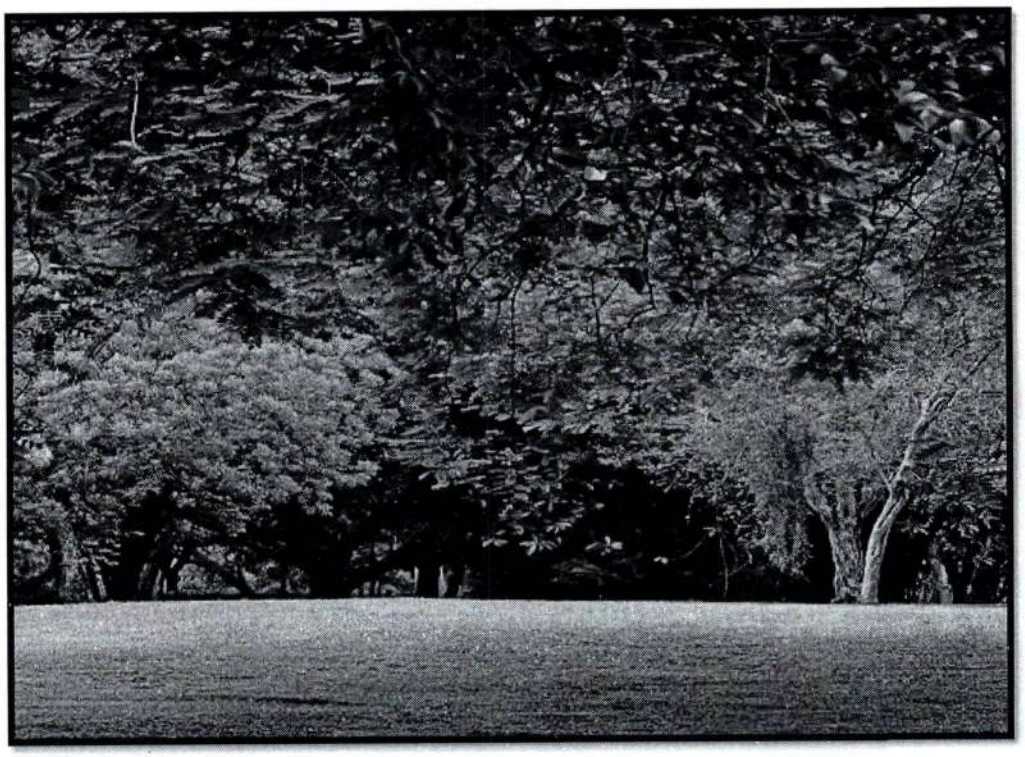
M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

PHYSICAL VERIFICATION OF INDUSTRIAL, PLANTATION DONE BY

M/S SINGHAL ENTERPRISES PVT. LTD.

Village Taraimal, Raigarh. (Chhattisgarh)

Year – 2021



Evaluation & Verification done By-

Mr. Arif Ali

Rtd. Dy. CF. (SFS)

CONSULTANT ENVIRONMENT AND

AND FOREST RAIPUR

MOB-7440212827

Mobile-7440212827

ARIF ALI

Consultant Environment and Forest

K-6 Anupam Nagar Raipur Chhattisgarh (492001)

Ref. No:- RPR/7/21

Date:- 20/07/2021

CERTIFICATE

This is to certify that M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh (Chhattisgarh) has approx. 137 Hect. land for their Sponge Iron, Power Plant, Ferro Alloy Unit, Induction Furnace & Rolling Mill. In the plant premises there are plants like Mahuwa, Neem, Korea, etc. in good health, height and girth and during last twenty years they have planted Gulmohar, Peltaforum, Cassia Siamia, Neem, Ashok, Jamun, Guava, Mango etc. of 3' to 20' height. In this mansoon they have planted Gulmohar, Peltaforum, Jamun, Guava, Mango etc. of 2' to 5' height. The total area covered as a green belt is about 51 Hect. which is more than 33% of the total area. The total no. of plants are approx 1,30,536 nos. available inside the plant premises.

Mr. Arif Ali
Rtd. Dy. CF. (SFS)
CONSULTANT ENVIRONMENT AND
AND FOREST RAIPUR
MOB-7440212827

प्रपत्र (अ)
वर्ष 2021 के मानसून सत्र में वृक्षारोपण की जानकारी

उद्योग/खदान का नाम एवं पता	वर्ष 2020 के मानसून में वृक्षारोपण का लक्ष्य एवं संख्या		वर्ष 2020 में प्रस्तावित लक्ष्य के विरूद्ध प्राप्त संख्या		जीवित वृक्षों का प्रतिशत एवं संख्या		उद्योग/खदान में रोपित वृक्ष की प्रजाति	उद्योग/खदान के बाहर रोपित वृक्ष की प्रजाति	रिमार्क
	उद्योग/खदान के अंदर का लक्ष्य	उद्योग/खदान के बाहर का लक्ष्य	उद्योग/खदान के अंदर का लक्ष्य	उद्योग/खदान के बाहर का लक्ष्य	उद्योग/खदान के अंदर जीवित वृक्ष	उद्योग/खदान के बाहर जीवित वृक्ष प्रतिशत			
M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh (Chhattisgarh)	5000 No.	NA	5000.	NA	4900 no.	NA	Guava Jamun Mango Gulmohar Peltaforum	NA	NA

प्रपत्र (ब)
उद्योग द्वारा अब तक किए गए वृक्षारोपण की जानकारी

उद्योग/खदान का नाम एवं पता	उद्योग/खदान का कुल भूमि का क्षेत्रफल (एकड़)	उद्योग/खदान परिसर में वृक्षारोपण हेतु आरक्षित भूमि (एकड़)	अब तक किये गये वृक्षारोपण का क्षेत्र/संख्या	उद्योग/खदान के परिसर में अब तक कुल जीवित वृक्षों की संख्या एवं प्रतिशत	उद्योग/खदान में रोपित वृक्ष की प्रजाति	उद्योग/खदान परिसर के बाहर क्षेत्र का नाम संख्या/क्षेत्रफल	उद्योग/खदान के बाहर जीवित वृक्षों की संख्या
M/s Singhal Enterprises Pvt. Ltd., Village Taraimal, Raigarh Chhattisgarh)	328.8	123.42	143589	130536 & 90%	Gulmohar Peltaforum Neem Korea Jamun Teek	NA	NA

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 1 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
				OPENING BALANCE.	**.00**	**.00**	**Nil**
P1	10-04-2017	JV17410-024	JRNL	THERMAX LTD (ENERGY DIVISION) AMT. TRFF.	3,13,225.00		3,13,225.00 DR
S1	30-05-2017	PP17530-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-16082698 Dt: 25-MAY-17 BillAmt in INR 313225 for GP17530-001 And Order No : Item-ELECTROSTATIC PRECIPITATORS MODEL NO.-:ESP (Qty-94 PCS);		3,13,225.00	Nil
P1	29-06-2017	WE17629-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 213164/29-JUN-17 CH NO. - 213164	18,20,000.00		18,20,000.00 DR
P1	25-09-2017	WU17925-029	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 284518/25-SEP-17 Being amount paid to	10,73,800.00		28,93,800.00 DR
P1	01-11-2017	WE17N01-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808677/01-NOV-17 CH NO. - 808677	25,00,000.00		53,93,800.00 DR
P1	09-11-2017	PP17N09-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001543 Dt: 02-NOV-17 BillAmt in INR 944000 for GP17N09-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-2 LOT);		9,44,000.00	44,49,800.00 DR
P1	10-11-2017	PP17N10-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001544 Dt: 02-NOV-17 BillAmt in INR 755200 for GP17N10-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,55,200.00	36,94,600.00 DR
P1	10-11-2017	PP17N10-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001545 Dt: 02-NOV-17 BillAmt in INR 2369440 for GP17N10-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		23,69,440.00	13,25,160.00 DR
P1	10-11-2017	PP17N10-003	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001550 Dt: 03-NOV-17 BillAmt in INR 1067900 for GP17N10-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		10,67,900.00	2,57,260.00 DR
P1	17-11-2017	PP17N17-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001651 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N17-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,26,540.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	17-11-2017	WE17N17-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 808736/17-NOV-17 CH NO. - 808736	10,00,000.00		7,73,460.00 DR
P1	18-11-2017	PP17N18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001653 Dt: 13-NOV-17 BillAmt in INR 483800 for GP17N18-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,83,800.00	2,89,660.00 DR
P1	19-11-2017	PP17N19-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001646 Dt: 11-NOV-17 BillAmt in INR 719800 for GP17N19-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,19,800.00	4,30,140.00 CR
P1	22-11-2017	WE17N22-002	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 952503/22-NOV-17 CH NO. - 952503	15,00,000.00		10,69,860.00 DR
P1	04-12-2017	PP17D04-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600001882 Dt: 29-NOV-17 BillAmt in INR 1504500 for GP17D04-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		15,04,500.00	4,34,640.00 CR
P1	07-12-2017	WU17D07-008	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139364/07-DEC-17 Being amount paid to	21,93,660.00		17,59,020.00 DR
P1	11-12-2017	PP17D11-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002060 Dt: 05-DEC-17 BillAmt in INR 1150500 for GP17D11-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,50,500.00	6,08,520.00 DR
P1	13-12-2017	PP17D13-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002070 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D13-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,08,000.00	99,480.00 CR
P1	15-12-2017	PP17D15-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002071 Dt: 06-DEC-17 BillAmt in INR 708000 for GP17D15-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		7,08,000.00	8,07,480.00 CR
P1	18-12-2017	PP17D18-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-27160002153 Dt: 14-DEC-17 BillAmt in INR 931138 for GP17D18-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		9,31,138.00	17,38,618.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 3 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	18-12-2017	WD17D18-014	BANK	ALLAHBAD BANK - RAIGARH OD A/C 20973778031 CH 046427/18-DEC-17 Being amount paid to	10,00,000.00		7,38,618.00 CR
P1	22-12-2017	PP17D22-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002154 Dt: 14-DEC-17 BillAmt in INR 1132800 for GP17D22-003 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	18,71,418.00 CR
P1	24-12-2017	PP17D24-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002214 Dt: 18-DEC-17 BillAmt in INR 1132800 for GP17D24-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		11,32,800.00	30,04,218.00 CR
P1	26-12-2017	WU17D26-005	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 139480/26-DEC-17 Being amount paid to	25,00,000.00		5,04,218.00 CR
P1	03-01-2018	PP17103-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002497 Dt: 29-DEC-17 BillAmt in INR 769360 for GP17103-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		7,69,360.00	12,73,578.00 CR
P1	19-01-2018	PP17119-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600002721 Dt: 31-DEC-17 BillAmt in INR 472000 for GP17119-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		4,72,000.00	17,45,578.00 CR
P1	20-01-2018	WU17120-011	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220664/20-JAN-18 Being amount paid to	10,00,000.00		7,45,578.00 CR
P1	22-01-2018	WU17122-012	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220693/22-JAN-18	15,00,000.00		7,54,422.00 DR
S1	25-01-2018	WE17125-004	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 034578/25-JAN-18 CH NO. - 034578 (75 TPH ESP PROJECT)	10,00,000.00		17,54,422.00 DR
P1	30-01-2018	WU17130-001	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220738/30-JAN-18 Being amount paid to	20,00,000.00		37,54,422.00 DR
P1	09-02-2018	PP17209-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003351 Dt: 05-FEB-18 BillAmt in INR 1215400 for GP17209-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		12,15,400.00	25,39,022.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	12-02-2018	WU17212-009	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220816/12-FEB-18 Being amount paid to	20,00,000.00		45,39,022.00 DR
P1	13-02-2018	PP17213-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003385 Dt: 07-FEB-18 BillAmt in INR 2862562 for GP17213-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		28,62,562.00	16,76,460.00 DR
P1	19-02-2018	PP17219-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003525 Dt: 16-FEB-18 BillAmt in INR 1699200 for GP17219-001 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		16,99,200.00	22,740.00 CR
P1	20-02-2018	PP17220-002	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600003479 Dt: 14-FEB-18 BillAmt in INR 182900 for GP17220-007 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-1 LOT);		1,82,900.00	2,05,640.00 CR
P1	21-02-2018	WU17221-013	BANK	S.B.I. (RAIGARH) OD A/C NO. 30341163805 CH 220897/21-FEB-18 Being amount paid to	3,88,600.00		1,82,960.00 DR
P1	15-03-2018	PP17315-001	PURI	POWER PLANT-3 W.I.P. (18 MW) Against Bill-271600004151 Dt: 10-MAR-18 BillAmt in INR 182900 for GP17315-002 And Order No :PP17622-001 Item- ESP FOR 75 TPH BOILER (Qty-.5 LOT);		1,82,900.00	60.00 DR
C1	20-03-2018	JV17320-001	JRNL	SUNDRY BALANCE WRITTEN OFF AMT W/ OFF. AMT W/ OFF.		60.00	Nil
P1	18-03-2019	WW18318-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	15,80,000.00		15,80,000.00 DR
P1	13-05-2019	WW19513-002		SBI RAIPUR T/L- 00000038287439211 T/L DISBURSE A/C PP	7,90,000.00		23,70,000.00 DR
P1	24-09-2019	WW19924-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISBURSE OF T/L	10,00,000.00		33,70,000.00 DR
P1	28-09-2019	PP19928-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014595 Dt: 25-SEP-19 BillAmt in INR 1416000 for GP19928-002 And Order No :PP18316-003 Item- SUPPLY OF BOILER & BOILER COMPONENTS FOR 1X 35 TPH AFBC BOILER (Qty-1 LOT);		14,16,000.00	19,54,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL, ,PO-GERWANI,RAIGARH (C.G.),INDIA
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ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 5 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	29-09-2019	PP19929-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014608 Dt: 25-SEP-19 BillAmt in INR 283200 for GP19929-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,83,200.00	16,70,800.00 DR
P1	10-10-2019	PP19O10-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014836 Dt: 30-SEP-19 BillAmt in INR 1298000 for GP19O10-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		12,98,000.00	3,72,800.00 DR
P1	16-10-2019	WW19O16-001		SBI RAIPUR T/L- 00000038287439211 PAID TH RTGS BY DISB OF T/L	10,00,000.00		13,72,800.00 DR
P1	24-10-2019	WW19O24-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED DISBURSE T/L	10,00,000.00		23,72,800.00 DR
P1	26-10-2019	PP19O26-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015027 Dt: 19-OCT-19 BillAmt in INR 1097400 for GP19O26-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		10,97,400.00	12,75,400.00 DR
P1	01-11-2019	PP19N01-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014607 Dt: 25-SEP-19 BillAmt in INR 212400 for GP19O01-005 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	10,63,000.00 DR
P1	01-11-2019	PP19N01-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014674 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	4,02,200.00 DR
P1	01-11-2019	PP19N01-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014670 Dt: 27-SEP-19 BillAmt in INR 660800 for GP19O01-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,60,800.00	2,58,600.00 CR
P1	01-11-2019	PP19N01-005	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600014588 Dt: 25-SEP-19 BillAmt in INR 295000 for GP19O01-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	5,53,600.00 CR
P1	06-11-2019	PP19N06-002	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015131 Dt: 25-OCT-19 BillAmt in INR 295000 for GP19N06-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	8,48,600.00 CR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Doc No.:N.D.
Page No.: 6 of 8

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	06-11-2019	PP19N06-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600015169 Dt: 31-OCT-19 BillAmt in INR 1475000 for GP19N06-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		14,75,000.00	23,23,600.00 CR
P1	17-12-2019	WW19D17-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISBURSE OF T/L	20,00,000.00		3,23,600.00 CR
P1	30-12-2019	WW19D30-001		SBI RAIPUR T/L- 00000038287439211 RTGS ISSUED BY DISB OF T/L	20,00,000.00		16,76,400.00 DR
P1	09-01-2020	WW19109-002		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		31,76,400.00 DR
P1	13-01-2020	PP19113-003	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016930 Dt: 10-JAN-20 BillAmt in INR 1982400 for GP19113-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		19,82,400.00	11,94,000.00 DR
P1	13-01-2020	PP19113-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600016871 Dt: 08-JAN-20 BillAmt in INR 684990 for GP19113-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,84,990.00	5,09,010.00 DR
P1	22-01-2020	WW19122-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	15,00,000.00		20,09,010.00 DR
P1	23-01-2020	PP19123-003	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600016967 Dt: 14-JAN-20 BillAmt in INR 330400 for GP19123-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		3,30,400.00	16,78,610.00 DR
P1	23-01-2020	PP19123-004	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017088 Dt: 20-JAN-20 BillAmt in INR 1062000 for GP19123-002 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,62,000.00	6,16,610.00 DR
P1	01-02-2020	PP19201-001	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017247 Dt: 28-JAN-20 BillAmt in INR 1026600 for GP19201-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,26,600.00	4,09,990.00 CR
P1	07-02-2020	WW19207-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		5,90,010.00 DR
P1	15-02-2020	WW19215-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L	10,00,000.00		15,90,010.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	20-02-2020	PP19220-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-NIL Dt: 14-FEB-20 BillAmt in INR 0 for GP19220-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);			15,90,010.00 DR
P1	03-03-2020	PP19303-004	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-2716000017772 Dt: 18-FEB-20 BillAmt in INR 692424 for GP19221-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		6,92,424.00	8,97,586.00 DR
P1	05-03-2020	PP19305-006	PURI	POLLUTION CONTROL (ESP) PP Against Bill-271600017795 Dt: 19-FEB-20 BillAmt in INR 1070496 for GP19221-003 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-2 LOT);		10,70,496.00	1,72,910.00 CR
P1	23-06-2020	WW20623-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		8,27,090.00 DR
P1	03-07-2020	WW20703-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOE 15MW CPP	5,00,000.00		13,27,090.00 DR
P1	06-07-2020	PP20706-002	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019506 Dt: 29-JUN-20 BillAmt in INR 1982400 for GP20706-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-3 LOT);		19,82,400.00	6,55,310.00 CR
P1	15-07-2020	WW20715-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L ON A/C ESP TO THERMAX	7,00,000.00		44,690.00 DR
P1	18-07-2020	WW20718-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15 MW	5,00,000.00		5,44,690.00 DR
P1	07-08-2020	PP20807-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600019970 Dt: 29-JUL-20 BillAmt in INR 466690 for GP20807-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1.5 LOT);		4,66,690.00	78,000.00 DR
P1	10-08-2020	WW20810-001		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR CPP 15MW	10,00,000.00		10,78,000.00 DR
P1	01-10-2020	PP20O01-008	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600020571 Dt: 14-SEP-20 BillAmt in INR 236000 for GP20913-001 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,36,000.00	8,42,000.00 DR
P1	15-10-2020	PP20O15-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021225 Dt: 12-OCT-20 BillAmt in INR 118000 for GP20O15-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		1,18,000.00	7,24,000.00 DR

SINGHAL ENTERPRISES PVT. LTD.

VILL-TARAIMAL,,PO-GERWANI,RAIGARH (C.G.),INDIA
CIN. : U52110WB1997PTC082924

ACCOUNT LEDGER

For the Period From : 01-APR-17 To : 23-MAR-21

Account Name , ERP : [CTH05]-THERMAX LTD (ENVIRO DIVISION)
PAN No. : AAACT3910D
Account Sch : SUNDRY CREDITORS (CAPITAL EXPENDITURE)(C)
For Div - All

Div	Vrdate	Vrno.	Type	Particulars	Debit Amt	Credit Amt	Balance
P1	05-11-2020	PP20N05-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021200 Dt: 10-OCT-20 BillAmt in INR 295000 for GP20N05-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,95,000.00	4,29,000.00 DR
P1	08-11-2020	PP20N08-001	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600021867 Dt: 04-NOV-20 BillAmt in INR 295221 for GP20N08-004 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-.5 LOT);		2,95,221.00	1,33,779.00 DR
P1	13-11-2020	WW20N13-003		SBI RAIPUR T/L- 00000038287439211 RTGS BY DISB OF T/L FOR PP 15MW	5,74,000.00		7,07,779.00 DR
P1	02-12-2020	PP20D02-006	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022101 Dt: 25-NOV-20 BillAmt in INR 212400 for GP20D02-006 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		2,12,400.00	4,95,379.00 DR
P1	02-12-2020	PP20D02-007	PURI	POWER PLANT 15 MW PROJECT - W.I.P. Against Bill-271600022084 Dt: 25-NOV-20 BillAmt in INR 495600 for GP20D02-007 And Order No :PP18316-003 Item- ESP FOR 35 TPH BOILER (Qty-1 LOT);		4,95,600.00	221.00 CR
P1	31-12-2020	JV20D31-049	JRNL	LIABILITY NO LONGER REQD. WRITEN BACK AMT. W/ OFF. AMT. W/ OFF.	221.00		Nil
S1	06-03-2021	WE20306-018	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570870/06-MAR-21 NEFT BY CH NO-570870 DRI U-3	2,79,000.00		2,79,000.00 DR
S1	10-03-2021	WE20310-001	BANK	STATE BANK OF INDIA - RAIPUR OD A/C NO.56301001189 CH 570896/10-MAR-21 BY CH NO-570896 FOR DRI 100TPD PROJECT	4,70,000.00		7,49,000.00 DR
				Total for the Period	**4,11,82,506.00**	**4,04,33,506.00**	
				CLOSING BALANCE			**7,49,000.00 DR**

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2021-22/031/1 **Date: 5.07.2021**

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : **Fugitive Dust Emission**

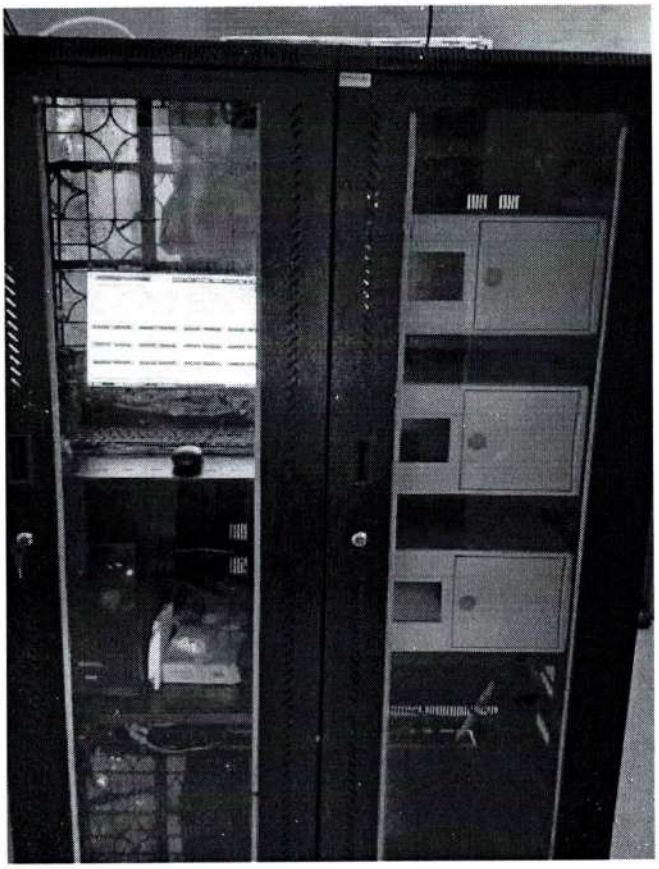
Duration of Sampling : 8hrly

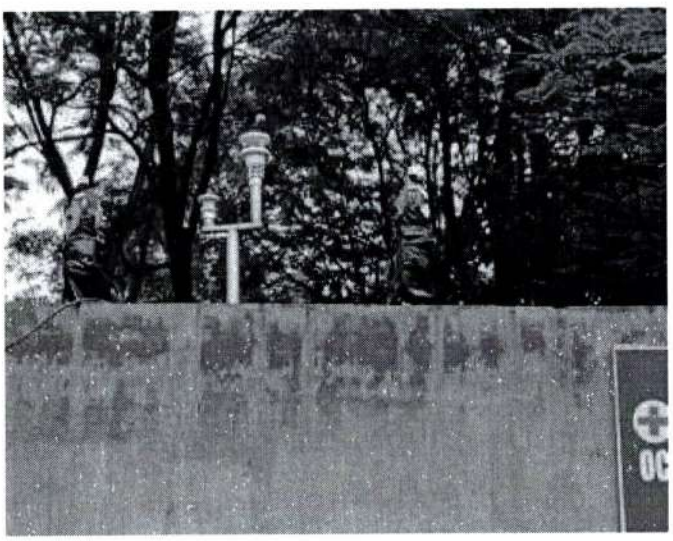
TEST REPORT

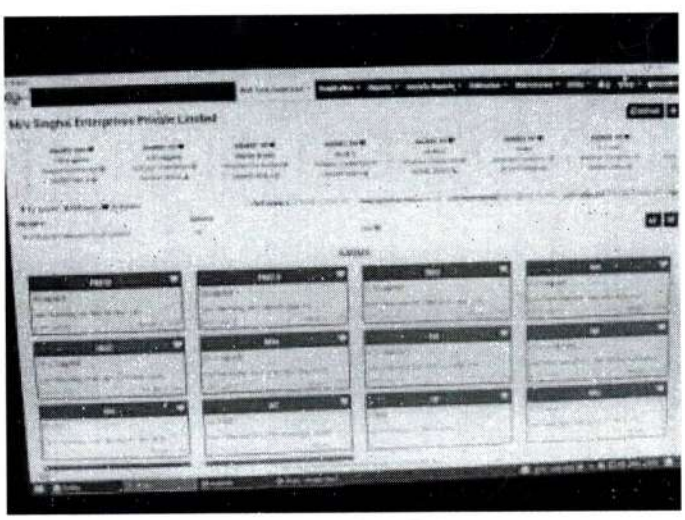
Sr. No.	LOCATION	Date of sampling	PM $\mu g/m^3$
1.	Near Coal Crusher	17.06.2021	938
2.	Near Kiln Area	17.06.2021	842
3.	Near ESP	17.06.2021	698
4.	Near Cooler Discharge Area	17.06.2021	664
CPCB Standards			1200

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory







PHOTOGRAPHS OF CAAQMS
M/s SINGHAL ENTERPRISES PVT. LTD.

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/ST/SEPL/2021-22/031/1

Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal, Post - Gerwani,
Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack -1 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 1 & 2
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	158
6	Velocity of exit gas	m/sec	10.3
7	Flow of exit gas at stack temp. & Press.	m^3/hr	94309.27
8	Flow of exit gas at NTP	Nm^3/hr	61294.46
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	2.95

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/ST/SEPL/2021-22/031/2

Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-2 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	Kiln 3 & 4
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	10.7
7	Flow of exit gas at stack temp. & Press.	m^3/hr	97971.77
8	Flow of exit gas at NTP	Nm^3/hr	63822.91
9	SPM	mg/Nm^3	46.3
10	Total dust emission	kg/hr	2.96

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/ST/SEPL/2021-22/031/3 Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-3 (3x40 & 1x25 TPD Sponge Iron Kilns)
1	Date of Sampling	-	16.06.2021
2	Stack Attached to	-	(3x40 & 1x25 TPD Kilns
3	Diameter of Stack	meter	1.8
4	Height of Stack	meter	45
5	Temp. of exit gas	^{0}C	151
6	Velocity of exit gas	m/sec	9.20
7	Flow of exit gas at stack temp. & Press.	m^3/hr	84237.41
8	Flow of exit gas at NTP	Nm^3/hr	56244.36
9	SPM	mg/Nm^3	47.0
10	Total dust emission	kg/hr	2.64

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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EAEPL/ST/SEPL/2021-22/031/4 Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-4 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 5 & 6
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0} C	160
6	Velocity of exit gas	m/sec	8.82
7	Flow of exit gas at stack temp. & Press.	m^3/hr	131854.94
8	Flow of exit gas at NTP	Nm^3/hr	90745.43
9	SPM	mg/Nm^3	45.4
10	Total dust emission	kg/hr	4.12

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EAEPL/ST/SEPL/2021-22/031/5 Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	8 MW AFBC Power plant Stack No. 5
1	Date of Sampling	-	17.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	119
5	Velocity of exit gas	m/sec	10.20
6	Flow of exit gas at stack temp. & Press.	m3/hr	152485.31
7	Flow of exit gas at NTP	Nm3/hr	110123.95
8	PM	mg/Nm3	30.0
9	SO2	mg/Nm3	238.6
10	NOx	mg/Nm3	154.3

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EAEPL/ST/SEPL/2021-22/031/6 Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	Stack-6 (2x100 TPD Sponge Iron Kilns)
1	Date of Sampling	-	17.06.2021
2	Stack Attached to	-	Kiln 7
3	Diameter of Stack	meter	2.3
4	Height of Stack	meter	52
5	Temp. of exit gas	^{0}C	157
6	Velocity of exit gas	m/sec	8.60
7	Flow of exit gas at stack temp. & Press.	m^3/hr	128566.04
8	Flow of exit gas at NTP	Nm^3/hr	89099.26
9	SPM	mg/Nm^3	48.2
10	Total dust emission	kg/hr	4.29

For Enviro Analysts & Engineers Pvt. Ltd.

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EAEPL/ST/SEPL/2021-22/031/7 Date: 5.07.2021

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Stack Emission Monitoring Report

SL. NO.	PARAMETERS	Unit	18 MW AFBC Power plant Stack No. 7
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	124
5	Velocity of exit gas	m/sec	12.9
6	Flow of exit gas at stack temp. & Press.	m3/hr	192849.07
7	Flow of exit gas at NTP	Nm3/hr	136072.74
8	PM	mg/Nm3	27.1
9	SO2	mg/Nm3	347.7
10	NOx	mg/Nm3	228.1

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EAEPL/ST/SEPL/2021-22/031/8 Date: 5.07.2021

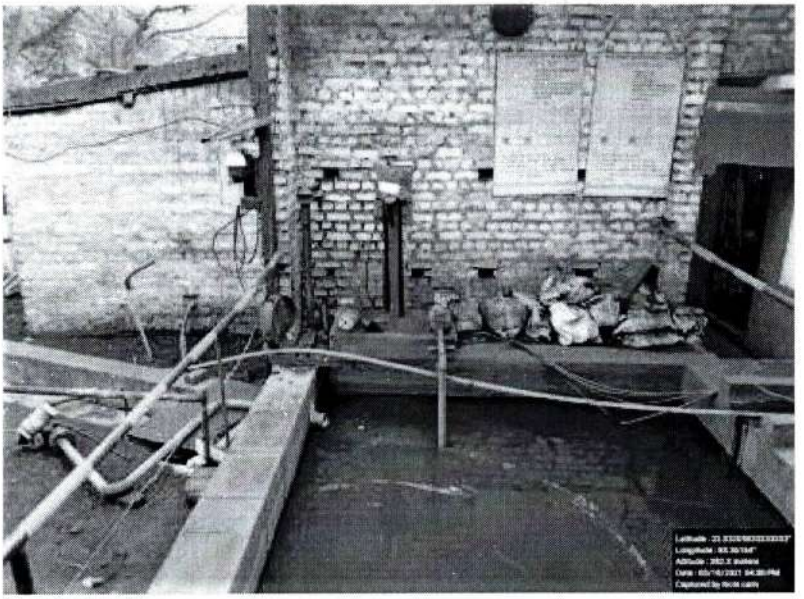
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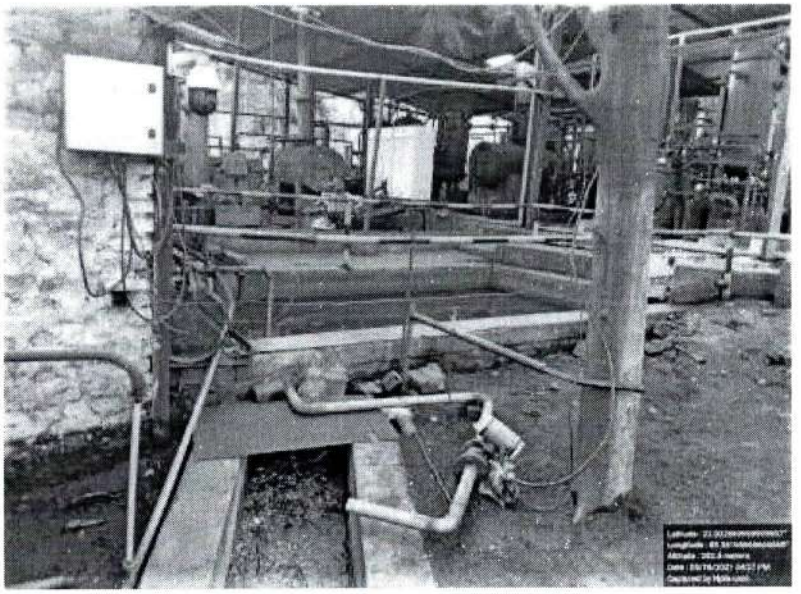
Stack Emission Monitoring Report

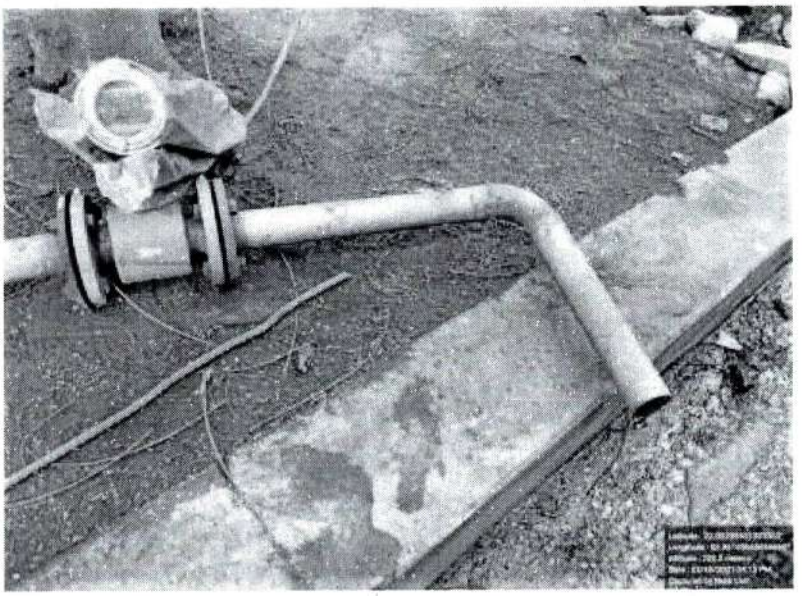
SL. NO.	PARAMETERS	Unit	7 MW AFBC Power plant Stack No. 8
1	Date of Sampling	-	18.06.2021
2	Diameter of Stack	meter	2.3
3	Height of Stack	meter	60
4	Temp. of exit gas	0 C	116
5	Velocity of exit gas	m/sec	9.88
6	Flow of exit gas at stack temp. & Press.	m3/hr	147701.45
7	Flow of exit gas at NTP	Nm3/hr	108623.22
8	PM	mg/Nm3	25.4
9	SO2	mg/Nm3	214.5
10	NOx	mg/Nm3	149.2

For Enviro Analysts & Engineers Pvt. Ltd.

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PHOTOGRAPHS OF CAMERA & FLOWMETER
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Date: 5.07.2021

ISSUED TO:
M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 2 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
1	pH Value at 28^{0}C	-	IS : 3025 (Part 11)-1983	6.5 to 8.5	No relaxation	7.75
2	Turbidity NTU	NTU	IS : 3025 (Part 10)-1984	1	5	0.3
3	Apparent Colour	Hazen units	IS : 3025 (Part 4)-1983	5	15	0.7
4	Odour	-	IS : 3025 (Part 5)-1983	Agreeable	Agreeable	Agreeable
5	Taste	-	IS : 3025 (Part 8)-1984	Agreeable	Agreeable	Agreeable
6	Total Dissolved Solids (TDS)	mg / l	IS : 3025 (Part 16)-1984	500	2000	612
7	Fluoride (as F)	mg / l	IS : 3025 1964	1.0	1.5	0.90
8	Chlorides (as Cl)	mg / l	IS : 3025 (Part 32)-1988	250	1000	16.6
9	Total Alkalinity (as $CaCO_3$)	mg / l	IS : 3025 (Part 23)-1986	200	600	206
10	Total Hardness as ($CaCO_3$)	mg / l	IS : 3025 (Part 21)-1983	200	600	294
11	Calcium (as Ca)	mg / l	IS : 3025 (Part 40)-1991	75	200	73.8
12	Magnesium (as Mg)	mg / l	IS : 3025 (Part 46)-1994	30	100	26.6
13	Sulphate (as SO_4)	mg / l	IS : 3025 (Part 24)-1986	200	400	15.7
14	Nitrates (as NO_3)	mg / l	IS : 3025 (Part 34)-1988	45	100	2.35
15	Total Iron (as Fe)	mg / l	IS : 3025 (Part -II)-2004	0.3	1.0	0.20
16	Cyanide	mg / l	IS 3025 : 1986 (Part 27)	0.05	No relaxation	< 0.005
17	Copper (as Cu)	mg / l	IS : 3025 (Part II)-2004	0.05	1.5	< 0.03
18	Manganese (as Mn)	mg / l	IS : 3025 (Part II)-2004	0.1	0.3	0.04
19	Mercury (as Hg)	mg / l	IS : 3025 (Part II)-2004	0.001	No relaxation	< 0.0005

For Enviro Analysts & Engineers Pvt. Ltd.

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EAEPL/GW/SEPL/2021-22/031/3 Date: 5.07.2021

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Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars: Ground water Near Weigh Bridge

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **2 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

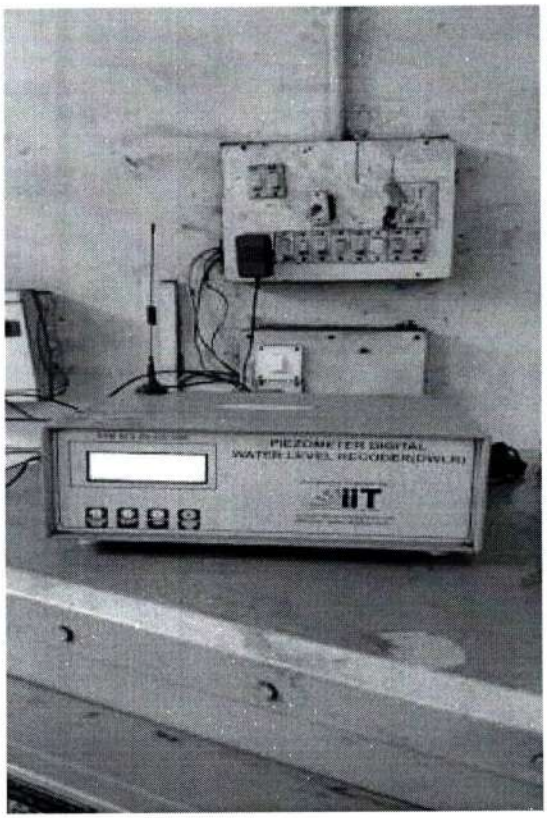
Sr. No.	Test Parameters	Unit	Method	As per IS : 10500 : 2012 (Drinking Water - Specification)		Results
				Acceptable Limit	Permissible Limit	
20	Cadmium (as Cd)	mg / l	IS : 3025 (Part II)-2004	0.003	No relaxation	< 0.001
21	Selenium (as Se)	mg / l	IS : 3025 (Part II)-2004	0.01	No relaxation	< 0.001
22	Arsenic (as As)	mg / l	IS : 3025 (Part II)-2004	0.01	0.05	< 0.01
23	Lead (as Pb)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.001
24	Zinc (as Zn)	mg / l	IS : 3025 (Part II)-2004	5	15	2.10
25	Total Chromium (as Cr)	mg / l	IS : 3025 (Part II)-2004	0.05	No relaxation	< 0.01
26	Aluminum as (Al)	mg / l	IS : 3025 (Part II)-2004	0.03	0.2	0.01
27	Boron as (B)	mg / l	IS : 3025 (Part II)-2004	1	5	0.30
28	Mineral Oil	ppm	IS 3025 (Part 39)-1991	0.05	No relaxation	< 0.001
29	Phenolic Compounds	ppm	IS : 3025 (Part 43):1992	0.001	0.002	< 0.001
30	Residual Chlorine	ppm	IS : 3025 (Part 26)-1986	Min.0.2	1.0	Nil
31	E. coli	CFU/100ml	IS : 1622-1981	Absent	Absent	Absent
32	Total Coliform	MPN/100 ml	IS : 1622-1981	Absent	Absent	Absent

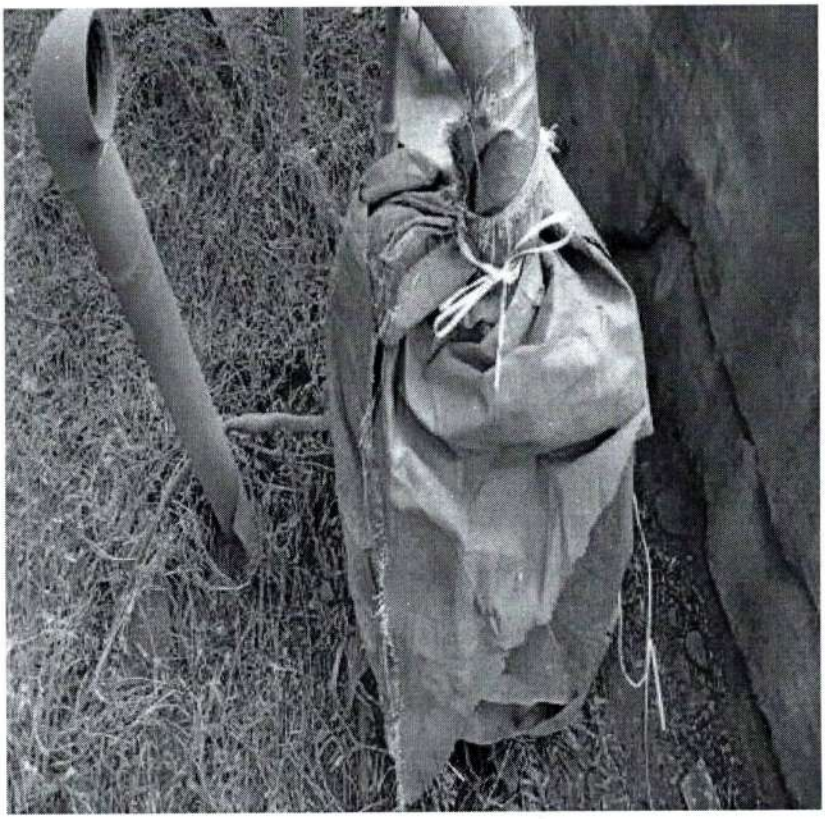
Note: 1. Results relate to tested sample only. 2. Test report should not be reproduced partially.

REMARKS: Based upon request of the party, sample was tested for above mentioned parameters only. As per IS: 10500:2012, for test nos. 6, 9 & 10 sample exceeds acceptable limits. However, the results are within Maximum Permissible limits, indicating that with respect to the tested parameters, it can be used for drinking purpose in absence of an alternate source.

For Enviro Analysts & Engineers Pvt. Ltd.

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PHOTOGRAPHS OF PIEZOMETER

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EAEPL/WW/2021-22/031/1

Date: 5.07.2021

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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : DM Plant Effluent

Location of sample : Neutralization Pit DM Plant

Sample Collection Date	: 18.06.2021	Analysis Starting Date	:	19.06.2021
Quantity received	: 1 ltr	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Parameters	Measurement Unit	Method	Result
1	pH Value	-	IS : 3025 (Part 11)-1983	7.40 at 25°C
2	TSS	mg / l	IS : 3025 (Part 17) 1984	32
3	TDS	mg / l	IS : 3025 (Part 16)-1984	618
4	COD	mg / l	IS : 2488 (Part 5) -1976	46.2
5	BOD at 27°C for 3 days	mg / l	IS : 3025 (Part 44) -1993	5.4
6	Oil & Grease	mg / l	IS : 3025 (Part 39)-1991	< 4

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EAEPL/WW/2021-22/031 **Date: 5.07.2021**

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Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin – 496001

Sample Particulars : Cooling Tower Blow Down Water

Sample Collection Date	: **18.06.2021**	Analysis Starting Date	:	19.06.2021
Quantity received	: **1 ltr**	Sampled by	:	EAEPL Representative

TEST RESULTS

Sr. No.	Test Parameters	Unit	Method	Results
1	**Free Available Chlorine**	mg / l	IS : 3025 (Part 26)-1986	0.22
2	**Zinc as (Zn)**	mg / l	IS : 3025 (Part II)-2004	0.22
3	**Total Chromium as (Cr)**	mg / l	IS : 3025 (Part II)-2004	0.012
4	**Phosphate as (PO4)**	mg/l	IS : 3025 (Part 31)-1988	1.37

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Date: 5.07.2021

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Sample Particulars : **Ambient Air Quality**

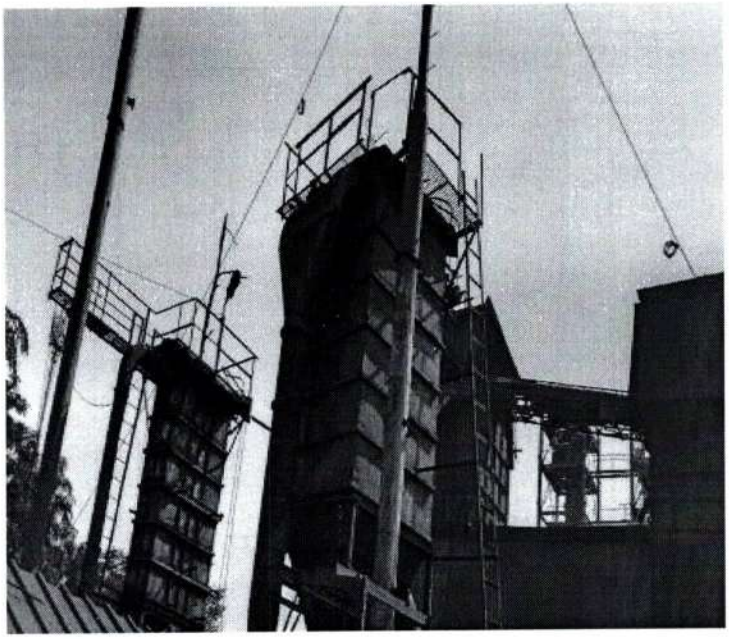
Duration of Sampling : 24hrly

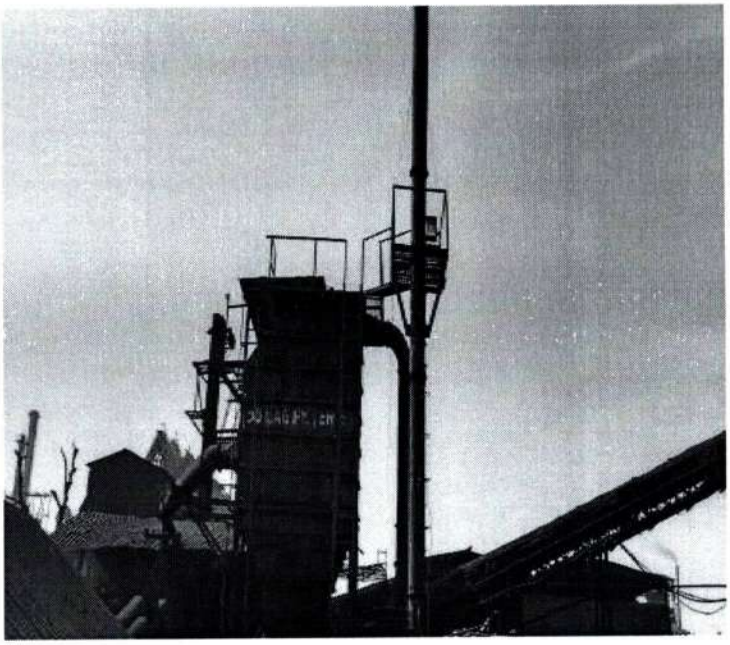
TEST REPORT

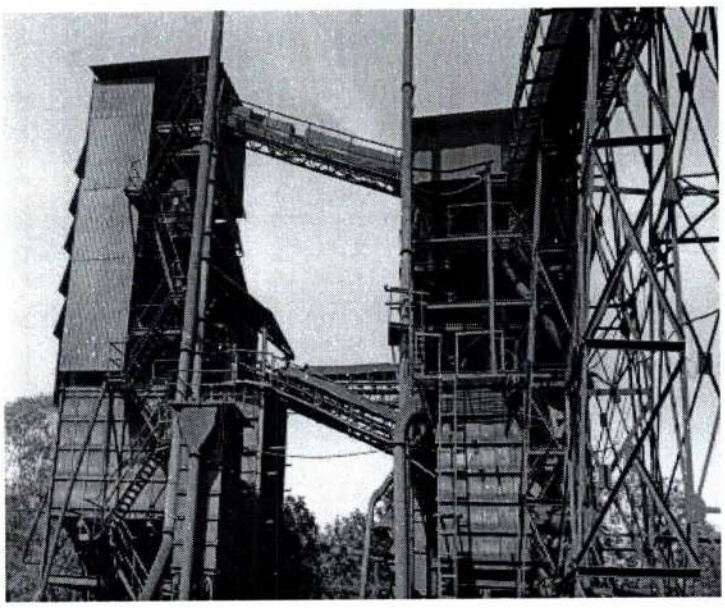
Sr. No.	LOCATION	Date of sampling	PM 10 $\mu g/m^3$	PM 2.5 $\mu g/m^3$	SO_2 $\mu g/m^3$	NO_2 $\mu g/m^3$	CO mg/m^3
1.	North – Direction near Weigh Bridge	16.06.2021	85.1	42.4	10.3	32.2	0.296
2.	South Direction - near Power plant	16.06.2021	93.4	46.3	19.2	41.3	0.610
3.	East Direction - near SEPL Colony	16.06.2021	83.7	41.8	10.7	30.6	0.294
4.	West Direction - near Boundary Wall	16.06.2021	91.5	45.5	16.1	37.4	0.518
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

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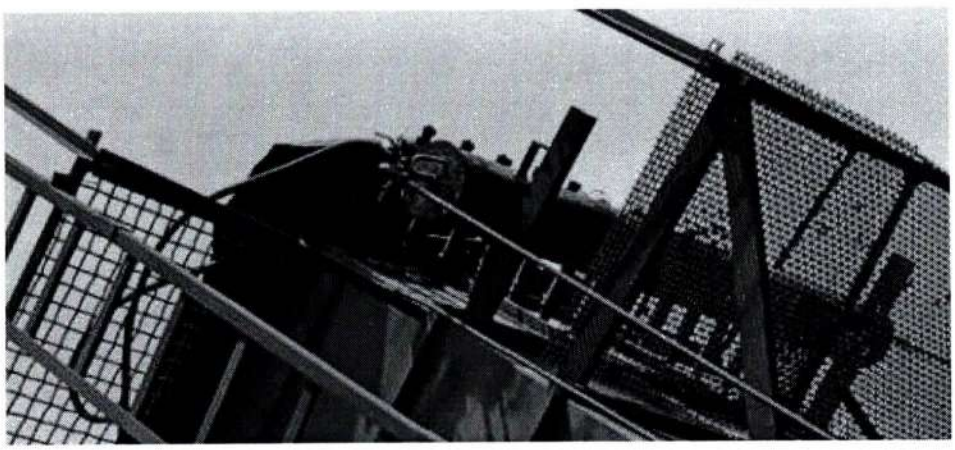




PHOTOGRAPHS SHOWING BAG FILTERS AT VERIOUS POINTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

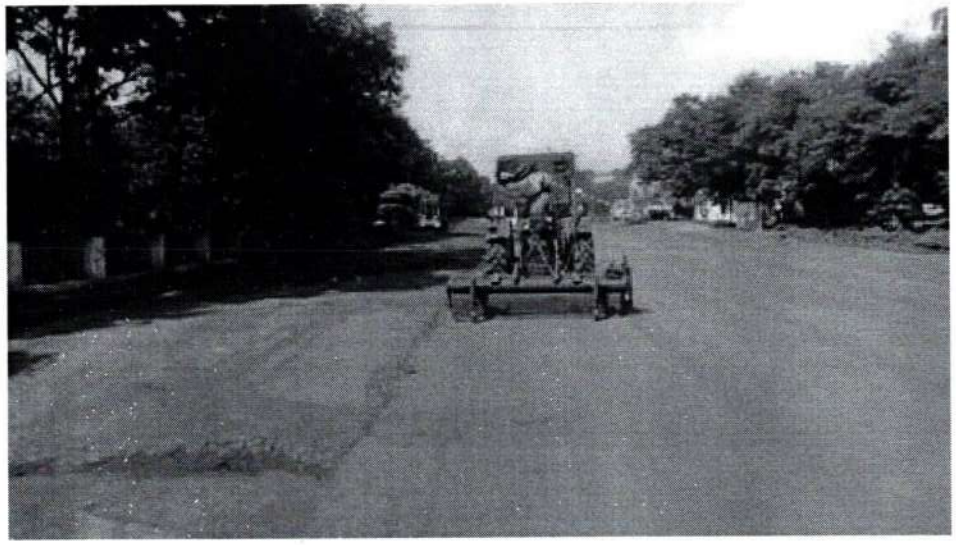


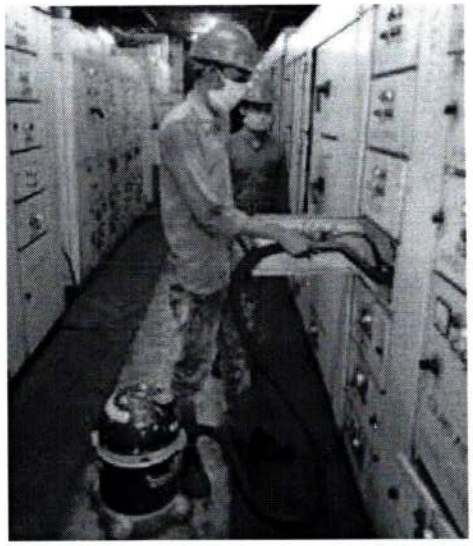


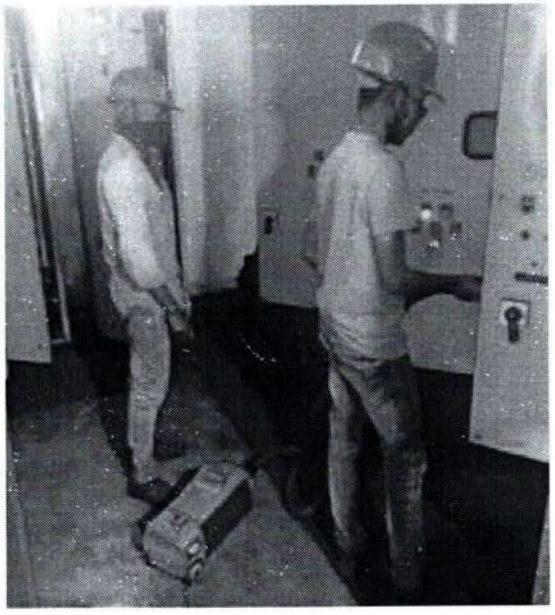
PHOTOGRAPHS SHOWING LEAKAGE DETECTION &

MECHANIZED BAG CLEANING FACILITIES

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH





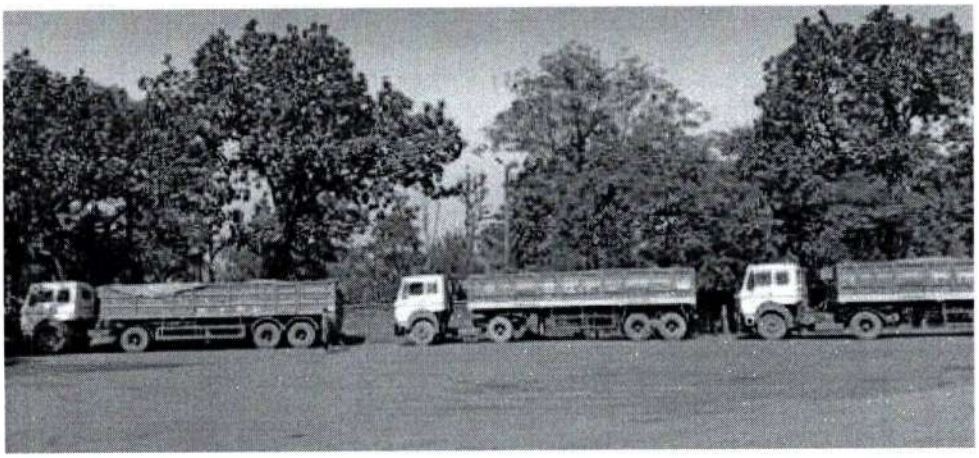




PHOTOGRAPHS SHOWING SWEEPING MACHINE & VACCUM CLENERS

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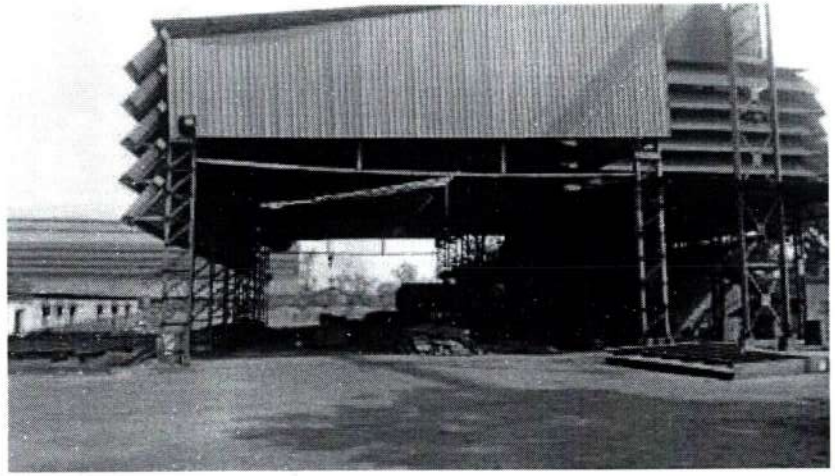


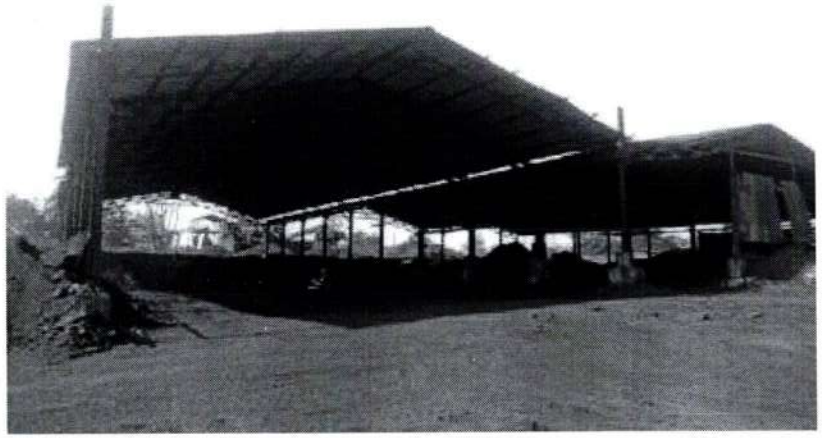


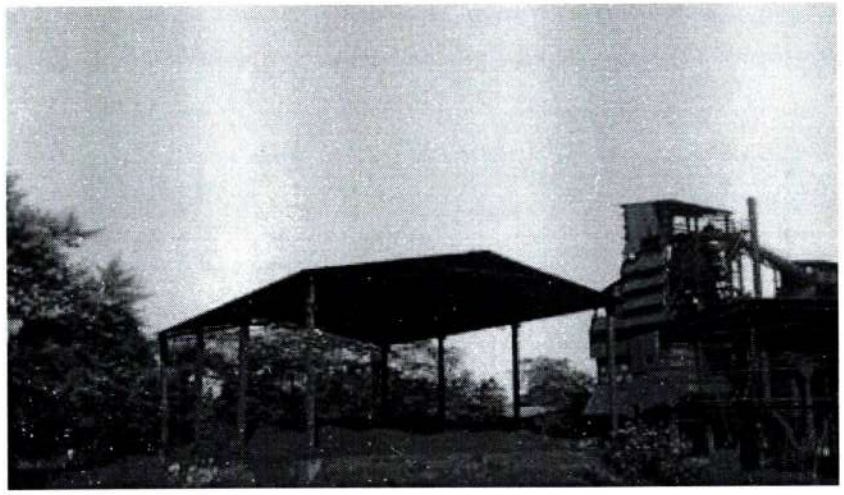
PHOTOGRAPHS SHOWING COVERED TRUCKS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL

:: RAIGARH ::



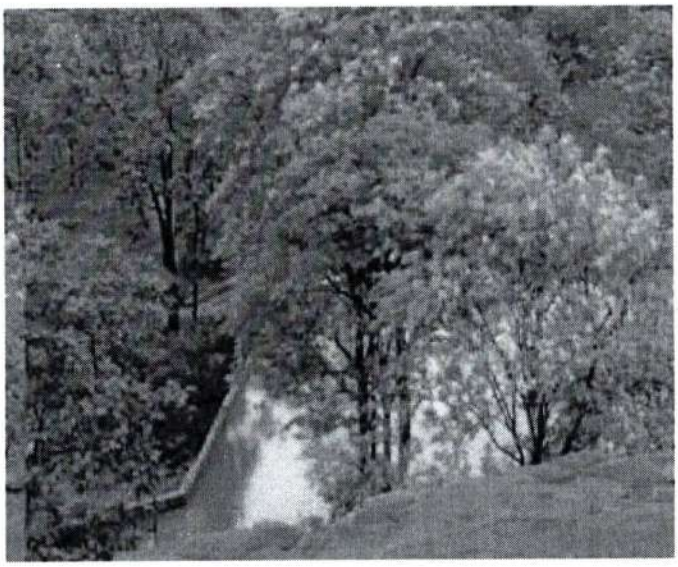






PHOTOGRAPHS SHOWING SHEDS FOR RAW MATERIAL

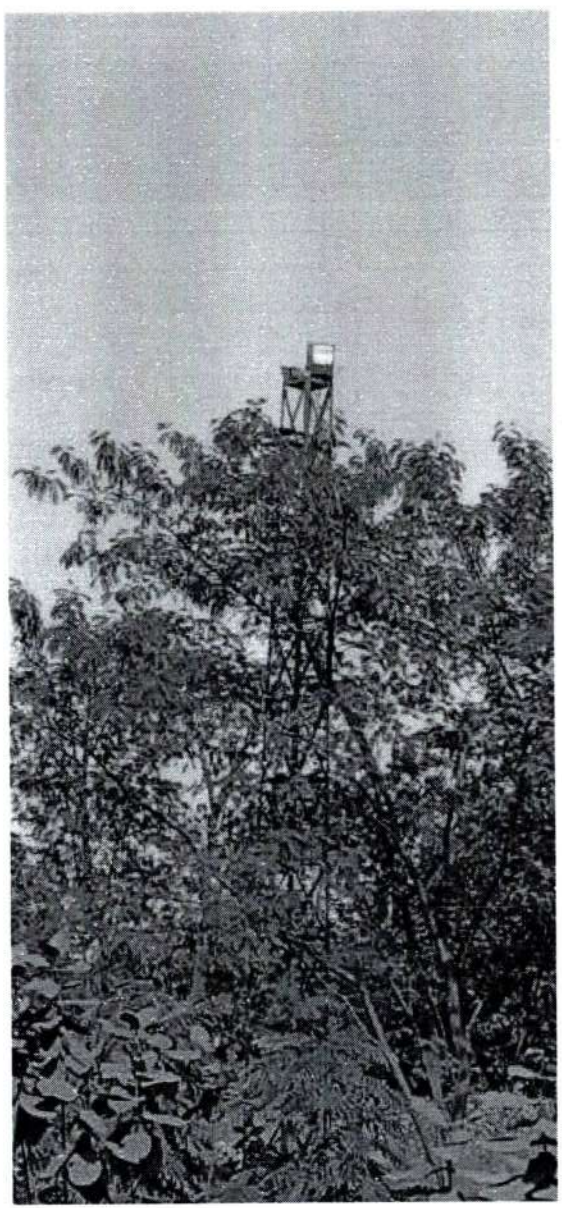
M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

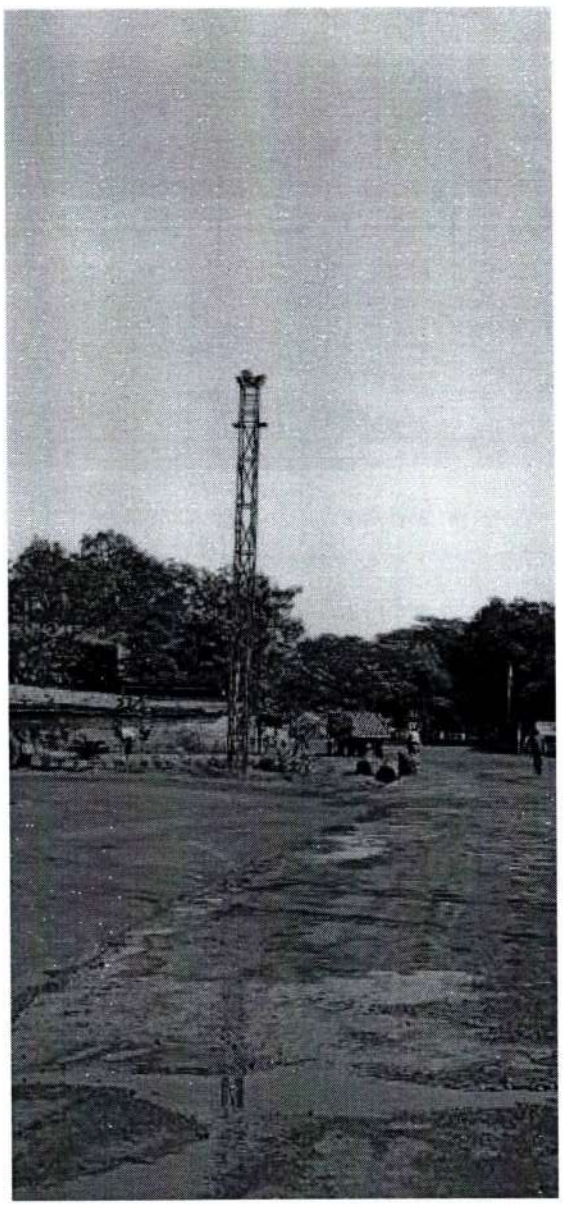



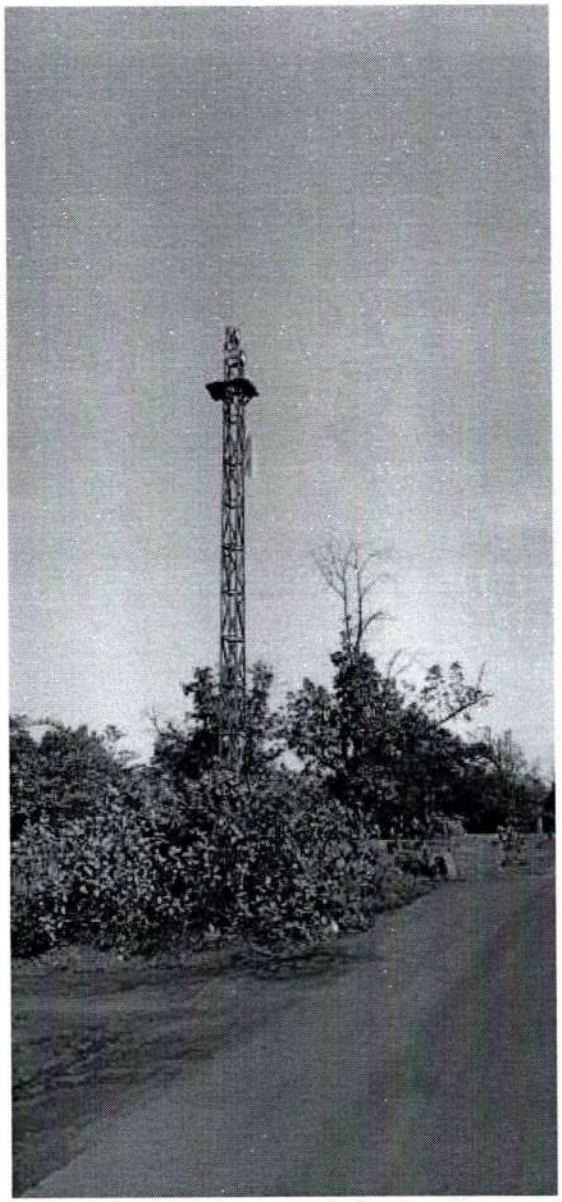


PHOTOGRAPHS SHOWING RAINWATER HARVESTING STRUCTURE

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH







PHOTOGRAPHS SHOWING SOLAR LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH



PHOTOGRAPHS SHOWING LED LIGHTS

M/s SINGHAL ENTERPRISES PVT. LTD. VILLAGE : TARAIMAL :: RAIGARH

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/N/SEPL/2021-22/031 Date: 5.07.2021

Issued to	:	**M/s Singhal Enterprises Pvt. Ltd.** **Gram - Taraimal , Post - Gerwani ,** **Dist - Raigarh (Chattisgarh), Pin - 496001**
Sample Particulars	:	**Noise Monitoring Report**

Date of Sampling: 16.06.2021

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	65.8	60.2
2	Near Main Gate	60.4	57.9
3	Near TG Building	74.3	69.1
4	Near DM Plant	67.7	63.9
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

DOJ ⇒ 8/03/21

Singhal Enterpris

FORM 21

[Prescribed under Rule (19)]

Health Register

(In respect of persons employed in occupation declared to be dangerous operation under Section 87)

PRE-EMPLOYEMENT & PERIODIC MEDICAL EXAMINATION

Photo

Date: 04/03/21

Name:- Sudhir Yadav	Age(Years) 28	Male / Female
Nature of Employment :	Employee No. 111006	
Department : Sponge Iron electrical		
No. of working years:	Previous working:	Mobile No.: 8085836483
ESIC number:		Aadhar No.: 962321356308

(1) **GENERAL EXAMINATION**
HEIGH : ...157..... CM, WEIGHT: ...77..... KG, BMI: ...24.6.....
CHEST : INSPIRATION ...92.....CM, EXPIRATION ...89..... CM
BUILT – AVERAGE/STRONG/POOR
THROAT ..... TONGUE ..... TONSILS.....
TEETH ..... GUMS ..... THYROID.....
LYMPHNODES .....
ADDITIONAL FINDINGS .....

(2) **CARDIO-VASCULAR SYSTEM**
PULSE ..72...../MIN REGULAR/IRREGULAR PERIPHERAL PULSE – FILT/ NOT FELT
B.P. 120/76.... Mm of Hg.
HEART SOUND : .....
MURMUR IF ANY : .....
ADDITIONAL FINDING (S), IF ANY : .....

(3) **RESPIRATIORY SYSTEM :**
SHAPE OF CHEST : .....
CHEST MOVEMENTS : .....
TRACHEA : .....
BREATH SOUNDS : .....

(4) **GASTRO-INTESTINAL SYSTEM :**
LIVER : ..... SPLEEN : .....
ANY ABDOMINAL LUMPS : .....

(5) **EXAMINATION OR EYES :**
EXTERANAL EXAM : ..... SQUNIT : .....
NYSTAGMUS : .....
COLOUR VISION – NORMAL/DEFECTIVE
FUNDUS (L) (R)
INDIVIDUAL COLOUR INDENTIFICATION – NORMAL/DEFECTIVE
DISTANT VISION (WITHOUT GLASSES)
RIGHT ..... LEFT .....
(WITH GLASSES) RIGHT ..... LEFT .....
NEAR VISION (WITH GLASSES)
RIGHT ..... LEFT .....
NIGHT BLINDNESS : (NYOTALOPIA) : .....

(6) **EXAMINATION OF EAR, NOSE & THROAT :**
EXTERNAL EXAM : .....

(7) **GENITO URINARY SYSTEM :**
HEANIA : .....HYDROCELE/VARICOCLELE : .....
CRYPTORCHIDISM ..... PHIMOSIS .....
VARICOSE VEINS ..... SIGNS OF STD .....

OTHER EXAMINATION FOR FEMALES:

MENSRUAL HISTORY OBSTETRIC HISTROY
MENARCHE AT ..... Yrs. GRAVIDA ..... PARA .....
LMP : .....
MENSTRUAL IRREGULARITY, IF ANY

INVESTIGATIONS

(8) LAB INVESTIGATION :

URINE : ALBUMIN .....SUGAR .....
MICROSCOPY ..... STOOL .....

HAEMOGRAM
Blood Group ..... Rh. Factor .....Hb ..... TLC ...../cumm RBC .....million./cumm.
DLC – P L E M B Platelets Count : .....Lakhs/cumm.....

Serum cholesterol :mg/dts/Triglycerides
HDL: .....mg/dl. LDL.....mg/dl.....mg/dl.....

HEPATIC PROFILE
SGPT:.....IU/I SGOT :.....IU/I.
Alkaline Phosphatase :.....IU/I.

RENAL PROFILE
Blood Urea: S/Creatinine :

METABOLIC
Blood Sugar – F: Blood Sugar – PP : S/Uric acid : .....mg/dl

(9) OTHER INVESTIGATION :
X- Ray Chest (In normal persons once in three years.....
in case of any abnormality X ray can be done at shorter intervals)
ECG (in case of any abnormality further tests should be carried out) .....
Ultra sound whole abdomen (in normal persons once in three years in case of any abnormality can be done at shorter intervals) .....
Others : .....

(10) PULMONARY FUNCTION TEST

	FVC	FEV 1	FEV1/ FVC
Predicated			
Measured			
% of predicted			

Remarks :

(11) Audiometry examination :- PTA of both ears at frequency of 125, 250, 500, 1000, 2000, 4000, 8000 Cycles per second

(12) Medical examination of canteen staff
- a- Blood examination for venereal disease and routine blood examination
- b- Stool and urine examination for worm infection
- c- Screening for skin diseases (scabies and others)
- d- X-ray and other tests for T.B.

(13) Details of other specific medical examination carried out as mentioned in the respective schedules of Rule 107 of C.G. factory rules 1962 –

.....

.....

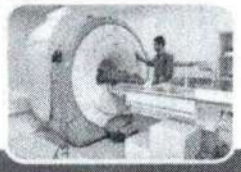
Asst Sr Staff
Canteen Staff

Dr. Nimal Ray Chaudhuri
MBBS, (Kol) Arth
General Physician
Reg. No. CG.M.C. 36...

Signature (with date) of Factory Medical Officer

Signature (with date) of Certificate Surgeon

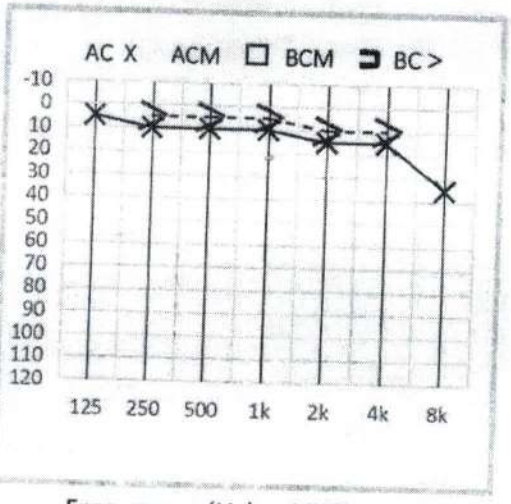
LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



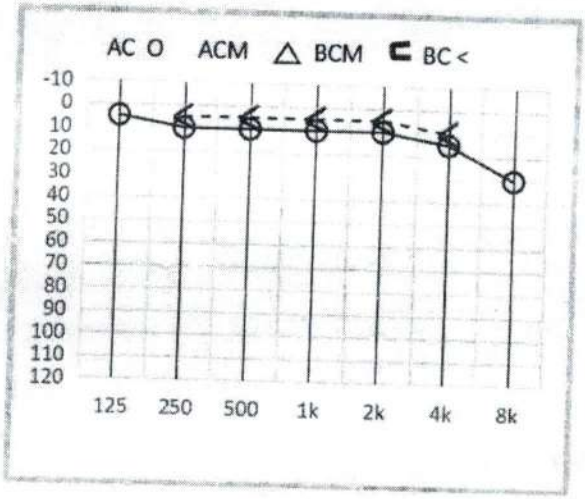
DATE 04/03/2021
AUDIOMETER : AUDITIVO

NAME : SUDHIR YADAV
AGE / SEX 28/M
COMPANY SINGHAL ENTERPRISES

MODE / EAR	AIR CONDUCTION		BONE CONDUCTION		COLOUR CODE
	MASKED	UNMAS	MASKED	UNMASKED	
LEFT	□	X	⊐	>	BLACK
RIGHT	△	O	⊏	<	BLACK
NO RESPONSE : ADD ↓BELOW THE RESPECTIVE SYMBOLS					



Frequency (Hz) LEFT



Frequency (Hz) RIGHT

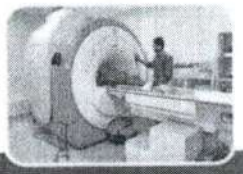
dBHL	PTA - 1	PTA -2
RIGHT EAR	10.00	
LEFT EAR	11.67	

TEST EAR	RINNE	WEBER	BING
RIGHT EAR			
LEFT EAR			

DIAGNOSIS : B/L HEARING SENSTIVITY WITHIN NORMAL LIMITS.
ABSENCE OF NOISE INDUCED HEARING LOSS.

DR. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physician
Reg. NO. ~~SCMC~~ 3855/2011

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

HAEMATOLOGY

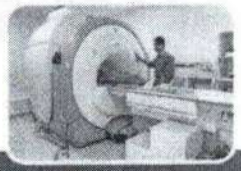
Investigation	Result	Unit	Reference range
HAEMOGLOBIN	14.6	gm/dl	13.0 - 17.0
RBC INDICES			
RBC COUNT	5.28	mill/cu.mm	4.5 - 5.5
Total W.B.C. Count	5500	Cells /Cu.mm	4000 - 10000
Differential Leucocyte Count			
NEUTROPHILS	61	%	40 - 80
LYMPHOCYTE	32	%	20-40
MONOCYTE	04	%	2-10
EOSINOPHILS	03	%	1 - 6
BASOPHILS	00	%	< 2
PLATELET COUNT	2.33	Lacs/cu.mm	1.5 - 4.1

METHOD : Test done by Sysmex XP-100 Automated Haematology Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

URINE ANALYSIS

PHYSICAL EXAMINATION		
COLOUR	PALE YELLOW	
APPEARANCE	CLEAR	
REACTION	ACIDIC	
CHEMICAL EXAMINATION		
SUGAR	NIL	
ALBUMIN	NIL	
MICROSCOPIC EXAMINATION		
PUS CELLS	0--1	/ hpf
EPITHELIAL CELLS	0--1	/ hpf
RBCs	NIL	/ hpf
CAST	NIL	
CRYSTAL	NIL	
BACTERIA	NIL	

REMARK: NOTE:- MICROSCOPIC EXAMINATION OF URINE IS PERFORMED BY CENTRIFUGED URINARY SEDIMENT.

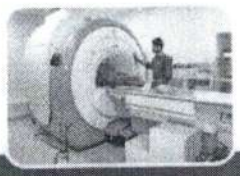
METHOD : Test done by Siemens Clinitek Status+ Urine Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS

Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication Reference range

BIOCHEMISTRY

CHEM-7

FASTING BLOOD SUGAR	76	mg/dl	70 - 110
POST PRAND. BLOOD SUGAR (2 HR)	92	mg/dl	70 - 140
BLOOD UREA NITROGEN	8.41	mg/dl	6 - 21
SERUM CREATININE	0.98	mg/dl	0.6 - 1.4
URIC ACID	4.28	mg/dl	3.6 - 7.2
SGOT	27.17	U/L	UPTO 45
SGPT	27.94	IU/L	Upto 45
ALKALINE PHOSPHATASE	72.31	IU/L	58 - 331

METHOD : Test done by Merilyzer Autoquant 100 Fully Automated Biochemistry Analyzer.

LIPID PROFILE

CHOLESTEROL	139	mg/dl.	Upto 200
TRIGLYCERIDES	106	mg/dl.	40 - 160
HDL	34.25	mg/dl.	35.5 - 79.5
LDL	83.55	mg/dl.	80 to 150

Reference Range :-

	Cholesterol	Triglyceride	Total : HDL Ratio
Desirable	Below 200	Below 200	Below 3.5
Borderline	200 to 250	200 to 400 with normal Cholesterol	3.5 to 5.5
High	250 to 300	200 to 400 with high Cholesterol	Above 5.5
Very High	Above 300	Above 400	

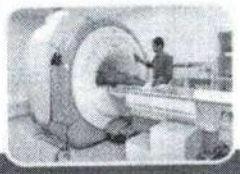
Checked By

SRL Pathology

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

Trusted by millions

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010** Reporting Date : 06-03-2021
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD** Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

SEROLOGY

BLOOD GROUP	" B "
RH	POSITIVE

STOOL EXAMINATION

PHYSICAL EXAMINATION

CONSISTANCY	SEMI SOLID
COLOUR	BROWNISH
MUCUS	ABSENT
OVA	NIL
CYST	NIL
P[illegible] CELL	NIL
R.B.C.	NIL
REMARK	NORMAL

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

ID: 2
SUDHIR YADAV
Male 28Years

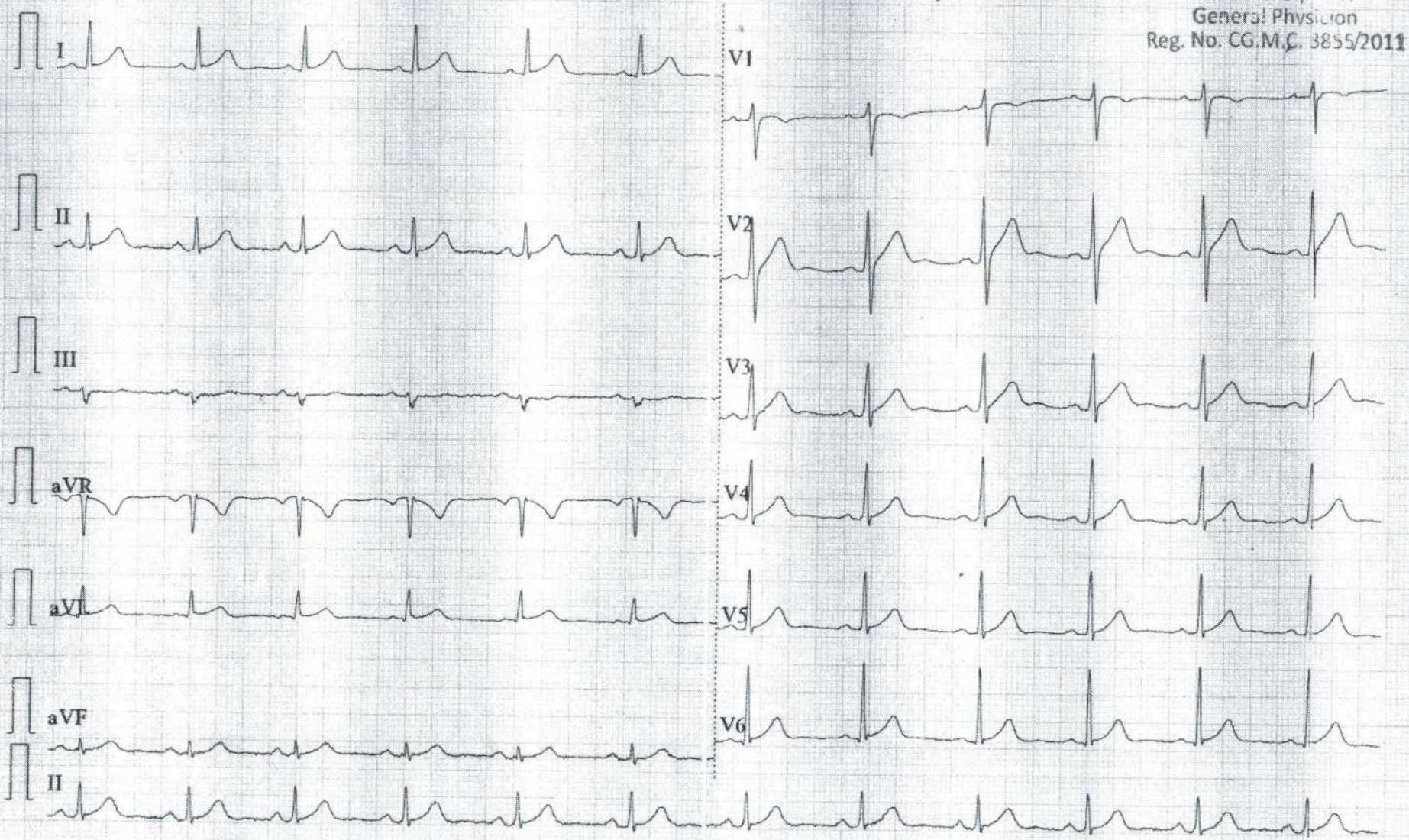
03-03-2021 10:26:21 PM

HR	: 71	bpm
P	: 92	ms
PR	: 154	ms
QRS	: 82	ms
QT/QTc	: 370/402	ms
P/QRS/T	: 59/19/35	°
RV5/SV1	: 1.080/0.703	mV

Diagnosis Information:
Sinus rhythm
Normal ECG

Ref-Phys. : SINGHAL ENTERPRISES
Report Confirmed by:

Dr. Mrinal Ray Chaudhuri
MBBS (Kol) H
General Physician
Reg. No. CG.M.C. 3855/2011



0.05~35Hz AC50 25mm/s 10mm/mV 2*5.0s+1r ♥71 CARDIA[redacted]9108 D V1.43 Glasgow V28.6.0 OLIVE DIAGNOSTICS RAIGAF[redacted]

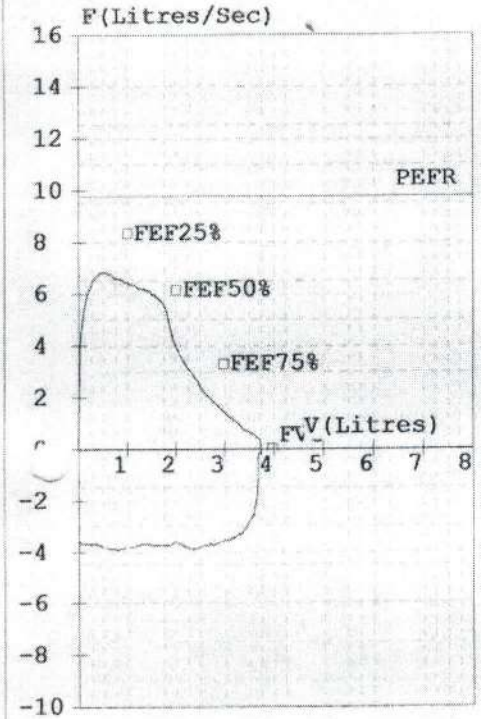
OLIVE DIAGNOSTIC

CIVIL LINE ATHITI HOTEL RAIGARH

Patient: SUDHIR YADAV
Refd. By: SINGHAL ENTERPRISES
Pred.Eqns: IMPL
Date : 04-03-2021 11:44 AM

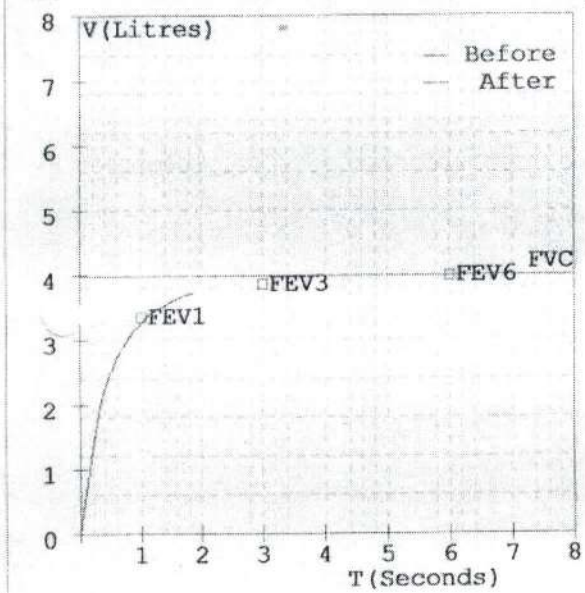
Age : 28 Years
Height : 177 Cms
Weight : 77 Kgs
ID: 4465

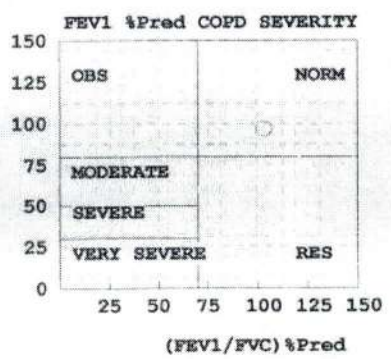
Gender : Male
Smoker : No
Eth. Corr: 100
Temp : degrees

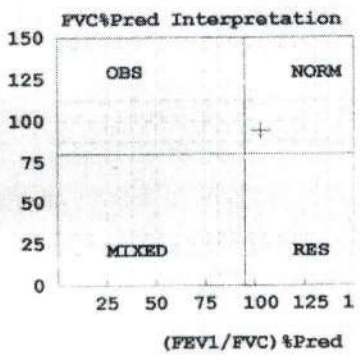


FVC Results

Parameter		Pred	M.Bef	%Pred	M.After	%Pred	%Imp
FVC	(L)	03.97	03.75	094	-----	---	---
FEV1	(L)	03.36	03.26	097	-----	---	---
FEV1/FVC	(%)	84.63	86.93	103	-----	---	---
FEF25-75	(L/s)	04.61	03.66	079	-----	---	---
PEFR	(L/s)	09.77	06.78	069	-----	---	---
FIVC	(L)	-----	04.80	---	-----	---	---
FEV.5	(L)	-----	02.51	---	-----	---	---
FEV3	(L)	03.85	03.75	097	-----	---	---
PIFR	(L/s)	-----	03.92	---	-----	---	---
FEF75-85	(L/s)	-----	01.33	---	-----	---	---
FEF.2-1.2	(L/s)	08.06	06.43	080	-----	---	---
FEF 25%	(L/s)	08.36	06.36	076	-----	---	---
FEF 50%	(L/s)	06.16	04.70	076	-----	---	---
FEF 75%	(L/s)	03.31	01.72	052	-----	---	---
FEV.5/FVC	(%)	-----	66.93	---	-----	---	---
FEV3/FVC	(%)	96.98	100.00	103	-----	---	---
FET	(Sec)	-----	01.90	---	-----	---	---
ExplTime	(Sec)	-----	00.07	---	-----	---	---
Lung Age	(Yrs)	028	029	104	-----	---	---
FEV6	(L)	03.97	-----	---	-----	---	---
FIF25%	(L/s)	-----	03.67	---	-----	---	---
FIF50%	(L/s)	-----	03.67	---	-----	---	---
FIF75%	(L/s)	-----	01.24	---	-----	---	---







Before Test COPD Severity

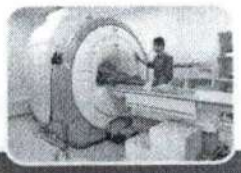
Test within normal limits

Before Medication Report Indicates
Early Small Airway Obstruction as FEF 25-75 %Pred or PEFR %Pred < 70
Spirometry within normal limits as (FEV1/FVC)%Pred >95 and FVC%Pred >80

Dr. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physician
Reg. No. 38552011

This report is not to be used for Medical-Legal purposes.The contents of this report require clinical co-relation before any clinical action. Version

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

USG ABDOMEN

Liver: Normal in size and echogenicity. No evidence of any intrahepatic biliary dilatation. Hepatic veins and intrahepatic IVC are normal. Portal vein appears normal. CBD appears normal.

Gall Bladder: Partially distended and normal in wall thickness.

Pancreas: Visualized part is normal in size and echogenicity.

Spleen: Normal in size and echogenicity.

Right Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Left Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Urinary Bladder: Partial distended.

Prostate: Normal in size and echogenicity.

No evidence of any free fluid is seen in the peritoneal cavity.

IMPRESSION:

- ***No significant abnormality detected.***

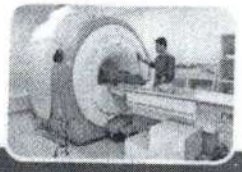
Please correlate clinically & with other investigations.

Thanks for reference.

Dr. Mukesh Kumar Patel
DMRD, DNB
Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by the penetration of x-rays through tissues and is not always conclusive. Further biochemical and radiological investigation and clinical correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico – legal purpose.**

LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

X-RAY CHEST PA VIEW

- Both the lung fields are clear.
- Both costophrenic angles are normal.
- Bilateral hila are normal.
- The cardiac shadow is within normal limits.
- The bony thorax is normal.

IMPRESSION:

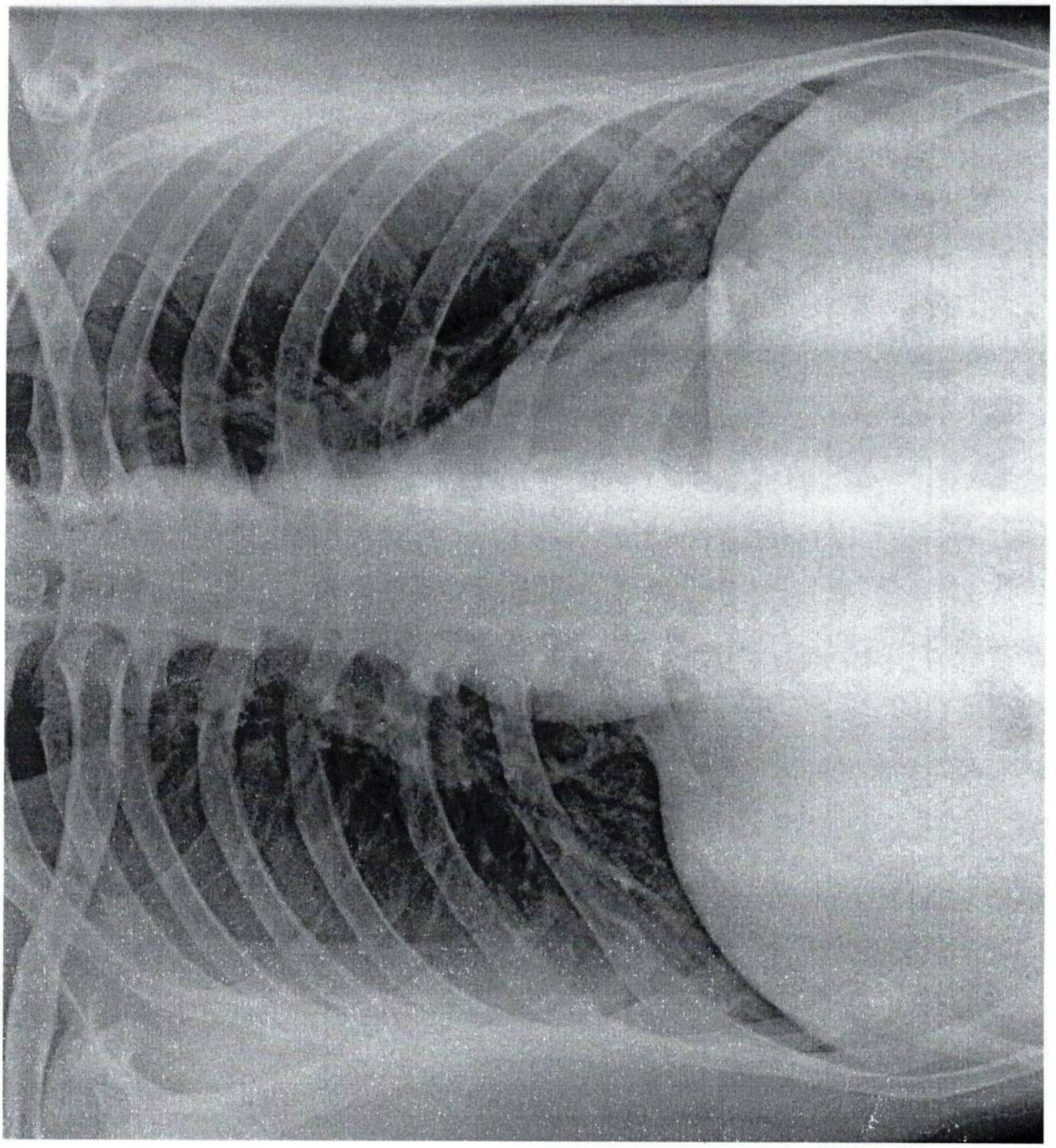
- No significant abnormality detected.

Please correlate clinically & with other investigations.

Thanks for reference.

Dr. Mukesh Kumar Patel
DMRD, DNB
Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by both the normal and abnormal tissues and is not always conclusive. Further biochemical and radiological investigation and clinically correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico – legal purpose**.



The Hitavada
RAIPUR ■ Monday ■ August 13 ■ 2018

ATION

...promise on ...nedof' blood ... tinkering ...constitutional

Pradesh till August 6 this year.

In Maharashtra, only 900 water tap connections have been provided under AMRUT, while Sikkim had only 467 such water connections till August 6.

...s slashes AC fares in ...rains from Karnataka

... fares have been ...hed as part of the ...rnic fare fixing ...d on traffic pattern ... on demand-supply ...," says the official

...Aug 12 (IANS)

...arge more passengers ...n air-conditioned (AC) ...r chair cars, the South ... Railway (SWR) has ...fares in 5 express trains ...g from Bengaluru, ...d Mysuru in Karnataka, ...official on Saturday.

...ducing AC chair car fare ...bdi Express between ... and Chennai via ...ru, we got more number ...gers travel in the super- ... than bus or flight", an ...kesperson told IANS.

...ssed by the response to ...re in Shatabdi, leading ...r occupancy, the Zonal ... has lowered AC fare in ...ru's Yesvantpur- ... weekly express to Rs 590 ...735.

...esponse was encourag-ing when we introduced the lower fare in the weekly express for the first time a week ago (August 4)," said the official.

The AC fare in Gadag-Mumbai express has been reduced to Rs 435 from Rs 495 with effect from November 11 up to Solapur in western Maharashtra after Kalburagi in north-west Karnataka. Similarly, AC fare in Mysuru-Shirdi weekly express will be Rs 260 instead of Rs 495 between Mysuru and Bengaluru from December 3. Three AC fare in Yesvantpur-Bikaner Express between Bengaluru and Hubballi will be Rs 590 instead of Rs 735 from November 30.

Three AC fare in Yesvantpur-Secunderabad Express will be lower at Rs 305 from Rs 345 from November 22. "The fares have been slashed as part of the dynamic fare fixing based on traffic pattern than on demand-supply ratio," added the official.

The Railway Board has also directed other zonal railways to adopt the SWR dynamic fare fixing on passenger traffic model in select trains to enable more people travel in trains.

NOTICE

This is to inform all the concerned people that Ministry of Environment, Forest & Climate Change, Government of India has extended the validity of Environment Clearance vide its letter No. J-11011/135/2007-IA.II(I), Dated 23.07.2018 granted to **M/s Singhal Enterprises Private Limited** for expansion of integrated Steel Plant located at Village- Taraimal, Tehsil-Gharghoda, District : Raigarh (C.G.). The aforesaid letter is available on website of Government of India (http://www.environmentclearance.nic.in) and one-one photocopies are also available at Head Office of Chhattisgarh Environment Conservation Board, North Block, Paryavaas Bhawan, Sector-19, Naya Raipur and Regional Office of Chhattisgarh Environment Conservation Board, T.V. Tower Road, Raigarh (C.G.)

For, M/s Singhal Enterprises Private Limited
Director

सूचना

सर्वसाधारण को सूचित किया जाता है कि **मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड** को ग्राम-तराईमाल, पोस्ट-गैरवानी, तहसील: घरघोड़ा, जिला-रायगढ़ (छ.ग.) में संचालित इंटीग्रेटेड स्टील प्लांट की क्षमता विस्तार हेतु प्राप्त पर्यावरणीय स्वीकृति की पैवधता में वृद्धि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन के पत्र क्रमांक J-11011/195/2007-IA.II(I), दिनांक 23/07/2018 द्वारा की गई है, जिसका अवलोकन भारत शासन की वेबसाईट http://www.environmentclearance.nic.in पर किया जा सकता है एवं छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के मुख्य कार्यालय, नॉर्थ ब्लॉक, पर्यावास भवन, सेक्टर-19, नया रायपुर तथा छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के क्षेत्रीय कार्यालय, टी. वी. टावर रोड, रायगढ़ (छ.ग.) में भी उपलब्ध है।

चाल्ते, मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड
डायरेक्टर

कोरबा-रायगढ़

नवभारत 3

...दर्ज कर लिया है।

...संबंध में पुलिस से मिली जानकारी के 10 अगस्त को ग्राम कटघई निवासी राजेन्द्र संघर्ष के बेटे उदल संघर्ष के साथ ग्राम के यशोदानंदन, सुनील कंवर, भोला कंवर, अनिल कंवर ने पुरानी रंजिश को लेकर मारपीट किया.

सूचना

सर्वसाधारण को सूचित किया जाता है कि मेसर्स सिंघल इन्टरप्राईसेस प्राईवेट लिमिटेड को ग्रामः तराईमाल, पोस्ट-गैरवानी, तहसीलः घरघोड़ा, जिला रायगढ़ (छ.ग.) में संचालित इंटीग्रेटेड स्टील प्लांट की क्षमता विस्तार हेतु प्राप्त पर्यावरणीय स्वीकृति की वैधता में वृद्धि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन के पत्र क्रमांक J-11011/195/2007-IA.II(I) दिनांक 23.07.2018 द्वारा की गई है, जिसका अवलोकन भारत शासन की वेबसाईट (http://www.environmentclearance.nic.in) पर किया जा सकता है एवं छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के मुख्य कार्यालय, नॉर्थ ब्लॉक, पर्यावास भवन, सेक्टर- 19, नया रायपुर तथा छत्तीसगढ़ पर्यावरण संरक्षण मण्डल के क्षेत्रीय कार्यालय, टी.वी. टावर रोड, रायगढ़ (छ.ग.) में भी उपलब्ध है,

चाल्ते, मेसर्स सिंघल इन्टर प्राईसेस प्राईवेट लिमिटेड
डायरेक्टर

Notice

This is to inform all the concerned people that Ministry of Environment, Forest & Climate Change, Government of India has extended the validity of Environment Clearance vide its letter No. J-11011/195/2007-IA.II(I), Dated: 23.07.2018 granted to M/S Singhal Enterprises Private Limited for expansion of integrated Steel plant located at Village- Taraimal, Tehsil Gharghoda, District Raigarh (C.G.), The aforesaid letter is available on website of Government of India (http://www.environmentclearance nic.in) and one- one photocopies are also available at Head Office of Chhattisgarh Environment Conservation Board, North Block, Paryavaas Bhawan, Sector 19, Naya Raipur and Regional Office of Chhattisgarh Environment Conservation Board, T.V. Tower Road, Raigarh (C.G.)

For, M/s Singhal Enterprises Private Limited
Director

बीएड में प्रवेश हेतु...
ज्ञानदीप बी.एड. कॉलेज जांजगीर कोड 115307
ज्ञानरोशनी बी.एड. कॉलेज जांजगीर कोड 115311
(नेक बी.ग्रेड)
जिला मुख्यालय बस स्टैण्ड से 1.5 कि.मी. एवं मेन रेलवे स्टेशन से 2 कि.मी. एवं रेलवे स्टेशन चांपा से 8 कि.मी.
• विश्वविद्यालय विश्वविद्यालय से संबंध प्राप्त
संचालक डॉ.अखिलेश कटकवार
मो.नं. 9425230436, 7067011100, 8827958000, 7000599321

अपेक्स सुपर स्पेशिलिटी हॉस्पिटल
एण्ड आई.वी.एफ. सेंटर
(अब हर परिवार का सपना होगा साकार)
APEX
अंचल का एकमात्र ICMR गाईड लाइन द्वारा नियंत्रित
टेस्ट ट्यूब बेबी सेंटर
(न्यूनतम दर में इलाज)
(Test Tube Baby Centre (IUI, IVF, ICSI, ECG Dontaion Egg Sperm Freezing)
मेन गेट के सामने, मेनमुख कॉलोनी रोड, रायगढ़ (छत्तीसगढ़)
मो. 9893009551, 8602609551, फोन 07762 233051, 233061

13/08/18

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No. .....To,.....

Date

Dated: 25.11.2020.....

The Chief Engineer,
Chhattisgarh Environment Conservation Board,
Paryavaas Bhavan, North Block
Sector – 19,
Atal Nagar, Raipur (C.G.) 492002

Subject : Submission of Environmental Statement for the year 2019 – 20

Respected Sir,

We are operating mini Integrated steel plant at Village: Taraimal, Tehsil: Tamnar, District: Raigarh [C.G] for which the above referred Permission to Establish has been accorded to us for installation of **[1.]** Sponge Iron =253500 Tons/ year, **[2.]** Induction furnace unit = 216000 Tons/ year, **[3]** Ferro Alloys = 10800 Tons/ year, **[4]** Power Plant through WHRB Route = 8 MW, **[5.]** Power Plant through FBC route = 26 MW (8 MW & 18 MW) .

As per conditions stipulated in consent to operates, we hereby submitting copy of environmental Statement for FY 2019-20 for your kind perusal necessary records purpose.

Thanking you

Yours sincerely

For Singhal Enterprises Private Limited,

Director

Encl. : A/a

Chhattisgarh Environment Conservation Board ★ HO C.G. Atal Nagar ★ 25/11/20

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 033-40088168 ✦ Email : info@singhalsteel.com
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228, 2443238, 2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Mob.: 91-98935-99398, 98930-51284 ✦ Email: singhalraipur@yahoo.com

Environmental Statement
FORM-V
(See rule 14)

for the financial year ending with
31st March 2020

PART-A

i. Name and address of the owner/ occupier of the industry : **M/s Singhal Enterprises (P) Limited, through Mr. Sanjay Agrawal, Director**
Address: Village: Taraimal,
P.O.: Gerwani,
District: Raigarh (C.G.)

Operation or Process : Operation

ii. Industry category : Medium Scale Industry

iii. Production Category :

Sponge Iron Manufacturing	:	253500 TPA
WHRB based Power Plant	:	08 MW
AFBC Power plant	:	26 MW
Induction Furnaces	:	216,000 TPA
Ferro Alloys	:	10,800 TPA

iv. Year of establishment : 2005

v. Date of the last environmental statement submitted : -

PART – B

Water and Raw Material Consumption:

***i.* Water consumption in M^3/ day**

Sr. No	Name of the Products	Process water consumption per unit of products	
		During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	0.307 m^3/Tonne	0.293 m^3/Tonne
2.	Power Plant [WHRB + FBC]	3.013 m^3/MW	2.878 m^3/MW
3.	Induction Furnaces	1.119 m^3/Tonne	0.983 m^3/Tonne
4.	Ferro Alloys	----	----

***ii.* Raw material consumption**

Sr. No	Name of Products	Name of Raw Materials *	Consumption of raw material per unit of output	
			During FY 2018 – 19	During FY 2019 - 2020
1.	Sponge Iron	Coal	1.442Tonne/Tonnes	1.269Tonne/Tonnes
		Iron Ore	1.591Tonne/Tonnes	1.554Tonne/Tonnes
		Dolomite	0.40 Tonne/Tonnes	0.40 Tonne/Tonnes
2.	WHRB	Nil	---	---
3.	AFBC	Coal	0.714Tonne/MW	2.404Tonne/MW
4.		Char/ Dolochar	1.303Tonne/MW	1.793Tonne/MW
5.	Induction Furnace	Sponge Iron	0.891Tonne/Tonnes	0.859 Tonne/Tonnes
		M.S. Scraps	0.270Tonne/Tonnes	0.302Tonne/Tonnes
		Ferro Alloys	0.010Tonne/Tonnes	0.01 Tonne/Tonnes

PART-C

Pollution discharged to environment/unit of output

(Parameter as specified in the consent issued)

Sr. No	Pollutants	Quantity of Pollutants Discharged (Mass/ Day)		Concentration of pollutants discharged (Mass/ Volume)	Percentage of variation from Prescribed Standards with Reasons
a.	Water	BOD	< 30 mg/ NM^3	---	---
		COD	< 100 mg/ NM^3	---	---
		TS	< 100 mg/ NM^3	---	---
		O&G	< 10 mg/ NM^3	---	---
b.	Air	SPM	< 250 µg/ NM^3	500 µg/ NM^3	---
		SO_2	< 21 µg/ NM^3	80 µg/ NM^3	---
		NO_x	< 26 µg/ NM^3	80 µg/ NM^3	---
		CO	BDL	---	---

PART - D

HAZARDOUS WASTES

As specified under Hazardous and other Wastes (Managementand T/b Rules), 2016.

Due to operation of plant used/ spent oil and spent resin are generated as hazardous wastes. Among those spent resins is not yet generated. Used/ spent oil is collected due to maintenance and leakages of lubrication/ hydraulic system is being collected in MS drums and about 15 liters of used/ spent oil is being stored in designated shed.

PART - E

SOLID WASTES

Sr. No	Solid Wastes	Name of the solid wastes	Total Quantity (Tonnes/ Year)	
			During FY 2018 - 19	During FY 2019 - 20
a.	From Process	Char/ Dolochar	84657.28	77202.0
		Accretion	115.0	132.0
		Slag from Furnaces	5632.09	5494.8
		Ash from Power plant	48637.0	65148.0
		Slag from ferro alloys	---	---
b.	From Pollution Control Facilities	---	---	---
c.	Quantity recycled or reutilized within the unit	Char/ Dolochar	84657.28	77202.0

PART – F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Generated char/ dolochar is being utilized as fuel in own power plant for generation of power. Ash from power plant is being utilized for land reclamation and also for brick manufacturing.

PART – G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

Installation of WHRB based power plant has definitely positive impact on conservation of natural resources and also helpful in cost of production.

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution

During this year no additional investment has been made.

PART – I

MISCELLANEOUS:

Any other particulars in respect of environmental protection and abatement of pollution

Nil

Singhal Enterprises Pvt. Ltd.

Director

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवंजलवायुपरिवर्तनमंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE

Regional Office (WCZ)
Ground Floor, East Wing
New Secretariat Building
Civil Lines, Nagpur - 440001
apccfcentral-ngp-mef@gov.in

F. No: 5-34/2008Env)/ 2885

Dated: 15th November, 2017

To

The Scientist 'F'
IA Division (Indusrty),
Ministry of Environment, Forest & Climate Change
Vayu Wing, 3rd Floor, Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi-110003

(Kind Attention: Shri Sharath Kumar Pallerla)

Sub: A report on the status of compliance of conditions stipulated in the environment clearance dated 19.02.2008 readwith letter dated 21.12.2010 and 22.03.2011 accorded by the MOEF&CC, New Delhi to Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh – regarding.

Ref: IA Division of the MoEF&CC, New Delhi's letter no. J.11011/195/2007-IA.II (I) dated 19.02.2008 read with letter dated 21.12.2010 and 23.03.2011.

Sir,

I am directed to refer to the above subject and letter under reference above wherein the IA Division of the MoEF&CC, New Delhi has accorded the environment clearance to the Mini Integrated Steel Plant of M/s Singhal Enterprises Private Limited in Taraimar Village in Raigarh District in the State of Chhattisgarh and Regional Office of the MoEF&CC's letter of even number dated 27.07.2017 wherein a monitoring reort on the status of compliance of conditions stipulated in the environment clearance dated 19.02.2008, along with observations of the Regional Office was forwarded to the IA Division of the MoEF&CC, new Delhi.

In this connection, it is to inform that project proponent vide their letter dated 31.10.2017 forwarded reply to the observation of the Regional Office. The project proponent in its reply has submitted the corrective measures and updated compliance along with justification for not complying and partially complying the conditions as per the observations of the Regional Office. A copy of the reply received from the User Agency is enclosed herewith for further necessary action in the matter.

Encl: as above

Yours faithfully,

Charan Jeet Singh
Scientist 'C'

Copy to:

1. Director RO HQ, Ministry of Environment, Forest & Climate Change, Government of India, 1st Floor Agni Wing, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi- 110 003.
2. Member Secretary, State Level Environment Impact Assessment Authority & Secretary, Housing and Environment Department, Government of Chhattisgarh, Mantralay Mahanadi Bhavan, New Raipur, Chhattisgarh
3. M/s Singhal Enterprises Private Limited, Singhal House-10, Sector 1, Shankar Nagar, Raipur – 492 007.
4. Guard File.

Charan Jeet Singh
Scientist 'C'

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No .....

Date .....

Date: 04-11-2017

To,
The Director (IA Division Industry – 1)
Ministry of Environment and Forest, Climate Change
Vayu Wing, 3rd Floor, Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi - 110003

Sub: Issue of Certified Compliance Report on the conditions stipulated in existing Environmental Clearance issued to Singhal Enterprises Pvt. Ltd. at Taraimal Village, Tamnar Tehsil (Formerly Gharghoda), Raigarh District, Chhattisgarh – *Submission of Action taken report for Non-Compliance raised* – Reg.

Ref:
1. Environmental Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 19-02-2008, 21-12-2010 & 22-03-2011
2. TOR letter issued by MoEF&CC vide no. J-11011/195/2007-IA II(I) dated 2nd August 2016
3. Certified Compliance Report vide F.No.5-34/2008 Env/2161 dated 27th July 2017 issued by RO, MoEF&CC, Nagpur

Respected Sir,

We thank your good office for issuing us the Certified Compliance Report for our existing Environment Clearance issued by MoEF vide no. J-11011 / 195 / 2007 – IA II (I) dated 19-02-2008, 21-12-2010 & 22-03-2011.

With reference to the above, we are here with submitting the Action taken report for Non-Compliances raised during RO, MoEF&CC, Nagpur visit (vide Reference 3 above):

S.No.	Non Compliance raised	Action taken
i.	Condition no. (i) of the specific conditions and condition no, (iii) of general conditions- electrostatic precipitators were not observed to be efficient as the smoke was visibly observed to be emitting from the stacks.	We would like to inform that during the visit, there was some technical glitches in the ESP, due to which it was not performing at desired efficiency. Now the same is has been rectified and now functioning at desired efficiency. Please find the ***Annexure - 1*** for Stack

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ✦ Phone: 60506018 ✦ Fax : 033-40088168
Admn. Office :"SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ✦ Phone : 0771-2443228/38 ✦ Fax . 0771-2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ✦ Phone 07762- 229742-45 ✦ Email : info@singhalsteel.com

S.No.	Non Compliance raised	Action taken
	The PP has informed that due to some technical glitches, the ESP is not performing at desired efficiency and the same will be fixed. The PP has been advised to improve the efficiency to align the emissions of the PM within the prescribed limit. Examination of the instant level of the emissions, as available on online portal accessed in the office of the PP, revealed the same above average level. The PP has informed that increased level of emissions was due to technical issues with the ESP and the same will be fixed to maintain the emissions within the permissible limits.	monitoring report for all the stacks carried out by Chhattisgarh Environment Conservation Board (CECB). Interlocking facilities have been kept in place fully functional (i.e. so that whenever the Particulate Matter (Dust) from the ESP exceeds the standards, the plant will automatically shutdown).
ii.	Conditions no. (ii) & (iii) of specific condition and condition no. (iv) of general conditions- Measures installed by the PP to control fugitive emission needs to be further strengthen as the entire premises of the PP was observed to be laden with the dust. The PP has accordingly been advised to improve the efficiency of the environment protection measures, especially dust extraction system, water sprinkling and also good housekeeping practices to reduce the fugitive emission and also keep the premises tidy to the extent possible. Considerable secondary emissions were observed in the premises which further needs to be controlled by the PP.	We would like inform that following system have been improved: a) All the conveyers are fully covered and no dust is coming out from the conveyance system. Please find ***Annexure – 2*** for photographs showing Covered Conveyers System. b) Water Sprinkling System - All nozzles are checked thoroughly and replaced wherever required. Now working properly. Please find the ***Annexure – 3*** for photographs showing Water Sprinkling system. c) We do here by confirm that we will maintain Good housekeeping practices in the entire plant premises by as providing dust cleaning system and very frequent cleaning of dust in the entire plant by appointing 8 – 10 people exclusive for Housekeeping. Please find the ***Annexure – 4*** for photograph showing dust cleaning system.
iii.	Condition no, (vi) - It is informed that fly ash is being disposed of as per Fly Ash	Fly ash generated from the plant is being utilized in the own brick manufacturing unit

<table>
<tr><th>S.No.</th><th>Non Compliance raised</th><th>Action taken</th></tr>
<tr><td></td><td>notification 1999, subsequent amendment in 2003 & 2009, However supporting detail regarding activities where fly ash is being utilized has not been made available by the PP.</td><td>and also being given to nearby Brick manufacturers. Please find the Annexure – 5 for Records and dispatch voucher for the same.</td></tr>
<tr><td>iv.</td><td>Conditions no. (vii) of the specific condition- No detail pertaining to the number of seedlings and area planted in the premises has been made available by the PP. During the inspection, it was observed that there is still scope for the plantation in the premises of the PP.</td><td>This monsoon we have developed more plantation as per the advice of RO, MoEF&CC. Now, greenbelt has been developed in an area of 50 Ha. in the premises. Please find Annexure - 6 for photographs showing Greenbelt in the plant premises.
Please find Annexure - 7 for details pertaining to the number of seedling and area planted in premises.</td></tr>
<tr><td>v.</td><td>Conditions no. (viii) of the specific condition - Details of expenditure incurred on the environment protection measures has not been made available by the PP.</td><td>Please find the Annexure – 8 for details expenditure incurred on Environment Protection Measures</td></tr>
<tr><td>vi.</td><td>Conditions no. (v) of General Conditions: It is observed that Ambient Air Quality Monitoring stations have been installed by the PP for the regular monitoring of air quality. However, no data on the air quality monitoring is recorded by the PP. To support their claim the PP has informed that since continuous online monitoring system has been installed the separate data on the ambient air quality is not collected. However, representative from the CECB and CPCB install their instruments and collects data on the AAQ. Details of the same has not been made available by the PP. The PP has been advised to keep a record of the regular data on the AAQM and submit the same to the Regional Office along with the compliance report.</td><td>Please find the Annexure – 9 for data on Ambient Air Quality Monitoring.
Following are the AAQ Monitoring Station:
<table>
<tr><th>S.No.</th><th>AAQ Location</th><th>Direction</th><th>Distance</th></tr>
<tr><td>1</td><td>Near Weigh Bridge</td><td>---</td><td>---</td></tr>
<tr><td>2</td><td>Near Power Plant</td><td>---</td><td>---</td></tr>
<tr><td>3</td><td>Near SEPL Colony</td><td>---</td><td>---</td></tr>
<tr><td>4</td><td>Near Boundary Wall</td><td>---</td><td>---</td></tr>
<tr><td>5</td><td>Taraimal</td><td>SE</td><td>1.0 Kms.</td></tr>
<tr><td>6</td><td>Near Banjari Temple</td><td>NW</td><td>0.3 Kms.</td></tr>
</table>
We do here by confirm that we will maintain the record at the plant premises also.</td></tr>
<tr><td>vii.</td><td>Condition no. (vii) of General condition -</td><td>We would like to inform your goodselves that</td></tr>
</table>

S.No.	Non Compliance raised	Action taken
	Detail of the monitoring of noise level during the day and night time has not been made available by the PP.	Noise level monitoring is being carried out regularly. However, no proper record was maintained earlier. We do here by confirm, that from now onwards we will maintain proper record in the plant premises. Please find ***Annexure – 10*** for monitoring report.
viii.	Condition no. (viii) of General condition - Detail pertaining to the occupational health surveillance of the workers has not been made available by the PP.	We would like to inform that Occupational Health Surveillance of workers is being carried out regularly and records are being maintained. Please find the ***Annexure – 11 (a)*** for Sample Health report of employee and ***Annexure - 11 (b)*** for photographs showing Occupational Health Centre.
ix.	Condition no. (ix) of the General Conditions - Details of the expenditure incurred in the environment safeguards has not been made available by the PP.	Please find the ***Annexure – 8*** for details of expenditure incurred in the environment safeguards in the plant premises.
x.	No arrangements were observed to display the data RSPM, SO2 and NOx outside the premises at the appropriate place for the general public. The PP has ensured to install the same at the earliest.	We would like to inform you goodselves, that we have provided a 6 x 4 feet board outside the premises at the entrance gate for displaying data pertaining to RSPM, SO2 and NOx. But in the due course time, board got damaged. Now we have provided new board outside the premises at the entrance gate. Please find the ***Annexure – 12*** showing photograph of the display board.
xi.	Stack height of the boiler was observed to be below 120 meters. The PP has been advised to keep the height of stack in accordance with the stipulation made in the EC dated 21.12.2010	We have calculated the stack height (sulphur dioxide emissions) as per CPCB norms by using following equation Stack height = $14\ (Q)^{0.3}$ [where, Q is the emission rate of SO_2 in kg/hr] Stack height of 120 m is mentioned inadvertently in the EC issued dt. 21.12.2010 Hence it is not applicable. Please refer to ***Annexure – 14*** regarding stack height.
xii.	Condition no. (ix) of General condition – Data on monitoring of Ground water	Currently we are using water from Chuikansa Nallah which is about 2.5 Km away from our

S.No.	Non Compliance raised	Action taken
	level has not been made available by the PP.	site. A dedicated pipeline has already been laid from the river to the site. However we would like to inform your good office that we will install Peizometer within 3 months time to monitor Ground water level in the plant premises.
xiii.	Condition no. (4) of Additional Conditions stipulated in the EC issued vide letter J-11011/195/2007- IA II (I) dated 21-12-2010 – submission of six monthly compliance report to Respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB.	We do here by confirm that from now onwards we will submit the six monthly compliance report (both hard copies as well as email)
xiv.	Condition no. (5) of Additional Conditions stipulated in the EC issued vide letter J-11011/195/2007- IA II (I) dated 21-12-2010 – submission of Environmental Statement (Form V) for each financial year to concerned SPCB	We are submitting the Form V to CECB regularly. Please find the ***Annexure - 13*** for acknowledgement of latest Form V submitted to CECB.

Please find herewith the action taken report for Non-Compliances and hope you will find the same in order.

Thanking you,

Yours faithfully,

For: **Singhal Enterprises Pvt. Ltd.**

Director

Copy to:

1. Shri. Charan Jeet Singh, Scientist - C, Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building, Civil Line, Nagpur - 440001.

समक्ष न्यायलय श्रीमान अनुविभागीय अधिकारी घरघोड़ा रायगढ़ छ.ग.

सिंघल इन्टरप्राईजेज प्रा.लि. की ओर,
डा0 श्री संजय अग्रवाल उम्र 50 वर्ष , निवासी तराईमाल,
थाना पुंजीपथरा तह. तमनार व जिला रायगढ छ.ग. आवेदक

ब ना म

छ.ग. शासन

अनावेदक

आवेदन अर्न्तगत् धारा 172 छ.ग. भू.रा. संहिता ।

आवेदक निम्नानुसार आवेदन पत्र प्रस्तुत करता है–

1. यह कि आवेदक के नाम से भूमि स्वामी हक,अधिकार व कब्जे की भूमि स्थित ग्राम तराईमाल ,प.ह.नं. 9, रा.नि.मं. –तमनार , में खसरा नं. 1/15 रकवा 8.899 एवं खसरा नं. 1/9 रकवा 4.248 कुल रकवा 13.147 हे. स्थित है। तथा राजस्व अभिलेखों पर भूमि स्वामी के रुप में दर्ज है। जिसमें से सभी भूमि को औधोगिक प्रयोजन हेतु परिवर्तित करना चाहता है, जिस हेतु उक्त आवेदन पेश है।

2. यह कि उक्त सम्पूर्ण भूमि में आवेदक कृषि कार्य से गैर कृषि कार्य अर्थात् औधोगिक प्रयोजन हेतु उपयोग करने के लिये परिवर्तित कराना चाहता है, इस हेतु ग्राम संबंधित पंचायात द्वारा विधिवत् अनापत्ति प्रमाण पत्र जारी किया गया है। उक्त भूमि किसी भी शासकीय प्रयोजन हेतु उक्त भूमि अधिग्रहित हेतु प्रस्तावित नही है तद्आशय का प्रमाण पत्र पटवारी द्वारा जारी किया गया है। तथा उक्त भूमि सभी शासकीय नियम के तहत् परिवर्तित करने हेतु अनुकूल है।

3. यह कि उक्त भूमि परिवर्तित किये जाने की स्थिति में आवेदक द्वारा निर्धारित शुल्क जमा करने हेतु वचन बद्व है, तथा जो भी शर्त होगी उसे पालन करेगा । आवेदन पत्र के साथ बी –1, खसरा , नक्शा, शपथ पत्र, सरपच ग्राम पंचायत द्वारा प्रस्तुत अनापत्ति प्रमाण पत्र तथा सिविल इंजिनियर द्वारा ले–आउट नक्शा प्रति संलग्न है।

अतः प्रार्थना है कि आवेदन पत्र स्वीकार किया जाकर उपरोक्त भमि को परिवर्तित करने हेतु आदेशित करने की कृपा करें।

Singhal Enterprises Pvt. Ltd.
आवेदक
Director

स्थान :– रायगढ

दिनांक :–

कार्यालय वन परिक्षेत्र अधिकारी, तमनार वनमण्डल, रायगढ़ (छत्तीसगढ़)

Email – rotamnar@rediffmail.com

क्रमांक/तमनार/ 1424 दिनांक- 25/8/2021

प्रति,

मे0 सिंघल इंटर प्राईजेज प्राईवेट लिमिटेड
तराईमाल

विषय :– प्रमाणीकरण बाबत् ।

संदर्भ :– आपका पत्र क्र0/सिंईप्रालि/ 21–22/ दिनांक 11.08.2021.

——— 00 ———

विषयांतर्गत लेख है कि आपके संस्थान मे0 सिंघल इंटर प्राईजेज प्रा0 लि0 तराईमाल के आसपास के क्षेत्रों का मौका जांच परिक्षेत्र सहायक सराईपाली द्वारा दिनांक 24.08.2021 को किया गया । जांच के दौरान संस्थान द्वारा वन क्षेत्र पर कोई अतिक्रमण नही किया गया है और वन क्षेत्र में डोस अपशिष्ट नही गिराया गया है ।

संलग्न:- जांच रा० सराईपाली डार्ड
लिखाणया पंचनामा ।

वन परिक्षेत्र अधिकारी
तमनार

मौका पंचनामा

आज दिनांक 24/08/2021 को सिंपल इन्टरप्राइजेज प्राइवेट लिमिटेड ग्राम-तराईमाल पो.ऑ.-गेरवानी, जिला-रायगढ़ (छ.ग.) के प्लॉट में जाकर निम्न पंचों के समक्ष मौका मुआयना किया मौके पर उनके द्वारा वर्तमान में वन भूमि पर कोई अतिक्रमण नहीं पाया गया और न ही उनके द्वारा वन भूमि में कोई अभिशेष गिराना पाया गया।

1. अशोक मालाकार - अशोक मालाकार
2. जगत राम आरवंला - [illegible]
3. ओम प्रकाश पटेल - [illegible]
4. राकेश धवाईत - [illegible]
5. प्रेमशंकर केशरवानी - [illegible]

[illegible]

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/12-13/ 512

Date : 05.12.12

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2009-2010.

Annexure-10

Month	Fly Ash generation in the month (T)	Fly Ash utilization									Cumulative fly ash generation from month April 09 (T)	Cumulative fly ash utilization from Month march 10(T)	Cumulative fly ash utilization from April 09(%)	Required utilization as per notification for the year April'09 to March'10 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
April'09	4509	0	625	3884	0	0	0	0	4509	100	4509	4509	100	-	
May'09	3821	0	672	3149	0	0	0	0	3821	100	8330	8330	100	-	
June'09	4439	0	641	3798	0	0	0	0	4439	100	12769	12769	100	-	
July'09	4671	0	703	3968	0	0	0	0	4671	100	17440	17440	100	-	
Aug.'09	4668	0	697	3971	0	0	0	0	4668	100	22108	22108	100	-	
Sep.'09	4669	0	654	4015	0	0	0	0	4669	100	26777	26777	100	-	
Oct.'09	4755	0	679	4076	0	0	0	0	4755	100	31532	31532	100	-	
Nov.'09	4468	0	648	3820	0	0	0	0	4468	100	36000	36000	100	-	100%
Dec.'09	4823	0	714	4109	0	0	0	0	4823	100	40823	40823	100	-	
Jan.'10	3682	0	719	2963	0	0	0	0	3682	100	44505	44505	100	-	
Feb.'10	4345	0	613	3732	0	0	0	0	4345	100	48850	48850	100	-	
Mar.'10	4636	0	664	3972	0	0	0	0	4636	100	53486	53486	100	-	
TOTAL	53486	0	8029	45457	0	0	0	0	53486	100	-	-	100	-	-

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/12-13/ 513

Date : 05.12.12

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)
Sub.: Fly Ash Utilization Report

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2010-2011.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								Cumulative fly ash generation from month April 10 (T)	Cumulative fly ash utilization from Month April 10 (T)	Cumulative fly ash utilization from April 10 (%)	Required utilization as per notification for the year April'10 to March'11 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
April'10	4838	0	684	4154	0	0	0	0	4838	100	4838	4838	100	-	
May'10	4615	0	765	3850	0	0	0	0	4615	100	9453	9453	100	-	
June'10	4110	0	732	3378	0	0	0	0	4110	100	13563	13563	100	-	
July'10	4614	0	758	3856	0	0	0	0	4614	100	18177	18177	100	-	
Aug.'10	6089	0	741	5348	0	0	0	0	6089	100	24266	24266	100	-	100%
Sep.'10	4413	0	729	3684	0	0	0	0	4413	100	28679	28679	100	-	
Oct.'10	5001	0	692	4309	0	0	0	0	5001	100	33680	33680	100	-	
Nov.'10	3211	0	617	2594	0	0	0	0	3211	100	36891	36891	100	-	
Dec.'10	4120	0	703	3417	0	0	0	0	4120	100	41011	41011	100		
Jan.'11	6135	0	752	5383	0	0	0	0	6135	100	47146	47146	100		
Feb.'11	6422	0	698	5724	0	0	0	0	6422	100	53568	53568	100		
Mar.'11	2266	0	714	1552	0	0	0	0	2266	100	55834	55834	100		

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

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Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/12-13/ 514

Date : 05.12.12

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)
Sub.: Fly Ash Utilization Report

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2011-2012.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								Cumulative fly ash generation from month April 10 (T)	Cumulative fly ash utilization from Month April 10 (T)	Cumulative fly ash utilization from April 10 (%)	Required utilization as per notification for the year April'10 to March'11 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
April'10	0	0	672	-	-	-	-	-	-	-	-	-	-	-	
May'10	0	0	672	-	-	-	-	-	-	-	-	-	-	-	
June'10	4046	0	642	3404	0	0	0	0		100	4046	4046	100	-	
July'10	5150	0	678	4472	0	0	0	0		100	9196	9196	100	-	
Aug.'10	6062	0	708	5354	0	0	0	0		100	15258	15258	100	-	
Sep.'10	4453	0	681	3772	0	0	0	0		100	19711	19711	100	-	
Oct.'10	5404	0	695	4709	0	0	0	0		100	25115	25115	100	-	100%
Nov.'10	5521	0	624	4897	0	0	0	0		100	30636	30636	100	-	
Dec.'10	5424	0	678	4746	0	0	0	0		100	36060	36060	100	-	
Jan.'11	5129	0	658	4471	0	0	0	0		100	41189	41189	100	-	
Feb.'11	4444	0	589	3855	0	0	0	0		100	45633	45633	100	-	
Mar.'11	4458	0	650	3808	0	0	0	0		100	50091	50091	100	-	
TOTAL	50091	0	7947	42144	0	0	0	0		100	-	-		-	

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

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Raigarh (C.G) - 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/12-13/ 512

Date : 05.03.13

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2012-13.

Month	Fly Ash generation in the month (T)	Fly Ash utilization									Cumulative fly ash generation from month April 12 (T)	Cumulative fly ash utilization from Month April 12(T)	Cumulative fly ash utilization from April 12 (%)	Required utilization as per notification for the year April'12 to March'13 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
April'12	4829	0	697	4132	0	0	0	0	4829	100	4829	4829	100	-	
May'12	4470	0	635	3835	0	0	0	0	4470	100	9299	9299	100	-	
June'12	4075	0	655	3420	0	0	0	0	4075	100	13374	13374	100	-	
July'12	2558	0	693	1865	0	0	0	0	2558	100	15932	15932	100	-	
Aug.'12	1764	0	712	1052	0	0	0	0	1764	100	17696	17696	100	-	
Sep.'12	2158	0	678	1480	0	0	0	0	2158	100	19854	19854	100	-	
Oct.'12	4321	0	726	3595	0	0	0	0	4321	100	24175	24175	100	-	100%
Nov.'12	3138	0	687	2451	0	0	0	0	3138	100	27313	27313	100	-	
Dec.'12	5155	0	729	4426	0	0	0	0	5155	100	32468	32468	100	-	
Jan.'13	1131	0	675	456	0	0	0	0	1131	100	33599	33599	100	-	
Feb.'13	4836	0	652	4184	0	0	0	0	4836	100	38435	38435	100	-	
Mar'13	3685	0	692	2993	0	0	0	0	3685	100	42120	42120	100	-	
TOTAL	42120	0	8231	33889											

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

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Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/14-15/ 512

Date : 05.04.14

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2013-14.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
April'13	5548	0	486	5062	0	0	0	0	5548	100
May'13	5117	0	357	4760	0	0	0	0	5117	100
June'13	4662	0	426	4236	0	0	0	0	4662	100
July'13	4413	0	527	3886	0	0	0	0	4413	100
Aug.'13	4833	0	635	4198	0	0	0	0	4833	100
Sep.'13	4547	0	532	4015	0	0	0	0	4547	100
Oct.'13	4772	0	417	4355	0	0	0	0	4772	100
Nov.'13	4268	0	422	3843	0	0	0	0	4268	100
Dec.'13	3955	0	458	3497	0	0	0	0	3955	100
Jan.'14	4710	0	446	4264	0	0	0	0	4710	100
Feb.'14	4369	0	414	3955	0	0	0	0	4369	100
Mar'14	4574	0	385	4189	0	0	0	0	4574	100
TOTAL	55768	0	5505	50263					55768	

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/16-17/268

Date : 30.12.16

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report for the Year 2014-15.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2014-15.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
April'14	4146	0	435	3711	0	0	0	0	4146	100
May'14	4242	0	518	3724	0	0	0	0	4242	100
June'14	4329	0	472	3857	0	0	0	0	4329	100
July'14	4246	0	532	3714	0	0	0	0	4246	100
Aug'14	4346	0	492	3854	0	0	0	0	4346	100
Sep'14	3845	0	522	3323	0	0	0	0	3845	100
Oct'14	4221	0	467	3754	0	0	0	0	4221	100
Nov'14	260	0	260	0	0	0	0	0	260	100
Dec'14	2052	0	358	1694	0	0	0	0	2052	100
Jan'15	6135	0	392	5743	0	0	0	0	6135	100
Feb'15	5613	0	389	5224	0	0	0	0	5613	100
Mar'15	5722	0	417	5305	0	0	0	0	5722	100
TOTAL	49157	0	5254	43903	0	0	0	0	49157	100

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
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Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/16-17/269

Date : 30.12.16

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report for the Year 2015-16.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2015-16.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
April'15	6356	0	347	6009	0	0	0	0	6356	100
May'15	5287	0	412	4875	0	0	0	0	5287	100
June'15	6738	0	459	6279	0	0	0	0	6738	100
July'15	7071	0	407	6664	0	0	0	0	7071	100
Aug'15	7403	0	376	7036	0	0	0	0	7403	100
Sep'15	7537	0	416	7121	0	0	0	0	7537	100
Oct'15	6693	0	421	6272	0	0	0	0	6693	100
Nov'15	6836	0	382	6454	0	0	0	0	6836	100
Dec'15	7555	0	394	7161	0	0	0	0	7555	100
Jan'16	6646	0	426	6220	0	0	0	0	6646	100
Feb'16	4897	0	365	4532	0	0	0	0	4897	100
Mar'16	6889	0	456	6343	0	0	0	0	6889	100
TOTAL	79908	0	4861	75047	0	0	0	0	79908	100

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.

Sponge Iron & Power Division

Regd. Office :
1003, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 - 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) - 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/18-19/

Date : 21.06.18

Sub.: Fly Ash Utilization Report for the Year 2016-17.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2016-17.

Month	Fly Ash generation in the month (T)	Fly Ash utilization									Cumulative fly ash generation from month Apr'16 (T)	Cumulative fly ash utilization from Month Apr'16(T)	Cumulative fly ash utilization from Apr'16 (%)	Required utilization as per notification for the year April'15 to March'16 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
April'16	6607	0	468	6139	0	0	0	0	6607	100	6607	6607	100	-	100%
May'16	6456	0	427	6029	0	0	0	0	6456	100	13063	13063	100	-	
June'16	6108	0	472	5636	0	0	0	0	6108	100	19171	19171	100	-	
July'16	6608	0	417	6191	0	0	0	0	6608	100	25779	25779	100	-	
Aug'16	6134	0	457	5677	0	0	0	0	6134	100	31913	31913	100	-	
Sep'16	6642	0	512	6130	0	0	0	0	6642	100	38555	38555	100	-	
Oct'16	6852	0	489	6363	0	0	0	0	6852	100	45407	45407	100	-	
Nov'16	6658	0	468	6190	0	0	0	0	6658	100	52065	52065	100	-	
Dec'16	-	-	378	-	-	-	-	-	-	-	52065	52065	-	-	
Jan'17	4755	0	467	4288	0	0	0	0	4755	100	56820	56820	100	-	
Feb'17	4843	0	412	4431	0	0	0	0	4843	100	61663	61663	100	-	
Mar'17	4881	0	443	4438	0	0	0	0	4881	100	66544	66544	100	-	
TOTAL	66544	0	5410	61134	0	0	0	0	66544	-	-	-	-	-	

This is for your kind information pl.

Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.

Sponge Iron & Power Division

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303, Century Tower,45, Shakspeare Sarani,
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Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/18-19/

Date : 21.06.18

Sub.: Fly Ash Utilization Report for the Year 2017-18.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2017-18.

Month	Fly Ash generation in the month (T)	Fly Ash utilization									Cumulative fly ash generation from month Apr'17 (T)	Cumulative fly ash utilization from Month Apr'17(T)	Cumulative fly ash utilization from Apr'17 (%)	Required utilization as per notification for the year April'17 to March'18 (as per action plan schedule) %	Total utilization in the previous year
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization					
Apr'17	4885	0	472	4413	0	0	0	0	4885	100	4885	4885	100	-	
May'17	5247	0	436	4811	0	0	0	0	5247	100	10132	10132	100	-	
June'17	4897	0	478	4811	0	0	0	0	4897	100	15029	15029	100	-	
July'17	3772	0	607	3165	0	0	0	0	3772	100	18801	18801	100	-	
Aug'17	3716	0	632	3084	0	0	0	0	3716	100	22517	22517	100	-	
Sep'17	3630	0	560	3070	0	0	0	0	3630	100	26147	26147	100	-	
Oct'17	3899	0	592	3307	0	0	0	0	3899	100	30046	30046	100	-	100%
Nov'17	3820	0	571	3249	0	0	0	0	3820	100	33866	33866	100	-	
Dec'17	3847	0	590	3257	0	0	0	0	3847	100	37713	37713	100	-	
Jan'18	3913	0	427	3504	0	0	0	0	3913	100	41626	41626	100	-	
Feb'18	3651	0	398	3253	0	0	0	0	3651	100	45277	45277	100	-	
Mar'18	3587	0	482	3105	0	0	0	0	3587	100	48864	48864	100	-	
TOTAL	48864	0	6245	42619	0	0	0	0	48864	-	-	-	-	-	

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/19-20/113

Date : 05.09.2019

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report for the Year 2018-19.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2018-19.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
Apr'18	3404	0	476	2928	0	0	0	0	3404	100
May'18	3665	0	459	3206	0	0	0	0	3665	100
June'18	3526	0	456	3070	0	0	0	0	3526	100
July'18	3742	0	478	3264	0	0	0	0	3742	100
Aug'18	4137	0	486	3651	0	0	0	0	4137	100
Sep'18	3813	0	436	3377	0	0	0	0	3813	100
Oct'18	3853	0	472	3381	0	0	0	0	3853	100
Nov'18	3962	0	459	3503	0	0	0	0	3962	100
Dec'18	4002	0	478	3524	0	0	0	0	4002	100
Jan'19	4824	0	532	4292	0	0	0	0	4824	100
Feb'19	4504	0	460	4044	0	0	0	0	4504	100
Mar'19	5205	0	658	4547	0	0	0	0	5205	100
TOTAL	48637	0	5850	42787	0	0	0	0	48637	-

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
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Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/19-20/113 Date : 27.10.2020

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report for the Year 2019-20.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2019-20.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
Apr'19	6232	0	476	2928	0	0	0	0	3404	100
May'19	4654	0	459	3206	0	0	0	0	3665	100
June'19	4235	0	456	3070	0	0	0	0	3526	100
July'19	4428	0	478	3264	0	0	0	0	3742	100
Aug'19	5142	0	486	3651	0	0	0	0	4137	100
Sep'19	4726	0	436	3377	0	0	0	0	3813	100
Oct'19	5820	0	472	3381	0	0	0	0	3853	100
Nov'19	5762	0	459	3503	0	0	0	0	3962	100
Dec'19	6342	0	478	3524	0	0	0	0	4002	100
Jan'20	6500	0	532	4292	0	0	0	0	4824	100
Feb'20	6282	0	460	4044	0	0	0	0	4504	100
Mar'20	5025	0	658	4547	0	0	0	0	5205	100
TOTAL	65148	0	5850	42787	0	0	0	0	48637	-

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/21-22/41 Date :21.08.2021

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)
Sub.: Fly Ash Utilization Report for the Year 2020-21.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2020-21.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
Apr'20	0	0	0	0	0	0	0	0	0	100
May'20	5336	0	1875	3461	0	0	0	0	5336	100
June'20	7226	0	2067	5159	0	0	0	0	7226	100
July'20	7431	0	2582	4849	0	0	0	0	7431	100
Aug'20	7189	0	2356	4833	0	0	0	0	7189	100
Sep'20	7327	0	2408	4919	0	0	0	0	7327	100
Oct'20	7049	0	2764	4285	0	0	0	0	7049	100
Nov'20	7263	0	2584	4679	0	0	0	0	7263	100
Dec'20	7639	0	2437	5202	0	0	0	0	7639	100
Jan'21	7532	0	3864	3668	0	0	0	0	7532	100
Feb'21	7153	0	3129	4024	0	0	0	0	7153	100
Mar'21	9327	0	3529	5798	0	0	0	0	9327	100
TOTAL	80472	0	29595	50877	0	0	0	0	80472	-

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Singhal Enterprises Pvt. Ltd.
Sponge Iron & Power Division

Regd. Office :
303, Century Tower,45, Shakspeare Sarani,
Kolkata - 17.
Phone : 033 – 22839316Fax : 033- 22900508

Works : Vill : Taraimal ,P.O. Gerwani,
Raigarh (C.G) – 496001
Phone : : 07762-229742-45 Fax : 07762-229742

REF . SEPL-RGH/21-22

Date : 20.08.2021

To,
The Regional Officer
C. G. Environment Conservation Board
Raigarh. (C.G.)

Sub.: Fly Ash Utilization Report for the Year 2021-22.

Dear Sir,

With reference to above we are submitting herewith the Fly Ash Utilization Report for the year 2021-22.

Month	Fly Ash generation in the month (T)	Fly Ash utilization								
		Supply to Cement Plant (T)	Brick Making (T)	Land Filling (T)	Ash dyke raising/ construction (T)	Agriculture (T)	Mine Filling (T)	Other (T) Used as bed material in power plant	Total utilization in (T)	%Age utilization
Apr'21	8847	0	4239	4708	0	0	0	0	8847	100
May'21	9024	0	4572	4452	0	0	0	0	9024	100
June'21	10067	0	5686	4381	0	0	0	0	10067	100
July'21	9874	0	4756	5118	0	0	0	0	9874	100
Aug'21										
Sep'21										
Oct'21										
Nov'21										
Dec'21										
Jan'22										
Feb'22										
Mar'22										
TOTAL	37812		19253	18559					37812	-

This is for your kind information pl.
Thanking You,

For, Singhal Enterprises Pvt.Ltd.

(R.Kesharwani)
Sr. Manager

Z

FINAL TECHNICAL REPORT
ON

STUDY OF LOAD CARRYING CAPACITY IN RAIGARH REGION

Submitted to

Chhattisgarh Environmental Conservation Board (CECB) Paryavas Bhawan
North Block, Sector-19, Naya Raipur, Raipur- 492001(C.G.)

By

Prof. B. C. Meikap
Principal Consultant-in-Charge and Professor
DEPARTMENT OF CHEMICAL ENGINEERING
INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR
KHARAGPUR 721302
OCTOBER 2018

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Final Concluding Remarks and Recommendations:

The main objective of this project is the find our load carrying capacity for sustainable development and planning for future. The study area include 25 km radius with Raigarh city as epicenter. Environmental monitoring and data collection for air, water, land, noise and biological environment was undertaken to arrive load carrying capacity of Raigarh region. To predict the load carrying capacity mathematical models and software too was used to compute the carrying capacity in Raigarh region.

It has been observed from the monitoring data that in certain places the concentration of PM10 is more than 100 $\mu g/m^3$. During peak summer the unusual high concentration of PM10 is due to various near ground level activities, including fugitive emissions from the different materials handling site. During monitoring period due to presence of turbulent wind, road dust might have accumulated on total PM10. During post monsoon period although overall scenario is better but few places the concentration is slightly higher than 100. This is because there was huge line of trucks and dumpers which were slowly moving and continuous generation of file particulates. The SO_2 concentration in most of the monitoring station is less than the ambient air quality standard. However, only in areas like Taraimal (9) , the concentration of SO_2 slightly above 80 $\mu g/m^3$ only during the summer season This may be use of low grade coal with high sulfur content used by nearby industries. The concentration NOx is also very close to the air quality standard value except few places with marginal slight higher side.

On the other hand, Air dispersion modeling is done for a 25 km radius region of Raigarh district in Chhattisgarh state using AERMOD. It has been found that the pollutant concentration (PM, SO_2, NOx , CO and CO2)in the Raigarh Region for most of the time is well within the range, except few places it was exceeded as found from monitoring data. It is recommended that new industrial development may be concentrated around 13 km away from the Raigarh city center and lands which are not cultivated and close to hill or forest area may be set-up to mitigate the environmental pollution. Since there are few hot-spots towards north-eastern side of Raigarh region (it is from Raigarh epi-centre towards coordinate north-slight east to be avoided for future industrial developments are 2204'31.2"N 83°21'23.5"E 22°04'31.2"N 83°21'23.5"E (22.075326, 83.356529) and 22°22°02'05.0"N 83°22'01.8"E (22.034727, 83.367154). It is therefore suggested to avoid new developments in this direction. However, beyond 17 km, it is possible to start new industrial actives if it is feasible.

From the water quality data it was found that the concentration of the most of the parameters like pH, DO, TDS and other hazardous materials are within the acceptable limit except few samples of certain places. However, in few places the value of TDS of pond and river water is high, this is because of the use pattern of the

water and during sampling it was found that during summer as people use to take bath and volume of water is less, water was turbid. DO values for some places is less than 1.0, these are due to the presence of grass, leaves etc. which is floating and growth of plants. The chemical analysis of water samples for heavy metals indicate that these presence of Ni, Cr, As, Pb etc are very low and should not be much problematic.

From the air quality in respect of noise data, It can be seen that for most of the locations the noise readings are within the prescribed limits of 75 DB except for places near heavy traffic area and construction areas. It clearly indicates that most of the data are well acceptable for future planning of industrial development. The high noise levels zones is Hundi Chowk , mostly the highway traffic junctions needs properly maintained road.

After Assessment of Forest and Natural Resources, it is found that due to the mining and industrial activities in the past decade there has been a great deal of deforestation as shown in the classified satellite land use maps prepared using Remote Sensing Technology. Studies have shown that there has been a drastic decrease in the vegetation cover of Raigarh. Measures to reduce the extent of deforestation and promote afforestation have been identified with the help of Environmental Impact Assessment Reports of various mining companies.

On the basis of baseline data of different environmental components, identification, prediction and evaluation of impact, appropriate strategies needs to be formulated for each environmental components for minimization of adverse impact.

- Surrounding area of market areas, common places in Raigarh region needs cleanliness and up-keeping.
- Inventorisation of industries with their solid waste disposal methods, re-use, re-cycling and technological gaps to minimize pollution problem.
- The approach road needs to be cleaned regularly and accumulation of dust on road side or plant area should be completely eliminated.
- All roads inside and outside the plant that are used by the company for transport of material should be paved; pot holes in paved roads should be repaired promptly. It is recommended that all roads may be divided to several sections and proper mechanized transport vehicle with high pressure air- water spraying system, which is already in practice in few advanced countries.

- Areas prone to fugitive dust emissions due to activities such as construction, excavation, grading sites and routes of delivery vehicles across patches of exposed earth, should be frequently sprinkled with water to prevent re-entrainment of dust.

- Plantation and preservation should be attempted and damaging matured trees should be avoided.

- Sewage drainage system is poor in few areas of Raigarh region and PHE department may be requested for appropriate delineation measures.

- Strom water from industrial activities mainly from coal fired thermal power plant and other industries, should not be discharged directly to surface water or land, which may contaminate the water. Rather preliminary treatment of settling may be tried in individual scale.

- The concept of construction of Kelo Dam is appreciable to reserve the water. To meet the water demand and maintain the quality construction of similar dam may be planned in next 20 years.

- The collection of municipal solid waste should be mechanized and daily proper collection, transportation is essential.

- The bio-degradable solid wastes sometimes causes nuisance small and may spread breeding of flies and mosquitoes. Therefore collection should be done within 24 hrs.

- The domestic garbage bins provided in various wards of municipalities should be covered, so that spreading of waste materials by dog, cat, birds will be minimized.

- The plant species suitable for the plantation and green belt development would be selected based on the following characteristics: diverse fast growing local plants. These plants should be able to grow in high SPM and pollutant concentration.

- Regular monitoring of water quality of river, lake, ponds, tube well, underground water etc should be tested periodically through an organization of national repute and enlisted third party as notified by CPCB, to ensure that toxic compounds are not present in the water bodies of Raigarh. The appropriate action plan should be taken after the review of reports.

- The water carrying capacity in Raigarh may continue until 2041as predicted from model upto acceptable values. That means, in next 10 years, there may not be a problem if similar water uses and recycling pattern continues. However, the decrease in Comprehensive Index for Water is a concern and attempts may made to improve the Comprehensive Index for sustainable development.

- Setting –up further new industrial development should not compromise the environmental quality in coming ten years. Only industries, which will be able to install ESP as dust pollution control equipment and ETP with zero discharge concept only may be allowed to set-up.

- For any further industrial development a High Level Technical Expert Committee may be set-up by CECB comprises of members from CECB, district administration, local public representative, technical experts and should examine the pollution prevention methods going to be adopted.

- In Raigarh region there are many small and medium scale sponge , iron and steel industries. Sometimes fugitive emission causes the higher concentration of PM and it is essential to carry out the performance and capacity adequacy efficiency of existing pollution control devices by third party technical experts from organizations of national importance like IITs/NITs/CFTIs/CSIR Labs for minimization and provide recommendation for modification/alteration so that environment is not affected due to industrial activities.

Reference

1. Air Qu Minist
2. EMP
3. EIA
4. Envi
5. Air c
6. Cun
7. Env
8. Env
9. No En
10. Ex Bl Pr
11. A P
12. A q
13. F
14.
15.
16.

कार्यालय कार्यपालन अभियंता
जल संसाधन संभाग रायगढ़ (छ0ग0)

पत्र कमांक 345 /तक./रायगढ़/ दिनांक 28/9/2021

प्रति,

क्षेत्रीय अधिकारी
छ0ग0 पर्यावरण संरक्षण मण्डल
रायगढ़ (छ0ग0)

विषयः— मानव राष्ट्रीय हरित सेन्ट्रल जोनल बैंच, भोपाल में दायर वाद क्र 55/2021 जिला बचाओं संघर्ष मोर्चा विरूद्ध यूनियन आफॅ इंडिया व अन्य के संबंध में।

संदर्भः— अधीक्षण अभियंता जल संसाधन मण्डल रायगढ़ का पत्र क्र 1893/कार्य एम–47/रायगढ़ दिनांक 02.09.2021

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विषयांतर्गत संदर्भित पत्र के परिपालन में आपका पत्र क्र 834/क्षे का/पसंमं/2021 रायगढ़ दिनांक 28.08.2021 के परिप्रेक्ष्य में मेसर्स सिंघल इन्टरप्राइजेज प्रा0लि0 ग्राम तराईमाल जिला रायगढ़ को जल के उपयोग के संबंध में किए गए अनुबंध की छायाप्रति एवं जल उपभोग हेतु जमा किए गए वार्षिक शुल्क की वर्ष 2019–20 एवं 2020–21 की जानकारी संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

सहपत्रः— उपरोक्तानुसार।

28/9/21
कार्यपालन अभियंता
जल संसाधन संभाग रायगढ़(छ.ग.)

पृ कमांक ..... /तक./रायगढ़/ दिनांक 2021

अधीक्षण अभियंता जल संसाधन मण्डल रायगढ (छ.ग.) की ओर सूचनार्थ संप्रेषित।

सहपत्रः— शून्य।

कार्यपालन अभियंता
जल संसाधन संभाग रायगढ़(छ.ग.)

01/10/21

सिंघल इन्टरप्राइजेज प्रा0लि0 ग्राम तराईमाल जिला रायगढ़ का जल उपभोग हेतु जमा किए गए वार्षिक शुल्क की जानकारी

क्र	विभागीय रसीद का विवरण		दिनांक	राशि
	MR बुक नंबर	MR पेज नंबर		
वर्ष 2019–20				
1	A28686	80	02.05.2019	242190.00
2	A28686	91	24.05.2019	296010.00
3	A28687	04	01.07.2019	269100.00
4	A28687	20	30.07.2019	269100.00
5	A28687	39	09.09.2019	269100.00
6	A28687	59	10.10.2019	269100.00
7	A28687	75	07.11.2019	269100.00
8	A28687	87	04.12.2019	269100.00
9	A28688	01	07.01.2020	269100.00
10	A28688	16	21.01.2020	269100.00
11	A28688	17	22.01.2020	230179.00
12	A28688	18	22.01.2020	344429.00
13	A28688	36	03.03.2020	328059.00
			Total	**3593667.00**
वर्ष 2020–21				
1	A28688	89	30.06.2020	383333.00
2	A28688	100	27.07.2020	383333.00
3	A28689	13	01.09.2020	345000.00
4	A28689	14	01.09.2020	383333.00
5	A28689	21	14.09.2020	750000.00
6	A28689	56	02.11.2020	383333.00
7	A28689	59	04.11.2020	345000.00
8	A28689	65	02.12.2020	383333.00
9	A28689	90	05.01.2021	383333.00
10	A28689	96	13.01.2021	383333.00
11	A28689	98	18.01.2021	445000.00
12	A28689	99	18.01.2021	383333.00
13	A28690	26	05.03.2021	383333.00
14	A28690	41	25.03.2021	383333.00
			Total	**5718330.00**
			Grand Total	**9311997.00**

कार्यपालन अभियंता
जल संसाधन संभाग रायगढ़ (छ0ग0)

Cheque no. 747946 Date 19.4.19

XV-OR—99

FORM C. G. T. C. 6
[*See* Subsidiary Rule 59]

RECEIPT

28686
Book No. A

Dated, the 02-05-2019 *20*

Serial No. 80

Received from Singhal Enterprises Ltd. Terminal Raigadh

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh forty two thousand one hundred ninety only.

in cash / by cheque on account of Water Tax Recovery.

..... payment of .....

₹ 242190/-

Signature & Designation

सचीव क्षेत्रीय मुद्रणालय, राजकोट/गांव-18/57-10/2014-10,000 Bks of 100 dup. Bks

Cheque NO 820776 Date 15.5.2019

XV-OR—99

FORM C. G. T. C. 6
[See Subsidiary Rule 59]

RECEIPT

91

Book No. A 28686

Dated, the 24.5.2019 20

Serial No. 28686

Received from Singhal Enterprises Ltd. Terminal Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh ninety six thousand ten only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs 2,96,010/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

राजकीय छोटेलाल मुद्रणालय, राजनांदगांव-18/57-10/2014-10,000 Bks. of 100 dup. Ivs.

cheque No. 270515 Date 24.6.19

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

28687

Book No. A

Dated, the 1.7.2019 *20*

Serial No. 04

Received from Singhal Enterprises Ltd. Tarainal Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only.

in cash / by cheque on account of Water Tax Recovery.

in ..... payment of .....

Rs. 269100/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10 000 Bks. of 100 dup. Ivs.

Cheque No. 821429 Date 25.7.2019

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A

Dated, the 30.7.2019 *20*

Serial No. 20

Received from Singhal Enterprises Ltd. Tarainal Raigarh

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh Sixty nine thousand one hundred only.

in cash / by cheque on account of water cess Recovery.

in ..... payment of .....

Rs. 2,69,100/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. frs

Cheque No. 286910 date 28.8.19

XV-OR—99

FORM C.G.T.C.6
[See Subsidiary Rule 59]

28687

RECEIPT

39

Book No. A

Dated, the 9.9.2019 20

Serial No.

Received from Singhal Enterprises Ltd Tarsemal Raigadh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only.

in cash / by cheque on account of Water Tax Recovery.

in ..... payment of .....

Rs. 2,69,100/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIV
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-TS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Cheque No: 880832 dt. 24.9.19

XV-OR—99

FORM C. G. T. C. 6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A 28687 Dated, the 10.10.2019 20 Serial No. 59

Received from Singhai Enterprise (P) Ltd. Taraimal Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only.

in cash / by cheque on account of Water Tax Recovery.

..... payment of .....

2,69,100/-

Signature & Designation DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATTISGARH)

सकोष क्षेत्रीय मुद्रणालय, रायपुर/छ.ग.-FS/57-10/2014-10,000 Bks. of 100 dup. lvs

Cheque No. 886861 Date 25.10.19

XV-OR—99

FORM C. G. T. C. 6
[*See* Subsidiary Rule 59]

RECEIPT

75

Book No. A 2868 / Dated, the 7.11.2019 20 Serial No.

Received from Singhal Enterprises Ltd. Terminal Berigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine Hundred one hundred only.

cash / by cheque on account of Water Tax Recovery

..... payment of .....

269100/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER DEVELOPMENT SUB DIVISION
BERIGARH (CHHATTISGARH)

शैक्षिय मुद्रणालय, रायपुर/दंतेवाड़ा-FS/57-10/2014-10,000 Bks of 100 dup hvs

Cheque NO 911697C Date 27.11.19

XV-OR—99

FORM C. G. T. C. 6
[*See* Subsidiary Rule 59]

RECEIPT

Book 288 A

Dated, the 6-12-2019 *20*

Serial No. 87

Received from Singhal Enterprises Ltd. Terminal Rairakh

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

2,69,100/-

Signature & Designation

REGIONAL OFFICER

क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. Ivs

cheque no 109408 Date 27.12.19

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

28688

Book No. A *Dated, the* 7-1-2020 *20* **Serial No. [redacted]01**

Received from Singhal Enterprises Ltd. Terminal Raigarh

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only.

in cash / by cheque on account of water Tax Recovery

in ..... payment of .....

Rs. 269100/-

Signature & Designation

SUB DIVISIONAL OFFICER
REVENUE RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks of 100 dup lvs

cheque No. 821110 dt. 20.1.2020

XV-OR—99

FORM C.G.T.C. 6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A *Dated, the* 21.1.2020 **Serial No.** 16

Received from singhad Enterprises Ltd. Tarimal Nuigadi. 8888

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh sixty nine thousand one hundred only.

in cash / by cheque on account of water Tax Recovery

in ..... payment of .....

Rs. 269100/-

Signature & Designation

ASSISTANT EXECUTIVE OFFICER
WATER RESOURCES SUB DIVISION
[illegible] (CHIRITAGAR)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Cheque No. 002420 dt. 20.1.2020

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

28688

Book No. A *Dated, the* 22.1.2020 **Serial No.** 17

Received from Singhal Enterprises Ltd. Terminal Rajgarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Two lakh thirty thousand one hundred seventy nine only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 230179/-

Signature & Designation

शासकीय क्षेत्रीय मुद्रणालय, राजगढ़(ब्यावरा)-FS/57-10/2014-10,000 Bks of 100 dup lvs

cheque NO' 097544 dt. 20.1.2020

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A *Dated, the* 22.1.2020 *20* **Serial No.** 18

Received from Singhee Enterprises Ltd. Terminal Heigath.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh forty four thousand four hundred twenty nine only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 344429/-

Signature & Designation

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Cheque NO. 163873 Date 26.2.20

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

28686

Book No. A

Dated, the 03.03.2020 *20*

Serial No. 36

Received from Singhal Enterprises Ltd. Tarraimal Raigarh

with letter No. ..... dated the ..... 20 the sum of

Rupees Three lakh twenty eight thousand fifty nine only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

3,28059/-

Signature & Designation SUB DIVISIONAL OFFICER WATER RESOURCES SUB DIVISION RAIGARH (CHHATISGARH)

राजकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-TS/57-10/2014-10,000 Bks. of 100 duplicate

Cheque No. 097295 Date 25.6.20

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A 28686 *Dated, the* 30.6.20 *20* **Serial No.** 89

Received from Singhal Enterprises Ltd. Tarai Mal Aarigosh -

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred thirty three only. Water Tax Recovery.

in cash / by cheque on account of ..... payment of .....

Rs 3,83,333/-

Signature & Designation Deepak

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATTISGARH)

शासकीय केशीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks of 100 dup Rs

Cheque No. 187206 dt. 21.7.20

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT 100

Book No. A 28680 *Dated, the* 27.7.2020 **Serial No.**

Received from Singhal Enterprises Ltd. Tarimel Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred thirty three only. in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 3,83,333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
(CHHATTISGARH)

राजकीय क्षेत्रीय मुद्रणालय, राजनांदगांव- FS/57-10/2014-10,000 Bks of 100 dup hvs

Cheque No. 106991 Dtd. 24-08-2020

XV-OR—99

FORM C.G.T.C. 6
[See Subsidiary Rule 59]

RECEIPT

13

Book No. A

Dated, the 01/09/2020 Serial No.

Received from Singhal Enterprises Ltd. Pararsoal Raigarh

with letter No. ..... dated, the ..... 20 ..... the sum of

Rupees Three Lakh forty five Thousand only -

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 3,45,000/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATTISGARH)

शासकीय सेवीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Cheque No 106990 Dtd-24-08-2020

XV-OR—99

FORM C.G.T.C.6
[See Subsidiary Rule 59]
RECEIPT

14

28689

Book No. A

Dated, the 01/09/2020

Serial No.

Received from Singhal Enterprises Ltd- Tarainal Raigarh

with letter No. ..... dated, the ..... 20 ..... the sum of

Rupees Three Lakh Eighty Three Thousand Three hundred Thirty three only

in cash / by cheque on account of Water Tax Recovery -

in ..... payment of .....

Rs. 3,83,333/—

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. rvs.

cheque NO 107456 dtd. 7.9.20

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

28683

Book No. A

Dated, the 14.9.20 *20*

Serial No. 21

Received from Singhal Enterprises Ltd Terminal Rajgarh

with letter No. ..... dated, the ..... 20 the sum of

Rupees Seven lakh fifty thousand only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 7,50000/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAJGARH (CHHATTISGARH)

शासकीय छेदीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs

cheque No. 111059 dt. 26.10.20

XV-OR—99 28689

FORM C.G.T.C.6
[See Subsidiary Rule 59]

RECEIPT

56

Book No. A *Dated, the* 2/11/2020 **Serial No.**

Received from Singhal Enterprises P. Ltd. Tarainagal Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred thirty three only. Water Tax recovery

in cash / by cheque on account of ..... payment of .....

₹ 3,83,333/-

Signature & Designation SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Singhal Enterprises P. Ltd. Raigarh.
Ch. No. 111100 dt. 30/09/2020

XV-OR—99

[See Subsidiary Rule 59]

59

RECEIPT

Book No. A

Dated, the 04/10/2020

Serial No.

Received from Singhal Enterprises P. Ltd. Terminal Raigarh.

with letter No. ..... dated, the ..... 20 ..... the sum of

Rupees Three lakh forty five thousand only.

in cash / by cheque on account of Water Tax Recovery.

in ..... payment of .....

Rs. 3,45000/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

शासकीय सेंट्रीय मुद्रणालय, रायगढ़(छ.ग.)-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

Cheque NO:111435 Dt.24.11.20

V-OR—99

FORM C.G.T.C. 6
[See Subsidiary Rule 59]

RECEIPT

65

Book No. A

Dated, the 02/12/2020

Serial No.

Received from Singhal Enterprises P. Ltd. Tarreaimeal Raigarh.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred

in cash / by cheque on account of thirty three only. Works Tax Recovery

in ..... payment of .....

Rs. 3,83,333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

म. श्रेत्रीय मुद्रणालय, रायगढ़/गोव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

cheque No. 111731 Date 29.12.20

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

2866 90

Book No. A *Dated, the* 5/1/2021 *20* **Serial No.**

Received from Singhal Enterprises Ltd. Tejaswini Rajgosh,

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred thirty three only. water Tax Recovery

in cash / by cheque on account of .....

on ..... payment of .....

₹ 3,83,333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATTISGARH)

क्षेत्रीय मुद्रणालय, रायपुर(छ.ग.)-FS/57-10/2014-10,000 Bks. of 100 dup. ivs.

cheque NO. 880085 Date 8/1/21

XV-OR—99

FORM C. G. T. C. 6
[See Subsidiary Rule 59]

RECEIPT

No. 96

Book No. A 28689 Dated the 13/1/2021 20 Serial No.

Received from Singhal Enterprises Ltd. Tarcimal Aaiyash.

with letter No. dated, the 20 the sum of

Rupees Three lakh eighty three thousand thirty three only.

in cash / by cheque on account of Water Tax Recovery.

in payment of

Rs. 3,83,333/-

Signature & Designation

SUB-DIVISIONAL OFFICER
WATER SUPPLY DIVISION
EXECUTIVE ENGINEER

शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

cheque NO.112252 Date 13.1.21

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

Book No. A 28689 *Dated the* 12/1/2021 *20* **Serial No.** 98

Received from Singhal Enterprises P. Ltd. Tavarimal Rajgeshji.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Four lakh forty five thousand only.

in cash / by cheque on account of Water Tax Recovery

in ..... payment of .....

Rs. 4,45000/-

Signature & Designation

ASSISTANT REVENUE OFFICER
WATER WORKS SUB DIVISION
RAIPUR (CHHATISGARH)

शासकीय छेदीय मुद्रणालय, रायपुर/दुर्ग-FS/57-10/2014-10,000 Bks. of 100 dup. lvs.

cheque No. 112253 dt. 13.1.21

XV-OR—99

FORM C.G.T.C. 6
[*See* Subsidiary Rule 59]

RECEIPT

99

Book No. A 28689 Dated, the 18/1/2021 20 Serial No.

Received from Singhal Enterprises P. Ltd. Tarauna Nagar.

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three lakh eighty three thousand three hundred Thirty Three only. Water Tax Recovery

in cash / by cheque on account of .....

in ..... payment of .....

Rs. 3,83,333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION

सरकारी सेमोरेप मुद्रणालय, राजनांदगांव-FS/57-10/2014-10,000 Bks of 100 dup. lvs

Cheque No 115215 dt. 22.2.21

XV-OR—99

FORM C.G.T.C.6
[*See* Subsidiary Rule 59]

RECEIPT

No. 26

2869

Book No. A

Dated, the 5.3.21 *20*

Serial No.

Received from Singhal Enterprises Pvt. Ltd. Rajaimal

with letter No. ..... dated, the ..... 20 the sum of

upees Three Lacs eighty three thousand three hundred thirty three only

cash / by cheque on account of Works Tax Recovery

..... payment of .....

383333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

कीप ब्रांच मुद्रणालय, रायपुरछग 18/37-10/2014-14/Bks of 100 dup bks

cheque No. 115996048. 17.3.21

XV-OR—99

FORM C.G.T.C.6

[*See* Subsidiary Rule 59]

RECEIPT

28690

A 41

Book No. A *Dated, the* 25.3.21 20 **Serial No.**

Received from Singhal Enterprices Pvt. Ltd. Raipur

with letter No. ..... dated, the ..... 20 the sum of

Rupees Three Lacs eighty three thousand three hundred thirty three only.

· cash / by cheque on account of Water tax Recovery

..... payment of

₹ 3,83,333/-

Signature & Designation

SUB DIVISIONAL OFFICER
WATER RESOURCES SUB DIVISION
RAIGARH (CHHATISGARH)

छत्तीस गढ़ शासन मुद्रणालय, रायपुरदर्शक 18/57-10/2014-15(500) Bks of 100 slip Bks

OFFICE OF THE EXECUTIVE ENGINEER, WATER RESOURCES DIVISION RAIGARH (C.G.)

Memo No._____/ TS / Date_____.

To,

The Secretary,
Water Resources Department (Ministry),
DKS Bhawan Raipur.

Sub:- Agrement for supply of water to M/s Singhal Enterprises Pvt.Ltd. from Chhuikasa (Banjari) nalla.

Ref:- Your Memo No. 5622/ 342/ WR/ TS/ Ind./ 05 / D4 New Raipur/ dt. 29-07-2013

--00--

Kindly find enclosed here with a copy of agreement executed on 04-01-2014 for supply of water to Industries as subject mentioned above.

Encl:- One copy of Agreement .

Sd/-
Executive Engineer
Water Resources Division
Raigarh (C.G.)
Date 4/1/14

Endt.No. 63 /TS /

Copy forwarded to:-

1-Engineering -in-Chief Water Resources Department Raipur.
2-Chief Engineer , Hasdeo Basin Water Resources Department Bilaspur.
3-Superintending Engineer, Water Resources Circle Raigarh .
4-Collector Raigarh .
5-S.D.O. Water Resources Sub division Raigarh.

For information and necessary action please.

6 - M/s Singhal Enterprises Pvt Ltd Panimora Bilaspur

Encl:- One copy of Agreement.

Executive Engineer
Water Resources Division
Raigarh (C.G.)

Shri Biswal ste.
9.1.2014

T/S 9/1/2014 Asabre

भारतीय

एक सौ रुपये

₹. 100

R. 100

ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH

E 365796

TRUE COPY

Executive Engineer
Water Resources Division
RAIGARH (C.G.)

AGREEMENT FORM FOR SUPPLY OF WATER TO INDUSTRIES / POWER PLANTS

Form- 7A
(See Rule 71 – A)

This Agreement made on this day 04/01/2014 Between the governor of Chhattisgarh, acting through **Executive Engineer** Water Resources Department, Raigarh herein after referred to as (C.G. W.R.D) which expression shall where the context so admits include his successors assigned in office of the first part and **M/s. Singhal Enterprises power limited** registered under the Indian companies Act, 1955 (No. 1 of 1956) / constituted under Registered Company Act 1956 and having its Registered Office at **303 century tower 45 Shakespeare sarani kolkata 700017** (hereinafter referred to as "the Company") which expression shall unless excluded by or be repugnant to context meaning there of be deemed to include its successors assigned of the other part.

Whereas the Company has applied to the Government for permission to draw **0.92 million cum.** Of water per annum from the **Chhuikansa** (here in after refer to as "the said natural or Government water source") for the use by the company's Captive Power Plant located at **Village Village Taraimal Po. Gerwani Dist. Raigarh (C.G.)** (herein after referred to as "the said plant") and laying underground and surface pipes and drains for discharge of the factory effluent.

Singhal Enterprises
Authorised Signatory

04.1.14
Executive Engineer
Water Resources Division
RAIGARH (C.G.)

1

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH

E 365796

TRUE COPY

Executive Engineer
Water Resources Division
RAIGARH (C.G.)

AGREEMENT FORM FOR SUPPLY OF WATER TO INDUSTRIES / POWER PLANTS

Form- 7A
(See Rule 71 – A)

This Agreement made on this day 04/01/2014 Between the governor of Chhattisgarh, acting through **Executive Engineer** Water Resources Department, Raigarh herein after referred to as (C.G. W.R.D) which expression shall where the context so admits include his successors assigned in office of the first part and **M/s. Singhal Enterprises power limited** registered under the Indian companies Act, 1955 (No. 1 of 1956) / constituted under Registered Company Act 1956 and having its Registered Office at **303 century tower 45 Shakespeare sarani kolkata 700017** (hereinafter referred to as "the Company") which expression shall unless excluded by or be repugnant to context meaning there of be deemed to include its successors assigned of the other part.

Whereas the Company has applied to the Government for permission to draw **0.92 million cum.** Of water per annum from the **Chhuikansa** (here in after refer to as "the said natural or Government water source") for the use by the company's Captive Power Plant located at **Village Taraimal Po. Gerwani Dist. Raigarh (C.G.)** (herein after referred to as "the said plant") and laying underground and surface pipes and drains for discharge of the factory effluent.

Authorised Signatory

04.1.14
Executive Engineer
Water Resources Division
RAIGARH (C.G.)

And whereas the Government has agreed to grant the aforesaid permission to the company to use water from the said natural or Government source at their own cost on the terms and conditions hereafter appearing.

And whereas prior to the execution of these presents the company has deposited with Government, the sum **of Rs. 701500/- (Rs. Seven lakh one thousand five hundred only)** being the water rates and local fund Cess for the quantity of water to be drawn by the Company in three months.

And whereas it has been agreed that the said sum of **of Rs. 701500/- (Rs. Seven lakh one thousand five only)** will not bear any interest.

Now, this agreement witness as under:

1) In consideration of the Company duly making payment to the Government as hereinafter specified and duly observing and performing the convenient and conditions both herein contained Government hereby give permission to the Company to draw **0.92 million cum.** of water per annum temporary from the said natural or government water source to the Company's said plant till completion and start first storage in Taraimal Aniout No.1 ..... on the terms and conditions herein contained. The permission hereby granted shall be subject to the provisions of Chhattisgarh Irrigation Act 1931 (3 of 1931) and executive orders issued in this behalf by the Government from time to time and for the time being in force.

2) The Company shall pay to the Government Water Rates for water drawn by it from said natural or Government water source at the rates fixed by Water Resources Department order 3844/7-ए/जस/रास/जी.ए.प्र./02 डी 4 / रायपुर 31-05-2010 which is **Rs 3.05 (Rupees Three and zero five paise only)** per cum.

Note: The rates, which are going to apply to the Company, must be shown and not other rates. For the quantities of water drawn in excess of the agreed quantities and for any other unauthorized drawls of water then 50% (fifty percent) additional rates shall be charged in addition to the normal rates as specified above.

In addition to the payment of water rates as specified above, the Company shall also pay the Water Resources Department local fund Cess or any other tax at The rates as fixed by the Government from time to time Government hereby reserves the right to revise the rates from time to time the said water rates and the local Cess or other taxes to be paid by the Company and the Company shall pay such revised water rates and local Cess or other taxes as may be fixed by the Government from time to time. Excepting the circumstances or short water supply specified in clause (15) the Company shall in any event pay water charges for at least 90% of the total quantum of water allowed to be drawn by it though the actual quantity of water drawn by the Company is less than 90% of the quantum of Water allowed to be drawn by under clause (1).

3) The Company shall make its own arrangements at its own cost to use water either by construction of any civil engineering work which may include construction of pick up weir, barrage, dam, dug well, tube well etc. The design of such civil engineering facility will be prepared and submitted by the Company for approval of the Water Resources Department. The concerning Chief Engineer will give his decision within thirty days to the State Water Utilization Committee. The decision of State Water Utilization Committee shall be final.

Original Enterprises Pvt. Ltd.
Authorised Signatory

04.1.14
Executive Engineer
Water Resources Division
RAIGARH (C.G.)

2

4) In the event of any emergency interruption in the water supply to the said natural / Government water sources resulting from a Non Government Act (such as natural reduction in flow) the Executive Engineer shall give immediate written notice to the Company. Upon receipt of such notice the Company shall have no right to be compensated for any cessation in water supply nor will the Company have any liability for payments for water charges, local fund Cess or taxes except those amounts then due but unpaid. Until such time as the flow of water through the said natural water sources shall be restored to the level required to be provided by the government hereunder.

5) Subject to the terms and conditions of this agreement nothing herein contained shall be deemed to imply any guarantee on the part of the government the uninterruptability in the supply of water during an event of Force Majeure. The Government shall also not be responsible for such non-supply or inadequate supply of water as result of any event of Force Majeure or for damages or losses due to any event of Force Majeure. During an event of Force Majeure the Company shall not be liable for payment of any water charges local fund cess or other taxes except those pertaining to water already received by the Company for which payment is due and unpaid, which amount shall remain due and payable in accordance with terms of this agreement. Force Majeure shall include droughts and other similar natural disasters, which are beyond the control of State Government.

6) The Company shall pay adequate compensation to any person/ persons affected due to submergence of land property, public facilities etc. by the construction of the civil engineering works for creating the sources of water supply.

7) The water from natural / Government water source shall be used by the Company for the purposes of the Company's said plant including water supply to the colony and shall not be misused by the Company by sale of water to any other consumer in the event of any such sale of water by the Company without prejudice to Government's rights to revoke this license and the Government shall be entitled to recover from the Company, the proceeds of such sale of water realized by the Company.

8) The permission hereby granted shall not in any manner prejudicially effect the existing water rights vested in the upstream riparian owners nor shall it in any way prejudice Government's rights to hereafter launch or implement any new scheme or schemes of its own act, on or in connection with the present source of the said natural/ Government water source. However, Government of Chhattisgarh is hereby assure that any other water rights granted by them for the purpose of irrigation or any other industrial purposes shall be granted in a manner so as not to affect the availability of required water for the project through out the terms of this agreement.

9) The Company shall not construct the civil engineer work viz pickup weir barrage, reservoir, dam dug well, tube well and lifting arrangements etc. in the said water source unless the proposals, plant drawings, specifications, estimates and all other details thereof are previously submitted to and approved in writing by an officer authorized in that behalf by the Government and while granting its approval to the construction of the civil Engineering work pick up weir, barrage lifting arrangements etc. Government may impose such conditions as it may in its absolute discreation think fit.

Singhai Enterprises Pvt Ltd.
Authorised Signatory

24.1.14
Executive Engineer
Water Resources Division
KANKER (C.G.)

10) The arrangements for measurement of water drawn by the Company from said water source shall be made by the Company in such a manner as may be directed by the Government or Executive Engineer, Water Resources Division, Raigarh (herein after referred to as the Executive Engineer). The automatic measuring device shall be installed and maintained by the Company at its own cost after obtaining prior approval therein writing from the Government or the Executive Engineer. In the event of measuring device so installed by the Company as aforesaid, ceases to function or goes out of order. The charges which the Company would be liable to pay to Government in respect of consumption of water for the days measuring device does not work shall be calculated alternatively on the basis of maximum hourly pumping capacity multiplied by the number of hours of operation of those pumps for which it will be obligatory for the Company to maintain records.

11) The Company shall treat affluent (Discharge of water after use) for all the impurities ferrous and other chemicals and shall appropriately purify the water as per C.G. Government Environmental Conversation Board and Central Government Public Health Environmental Engineering Organization water supply manual, which specifies the standard of potable water.

12. Within thirty days from the date monthly demands are received by the Company from Executive Engineer. The Company shall pay to the Executive Engineer the amount of water rates and Local Fund Cess for the water drawn by the Company during the proceeding month. Interest at the rate of 24% (twenty four percent) and service charges at the rate of 1% (one percent) shall be recovered if the payment is not done within three month form the date of the bill for water supplied .Non payment of the bill up to six months from the due date of payment shall be treated as the breach of agreement.

13. The Company shall always keep deposited with the executive engineer the said sum of **of Rs. 701500/- (Rs. Seven lakhs One thousand five hundred only)**(three times of assessed monthly bill) as security for due and proper payment of the water rate and local fund cess and irrigation dues and due observance and performance of the terms and conditions herein. In the event of failure by the Company to duly pay the aforesaid dues the outstanding dues from the Company shall be adjusted against the said deposit on default of the Company to punctually pay the water rates and local fund cess as aforesaid the government shall without prejudice to its any other rights and remedies be entitled to terminate this agreement forthwith.

14. Without prejudice to any other, its remedies and powers of the Government any sum due and payable by the Company under these presents shall be recoverable from the Company in the same manner as an arrear of land revenue under the provisions of law for the time being in force in that behalf.

15. In the event of there being a shortage of water in the said natural / Government water source, the Executive Engineer shall serve a notice on the Company explaining the possibility of the anticipated shortage. The Company shall in such circumstances, reduce the consumption of water and will furnish to the Executive Engineer, a weekly return showing the actual quantum of water drawn by it.

Singhai Enterprises
Authorised Signatory

Executive Engineer
Water Resources Division
RAIGARH (C.G.)

16. No existing irrigation interests under the river, spring, channels and irrigation wells shall be prejudiced .If in the opinion of the Government such existing interests are prejudiced .The Company shall pay such compensation to the concerned person or person whose interests are affected as may be determined by the government.

17. The Company shall at all times allow an officer of water Resources department of the Government of Chhattisgarh authorized in that behalf to inspect the measuring device as well as the water accounts and furnish to the Government copies of entries from the records maintained by the Company.

18. Any notice or other documents to be given to or served upon the Company there under, may be given or served on behalf of the Government by the Executive Engineer and any such notice or documents shall be deemed to have been duly given to or served upon the Company if it is sent by registered post or delivered at the registered office of the Company.

19. If the Company commits a breach of any of the terms and conditions hereof, Government shall be entitled to terminate this agreement and there upon the Company shall discontinue to draw water from the said natural Water Source without Government being liable for payment of any compensation whatsoever to the Company.

20. On the expiry of terms of this agreement, Government may renew this agreement for such further period and on such terms and conditions as the Government may in its absolute discretion deem fit.

21. The cost and incidental charges incurred in the execution of this agreement including stamp duty shall be borne and paid by the Company.

22. Govt. of C.G., W.R.D. Order No 5622/342/जस/तशा./औजप्र./05/डी.4 नया रायपुर **Date 29-07-2013** (For water allocation and executive instructions etc.) Will also from the part of this agreement.

23. SETTEMENT OF DISPUTES:

a) **Mutual Discussion:** The parties to this agreement agree that all disputes touching upon or arising out of this agreement including interpretation of any clauses of this agreement, the respective rights and obligation of the parties or non-performance of obligation on the part of any party shall be amicably resolved by mutual negotiations.

b) **Arbitration:** If after sixty days from the commencement of such negotiations, the parties have been unable to resolve amicably a dispute, such dispute or difference shall be referred to Arbitration Under the provisions of the arbitration and conciliation Act 1996. The award of the arbitration panel shall be final and binding on the parties.

Executive Engineer
Water Resources Division
RAIGARH (C.G.)

Authorised signatory

24. SPECIAL CONDITIONS (IF ANY): As enclosed as per prevailing conditions

IN WITNESS WHERE OF EXECUTIVE ENGINEER, WATER RESOURCES **DIVISION, RAIGARH** has for and on behalf of the Governor of Chhattisgarh here to set his hand and affixed the seal of the office and common seal of the **M/S Singhal Enterprises Power Ltd. Raigarh (CG)** has been here up to affixed on the day Year first herein above written.

SIGNED

04.1.14
Executive Engineer
Water Resources Division
SEALED
RAIGARH (C.G.)

DELIVERLED

.....By.....
Executive Engineer, Water Resource Division, Raigarh for and on behalf on the Governor of Chhattisgarh in the presence of

(1) ..... J.K. Dewangan .....

(2) ..... Jagdish Yadav .....

(The Common Seal of M/S _M/S Singhal **Enterprises Power Ltd. Raigarh (CG)** was pursuant to the resolution of the Board of Directors of the Company dated the 27/05/2002 and **Shri G.K. Mishra, Manager (Civil)** of the Company Who in token there of have to set their respective hand in presence of)

Witness:

For, M/S Singhal Enterprises PvtLtd. Raigarh (CG)

(1) ..... Parmeshwar Parmeshwar .....

Singhal Enterprises Pvt. Ltd.
Authorised Signatory
(G.K. Mishra)
Authorized Signatory

(2) ..... Ashok Singh .....
(Dy. Manager)

Singhal Enterprises Pvt. Ltd.
Authorised Signatory

04.1.14
Executive Engineer
Water Resources Division
RAIGARH (C.G.)

भारतीय गैर न्यायिक

पचास रुपये

रु.50

FIFTY RUPEES

Rs.50

INDIA

INDIA NON JUDICIAL

छत्तीसगढ़ CHHATTISGARH

H 473655

शपथ पत्र रामधा नोटरी पब्लिक रायगढ़(छ.ग.)

मैं गिरीन्द्र कुमार मिश्रा आत्मज श्री मदन मोहन मिश्रा उम्र 42 वर्ष प्रकाश रिसोल इन्टरप्राईजेज प्रा लि.,तारापाली रायगढ़(छ.ग) पंजीकृत कार्यालय 303 रोन्सुरी टॉवर, 46 शेक्सपियर सरणी, कलकत्ता-700017 शपथपूर्वक निम्नलिखित कथन करता हूँ ।

1. यह कि रिसोल इन्टरप्राईजेज प्रा लि. तारापाली रायगढ़ एवं छ.ग शासन जल संसाधन विभाग के मध्य दिनांक ..... को बजाही नाला में प्रस्तावित एनीकट क्र 1 स्थल से 0.92 कि.मी. जल प्रतिधारण एनीकट 1 के निर्माण होने तक नाला में अस्थायी निर्माण (रेत के बोरे से मेड़ बनाकर) अस्थायी रुप से लेने हेतु एक करार (एग्रीमेंट) निष्पादित किया गया है ।

2. यह कि उक्त एग्रीमेंट के अनुसार रिसोल इन्टरप्राईजेज प्रा लि. तारापाली रायगढ़ के द्वारा [illegible] कोल्टिया पावर प्लांट जो ग्राम तारापाली तह. तमनार जिला रायगढ़ में स्थापित है एवं [illegible] में उपयोग में लाया जायेगा । जिसके अलावा अन्य प्रयोजन हेतु इस जल का उपयोग नहीं किया जायेगा । यह शपथ पत्र कार्यपालन अभियंता जल संसाधन विभाग रायगढ़ के सामने प्रस्तुत करने हेतु है ।

[illegible]

सत्यापन

मैं गिरीन्द्र कुमार मिश्रा आत्मज श्री मदन मोहन मिश्रा उम्र 42 वर्ष प्रकाश रिसोल इन्टरप्राईजेज प्रा लि. तारापाली रायगढ़(छ.ग) पंजीकृत कार्यालय 303 रोन्सुरी टॉवर, 46 शेक्सपियर सरणी, कलकत्ता 700017 यह सत्यापित करता हूँ कि कंडिका 1 से 2 में के कथन मेरी निजी जानकारी से सही और सत्य है ।

यह आज दिनांक को रायगढ़ में सत्यापित किया ।

Solemnly affirmed and sworn before me the with in named [illegible]
मेरे समक्ष इस दस्तावेज पर वर्णित व्यक्ति ने पढ़कर/पढ़ाकर शपथपूर्वक कथन अपने किया। जिसे पहचानता/जिसने पहचान किया।

Executive Engineer

कार्यालय जिला परिवहन अधिकारी, रायगढ़ (छ.ग.)

मिनी स्टेडियम के पास रायगढ़ (छ.ग.)

क्रमांक 609 / जि.प.अ. / 2021 रायगढ़ दिनांक 07/9/21

प्रति,

क्षेत्रीय अधिकारी
छ0ग0 पर्यावरण संरक्षण मंडल,
जिला रायगढ़ (छ.ग.)



विषयः— माननीय राष्ट्रीय हरित अधिकरण सेंट्रल जोनल बैंच, भोपाल में दायर वाद कमांक 55 / 2021, जिला बचाओं संघर्ष मोर्चा विरूद्ध यूनियन बैंक ऑफ इंडिया व अन्य के संबंध में।

संदर्भः— आपका पत्र कमांक 835 / क्षे0का0 / पसंमं / 2021 रायगढ़ दिनांक 28 / 08 / 2021

—::00::—

उपरोक्त विषयांतर्गत लेख है कि रायगढ़ शहर से पूंजीपथरा तक प्रतिदिन अनुमानित लगभग 2500–3000 ट्रकों की आवाजाही होती है।

संयुक्त कलेक्टर एवं
जिला परिवहन अधिकारी,
रायगढ़ (छ.ग.)

08/09/21

कार्यालय परिवहन उड़नदस्ता,रायगढ़ (छ.ग.)
जिला रायगढ़ (छ.ग.)

क्रमांक 91 /प.उ./2021 रायगढ़, दिनांक 06/09/21

प्रति,

जिला परिवहन अधिकारी
रायगढ़(छ.ग.)

विषय :—माननीय राष्ट्रीय हरित अधिकरण सेंट्रल जोनल बैंच, भोपाल में दायर वाद कमांक 55/2021,जिला बचाओं सघर्ष मोर्चा विरूद्व यूनियन बैंक आफ इंडिया व अन्य के संबंध में।

संदर्भः— कमांक582/जि.प.अ../2021 रायगढ़, दिनांक 01/09/2021।

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उपरोक्त विषयांतर्गत लेख है कि रायगढ़ शहर से पूंजीपथरा तक प्रतिदिन अनुमानित लगभग 2500—3000 ट्रकों की आवाजाही होती है।

जानकारी सादर प्रेषित है।

06/09/21
प्रभारी अधिकारी
परिवहन उड़नदस्ता
रायगढ़ (छ.ग.)

Annexure-14

कार्यालय कलेक्टर (खनिज शाखा) रायगढ़ छ.ग.

कलेक्टोरेट परिसर पोस्ट चक्रधर नगर रायगढ़,छत्तीसगढ़–496001
फोन/फैक्स 07762–220310 Email.raigarhminingoffice@gmail.com

क्रमांक 2065/कोपा /2021 रायगढ़ दिनांक 01/10/2021

प्रति,

क्षेत्रीय अधिकारी
छ.ग. पर्यावरण संरक्षण मंडल, रायगढ़
जिला रायगढ़ (छ.ग.)



विषयः – माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021, जिला बचाओं संघर्ष विरूद्ध यूनियन ऑफ इंडिया व अन्य के संबंध में।

संदर्भ :– आपका पत्र क्र. 1141/क्षे.का./पसंमं/2021 दिनांक 01.10.2021

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उपरोक्त विषयांतर्गत संदर्भित पत्र का कृपया अवलोकन होवे। माननीय राष्ट्रीय हरित अभिकरण सेन्ट्रेल जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021 में मेसर्स सिंघल इंटरप्राईजेस प्रा. लिमिटेड, ग्राम तराईमाल जिला रायगढ़ के द्वारा उपयोगित विभिन्न खनिज यथाः आयरन ओर, कोल, डोलोमाईट एवं अन्य खनिज के विरूद्ध वर्ष 2019–20 एवं 2020–21 में जमा रायल्टी की जानकारी चाही गई है।

मेसर्स सिंघल इंटरप्राईजेस प्रा. लिमिटेड, ग्राम तराईमाल जिला रायगढ़ (छ.ग.) को खनिज विभाग रायगढ़ से **किसी भी खनिज के खनन हेतु माईनिंग लीज की स्वीकृति प्रदान** नहीं की गई है। अतः मेसर्स कंपनी द्वारा रायल्टी राशि इस कार्यालय में जमा नहीं की जाती है।

अग्रिम कार्यवाही हेतु सूचना सादर प्रेषित है।

01/10/2021

उपसंचालक (ख.प्र.)
जिला– रायगढ़ (छ.ग.)

01/10/21

कार्यालय कलेक्टर (सी.एस.आर. शाखा) रायगढ़ (छ.ग.)

कलेक्टोरेट परिसर पोस्ट चक्रधर नगर रायगढ़ छत्तीसगढ़–496001

फोन/फैक्स 07762–220310 Email-raigarhcsroffice@gmail.com

क्रमांक 518 /सी.एस.आर./2021 रायगढ़ दिनांक 24/09/2021

प्रति,

क्षेत्रीय अधिकारी,
छ.ग. पर्यावरण संरक्षण मंडल
जिला रायगढ़ (छ.ग.)

विषयः– माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021, जिला बचाओ संघर्ष मोर्चा विरूद्ध यूनियन ऑफ इंडिया व अन्य के संबंध में।

सन्दर्भः– आपका पत्र क्रमांक 829/क्षे.का./ पसंमं/2021 रायगढ़ दिनांक 28.08.2021

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विषयान्तर्गत सन्दर्भित पत्र का कृपया अवलोकन करने का कष्ट करें। उक्त पत्र में माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021 में पारित आदेश दिनांक 27.07.2021 द्वारा गठित समिति द्वारा प्राप्त निर्देश के अनुसार मेसर्स सिंघल ईंटरप्राईजेस प्राय. लिमि. ग्राम– तराईमाल, जिला रायगढ़ (छ.ग.) के द्वारा सीएसआर मद के अंतर्गत जमा की गई राशि एवं वर्ष 2019–20 व वर्ष 2020–21 में किये गये कार्यो की जानकारी चाही गई है।

मेसर्स सिंघल ईंटरप्राईजेस प्राय. लिमि. ग्राम– तराईमाल, जिला रायगढ़ (छ.ग.) द्वारा वित्तीय वर्ष 2019–20 कलेक्टर सीएसआर फण्ड में राशि जमा नही किया गया है, स्वयं के द्वारा कार्य कराया गया है एवं 2020–21 में कलेक्टर सीएसआर फण्ड में राशि रू.8,00,000=00 (अक्षरी रू. आठ लाख) मात्र जमा कराई गई है। मेसर्स कंपनी द्वारा वित्तीय वर्ष 2019–20 व 2020–21 में कराई गई कार्यो की जानकारी संलग्न कर आवश्यक कार्यवाही हेतु आपकी ओर प्रेषित है।

संलग्नः– उपरोक्तानुसार।

24/09/2021

नोडल अधिकारी (सी.एस.आर.)
जिला – रायगढ़ (छ.ग.)

25/09/21

सिंघल इन्टरप्राईजेज प्रा0लि0.

28.04.2021

सी.एस.आर. मद अन्तर्गत वर्ष 2020-21 में किये गये कार्य का विवरण

क्र.	सी.एस.आर. मद में जमा कराई गई राशी(लाख में)	कार्य का नाम	कार्य स्थल	कार्य की व्यय राशि (रु. में)	कार्य एजेंसी
1		मुख्यमंत्री कोविड सहायता कोष		21,00,000.00	मुख्यमंत्री सहायता कोष राज.
2		बजारी मंदिर मे मंडार एवं पुर्नि		1,45,000.00	बजारी मंदिर समिति
3		वृक्षारोपण		10,00,000.00	स्वयं
4		मास्क वितर		50,000.00	जिला प्रशासन सवाई
5		लाकडाउन समय में भोजन आदि सामग्री वितरण		1,50,000.00	स्वयं
6		तराईमाल श्मशान घाट का बाउंड्री रुफ एवं नाली निर्माण		11,50,000.00	जिला प्रशासन सवाई
7		सी.एस.आर.मद में जमा की गयी शेष राशि		6,00,000.00	जिला प्रशासन सवाई
		कुल राशि		53,95,000.00	

सी.एस.आर. मद अन्तर्गत वर्ष 2019-20 में किये गये कार्यों का विवरण

क्र.	सी.एस.आर. मद में जमा कराई गई राशि(लाख में)	कार्य का नाम	कार्य स्थल	कार्य की लागत राशि (रु. में)	कार्य प्रगति
1		[illegible]	[illegible]	[illegible]	[illegible]
[illegible]		[illegible]			
3		[illegible]		[illegible]	[illegible]
4		[illegible]		[illegible]	
5		[illegible]		[illegible]	
6		[illegible]		[illegible]	
7		[illegible]		[illegible]	
8		[illegible]		[illegible]	
9		[illegible]		[illegible]	
10		[illegible]		[illegible]	
11		[illegible]		[illegible]	
12		आदिवासी महोत्सव [illegible]		[illegible]	[illegible]
13		सरकार में Street Light		3,000.00	[illegible]
14		[illegible]		[illegible]	
15		जन्म प्रमाण [illegible]		4,00,000.00	
16		शिक्षक बहाली		40,000.00	[illegible]
17					
		कुल राशि		53,72,000.00	

कार्यालय उप संचालक औद्योगिक स्वास्थ्य एवं सुरक्षा सम्भाग रायगढ़
श्वेता मेडीकल के उपर, चक्रधर नगर चौक, रायगढ़ (छ0ग0)
E-Mail – ddihsraigarh@gmail.com
Ph. No. - 07762-223035

पत्र क्रमांक :- उ.सं.रा./1871 रायगढ़, दिनांक :- 13/09/2021

प्रति,

क्षेत्रीय अधिकारी,
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
रायगढ़ (छ.ग.)

विषय :- माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021, जिला बचाओ संघर्ष मोर्चा विरूद्ध यूनियन ऑफ इंडिया व अन्य के संबध में।

संदर्भ :- आपका पत्र क्रमांक 830/क्षे.का./पसंमं/2021 दिनांक 28.08.2021

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उपरोक्त विषयांतर्गत लेख है कि वर्तमान में कारखानों का संभाग में पदस्थ सहायक संचालकों के द्वारा रेण्डम प्रणाली से निरीक्षण किया जाता है। मेसर्स सिंघल इन्टरप्राईजेस प्रा.लि., ग्राम - तराईमाल, जिला - रायगढ़, का श्री प्रवीण दिवान (सहायक संचालक) औद्योगिक स्वास्थ्य एवं सुरक्षा बिलासपुर (छ.ग.) के द्वारा दिनांक 07.03.2019 को कारखाना अधिनियम 1948 के तहत निरीक्षण किया गया था। निरीक्षण के दौरान पायी गयी स्थिति तथा कारखाना प्रबंधन द्वारा प्रस्तुत सुधरात्मक पालन प्रतिवेदन इस पत्र के साथ संलग्न है।

संलग्नः- उपरोक्तानुसार।

13/09/21

कार्यालय छ.ग.पर्यावरण संरक्षण मंडल रायगढ़ क्र. 1611 13/09/21

उप संचालक
औद्योगिक स्वास्थ्य एवं सुरक्षा
रायगढ़ (छ.ग.)

कार्यालय–उप संचालक, औद्योगिक स्वास्थ्य एवं सुरक्षा

सी.आई.डी.सी. भवन, पुराना बस स्टैण्ड, बिलासपुर संभाग, बिलासपुर (छ.ग.)
फोन नं.– 07752 220116, फैक्स नं.– 07752 237609, ई–मेल: dy.dihsbilaspur@gmail.com

क्रमांक/उ.सं.बि./2019/117 बिलासपुर, दिनांक 08/03/2019

प्रति,

श्री संजय अग्रवाल – अधिभोगी
श्री जी.के. मिश्रा – कारखाना प्रबंधक

मेसर्स – सिंघल इंटरप्राईजेस प्रा.लि.,
ग्राम– तराईमल, पोस्ट– गेरवानी
जिला– रायगढ़ (छ.ग.)

विषय :– *आपके कारखानें का निरीक्षण दिनांक 07.03.19 के संबंध में।*

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अधोहस्ताक्षरकर्ता द्वारा आपके कारखानें का निरीक्षण दिनांक 07.03.19 को कारखाना अधिनियम 1948 के अंतर्गत किया गया। निरीक्षण के दौरान कारखानें में श्री अमित चौहान (सेफ्टी आफिसर) उपस्थित थे। निरीक्षण के दौरान काखाना अधिनियम, 1948 के जिन बिन्दुओं के पालन नहीं किया जाना पाया गया वह निम्नानुसार है –

1. निरीक्षण के दौरान कारखानें में कार्यरत किसी भी श्रमिक को ट्रेनिंग नहीं दिया जाना पाया गया ।
2. निरीक्षण के दौरान कारखानें मे स्थापित समस्त उत्थापक हाईस्ट एवं लिफ्ट तथा समस्त प्रेशर वेसल्स की जांच रिपोर्ट नहीं दिखाई गई।
3. निरीक्षण के दौरान कारखानें मे स्थापित ट्रांसमिशन मशीन में फेंसिंग नहीं किया जाना पाया गया।
4. कारखाने समस्त कार्यस्थलों में पहुंचने के लिये तथा आपात स्थिति में उंचाई पर स्थित कार्यस्थलों से सुरक्षित निकलने हेंड रेलिंग युक्त सीढ़ियों की व्यवस्था नहीं की गई थी।
5. कारखानें में **धारा 38** के अनुसार आग लगने कि स्थिति में वहां कार्यरत व्यक्तियों के बच निकलने हेतु सुरक्षित मार्ग की व्यवस्था नहीं है तथा कारखानें के प्रत्येक कार्यस्थल में वहां भण्डारित एवं उपयोग में लाये जा रहे समस्त पदार्थो के संदर्भ में उनकी प्रकृति के अनुसार आग लगने की घटना को रोकने के लिए अग्निशमन यंत्र उचित मात्रा में उपलब्ध नहीं है।
6. निरीक्षण के दौरान आन साईट इमरजेंसी प्लान एवं डिजास्टर कन्ट्रोल मेजर्स के संबंध में कोई भी जानकारी नहीं दी गई।
7. कारखानें में कार्यरत समस्त श्रमिकों का स्वास्थ्य संबंधी चिकित्सा अभिलेख फार्म–21 में संधारित्र नहीं किया जाना पाया गया।
8. निरीक्षण के दौरान कारखानें में सुरक्षा समिति का गठन नही किया जाना पाया गया।
9. कारखानें में कार्यरत समस्त श्रमिकों का उपस्थिति पत्रक फार्म–14 में संधारित कर नहीं रखा गया है।
10. दुर्घटना रजिस्टर नहीं रखा गया है।

11. कारखानें में कार्यरत समस्त श्रमिकों का ओव्हर संबंधी दस्तावेज नहीं दिखाये गये है।
12. निरीक्षण के दौरान कारखानें अत्यधिक मात्रा में डस्ट उत्सर्जन पाया गया।

अतः आपको निर्देशित किया जाता है कि, उक्त त्रुटियों को दूर करते हुए निर्देशों का पालन कर पालन प्रतिवेदन पत्र प्राप्ति के एक सप्ताह की अवधि में प्रस्तुत करें अन्यथा विधिनुसार आपके विरूद्ध वैधानिक कार्यवाही के लिए विवश होना पड़ेगा।

(प्रवीण दीवान)
कारखाना निरीक्षक
एवं
सहायक संचालक
औद्योगिक स्वास्थ्य एवं सुरक्षा
बिलासपुर (छ.ग.)

CIN NO. U52110WB1997PTC082924

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Certified Company

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

Ref. No

Date. 15/03/2019

प्रति

औद्योगिक स्वास्थ्य एवं सुरक्षा
जिला बिलासपुर छ.ग.

विषय:- निरीक्षण पालन प्रतिवेदन के सम्बध में ।

महोदय,

आपके द्वारा दिनांक 07/03/19 को कारखाने का निरीक्षण किया गया था जिसमें महोदय के द्वारा निरीक्षण कर पालन प्रतिवेदन के सबध मे विदुवार जानकारी प्रस्तुत है–

01. कारखाने के अंदर कार्यस्थलों पर हेण्डरेलिंग की पर्याप्त व्यवस्था करा दी गयी है। (फोटो संलग्नक)

02. कारखाने के अंदर कार्य क्षेत्रों से होने वाली धूल अथवा प्रोसेस से निकलने वाली गैस आदि फयुम कारखाना अधिनियम के अंतर्गत निर्धारित किया गया है। जिसके निराकरण के लिए पर्याप्त मात्रा में डस्ट बैग फिल्टर, डी.डी फैन व ई.एस.पी संयत्र संचालित है। इसके अलावा जगह जगह समय–समय पर पानी के फव्वारे व पानी टैंकर से छिड़काव किया जा रहा है। व सभी कार्यरत श्रमिकों को नोज मास्क दिया गया है। हाईजिन सर्वे की जवाबी प्रतिलिपि संलग्न है।

03. महोदय के निरीक्षण के दौरान जिन मशीनरी में सुरक्षा आवरण / फेन्सिंग नहीं पाया गया था वास्तव में उस जगह पर मरम्मत का कार्य चल रहा था जो कि मरम्मत उपरांत ठीक कर दिया गया है । (फोटो संलग्नक)

04. कारखाने में कार्यरत सभी श्रमिकों का हाजिरी रजिस्टर उपलब्ध है। (फोटो संलग्नक है)

05. कारखाने में कार्यरत श्रमिकों का स्वास्थ्य परीक्षण फार्म– 21 कराया जा रहा है किंतु अभी कुछ दिनों से हमारे प्लांट में इंटरनेट का नेटवर्क धीमा है जिसके कारण फाईल अपलोड में समस्या हो रहा है जिसका हमें खेद है।

06. कारखाने के कन्वेयर बेल्ट जगह– जगह से ओपनिंग को कन्वेयर सीट से कवर कर दिया गया है। (फोटो संलग्नक)

P.T.O -1

Regd. Office 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ◆ Phone: 60506018 ◆ Fax : 033-40088168
Admn. Office "SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ◆ Phone : 0771-2443228/38 ◆ Fax : 0771-2443566
Works Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ◆ Phone : 07762- 229742-45 ◆ Email info@singhalsteel.com

An ISO 9001-2008
Certified Company

CIN NO. U52110WB1997PTC082924

Singhal Enterprises Pvt. Ltd.

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Ref. No. .....

Date .....

07- कारखाने में कार्यरत श्रमिको का सवैतनिक अवकाश दिया जाता है आपकी जानकारी के लिए रजिस्टर का फोटो संलग्न है।

08- श्रमिकों को कार्यस्थल पर सुरक्षा अधिकारी के द्वारा सुरक्षा से संबंधित जानकारी व प्रशिक्षण समय समय पर दी जाती है । (फोटो संलग्नक)

नोट- उपरोक्त जानकारी प्रजेंटेशन के माध्यम से सादर प्रेषित ।

भवदीय

वास्ते, सिंघल इंटरप्राईजेज प्रा.लिमिटेड.

(प्रबंधक)

Regd. Office : 303, Century Tower, 45 Shakespeare Sarani, Kolkata- 700 017 ◆ Phone : 60506018 ◆ Fax : 033-40088168
Admn. Office : "SINGHAL HOUSE" - 10, Sector 1, Shankar Nagar, Raipur- 492 007 (C.G.) ◆ Phone : 0771-2443228/38 ◆ Fax : 0771-2443566
Works : Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.) ◆ Phone : 07762- 229742-45 ◆ Email : info@singhalsteel.com

कार्यालय मुख्य महाप्रबंधक जिला व्यापार एवं उद्योग केन्द्र रायगढ़

पहाड़ मंदिर रोड, लोचन नगर, रायगढ़ (छ.ग.)

दूरभाष : 07762–222914, फैक्स : 07762–222914, ई–मेल : dtic-raigarh.cg@gov.in

क्रमांक / जिव्याउके–रा / एलएमआई / 2021–22 / 2757 रायगढ़, दिनांक 06 / 10 / 2021

प्रति,

क्षेत्रीय अधिकारी
छ.ग. पर्यावरण संरक्षण मंडल
टी.व्ही. टावर रोड, रायगढ़ छ.ग.

छ.ग. पर्यावरण संरक्षण मंडल रायगढ़ क्र. 1920 दि. 07/10/21

विषय :– माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोनल बेंच, भोपाल में दायर वाद क्रमांक 55 / 2021, जिला बचाओ संघर्ष मोर्चा विरूद्व यूनियन ऑफ इंडिया व अन्य के संबंध में।

संदर्भ :– आपका पत्र क्रमांक 1143 / क्षे.का. / पसंमं / 2021, रायगढ़ दिनांक 01 / 10 / 2021।

––00––

उपरोक्त विषयान्तर्गत संदर्भित पत्र द्वारा इकाई मेसर्स सिंघल इण्टरप्राईजेस प्राइवेट लिमिटेड, ग्राम–तराईमाल, तहसील–तमनार, जिला–रायगढ़ द्वारा स्थानीय लोगों को प्रदान किये गये रोजगार के संबंध में जानकारी चाही गयी थी। उक्त संबंध में इकाई मेसर्स सिंघल इण्टरप्राईजेस प्राइवेट लिमिटेड द्वारा इस कार्यालय में प्रस्तुत छ.ग. राज्य के मूल निवासियों को प्रदत्त रोजगार की जानकारी की छायाप्रति आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

मुख्य महाप्रबन्धक
जिला व्यापार एवं उद्योग केन्द्र
रायगढ़ (छ.ग.)

By Email
07/10/21

An ISO 9001-2008
Certified Company

CIN NO. U52110WB[illegible]

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •
Vill. Taraimal, P.O. Gerwani, Distt. Raigarh 496 001 (C.G.)
Mob. : 91-98935-99398, 99935-88066 ✦ Email : singhalraipur@yahoo.com

Ref. No. प्रति ,..... 07/07/2021

श्री मान मुख्य महाप्रबंधक
जिला व्यापार एवं केन्द्र
रायगढ़(छ.ग.)

विषय :–स्थानीय व्यक्तियों को रोजगार के संबंध में ।

उपरोक्त विषयान्तर्गत महोदय द्वारा मॉगी गई जानकारी निम्नलिखित है–

प्रपत्र–1

क.	श्रम संवर्ग	नियमित रोजगार			ठेकेदार के माध्यम से रोजगार			महायोग			कुल रोजगार राज्य के मूल निवासियों को दिये गये रोजगार का संवर्गवार प्रतिषत
		राज्य के मूल निवासी	राज्य के बाहर के निवासी	योग	राज्य के मूल निवासी	राज्य के बाहर के निवासी	योग	राज्य के मूल निवासी	राज्य के बाहर के निवासी	योग	
1	2	3	4	5	6	7	8	9	10	11	12
01	अकुशल	261	11	272	333	11	344	594	22	616	96.4%
02	कुशल	260	82	342	18	5	23	278	87	365	76.1%
03	प्रबंधकीय	20	17	37	04	5	09	24	21	45	53.2%
	योग	541	110	651	355	21	376	896	130	1026	

प्रपत्र–2

भू–अर्जन से प्रभवितो को उपलब्ध कराया गया रोजगार की जानकारी

क.	ग्राम का नाम	प्रभावित कृषको की संख्या	उपलब्ध कराया गया रोजगार संख्या	रिमार्क
लागू नहीं		लागू नहीं	लागू नहीं	लागूनहीं

महोदय को जानकारी सादर प्रेषित है।

प्रार्थी

मे.सिंघल इन्टरप्राईजेज प्राईवेट लिमिटेड

राष्ट्रीय रोजगार सेवा
(छत्तीसगढ़)
जिला रोजगार एवं स्वरोजगार मार्गदर्शन केन्द्र रायगढ़ (छ0ग0)
Email Id-eeraigarh@gmail.com phone No.-07762-223042,website-www.cgemployment.gov.in

क0/जिरोस्वमाकेरा/रिशा./पसंमं/2021–22/530 /रायगढ़, दिनांक 01.09.2021

प्रति,

मुख्य महाप्रबंधक,
जिला व्यापार एवं उद्योग केन्द्र
रायगढ़ छ0ग0

विषयः– माननीय राष्ट्रीय हरित अधिकरण जोनल बैंच, भोपाल में दायर वाद क्रमांक 55/2021, जिला बचाओ संघर्ष मोर्चा विरूध्द यूनियन ऑफ इंडिया व अन्य के संबंध में ।

संदर्भः– क्षेत्रीय अधिकारी छ0ग0 पर्यावरण संरक्षण मंडल, जिला–रायगढ़ के पत्र क्र0 832 /क्षे.का./पसंमं/2021 रायगढ़, दिनांक 28.08.2021 इस कार्यालय में प्राप्ति तिथि 01.09.2021 समय 4:30 अपरान्ह्

——00——

उपरोक्त संदर्भित विषयांतर्गत् सादर निवेदन है कि क्षेत्रीय अधिकारी छ0ग0 पर्यावरण संरक्षण मंडल, जिला–रायगढ़ के उपरोक्त पत्रानुसार मेसर्स सिंघल इंटरप्राइजेस प्रा. लिमि. , ग्राम–तराईमाल, जिला–रायगढ़ के द्वारा स्थानीय लोगों को प्रदान किये गये रोजगार के संबंध में जानकारी 03 दिवस के भीतर चाही गई है।(छायाप्रति संलग्न)

अतः स्थानीय लोगों को प्रदान किये गये रोजगार की जानकारी सीधे क्षेत्रीय अधिकारी छ0ग0 पर्यावरण संरक्षण मंडल, जिला –रायगढ़ को उपलब्ध कराते हुए प्रतिलिपि से इस कार्यालय को भी अवगत कराने की कृपा करें ।

सादर ।

संलग्नः– यथोपरि 03 प्रति ।

जिला रोजगार अधिकारी
रायगढ़ (छ0ग0)

पृ0क0/जिरोस्वमाकेरा/रिशा./पसंमं/2021–22/531 /रायगढ़, दिनांक 01.09.2021

प्रतिलिपिः–

1. क्षेत्रीय अधिकारी छ0ग0 पर्यावरण संरक्षण मंडल, जिला –रायगढ़ को सूचनार्थ प्रेषित।

जिला रोजगार अधिकारी
रायगढ़ (छ0ग0)

AE(P)
02/09/21

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Regional Directorate (Central)
Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)			Req. No. 026	Test report No:168/21-22
Sample Description:	Stack -1 Kiln no.-1&2			Registration No.	SE/21-22/168
Date of collection:	28.08.2021	Type of sample: grab/composite		Date:	09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla		
Date of analysis :	02.09.2021				

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	35	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	71	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	--	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

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TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)		Req. No. 026	Test report No:169/21-22
Sample Description:	Stack -2 Kiln no.-3&4		Registration No.	SE/21-22/169
Date of collection:	28.08.2021	Type of sample: grab/composite	Date:	09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla	
Date of analysis :	02.09.2021			

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	39	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	85	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	--	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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Regional Directorate (Central)
Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)			Req. No. 026	Test report No:163/21-22
Sample Description:	Kiln no.-1 &2 Stack – 03			Registration No.	SE/21-22/163
Date of collection:	27.08.2021	Type of sample: grab/composite		Date:	09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla		
Date of analysis :	02.09.2021				

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	34	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	38	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	--	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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Regional Directorate (Central)
Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)	Req. No. 026	Test report No:166/21-22
Sample Description:	no.-4 Stack Kiln 5&6	Registration No.	SE/21-22/166
Date of collection:	27.08.2021	Type of sample: grab/composite	Date: 09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla
Date of analysis :	02.09.2021		

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	46	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	61	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	--	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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Regional Directorate (Central)
Central Pollution Control Board

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Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	**M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)**		**Req. No. 026**	**Test report No:167/21-22**	
Sample Description:	**no.-6 Stack Kiln -7**		**Registration No.**	**SE/21-22/167**	
Date of collection:	27.08.2021	**Type of sample: grab/composite**	**Date:**	09.09.2021	
Date of receipt :	31.08.2021	**Sample collected By**	**Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla**		
Date of analysis :	02.09.2021				

S. No.	Parameters	Unit	Result	Methods
1.	**Particulate Matter(PM)**	mg/ Nm^3	44	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	**Sulphur Dioxide (So_2)**	mg/ Nm^3	86	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	--	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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URS

Regional Directorate (Central)
Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)			Req. No. 026	Test report No:164/21-22
Sample Description:	[illegible]-7 Stack (18MW AFBC)			Registration No.	SE/21-22/164
Date of collection:	27.08.2021	Type of sample: grab/composite		Date:	09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla		
Date of analysis :	02.09.2021				

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	29	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	40	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	34	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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Regional Directorate (Central)

Central Pollution Control Board

"Parivesh Bhawan" Paryawaran ParisarNagar, E-5, Arera Colony
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Source Emission Sample Analysis Report

F/LAB/06/TR-04

Sample from :	M/s. Singhal Enterprizes Pvt. Ltd. Raigarh (CG)			Req. No. 026	Test report No:165/21-22
Sample Description:	[illegible] no.8 Stack (7 MW AFBC)			Registration No.	SE/21-22/165
Date of collection:	27.08.2021	Type of sample: grab/composite		Date:	09.09.2021
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra, Rameshwar B. & S. S. Shukla		
Date of analysis :	02.09.2021				

S. No.	Parameters	Unit	Result	Methods
1.	Particulate Matter(PM)	mg/ Nm^3	28	USEPA-17, 3rd Edition, 1998 (Gravimetric Method)
2.	Sulphur Dioxide (So_2)	mg/ Nm^3	37	USEPA- 6, 3rd Edition 1998 (Titrametric Method)
3.	Nitrogen Dioxide (No_x)	mg/Nm^3	27	USEPA -7, 3rd Edition, 1998 (PDS Method)
4.	Fluoride (F)	mg/Nm^3	-	USEPA-13 A , 3rd Edition 1998 (Photometric Method)
5.	Acid Mist	mg/Nm^3	--	USEPA- 8 ,3rd Edition 1998 (Titrametric Method)
6.	Other Specific Parameter	mg/Nm^3	-	USEPA- 29, 3rd Edition 1998 (AAS/ Graphite generation)

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Ninge
Laboratory Head

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cpcb

Regional Directorate (Central)

Central Pollution Control Board

"Parivesh Bhawan", Paryavaran Parisar, E-5, Arera Colony ,

Bhopal – 462016

Tel: 0755-2775385/86, Fax: 0755-2775587

EPA Recognized Lab-2015

TEST REPORT

Ambient / Fugitive Air analysis report

F/LAB/06/TR-03

Sample from:	**M/s. Singhal Enterprizes Pvt. Ltd Raigarh (CG)**			**Req. No: 005**	**Test report No: AAQM/21-22/15**
Sample Description:	**Near Raw Material area Unit 1 &2**			**Registration No:.**	**AAQM/21-22/15**
Date of collection:	**27.08.2021**	**Type of sample: grab/composite**		**Date:**	**09.09.2021**
Date of receipt :	**31.08.2021**	**Sample collected By**		**Dr. R. P. Mishra , Rameshwar B. & S.S. Shukla With CECB team**	
Date of analysis :	**03.09.2021**				

S. No.	Parameters	Unit	Result	Method
1.	**Suspended Particulate Matter (SPM) / PM-10**	µg/M^3 (TWA)	1403	ISC Method No. 501, Page no. 427 – 439, 3rd ED. 1989 IS Method No. 5182, (Part -4), 1999
2.	Particulate Matter PM- 2.5	µg/M^3	--	ISC Method No. 501, Page no. 427 – 439, 3rd ED. 1989
3	Nitrogen Dioxide (NO2)	µg/M^3	-	IS Method No. 5182, (Part -6), 2006
4.	Sulphur Dioxide (SO2)	µg/M^3	--	IS Method No. 5182, (Part -2), 2001
5.	Fluoride	µg/M^3	-	AS 3580- 13.2- 1991/ 3580.13.3 – 1993 ,Sodium Acetate method
6.	Ammonia	µg/M^3	--	EPA -401 3rd Edition 2000 Indo -phenol method
7.	Other Specific Parameters	µg/M^3		

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

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cpcb

Regional Directorate (Central)
Central Pollution Control Board
"Parivesh Bhawan", Paryavaran Parisar, E-5, Arera Colony ,
Bhopal – 462016
Tel: 0755-2775385/86, Fax: 0755-2775587
EPA Recognized Lab-2015

TEST REPORT

Ambient / Fugitive Air analysis report

F/LAB/06/TR-03

Sample from:	M/s. Singhal Enterprizes Pvt. Ltd Raigarh (CG)		Req. No: 005	Test report No: AAQM/21-22/16	
Sample Description:	Near Kiln feeding area Kiln no. 6 &7		Registration No:.	AAQM/21-22/16	
Date of collection:	27.08.2021	Type of sample: grab/composite	Date:	09.09.2021	
Date of receipt :	31.08.2021	Sample collected By	Dr. R. P. Mishra , Rameshwar B. & S.S. Shukla With CECB team		
Date of analysis :	03.09.2021				

S. No.	Parameters	Unit	Result	Method
1.	Suspended Particulate Matter (SPM) / PM-10	µg/M^3 (TWA)	1816	ISC Method No. 501, Page no. 427 – 439, 3rd ED. 1989 IS Method No. 5182, (Part -4), 1999
2.	Particulate Matter PM- 2.5	µg/M^3	--	ISC Method No. 501, Page no. 427 – 439, 3rd ED. 1989
3	Nitrogen Dioxide (NO2)	µg/M^3	-	IS Method No. 5182, (Part -6), 2006
4.	Sulphur Dioxide (SO2)	µg/M^3	--	IS Method No. 5182, (Part -2), 2001
5.	Fluoride	µg/M^3	-	AS 3580- 13.2- 1991/ 3580.13.3 – 1993 ,Sodium Acetate method
6.	Ammonia	µg/M^3	--	EPA -401 3rd Edition 2000 Indo -phenol method
7.	Other Specific Parameters	µg/M^3		

Prepared By:

Lab Head
Authorised Signatory
Milind Kumar Nimje
Laboratory Head

Sponge Iron Standards

MINISTRY OF ENVIRONMENT AND FORESTS
NOTIFICATION
New Delhi, the 30th May, 2008

G.S.R.414(E) - In exercise of the powers conferred by Sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following Rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. (1) These rules may be called the Environment (Protection) Fourth Amendment Rules, 2008.
   (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, –

   (i) in Schedule I, after serial number 98 and the entries relating thereto, the following serial number and entries shall be inserted namely:-

Sl. No.	Industry	Parameter	Standard
1	2	3	4
99	Sponge Iron Plant (Rotary Kiln)	**A. Emission Standards***	

Parameter	Fuel Type	Limiting value for Concentration
Particulate matter	Coal	100 mg/Nm^3
	Gas	50 mg/Nm^3
Carbon Monoxide (Vol/Vol.)	Coal /gas	1%
Stack Height** (minimum)	coal/gas	30.0 m

Note:-

* Emission shall be normalized at 12% CO_2 in stack emission.
** Stack height shall be calculated as $H = 14.0\ Q^{0.3}$ where Q is emission of Sulphur Dioxide (SO_2) in kg/hr i.e.

SO_2 (kg/hr)	Height (metre)
Upto 12.68	30
12.69-33.08	40
33.09-69.06	50
69.07-127.80	60
127.81-213.63	70

(De-dusting unit)

Particulate matter (mg/m^3)	Existing unit	New unit
	100	50

Note:-

(i) Stack attached to de-dusting unit shall have minimum height of 30.0 metre.

(ii) If, De-dusting unit is connected to After Burner Chamber (ABC), emission shall be emitted through common stack (minimum height 30.0 metre) having separate arrangements for emission monitoring for de-dusting unit.

B. Fugitive Emission Standards

(Rotary Kiln / De-dusting unit)

Particulate matter ($\mu g/m^3$)	Existing unit	New unit
	3000	2000

Note:-

(i) The existing industry shall comply with a standard of 2000 ($\mu g/m^3$) after one year the date of notification.

(ii) Fugitive emission shall be monitored at a distance 10.0 metre from the source of fugitive emission as per following:

Area	Monitoring location
Raw material handling area	Wagon tippler, Screen area, Transfer points, Stock bin area
Crusher area	Crushing plant, vibrating screen, transfer points
Raw material feed area	Feeder area, Mixing area, Transfer points
Cooler discharge area	Over size discharge area, Transfer points, Product processing area Intermediate stock bin area, Screening plant, Magnetic separation unit Transfer points, Over size discharge area, Product separation area, Bagging area
Other areas	As specified by State Pollution Control Board / Pollution Control Committee

C. Effluent Standards

pH	5.5-9.0
Total suspended solids	100 mg/l
Oil & grease	10 mg/l
Chemical oxygen demand	250 mg/l

Annexure-20

SINGHAL ENTERPRISES PVT. LTD.

VILLAGE : TARAIMAL : RAIGARH (C.G.)

Details of expenses for Environmental Protection Measures for the Year 2018-19

S. No.	Particulers	Capital Cost (Rs. In Crores)	Recurring Cost/Annum (Rs. In Lakhs)
1	**Air Emission Management**		
	All APCS (All ESP, All Bag Filters, Analysers etc.)	18.85	1708
	ESP (1x18 MW AFBC)	3.17	25.80
	Fume Extraction Systems with Bag Filters for 4x10 MT Induction Furnace	0.15	0.00
	Bag Filter in Coal Circuits(1x18 MW AFBC)	0.08	0.00
	Other APCS (Bag Filters, Converyor Systems, Gas Analysers etc.)	0.00	21.00
	Stacks/Chimney	0.15	0.75
	CSEMS (1x18 MW AFBC)	0.06	0.54
	Environmental Monitoring	0.00	1.20
	CC Road Construction & maintainance	0.15	4.50
	Sub Total	22.61	1761.79
2	**Waste Water Management**		
	Installation of Web camera at Discharge Point	0.03	0.00
	Settling Pond	0.00	1.50
	Effluent Water Treatment	0.00	5.50
	Water Tanker & Water Sprinklers	0.07	1.50
	Sub Total	0.10	8.50
3	**Solid Waste Management**		
	Pneumatic Ash Handling & Disposal System(1x18 MW AFBC)	0.16	1.65
	Hazardous Waste Storage & Disposal	0.00	5.50
	Fly Ash Bricks Machine	0.12	2.50
	Sub Total	0.28	9.65
4	**Green Belt Development**	0.10	1.00
5	**Occupational Health & Safety**	0.00	11.00
6	**Firefighting System**	0.001	0.70
	GRAND TOTAL	**23.089**	**1792.64**

Rakesh

(Rakesh Kesharwani)
Authorized Signatory

SINGHAL ENTERPRISES PVT. LTD.

VILLAGE : TARAIMAL : RAIGARH (C.G.)

Details of expenses for Environmental Protection Measures for the Year 2019-20

S. No.	Particulers	Capital Cost (Rs. In Crores)	Recurring Cost/Annum (Rs. In Lakhs)
1	**Air Emission Management**		
	All APCS (All ESP, All Bag Filters, Analysers etc.)	23.089	1792.64
	ESP (1x7 MW AFBC)	1.45	0.00
	Other APCS (ESP, Bag Filters, Converyor Systems, Gas Analysers etc.)	0.00	65.33
	Stacks/Chimney	0.00	0.50
	CSEMS (7 stacks)	0.062	1.62
	Environmental Monitoring	0.00	1.35
	CC Road Construction & maintainance	0.10	2.30
	Sub Total	24.701	1863.74
2	**Waste Water Management**		
	Settling Pond	0.00	1.73
	Effluent Water Treatment	0.00	5.85
	Water Tanker & Water Sprinklers	0.00	1.15
	Sub Total	0.00	8.73
3	**Solid Waste Management**		
	Ash Handling & Disposal System	0.00	6.54
	Hazardous Waste Storage & Disposal	0.00	3.96
	Fly Ash Bricks Machine	0.00	2.50
	Sub Total	0.00	13.00
4	**Green Belt Development**	0.008	1.34
5	**Occupational Health & Safety**	0.00	9.84
6	**Firefighting System**	0.000	0.86
	GRAND TOTAL	**24.709**	**1897.51**

Rksh

(Rakesh Kesharwani)
Authorized Signatory

SINGHAL ENTERPRISES PVT. LTD.

VILLAGE : TARAIMAL : RAIGARH (C.G.)

Details of expenses for Environmental Protection Measures for the Year 2020-21

S. No.	Particulers	Capital Cost (Rs. In Crores)	Recurring Cost/Annum (Rs. In Lakhs)
1	**Air Emission Management**		
	All APCS (All ESP, All Bag Filters, Analysers etc.)	24.709	1897.51
	ESP (1x7 MW AFBC)	1.73	0.00
	Bag Filter (1x7 MW AFBC)	0.13	0.00
	Other APCS (ESP, Bag Filters, Converyor Systems, Gas Analysers etc.)	0.00	69.04
	Stacks/Chimney	0.00	0.41
	CSEMS (8 stacks)	0.073	1.43
	Installation of CAAQMS	0.280	0.00
	Environmental Monitoring	0.00	1.41
	CC Road Construction & maintainance	0.11	3.62
	Sub Total	27.032	1973.42
2	**Waste Water Management**		
	Settling Pond	0.00	1.85
	Effluent Water Treatment	0.00	4.97
	Water Tanker & Water Sprinklers	0.00	1.48
	Sub Total	0.00	8.30
3	**Solid Waste Management**		
	Ash Handling & Disposal System	0.17	5.92
	Hazardous Waste Storage & Disposal	0.00	4.62
	Fly Ash Bricks Machine	0.00	3.65
	Sub Total	0.17	14.19
4	**Green Belt Development**	0.009	1.93
5	**Occupational Health & Safety**	0.00	12.57
6	**Firefighting System**	0.000	0.95
	GRAND TOTAL	**27.211**	**2011.36**

Rakesh

(Rakesh Kesharwani)
Authorized Signatory

DOJ ⇒ 8/03/21

Singhal Enterprise

FORM 21

[Prescribed under Rule (19)]

Health Register

(In respect of persons employed in occupation declared to be dangerous operation under Section 87)

PRE-EMPLOYEMENT & PERIODIC MEDICAL EXAMINATION

Photo

Date: 04/03/21

Name:- Sudhir Yadav Age(Years) 28		Male / Female
Nature of Employment :	Employee No. 111006	
Department : Sponge iron electrical		
No. of working years:	Previous working:	Mobile No.: 8085836483
ESIC number:		Aadhar No.: 962321356308

(1) **GENERAL EXAMINATION**

HEIGH : ...179..... CM, WEIGHT: ...77..... KG, BMI: ...24.6.....

CHEST : INSPIRATION ...92.....CM, EXPIRATION .....89..... CM

BUILT – AVERAGE/STRONG/POOR

THROAT ..... TONGUE ..... TONSILS.....

TEETH ..... GUMS ..... THYROID.....

LYMPHNODES .....

ADDITIONAL FINDINGS .....

(2) **CARDIO-VASCULAR SYSTEM**

PULSE ..72...../MIN REGULAR/IRREGULAR PERIPHERAL PULSE – FILT/ NOT FELT

B.P. 130/76..... Mm of Hg.

HEART SOUND : ..... SN .....

MURMUR IF ANY : .....

ADDITIONAL FINDING (S), IF ANY : .....

(3) **RESPIRATIORY SYSTEM :**

SHAPE OF CHEST : ..... WNL .....

CHEST MOVEMENTS : .....

TRACHEA : ..... WNL .....

BREATH SOUNDS : .....

(4) **GASTRO-INTESTINAL SYSTEM :**

LIVER : ..... SPLEEN : .....

ANY ABDOMINAL LUMPS : .....

(5) **EXAMINATION OR EYES :**

EXTERANAL EXAM : ..... SQUNIT : .....

NYSTAGMUS : .....

COLOUR VISION – NORMAL/DEFECTIVE

FUNDUS (L) (R) (N)

INDIVIDUAL COLOUR INDENTIFICATION – NORMAL/DEFECTIVE (N)

DISTANT VISION (WITHOUT GLASSES)

RIGHT ..... 6/6 ..... LEFT ..... 6/6 .....

(WITH GLASSES) RIGHT ..... LEFT .....

NEAR VISION (WITH GLASSES)

RIGHT ..... N/6 ..... LEFT ..... N/6 .....

NIGHT BLINDNESS : (NYOTALOPIA) : ..... (N) .....

(6) **EXAMINATION OF EAR, NOSE & THROAT :**

EXTERNAL EXAM : .....

(7) **GENITO URINARY SYSTEM :**

HEANIA : .....HYDROCELE/VARICOCLELE : .....

CRYPTORCHIDISM ..... PHIMOSIS ..... (N)OO .....

VARICOSE VEINS ..... (N)OO ..... SIGNS OF STD ..... (N)OO .....

OTHER EXAMINATION FOR FEMALES:

MENSRUAL HISTORY OBSTETRIC HISTROY
MENARCHE AT ..... Yrs. GRAVIDA ..... PARA .....
LMP : .....
MENSTRUAL IRREGULARITY, IF ANY

INVESTIGATIONS

(8) LAB INVESTIGATION :

URINE : ALBUMIN .....SUGAR .....
MICROSCOPY ..... STOOL .....

HAEMOGRAM
Blood Group ..... Rh. Factor .....Hb ..... TLC ...../cumm RBC .....million./cumm.
DLC – P L E M B Platelets Count : .....Lakhs/cumm.....

Serum cholesterol :mg/dts/Triglycerides
HDL: .....mg/dl. LDL.....mg/dl.....mg/dl.....

HEPATIC PROFILE
SGPT:.....IU/I SGOT :.....IU/I.
Alkaline Phosphatase :.....IU/I.

RENAL PROFILE
Blood Urea: S/Creatinine :

METABOLIC
Blood Sugar – F: Blood Sugar – PP : S/Uric acid : .....mg/dl

(9) OTHER INVESTIGATION :
X- Ray Chest (In normal persons once in three years.....
in case of any abnormality X ray can be done at shorter intervals)
ECG (in case of any abnormality further tests should be carried out) .....
Ultra sound whole abdomen (in normal persons once in three years in case of any abnormality can be done at shorter intervals) .....
Others : .....

(10) PULMONARY FUNCTION TEST

	FVC	FEV 1	FEV1/ FVC
Predicated			
Measured			
% of predicted			

Remarks :

(11) Audiometry examination :- PTA of both ears at frequency of 125, 250, 500, 1000, 2000, 4000, 8000 Cycles per second

(12) Medical examination of canteen staff
- a- Blood examination for venereal disease and routine blood examination
- b- Stool and urine examination for worm infection
- c- Screening for skin diseases (scabies and others)
- d- X-ray and other tests for T.B.

(13) Details of other specific medical examination carried out as mentioned in the respective schedules of Rule 107 of C.G. factory rules 1962 –

.....

.....

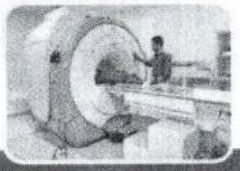
Ann Dr Mittal Canteen Staff

DR. Mrinal Ray Chaudhuri
MBBS, (Kol) AFIH
General Physician
Reg. No. CG.M.C. 38...

Signature (with date) of Factory Medical Officer

Signature (with date) of Certificate Surgeon

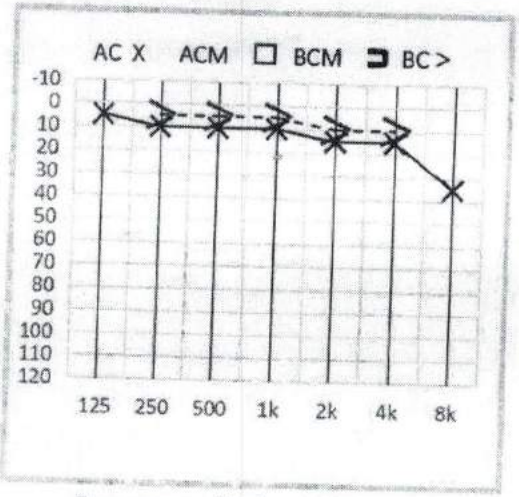
LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



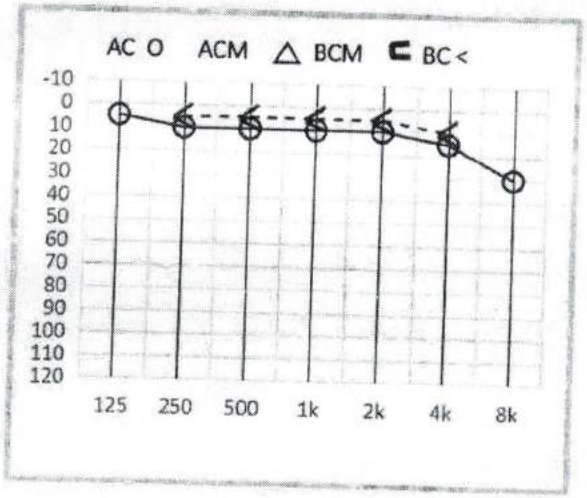
DATE 04/03/2021
AUDIOMETER : AUDITIVO

NAME : SUDHIR YADAV
AGE / SEX 28/M
COMPANY SINGHAL ENTERPRISES

MODE / EAR	AIR CONDUCTION		BONE CONDUCTION		COLOUR CODE
	MASKED	UNMAS	MASKED	UNMASKED	
LEFT	□	X	⊐	>	BLACK
RIGHT	△	O	⊏	<	BLACK
NO RESPONSE : ADD ↓BELOW THE RESPECTIVE SYMBOLS					



Frequency (Hz) LEFT



Frequency (Hz) RIGHT

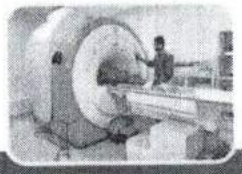
dBHL	PTA - 1	PTA -2
RIGHT EAR	10.00	
LEFT EAR	11.67	

TEST EAR	RINNE	WEBER	BING
RIGHT EAR			
LEFT EAR			

DIAGNOSIS : B/L HEARING SENSTIVITY WITHIN NORMAL LIMITS.
ABSENCE OF NOISE INDUCED HEARING LOSS.

DR. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physician
Reg. No. : CGMC : 3855/2015

OLIVE DIAGNOSTICS



Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225

Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range
HAEMATOLOGY				
EMOGLOBIN	14.6	gm/dl		13.0 - 17.0
RBC INDICES				
RBC COUNT	5.28	mill/cu.mm		4.5 - 5.5
Total W.B.C. Count	5500	Cells /Cu.mm		4000 - 10000
Differential Leucocyte Count				
NEUTROPHILS	61	%		40 - 80
LYMPHOCYTE	32	%		20-40
MONOCYTE	04	%		2-10
EOSINOPHILS	03	%		1 - 6
BASOPHILS	00	%		< 2
PLATELET COUNT	2.33	Lacs/cu.mm		1.5 - 4.1

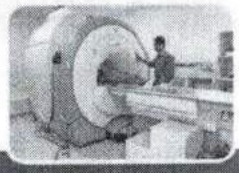
METHOD : Test done by Sysmex XP-100 Automated Haematology Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS

Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

URINE ANALYSIS

PHYSICAL EXAMINATION			
COLOUR	PALE YELLOW		
APPEARANCE	CLEAR		
REACTION	ACIDIC		
CHEMICAL EXAMINATION			
SUGAR	NIL		
ALBUMIN	NIL		
MICROSCOPIC EXAMINATION			
PUS CELLS	0--1	/ hpf	
EPITHELIAL CELLS	0--1	/ hpf	
RBCs	NIL	/ hpf	
CAST	NIL		
CRYSTAL	NIL		
BACTERIA	NIL		

REMARK: NOTE:- MICROSCOPIC EXAMINATION OF URINE IS PERFORMED BY CENTRIFUGED URINARY SEDIMENT.

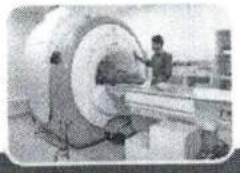
METHOD : Test done by Siemens Clinitek Status+ Urine Analyzer.

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

OLIVE DIAGNOSTICS

Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010**
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD**

Reporting Date : 06-03-2021
Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

BIOCHEMISTRY

CHEM-7

FASTING BLOOD SUGAR	76	mg/dl	70 - 110
POST PRAND. BLOOD SUGAR (2 HR)	92	mg/dl	70 - 140
BLOOD UREA NITROGEN	8.41	mg/dl	6 - 21
SERUM CREATININE	0.98	mg/dl	0.6 - 1.4
URIC ACID	4.28	mg/dl	3.6 - 7.2
SGOT	27.17	U/L	UPTO 45
SGPT	27.94	IU/L	Upto 45
ALKALINE PHOSPHATASE	72.31	IU/L	58 - 331

METHOD : Test done by Merilyzer Autoquant 100 Fully Automated Biochemistry Analyzer.

LIPID PROFILE

CHOLESTEROL	139	mg/dl.	Upto 200
TRIGLYCERIDES	106	mg/dl.	40 - 160
HDL	34.25	mg/dl.	35.5 - 79.5
LDL	83.55	mg/dl.	80 to 150

Reference Range :-

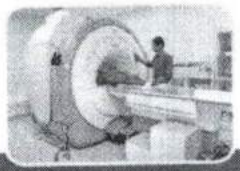
	Cholesterol	Triglyceride	Total : HDL Ratio
Desirable	Below 200	Below 200	Below 3.5
Borderline	200 to 250	200 to 400 with normal Cholesterol	3.5 to 5.5
High	250 to 300	200 to 400 with high Cholesterol	Above 5.5
Very High	Above 300	Above 400	

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

SRL Pathology
Trusted by millions

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Lab No. : **0403010** Reporting Date : 06-03-2021
NAME : **SUDHIR YADAV** Age : 28 Years, Male
Referred by : **Dr. C/O SINGHAL [redacted] PVT LTD** Sampling Date : 04-03-2021

Investigation	Result	Unit	Indication	Reference range

SEROLOGY

BLOOD GROUP	" B "
RH	POSITIVE

STOOL EXAMINATION

PHYSICAL EXAMINATION

CONSISTANCY	SEMI SOLID
COLOUR	BROWNISH
MUCUS	ABSENT
OVA	NIL
CYST	NIL
P[illegible] CELL	NIL
R.B.C.	NIL
REMARK	NORMAL

Checked By

Dr. Hanish Kumar Chawda, MBBS, MD
Pathologist, Olive Diagnostics, Raigarh

ID: 2
SUDHIR YADAV
Male 28Years

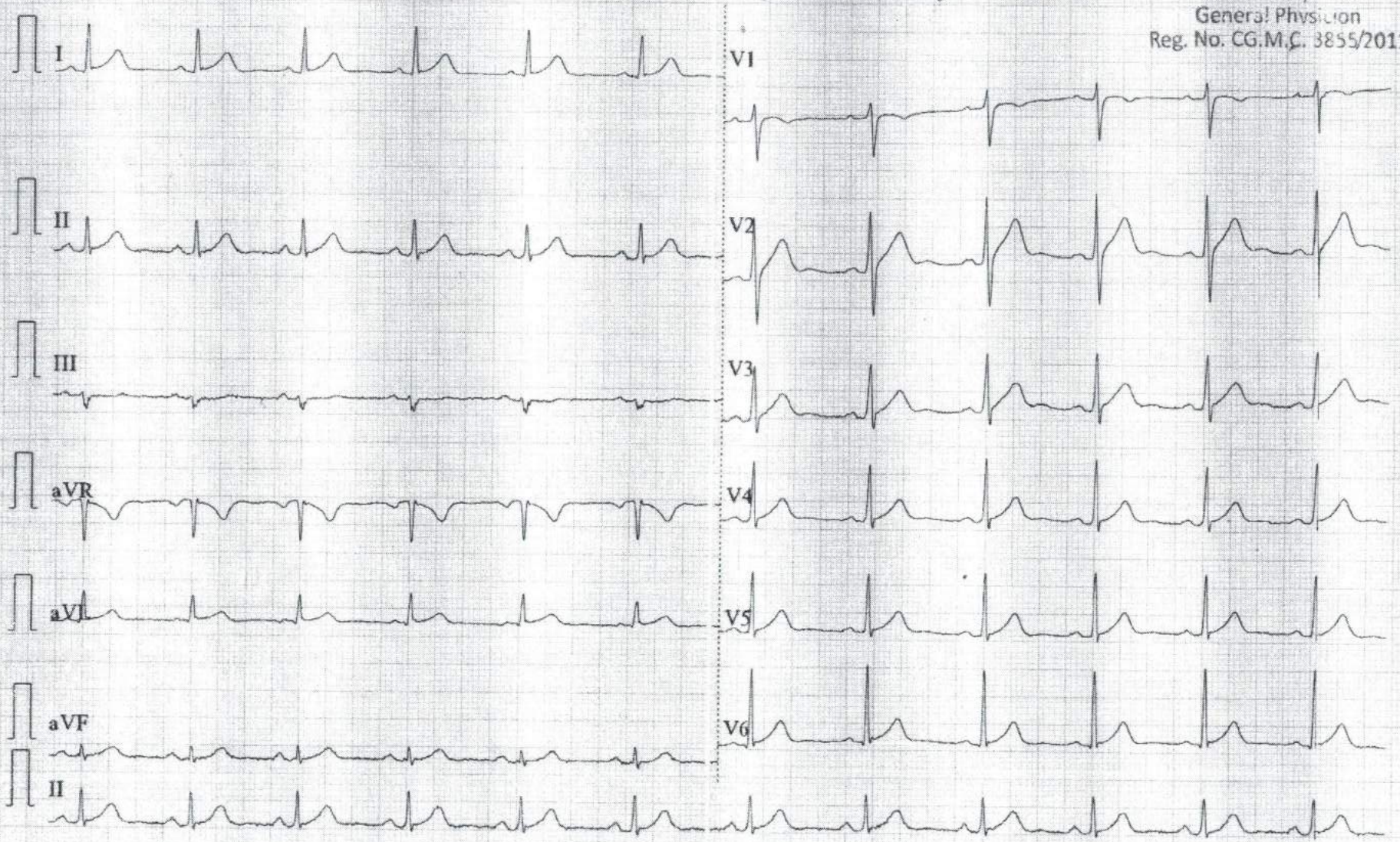
03-03-2021 10:26:21 PM

HR	: 71	bpm
P	: 92	ms
PR	: 154	ms
QRS	: 82	ms
QT/QTc	: 370/402	ms
P/QRS/T	: 59/19/35	°
RV5/SV1	: 1.080/0.703	mV

Diagnosis Information:
Sinus rhythm
Normal ECG

Ref-Phys. : SINGHAL ENTERPRISES
Report Confirmed by:

Dr. Mrinal Ray Chaudhuri
MBBS (Kol) H
General Physician
Reg. No. CG.M.C. 3855/2011



0.05~35Hz AC50 25mm/s 10mm/mV 2*5.0s+1r ♥71 CARDI[redacted] 9108 D V1.43 Glasgow V28.6.0 OLIVE DIAGNOSTICS RAIGAF[redacted]

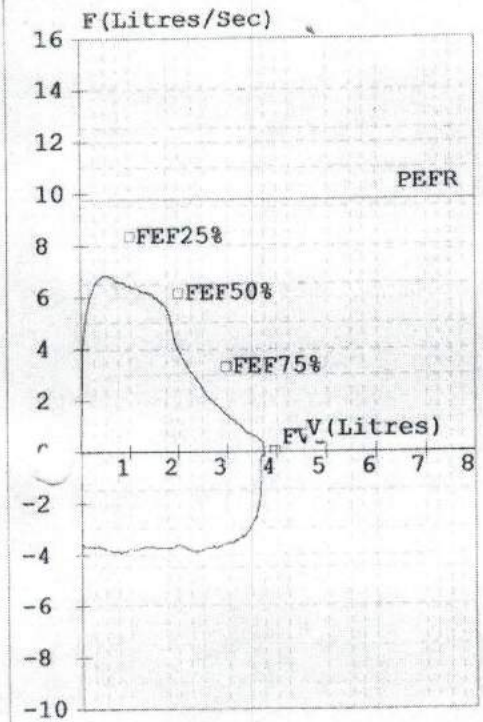
OLIVE DIAGNOSTIC

CIVIL LINE ATHITI HOTEL RAIGARH

Patient: SUDHIR YADAV
Refd. By: SINGHAL ENTERPRISES
Pred.Eqns: IMPL
Date : 04-03-2021 11:44 AM

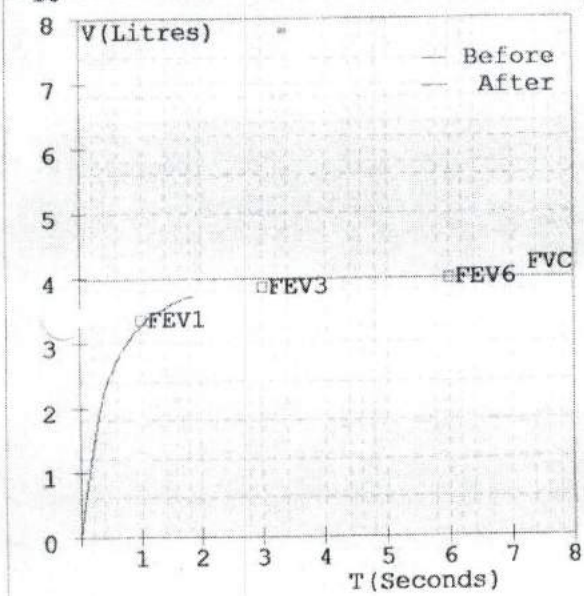
Age : 28 Years
Height : 177 Cms
Weight : 77 Kgs
ID: 4465

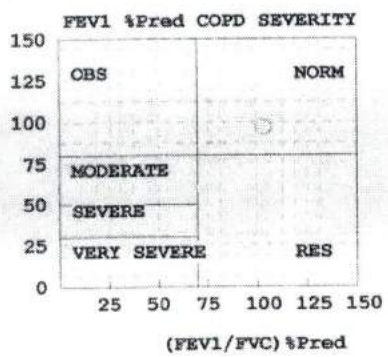
Gender : Male
Smoker : No
Eth. Corr: 100
Temp : degrees

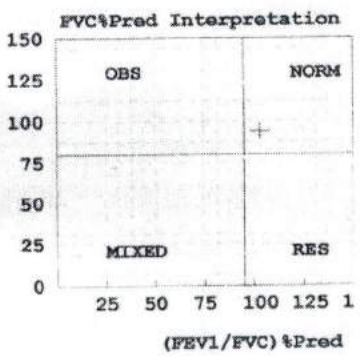


FVC Results

Parameter		Pred	M.Bef	%Pred	M.After	%Pred	%Imp
FVC	(L)	03.97	03.75	094	-----	---	---
FEV1	(L)	03.36	03.26	097	-----	---	---
FEV1/FVC	(%)	84.63	86.93	103	-----	---	---
FEF25-75	(L/s)	04.61	03.66	079	-----	---	---
PEFR	(L/s)	09.77	06.78	069	-----	---	---
FIVC	(L)	-----	04.80	---	-----	---	---
FEV.5	(L)	-----	02.51	---	-----	---	---
FEV3	(L)	03.85	03.75	097	-----	---	---
PIFR	(L/s)	-----	03.92	---	-----	---	---
FEF75-85	(L/s)	-----	01.33	---	-----	---	---
FEF.2-1.2	(L/s)	08.06	06.43	080	-----	---	---
FEF 25%	(L/s)	08.36	06.36	076	-----	---	---
FEF 50%	(L/s)	06.16	04.70	076	-----	---	---
FEF 75%	(L/s)	03.31	01.72	052	-----	---	---
FEV.5/FVC	(%)	-----	66.93	---	-----	---	---
FEV3/FVC	(%)	96.98	100.00	103	-----	---	---
FET	(Sec)	-----	01.90	---	-----	---	---
ExplTime	(Sec)	-----	00.07	---	-----	---	---
Lung Age	(Yrs)	028	029	104	-----	---	---
FEV6	(L)	03.97	-----	---	-----	---	---
FIF25%	(L/s)	-----	03.67	---	-----	---	---
FIF50%	(L/s)	-----	03.67	---	-----	---	---
FIF75%	(L/s)	-----	01.24	---	-----	---	---







Before Test COPD Severity

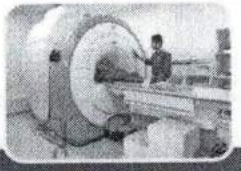
Test within normal limits

Before Medication Report Indicates
Early Small Airway Obstruction as FEF 25-75 %Pred or PEFR %Pred < 70
Spirometry within normal limits as (FEV1/FVC)%Pred >95 and FVC%Pred >80%.

Dr. Mrinal Ray Chaudhuri
MBBS. (Kol) AFIH
General Physician
[illegible] 38552011

This report is not to be used for Medical-Legal purposes.The contents of this report require clinical co-relation before any clinical action. Version

OLIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

USG ABDOMEN

Liver: Normal in size and echogenicity. No evidence of any intrahepatic biliary dilatation. Hepatic veins and intrahepatic IVC are normal. Portal vein appears normal. CBD appears normal.

Gall Bladder: Partially distended and normal in wall thickness.

Pancreas: Visualized part is normal in size and echogenicity.

Spleen: Normal in size and echogenicity.

Right Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Left Kidney: Normal in size and cortical echogenicity. The cortico-medullary differentiation is well maintained.

Urinary Bladder: Partial distended.

Prostate: Normal in size and echogenicity.

No evidence of any free fluid is seen in the peritoneal cavity.

IMPRESSION:

- ***No significant abnormality detected.***

Please correlate clinically & with other investigations.

Thanks for reference.

Dr. Mukesh Kumar Patel
DMRD, DNB
Dr. Mukesh Kumar Patel
MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by different tissues and is not always conclusive. Further biochemical and radiological investigation and clinically correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico – legal purpose.**

LIVE DIAGNOSTICS
Natwar School, Beside Atithi Hotel, Civil Lines Road, RAIGARH (C.G.) ☎ : 7440533303, : 98261-20225



Name: Sudhir Yadav	Age: 28 Yrs	Sex: Male
Referred by: Singhal Enter Pvt Ltd		Date:04.03.2021

X-RAY CHEST PA VIEW

- Both the lung fields are clear.
- Both costophrenic angles are normal.
- Bilateral hila are normal.
- The cardiac shadow is within normal limits.
- The bony thorax is normal.

IMPRESSION:

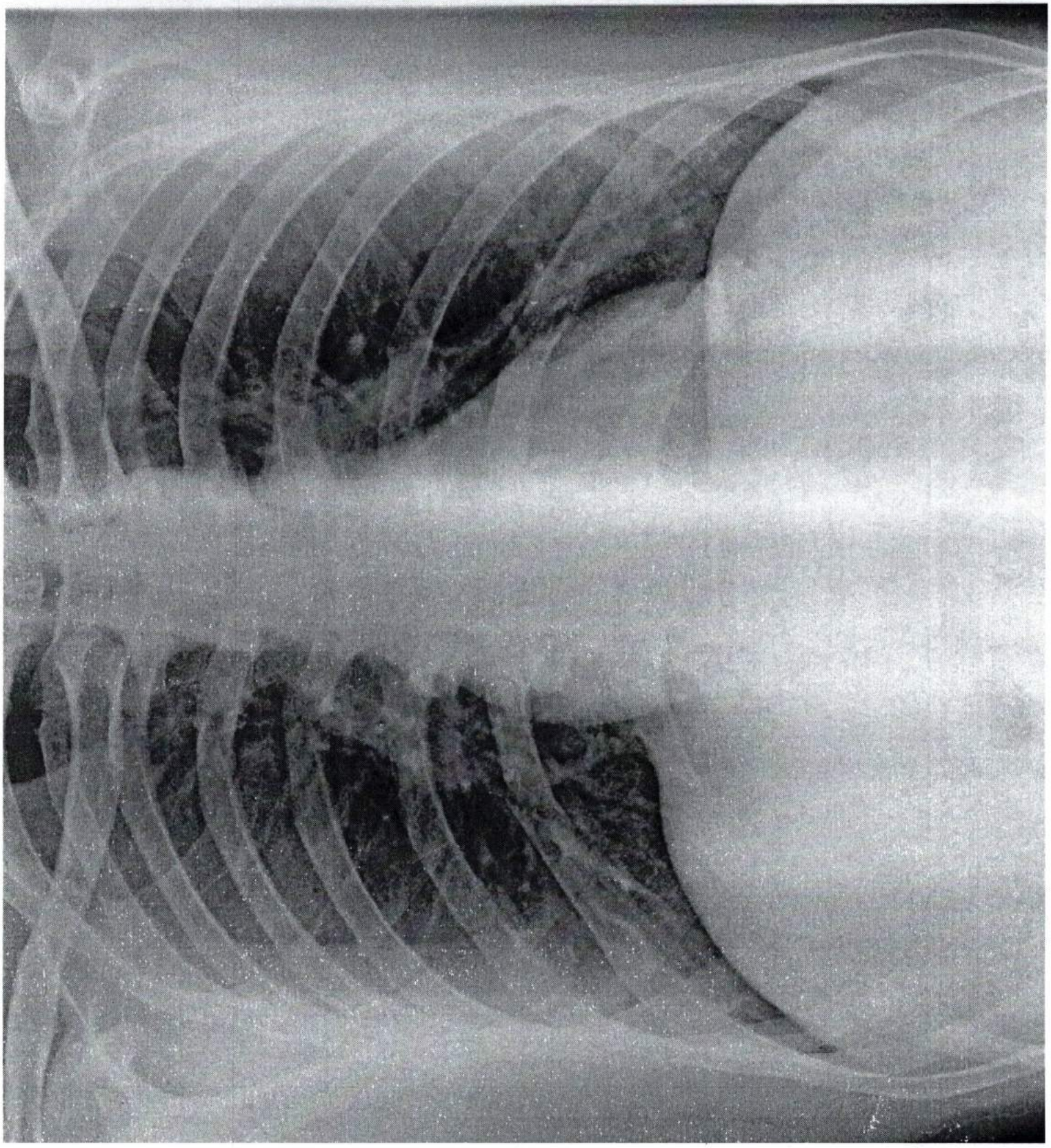
- No significant abnormality detected.

Please correlate clinically & with other investigations.

Thanks for reference.

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MBBS, DMRD, DNB
Reg. No. 4127/2012

The science of radiological diagnosis is based on the interpretation of various shadows produced by both the normal and abnormal tissues and is not always conclusive. Further biochemical and radiological investigation and clinically correlation is required to enable the clinician to reach the final diagnosis. **The report and films are not valid for medico - legal purpose.**



ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

NABET Accredited & MoEF (Govt. of India) approved

CIN No. : U28900MH1995PTC093129

H. O. : B-1003, Enviro House, 10th Floor, Western Edge II, Western Express Highway, Borivali (E), Mumbai - 400 066.
• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2021-22/031 Date: 5.07.2021

Issued to : **M/s Singhal Enterprises Pvt. Ltd.**
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : **Ambient Air Quality**

Duration of Sampling : 24hrly

TEST REPORT

Sr. No.	LOCATION	Date of sampling	PM 10 µg/m³	PM 2.5 µg/m³	SO_2 µg/m³	NO_2 µg/m³	CO mg/m³
1.	North – Direction near Weigh Bridge	16.06.2021	85.1	42.4	10.3	32.2	0.296
2.	South Direction - near Power plant	16.06.2021	93.4	46.3	19.2	41.3	0.610
3.	East Direction - near SEPL Colony	16.06.2021	83.7	41.8	10.7	30.6	0.294
4.	West Direction - near Boundary Wall	16.06.2021	91.5	45.5	16.1	37.4	0.518
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/AA/SEPL/2020-21/065

Date: 21.11.2020

Issued to : M/s Singhal Enterprises Pvt. Ltd.
Gram - Taraimal , Post - Gerwani ,
Dist - Raigarh (Chattisgarh), Pin - 496001

Sample Particulars : Ambient Air Quality

Duration of Sampling : 24hrly

TEST REPORT

Sr. No.	LOCATION	Date of sampling	PM 10 µg/m³	PM 2.5 µg/m³	SO_2 µg/m³	NO_2 µg/m³	CO mg/m³
1.	North – Direction near Weigh Bridge	9.11.2020	81.6	40.7	9.8	30.5	0.284
2.	South Direction - near Power plant	9.11.2020	88.3	44.3	17.4	39.2	0.532
3.	East Direction - near SEPL Colony	9.11.2020	80.7	39.4	9.5	28.8	0.260
4.	West Direction - near Boundary Wall	9.11.2020	86.6	43.0	13.5	34.1	0.470
CPCB Standards							
Industrial, Residential, Rural and other Area			100	60	80	80	2

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/N/SEPL/2021-22/031 Date: 5.07.2021

Issued to	:	**M/s Singhal Enterprises Pvt. Ltd.** **Gram - Taraimal , Post - Gerwani ,** **Dist - Raigarh (Chattisgarh), Pin - 496001**
Sample Particulars	:	**Noise Monitoring Report**

Date of Sampling: 16.06.2021

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	65.8	60.2
2	Near Main Gate	60.4	57.9
3	Near TG Building	74.3	69.1
4	Near DM Plant	67.7	63.9
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

ENVIRO ANALYSTS & ENGINEERS PVT. LTD.
NABET Accredited & MoEF (Govt. of India) approved
CIN No. : U28900MH1995PTC093129

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• Tel. : +91 22 2854 1647 / 48 / 49 / 67 / 68 • E-mail : info@eaepl.com • Website : www.eaepl.com

EAEPL/N/SEPL/2020-21/065

Date: 21.11.2020

Issued to	:	M/s Singhal Enterprises Pvt. Ltd. Gram - Taraimal , Post - Gerwani , Dist - Raigarh (Chattisgarh), Pin - 496001
Sample Particulars	:	Noise Monitoring Report

Date of Sampling: 9.11.2020

SL. NO.	LOCATION	RESULT (dBA)	
		DAY	NIGHT
1	Near Weigh Bridge	66.2	60.8
2	Near Main Gate	61.4	58.6
3	Near TG Building	74.1	68.9
4	Near DM Plant	68.2	64.0
	CPCB Standards		
	Industrial Area	75	70
	Residential Area	55	45

For Enviro Analysts & Engineers Pvt. Ltd.

Authorized Signatory

Singhal Enterprises Pvt. Ltd.

• SPONGE • POWER • STEEL •

UNIT WISE BREAK-UP OF PLANT

S.No.	Pollution Control Equipment	Location/Attached with	Unit
1	ESP	2 X 40 TPD KILNS	1 No.
2	ESP	1 X 40 & 1 X 25 TPD KILNS	1 No.
3	BAG FILTERS	COOLER DISCHARGE	2 Nos.
4	BAG FILTERS	PRODUCT HOUSE	2 Nos.
5	BAG FILTER	INTERMEDIATE BIN	1 No.
6	ESP	1st 100 TPD KILN	1 No.
7	ESP	2nd 100 TPD KILN	1 No.
8	ESP	3rd 100 TPD KILN	1 No.
9	ESP	4th 100 TPD KILN	1 No.
10	BAG FILTER	INTERMEDIATE BIN	1 No.
11	BAG FILTER	JUNCTION POINT	1 No.
12	BAG FILTERS	PRODUCT HOUSE	2 Nos.
13	BAG FILTER	INTERMEDIATE BIN	2 Nos.
14	ESP	5th 100 TPD KILN	1 No.
15	ESP	6th 100 TPD KILN	1 No.
16	ESP	7th 100 TPD KILN	1 No.
17	BAG FILTERS	COOLER DISCHARGE	2 Nos.
18	BAG FILTER	INTERMEDIATE BIN	1 No.
19	BAG FILTER	JUNCTION POINT	1 No.
20	BAG FILTERS	PRODUCT HOUSE	2 Nos.
21	ESP	8 MW AFBC	1 No.
22	ESP	18 MW AFBC	1 No.
23	ESP	7 MW AFBC	1 No.
24	BAG FILTERS	RAW MATERIAL COAL CIRCUITS	3 Nos.
25	BAG FILTERS WITH SUCTION HOOD	3x8 MT INDUCTION FURNACE	1 No.
26	BAG FILTERS WITH SUCTION HOOD	1x8 & 1x10 MT INDUCTION FURNACE	1 No.
27	BAG FILTERS WITH SUCTION HOOD	3x10 MT INDUCTION FURNACE	1 No.
28	BAG FILTER WITH SUCTION HOOD & WATER COOLING JACKET	FERRO ALLOY UNIT	1 No.

For M/s Singhal Enterprises Private Limited,

Rksh

(Rakesh Kesharwani)
Authorized Signatory

Online Pollution Monitoring Portal

Site Name: Singhal Enterprises Pvt Ltd

From Date: 2021/08/27 To Date: 2021/08/28

Report Name: Custom Report

Report Created by SinghalEnterprises on 2021-08-28 14:31:43

Sl No.	Time	STACK_5-SO2_U	STACK_5-NOx_U	STACK_5-PM_U	STACK_7_18 MW-PM_U	STACK_7_18 MW-SOx_U	STACK_7_18 MW-NOx_U	STACK_8_7 MW-PM_U	STACK_8_7 MW-SOx_U	STACK_8_7 MW-NOx_U
1	2021-08-27 06:00	0.00	0.00	0.00	25.66	33.92	30.22	25.65	32.87	15.02
2	2021-08-27 06:15	0.00	0.00	0.00	23.06	33.94	31.07	26.00	32.23	19.05
3	2021-08-27 06:30	0.00	0.00	0.00	25.26	35.32	23.75	25.70	31.19	18.32
4	2021-08-27 06:45	0.00	0.00	0.00	26.17	33.73	31.38	25.84	30.58	19.13
5	2021-08-27 07:00	0.00	0.00	0.00	26.36	34.61	31.38	25.81	31.69	20.09
6	2021-08-27 07:15	0.00	0.00	0.00	26.31	34.12	30.16	25.92	32.15	19.11
7	2021-08-27 07:30	0.00	0.00	0.00	26.43	35.78	29.85	25.84	32.26	20.63
8	2021-08-27 07:45	0.00	0.00	0.00	26.98	34.67	30.00	26.18	32.61	20.02
9	2021-08-27 08:00	0.00	0.00	0.00	27.02	35.33	29.64	26.51	30.21	23.88
10	2021-08-27 08:15	0.00	0.00	0.00	27.03	34.34	25.07	26.41	30.91	15.02
11	2021-08-27 08:30	0.00	0.00	0.00	26.89	34.55	22.23	26.72	32.20	15.02
12	2021-08-27 08:45	0.00	0.00	0.00	26.83	34.29	31.14	26.62	31.21	18.07
13	2021-08-27 09:00	0.00	0.00	0.00	26.62	35.39	30.89	26.76	31.12	20.52
14	2021-08-27 09:15	0.00	0.00	0.00	26.60	36.08	29.80	26.49	31.38	15.21
15	2021-08-27 09:30	0.00	0.00	0.00	26.49	34.68	31.20	26.46	30.46	19.84
16	2021-08-27 09:45	0.00	0.00	0.00	26.41	35.69	31.71	26.22	32.54	18.13
17	2021-08-27 10:00	0.00	0.00	0.00	26.16	34.74	26.55	26.30	30.71	18.07
18	2021-08-27 10:15	0.00	0.00	0.00	26.40	34.49	31.44	26.01	32.19	18.86
19	2021-08-27 10:30	0.00	0.00	0.00	26.21	35.34	28.37	26.02	32.22	20.91
20	2021-08-27 10:45	0.00	0.00	0.00	26.17	35.14	30.24	26.06	31.89	18.50
21	2021-08-27 11:00	0.00	0.00	0.00	26.37	34.71	22.16	26.09	33.80	15.43
22	2021-08-27 11:15	0.00	0.00	0.00	26.14	35.23	30.77	26.10	32.31	13.92
23	2021-08-27 11:30	0.00	0.00	0.00	26.01	33.61	27.15	25.79	31.99	17.77
24	2021-08-27 11:45	0.00	0.00	0.00	25.81	33.80	20.23	25.96	33.68	18.23
25	2021-08-27 12:00	0.00	0.00	0.00	26.03	34.41	20.23	25.57	31.55	18.19
26	2021-08-27 12:15	0.00	0.00	0.00	26.11	33.75	27.47	25.64	31.34	18.20
27	2021-08-27 12:30	0.00	0.00	0.00	26.08	34.13	27.41	25.66	32.60	19.25
28	2021-08-27 12:45	0.00	0.00	0.00	26.35	34.37	27.59	25.71	32.21	18.19
29	2021-08-27 13:00	0.00	0.00	0.00	26.49	35.01	27.31	25.53	32.10	17.83
30	2021-08-27 13:15	0.00	0.00	0.00	26.57	34.82	27.35	25.80	33.80	15.59

31	2021-08-27 13:30	0.00	0.00	0.00	26.54	34.53	27.88	25.80	33.44	18.50
32	2021-08-27 13:45	0.00	0.00	0.00	26.56	32.82	18.72	26.18	31.68	15.02
33	2021-08-27 14:00	0.00	0.00	0.00	26.20	34.43	28.96	26.18	31.38	18.74
34	2021-08-27 14:15	0.00	0.00	0.00	26.12	34.57	29.63	26.53	32.56	15.30
35	2021-08-27 14:30	0.00	0.00	0.00	26.29	34.43	32.05	26.56	31.90	14.25
36	2021-08-27 14:45	0.00	0.00	0.00	26.11	33.98	26.90	26.46	33.02	14.25
37	2021-08-27 15:00	0.00	0.00	0.00	26.05	34.32	24.48	26.55	31.88	15.38
38	2021-08-27 15:15	0.00	0.00	0.00	26.03	34.13	32.78	26.07	30.24	15.69
39	2021-08-27 15:30	0.00	0.00	0.00	26.62	33.67	17.34	26.26	31.86	15.45
40	2021-08-27 15:45	0.00	0.00	0.00	26.80	33.73	29.86	25.85	31.26	15.55
41	2021-08-27 16:00	0.00	0.00	0.00	27.04	34.19	33.96	26.10	30.15	15.63
42	2021-08-27 16:15	0.00	0.00	0.00	27.48	34.60	30.98	26.08	31.04	16.73
43	2021-08-27 16:30	0.00	0.00	0.00	27.60	34.44	30.28	25.91	31.52	10.95
44	2021-08-27 16:45	0.00	0.00	0.00	27.39	35.27	32.72	26.10	32.21	17.53
45	2021-08-27 17:00	0.00	0.00	0.00	26.50	34.31	31.20	26.04	32.64	19.74
46	2021-08-27 17:15	0.00	0.00	0.00	26.13	34.07	30.89	25.87	31.12	18.68
47	2021-08-27 17:30	0.00	0.00	0.00	26.05	34.24	30.04	25.67	30.99	15.14
48	2021-08-27 17:45	0.00	0.00	0.00	26.54	33.32	31.69	25.80	30.69	14.99
49	2021-08-27 18:00	0.00	0.00	0.00	26.35	33.48	24.24	25.68	30.44	18.31
50	2021-08-27 18:15	0.00	0.00	0.00	26.27	34.57	27.17	25.84	32.93	11.52
51	2021-08-27 18:30	0.00	0.00	0.00	26.27	34.26	23.38	25.96	32.10	20.21
52	2021-08-27 18:45	0.00	0.00	0.00	26.59	33.88	25.21	25.88	30.51	17.22
53	2021-08-27 19:00	0.00	0.00	0.00	26.69	34.27	28.88	25.68	30.56	18.80
54	2021-08-27 19:15	0.00	0.00	0.00	26.79	34.92	31.21	25.25	33.46	19.11
55	2021-08-27 19:30	0.00	0.00	0.00	26.64	34.60	30.23	25.14	30.54	18.56
56	2021-08-27 19:45	0.00	0.00	0.00	27.05	35.53	31.05	25.32	32.17	19.08
57	2021-08-27 20:00	0.00	0.00	0.00	27.01	35.39	30.19	24.42	31.33	18.97
58	2021-08-27 20:15	0.00	0.00	0.00	27.94	35.65	28.75	24.08	32.60	21.86
59	2021-08-27 20:30	0.00	0.00	0.00	26.81	33.78	32.45	25.06	32.21	19.51
60	2021-08-27 20:45	0.00	0.00	0.00	26.85	34.27	31.23	25.40	32.21	14.38
61	2021-08-27 21:00	0.00	0.00	0.00	26.88	34.90	30.55	26.36	33.18	15.87
62	2021-08-27 21:15	0.00	0.00	0.00	26.62	34.12	31.20	26.31	31.73	14.47
63	2021-08-27 21:30	0.00	0.00	0.00	26.46	34.13	30.60	26.43	31.50	16.98
64	2021-08-27 21:45	0.00	0.00	0.00	26.25	34.30	30.87	26.98	30.73	16.91
65	2021-08-27 22:00	0.00	0.00	0.00	26.50	34.53	22.56	27.02	32.28	21.05
66	2021-08-27 22:15	0.00	0.00	0.00	26.35	33.66	20.61	26.17	33.95	18.80
67	2021-08-27 22:30	0.00	0.00	0.00	26.16	32.41	29.62	26.37	32.51	19.72
68	2021-08-27 22:45	0.00	0.00	0.00	26.04	32.77	32.23	26.14	31.39	18.17
69	2021-08-27 23:00	0.00	0.00	0.00	26.34	32.78	32.05	26.01	30.98	17.25
70	2021-08-27 23:15	0.00	0.00	0.00	26.45	33.29	30.16	25.81	31.36	18.86
71	2021-08-27 23:30	0.00	0.00	0.00	26.36	33.02	31.75	26.56	31.77	19.90

72	2021-08-27 23:45	0.00	0.00	0.00	26.26	33.29	30.22	26.20	32.41	22.23
73	2021-08-28 00:00	0.00	0.00	0.00	26.33	32.55	31.35	26.12	32.12	19.23
74	2021-08-28 00:15	0.00	0.00	0.00	26.08	33.01	18.62	26.29	31.16	18.75
75	2021-08-28 00:30	0.00	0.00	0.00	26.20	34.21	27.38	26.03	31.89	19.68
76	2021-08-28 00:45	0.00	0.00	0.00	26.45	32.69	27.38	26.62	30.37	19.50
77	2021-08-28 01:00	0.00	0.00	0.00	26.43	33.26	27.19	26.80	30.55	13.10
78	2021-08-28 01:15	0.00	0.00	0.00	26.47	32.90	27.21	27.04	32.08	16.65
79	2021-08-28 01:30	0.00	0.00	0.00	26.31	32.99	24.53	26.47	31.86	18.19
80	2021-08-28 01:45	0.00	0.00	0.00	26.58	34.31	25.61	26.31	31.71	17.58
81	2021-08-28 02:00	0.00	0.00	0.00	26.65	33.55	24.89	26.58	31.07	19.63
82	2021-08-28 02:15	0.00	0.00	0.00	26.66	34.38	28.33	26.65	31.90	19.93
83	2021-08-28 02:30	0.00	0.00	0.00	26.64	35.32	31.58	26.66	29.52	20.21
84	2021-08-28 02:45	0.00	0.00	0.00	26.67	33.48	30.21	25.44	31.10	21.95
85	2021-08-28 03:00	0.00	0.00	0.00	26.46	32.75	35.03	23.94	31.87	12.52
86	2021-08-28 03:15	0.00	0.00	0.00	26.42	34.03	30.24	24.41	31.12	15.63
87	2021-08-28 03:30	0.00	0.00	0.00	26.30	32.99	31.56	24.76	31.09	15.57
88	2021-08-28 03:45	0.00	0.00	0.00	26.28	33.88	25.37	25.19	31.66	15.55
89	2021-08-28 04:00	0.00	0.00	0.00	26.20	34.23	32.07	25.60	32.16	15.66
90	2021-08-28 04:15	0.00	0.00	0.00	26.16	34.18	31.58	23.84	31.21	13.99
91	2021-08-28 04:30	0.00	0.00	0.00	25.98	33.23	28.88	26.74	29.12	14.59
92	2021-08-28 04:45	0.00	0.00	0.00	25.95	34.41	29.96	24.57	31.88	14.54
93	2021-08-28 05:00	0.00	0.00	0.00	25.82	34.06	29.25	25.78	31.69	17.60
94	2021-08-28 05:15	0.00	0.00	0.00	25.66	34.36	29.26	26.15	31.82	19.01
95	2021-08-28 05:30	0.00	0.00	0.00	25.79	34.90	30.07	26.51	31.59	18.92
96	2021-08-28 05:45	0.00	0.00	0.00	26.07	33.19	32.39	26.88	32.79	18.40
97	2021-08-28 06:00	0.00	0.00	0.00	26.03	33.16	31.99	27.24	30.58	19.56
98	2021-08-28 06:15	0.00	0.00	0.00	26.22	33.88	31.42	24.44	33.14	18.29
99	2021-08-28 06:30	0.00	0.00	0.00	26.11	34.53	32.80	27.11	31.50	16.00
100	2021-08-28 06:45	0.00	0.00	0.00	25.38	35.09	30.86	23.85	31.89	20.11
101	2021-08-28 07:00	0.00	0.00	0.00	25.07	34.06	30.53	23.79	32.12	18.27
102	2021-08-28 07:15	0.00	0.00	0.00	25.18	33.45	21.73	23.04	32.55	18.75
103	2021-08-28 07:30	0.00	0.00	0.00	24.95	34.40	30.08	24.33	34.22	19.20
104	2021-08-28 07:45	0.00	0.00	0.00	25.20	33.46	32.48	23.92	32.81	18.86
105	2021-08-28 08:00	0.00	0.00	0.00	25.86	33.91	32.78	23.99	31.63	18.61
106	2021-08-28 08:15	0.00	0.00	0.00	26.00	35.59	29.28	24.06	30.59	19.05
107	2021-08-28 08:30	0.00	0.00	0.00	26.31	35.93	23.03	24.13	31.27	20.36
108	2021-08-28 08:45	0.00	0.00	0.00	26.00	33.09	18.35	24.20	33.28	18.52
109	2021-08-28 09:00	0.00	0.00	0.00	26.11	34.07	23.93	24.27	31.34	20.31
110	2021-08-28 09:15	0.00	0.00	0.00	26.30	33.65	27.11	24.34	33.74	22.43
111	2021-08-28 09:30	0.00	0.00	0.00	26.09	33.82	33.66	24.41	29.40	22.56
112	2021-08-28 09:45	0.00	0.00	0.00	26.28	33.66	31.45	24.47	30.64	18.56

113	2021-08-28 10:00	0.00	0.00	0.00	26.00	34.14	30.57	24.54	31.70	15.46
114	2021-08-28 10:15	0.00	0.00	0.00	25.35	33.98	29.21	24.61	30.24	18.58
115	2021-08-28 10:30	0.00	0.00	0.00	24.58	33.52	26.10	24.68	32.21	18.22
116	2021-08-28 10:45	0.00	0.00	0.00	24.27	33.27	25.16	25.34	30.97	17.64
117	2021-08-28 11:00	0.00	0.00	0.00	24.05	33.75	30.34	25.78	33.40	19.07
118	2021-08-28 11:15	0.00	0.00	0.00	24.84	36.19	30.53	26.14	32.18	15.31
119	2021-08-28 11:30	0.00	0.00	0.00	24.68	33.95	31.14	26.56	31.86	10.62
120	2021-08-28 11:45	0.00	0.00	0.00	25.26	35.33	28.57	26.98	31.68	13.68
121	2021-08-28 12:00	0.00	0.00	0.00	25.40	34.84	24.42	25.37	30.73	15.70
122	2021-08-28 12:15	0.00	0.00	0.00	25.66	35.60	29.19	24.85	31.06	17.58
123	2021-08-28 12:30	0.00	0.00	0.00	25.93	36.04	20.82	24.38	32.12	18.61
124	2021-08-28 12:45	0.00	0.00	0.00	26.19	36.49	29.41	23.32	30.87	19.00
125	2021-08-28 13.00	0.00	0.00	0.00	26.45	36.93	28.20	25.83	30.65	17.71
126	2021-08-28 13.15	0.00	0.00	0.00	26.71	37.38	27.39	26.44	34.54	15.95
127	2021-08-28 13.30	0.00	0.00	0.00	24.34	37.82	22.98	24.88	31.95	16.36
128	2021-08-28 13.45	0.00	0.00	0.00	23.72	38.27	26.31	25.67	32.22	18.56
129	2021-08-28 14.00	0.00	0.00	0.00	24.67	38.71	27.70	25.20	33.97	18.38
130	2021-08-28 13.05	0.00	0.00	0.00	25.88	39.16	21.89	24.99	32.39	19.84
131	2021-08-28 14.15	0.00	0.00	0.00	26.12	39.60	25.99	24.79	30.72	19.84
132	2021-08-28 14.30	0.00	0.00	0.00	24.93	40.05	26.13	24.58	32.99	13.68
133	Prescribed Standards	0 -	0 -	0 - 50	0-30	0-	0-	0-30	0-	0-
134	Maximum Value	0	0	0	27.94	40.05	33.96	27.24	34.54	23.88
135	Maximum Value At Time	2021-08-27 06:00	2021-08-27 06:00	2021-08-27 06:00	2021-08-27 20:15	2021-08-28 14.30	2021-08-27 16:00	2021-08-28 06:00	2021-08-28 13.15	2021-08-27 08:00
136	Minimum Value	0	0	0	23.06	32.41	20.82	23.32	29.12	10.95
137	Minimum Value At Time	2021-08-27 06:00	2021-08-27 06:00	2021-08-27 06:00	2021-08-27 06:15	2021-08-27 22:30	2021-08-28 12:30	2021-08-28 12:45	2021-08-28 04:30	2021-08-27 16:30
138	Geometric Mean	0	0	0	24.78	36.52	28.83	26.73	32.65	21.87
139	Median	0	0	0	24.05	36.13	28.34	26.11	32.25	21.26
140	Standard Deviation	0	0	0	1.22	2.75	0.52	0.37	1.04	0.84
141	Valid Data Points	122	122	122	122	122	122	122	122	122
142	Total Data Points	122	122	122	122	122	122	122	122	122
143	Data Availablity %	100	100	100	100	100	100	100	100	100

Annexure-25


AL ENTERPRISES PVT. LTD.
CO= 00.32 mg/m3
EP ENVIRONMENT CLEAN & G
खतरनाक अपशिष्ट
वायु प्रदूषण नियंत्रण